

# **LOK SABHA DEBATES**

## **(English Version)**

**Sixteenth Session**  
**(Sixteenth Lok Sabha)**



सत्यमेव जयते

*(Vol. XXXIV contains Nos. 1 to 10)*

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## LOK SABHA DEBATES

### LOK SABHA

Thursday, December 13, 2018/Agrahayana 22, 1940

(Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

... (*Interruptions*)

MEMBER SWORN

[*English*]

HON. SPEAKER: Secretary-General may now call the name of the newly elected Member.

SECRETARY GENERAL: Shri B.Y. Raghavendra.

Shri B.Y. Raghavendra (Shimoga) - oath - English

11.02 hrs

OBITUARY REFERENCE AND REFERENCE  
REGARDING 17TH ANNIVERSARY OF  
TERRORIST ATTACK ON PARLIAMENT HOUSE

[*Translation*]

Hon. Speaker: Hon'ble Members, I have to inform the House about the sad demise of Shri M. H. Ambareesh who was the Member of 12th, 13th and 14th Lok Sabha representing the Mandya Parliamentary Constituency of Karnataka.

Shri Ambareesh served as Union Minister of State in the Ministry of Information and Broadcasting. An able parliamentarian, he served as the member of various parliamentary committees.

Shri Ambareesh was one of the Kannada cinema's most popular actors and appeared in about 200 films including 'Inquilaab', 'Ranganayaki', 'Rani Maharani' and many others. He was awarded with several film awards for his remarkable acting in cinema.

Shri M. H. Ambareesh passed away on 24 November, 2018 in Bengaluru, Karnataka at the age of 66.

We deeply mourn the loss of Shri Ambareesh and I am sure the House would join me in conveying our condolences to the bereaved family.

Hon'ble Members, it is with great solemnity that we recall the tragic incident of 13 December, 2001 when terrorists, in a brazen attack, sought to hit the Parliament of India, the edifice of our democratic polity.

The cowardly attack was foiled by our alert and brave security forces guarding the Parliament Complex. Five security personnel of Delhi Police Sarvashri Nanak Chand, Rampal, Om Prakash, Bijendra Singh and Ghanshyam, one woman constable of CRPF Shrimati Kamlesh Kumari and two security assistants of Parliament Security Service Shri Jagdish Prasad Yadav and Shri Matbar Singh Negi achieved martyrdom in this terrorist attack.

The House pays homage to the supreme sacrifice made by these martyrs while defending the Parliament during the terrorist attack on 13 December, 2001 and expresses its condolences to their families.

On this occasion, let us reiterate our resolve to make a fresh endeavour to combat the scourge of terrorism and reaffirm our pledge to protect the unity, integrity and sovereignty of our motherland.

The Members may now stand in silence for a short while.

11.05 hrs

The Members then stood in silence for a short while.

... (*Interruptions*)

11.07 hrs

*At this stage, Shri P. Kumar, Shri Konakalla Narayana Rao, Shri Gaurav Gogoi and some other hon. Members came and stood on the floor near the Table*

... (*Interruptions*)

HON. SPEAKER: I request all of you to please go back to your seats. I will allow you to speak after the Question Hour is over. You cannot do like this every day. This is not correct.

... (Interruptions)

HON. SPEAKER: Please go to your seats.

... (Interruptions)

HON. SPEAKER: I am warning the Members of Telugu Desam Party also. We have given you a full discussion on the Motion of No Confidence. This is not correct.

... (Interruptions)

HON. SPEAKER: I will allow you to raise your issue later on. Please go back to your seats now.

... (Interruptions)

HON. SPEAKER: Question No. 41, Shri Gurjeet Singh Aujla.

... (Interruptions)

HON. SPEAKER: What is this going on?

... (Interruptions)

11.08 hrs

#### ORAL ANSWER TO QUESTION

HON. SPEAKER: Question No. 41, Shri Gurjeet Singh Aujla.

#### **Kartarpur Sahib Corridor**

\*41. SHRI GURJEET SINGH AUJLA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has developed/plans to develop any project on the Kartarpur Sahib Corridor;

(b) if so, the details and the salient features thereof, and

(c) the total cost of the project along with the amount sanctioned for the said Corridor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND

MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) A Statement is laid on the Table of the House.

#### **Statement**

(a) to (c) The Government of India has decided to develop the Corridor from Dera Baba Nanak in Gurdaspur District up to the International Border (with Pakistan). Approximate length the road project is about 4 kms. Work on determination of the alignment of road has been initiated.

\*SHRI GURJEET SINGH AUJLA: I thank you, Hon. Speaker Madam for giving me the opportunity to ask a supplementary question on this issue. ... (Interruptions)

The Central Government has decided to open the Dera Baba Nanak – Kartarpur Sahib corridor for the Sikh pilgrims. What infrastructure is being made available for this purpose? I would also like to know from the National Highway Authority regarding the proposed planning in this matter. Shri Guru Nanak Dev ji had spent 18 long years at Kartarpur Sahib. Keeping in view the Sikh devotees, what is the NHAI doing? Over 1,25,000 pilgrims visit Shri Darbar Sahib. The same number of pilgrims is expected to visit Shri Kartarpur Sahib to pay their obeisance. So, the State Highway No.25 should be converted into a National Highway and it should be made signal free for pilgrims. I urge upon the Hon. Minister to kindly respond to the points raised by me... (Interruptions)

[Translation]

Shri Mansukh L. Mandaviya: Hon'ble Speaker, I am glad to inform the Honorable Member that on the occasion of Guru Nanak Dev Ji's 585th Birth Anniversary it is a matter of faith for Sikh Community and people having reverence for Guru Nanak Dev Ji to visit the Kartarpur Darbar Sahib, ... (interruptions) On this occasion, Prime Minister Narendra Modi took an

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\*English translation of the speech originally delivered in Punjabi.

important decision to construct a corridor from Dera Baba Nanak to Kartarpur on 22 November, foundation stone of which has been laid by His Excellency Vice President on 26, November ...*(interruptions)* Then the Ministry has started working on it. Land acquisition work has begun ...*(interruption)*

[English]

HON. SPEAKER: ... \*, what is going on

... *(Interruptions)*

HON. SPEAKER: Hon. Member, I will have to name you.

... *(Interruptions)*

HON. SPEAKER: The House stands adjourned to meet again at 11.20 hrs.

**11.10 hrs**

*The Lok Sabha then adjourned till Twenty Minutes past Eleven of the Clock.*

**11.20 hrs**

*The Lok Sabha reassembled at Twenty Minutes past Eleven of the Clock.*

[HON. SPEAKER *in the Chair*]

ORAL ANSWER TO QUESTION... (CONTD.)

[Translation]

HON. SPEAKER: Please sit down...

... *(Interruptions)*

HON. SPEAKER: Please give me two minutes. I am sorry. I request all of you that all members have their issues. [English] Every party can have its say. I am not saying 'no' to them. [Translation] There are many states in our India. Parliament is for everyone. The Parliament is also for Andhra Pradesh. Andhra Pradesh, Kerala, Tamil Nadu, Jammu and Kashmir and Uttar Pradesh all are also in India.

... *(Interruptions)*

HON. SPEAKER: One Minute Please.

... *(Interruptions)*

HON. SPEAKER: I would like to request only that the Parliament is for discussion. I am saying from the very first day that you will get an opportunity for discussion. You will get time to discuss the issues and subject as per your choice according to rules and the time will be allotted for that. On the request of all of you, a discussion on Natural Disaster and Cyclone is listed for today under the Rule 193. You can give notices on other subjects also As I have said earlier, we can discuss different issues everyday. If you want to take up it in Zero Hour, then I am also giving you time in Zero hour. I believe that it is a crucial time for everyone to take up their problems. You can utilise the opportunity as per Parliamentary Rules. I would like to request only this, otherwise it will be difficult to run the House. I am sorry.

... *(Interruptions)*

HON. SPEAKER: I will give time to you also, I will give you time after 12 o'clock as per rules. I have not disallowed it... *(Interruptions)*

**11.22 hrs**

*At this stage Mr. Deepener Singh Hooda, Shri Jayadev Galla, Shrimati V. Sathyabama and some other Hon. members came and stood on the floor near the Table.*

... *(Interruptions)*

[English]

HON. SPEAKER: Shri Gurjeet Singh Aujla, would you like to ask your second supplementary?

[Translation]

SHRI GURJEET SINGH AUJLA: Madam Speaker, I want to reply from the Hon'ble Transport Minister that Kartarpur Sahib Corridor is being constructed. Guru Nanak Dev Ji lived there for 18 years. I welcome the decision taken by the Central Government. Around one lakh twenty five thousand pilgrims visit Darbar Sahib and I think around one lakh twenty five thousand

\* Not recorded

pilgrims will also visit there ... *(Interruptions)* I would like to ask the Hon'ble Transport Minister as to how he is making plans for this corridor and what will be its features? The State Highway should be upgraded to National Highway to accommodate around one lakh twenty five thousand people. I think the Government should provide the Metro connectivity and also improve the National Highway. Thank you ...*(interruptions)*.

SHRI MANSUKH L. MANDAVIYA: Hon'ble Speaker Madam, 4 Kilometer of Dera Nanak-Kartarpur Sahib corridor is in Pakistan and 4 kilometers in India. Overall, it is an eight-kilometer corridor ...*(interruptions)* but the pilgrims visiting Kartarpur Sahib have to travel around 150 Kilometer from Amritsar to Wagah border, Wagah border to Lahore and then Lahore to Kartarpur Sahib. Hon'ble Prime Minister Narendra Bhai Modi took initiative for this. Today, those pilgrims who want to have Darshan of the Kartarpur Sahib Gurudwara, can have Darshan from a small green gallery on the border. ...*(interruptions)* It takes too much time to reach there. A decision has been taken and its foundation stone has been laid ...*(interruptions)* Hon'ble Members want to know as to how we will work on this corridor? For the construction of a four-and-a-half-kilometer corridor in India, we have started work on it the day we laid foundation stones. We have started land acquisition process. After the land acquisition process is completed, a National Highway up to border will be constructed and its distance will be four and a half kilometers. ...*(Interruptions)* We talked to Pakistan that after construction of corridor till border alignment of corridor on both sides should be at one place...*(interruptions)*. We are talking to them keeping all this in mind. we will also construct the road to facilitate the pilgrims. After construction of this corridor, distance to this Gurudwara Sahib will reduce only 8 Kilometers. ...*(interruptions)* this is a very important decision for the Sikh community and for all those who have faith in Guru Nanak Dev Ji. With this, all devotees will be able to have Darshan easily from there ...*(interruptions)*

HON. SPEAKER: I would like to know from all of you whether you want to run the House or not. This House is for you, not for me.

...*(interruptions)*

#### WRITTEN ANSWERS TO QUESTIONS

*[Translation]*

#### Allahabad-Delhi Shipping Service

\*42. SHRI BHAIRON PRASAD MISHRA: Will the Minister of SHIPPING be pleased to state:

(a) whether the Government proposes to provide shipping service from Allahabad to Delhi through Yamuna river and if so, the details thereof;

(b) whether it is also proposed to make Mau and Rajapur of Chitrakut and Augasi of Banda regions the central places thereunder;

(c) if so, the details thereof; and

(d) whether the said service is likely to be implemented before the Kumbh Mela and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) River Yamuna from Jagatpur (6 km upstream of Wazirabad Barrage), Delhi to confluence of Yamuna and Ganga rivers at Sangam, Allahabad (Prayagraj) (1080 km) has been declared as National Waterway (NW) No. 110 under the National Waterways Act, 2016. A Detailed Project Report (DPR) to assess the techno-economic feasibility of navigation on NW-110 is under preparation and is scheduled to be completed by April, 2019. Analysis of the completed DPR would influence the decision on cargo movement on NW-110. Therefore, shipping service is not envisaged before Kumbh, 2019 between Allahabad and Delhi.

*[English]***Construction of National Highways**

\*43. SHRI RAVINDRA KUMAR PANDEY:

SHRI RAVINDRA KUMAR RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the National Highways (NHs) network in the country has grown manifold during the last four years and if so, the details thereof;

(b) whether construction of National Highways, NH-333, NH-114A and NH-133 is running behind schedule and if so, the time by which the construction of these highways is likely to be completed;

(c) whether the Government has taken steps for construction of new National Highways from Madhupur-Loharjori, Godda-Pakur and Kahalgaon-Barahat Mirza Chowki and if so, the details thereof;

(d) whether in principle approval has been given for construction of four lane road from Bagodar to Deoghar via Saria-Dhanwar-Jamua-Chakai and Jasdeeh located on NH-2 and to declare the road from Chatra to Fatehpur Mod, Teesri, Gawan and Satgawan Govindpur PWD Road as National Highway; and

(e) if so, the details thereof including the status of both the roads along with the time by which the construction on these roads is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs) in the country. The total length of NHs has been enhanced from about 91,287 km as on 31.03.2014 to about 1,31,326 km at present. Further, the Ministry has approved In- Principle declaration of about 53,031 km length of State roads as new NHs subject to outcome of the Detailed Project Reports (DPRs).

(b) The total lengths of NH-333, NH-114A and NH-133 are about 161 km (Bihar -141 km, Jharkhand- 20 km), 311.60 km (Jharkhand - 298 km, West Bengal - 13.60 km) and 134 km (Bihar - 11 km, Jharkhand - 123 km) respectively.

Projects in about 59 km (Bihar - 39 km, Jharkhand - 20 km) and 156.90 km (Jharkhand) length have been taken up on NH-333 and NH-114A respectively. Of which about 32 km (Bihar - 12 km, Jharkhand - 20 km) and 63.4 km (Jharkhand) have been completed on these NHs respectively. Project in about 48 km (Bihar - 11 km, Jharkhand - 37 km) taken up on NH-133 have been completed. Projects in about 27 km (Bihar), 93.5 km (Jharkhand) on NH-333, NH- 114A respectively are in various stages of progress; these are now targeted for completion in a phased manner by February, 2020.

National Highways Authority of India (NHAI) had invited bids for projects for widening to four lanes of Pirpaiti (km 1.7) - Gandhigram (km 50.80) - Hansdiha (km 95.77) of NH-133 in the State of Jharkhand under two packages (Package 1: km 1.7 - 50.8; Package 2: km 50.8 - 95.77) on 22.08.2017 and 26.09.2017 respectively with extended bid due dates as 24.01.2018 and 08.01.2018 respectively in anticipation of completion of pre-construction activities in the intervening period. However, due to development concerning allotment of coal block affecting 20 km of package alignment, the alignment of both the packages is under review by NHAI in consultation with Bharat Coking Coal Ltd. (BCCL), Eastern Coalfields Ltd. (ECL), State Government of Jharkhand and other Stake holders. It is premature to indicate any time frame for development of the stretch at this stage pending finalization of its revised alignment, land acquisition plan and Detailed Project Report (DPR) in mutual consultation with the stakeholders.

The bids for project for widening to two lane and strengthening of NH - 114A between km 141 and 184 could not be finalized as the matter is subjudice in the Hon'ble High Court of Delhi.

Balance length of about 102 km of NH-333 in Bihar and 154.7 km length of NH-114A (Jharkhand -

141.10 km, West Bengal - 13.60 km) are being maintained in traffic worthy conditions as per inter-se priority and availability of funds.

The details of projects taken up on NH-333, NH-114A and NH-133 along with their sanctioned costs, initial target dates for completion, present status and revised targets for completion are given in the enclosed Statement.

(c) to (e) The total length of NHs in the State of Jharkhand has been enhanced from about 2,968 km as on 31.03.2014 to about 3,367 km at present. Further, about 2,092 km length of State roads for the State of Jharkhand have been approved "In-Principle" for their declaration as new NHs subject to outcome of their DPRs. Initiatives have also been taken up for preparation of these DPRs.

The stretches of State roads connecting Madhupur-Loharjori, Bagodar - Saria - Dhanwar - Jamua - Chakai - Jasdeeh - Deoghar and Chatra - Teesri - Gawan - Satgawan - Gobindpur - Fatehpur Mod

have been approved "In-Principle" for declaration as new NHs subject to outcome of their DPRs. Further, two nos. of works under Central Road Fund (CRF) Scheme have been sanctioned in the Pataldih - Deori-Gawan- Satgawan section in total length of about 73 km for total estimated costs of Rs. 164.47 crore.

The alignment of NH-333A has been extended from Godda upto junction with NH- 133A near Pakur in the State of Jharkhand via Suderpahari, Litipara vide notification dated 19.09.2018. Process has been initiated for preparation of its DPR.

NHAI is in advanced stage of finalization of the DPR for development of Munger - Mirzachowki section of NH-80 (new NH-33) between km 65 to km 190 in the State of Bihar to four lane standards including Bhagalpur bypass, of which Kahalgaon-Mirza Chowki is a part. Barahat is connected with Kahalgaon - Mirza Chowki section of NH-33 via NH-133, which has already been widened to two lane with paved shoulders in March, 2017.

## Statement

## Details of Projects Taken up on NH-333, NH-114A and NH-133

| S. No. | NH No. | State     | Name of Work  | Length (in km) | Date of Sanction | Sanctioned cost (Rs in crore) | Original/ Revised target date of completion | Length completed (in km) | Physical Progress (in %) | Remark  |
|--------|--------|-----------|---|----------------|------------------|-------------------------------|---|--------------------------|--------------------------|---|
| 1      | 2      | 3         | 4   | 5              | 6                | 7                             | 8   | 9                        | 10                       | 11  |
| 1.     | 333    | Bihar     | Bridge at km 24   |                | 27.01.2017       | 5.16                          | 21.03.2019                                  |                          | 10                       |   |
| 2.     |        |           | Strengthening & Widening to 2-Lane with paved shoulder in km 62 to km 75      | 13             | 18.11.2016       | 68.51                         | 20.06.2018/<br>31.12.2018                   | 12                       | 91                       | Delay due to forest clearance   |
| 3.     |        |           | Strengthening & Widening to 2-Lane with paved shoulder in km 115 to km 141.05 | 26             | 28.02.2018       | 95.77                         | 17.02.2020                                  | 0                        | 2                        |   |
| 4.     |        | Jharkhand | Widening to 2-Lane with paved shoulder in km 144 to km 163                    | 20             | 14.09.2016       | 86.82                         | 12.03.2018                                  | 20                       | 100                      | completed   |
| 5.     | 114A   | Jharkhand | Strengthening work in km 12.325 to 62.760                                     | 50.44          | 15.02.2018       | 60.23                         | 08.01.2019                                  | 28                       | 70                       |   |
| 6.     |        |           | Widening to 4 lane from Km 87.00 to 141.20                                    | 41             |                  | -                             | -   | 0                        | -                        | Preparation of DPR in progress; likely to be completed by 28.02.2019. |

| 1   | 2  | 3     | 4          | 5      | 6          | 7     | 8   | 9   | 10   | 11 |
|-----|--|-------|------------|--------|------------|-------|-----|-----|--|----|
| 7.  | Widening<br>Strengthening to<br>2-lane with paved<br>shoulder from km<br>141.00 to 184.00              | 44    | 27.12.2016 | 196.00 | -          | 0     | -   | -   | Bidding for civil<br>work could not<br>be finalized;<br>matter is sub-<br>judice in Hon'ble<br>High Court,<br>Delhi. |    |
| 8.  | Widening to two<br>lane with paved<br>shoulder &<br>Geometric<br>Improvements<br>from km 184 to<br>216 | 32    | 24.03.2017 | 102.39 | 29.08.2019 | 0     | -   | -   | work started on<br>31.07.2018  |    |
| 9.  | Widening<br>Strengthening to<br>2-lane with paved<br>shoulder from km<br>216.00 to<br>244.482          | 28.48 | 31.03.2015 | 166.44 | 04.01.2018 | 28.48 | 100 | 100 | completed  |    |
| 10. | Strengthening of<br>road in km<br>244.482 to<br>251.400  | 6.92  | 31.08.2017 | 8.16   | 15.04.2018 | 6.92  | 100 | 100 | completed  |    |
| 11. | Widening to 2-<br>lane with paved<br>shoulder &<br>improvement<br>from km 251.40<br>to 290.300         | 39.06 | 20.09.2017 | 96.47  | 22.07.2019 | 0     | 28  | 28  |  |    |

|     |     |           |  |       |            |        |            |    |     |   |
|-----|-----|-----------|--|-------|------------|--------|------------|----|-----|---|
| 12. | 133 | Bihar     | Widening & Strengthening to 2-lane with paved shoulder from km 0.00 to 10.90             | 11.00 | 31.03.2015 | 28.04  | 27.03.2017 | 11 | 100 | completed   |
| 13. |     | Jharkhand | Widening & Strengthening to 4-lane with paved shoulder from km 1.7 to 95.77 of NH- 133   | 86.00 | -          | -      | -          | -  | -   | The alignment is under review due to development concerning allotment of coal block |
| 14. |     |           | Widening & Strengthening to 2-lane with paved shoulder from km 94.00 to 131.00 of NH-133 | 37    | 31.03.2015 | 183.72 | 07.02.2018 | 37 | 100 | completed   |

[*Translation*]

### **Pension Schemes**

\*44. SHRI AJAY NISHAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of existing provision and the ratio of financial contribution between the Union Government and the State Governments for widow pension, old age pension and Nirashrit Pension schemes being implemented by the Union Government;

(b) whether the Government proposes to increase the number of targeted beneficiaries of the said schemes and if so, the details thereof;

(c) whether the said pension amount being provided to the beneficiaries is inadequate in the present scenario and if so, the details thereof;

(d) whether the Government proposes to increase the amount of the said pension schemes; and

(e) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ, MINISTER OF MINES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI NARENDRA SINGH TOMAR): (a) to (e) Drawing strength from Article 41 of the Constitution, Social Welfare scheme of National Social Assistance Programme (NSAP) was launched in 1995, under which, widow pension, old age pension and pension for differently abled below poverty line(BPL) beneficiaries are being administered. The NSAP was declared as 'Core of Core' scheme in August 2016, and is 100% funded by the Government of India. For the scheme, Rs. 9975.00 crore has been budgeted by the Central Government for the year 2018-19. Though, States/UTs do not provide direct contributions to the scheme, however, recognizing the fact that social security is a concurrent subject as per item 23 and 24 of the seventh schedule, States/UTs also have role to play in designing and implementing a comprehensive social security programme in the Country. Keeping this in view, para 2.4 and 2.4.1 of the NSAP guidelines include provisions by for top-ups by States/UTs and wider coverage of beneficiaries. In compliance with these provisions, as per information received from the

States/UTs, many States/UTs, as per enclosed Statement have declared top-ups to NSAP beneficiaries.

During the budget speech for the current financial year, intentions of the Government have been pronounced for moving towards identification and prioritization of beneficiaries under various parameters using Socio Economic Census (SECC 2011) Data. With a shift from BPL based identification to SECC data, the number of beneficiaries is likely to increase substantially.

Ministry of Rural Development has set up National Social Assistance Advisory Committee to address the policy issues. On directions of the Committee, for taking informed decision for revamping the NSAP scheme by way of changes in admissible rates and the criteria, Ministry of Rural Development has already initiated steps for comprehensive third party evaluation of the scheme and further steps for revamping of the scheme is contingent upon considered decision on recommendations in consultation with the respective States.

### **Statement**

#### *Details of Top-ups to NSAP Beneficiaries*

| S. No | Top-up in<br>Rs per person<br>per month | States/UTs                               |
|-------|---|--|
| 1     | 2                                       | 3  |
| 1.    | 50/-                                    | Assam, Meghalaya and Mizoram             |
| 2.    | 100/-                                   | Odisha, Madhya Pradesh and Uttar Pradesh |
| 3.    | 150/-                                   | Chhattisgarh                             |
| 4.    | 200/-                                   | Bihar and Jammu and Kashmir              |
| 5.    | 250/-                                   | Karnataka                                |
| 6.    | 300/-                                   | Gujarat, Rajasthan and Karnataka         |
| 7.    | 400/-                                   | Maharashtra                              |

| 1   | 2      | 3  |
|-----|--------|--|
| 8.  | 500/-  | Himachal Pradesh and Tripura   |
| 9.  | 500/-  | Punjab and West Bengal   |
| 10. | 600/-  | Uttarakhand  |
| 11. | 700/-  | Tamil Nadu   |
| 12. | 800/-  | Andhra Pradesh, Sikkim, Dadra and Nagar Haveli, Chandigarh and Daman and Diu |
| 13. | 900/-  | Kerala   |
| 14. | 1000/- | Delhi, Lakshadweep and Telangana   |
| 15. | 1200/- | Haryana  |
| 16. | 1800/- | Puducherry and Goa   |
| 17. | 2000/- | Andaman and Nicobar Islands  |

[English]

#### **Water Consumption by Thermal Power Plants**

\*45. SHRI VINCENT H. PALA: Will the Minister of POWER be pleased to state:

(a) the details of the total water consumed by thermal power plants on per day basis across the country;

(b) whether the Government has taken steps/plans to take steps to mandate daily water withdrawal and consumption reporting by such plants; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) Total water consumed by thermal power plants on per day basis across the country is not monitored by Ministry of Power/Central Electricity Authority. However, daily water consumption in thermal power plants of DVC is 3.02 Lakh kl per day and NTPC's average daily water consumption in its thermal power plants for year 2017-18 is 15.37 Lakh kl per day.

(b) and (c) Government of India, Ministry of Environment, Forest and Climate Change (MoEF&CC) notified the norms for water consumption for thermal power plants on 7th December, 2015. These were subsequently amended vide Notification on 28.06.2018. The amended norms provide as follows:

- (i) All plants with Once Through Cooling (OTC) shall install Cooling Tower (CT) and achieve specific water consumption of 3.5 m<sup>3</sup>/MWh within 2 years of Notification dated 07.12.2015.
- (ii) All existing CT based plants shall reduce specific water consumption up-to maximum of 3.5 m<sup>3</sup>/MWh within a period of 2 years of Notification.
- (iii) New plants to be installed after 1st January, 2017 shall have to meet specific water consumption of 3.0 m<sup>3</sup>/MWh and achieve zero water discharge.

The aforesaid water consumption limit shall not be applicable for thermal power plants using sea water.

Further, following steps have been taken by Government to reduce water consumption in thermal power plants.

- (i) As per the Tariff Policy 2016, the thermal power plants including the existing plants located within 50 km radius of sewage treatment plant of Municipality/local bodies shall in the order of their closeness to the sewage treatment plant, mandatorily use treated sewage water produced by these bodies and the associated cost on this account be allowed as a pass through in the tariff. This scheme mainly envisaged to explore the possibility of recycle/reuse of the treated waste water from STP's for non-potable use (cooling purpose) in TPPs within 50 km radius. Accordingly, the mapping of thermal power stations within the vicinity of 50 km from STPs across the country has been carried out. Presently 1179 MLD of STP water potential has been identified across the country, out of which 250 MLD of STP water is currently utilized in various TPPs across country.

- (ii) Ash water recirculation system- Water from ash pond is recovered and reused in the system.
- (iii) Dry fly Ash Handling System & High concentration slurry disposal system (HCSD) - These ash handling techniques reduce the ash handling water requirement thereby reducing the water consumption.
- (iv) Zero water discharge system - Treating the total waste water produced in the plant and recycling back in to the consumptive water system, reduces water consumption.
- (v) Operating cooling towers at higher Cycle of Concentration (COC)- This reduces the waste water generated by the plant. This waste water generated is used for low grade applications like ash handling, dust suppression system and gardening etc.

[Translation]

**Community Water Purification Plants**

\*46. SHRIMATI RAMA DEVI:

SHRI RAM TAHAL CHAUDHARY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state?

(a) whether the Government is making any efforts for commissioning of community water purification plants;

(b) if so, the details thereof, State/UTs-wise;

(c) the details of the amount of funds allocated if any and spent so far in this regard, State/UTs-wise;

(d) the extent of success achieved in this regard so far; and

(e) the response of the Government thereto?

THE MINISTER OF DRINKING WATER AND SANITATION (SUSHRI UMA BHARTI): (a) and (b) Yes.

As per the data entered by States in Integrated Management Information System [IMIS] of this Ministry, the number of Community Water Purification Plants (CWPPs) installed in the country is given in the enclosed Statement-I.

(c) to (e) The expenditure incurred on commissioning of CWPPs is given in the enclosed Statement-II.

As per the data entered by States in Integrated Management Information System (IMIS) of this Ministry, as on 10.12.2018, 16,658 habitations with a total population of 2,38,54,483 have been benefitted through commissioning of 22,768 Community Water Purifications Plants

**Statement – I**

*The Number of Community Water Purification Plants (CWPPs) Installed in the Country*

| S. No. | States              | Community Water Purification Plants<br>(NRDWP/NWQSM, NITI Aayog & State Government Schemes) |                      |                                    |
|--------|---------------------|---|----------------------|------------------------------------|
|        |                     | Total No.<br>Of CWPPs   | No of<br>Habitations | Population in these<br>Habitations |
| 1      | 2                   | 3   | 4                    | 5                                  |
| 1.     | Andaman and Nicobar | 0   | 0                    | 0                                  |
| 2.     | Andhra Pradesh      | 407   | 279                  | 195316                             |
| 3.     | Arunachal Pradesh   | 0   | 0                    | 0                                  |

| 1                     | 2 | 3     | 4     | 5        |
|-----------------------|---|-------|-------|----------|
| 4. Assam              |   | 146   | 140   | 59920    |
| 5. Bihar              |   | 496   | 321   | 293223   |
| 6. Chhattisgarh       |   | 104   | 95    | 61147    |
| 7. Goa                |   | 0     | 0     | 0        |
| 8. Gujarat            |   | 0     | 0     | 0        |
| 9. Haryana            |   | 7     | 7     | 17550    |
| 10. Himachal Pradesh  |   | 0     | 0     | 0        |
| 11. Jammu and Kashmir |   | 0     | 0     | 0        |
| 12. Jharkhand         |   | 466   | 326   | 155491   |
| 13. Karnataka         |   | 15964 | 11237 | 17911349 |
| 14. Kerala            |   | 0     | 0     | 0        |
| 15. Madhya Pradesh    |   | 107   | 94    | 51617    |
| 16. Maharashtra       |   | 18    | 17    | 61380    |
| 17. Manipur           |   | 0     | 0     | 0        |
| 18. Meghalaya         |   | 0     | 0     | 0        |
| 19. Mizoram           |   | 0     | 0     | 0        |
| 20. Nagaland          |   | 0     | 0     | 0        |
| 21. Odisha            |   | 46    | 40    | 20884    |
| 22. Puducherry        |   | 0     | 0     | 0        |
| 23. Punjab            |   | 475   | 324   | 444025   |
| 24. Rajasthan         |   | 2967  | 2568  | 2671132  |
| 25. Sikkim            |   | 0     | 0     | 0        |
| 26. Tamil Nadu        |   | 0     | 0     | 0        |
| 27. Telangana         |   | 0     | 0     | 0        |
| 28. Tripura           |   | 0     | 0     | 0        |
| 29. Uttar Pradesh     |   | 206   | 181   | 205939   |
| 30. Uttarakhand       |   | 0     | 0     | 0        |
| 31. West Bengal       |   | 1359  | 1029  | 1705510  |
| Total                 |   | 22768 | 16658 | 23854483 |

Note : Number Of Schemes have been taken from sanction year 2014-2015 onwards.

**Statement – II***Expenditure Incurred on Commissioning of CWPPs*

| S. No. | State               | Expenditure (in lakhs) made for commissioning Community Water Purification Plants |            |
|--------|---------------------|---|------------|
|        |                     | NRDWP/NWQSM   | NITI Aayog |
| 1      | 2                   | 3   | 4          |
| 1.     | Andaman and Nicobar | 0   | 0          |
| 2.     | Andhra Pradesh      | 0   | 1121.316   |
| 3.     | Arunachal Pradesh   | 0   | 0          |
| 4.     | Assam               | 0   | 357.467    |
| 5.     | Bihar               | 50  | 2302.788   |
| 6.     | Chhattisgarh        | 43.39   | 94.266     |
| 7.     | Goa                 | 0   | 0          |
| 8.     | Gujarat             | 0   | 0          |
| 9.     | Haryana             | 0   | 244.69     |
| 10.    | Himachal Pradesh    | 0   | 0          |
| 11.    | Jammu and Kashmir   | 0   | 0          |
| 12.    | Jharkhand           | 50  | 125.728    |
| 13.    | Karnataka           | 537.98  | 1966.543   |
| 14.    | Kerala              | 0   | 0          |
| 15.    | Madhya Pradesh      | 0   | 205.29     |
| 16.    | Maharashtra         | 0   | 0          |
| 17.    | Manipur             | 0   | 0          |
| 18.    | Meghalaya           | 0   | 0          |
| 19.    | Mizoram             | 0   | 0          |
| 20.    | Nagaland            | 0   | 0          |
| 21.    | Odisha              | 0   | 27.87      |
| 22.    | Puducherry          | 0   | 0          |
| 23.    | Punjab              | 0   | 1149.707   |
| 24.    | Rajasthan           | 1243.81   | 16411.653  |
| 25.    | Sikkim              | 0   | 0          |
| 26.    | Tamil Nadu          | 0   | 0          |

| 1                 | 2 | 3       | 4         |
|-------------------|---|---------|-----------|
| 27. Telangana     |   | 0       | 0         |
| 28. Tripura       |   | 0       | 0         |
| 29. Uttar Pradesh |   | 0       | 1339      |
| 30. Uttarakhand   |   | 0       | 0         |
| 31. West Bengal   |   | 0       | 13697.79  |
| Total             |   | 1925.18 | 39044.108 |

### Swachh Bharat Mission

\*47. SHRI CHANDRA PRAKASH JOSHI:

SHRI BIDYUT BARAN MAHATO:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets constructed under the Swachh Bharat Mission (SBM), State/UT-wise;

(b) the number of Gram Panchayats, Blocks and Districts, which have become free from open defecation during the last three years and the current financial year, State/UT-wise;

(c) the number and names of the States which are likely to be free from open defecation by the end of March, 2019; and

(d) the details of factors responsible for the said States becoming free from open defecation in such a short period of time?

THE MINISTER OF DRINKING WATER AND SANITATION (SUSHRI UMA BHARTI): (a) State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] from 2.10.2014 to 7.12.2018 is given in the enclosed Statement I.

(b) State/UT-wise number of Gram Panchayats, Blocks and Districts, which have been declared Open Defecation Free (ODF) during the last three years and the current financial year is given in the enclosed Statement II.

(c) Rural areas of 25 States/UTs namely A & N Islands, Andhra Pradesh, Arunachal Pradesh,

Chandigarh, Chhattisgarh (except some Left Wing Extremist affected Gram Panchayats), D & N Haveli, Daman & Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have already been declared Open Defecation Free (ODF). Rural areas of remaining 10 States namely Assam, Bihar, Goa, Jharkhand, Karnataka, Odisha, Telangana, Tripura, Uttar Pradesh and West Bengal are likely to become Open Defecation Free (ODF) by the end of March, 2019.

(d) One of the key factors in the success for SBM has been the political will and support at the highest level both at the State and Central levels. It has injected a sense of urgency in the entire administrative system at the Centre, state and district levels. The SBM has become a Jan Andolan, with the people making the program their own. The significant IEC and Behaviour Change communication under the program has led to construction of toilets and also ensured regular usage for sustainability. Further, sufficient 'public finance' has been provided as the incentive money for this programme for BPL and eligible APL households. Very close monitoring and evaluation has been used for guiding the programme. Also, partnerships have played a crucial role as SBM has built several strategic partnerships to mainstream sanitation in all sectors. All Ministries of the Government of India are working tirelessly to improve sanitation in their respective spheres of influence like schools, hospitals, anganwadis, highways, markets, and railways.

**Statement – I**

*State/UT-wise Individual Household Latrines(IHHLs)  
Constructed During Under SBM(G)  
from 2.10.2014 to 7.12.2018*

| S. No. | State/UT                    | IHHLs constructed<br>from 2.10.2014 to<br>7.12.2018 |
|--------|-----------------------------|---|
| 1      | 2                           | 3   |
| 1.     | Andaman and Nicobar Islands | 18535   |
| 2.     | Andhra Pradesh              | 3807367   |
| 3.     | Arunachal Pradesh           | 114767  |
| 4.     | Assam                       | 3148851   |
| 5.     | Bihar                       | 9141856   |
| 6.     | Chhattisgarh                | 3307460   |
| 7.     | Dadra and Nagar Haveli      | 18758   |
| 8.     | Daman and Diu               | 1600  |
| 9.     | Goa                         | 28637   |
| 10.    | Gujarat                     | 3175860   |
| 11.    | Haryana                     | 633610  |
| 12.    | Himachal Pradesh            | 172734  |
| 13.    | Jammu and Kashmir           | 1077020   |
| 14.    | Jharkhand                   | 3344327   |

| 1           | 2              | 3           |
|-------------|----------------|-------------|
| 15.         | Karnataka      | 4190924     |
| 16.         | Kerala         | 226602      |
| 17.         | Madhya Pradesh | 6288078     |
| 18.         | Maharashtra    | 5531486     |
| 19.         | Manipur        | 242797      |
| 20.         | Meghalaya      | 209357      |
| 21.         | Mizoram        | 33988       |
| 22.         | Nagaland       | 130781      |
| 23.         | Odisha         | 4982065     |
| 24.         | Puducherry     | 28002       |
| 25.         | Punjab         | 297841      |
| 26.         | Rajasthan      | 7642967     |
| 27.         | Sikkim         | 4514        |
| 28.         | Tamil Nadu     | 4717271     |
| 29.         | Telangana      | 2790819     |
| 30.         | Tripura        | 272731      |
| 31.         | Uttar Pradesh  | 17073682    |
| 32.         | Uttarakhand    | 478466      |
| 33.         | West Bengal    | 5987343     |
| Grand Total |                | 8,91,21,096 |

**Statement – II**

*State/UT-wise the Number of Gram Panchayats, Blocks and Districts Declared Open Defecation Free (ODF)  
During the Last Three Years and the Current Year*

| S. No. | State/UT                    | ODF declared Gram<br>Panchayats | ODF declared<br>Blocks | ODF declared<br>districts |
|--------|-----------------------------|---------------------------------|------------------------|---------------------------|
| 1      | 2                           | 3                               | 4                      | 5                         |
| 1.     | Andaman and Nicobar Islands | 65                              | 7                      | 3                         |
| 2.     | Andhra Pradesh              | 12850                           | 661                    | 13                        |
| 3.     | Arunachal Pradesh           | 1777                            | 109                    | 20                        |
| 4.     | Assam                       | 2264                            | 190                    | 24                        |
| 5.     | Bihar                       | 3163                            | 134                    | 5                         |

| 1     | 2                      | 3      | 4    | 5   |
|-------|------------------------|--------|------|-----|
| 6.    | Chandigarh             | 12     | 1    | 1   |
| 7.    | Chhattisgarh           | 10775  | 146  | 27  |
| 8.    | Dadra and Nagar Haveli | 20     | 1    | 1   |
| 9.    | Daman and Diu          | 15     | 2    | 2   |
| 10.   | Goa                    | 9      | 0    | 0   |
| 11.   | Gujarat                | 14057  | 247  | 33  |
| 12.   | Haryana                | 6205   | 140  | 22  |
| 13.   | Himachal Pradesh       | 3231   | 77   | 12  |
| 14.   | Jammu and Kashmir      | 4171   | 316  | 22  |
| 15.   | Jharkhand              | 4396   | 263  | 21  |
| 16.   | Karnataka              | 6017   | 176  | 26  |
| 17.   | Kerala                 | 940    | 152  | 14  |
| 18.   | Lakshadweep            | 9      | 9    | 1   |
| 19.   | Madhya Pradesh         | 22839  | 313  | 51  |
| 20.   | Maharashtra            | 27667  | 350  | 34  |
| 21.   | Manipur                | 2245   | 44   | 16  |
| 22.   | Meghalaya              | 5965   | 39   | 11  |
| 23.   | Mizoram                | 690    | 26   | 8   |
| 24.   | Nagaland               | 1451   | 74   | 11  |
| 25.   | Odisha                 | 1615   | 47   | 2   |
| 26.   | Puducherry             | 98     | 3    | 2   |
| 27.   | Punjab                 | 12971  | 147  | 22  |
| 28.   | Rajasthan              | 9892   | 295  | 33  |
| 29.   | Sikkim                 | 176    | 32   | 4   |
| 30.   | Tamil Nadu             | 12524  | 385  | 31  |
| 31.   | Telangana              | 5738   | 210  | 14  |
| 32.   | Tripura                | 668    | 24   | 0   |
| 33.   | Uttar Pradesh          | 58072  | 596  | 33  |
| 34.   | Uttarakhand            | 7542   | 95   | 13  |
| 35.   | West Bengal            | 2857   | 281  | 14  |
| Total |                        | 242986 | 5592 | 546 |

*[English]***Collision of Ships**

\*48. PROF. K.V. THOMAS:

SHRI S. RAJENDRAN:

Will the Minister of SHIPPING be pleased to state:

(a) whether a number of collision incidents has been reported between ships/Indian merchant vessels and fishing vessels off the Indian coast;

(b) if so, the number of such incidents that came to the notice of the Government during each of the last three years and the current year;

(c) whether the Directorate General of Shipping has proposed the establishment of a Traffic Separation Scheme (TSS) off the South-West coast of India to prevent such collision incidents and if so, the details thereof;

(d) whether the Government has consulted all the stakeholders in this regard and if so, the details thereof along with the time by which the proposed scheme is likely to come into force; and

(e) the steps taken/being taken by the Government for navigational safety and the separation of opposing streams of traffic to reduce incidents of collision in Indian waters?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The number of collision incidents reported between Indian merchant vessels and fishing vessels during each of the last three years and the current year is as follow:-

| Year               | No. of Collision incidents |
|--------------------|----------------------------|
| 2015.              | Nil                        |
| 2016.              | 01                         |
| 2017.              | 02                         |
| 2018 (till Dec. 7) | 04                         |

(c) and (d) Yes, Madam. The proposed Traffic Separation Scheme(TSS) consists of lanes (for

opposing traffic) with a 5 nautical miles width and a separation zone of 1 nautical mile (making an overall width of 11 nautical mile). The northernmost tip of the TSS originates at a distance of about 90 nautical miles west of Karwar, Karnataka and leads in a south easterly direction to the southernmost tip, which is about 40 nautical miles South of Kanyakumari, Tamil Nadu. The proposed TSS between these two tips is located at an average distance of about 50 to 60 nautical miles or more from the coast.

The proposal is in consultation stage and has been prepared after taking inputs of various agencies and also taking into consideration past collision incidents off the Indian coast, traffic patterns of merchant vessels for the past years, consideration of optimum sea routes in consonance with the current traffic flow, including simplification of traffic in converging areas off the coast of Kerala. The proposal has also considered aspects pertaining to safety of navigation, maritime security and the separation of opposing streams of traffic to reduce incidents of collision in Indian waters.

(e) The steps being taken for the safety of navigation and to reduce incidents of collision in Indian waters are as follows:-

- (i) Safety advisories are being promulgated frequently through satellite and terrestrial methods to all vessels.
- (ii) Ships routeing system [(TSS), Safety Fairways, etc.] exist in certain areas of Indian waters. Also, the proposed TSS of the south-west coast of India is being considered to enhance safety of navigation and to reduce incidents of collision in Indian waters.

*[Translation]***Road Over Bridge Projects**

\*49. SHRI KRUPAL BALAJI TUMANE:

SHRI ARVIND SAWANT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has conducted any study regarding the viability of new Road Over Bridge

(ROB) projects in the country and if so, the details thereof;

(b) the details of the ROB projects started during the last three years, State-wise;

(c) whether the Government has taken measures to mobilize funds to complete certain ROB projects lying incomplete/ pending due to paucity of funds;

(d) if so, the details thereof along with the details of such projects, State-wise; and

(e) the total amount spent on ROB projects being implemented on national highways during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) Ministry has already decided to replace all level crossings on National Highway corridors by Road Over Bridges/ Road Under Bridges (ROBs/RUBs), subject to availability of funds. Ministry has to construct complete ROBs/ RUBs (including railway bridge portion) on National Highways in the country at their own cost on single entity basis. In this regard, a MOU was signed between Ministry of Railways and Ministry of Road Transport and Highways for construction of ROBs/RUBs and its approaches in replacement of existing level crossings.

The National Highway Authority of India (NHAI) is implementing most of the major National Highway Development projects in the country and availability of funds is not a constraint. The ROBs/RUBs are generally constructed as a part of major Highway development project. The State wise details of ROBs/RUBs of NHAI is given in the enclosed Statement I. Besides, some ROBs/RUBs are also constructed by the State PWDs. Ministry has also launched a major scheme for construction of ROBs/RUBs, namely, Setu Bharatam which includes 174 nos. of standalone ROB/RUBs. The State wise details of these ROBs/RUBs are given in the enclosed Statement II. There are difficulties in getting land for approaches to ROBs/RUBs, especially, in the built up areas. Moreover, the cost of acquisition of such

land is also very high. Ministry has, therefore, decided that priority would be accorded to those ROBs/RUBs where no land acquisition is involved or to adopt the Grand Challenge Mechanism to take up ROBs/RUBs where land is made available by the State Government, at its cost. An MOU has been signed by the Ministry with the State of Maharashtra in this behalf and other States have been requested to sign MOUs on the same lines.

**Statement – I**

*State Wise Details of ROBs/RUBs of NHAI*

| S. No. | Name of State     | No. of ROBs/RUBs (in progress/ completed / in pipeline) |
|--------|-------------------|---|
| 1      | 2                 | 3   |
| 1.     | Andhra Pradesh    | 19  |
| 2.     | Assam             | 17  |
| 3.     | Bihar             | 45  |
| 4.     | Chhattisgarh      | 21  |
| 5.     | Gujarat           | 12  |
| 6.     | Haryana           | 24  |
| 7.     | Himachal Pradesh  | 05  |
| 8.     | Jammu and Kashmir | 05  |
| 9.     | Jharkhand         | 15  |
| 10.    | Karnataka         | 33  |
| 11.    | Kerala            | 12  |
| 12.    | Madhya Pradesh    | 24  |
| 13.    | Maharashtra       | 68  |
| 14.    | Odisha            | 24  |
| 15.    | Punjab            | 12  |
| 16.    | Rajasthan         | 34  |
| 17.    | Tamil Nadu        | 26  |
| 18.    | Telangana         | 10  |
| 19.    | Uttar Pradesh     | 51  |

| 1     | 2           | 3   |
|-------|-------------|-----|
| 20.   | Uttarakhand | 18  |
| 21.   | West Bengal | 40  |
| Total |             | 515 |

**Statement – II***State-Wise Details of ROB/RUBs*

| S. No. | Name of State  | No. of ROB/RUBs |
|--------|----------------|-----------------|
| 1.     | Andhra Pradesh | 31              |
| 2.     | Assam          | 13              |
| 3.     | Bihar          | 21              |
| 4.     | Chhattisgarh   | 5               |
| 5.     | Gujarat        | 6               |
| 6.     | Haryana        | 10              |
| 7.     | Jharkhand      | 12              |
| 8.     | Karnataka      | 7               |
| 9.     | Kerala         | 4               |
| 10.    | Madhya Pradesh | 5               |
| 11.    | Odisha         | 4               |
| 12.    | Punjab         | 13              |
| 13.    | Rajasthan      | 9               |
| 14.    | Tamil Nadu     | 8               |
| 15.    | Uttar Pradesh  | 4               |
| 16.    | Uttarakhand    | 2               |
| 17.    | West Bengal    | 20              |
| Total  |                | 174             |

**Target Set Under PMAY-G**

\*50. SHRI RAM KUMAR SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether a target has been set for construction of one crore houses in various States in the country under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) by the end of 2018-19;

(b) if so, the facts in this regard;

(c) whether only 56 lakh houses have been constructed till the end of October, 2018;

(d) if not, the actual figures in this regard; and

(e) the names of States where houses have not been constructed as per the set target?

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ, MINISTER OF MINES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI NARENDRA SINGH TOMAR): (a) to (e) The erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) from 01.04.2016. PMAY-G was launched by Hon'ble Prime Minister on 20.11.2016. Under PMAY-G, 1.0 crore houses are targeted for construction over a period of three years from 2016-17 to 2018-19.

As per data uploaded by the States/UTs on the MIS of PMAY-G, AwaasSoft, 54,35,134 houses have been completed as on 31st October, 2018 under PMAY-G.

A statement indicating State/UT-wise house targeted and constructed under PMAY-G is given in the enclosed Statement.

**Statement***House Targetted and Constructed Under Pradhan Mantri Awaas Yojana-Gramin*

(Units. In Nos)

| S. No. | State             | MoRD Target | House Completed as on 30.10.2018* | House Completed as on 10.12.2018* |
|--------|-------------------|-------------|-----------------------------------|-----------------------------------|
| 1      | 2                 | 3           | 4                                 | 5                                 |
| 1.     | Arunachal Pradesh | 11221       | 1                                 | 45                                |

| 1   | 2                      | 3       | 4       | 5       |
|-----|------------------------|---------|---------|---------|
| 2.  | Assam                  | 259814  | 97582   | 114670  |
| 3.  | Bihar                  | 1176617 | 153794  | 231140  |
| 4.  | Chhattisgarh           | 788235  | 437306  | 462276  |
| 5.  | Goa                    | 761     | 0       | 0       |
| 6.  | Gujarat                | 204703  | 136284  | 143364  |
| 7.  | Haryana                | 21502   | 8500    | 8764    |
| 8.  | Himachal Pradesh       | 7385    | 5401    | 5771    |
| 9.  | Jammu and Kashmir      | 38772   | 6071    | 7158    |
| 10. | Jharkhand              | 528791  | 275073  | 319284  |
| 11. | Kerala                 | 42431   | 12945   | 13638   |
| 12. | Madhya Pradesh         | 1399084 | 1027919 | 1136250 |
| 13. | Maharashtra            | 449820  | 253159  | 267295  |
| 14. | Manipur                | 9740    | 1077    | 2930    |
| 15. | Meghalaya              | 20745   | 1416    | 1836    |
| 16. | Mizoram                | 6600    | 1991    | 2033    |
| 17. | Nagaland               | 8481    | 0       | 0       |
| 18. | Odisha                 | 992558  | 663388  | 709507  |
| 19. | Punjab                 | 14000   | 3278    | 4579    |
| 20. | Rajasthan              | 687091  | 431086  | 462347  |
| 21. | Sikkim                 | 1957    | 809     | 855     |
| 22. | Tamil Nadu             | 327552  | 112842  | 120467  |
| 23. | Tripura                | 24989   | 11841   | 15435   |
| 24. | Uttar Pradesh          | 1282616 | 853473  | 881117  |
| 25. | Uttarakhand            | 15776   | 7800    | 8806    |
| 26. | West Bengal            | 1397474 | 850272  | 1011300 |
| 27. | Andaman and Nicobar    | 972     | 0       | 0       |
| 28. | Dadra and Nagar Haveli | 7605    | 1       | 35      |
| 29. | Daman and Diu          | 15      | 13      | 13      |
| 30. | Lakshadweep            | 57      | 0       | 0       |
| 31. | Puducherry             | 0       | 0       | 0       |
| 32. | Andhra Pradesh         | 123112  | 28131   | 35786   |

| 1             | 2 | 3              | 4              | 5              |
|---------------|---|----------------|----------------|----------------|
| 33. Karnataka |   | 145349         | 53681          | 59096          |
| 34. Telangana |   | 0              | 0              | 0              |
| <b>Total</b>  |   | <b>9995825</b> | <b>5435134</b> | <b>6025797</b> |

\* As reported by States/UTs

[English]

### **Award Under Saubhagya Scheme**

\*51. SHRIMATI K. MARAGATHAM: Will the Minister of POWER be pleased to state:

(a) whether the Government has announced Rs. 100 crore award for States that would complete the household electrification early under the Saubhagya Scheme and if so, the details thereof;

(b) whether apart from DISCOMS, the employees would also collectively get Rs. 50 lakh award for completing the task of electrifying household under the said Scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) Government have instituted Cash awards for DISCOMs and State Departments who achieve 100% household electrification by 30th November 2018 under Pradhan Mantri Sahaj Bijli Har Gahar Yojana (Saubhagya).

Awards are in the following three categories:

- (i) DISCOMs / Power Departments of Special Category States which include seven States of North Eastern Region, Sikkim, Jammu and Kashmir and Uttarakhand
  - (ii) DISCOMs / Power Departments of other than Special Category States having more than 5 Lakh un-electrified households
  - (iii) DISCOMs / Power Departments of other than Special Category States having less than 5 Lakh un-electrified households
2. Other than Special Category States include Bihar, Chhattisgarh, Jharkhand, Karnataka,

Madhya Pradesh, Maharashtra, Odisha, Rajasthan, Telangana, Uttar Pradesh and West Bengal.

3. States/DISCOMs which had already achieved saturation are not eligible for the award.
4. There are two awards in each of the above three categories. The first DISCOM / Power Department to achieve 100% household electrification by 30th November 2018 would be given cash award of Rs.50 Lakh. The Principal Secretary (Energy/Power) of the concerned State will devise the mechanism to distribute this cash prize amongst employees of the concerned DISCOM / Power Department. From this amount, Rs.20 Lakh will be given to employees of the division of DISCOM/Power Department with highest number of households electrified.

The second award includes cash award of Rs.100 Crore as grant to the concerned DISCOM/Power Department to be spent in distribution infrastructure development in their area of operation. The Principal Secretary (Energy/Power) of the State will decide work to be executed from this amount.

### **Safety Audit Plan**

\*52. DR. KIRIT SOMAIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is aware about dropping of cabin pressure in a flight to Jaipur causing bleeding from nose and ear to 30 passengers and if so, the details thereof;

(b) whether the safety audit of scheduled airlines and airports has not been done regularly and if so, the reasons therefor;

(c) whether it is true that there is no comprehensive safety audit plan in existence currently;

(d) if so, whether the Government will prepare safety audit plan to avoid accidents; and

(e) if so, the time by which the same will be prepared?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) A Mumbai-Jaipur Jet Airways flight on 20.09.2018 was involved in an incident of loss of cabin pressure causing bleeding from nose to five passengers. The occurrence has been treated as a serious incident and is being investigated by the Aircraft Accident Investigation Bureau (AAIB).

(b) The regulatory audits of scheduled airlines and airports are carried out as per the DGCA Annual Surveillance plan. The regulatory audit/ surveillance is carried out to promote conformance with the aviation regulations and standards which collectively prescribe an acceptance level of aviation safety. It also ensures that the audit policies and procedures are applied uniformly across the country.

(c) to (e) The Directorate general of Civil Aviation (DGCA) has comprehensive Safety Audit in place as per the mandate of ICAO (International Civil Aviation Organization). The regulatory audit is always planned before the beginning of the year and this Annual Surveillance plan prepared by DGCA is also uploaded on DGCA website for public information. In addition, special audits are also carried depending upon the safety issues. The safety oversight system of DGCA is also audited by ICAO from time to time. The last audit of DGCA was carried out by ICAO in November 2018, which did not reveal any major safety concerns.

*[Translation]*

#### **Land to Landless Persons**

\*53. SHRI SADASHIV LOKHANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to take immediate steps to effectively implement the Land Reforms Act and distribute surplus land to the landless persons;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ, MINISTER OF MINES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI NARENDRA SINGH TOMAR): (a) to (c) : As per Entry 18 and Entry 45 of List II (State List) of the Seventh Schedule of the Constitution, the subject of 'Land' and its management falls within the legislative and administrative jurisdiction of the States. Power to enact laws relating to 'Land' including Land Reforms Act vests in the Legislatures of the States. Each State has its own State-specific Revenue Laws to deal with 'Land' and matters related thereto.

The State Governments undertake implementation of land reforms including distribution of surplus land to the landless persons from time to time. Information on land distributed is not regularly maintained and updated centrally in the Department of Land Resources.

*[English]*

#### **Wind Mill Energy Projects**

\*54. SHRI TOKHEHO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has any proposal for installation of Wind Mill Energy Projects in Nagaland; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) and (b) No Madam. Presently, there is no pending proposal for installation of wind power projects in the state of Nagaland. The wind power projects are installed in the country on commercial basis based on the techno economic viability of the site. The estimate carried out by National Institute of Wind Energy, Chennai suggest that the state of Nagaland falls under low wind regime. However, small wind solar hybrid systems of cumulative capacity of 20kW have been installed in the state of Nagaland through Central Financial Assistance.

**Budgetary Allocation**

\*55. SHRIMATI SANTOSH AHLAWAT:

SHRI SUMEDHANAND SARSWATI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the Government has proposed to cut the budgetary allocation of the Ministry of Youth Affairs and Sports;

(b) if so, the details thereof along with the reasons therefor;

(c) whether it is a fact that major deduction in the budget estimate is due to the slow pace of expenditure and if so, the details thereof along with the details of works under implementation; and

(d) whether the said cut in budgetary allocation is likely to affect the effective implementation of Khelo India Scheme in the country and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) to (d) Review off budget allocation follows a prescribed procedure. The allocation for this Ministry was discussed in Ministry of Finance and it has informed that the change in Budgetary Allocation can be effected only after intimating the Parliament at the time of Budget Presentation or through supplementary Demands for Grants. However, no final decision in this regard has been taken and communicated yet.

[Translation]

**Sports University**

\*56. SHRI VISHNU DAYAL RAM: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the construction of Central Sports University in Jharkhand has been started;

(b) if so, the details along with the present status thereof;

(c) the details of funds sanctioned and released for the purpose so far; and

(d) the details of funds likely to be sanctioned/allocated for the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) There is no proposal under consideration of the Central Government for construction of Central Sports University in Jharkhand. The National Sports University has been set up in Manipur, which will cater to students and sportspersons from all States and UTs, including those from the state of Jharkhand. Thus, the Central Government does not feel the need at present to open a Central Sports University in Jharkhand.

(b) to (d) Do not arise.

**Wage Revision Under MGNREGS**

\*57. PROF. RAVINDRA VISHWANATH GAIKWAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to increase the daily wages being provided to the workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;

(b) the details of the proposed daily wages to be provided to the MGNREGS workers along with the time by which the revised wages are likely to be provided to them; and

(c) if not, the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ, MINISTER OF MINES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI NARENDRA SINGH TOMAR): (a) to (c) Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are notified and revised annually based on Consumer Price Index-Agricultural Labourers (CPI-AL) by the Central Government in accordance with the provisions of Section 6(1) of the Mahatma Gandhi NREGA. The revised wage rates are made applicable from 1st April of the year. The CPI-(AL) is published by

Labour Bureau, Shimla. For the FY 2018-19, the wage rate has been revised w.e.f. 01.04.2018 based on CPI-(AL).

#### **Swachh Survekshan Grameen, 2018**

\*58. SHRI UDAY PRATAP SINGH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has conducted any survey of Gram Panchayats in rural areas under Swachh Survekshan Grameen, 2018 recently and if so, the details thereof including the details of the norms in this regard;

(b) whether the Government has taken steps to impart training to employees associated with Swachh Bharat Mission and in Gram Panchayats of the country;

(c) if so, the details thereof;

(d) whether the Government has allocated funds under Swachh Survekshan Grameen, 2018; and

(e) if so, the details thereof, State/UT-wise?

THE MINISTER OF DRINKING WATER AND SANITATION (SUSHRI UMA BHARTI): (a) Ministry of Drinking Water and Sanitation has conducted Swachh Survekshan Grameen-2018 (SSG-2018) in rural areas of the country through a survey agency for ranking of all Districts and States of India on the basis of quantitative and qualitative sanitation (Swachhata) parameters. Under SSG-2018, the evaluation of the States and Districts has been done on the basis of following three key components: -

- Direct Observation of sanitation in public places in sampled villages.
- Citizen's Feedback including feedback from key influencers at the village level.
- Service Level Progress on sanitation related parameters.

The survey evoked feedback from 1.8 lakh citizens through face to face interaction, another 1.16 crore citizens through mobile app and 45 lakhs through Ministry of Drinking Water and Sanitation portal.

(b) and (c) The State and district officials, especially the Collectors/CEOs of Zilla Parishads and

other district functionaries are being trained regularly in community approaches to sanitation and triggering for collective behavior change by the Key Resource Centres (KRCs) which have been empaneled by the Ministry. State/District/Block level officials, Swachhagrahis, Panchayati Raj Institution (PRI) functionaries etc. are being trained by these KRCs. Various national, regional and State level workshops are being conducted to encourage cross sharing of best practices and dissemination of information.

(d) and (e) Under Swachh Survekshan Grameen-2018, no funds were earmarked for States/UTs.

*[English]*

#### **National and State Highways**

\*59. DR. P.K. BIJU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of National and State Highways in Kerala;

(b) the number of State roads that have been declared as new National Highways in

the State of Kerala during the last three years and the current year;

(c) whether his Ministry has provided funds for development of the above new National Highways; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) This Ministry is primarily responsible for development & maintenance of National Highways. There are Eleven National Highways namely, NH-66, 85, 183, 183A, 185, 544, 744, 766, 966, 966A and 966B having a total length of 1781.6 km in Kerala State. No State roads have been declared as new National Highways in the State of Kerala during the last three years and the current year. However, the Ministry has approved about 485 km of State Roads as "In-principle" National Highways subject to the outcome of Detailed Project Report (DPR). This Ministry has

sanctioned Rs. 19.61 crore for preparation of DPRs of "In-principle" approved National Highways in Kerala.

For maintenance and repairs of National Highways entrusted to State PWD damaged due to floods in July/August 2018, an amount of Rs 38.25 Crore has been allocated under Ordinary/Flood repairs. Additional sanction of about Rs 47.00 Crore was issued to facilitate reconstruction of collapsed retaining walls/damaged culverts etc in respect of three ongoing National Highway projects. Besides, Twenty Eight road works on State roads costing Rs. 351.0 crore have been administratively approved under Central Road Fund (CRF) for Kerala State.

#### **Calculation of Length of Highways**

\*60. SHRI RAM MOHAN NAIDU KINJARAPU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the reasons for change in method of calculation of length of highways constructed, particularly in Andhra Pradesh; and

(b) the length of highways constructed as per the new method of calculation *vis-a-vis* the old method?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) This Ministry is responsible for development and maintenance of National Highways in the country. Responsibility for development and maintenance of State Highways and other State Roads vest with the respective State Governments. The Method of calculation of length of National Highways constructed including for the State of Andhra Pradesh, has not been changed. However, as per the internationally accepted norms and the suggestion of the NITI Aayog, additional information in terms of lane kilometres is being compiled from the financial year 2017-18 in order to have realistic appreciation of National Highways constructed in terms of per lane kilometer. Counting of Lane kms represents the correct position when the National Highways are of 4/6/8 lane configuration.

(b) The length of National Highways constructed during the FY 2017-18 was 9,829 kms as per the conventional method of counting the linear length. However, in terms of lane kms, it was equal to 34,378 kms.

#### **Revision of Amount Under Pension Schemes**

461. SHRI M.B. RAJESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the pension schemes being run by the Union Government for the benefits of the destitutes, senior citizens, widows and differently abled persons along with the amount of pension thereunder, State/UT-wise;

(b) whether there is any mechanism for revision in the amount of pension *vis-a-vis* rising inflation on an annual basis; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) Details of Pension Schemes administered under National Social Assistance Programme(NSAP) are provided below:-

- Indira Gandhi National Old Age Pension Scheme (IGNOAPS): Under the scheme, assistance is provided to person of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.
- Indira Gandhi National Widow Pension Scheme (IGNWPS): Under the scheme Central assistance @Rs. 300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line as per the criteria prescribed by Government of India.
- Indira Gandhi National Disability Pension Scheme (IGNDPS): Under the scheme Central assistance @Rs. 300/- per month is provided to

persons aged 18-79 years with severe and multiple disabilities and belonging to family living below poverty line as per the criteria prescribed by Government of India.

(b) and (c) : In the scheme, as it exists now, there is no provision for revision of pension rates. However, Guidelines of NSAP scheme provide for top-ups and several States/UTs have extended top-ups over and above NSAP entitlements. Further, for taking informed decision for revamping the NSAP scheme by way of changes in admissible rates and the criteria, Ministry of Rural Development has initiated steps for comprehensive third party evaluation of the scheme and further steps for revamping of the scheme are contingent upon availability of recommendations and decisions taken thereon in consultation with the States/UTs.

#### **Development of Water Recharging/ Harvesting Methods**

462. SHRIMATI POONAM MAHAJAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has undertaken efforts to preserve, improve and develop the indigenous water recharge/ harvesting methods in Maharashtra and if so, the details thereof;

(b) whether the Government has constituted a panel of experts or professionals to study the efficacy, merits, viability or sustainability of traditional water recharging/harvesting techniques in the said State;

(c) if so, the details thereof including the total area of Maharashtra used for indigenous water recharging/harvesting; and

(d) if not, the reasons for misuse of preservation, improvisation and developing indigenous water recharging/ harvesting methods in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Water being a State subject, necessary measures

are being undertaken by the Government of Maharashtra to preserve, improve and develop indigenous water recharge/harvesting methods in Maharashtra. However, steps taken by the Central Government for conservation of ground water, including in Maharashtra, are available at the following URL: <http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion 2.pdf>.

State Government of Maharashtra has launched 'Jalyukt Shivar Abhiyaan' scheme, under which a large number of water conservation structures to recharge the ground water have been constructed through convergence of activities of various line departments.

Ministry of Water Resources, RD & GR has constituted a multi disciplinary expert committee team to compile a document related to success stories in water conservation, rainwater harvesting and recharge to ground water including the revival of traditional water recharge practices and also to suggest innovations in different parts of the country including Maharashtra. The report of the Committee concluded that Bridge-cum-Bandhara play an important role in conserving post-monsoon surface water flows as well as ground water base flows. Indigenous Water Recharge / harvesting projects are being implemented ail over the State of Maharashtra, with particular focus on water stressed areas.

(d) In view of the above, question does not arise.

#### **Lighting on National Highways**

463. DR. A. SAMPATH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it has come to the notice of the Gol that there are no proper lighting arrangements on the National Highways (NHs) of the country;

(b) if so, the reasons therefor;

(c) the corrective measures taken or proposed to be taken by the Gol in this regard; and

(d) if so, the details thereof, State-wise, UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF

CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Vehicles are equipped with headlights for night visibility and lighting 'in general' is not provided on National Highways except at certain important locations such as toll plazas, structures etc.

#### **Access to Toilets for all Citizens**

464. KUNWAR PUSHPENDRA SINGH CHANDEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to State:

(a) whether the Government is planning to improve access to clean, safe and reliable toilets for all citizens;

(b) if so, the details and State-wise data thereof;

(c) whether Swachh Bharat Mission (SBM) has generated significant interests in addressing the urgent sanitation issue in Bundelkhand;

(d) if so, the facts thereof;

(e) by what time, all States including Bundelkhand will 100% open- defecation free; and

(f) the name of the States who are lagging behind to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) The Government had launched the Swachh Bharat Mission (Gramin) [(SBM(G)] with effect from 2nd October, 2014 with the aim to achieve universal sanitation coverage by 2nd October 2019 by providing access to toilet facilities to all rural households in the country. The focus of the scheme is on behavior change and usage of toilets. State/UT-wise percentage of rural households which have access to toilets facilities as on 7.12.2018, as reported by the States/UTs on the online Integrated Management Information System (IMIS) of SBM(G), are given in the enclosed Statement.

(c) and (d) There has been significant progress in the Bundelkhand region under the Swachh Bharat Mission. All the districts of Madhya Pradesh in Bundelkhand region have already been declared Open Defecation Free (ODF), while Uttar Pradesh is on track to become ODF before the set target of 2nd October 2019.

(e) and (f) Under SBM(G), the Government has set target of 100% open-defecation free India by 2nd October, 2019. So far, 25 States/UTs, namely, Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh, Dadra and Nagar Haveli, Daman and Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have been declared Open Defecation Free (ODF). Remaining States are on track to becoming ODF by 2nd October 2019.

#### **Statement**

*State/UT-wise Percentage of Rural Households which have Access to Toilets Facilities as on 07.12.2018*

| State/UT                    | % of rural households with access to toilets |
|-----------------------------|--|
| 1                           | 2  |
| Andaman and Nicobar Islands | 100.00                                       |
| Andhra Pradesh              | 100.00                                       |
| Arunachal Pradesh           | 100.00                                       |
| Assam                       | 98.58  |
| Bihar                       | 87.29  |
| Chandigarh                  | 100.00                                       |
| Chhattisgarh                | 100.00                                       |
| Dadra and Nagar Haveli      | 100.00                                       |
| Daman and Diu               | 100.00                                       |
| Goa                         | 76.22  |
| Gujarat                     | 100.00                                       |
| Haryana                     | 100.00                                       |
| Himachal Pradesh            | 100.00                                       |
| Jammu and Kashmir           | 100.00                                       |
| Jharkhand                   | 100.00                                       |
| Karnataka                   | 100.00                                       |
| Kerala                      | 100.00                                       |

| 1              | 2      |
|----------------|--------|
| Lakshadweep    | 100.00 |
| Madhya Pradesh | 100.00 |
| Maharashtra    | 100.00 |
| Manipur        | 100.00 |
| Meghalaya      | 100.00 |
| Mizoram        | 100.00 |
| Nagaland       | 100.00 |
| Odisha         | 73.97  |
| Puducherry     | 100.00 |
| Punjab         | 100.00 |
| Rajasthan      | 100.00 |
| Sikkim         | 100.00 |
| Tamil Nadu     | 100.00 |
| Telangana      | 94.07  |
| Tripura        | 94.81  |
| Uttar Pradesh  | 100.00 |
| Uttarakhand    | 100.00 |
| West Bengal    | 98.16  |
| India          | 96.98  |

#### **Status of Implementation of SBM**

465. SHRI TEJ PRATAP SINGH YADAV: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has been implementing Swachh Bharat Mission (SBM) to provide access to toilet facilities;

(b) if so, the details thereof including physical and financial progress during the last three years, State-wise;

(c) whether many States have provided fake data to show their States as Open Defecation Free;

(d) if so, the current status of ODF districts, State-wise ; and

(e) the steps taken by the Government to improve sanitation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) The Government had launched the Swachh Bharat Mission (Gramin) [(SBM(G))] with effect from 2nd October, 2014 with the aim to achieve universal sanitation coverage by 2nd October 2019 by providing access to toilet facilities to all rural households in the country. The focus of the scheme is on behavior change and usage of toilets. State/UT- wise number of Individual household latrines (IHHLs) constructed and Central expenditure reported during last 3 years under SBM(G) are given in the enclosed Statement I.

(c) and (d) As per the SBM(G) guidelines, villages and districts declare themselves Open Defecation Free (ODF) through a rigorous process of self-declaration, followed by a multilevel decentralized verification process by the districts and States. Further, as per National Annual Rural Sanitation Survey (NARSS) 2017-18, conducted by an independent agency, 95.6% of ODF verified villages were confirmed to be ODF. State/UT-wise number of districts which have been declared Open Defecation Free (ODF) as on 7.12.2018 are given in the enclosed Statement II.

(e) Since the launch of the Swachh Bharat Mission in 2014, States have made tremendous progress with reference to rural sanitation. While sanitation is State subject, Ministry of Drinking Water and Sanitation supports State government in the implementation of the SBM. Some focus areas are as follows :-

- Focus is being given on community based collective behavior change by massive campaigning at the national and State level.
- Focus is also on the outcome of ODF villages, and not only on construction of individual toilets.
- Given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations, the programme provides flexibility to the States to choose the strategy best suited to them in its implementation.

- Greater emphasis is being given on capacity building, especially in community approaches and programme management, by imparting training to the States and selected organizations called Key Resource Centres (KRCs), involving District Collectors to provide leadership to the programme at the district level.
- The programme is being run as a *jan andolan* with cooperation of all sections of the society including the NGOs, corporates, youth etc. The Panchayats are being actively involved.
- Sanitation is being prioritized amongst the overall development agenda. The Government has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages. Various other development schemes are being converged with the sanitation outcomes.

**Statement – I***State/UT-wise Number of Individual Household Latrines (IHHLs) Constructed and Central Expenditure Reported Under SBM(G) During the Last 3 Years*

| State/UT                    | IHHLs constructed |         |         | Central share expenditure (Rs. in crore) |         |         |
|-----------------------------|-------------------|---------|---------|--|---------|---------|
|                             | 2015-16           | 2016-17 | 2017-18 | 2015-16                                  | 2016-17 | 2017-18 |
| 1                           | 2                 | 3       | 4       | 5  | 6       | 7       |
| Andaman and Nicobar Islands | 0                 | 979     | 17556   | 0.00                                     | 0.20    | 5.92    |
| Andhra Pradesh              | 350558            | 788495  | 2225155 | 292.09                                   | 415.07  | 1255.91 |
| Arunachal Pradesh           | 19428             | 42552   | 41460   | 29.40                                    | 65.05   | 57.09   |
| Assam                       | 463045            | 1054898 | 816435  | 484.35                                   | 568.23  | 721.63  |
| Bihar                       | 427034            | 872329  | 3433356 | 326.40                                   | 148.69  | 153.80  |
| Chhattisgarh                | 356284            | 1464591 | 1404526 | 263.24                                   | 408.88  | 570.47  |
| Dadra and Nagar Haveli      | 0                 | 0       | 18758   | 0.00                                     | 0.00    | 0.00    |
| Daman and Diu               | 0                 | 0       | 1600    |  |         | 0.00    |
| Goa                         | 28637             | 0       | 0       | 4.83                                     | 0.00    | 5.77    |
| Gujarat                     | 919049            | 1559315 | 428730  | 575.90                                   | 626.48  | 395.60  |
| Haryana                     | 129170            | 124140  | 319998  | 73.80                                    | 34.20   | 34.43   |
| Himachal Pradesh            | 62551             | 80519   | 10      | 71.42                                    | 81.37   | 24.44   |
| Jammu and Kashmir           | 61640             | 83136   | 580757  | 67.45                                    | 53.19   | 164.53  |
| Jharkhand                   | 311314            | 831502  | 1203836 | 266.99                                   | 423.44  | 560.57  |
| Karnataka                   | 530833            | 719863  | 1434591 | 444.21                                   | 399.53  | 773.39  |
| Kerala                      | 11153             | 195024  | 0       | 17.03                                    | 137.52  | 17.92   |
| Madhya Pradesh              | 1016692           | 1859828 | 2353800 | 819.89                                   | 1121.10 | 757.38  |
| Maharashtra                 | 882053            | 1916460 | 2252886 | 644.50                                   | 616.11  | 839.04  |

| 1             | 2        | 3        | 4        | 5       | 6        | 7        |
|---------------|----------|----------|----------|---------|----------|----------|
| Manipur       | 47168    | 41472    | 61528    | 53.60   | 4.54     | 6.10     |
| Meghalaya     | 44129    | 45973    | 87138    | 56.13   | 41.13    | 77.06    |
| Mizoram       | 6026     | 2872     | 25012    | 7.27    | 4.31     | 31.73    |
| Nagaland      | 22514    | 38073    | 19211    | 28.10   | 44.12    | 8.28     |
| Odisha        | 1325040  | 1263125  | 816203   | 1197.06 | 868.28   | 463.61   |
| Puducherry    | 0        | 2430     | 7933     | 0.00    | 2.65     | 9.37     |
| Punjab        | 71419    | 106597   | 75192    | 59.55   | 73.26    | 42.99    |
| Rajasthan     | 2090577  | 2791196  | 2129328  | 1307.23 | 1065.63  | 848.21   |
| Sikkim        | 3707     | 0        | 0        | 5.90    | 2.85     | 1.01     |
| Tamil Nadu    | 946386   | 1139671  | 2206083  | 560.54  | 506.17   | 784.86   |
| Telangana     | 238427   | 520029   | 1552975  | 157.53  | 173.63   | 305.68   |
| Tripura       | 60681    | 43778    | 33502    | 52.90   | 20.03    | 16.32    |
| Uttar Pradesh | 689316   | 1735210  | 5666906  | 571.91  | 1131.74  | 2688.06  |
| Uttarakhand   | 63971    | 334099   | 42985    | 71.72   | 149.55   | 175.05   |
| West Bengal   | 1430957  | 2318597  | 1006466  | 911.02  | 838.58   | 431.46   |
| Grand Total   | 12609759 | 21976753 | 30263916 | 9421.95 | 10025.49 | 12227.70 |

**Statement – II**

*State/UT-wise Number of Districts Declared Open  
Defecation Free (ODF) as on 7.12.2018*

| S. No. | State/UT                    | No. of ODF<br>declared districts |
|--------|-----------------------------|----------------------------------|
| 1      | 2                           | 3                                |
| 1.     | Andaman and Nicobar Islands | 3                                |
| 2.     | Andhra Pradesh              | 13                               |
| 3.     | Arunachal Pradesh           | 20                               |
| 4.     | Assam                       | 24                               |
| 5.     | Bihar                       | 5                                |
| 6.     | Chandigarh                  | 1                                |
| 7.     | Chhattisgarh                | 27                               |
| 8.     | Dadra and Nagar Haveli      | 1                                |

| 1   | 2                 | 3  |
|-----|-------------------|----|
| 9.  | Daman and Diu     | 2  |
| 10. | Goa               | 0  |
| 11. | Gujarat           | 33 |
| 12. | Haryana           | 22 |
| 13. | Himachal Pradesh  | 12 |
| 14. | Jammu and Kashmir | 22 |
| 15. | Jharkhand         | 21 |
| 16. | Karnataka         | 26 |
| 17. | Kerala            | 14 |
| 18. | Lakshadweep       | 1  |
| 19. | Madhya Pradesh    | 51 |
| 20. | Maharashtra       | 34 |
| 21. | Manipur           | 16 |
| 22. | Meghalaya         | 11 |

| 1     | 2             | 3   |
|-------|---------------|-----|
| 23.   | Mizoram       | 8   |
| 24.   | Nagaland      | 11  |
| 25.   | Odisha        | 2   |
| 26.   | Puducherry    | 2   |
| 27.   | Punjab        | 22  |
| 28.   | Rajasthan     | 33  |
| 29.   | Sikkim        | 4   |
| 30.   | Tamil Nadu    | 31  |
| 31.   | Telangana     | 14  |
| 32.   | Tripura       | 0   |
| 33.   | Uttar Pradesh | 33  |
| 34.   | Uttarakhand   | 13  |
| 35.   | West Bengal   | 14  |
| Total |               | 546 |

#### **Modernization of Air Traffic Service**

466. SHRI R. PARTHIPAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is planning to develop a roadmap for modernization of its air traffic services;

(b) if so, the details thereof;

(c) whether the growth in air passenger traffic over last few months in India has brought several challenges with it; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Yes, Madam. Airports Authority of India has entered into an agreement in November 2018 with United States Trade and Development Agency to develop a comprehensive Communications, Navigation and Surveillance/ Air Traffic Management Roadmap for the next ten years.

(c) and (d) Yes, Madam. All Indian airports taken together have handled 198.2 million passengers during April - October, 2018, as compared to 171.1 million

passengers handled during April to October, 2017, registering a growth of 15.8%. To meet the challenges presented by this unprecedented growth in air traffic, the Airports Authority of India has resorted to development of infrastructure at the airports, which is a continuous process and is undertaken from time to time depending upon the commercial viability, traffic demand, availability of land etc.

#### **Sanitation Coverage under SBM**

467. SHRI J.J.T. NATTERJEE: Will the Minister of DRINKING WATER AND SANITATION be pleased to State:

(a) whether the sanitation coverage under the Swachh Bharat Mission (SBM) has increased largely;

(b) if so, the details thereof;

(c) whether the Government has any mechanism to monitor the progress under Swachh Bharat Mission;

(d) if so, the details thereof;

(e) whether usage of toilets in rural India has increased to a promising range; and

(f) if so, the details thereof, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) Rural sanitation coverage in the country on the launch of Swachh Bharat Mission (Gramin) [SBM(G)] as on 2.10.2014 was 38.7%. This has now increased to more than 96%.

(c) and (d) The progress under SBM(G) is monitored through an online Integrated Management Information System (IMIS). The IMIS of SBM(G) is a web-based system. Data on physical and financial progress are entered at district/block level. The system maintains a register of all rural households in the country, along with their sanitation status as recorded in the baseline survey carried out in 2012-2013. The details of households that are being covered with toilets are being entered in this database. A mobile application for uploading photographs of toilets constructed after 2nd October 2014 has also been developed. These photographs are geo-tagged. A mobile app has also been developed to view sanitation status upto village level.

(e) and (f) A third party survey conducted by an Independent Verification Agency (IVA) under the World Bank Support Project, in 2017-18 found that 93.2% of households with access to toilets used them.

#### **RDD&D Projects**

468. SHRI P.R. SENTHILNATHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the government has received any proposals for Research, Design, Development and Demonstration (RDD&D) projects under various heads from various universities in India ;

(b) if so, the details thereof and the current status of the proposals of RDD&D projects received;

(c) the details of the various proposals of RDD&D projects got sanctioned and the funds allocated to the same;

(d) whether the Government has received any requests to expedite the process of selection of such RDD&D project proposals received; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) proposals of Research, Design, Development & Demonstration have been received in the Ministry from various Universities/ R&D Institutions in India. A total of 112 R&D projects in the area of Solar Energy, Wind Energy, Bio Energy, Small hydro, Hydrogen & Fuel cells were sanctioned to different universities / R&D Institutions & Industries during the 12th Plan with a total financial grant of Rs.523.43 crores. Out of the 112 projects sanctioned, 33 have been completed and 79 are still on-going.

(d) No such requests were received

(e) Not applicable

*[Translation]*

#### **Maintenance of NHs in Maharashtra**

469. SHRI HARISHCHANDRA CHAVAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of proposals for repair work of National Highways (NHs) received from Maharashtra during the last three years;

(b) the details of the highways for which repair work has been approved;

(c) the location-wise amount of the funds released for the said purpose; and

(d) the details of the places where repair work has not been approved alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) The maintenance & repair of National Highways(NHs) is a continuous process depending upon total availability of funds for the country. During the last three years Rs. 876.87 crore for repair of various sections of NHs in Maharashtra have been undertaken.

*[English]*

#### **Implementation of Udan Scheme**

470. SHRI GAURAV GOGOI Will the Minister of CIVIL AVIATION be pleased to state:

(a) The details regarding the various airports and routes that were sanctioned and notified by the Government under the first two phases of the UDAN scheme;

(b) the number of airports and routes that were sanctioned and notified under the first two phases of the UDAN scheme have been made operational till date;

(c) whether the Government has set any target under the UDAN scheme, if so, the details thereof;

(d) the reasons for withdrawal or suspension of services of scheduled commuter airlines on certain routes and the steps being taken to rectify these issues;

(e) the details regarding the UDAN licenses of commuter airlines that have been cancelled by the Government and details thereof;

(f) the details regarding the newly proposed International Air Connectivity Scheme under UDAN; and

(g) whether the Government has invited proposals/bids from airlines for the same, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The details of Airports and Routes awarded under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) 1 and 2 are given in the enclosed Statement.

(b) 34 Airports and 102 routes were made operational till 30.11.2018.

(c) As per UDAN Scheme, the Selected Airline Operator (SAO) has to operate within 6 months of awards of the letter or operationalization of Airport.

(d) The reason of withdrawal or suspension of services on certain routes was due to poor performance

and irregular services by M/s Deccan Charters & M/s Air Odisha.

(e) 4 Networks of Air Odisha and 2 Networks of Air Deccan have been cancelled.

(f) and (g); The Ministry of Civil Aviation has recently launched UDAN- International, after extensive consultation with the stakeholders for the Government of Assam. However, this template would be applicable for other States too and whenever Ministry of Civil Aviation receive the proposals, subsequent biddings may be conducted or the state governments can go ahead on its own, with this template. The Government of Assam has agreed to provide Viability Gap Funding (VGF) to the SAO under UDAN International. Only eligible Scheduled Operators of fixed wing aircrafts were eligible to submit their proposals under UDAN International.

#### **Statement**

##### *Details of Routes and Airports Awarded Under RCS-UDAN I and II*

| S. No. | Departure airport | Arrival airport | Operator     | Commencement date |
|--------|-------------------|-----------------|--------------|-------------------|
| 1.     | Bhatinda          | Delhi           | Alliance Air | 27-04-2017        |
| 2.     | Delhi             | Bhatinda        | Alliance Air | 27-04-2017        |
| 3.     | Hyderabad         | Kadapa          | Trujet       | 27-04-2017        |
| 4.     | Kadapa            | Hyderabad       | Trujet       | 27-04-2017        |
| 5.     | Hyderabad         | Nanded          | Trujet       | 27-04-2017        |
| 6.     | Nanded            | Hyderabad       | Trujet       | 27-04-2017        |
| 7.     | Delhi             | Shimla          | Alliance Air | 27-04-2017        |
| 8.     | Shimla            | Delhi           | Alliance Air | 27-04-2017        |
| 9.     | Indore            | Gwalior         | Alliance Air | 31-05-2017        |
| 10.    | Gwalior           | Indore          | Alliance Air | 31-05-2017        |
| 11.    | Gwalior           | Delhi           | Alliance Air | 31-05-2017        |
| 12.    | Mumbai            | Kandla          | Spice jet    | 10-07-2017        |
| 13.    | Kandla            | Mumbai          | Spice jet    | 10-07-2017        |
| 14.    | Porbandar         | Mumbai          | Spice jet    | 10-07-2017        |
| 15.    | Puducherry        | Hyderabad       | Spice jet    | 16-08-2017        |

| S. No. | Departure airport | Arrival airport | Operator        | Commencement date |
|--------|-------------------|-----------------|-----------------|-------------------|
| 16.    | Hyderabad         | Puducherry      | Spice jet       | 16-08-2017        |
| 17.    | Ludhiana          | Delhi           | Alliance Air    | 02-09-2017        |
| 18.    | Delhi             | Ludhiana        | Alliance Air    | 02-09-2017        |
| 19.    | Chennai           | Mysore          | Trujet          | 20-09-2017        |
| 20.    | Mysore            | Chennai         | Trujet          | 20-09-2017        |
| 21.    | Hyderabad         | Vidyanagar      | Trujet          | 21-09-2017        |
| 22.    | Vidyanagar        | Hyderabad       | Trujet          | 21-09-2017        |
| 23.    | Bikaner (Nal)     | Delhi           | Alliance Air    | 26-09-2017        |
| 24.    | Delhi             | Bikaner (nal)   | Alliance Air    | 26-09-2017        |
| 25.    | Jaipur            | Jaisalmer       | Spice jet       | 29-10-2017        |
| 26.    | Jaisalmer         | Jaipur          | Spice jet       | 29-10-2017        |
| 27.    | Nanded            | Mumbai          | Trujet          | 16-11-2017        |
| 28.    | Mumbai            | Nanded          | Trujet          | 16-11-2017        |
| 29.    | Chennai           | Kadapa          | Trujet          | 16-11-2017        |
| 30.    | Kadapa            | Chennai         | Trujet          | 16-11-2017        |
| 31.    | Jaipur            | Agra            | Alliance Air    | 08-12-2017        |
| 32.    | Agra              | Jaipur          | Alliance Air    | 08-12-2017        |
| 33.    | Pune              | Ozar (Nasik)    | Deccan Charters | 23-12-2017        |
| 34.    | Ozar (Nasik)      | Pune            | Deccan Charters | 23-12-2017        |
| 35.    | Mumbai            | Jalgaon         | Deccan Charters |                   |
| 36.    | Jalgaon           | Mumbai          | Deccan Charters | 23-12-2017        |
| 37.    | Ahmedabad         | Mundra          | Air Odisha      | 17-02-2018        |
| 38.    | Mundra            | Ahmedabad       | Air Odisha      | 17-02-2018        |
| 39.    | Ahmedabad         | Jamnagar        | Air Odisha      | 17-02-2018        |
| 40.    | Jamnagar          | Ahmedabad       | Air Odisha      | 17-02-2018        |
| 41.    | Ahmedabad         | Diu             | Air Odisha      | 24-02-201         |
| 42.    | Diu               | Ahmedabad       | Air Odisha      | 24-02-2018        |
| 43.    | Kadapa            | Vijaywada       | Trujet          | 01-03-2018        |
| 44.    | Vijaywada         | Kadapa          | Trujet          | 01-03-2018        |
| 45.    | Vidyanagar        | Bangalore       | Trujet          | 01-03-2018        |
| 46.    | Bangalore         | Vidyanagar      | Trujet          | 01-03-2018        |

| S. No. | Departure airport   | Arrival airport     | Operator        | Commencement date |
|--------|---------------------|---------------------|-----------------|-------------------|
| 47.    | Salem               | Chennai             | Trujet          | 25-03-2018        |
| 48.    | Chennai             | Salem               | Trujet          | 25-03-2018        |
| 49.    | Delhi               | Pathankot           | Alliance Air    | 05-04-2018        |
| 50.    | Pathankot           | Delhi               | Alliance Air    | 05-04-2018        |
| 51.    | Kolhapur            | Mumbai              | Deccan Charters | 08-04-2018        |
| 52.    | Mumbai              | Kolhapur            | Deccan Charters | 08-04-2018        |
| 53.    | Dimapur             | Shillong (Barapani) | Deccan Charters | 26-04-2018        |
| 54.    | Shillong (Barapani) | Dimapur             | Deccan Charters | 26-04-2018        |
| 55.    | Shillong (Barapani) | Agartala            | Deccan Charters | 26-04-2018        |
| 56.    | Agartala            | Shillong (Barapani) | Deccan Charters | 26-04-2018        |
| 57.    | Bhavnagar           | Ahmedabad           | Air Odisha      | 01-05-2018        |
| 58.    | Ahmedabad           | Bhavnagar           | Air Odisha      | 01-05-2018        |
| 59.    | Delhi               | Adampur             | Spice jet       | 01-05-2018        |
| 60.    | Adampur             | Delhi               | Spice jet       | 01-05-2018        |
| 61.    | Jagdalpur           | Raipur              | Air Odisha      | 14-06-2018        |
| 62.    | Raipur              | Jagdalpur           | Air Odisha      | 14-06-2018        |
| 63.    | Vishakhapatnam      | Jagdalpur           | Air Odisha      | 20-06-2018        |
| 64.    | Jagdalpur           | Vishakhapatnam      | Air Odisha      | 20-06-2018        |
| 65.    | Delhi               | Kanpur (chakeri)    | Spice jet       | 03-07-2018        |
| 66.    | Kanpur (Chakeri)    | Delhi               | Spice jet       | 03-07-2018        |
| 67.    | Jharsuguda          | Raipur              | Air Odisha      | 22-09-2018        |
| 68.    | Raipur              | Jharsuguda          | Air Odisha      | 22-09-2018        |
| 69.    | Jharsuguda          | F bhubaneshwar      | Air Odisha      | 22-09-2018        |
| 70.    | Bhubaneshwar        | Jharsuguda          | Air Odisha      | 22-09-2018        |

### **Cases Of Illegal Mining**

471. SHRI MALLIKARJUN KHARGE:  
SHRI MOHANBHAI KALYANJIBHAI  
KUNDARIYA

Will the Minister of MINES be pleased to state:

(a) the number of cases of illegal mining for both major and minor minerals registered in the country during the last four years along with the action taken thereon, State/UT-wise;

(b) the names of the mining companies and their promoters/principal shareholders on which penalty has been imposed for illegal mining;

(c) the details of steps taken to stop illegal mining in the country;

(d) whether the Government proposes to constitute a Mining Authority and if so, the details thereof and the time by which it is likely to become functional; and

(e) the details of States in which Special Task Force is probing cases of illegal mining and the details of the remedial actions taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY): (a) to (e) As per Section 23C of the Mines and Minerals (Development and Regulation), 1957 (MMDR Act, 1957), State Governments have been empowered to frame rules for preventing illegal mining, transportation and storage of minerals for the purposes connected therewith. Therefore, prevention and control of illegal mining comes under the legislative and administrative jurisdiction of State Governments.

However, based on the quarterly returns on illegal mining submitted by various State Governments to Indian Bureau of Mines, a subordinate office under the Ministry of Mines, state-wise details of instances of illegal mining reported for the last four years along with the details of action taken against the offenders/criminals is given in the enclosed Statement.

For controlling illegal mining in the country, the Central Government has, inter-alia, taken the following measures:

- (i) The MMDR Act, 1957 contains, inter alia, punitive provisions for combating illegal mining which were made more stringent by amendment in 2015. Illegal mining has been made punishable with imprisonment for a term which may extend to five years and with fine which may extend to five lakh rupees per hectare of the area. Provisions for setting up of Special Courts for the purpose of providing speedy trial of offences relating to illegal mining are also in the Act.

- (ii) Rule 45 of the Mineral Conservation and Development Rules, (MCDR) 2017, also makes it mandatory for all miners, traders, stockists, exporters and end-users of minerals to register and report on the production, trade and utilization of minerals to the State Government(s) and Indian Bureau of Mines.
- (iii) The Ministry of Mines through Indian Bureau of Mines in association with the Bhaskaracharya Institute of Space Applications & Geo-Informatics (BISAG), Gujarat has developed and launched a 'Mining Surveillance System' (MSS) for major minerals to enhance the mechanism of detecting illegal mining with the use of satellite based technology.
- (iv) Indian Bureau of Mines (IBM), has entered into a MoU with National Remote Sensing Centre (NRSC), Hyderabad on 21.01.2016 for a pilot project "SudoorDrishti" to demonstrate the feasibility of using High Resolution Satellite imagery and Digital Elevation Model (DEM) in monitoring mining activities / changes over a period of time over selected group of mines.
- (v) 22 State Governments have constituted the Task Force namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand and West Bengal. The function of the Task force is to review the action taken by member departments for checking the illegal mining activities in their respective jurisdiction.

## Statement

## Year Wise State Wise Cases of Illegal Mining for Major &amp; Minor Minerals.

| S. No. | State               | Illegal mining cases |          |          |         |         | Action taken from 2013-14 to 2018-19<br>(Quarter ending June 2018) |                   |                          |                      |            | Fine realized by State Govt. (Rs. Lakh) |
|--------|---------------------|----------------------|----------|----------|---------|---------|--|-------------------|--------------------------|----------------------|------------|---|
|        |                     | *2013-14             | *2014-15 | *2015-16 | 2016-17 | 2017-18 | 2018-19<br>(Quarter ending June 2018)                              | FIR Lodged (Nos.) | Court Cases Filed (Nos.) | Vehicle Seized (No.) |            |   |
| 1.     | Andaman and Nicobar | n.r.                 | n.r.     | n.r.     | n.r.    | n.r.    | n.r.   | n.r.              | n.r.                     | n.r.                 | n.r.       | n.r.                                    |
| 2.     | Andhra Pradesh      | 7692                 | 9379     | 9953     | 9703    | 8128    | 1670   | 29                | 17                       | 296                  | 19248.145  |   |
| 3.     | Assam               | 0                    | 0        | 0        | n.r.    | n.r.    | n.r.   | 0                 | 0                        | 0                    | 0          |   |
| 4.     | Chhattisgarh        | 3994                 | 4953     | 5862     | 4794    | 4857    | 1245   | 2                 | 25662                    | 1138                 | 4070.734   |   |
| 5.     | Goa                 | 1                    | 0        | 2        | 0       | 0       | 0  | 1                 | 0                        | 1                    | 0          |   |
| 6.     | Gujarat             | 5447                 | 5716     | 6499     | 8325    | 7827    | 1709   | 444               | 38                       | 24776                | 22261.96   |   |
| 7.     | Haryana             | 4548                 | 5333     | 3912     | 1345    | 1391    | n.r.   | 776               | 0                        | 0                    | 3989.202   |   |
| 8.     | Himachal Pradesh    | n.r.                 | n.r.     | n.r.     | 783     | 1753    | n.r.   | 0                 | 331                      | 4                    | 63.193     |   |
| 9.     | Jammu and Kashmir   | n.r.                 | n.r.     | n.r.     | n.r.    | 1485    | n.r.   | 0                 | 0                        | 1485                 | 15.896     |   |
| 10.    | Jharkhand           | 901                  | 1162     | 1645     | 838     | 2772    | 824  | 3340              | 652                      | 6611                 | 2170.685   |   |
| 11.    | Karnataka           | 8509                 | 8464     | 9185     | 5692    | 4669    | 1083   | 2423              | 552                      | 11792                | 12543.497  |   |
| 12.    | Kerala              | 4448                 | 4172     | 3701     | 4861    | 8315    | 1593   | 0                 | 0                        | 0                    | 11728.73   |   |
| 13.    | Madhya Pradesh      | 6725                 | 8173     | 13627    | 13880   | 15205   | 3914   | 541               | 46923                    | 2978                 | 128849.091 |   |
| 14.    | Maharashtra         | 36476                | 32717    | 33621    | 31173   | 26628   | 2751   | 2228              | 1                        | 163366               | 36502.33   |   |
| 15.    | Mizoram             | 21                   | 26       | n.r.     | n.r.    | n.r.    | n.r.   | 1                 | 0                        | 0                    | 1.537      |   |

|                    |              |              |               |              |               |              |              |              |               |                   |
|--------------------|--------------|--------------|---------------|--------------|---------------|--------------|--------------|--------------|---------------|-------------------|
| 16. Odisha         | 76           | 104          | 62            | 45           | 47            | 6            | 2            | 4            | 82            | 1575.878          |
| 17. Punjab         | n. r.        | n. r.        | n. r.         | n. r.        | n. r.         | n. r.        | n. r.        | n. r.        | n. r.         | n. r.             |
| 18. Rajasthan      | 2953         | 2945         | 3661          | 3945         | 6632          | 3941         | 2954         | 58           | 18329         | 11423.357         |
| 19. Sikkim         | 0            | 0            | 0             | n. r.        | n. r.         | n. r.        | 0            | 0            | 0             | 0                 |
| 20. Tamilnadu      | 1078         | 205          | 58            | 87           | 132           | 59           | 23481        | 38           | 59760         | 19371.224         |
| 21. Telangana      | -            | 3311         | 6538          | 5839         | 6143          | 1550         | 0            | 0            | 4             | 6507.79           |
| 22. Uttar Pradesh  | 8718         | 10024        | 11575         | 5737         | 20214         | n. r.        | 1239         | 4862         | 0             | 13349.68          |
| 23. West Bengal    | n. r.        | n. r.        | 575           | n. r.        | n. r.         | n. r.        | 1132         | 0            | 218           | 0                 |
| <b>Grand Total</b> | <b>91587</b> | <b>96684</b> | <b>110476</b> | <b>97047</b> | <b>116198</b> | <b>20345</b> | <b>38593</b> | <b>79138</b> | <b>290840</b> | <b>293672.929</b> |

n. r. - quarterly return not received.

### **Increase of Power Generation**

472. SHRI V. ELUMALAI: Will the Minister of POWER be pleased to state:

(a) whether the Government had finalised a plan to add 78,000 MW of generation capacity and encouraged the setting up of gas based power plants to fulfil this, on the basis of their shorter gestation periods and also based on the assurance of an adequate quantity of domestic gas by the Ministry of Petroleum and Natural Gas;

(b) whether new plants of 9,000 MW capacity were planned and accordingly Independent Power Producers have built these plants based on the Government's plan to allocate gas as and when commissioned; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) The Government of India had set a capacity addition target of 78,700 MW during 11th plan (2007-12) which included 6,843 MW of Gas based capacity. Against the target of 6,843 MW gas based capacity, 5155.9 MW capacity had been achieved during 11th Plan (Central: 740 MW, State: 1885.4 MW & Private: 2530.5 MW).

Empowered Group of Ministries (EGoM) on pricing and utilization for natural gas under New Exploration and Licensing Programme (NELP) made allocation of KG D6 gas to Power sector. Empowered Group of Ministers (EGoM) in its meeting dated 08.01.2009 had decided that "subject to the availability of gas, necessary allocations from RIL KG D6 fields will be made to these projects in pipeline as and when they are ready to commence production."

### **Access to Toilets under SBM**

473. DR. SHRIKANT EKNATH SHINDE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether millions of people in the country do not have access to clean, safe and reliable toilets;

(b) if so, the details thereof and State-wise data thereof;

(c) whether Swachh Bharat Mission (SBM) has generated significant interest in addressing the urgent sanitation issue in the country;

(d) if so, the facts thereof;

(e) whether the Union Government has set target of 100% open-defecation free India;

(f) if so, the details thereof;

(g) the names of the States who are lagging behind to achieve the target; and

(h) the remedial measures taken by the Union Government to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) Since the launch of the Swachh Bharat Mission on 2nd October 2014, 8.9 crore individual household toilets have been built. As a result, the national rural sanitation coverage has increased from 39% in 2014 to over 96% as on 7.12.2018. India is on track to become Open Defecation Free (ODF) in 2019. State/UT-wise sanitation coverage is given in the enclosed Statement.

(c) and (d) Since the launch of SBM(G) on 2nd October, 2014, 891.12 lakh toilets have been constructed under SBM(G) as on 07.12.2018. 5,34,350 villages, 2,42,986 Gram Panchayats, 5592 Blocks, 546 Districts, and 25 States/UTs, namely, Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh, Dadra and Nagar Haveli, Daman Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have been declared Open Defecation Free (ODF).

(e) to (h) Union Government has set target of 100% open-defecation free India by 2nd October, 2019. So far, 25 States/UTs have been declared ODF. The remaining States are on track to become ODF by 2nd October, 2019.

**Statement**

*State/UT-wise Percentage of Rural Households which have Access to Toilets Facilities as on 07.12.2018*

| State/UT                    | % of rural households with access to toilets |
|-----------------------------|--|
| 1                           | 2  |
| Andaman and Nicobar Islands | 100.00                                       |
| Andhra Pradesh              | 100.00                                       |
| Arunachal Pradesh           | 100.00                                       |
| Assam                       | 98.58  |
| Bihar                       | 87.29  |
| Chandigarh                  | 100.00                                       |
| Chhattisgarh                | 100.00                                       |
| Dadra and Nagar Haveli      | 100.00                                       |
| Daman and Diu               | 100.00                                       |
| Goa                         | 76.22  |
| Gujarat                     | 100.00                                       |
| Haryana                     | 100.00                                       |
| Himachal Pradesh            | 100.00                                       |
| Jammu and Kashmir           | 100.00                                       |
| Jharkhand                   | 100.00                                       |
| Karnataka                   | 100.00                                       |
| Kerala                      | 100.00                                       |
| Lakshadweep                 | 100.00                                       |
| Madhya Pradesh              | 100.00                                       |
| Maharashtra                 | 100.00                                       |
| Manipur                     | 100.00                                       |
| Meghalaya                   | 100.00                                       |
| Mizoram                     | 100.00                                       |
| Nagaland                    | 100.00                                       |
| Odisha                      | 73.97  |
| Puducherry                  | 100.00                                       |
| Punjab                      | 100.00                                       |
| Rajasthan                   | 100.00                                       |

|               | 1 | 2      |
|---------------|---|--------|
| Sikkim        |   | 100.00 |
| Tamil Nadu    |   | 100.00 |
| Telangana     |   | 94.07  |
| Tripura       |   | 94.81  |
| Uttar Pradesh |   | 100.00 |
| Uttarakhand   |   | 100.00 |
| West Bengal   |   | 98.16  |
| India         |   | 96.98  |

**PERSONDAYS UNDER MGNREGS**

474. PROF. SAUGATA ROY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any request from State Governments to increase the persondays of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;

(b) if so, the details thereof and the action taken thereon;

(c) whether the Union Government proposes to hike the wages of MGNREGS workers; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Andhra Pradesh, Himachal Pradesh and Telangana have requested to increase the persondays of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers during FY 2018-19. The details of persondays increased are as under:

| State            | Persondays as per agreed to labour budget (In Lakh) FY 2018-19 | Increased Persondays (In Lakh) FY 2018-19 |
|------------------|--|---|
| 1                | 2  | 3   |
| Andhra Pradesh   | 2000   | 2200                                      |
| Himachal Pradesh | 98   | 250                                       |
| Telangana        | 1000   | 1300                                      |

(c) and (d) Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are notified and revised annually based on Consumer Price Index-Agricultural Labourers (CP1-AL) by the Central Government in accordance with the provisions of Section 6(1) of the Mahatma Gandhi NREGA. The revised wage rates are made applicable from 1st April of the year. The CPI (AL) is published by Labour Bureau, Shimla.

[*Translation*]

#### **Construction of Toilets under SBM**

475. SHRI HARISHCHANDRA ALIAS HARISH DWIVEDI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of toilets constructed under Swachh Bharat Mission (SBM) launched on 2nd October, 2014, the birth anniversary of Mahatma Gandhi, till date;

(b) the details thereof, State/UT-wise including Uttar Pradesh; and

(c) the number of families benefited under Swachh Bharat Mission?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (c) Since the launch of Swachh Bharat Mission (Gramin) on 2.10.2014, 8,91,21,096 Individual household latrines (IHHLs) have been constructed upto 7.12.2018. State/UT-wise details are given in the enclosed Statement. As a result, 5.34 lakh villages have been declared Open Defecation Free (ODF). Benefits of ODF are accrued to all households in the village.

#### **Statement**

*State/UT-wise Number of Individual Household Latrines (IHHLs) Constructed During Under SBM(G) from 2.10.2014 to 7.12.2018*

| S. No. | State/UT                    | IHHLs constructed from 2.10.2014 to 7.12.2018 |
|--------|-----------------------------|---|
| 1      | 2                           | 3   |
| 1.     | Andaman and Nicobar Islands | 18535   |

| 1   | 2                      | 3        |
|-----|------------------------|----------|
| 2.  | Andhra Pradesh         | 3807367  |
| 3.  | Arunachal Pradesh      | 114767   |
| 4.  | Assam                  | 3148851  |
| 5.  | Bihar                  | 9141856  |
| 6.  | Chhattisgarh           | 3307460  |
| 7.  | Dadra and Nagar Haveli | 18758    |
| 8.  | Daman and Diu          | 1600     |
| 9.  | Goa                    | 28637    |
| 10. | Gujarat                | 3175860  |
| 11. | Haryana                | 633610   |
| 12. | Himachal Pradesh       | 172734   |
| 13. | Jammu and Kashmir      | 1077020  |
| 14. | Jharkhand              | 3344327  |
| 15. | Karnataka              | 4190924  |
| 16. | Kerala                 | 226602   |
| 17. | Madhya Pradesh         | 6288078  |
| 18. | Maharashtra            | 5531486  |
| 19. | Manipur                | 242797   |
| 20. | Meghalaya              | 209357   |
| 21. | Mizoram                | 33988    |
| 22. | Nagaland               | 130781   |
| 23. | Odisha                 | 4982065  |
| 24. | Puducherry             | 28002    |
| 25. | Punjab                 | 297841   |
| 26. | Rajasthan              | 7642967  |
| 27. | Sikkim                 | 4514     |
| 28. | Tamil Nadu             | 4717271  |
| 29. | Telangana              | 2790819  |
| 30. | Tripura                | 272731   |
| 31. | Uttar Pradesh          | 17073682 |
| 32. | Uttarakhand            | 478466   |

| 1           | 2           | 3           |
|-------------|-------------|-------------|
| 33.         | West Bengal | 5987343     |
| Grand Total |             | 8,91,21,096 |

[English]

### Innovations in Textile Industry

476. SHRI A. ARUNMOZHITHEVAN: Will the Minister of Textiles be pleased to state:

(a) whether the Government has urged the textile industry to go for innovation and come forward in taking new initiatives, if so, the details thereof;

(b) whether the Government is pushing for small size firms to become mid size as 80 per cent of the companies in the textiles industry are in the MSME sector, if so, the details thereof;

(c) whether the Government has urged the industry to work closely with the Government so that the policies framed by the Government could be implemented effectively; and

(d) if so, the details thereof along with the response received by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Yes, Madam. Ministry of Textiles has launched "Scheme for Research and Development for the Textile Industry including Jute" for a period of five year from 2014-15 to 2018-19 with a financial outlay of Rs. 149 Crore. The Scheme has three basic components as mentioned below:

**Component - I:** Research and Development in Textiles and allied Sector (Financial Outlay Rs. 50 Crore)

**Component - II:** Promotion of R&D in Jute Sector; Transfer of technologies and dissemination activities in jute sector (Financial Outlay : Rs. 80 Crore)

**Component - III:** Benchmarking studies, Knowledge dissemination and promoting green initiatives through R&D (Financial Outlay: Rs. 15 Crore)

**Financial support:** In case of any of the above 3 components, for applied Research, the Scheme has provision of funding upto 70% of the total project cost and balance would have to be arranged by the

respective Project Executing Agency. Similarly for basic research, 100% funding shall be provided under the Scheme.

(b) to (d) The Government does not set up / establish textile industries/units. The role of the Government is to ensure conducive policy environment, facilitating in creating enabling conditions for the industry and private entrepreneurs to set up units through its various policy initiatives and schemes. In addition, the following schemes are being implemented on pan India basis to boost all size of textiles firms and to strengthen the textile industry:

- **Special Package for Textile and Apparel sector:** Rs 6000 crores package was launched in June 2016 to boost employment and export potential in the apparel and made up segments. This package consists of Remission of State Levies for garmenting and made-ups; additional production and employment linked subsidy of 10% under ATUFS for garmenting; assistance for the entire 12% employers' contribution towards EPF; fixed term employment in garmenting, increasing overtime caps; and income tax concessions under section 80JJAA for the garmenting sector.
- **PowerTex India:** A comprehensive scheme for powerloom sector was launched in April, 2017 with an outlay of Rs. 487 crores for three years. This scheme has components relating to powerloom upgradation; infrastructure creation, concessional access to credit, etc. The scheme has been designed to attract investment of Rs. 1000 crores and employment to 10000 persons in the powerloom sector and will also result in higher returns to powerloom units.
- **SAMARTH- The Scheme for Capacity Building in Textile. Sector (SCBTS):** A new scheme with an outlay of Rs 1300 crores has been approved recently in December, 2017 for providing employment oriented training to 10 lakh people in various segments in textiles including one lakh in traditional sectors, by March, 2020.
- **Silk Samagra:** Government of India has been implementing a Central Sector Scheme "Silk

Samagra” for development of sericulture in the country with components such as Research & Development, Training, Transfer of Technology and I.T Initiatives, support to seed organisations, coordination and market development and, quality certification Systems (QCS)/ Export Brand Promotion and Technology Upgradation. R&D efforts have also been initiated to evolve new products by blending silk with other fibres such as wool, coir, cotton etc., which have demand in international markets.

- **Integrated Wool Development Programme (IWDP):** Government of India has recently approved IWDP for implementation during 2017-18 to 2019-20 after integrating and rationalization of various schemes for holistic growth of wool sector by providing support to entire chain of wool sector from wool rearer to end consumer to increase the wool production as well as its quality.
- **Scheme for Integrated Textile Park (SITP):** This scheme is implemented in Public Private Partnership mode to attract private investments in developing new clusters of textiles manufacturing. Government of India provides financial assistance up to 40% of the project within a ceiling of Rs 40 crores. 19 new projects were sanctioned from 2014 onwards.
- **North East Region Textile Promotion Scheme (NERTPS):** This scheme promotes textiles industry in the North Eastern Region by providing infrastructure, capacity building and marketing support to all segments of textile industry. The scheme has an outlay of Rs. 500 crores during 2017-18 to 2019-20.
- **Jute (ICARE):** A project Jute ICARE (Improved Cultivation and Advanced Retting Exercise) was introduced in 2015 for improving productivity and quality of raw jute through carefully designed interventions. The project has benefitted more than 1.33 lakhs farmers in various states in the country.
- **JUTE - SMART:** The Office of the Jute Commissioner has developed an end-to-end web- based platform for procurement, inspection

and dispatch of jute bags which is transparent, rule based, simple to use and real time.

All the above schemes are being implemented by the Government in close coordination with State Government as well as the concerned implementing agencies located across the country for effective implementation of the schemes. The senior officers also visits project sites from time to time for monitoring implementation of sanctioned projects.

*[Translation]*

#### **Cluster for Wind Energy**

477. SHRI OM PRAKASH YADAV: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has identified clusters in the country for producing electric energy from wind energy;

(b) if so, the clusters identified in Bihar for this purpose; and

(c) if not, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) Yes Madam. Government through National Institute of Wind Energy (NIWE), Chennai have identified 302 GW of wind power potential in the country at 100 m hub height. However. 97 percent of this potential is in seven States namely Andhra Pradesh. Gujarat. Karnataka. Madhya Pradesh, Maharashtra, Rajasthan and Tamil Nadu.

(b) Bihar lies in low wind zone and therefore, no clusters are identified in Bihar.

(c) Does not arise.

*[English]*

#### **Release of Funds to Tamil Nadu**

478. SHRI K. PARASURAMAN: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government proposes to reconsider its stand and release the second installment

of basic grant of Rs.758.06 crore and the performance grant of Rs. 194.78 crore for 2017-18 and the first installment of the basic grant of Rs.876.94 crore for 2018-19 as part of allocation to the local bodies in Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FANNERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): (a) and (b) The Government has already released the second installment of Basic Grant of Rs. 758.06 crore for the financial year (FY) 2017-18 to Gram Panchayats in Tamil Nadu under the Fourteenth Finance Commission (FFC) award. The releases of first installment of basic grant for FY 2018-19 and Performance Grant for FY 2017-18 are not reconsidered because elected Gram Panchayats are not in place in the State as stipulated in the guidelines dated 08.10.2015 framed by the Ministry of Finance, Government of India for the implementation of the recommendation of FFC for local bodies.

[*Translation*]

#### **Solar Park Scheme**

479. SHRI PARBHUBHAI NAGARBHAI

VASAVA:

SHRI GEORGE BAKER:

SHRI ANIL SHIROLE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the salient features of the Solar Park Scheme;

(b) the details of the funds sanctioned, allocated and utilised for setting up these parks during the last three years and the current year across the country, State/ UT-wise including West Bengal;

(c) the details of the number of solar parks approved and set up /in progress during the above-mentioned period across the country, State/UT-wise including West Bengal;

(d) the details of the target set and achievements made under this scheme so far;

(e) the details of the percentage of clean energy generated by these parks so far across the country, State/UT-wise including West Bengal; and

(f) whether the Government has faced any difficulty in some of the States specially in West Bengal with regard to set up these parks after approval, if so, the details thereof and the reasons therefor along with the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The salient features of Solar Park Scheme are given in the enclosed Statement I.

(b) The State/UT-wise details of funds sanctioned and utilised through Solar Energy Corporation of India (SECI) for setting up of solar parks in the country including West Bengal during last three years and current year are given in the enclosed Statement II.

(c) The State/UT-wise details of solar parks approved in the country including West Bengal alongwith the status thereof are given in the enclosed Statement III.

(d) A target of 20,000 MW was set in 2014, which was later increased to 40,000 MW in 2017 for setting up of solar park in the country under the scheme. As on 30.11.2018, 47 solar parks with aggregate capacity of 26,694 MW in 21 states have been sanctioned.

(e) The State/UT-wise details of the percentage of solar energy generated/installed in the solar parks commissioned across the country are given in the enclosed Statement IV.

(f) The major constraints in setting up of the solar parks in the country, including West Bengal, are availability of land, transmission/evacuation system, purchase of power by DISCOMs, lack of interest by some of the State Governments/UTs, etc. The Government regularly monitors the progress through meetings/video conferencing/writing letters etc. to address the issues faced by Solar Park Developers.

**Statement – I*****The Salient Features of the Solar Park Scheme***

- (i) The scheme for “Development of Solar Parks and Ultra Mega Solar Power Projects” was rolled out by Ministry of New & Renewable Energy on 12-12-2014 with a target to set up at least 25 solar parks with aggregate capacity of 20,000 MW within a span of 5 years starting from 2014-15. The capacity of the Scheme was enhanced from 20,000 MW to 40,000 MW on 21-03-2017. These parks are proposed to be set up by 2021-22.
- (ii) The scheme envisages supporting the States/UTs in setting up solar parks at various locations in the country with a view to create required infrastructure for setting up of solar power projects.
- (iii) The solar parks provide suitable developed land with all clearances, transmission system, water access, road connectivity, communication network, etc. The scheme facilitates and speeds up installation of grid connected solar power projects for electricity generation on a large scale.
- (iv) All the States and Union Territories are eligible for getting benefit under the scheme.
- (v) The capacity of the solar parks shall be 500 MW and above. However, smaller parks are also considered in hilly States and States where there is acute shortage of non-agricultural land.
- (vi) The solar parks may be developed by the agencies of the State Governments, CPSUs and private entrepreneurs. The implementing agency is termed as Solar Power Park Developer (SPPD).
- (vii) Under the scheme, the Ministry provides Central Financial Assistance (CFA) of up to Rs. 25 lakh per solar park for preparation of Detailed Project Report (DPR). Beside this, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost, including Grid-connectivity cost, whichever is lower, is also provided on achieving the milestones prescribed in the scheme.



| 1   | 2                 | 3                                       | 4       | 5        | 6       | 7       | 8       | 9       | 10      | 11      |
|-----|-------------------|---|---------|----------|---------|---------|---------|---------|---------|---------|
| 11. | Gujarat           | Radnesada Solar Park                    | 3066.71 | 3036.35  | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 12. |                   | Harsad Solar Park                       | 0.00    | 0.00     | 0.00    | 0.00    | 25.00   | 0.00    | 0.00    | 0.00    |
| 13. |                   | Dholera Solar Park                      | 0.00    | 0.00     | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 14. |                   | Ext-Gujarat-PGCIL                       | 0.00    | 0.00     | 0.00    | 0.00    | 417.13  | 413.00  | 2410.87 | 2387.00 |
| 15. | Haryana           | Solar Park in Haryana                   | 25.00   | 0.00     | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 16. | Himachal Pradesh  | Solar Park in HP                        | 25.25   | 0.00     | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 17. | Jammu and Kashmir | Solar Park in J&K                       | 0.00    | 0.00     | 25.00   | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 18. | Karnataka         | Pavagada Solar Park                     | 9050.00 | 10000.00 | 8080.00 | 7980.00 | 0.00    | 0.00    | 0.00    | 0.00    |
| 19. |                   | Ext Trans Infra for Pavagada Solar Park | 0.00    | 0.00     | 2828.00 | 2800.00 | 1212.00 | 1200.00 | 4040.00 | 4000.00 |
| 20. | Kerala            | Kasargod Solar Park                     | 227.00  | 200.00   | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 21. | Madhya Pradesh    | Neemuch- Mandsaur Solar Park            | 0.00    | 0.00     | 0.00    | 0.00    | 0.00    | 0.00    | 2548.74 | 2523.50 |
| 22. |                   | Rewa Solar Park                         | 3198.00 | 3325.00  | 3030.00 | 2993.81 | 892.35  | 889.70  | 0.00    | 0.00    |
| 23. |                   | Rajgarh-Morena Solar Park               | 0.00    | 0.00     | 25.00   | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 24. |                   | Chhatarpur Solar Park                   | 0.00    | 0.00     | 25.00   | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 25. |                   | Ext Trans Infra for Rewa Solar Park     | 0.00    | 0.00     | 2575.50 | 2550.00 | 454.50  | 450.00  | 0.00    | 0.00    |
| 26. | Maharashtra       | Sai Guru Solar Park                     | 25.00   | 25.00    | 505.00  | 410.00  | 0.00    | 0.00    | 0.00    | 0.00    |
| 27. |                   | Patoda Solar Park                       | 25.00   | 25.00    | 505.00  | 0.00    | 0.00    | 0.00    | 0.00    | 0.00    |
| 28. |                   | Dandoicha Solar Park                    | 25.00   | 25.00    | 0.00    | 0.00    | 0.00    | 0.00    | 606.00  | 600.00  |



| 1   | 2             | 3  | 4        | 5        | 6        | 7        | 8        | 9        | 10       | 11       |
|-----|---------------|--|----------|----------|----------|----------|----------|----------|----------|----------|
| 46. |               | Ext Trans Infra for<br>Bhadla-III, Bhadla- IV,<br>PP | 0.00     | 0.00     | 3025.92  | 3000.00  | 7.87     | 7.79     | 3022.13  | 2992.21  |
| 47. | Tamil Nadu    | Kadaladi Soalr Park                                  | 0.00     | 0.00     | 0.00     | 0.00     | 25.00    | 0.00     | 0.00     | 0.00     |
| 48. | Telangana     | Gattu Solar Park                                     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     |
| 49. | Uttar Pradesh | UP Solar Park  | 1826.10  | 1807.05  | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     |
| 50. |               | Ext Trans Infra for UP<br>solar park                 | 0.00     | 0.00     | 0.00     | 0.00     | 1736.34  | 1719.15  | 0.00     | 0.00     |
| 51. | Uttarakhand   | SIIDCUL Solar Park                                   | 25.00    | 8.25     | 235.58   | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     |
| 52. | West Bengal   | Solar Park in West<br>Bengal                         | 25.25    | 25.00    | 212.10   | 0.00     | 0.00     | 0.00     | 0.00     | 0.00     |
|     |               | Total  | 36572.76 | 36206.87 | 36790.29 | 34590.89 | 20146.34 | 19758.29 | 25416.65 | 14551.54 |

**Statement – III***State/UT-Wise Details of Solar Parks Approved -Set Up/In Progress:-*

| S. No.    | State             | Solar Parks approved Set up/in progress | Capacity (MW) |
|-----------|-------------------|---|---------------|
| 1.        | Andhra Pradesh    | Ananthapuramu-I Solar Park              | 1500          |
| 2.        | Andhra Pradesh    | Kurnool Solar Park                      | 1000          |
| 3.        | Andhra Pradesh    | Kadapa Solar Park                       | 1000          |
| 4.        | Andhra Pradesh    | Ananthapuramu-II Solar Park             | 500           |
| 5.        | Andhra Pradesh    | Hybrid Solar Wind Park                  | 160           |
| Sub-total |                   |   | 4160          |
| 6.        | Arunachal Pradesh | Lohit Solar Park                        | 30            |
| 7.        | Assam             | Solar Park in Assam                     | 70            |
| 8.        | Gujarat           | Radhnesada Solar Park                   | 700           |
| 9.        | Gujarat           | Harsad Solar Park                       | 500           |
| 10.       | Gujarat           | Dholera Solar Park                      | 5000          |
| Sub-total |                   |   | 6200          |
| 11.       | Haryana           | Solar Park in Haryana                   | 500           |
| 12.       | Himachal Pradesh  | Solar Park in Himachal Pradesh          | 1000          |
| 13.       | Jammu and Kashmir | Solar Park in J&K                       | 200           |
| 14.       | Karnataka         | Pavagada Solar Park                     | 2000          |
| 15.       | Kerala            | Kasargod Solar Park                     | 200           |
| 16.       | Madhya Pradesh    | Rewa Solar Park                         | 750           |
| 17.       | Madhya Pradesh    | Neemuch-Mandsaur Solar Park             | 700           |
| 18.       | Madhya Pradesh    | Agar Solar Park                         | 500           |
| 19.       | Madhya Pradesh    | Shajapur Solar Park                     | 550           |
| 20.       | Madhya Pradesh    | Morena (Chambal) Solar Park             | 250           |
| Sub-total |                   |   | 2750          |
| 21.       | Maharashtra       | Sai Guru Solar Park                     | 500           |
| 22.       | Maharashtra       | Patoda Solar Park                       | 500           |
| 23.       | Maharashtra       | Dondaicha Solar Park                    | 500           |
| 24.       | Maharashtra       | Latur Solar Park                        | 60            |

| S. No.    | State         | Solar Parks approved Set up/in progress | Capacity (MW) |
|-----------|---------------|---|---------------|
| 25.       | Maharashtra   | Washim solar park                       | 170           |
| 26.       | Maharashtra   | Yavatmal Solar Park                     | 75            |
| 27.       | Maharashtra   | Kachlera Solar Park                     | 145           |
| Sub-total |               |   | 1950          |
| 28.       | Manipur       | Bukpi Solar Park                        | 20            |
| 29.       | Meghalaya     | Solar park in Meghalaya                 | 20            |
| 30.       | Mizoram       | Vankal Solar Park                       | 20            |
| 31.       | Nagaland      | Solar Park in Nagaland                  | 23            |
| 32.       | Odisha        | Solar Park in Odisha                    | 1000          |
| 33.       | Odisha        | Solar Park by NHPC                      | 100           |
| Sub-total |               |   | 1100          |
| 34.       | Rajasthan     | Bhadla-II Solar Park                    | 680           |
| 35.       | Rajasthan     | Bhadla-III Solar Park                   | 1000          |
| 36.       | Rajasthan     | Bhadla-IV Solar Park                    | 500           |
| 37.       | Rajasthan     | Phalodi-Pokaran Solar Park              | 750           |
| 38.       | Rajasthan     | Fatehgarh Phase-1B Solar Park           | 421           |
| 39.       | Rajasthan     | Nokh Solar Park                         | 980           |
| Sub-total |               |   | 4331          |
| 40.       | Tamil Nadu    | Solar Park in Tamil Nadu                | 500           |
| 41.       | Tamil Nadu    | Kadaladi Solar Park                     | 500           |
| Sub-total |               |   | 1000          |
| 42.       | Uttar Pradesh | Solar Park in UP                        | 440           |
| 43.       | Uttar Pradesh | UP Kanpur Dehat Solar Park              | 50            |
| 44.       | Uttar Pradesh | UP Jalaun Solar Park                    | 50            |
| 45.       | Uttar Pradesh | UP Kanpur Nagar Solar Park              | 30            |
| Sub-total |               |   | 570           |
| 46.       | Uttarakhand   | Solar park in Uttarakhand               | 50            |
| 47.       | West Bengal   | Solar park in West Bengal               | 500           |
| Total     |               |   | 26694         |

**Statement – IV***The Percentage of Clean Energy Generated by Solar Parks Across the Country, State/UT-Wise (as on 31.10.18)*

| S. No. | Name of the Solar Park   | Solar energy generated in solar park (MU) | Total clean energy generation in State in corresponding period (MU) | % of Solar energy generated from Solar Park out of the total clean energy generated in the State |
|--------|--|---|---|--|
| 1.     | Ananthapuramu Ultra Mega Solar Park, Andhra Pradesh (1500 MW) (From May- 2016) | 1284.66                                   | 25637.38  | 5.01%  |
| 2.     | Kurnool Ultra Mega Solar Park, Andhra Pradesh (1000 MW) (From March- 2017)     | 3366.22                                   | 24437.55  | 13.77%   |
| 3.     | Kasaragod Solar park, Kerala (200 MW) (From Dec- 2016)                         | 104.55                                    | 1828.10   | 5.72%  |
| 4.     | Rewa Ultra Mega Solar Par, Madhya Pradesh (750 MW) (From Sept- 2018)           | 78.97                                     | 3947.50   | 2.00%  |
| 5.     | Mandsaur-Neemuch Solar Park, Madhya Pradesh (700 MW) (From April- 2017)        | 496.88                                    | 9519.92   | 5.22%  |
| 6.     | Pavagada solar park, Karnataka (2000 MW) (From Dec-2017)                       | 1144.237                                  | 18030.01  | 6.35%  |
| 7.     | Bhadla Phase-II Solar Park, Rajasthan (680 MW) (From March- 2017)              | 1822.00                                   | 16011.21  | 11.38%   |
| 8.     | Bhadla Phase-III Solar Park, Rajasthan (1000 MW) (From Sept- 2018)             | 183.00                                    | 5368.99   | 3.41%  |
| 9.     | Bhadla Phase-IV Solar Park, Rajasthan (500 MW) (From Sept- 2018)               | 56  | 5166.46   | 1.08%  |
| 10.    | UP Solar Park, Uttar Pradesh (440 MW) (From Feb-2018)                          | 182.98                                    | 6138.54   | 2.98%  |
| TOTAL  |  | 8719.50                                   | 116085.66   | 7.51%  |

[English]

**Increased Power Requirement in Tamil Nadu**

480. SHRI R.K. BHARATHI MOHAN: Will the Minister of POWER be pleased to state:

(a) whether the Government has empowered the Tamil Nadu Electricity Board (TNEB) and Tamil Nadu Generation and Distribution Corporation Ltd. (TANGEDCO) to provide uninterrupted power supply to essential Government and Private offices and Vital Institutions, Police establishments etc.;

(b) if so, the details thereof;

(c) the effective steps taken by the Government to facilitate Tamil Nadu to meet its increasing power requirements including that of various Government and Private projects which requires 24x7 mandatory power supply; and

(d) the amount of the funds allocated for the same during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) and (b) Electricity is in the concurrent list and distribution of electricity is done by Tamil Nadu Generation and Distribution Corporation Ltd (TANGEDCO)/State Energy Department. TANGEDCO has reported that they are supplying uninterrupted power to all consumers including Government and Private offices, Vital institutions, Police establishments etc. Government of India is supporting the State Government to ensure uninterrupted electricity supply through various schemes including Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya).

(c) and (d) As per the information furnished by the Government of Tamil Nadu, the average power demand of Tamil Nadu is around 14,800 MW to 15,300 MW and peak demand is 15,440 MW. The installed capacity of Tamil Nadu as on 31.10.2018, is 18414 MW of conventional Energy sources and 11,716 MW of Renewable Energy sources. Government of India is supporting the State of Tamil Nadu in augmenting and strengthening of the intra-state transmission and

distribution network through various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) for better power supply to the consumers. Projects worth Rs.1306.77 crore including Rural Electrification (RE) component have been sanctioned to Tamil Nadu under DDUGJY. Projects worth Rs.5,411.72 crore have been sanctioned to Tamil Nadu under IPDS including R-APDRP. The fund is released based on milestones of progress. The fund released to Tamil Nadu during the last three years is given below:

(Rs. in crore)

| Financial year | 2015-16 | 2016-17 | 2017-18 | Total  |
|----------------|---------|---------|---------|--------|
| DDUGJY         | 77.07   | 110.34  | 1.86    | 189.27 |
| IPDS           | Nil     | 216.05  | 282.50  | 498.55 |

**Extension of Udan Scheme International Circuits**

481. SHRI JAYADEV GALLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the status and performance of UDAN scheme, phase-wise;

(b) whether it has been decided to extend UDAN to international circuits;

(c) if so, the details of the proposals and when the bidding process would start;

(d) whether the Government of Andhra Pradesh has submitted a proposal to the Ministry to connect Vijayawada to cities like Singapore, Dubai, etc.; and

(e) if so, the action taken by the Government in this regard and whether any other State(s) have submitted similar proposals?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Flights have commenced from Regional Connectivity Scheme (RCS) airports namely, Adampur, Agra, Bhatinda, Bhavnagar, Bikaner, Diu, Gwalior, Kadapa, Jagdalpur, Jalgaon, Jamnagar, Jaisalmer, Jharsuguda, Kandla, Kanpur, Kolhapur, Ludhiana, Mundra, Mysuru, Nanded, Ozar(Nasik), Pathankot, Puducherry, Porbandar, Salem, Shimla, Shillong, Vidyanagar, Allahabad, Hubli, Jorhat, Kishangarh, Nasik, Pakyong and Tezpur.

(b) to (e) The Ministry of Civil Aviation has recently launched UDAN- International, after extensive consultation with the stakeholders for the Government of Assam. However, this template would be applicable for other States too and whenever Ministry of Civil Aviation receive the proposals, subsequent bidding may be conducted or the state governments can go ahead on its own, with this template. The Government of Assam has agreed to provide Viability Gap Funding (VGF) to the Selected Airline Operators (SAO) under UDAN International. The bidding process for UDAN-International has already commenced.

[Translation]

#### District Mineral Foundation

482. SHRI VIJAY KUMAR HANSDAK: Will the Minister of MINES be pleased to state:

(a) whether District Minerals Foundation has been established in Sahibganj, Pakud, Godda and Dumka under Santhal Pargana of Jharkhand;

(b) If so, the details thereof; and

(c) the details of the work carried out till date under Pradhan Mantri Khanij Kshetra Kalyan Yojana for the welfare of people and development of the mining affected areas in aforesaid districts?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY): (a) to(c) As per information provided by the Government of Jharkhand, DMF has been established in all 24 districts of Jharkhand including Sahibganj, Pakud, Godda and Dumka under Santhal Pargana of Jharkhand

The details of the welfare works carried out by the State Government under Pradhan Mantri Khanij Kshetra Kalyan Yojana in these districts are given in the enclosed Statement.

#### Statement

*Details of the Welfare Works Carried Out by the State government Under PMKKKY Data as on 31.10.2018*

Amount in Rs. Crore

| District Name                       |                | (i) Sahibganj          |                      | (ii) Pakud     |                        |                      |
|-------------------------------------|----------------|------------------------|----------------------|----------------|------------------------|----------------------|
| Name of scheme                      | No. of Schemes | Expenditure Sanctioned | Expenditure incurred | No. of Schemes | Expenditure Sanctioned | Expenditure incurred |
| Schemes related to drinking water   | 2              | 1.33                   | 1.33                 | 2              | 0.95                   | 0.48                 |
| Schemes related to sanitation (ODF) | 1              | 0.16                   | 0.16                 | 0              | 0.00                   | 0.00                 |
| Schemes related to Health Care      | 0              | 0                      | 0                    | 0              | 0.00                   | 0.00                 |
| Other Schemes                       | 1              | 0.43                   | 0.43                 | 0              | 0.00                   | 0.00                 |
| <b>TOTAL</b>                        | <b>0</b>       | <b>1.92</b>            | <b>1.92</b>          | <b>2</b>       | <b>0.95</b>            | <b>0.48</b>          |

| District Name                     |                | (iii) Godda            |                      | (iv) Dumka     |                        |                      |
|-----------------------------------|----------------|------------------------|----------------------|----------------|------------------------|----------------------|
| Name of Scheme                    | No. of Schemes | Expenditure Sanctioned | Expenditure incurred | No. of Schemes | Expenditure Sanctioned | Expenditure incurred |
| 1                                 | 2              | 3                      | 4                    | 5              | 6                      | 7                    |
| Schemes related to drinking water | 5              | 2.64                   | 2.43                 | 0              | 0                      | 0                    |

|                                     | 1 | 2        | 3            | 4            | 5        | 6        | 7        |
|-------------------------------------|---|----------|--------------|--------------|----------|----------|----------|
| Schemes related to sanitation (ODF) |   | 1        | 60.00        | 15.97        | 0        | 0        | 0        |
| Schemes related to Health Care      |   | 0        | 0.00         | 0.00         | 0        | 0        | 0        |
| Other Schemes                       |   | 0        | 0.00         | 0.00         | 0        | 0        | 0        |
| <b>TOTAL</b>                        |   | <b>6</b> | <b>62.64</b> | <b>18.40</b> | <b>0</b> | <b>0</b> | <b>0</b> |

Source: State Government of Jharkhand

[English]

### **Amenities on NHS**

483. SHRI B. SENGUTTUVAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether NHAI has any proposal to construct toilet complexes and kiosks at every toll- booth on the National Highways called Highways Nest-mini administered by NHAI for the convenience of the road users, if so, the details thereof;

(b) whether NHAI is in talks with leading Indian brands for establishing such kiosks at the toll- booths, if so, the details thereof; and

(c) whether NHAI has any proposal to station ambulances and fire tenders at the toll-booths to press them into service in the event of an accident on the National Highways involving road users etc., if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Madam. NHAI is constructing Highway Nests (Mini) at toll plazas for convenience of highway users for their safe and comfortable journey. It has provision of kiosks for sale of dry snacks, tea and coffee vending machine and water ATM etc. In addition, there is a provision of Ladies and Gents toilets at Toll plazas of NHAI for convenience of Highway users.

(b) NHAI has issued directions to all Regional Officers, NHAI that the construction/operation & maintenance of Highway Nests (Mini) may be awarded to State Government managed State Co-operative Societies interested in running these facilities for road users.

(c) As part of incident management under operation and maintenance of the NH stretches, Highway ambulances are deployed in their respective service area to extend assistance in case of any emergency on National Highways.

[Translation]

### **Use of Mobile Phones/Internet in Flights**

484. SHRI JANARDAN MISHRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is going to issue directions for use of mobile and internet services in flights for the benefit of the passengers;

(b) if so, whether it is proposed to levy additional service charge for its use; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) The Government has decided to provide in-flight connectivity for calling and internet facilities. The implementation through licenced service providers requires necessary approvals from Department of Telecommunication and other Govt. agencies. The same is under consideration of Department of Telecommunication.

*[English]***Solar Power Projects Under NSM**

485. SHRI SIRAJUDDIN AJMAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether there is any proposal to set up of 15000 MW grid solar power projects through National Thermal Power Corporation (NTPC) under the National Solar Mission, if so, the details thereof along with status as on date;

(b) whether the Government will propose such projects in Char Areas of Assam where 100 of villages have been deprived of any electricity connectivity till date, if so, the details thereof;

(c) whether the Government has finalised the locations for setting up of these Solar Power Projects; and

(d) if so, the capacity of these solar plants?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) Govt. of India had launched the State Specific Bundling scheme for implementing

15000 MW of Grid-connected Solar PV Power Plants under National Solar Mission (NSM) in a span of 5 years from 2014-15 to 2018-19 in three tranches, with NTPC as the implementing agency:

- Tranche-I: 3000 MW: 2014-15 to 2016-17;
- Tranche-II: 5000 MW: 2015-16 to 2017-18;
- Tranche-III: 7000 MW: 2016-17 to 2018-19.

MNRE issued the Guidelines for selection of 3000 MW of Solar PV Capacity (*i.e.* identified quantum of Tranche-I) in March 2015. Under the scheme, it was envisaged that the then costlier solar power will be bundled with cheaper thermal power, so as to supply combined power at as affordable price.

The entire capacity of 3,000 MW Tranche-I has been awarded. Capacity of 2,750 MW has already been commissioned and remaining 250 MW capacity is under construction. Since the Solar power price has fallen recently, it is not proposed to take up Tranche II and III.

(b) to (d) Government of Assam has electrified remote villages in Assam which are far away from National Grid through standalone Solar PV systems and Micro grid Solar Power plant under the scheme of DDUGJY and SAUBHAGYA. Details are enclosed as Statement-I, II and III

## Statement – I

*Villagewise Progress of Electrification Being Executed Under SPV Micro Grid System  
(Under DDG of DDUGJY) in Assam.*

| S. No. | District | Village name           | C.C. No. | Plant Capacity (KW) |           | No. of Plants |           | PDN (Km)      |           | Completed<br>(Yes/No) |
|--------|----------|------------------------|----------|---------------------|-----------|---------------|-----------|---------------|-----------|-----------------------|
|        |          |                        |          | As per<br>LOA       | Installed | As per<br>LOA | Installed | As per<br>LOA | Installed |                       |
| 1      | 2        | 3                      | 4        | 5                   | 6         | 7             | 8         | 9             | 10        | 11                    |
| 1.     | Dhubri   | Fulkakata I            | 281023   | 94                  | 97.50     | 7             | 7         | 12            | 6.00      | No                    |
| 2.     | Dhubri   | Fulkakata II           | 281024   | 45                  | 46.50     | 4             | 4         | 6.3           | 6.05      | No                    |
| 3.     | Dhubri   | Fulkakata III          | 281025   | 50                  | 50.55     | 5             | 5         | 6             | 7.20      | No                    |
| 4.     | Dhubri   | Golaper Alga           | 281459   | 28                  | 28.00     | 1             | 1         | 2.9           | 4.50      | Yes                   |
| 5.     | Dhubri   | Baizer/Boyier Alga-I   | 281159   | 159                 | 67.00     | 12            | 10        | 14            | 6.20      | No                    |
| 6.     | Dhubri   | Baldiaralga N.C.       | 281020   | 159                 | 159.00    | 10            | 11        | 11            | 6.60      | No                    |
| 7.     | Dhubri   | Chota Kulia Pt.II      | 281585   | 75.5                | 7.50      | 5             | 1         | 6.4           | 2.20      | Bi                    |
| 8.     | Dhubri   | Berabhangarchar Pt-II  | 281510   | 52                  | 23.00     | 5             | 3         | 2.7           | 5.20      | No                    |
| 9.     | Dhubri   | Birsing Pt-I           | 281455   | 398                 | 160.00    | 17            | 10        | 19.8          | 6.80      | No                    |
| 10.    | Dhubri   | Birsing Pt. II         | 281456   | 139                 | 80.00     | 8             | 11        | 14.5          | 5.50      | No                    |
| 11.    | Dhubri   | Birsing Pt. III        | 281457   | 133                 | 72.00     | 8             | 8         | 9.6           | 4.00      | No                    |
| 12.    | Dhubri   | Chalakura Payaastichar | 281029   | 106                 | 27.00     | 8             | 3         | 14.7          | 4.20      | No                    |
| 13.    | Dhubri   | Nilokhiya Pt-V         | 281508   | 25                  | 28.00     | 2             | 2         | 3.2           | 3.00      | No                    |
| 14.    | Dhubri   | Chalukurachar          | 281028   | 83                  | 84.00     | 6             | 6         | 9.2           | 4.10      | No                    |
| 15.    | Dhubri   | Majerchar Chalakuri    | 281027   | 46                  | 46.00     | 4             | 4         | 4.9           | 5.40      | No.                   |
| 16.    | Dhubri   | Riverblock II N.C.     | 280942   | 219                 | 95.00     | 17            | 8         | 19.9          | 4.30      | nO                    |
| 17.    | Dhubri   | Katalamari Pt.IV       | 281148   | 116                 | 51.00     | 10            | 9         | 13.4          | 4.20      | No.                   |
| 18.    | Dhubri   | Mantirchar             | 281022   | 77                  | 43.80     | 6             | 5         | 9.1           | 4.00      | No.                   |

|     |           |                                    |        |       |        |   |   |      |       |     |
|-----|-----------|------------------------------------|--------|-------|--------|---|---|------|-------|-----|
| 19. | Dhubri    | Payestichalakura                   | 281031 | 49    | 50.00  | 5 | 5 | 6.45 | 3.40  | No. |
| 20. | Dhubri    | Riverblock No. 9                   | 281030 | 65    | 66.00  | 4 | 4 | 7.6  | 3.20  | No  |
| 21. | Dhubri    | Riverblock No. 10 N.C.             | 281033 | 72    | 12.00  | 6 | 2 | 7.05 | 3.05  | No. |
| 22. | Dhubri    | Rasamari Pt-I<br>(Roshumari Pt. I) | 281513 | 33    | 33.50  | 3 | 3 | 3.25 | 3.50  | No  |
| 23. | Dhubri    | Tangvita Katlamari                 | 281144 | 30    | 31.50  | 3 | 3 | 3.9  | 4.65  | No. |
| 24. | Dhubri    | Tangvita                           | 281032 | 16    | 17.50  | 2 | 2 | 2.7  | 3.20  | No. |
| 25. | Dhubri    | Tharigrambita                      | 281021 | 35.5  | 34.50  | 3 | 3 | 3.7  | 4.00  | No. |
| 26. | Dhubri    | Dhedai Mari                        | 281463 | 94    | 96.50  | 4 | 4 | 8.5  | 3.20  | No. |
| 27. | Dhubri    | Nilokhiya Pt-IV                    | 281507 | 14    | 15.00  | 1 | 1 | 2.4  | 3.50  | Yes |
| 28. | Dhubri    | Barabangarchar Pt. IV              | 281512 | 9     | 52     | 1 | 5 | 1    | 4.40  | No. |
| 29. | Barpeta   | Jahanar Ghola                      | 282865 | 22.5  | 7.50   | 3 | 1 | 1.35 | 1.80  | Yes |
| 30. | Barpeta   | Saora Pathar                       | 282868 | 81    | 81.00  | 6 | 6 | 7.35 | 8.50  | Yes |
| 31. | Barpeta   | Barhowara                          | 282792 | 23    | 23.00  | 2 | 2 | 3.1  | 2.10  | Yes |
| 32. | Barpeta   | Chatala N.C.                       | 282783 | 64    | 64.00  | 5 | 5 | 6.3  | 6.30  | Yes |
| 33. | Barpeta   | Deuldi                             | 282787 | 151   | 108.00 | 6 | 6 | 6.9  | 7.72  | Yes |
| 34. | Barpeta   | Pathalia Para                      | 282790 | 51    | 51.00  | 4 | 4 | 5.05 | 3.53  | Yes |
| 35. | Barpeta   | Phulora N.C.                       | 282786 | 120   | 117.00 | 7 | 6 | 9.8  | 5.79  | Yes |
| 36. | Barpeta   | Salmara Pathar                     | 282968 | 33    | 33.00  | 2 | 2 | 2.55 | 2.50  | Yes |
| 37. | Kamrup    | Nowapara                           | 302877 | 60    | 34     | 2 | 1 | 4.6  | 2.36  | Yes |
| 38. | Lakhimpur | Bandarkata NC                      | 288170 | 13    | 14     | 2 | 2 | 2    | 2.16  | Yes |
| 39. | Sonitpurs | Dak Chapori                        | 287268 | 30    | 30     | 3 | 3 | 4.39 | 2.697 | Yes |
| 40. | Dibrugarh | Gereki Gaon                        | 291396 | 29.5  | 29.5   | 3 | 3 | 5    | 5     | YES |
| 41. | Jorhat    | Barphakua                          | 293313 | 7.5   | 7.5    | 1 | 1 | 1.2  | 1.2   | Yes |
| 42. | Jorhat    | Chayani                            | 293321 | 17.55 | 7.5    | 2 | 1 | 5    | 4     | NO  |

|     |        |             |        |       |    |   |   |     |    |    |
|-----|--------|-------------|--------|-------|----|---|---|-----|----|----|
| 1   | 2      | 3           | 4      | 5     | 6  | 7 | 8 | 9   | 10 | 11 |
| 43. | Jorhat | SARU PHAKUA | 293315 | 28.9  | 10 | 2 | 1 | 6.5 | 5  | No |
| 44. | Jorhat | HUTTER      | 293318 | 32.61 | 15 | 3 | 1 | 6.1 | 4  | NO |

**Statement – II****Village-wise Progress of Electrification Being Executed Under SPV Micro Grid System (Under DDG of DDUGJY) in Assam**

| S. No. | District  | Village name           | C.C. No. | Plant Capacity (KW) |           | No. of Plants |           | PDN (Km)   |           | Completed (Yes/No) |
|--------|-----------|------------------------|----------|---------------------|-----------|---------------|-----------|------------|-----------|--------------------|
|        |           |                        |          | As per LOA          | Installed | As per LOA    | Installed | As per LOA | Installed |                    |
| 45.    | Jorhat    | Burha Chapori N.C.     | 293335   | 62.67               | 9         | 6             | 1         | 11.05.     | 8.5       | NO.                |
| 46.    | Jorhat    | Chayong Chapori N.C.   | 293323   | 22.06               | 10        | 2             | 1         | 3.8        | 2         | NO.                |
| 47.    | Jorhat    | Kashikata Gaon         | 293306   | 10                  | 10        | 1             | 1         | 1.8        | 1.8       | YES                |
| 48.    | Jorhat    | Kashilata Natun        | 293322   | 10.2                | 6         | 2             | 1         | 2.1        | 2.1       | No.                |
| 49.    | Jorhat    | Missamora Chapori N.C. | 293339   | 39.5                | 10        | 4             | 1         | 10.4       | 3         | No.                |
| 50.    | Jorhat    | Tenga Chapori          | 293325   | 44.21               | 7.5       | 4             | 1         | 6.9        | 1.2       | No.                |
| 51.    | Tinsukiya | Purana Report          | 289887   | 50                  | 50        | 3             | 3         | 6.1        | 6.1       | No.                |
| 52.    | Tinsukiya | Chilling Lachan        | 289888   | 21.07               | 21.07     | 3             | 3         | 3.5        | 2.5       | No.                |
| 53.    | Tinsukiya | Chilling Madhupur      | 289890   | 18.06               | 18.06     | 2             | 2         | 2.9        | 1         | No.                |
| 54.    | Tinsukiya | Chilling Ming Mang     | 289892   | 85.26               | 8         | 8             | 13.9      | 8.7        | No.       |                    |
| 55.    | Tinsukiya | Napun                  | 289893   | 25.11               | 25.11     | 3             | 3         | 5.2        | 2.5       | No.                |
| 56.    | Tinsukiya | Teliabari              | 289895   | 20.05               | 20.05     | 2             | 2         | 4.3        | 4.3       | Yes                |
| 57.    | Tinsukiya | Eitsum                 | 289898   | 28.05               | 18        | 3             | 2         | 5.5        | 2.5       | No.                |
| 58.    | Tinsukiya | Amarpur                | 289899   | 27.9                | 27.9      | 2             | 2         | 5.5        | 5.5       | YES                |

*Progress Report on Electrification of Remote Villages by IITM through SPV Standalone System Under DDG of DDUGJY*

| S. No. | CC     | District  | Block        | Villages                | Solar Power Project    | % of Installations done. |
|--------|--------|-----------|--------------|-------------------------|------------------------|--------------------------|
| 1      | 2      | 3         | 4            | 5                       | 6                      | 7                        |
| 1.     | 282840 | Barpeta   | Mandia       | Dalarpam                | SPV Standalone- 200 Wp | 100%                     |
| 2.     | 282845 | Barpeta   | Mandia       | Dolar Pathar            | SPV Standalone- 200 Wp | 100%                     |
| 3.     | 301370 | Bongaigon | Baitamari    | Usungarchar Pt.III      | SPV Standalone- 200 Wp | 63%                      |
| 4.     | 301367 | Bongaigon | Baitamari    | Korichimari NC2         | SPV Standalone- 200 Wp | 13%                      |
| 5.     | 289439 | Dhemaji   | Murkongselek | Jiadhal Lakhpathar      | SPV Standalone- 200 Wp | 100%                     |
| 6.     | 289445 | Dhemaji   | Murkongselek | Charaibari Kampong      | SPV Standalone- 200 Wp | 100%                     |
| 7.     | 289615 | Dhemaji   | Murkongselek | Ramsing Sitaram Chapori | SPV Standalone- 200 Wp | 100%                     |
| 8.     | 289613 | Dhemaji   | Murkongselek | Mechaki Oughull         | SPV Standalone- 200 Wp |                          |
| 9.     | 289376 | Dhemaji   | Murkongselek | Mechaki Chapori         | SPV Standalone- 200 Wp | 100%                     |
| 10.    | 289598 | Dhemaji   | Murkongselek | Kobuchapori East        | SPV Standalone- 200 Wp | 100%                     |
| 11.    | 289607 | Dhemaji   | Murkongselek | No.2 Sivaguri           | SPV Standalone- 200 Wp |                          |
| 12.    | 289608 | Dhemaji   | Murkongselek | No. 3 Sivaguri          | SPV Standalone- 200 Wp |                          |
| 13.    | 289611 | Dhemaji   | Murkongselek | Munmuni Chapori         | SPV Standalone- 200 Wp | 100%                     |
| 14.    | 289612 | Dhemaji   | Murkongselek | Majjali Chapori         | SPV Standalone- 200 Wp |                          |
| 15.    | 289444 | Dhemaji   | Murkongselek | Jonal Mukh Kutum        | SPV Standalone- 200 Wp |                          |
| 16.    | 289306 | Dhemaji   | Murkongselek | Chenga Jan Kaibarta     | SPV Standalone- 200 Wp | 100%                     |
| 17.    | 289359 | Dhemaji   | Murkongselek | Lamba Chapori           | SPV Standalone- 200 Wp | 100%                     |
| 18.    | 289614 | Dhemaji   | Murkongselek | Mechaki Kailaali        | SPV Standalone- 200 Wp | 100%                     |
| 19.    | 289443 | Dhemaji   | Murkongselek | Jonaimukh Kuli          | SPV Standalone- 200 Wp | 100%                     |
| 20.    | 289300 | Dhemaji   | Murkongselek | Apsara                  | SPV Standalone- 200 Wp | 100%                     |
| 21.    | 289354 | Dhemaji   | Murkongselek | Burusiti Kachari        | SPV Standalone- 200 Wp | 100%                     |
| 22.    | 289351 | Dhemaji   | Murkongselek | No. 2 Mulan             | SPV Standalone- 200 Wp | 100%                     |
| 23.    | 289344 | Dhemaji   | Murkongselek | Uluwani Mulan           | SPV Standalone- 200 Wp | 100%                     |
| 24.    | 289599 | Dhemaji   | Murkongselek | Kobuchapori North       | SPV Standalone- 200 Wp | 100%                     |
| 25.    | 289597 | Dhemaji   | Murkongselek | Kobuchapori West        | SPV Standalone- 200 Wp | 100%                     |
| 26.    | 289610 | Dhemaji   | Murkongselek | Kobuchapori South       | SPV Standalone- 200 Wp | 100%                     |
| 27.    | 289337 | Dhemaji   | Murkongselek | Uluwani Joypur          | SPV Standalone- 200 Wp | 100%                     |

| 1   | 2      | 3       | 4             | 5                         | 6                      | 7    |
|-----|--------|---------|---------------|---------------------------|------------------------|------|
| 28. | 289343 | Dhemaji | Murkongselek  | Uluwani Majgaon           | SPV Standalone- 200 Wp | 100% |
| 29. | 289221 | Dhemaji | Sissiborgaon  | Sukan Chaponi             | SPV Standalone- 200 Wp | 100% |
| 30. | 281528 | Dhaburi | Birsingjarhua | Rowarpara NC              | SPV Standalone- 200 Wp | 10%  |
| 31. | 281529 | Dhaburi | Birsingjarhua | Belakhowa NC              | SPV Standalone- 200 Wp | 10%  |
| 32. | 281530 | Dhaburi | Birsingjarhua | Darikona mari NC          | SPV Standalone- 200 Wp | 11%  |
| 33. | 281531 | Dhaburi | Birsingjarhua | Gota Khowa NC             | SPV Standalone- 200 Wp | 10%  |
| 34. | 281518 | Dhaburi | Birsingjarhua | Matifata                  | SPV Standalone- 200 Wp | 27%  |
| 35. | 281540 | Dhaburi | Jamadarhat    | Dighirpar                 | SPV Standalone- 200 Wp | 100% |
| 36. | 281521 | Dhaburi | Jamadarhat    | Mahajan Para              | SPV Standalone- 200 Wp | 11%  |
| 37. | 281522 | Dhaburi | Jamadarhat    | Routhmara                 | SPV Standalone- 200 Wp | 10%  |
| 38. | 281451 | Dhaburi | Birsingjarhua | Gossaidubi                | SPV Standalone- 200 Wp | 38%  |
| 39. | 281541 | Dhaburi | Jamadarhat    | Daruamari                 | SPV Standalone- 200 Wp | 12%  |
| 40. | 281527 | Dhaburi | Birsingjarhua | Pagala Para               | SPV Standalone- 200 Wp | 10%  |
| 41. | 281539 | Dhaburi | Jamadarhat    | Berkhakali NC             | SPV Standalone- 200 Wp | 14%  |
| 42. | 281519 | Dhaburi | Jamadarhat    | Berugar                   | SPV Standalone- 200 Wp | 100% |
| 43. | 281149 | Dhaburi | Birsingjarhua | Dhurbari Pt II            | SPV Standalone- 200 Wp | 4%   |
| 44. | 281450 | Dhaburi | Birsingjarhua | Gadupura Bhizapura        | SPV Standalone- 200 Wp | 10%  |
| 45. | 281449 | Dhaburi | Birsingjarhua | Puhirtari                 | SPV Standalone- 200 Wp | 10%  |
| 46. | 281448 | Dhaburi | Birsingjarhua | Tulsipara/Thusipara       | SPV Standalone- 200 Wp | 10%  |
| 47. | 281445 | Dhaburi | Birsingjarhua | Tindubi Phuhirtari        | SPV Standalone- 200 Wp | 100% |
| 48. | 281583 | Dhaburi | South Salmara | Ghagmari Pt.II            | SPV Standalone- 200 Wp | 100% |
| 49. | 281461 | Dhaburi | South Salmara | Airmari (Baushkata Pt.IV) | SPV Standalone- 200 Wp | 14%  |
| 50. | 281132 | Dhaburi | Birsingjarhua | Majer Alga Pt.III         | SPV Standalone- 200 Wp | 100% |
| 51. | 280958 | Dhaburi | Gauripur      | Aironjangia Pt.II         | SPV Standalone- 200 Wp | 100% |
| 52. | 281587 | Dhaburi | S. Salmara    | Bhakua Mari               | SPV Standalone- 200 Wp | 75%  |
| 53. | 281576 | Dhaburi | Birsingjarhua | Payastechar               | SPV Standalone- 200 Wp | 100% |
| 54. | 281034 | Dhaburi | Birsingjarhua | Chalakura Pt.III          | SPV Standalone- 200 Wp | 14%  |
| 55. | 281038 | Dhaburi | Birsingjarhua | Chalakura Pt.V            | SPV Standalone- 200 Wp | 100% |
| 56. | 281646 | Dhaburi | Fekamari      | Dewaneraiga Pt.I          | SPV Standalone- 200 Wp | 100% |
| 57. | 281647 | Dhaburi | Fekamari      | Dewaneralga Pt.II         | SPV Standalone- 200 Wp | 12%  |

| 1   | 2      | 3         | 4                       | 5                                | 6                      | 7    |
|-----|--------|-----------|-------------------------|----------------------------------|------------------------|------|
| 58. | 281648 | Dhaburi   | Fekamari                | Dewaneraiga Pt.III               | SPV Standalone- 200 Wp | 20%  |
| 59. | 281643 | Dhaburi   | Fekamari                | Falimari                         | fALIMARI               | 17%  |
| 60. | 280680 | Dhaburi   | Hatidhura               | Bannyaguri No. 1                 | SPV Standalone- 200 Wp | 10%  |
| 61. | 280666 | Dhaburi   | Hatidhura               | Jangbandha                       | SPV Standalone- 200 Wp | 57%  |
| 62. | 291395 | Dibrugarh | Panitola                | Gereki Nepali                    | SPV Standalone- 200 Wp | 51%  |
| 63. | 291364 | Dibrugarh | Lahoal                  | Charaki Ghapori                  | SPV Standalone- 200 Wp | 100% |
| 64. | 291358 | Dibrugarh | Lahoal                  | Charkhalia Chapori               | SPV Standalone- 200 Wp | 11%  |
| 65. | 293551 | Jorhat    | Jorhat<br>North<br>West | Borghop Chapori                  | SPV Standalone- 200 Wp | 100% |
| 66. | 293317 | Jorhat    | Majuli                  | Na-Mati                          | SPV Standalone- 200 Wp | 100% |
| 67. | 293319 | Jorhat    | Majuli                  | Phalengi                         | SPV Standalone- 200 Wp | 100% |
| 68. | 293298 | Jorhat    | Majuli                  | Param Chapori                    | SPV Standalone- 200 Wp | 100% |
| 69. | 293309 | Jorhat    | Majuli                  | Rangamuri                        | SPV Standalone- 200 Wp | 100% |
| 70. | 293316 | Jorhat    | Majuli                  | Gotonge                          | SPV Standalone- 200 Wp | 100% |
| 71. | 293358 | Jorhat    | Majuli                  | Pohumara<br>Vekeli<br>Chapori NC | SPV Standalone- 200 Wp | 100% |
| 72. | 293381 | Jorhat    | Majuli                  | Nutun Kartik Chapori             | SPV Standalone- 200 Wp | 100% |
| 73. | 293541 | Jorhat    | Ujani Majuli            | Takarchuk Chapori                | SPV Standalone- 200 Wp | 100% |
| 74. | 293542 | Jorhat    | Ujani Majuli            | Dabli Chapori                    | SPV Standalone- 200 Wp | 100% |
| 75. | 293382 | Jorhat    | Majuli                  | Kartik Chapori                   | SPV Standalone- 200 Wp | 100% |
| 76. | 293544 | Jorhat    | Ujani Majuli            | Banoria Chapori NC               | SPV Standalone- 200 Wp | 100% |
| 77. | 303156 | Kamrup    | Boko Bongaon            | Sirgindi                         | SPV Standalone- 200 Wp | 100% |
| 78. | 302870 | Kamrup    | GoraiMari               | Maghubillar Pattar               | SPV Standalone- 200 Wp | 100% |
| 79. | 302871 | Kamrup    | GoraiMari               | Deori Doba                       | SPV Standalone- 200 Wp | 100% |
| 80. | 302872 | Kamrup    | GoraiMari               | Kalar Dia                        | SPV Standalone- 200 Wp | 100% |
| 81. | 302881 | Kamrup    | GoraiMari               | Khatra Para                      | SPV Standalone- 200 Wp | 100% |
| 82. | 302882 | Kamrup    | GoraiMari               | Kalar Diaa Tup                   | SPV Standalone- 200 Wp | 100% |
| 83. | 302883 | Kamrup    | GoraiMari               | Nowarpara Kathalguri             | SPV Standalone- 200 Wp | 100% |
| 84. | 302875 | Kamrup    | GoraiMari               | Bhugedia No. 1                   | SPV Standalone- 200 Wp | 100% |
| 85. | 302876 | Kamrup    | GoraiMari               | 2No. Bhugedia                    | SPV Standalone- 200 Wp |      |
| 86. | 302886 | Kamrup    | GoraiMari               | Baghber Gohaipara                | SPV Standalone- 200 Wp | 100% |
| 87. | 302869 | Kamrup    | GoraiMari               | Chouduri Para                    | SPV Standalone- 200 Wp | 100% |

| 1    | 2      | 3         | 4          | 5                                 | 6                      | 7    |
|------|--------|-----------|------------|-----------------------------------|------------------------|------|
| 88.  | 287565 | Lakhimpur | Narayanpur | Kongbong Chapori NC               | SPV Standalone- 200 Wp | 100% |
| 89.  | 287567 | Lakhimpur | Narayanpur | Banormukh NC                      | SPV Standalone- 200 Wp | 100% |
| 90.  | 287568 | Lakhimpur | Narayanpur | Sayongpatir NC                    | SPV Standalone- 200 Wp | 100% |
| 91.  | 287569 | Lakhimpur | Narayanpur | Saayong Kerkar NC                 | SPV Standalone- 200 Wp | 100% |
| 92.  | 287552 | Lakhimpur | Narayanpur | Bor Ati NC                        | SPV Standalone- 200 Wp | 100% |
| 93.  | 287554 | Lakhimpur | Narayanpur | Aturachapari N.C.                 | SPV Standalone- 200 Wp | 100% |
| 94.  | 289891 | Tinsukhia | Sadiya     | Laimakuri                         | SPV Standalone- 200 Wp | 100% |
| 95.  | 289896 | Tinsukhia | Sadiya     | No. 2 Gahpur                      | SPV Standalone- 200 Wp | 100% |
| 96.  | 289897 | Tinsukhia | Sadiya     | Champet Bodo                      | SPV Standalone- 200 Wp | 100% |
| 97.  | 289900 | Tinsukhia | Sadiya     | Arapatang                         | SPV Standalone- 200 Wp | 100% |
| 98.  | 289901 | Tinsukhia | Sadiya     | No.3 Karmi                        | SPV Standalone- 200 Wp | 100% |
| 99.  | 289903 | Tinsukhia | Sadiya     | No. 2 Karmi                       | SPV Standalone- 200 Wp | 100% |
| 100. | 281917 | Goalpara  | Lakhipur   | Rowkhowa Bollapuri                | SPV Standalone- 200 Wp | 92%  |
| 101. | 281917 | Goalpara  | Lakhipur   | Borarchar I                       | SPV Standalone- 200 Wp | 60%  |
| 102. | 281916 | Goalpara  | Lakhipur   | Borarchar ii                      | SPV Standalone- 200 Wp | 82%  |
| 103. | 282044 | Goalpara  | Kharmuja   | Holongarchar                      | SPV Standalone- 200 Wp | 62%  |
| 104. | 282028 | Goalpara  | Kharmuja   | Halanga Char N.C.                 | SPV Standalone- 200 Wp |      |
| 105. | 282029 | Goalpara  | Kharmuja   | Bhasanipara Pt. I                 | SPV Standalone- 200 Wp | 90%  |
| 106. | 282030 | Goaipara  | Kharmuja   | Bhasanipara Pt. II                | SPV Standalone- 200 Wp |      |
| 107. | 282042 | Goalpara  | Kharmuja   | Bhasanipara Pt. III               | SPV Standalone- 200 Wp | 89%  |
| 108. | 281899 | Goalpara  | Lakhipur   | Chular Char                       | SPV Standalone- 200 Wp |      |
| 109. | 282767 | Goalpara  | Jaleswar   | Patherkata Pt. II                 | SPV Standalone- 200 Wp | 72%  |
| 110. | 281927 | Goalpara  | Lakhipur   | Lotibari River Block Pt I         | SPV Standalone- 200 Wp |      |
| 111. | 281912 | Goalpara  | Lakhipur   | Kistomoni Pt.II                   | SPV Standalone- 200 Wp | 31%  |
| 112. | 281894 | Goalpara  | Lakhipur   | Killahara Pt. III(IV)             | SPV Standalone- 200 Wp |      |
| 113. | 281924 | Goalpara  | Lakhipur   | Thailapara Pt. IV                 | SPV Standalone- 200 Wp | 37%  |
| 114. | 281906 | Goalpara  | Lakhipur   | Singulipara Pt. III               | SPV Standalone- 200 Wp |      |
| 115. | 282260 | Goalpara  | Matia      | Ujirer Char (Ujirer Char & Dobapa | SPV Standalone- 200 Wp | 93%  |
| 116. | 282291 | Goalpara  | Matia      | Basantpur                         | SPV Standalone- 200 Wp |      |

| 1    | 2      | 3        | 4        | 5                         | 6                      | 7    |
|------|--------|----------|----------|---------------------------|------------------------|------|
| 117. | 282040 | Goalpara | Kharmuja | Khewan Kawa Pt.I          | SPV Standalone- 200 Wp | 100% |
|      | 282041 | Goalpara | Kharmuja | Khewan Kawa Pt.II         | SPV Standalone- 200 Wp |      |
| 118. | 282035 | Goalpara | Kharmuja | Sadar Alga                | SPV Standalone- 200 Wp | 100% |
| 119. | 282037 | Goalpara | Kharmuja | Uttar Katlamari           | SPV Standalone- 200 Wp |      |
| 120. | 282037 | Goalpara | Kharmuja | Uttar Katlamari           | SPV Standalone-200 Wp  | 100% |
| 121. | 282033 | Goalpara | Kharmuja | Nun Khawa Pt III          | SPV Standalone-200 Wp  | 100% |
| 122. | 282047 | Goalpara | Kharmuja | Dakhin Katlamari Pt I     | SPV Standalone-200 Wp  |      |
| 123. | 282045 | Goalpara | Kharmuja | Birsing Halang Char Pt-II | SPV Standalone-200 Wp  | 100% |
| 124. | 282034 | Goalpara | Kharmuja | Nun Khawa Pt-II           | SPV Standalone-200 Wp  |      |
| 125. | 282031 | Goalpara | Kharmuja | Nun Khawa Pt I            | SPV Standalone-200 Wp  | 59%  |
| 126. | 282046 | Goalpara | Kharmuja | Birsing Halang Char Pt-I  | SPV Standalone-200 Wp  |      |
| 127. | 281769 | Goalpara | Jaleswar | Pathakata Pt I            | SPV Standalone-200 Wp  | 10%  |
| 128. | 281885 | Goalpara | Lakhipur | Cholakura Pt II           | SPV Standalone-200 Wp  |      |
| 129. | 281884 | Goalpara | Lakhipur | Cholakura Pt II           | SPV Standalone-200 Wp  | 15%  |
| 130. | 281892 | Goalpara | Lakhipur | Bamuner Alga Pt III       | SPV Standalone-200 Wp  |      |
| 131. | 281895 | Goalpara | Lakhipur | Killahara Pt I            | SPV Standalone-200 Wp  | 21%  |
| 132. | 282055 | Goalpara | Kharmuja | Kalo Danga                | SPV Standalone-200 Wp  |      |
| 133. | 281780 | Goalpara | Jaleswar | Panikamritari             | SPV Standalone-200 Wp  | 100% |
| 134. | 281780 | Goalpara | Jaleswar | Tariarvita                | SPV Standalone-200 Wp  |      |
| 135. | 281821 | Goalpara | Jaleswar | Chulkani                  | SPV Standalone-200 Wp  | 10%  |
| 136. | 281814 | Goalpara | Jaleswar | Gerapuri                  | SPV Standalone-200 Wp  |      |
| 137. | 281768 | Goalpara | Jaleswar | Fulkakata                 | SPV Standalone-200 Wp  | 10%  |
| 138. | 281794 | Goalpara | Jaleswar | Dambari                   | SPV Standalone-200 Wp  |      |
| 139. | 281795 | Goalpara | Jaleswar | Batabari                  | SPV Standalone-200 Wp  | 30%  |
| 140. | 281920 | Goalpara | Lakhipur | Rowkhowa Cholakura        | SPV Standalone-200 Wp  |      |
| 141. | 281904 | Goalpara | Lakhipur | Singulipura Pt I          | SPV Standalone-200 Wp  | 10%  |
| 142. | 281919 | Goalpara | Lakhipur | Salmara                   | SPV Standalone-200 Wp  |      |
| 143. | 281893 | Goalpara | Lakhipur | Bamuner Alga Pt IV        | SPV Standalone-200 Wp  | 10%  |
| 144. | 281789 | Goalpara | Jaleswar | Kodomtola River Block NC  | SPV Standalone-200 Wp  |      |

| 1    | 2      | 3        | 4         | 5                             | 6                     | 7    |
|------|--------|----------|-----------|-------------------------------|-----------------------|------|
| 145. | 281797 | Goalpara | Jaleswar  | Tanganmari                    | SPV Standalone-200 Wp | 100% |
| 146. | 281790 | Goalpara | Jaleswar  | Satsimla                      | SPV Standalone-200 Wp |      |
| 147. | 303798 | Nalbari  | Barkhetri | Natun Chaprapara              | SPV Standalone-200 Wp | 100% |
| 148. | 303801 | Nalbari  | Barkhetri | Puran Chaprapara              | SPV Standalone-200 Wp |      |
| 149. | 303802 | Nalbari  | Barkhetri | Tupkar Char                   | SPV Standalone-200 Wp |      |
| 150. | 303737 | Nalbari  | Barkhetri | Balarchar                     | SPV Standalone-200 Wp | 100% |
| 151. | 281909 | Goalpara | Lakhipur  | Rowkhowa River N.C.<br>Pt- IV | SPV Standalone-200 Wp | 19%  |
| 152. | 281948 | Goalpara | Lakhipur  | Bordol                        | SPV Standalone-200 Wp |      |
| 153. | 281764 | Goalpara | Jaleswar  | Ghunimari Pt-I                | SPV Standalone-200 Wp | 43%  |
| 154. | 281765 | Goalpara | Jaleswar  | Raichander Char               | SPV Standalone-200 Wp |      |
| 155. | 281760 | Goalpara | Jaleswar  | Bakpara Dinerlga<br>Pt-I      | SPV Standalone-200 Wp | 90%  |
| 156. | 281763 | Goalpara | Jaleswar  | Chergeralga                   | SPV Standalone-200 Wp |      |
| 157. | 281766 | Goalpara | Jaleswar  | Chaildhara                    | SPV Standalone-200 Wp | 30%  |
| 158. | 281779 | Goalpara | Jaleswar  | Kaminirvita                   | SPV Standalone-200 Wp | 21%  |
| 159. | 281778 | Goalpara | Jaleswar  | Monkala                       | SPV Standalone-200 Wp |      |
| 160. | 281888 | Goalpara | Lakhipur  | Killahara Pt-V                | SPV Standalone-200 Wp | 74%  |
| 161. | 281914 | Goalpara | Lakhipur  | Rowkhowa Pt- III              | SPV Standalone-200 Wp | 18%  |
| 162. | 281918 | Goalpara | Lakhipur  | Rowkhowa Pt-I                 | SPV Standalone-200 Wp | 14%  |

**Statement – III**

*Villagewise List of Remote Villages to be Electrified Through SPV Standalone System (300 Wp) under SAUBHAGYA*

| S. No. | District | VILLAGE            | BLOCK  | CODE   | REMARKS          |
|--------|----------|--------------------|--------|--------|------------------|
| 1.     | Barpeta  | Kayakuchi Gaon     | Mandia | 282791 | Work in progress |
| 2.     | Barpeta  | Garala Pam         | Mandia | 282810 | Work in progress |
| 3.     | Barpeta  | Baksha badha       | Mandia | 282815 | Work in progress |
| 4.     | Barpeta  | Char Gaon Pam N.C. | Mandia | 282821 | Work in progress |
| 5.     | Barpeta  | Lahara Para        | Mandia | 282825 | Work in progress |
| 6.     | Barpeta  | Silosi             | Mandia | 282828 | Work in progress |
| 7.     | Barpeta  | Bara Li            | Mandia | 282829 | Work in progress |
| 8.     | Barpeta  | Palar Pam          | Mandia | 282830 | Work in progress |

| S. No. | District | VILLAGE                     | BLOCK     | CODE    | REMARKS          |
|--------|----------|-----------------------------|-----------|---------|------------------|
| 9.     | Barpeta  | Sutirpar                    | Mandia    | 282831  | Work in progress |
| 10.    | Barpeta  | Ramapara Gaon               | Mandia    | 282838  | Work in progress |
| 11.    | Barpeta  | Ramapara Pathar             | Mandia    | 282839  | Work in progress |
| 12.    | Barpeta  | Mowamari<1                  | Mandia    | 282851  | Work in progress |
| 13.    | Barpeta  | Chapari Gaon                | Mandia    | 282852  | Work in progress |
| 14.    | Barpeta  | Chapari Pathar              | Mandia    | 282853  | Work in progress |
| 15.    | Barpeta  | Kapah Tali                  | Mandia    | 282854  | Work in progress |
| 16.    | Barpeta  | Kalpani N.C.                | Mandia    | 282855  | Work in progress |
| 17.    | Barpeta  | Kalgachi                    | Mandia    | 282856  | Work in progress |
| 18.    | Barpeta  | Ujirar Char                 | Mandia    | 282857  | Work in progress |
| 19.    | Barpeta  | Mowkhowa Char N.C           | Mandia    | 282858  | Work in progress |
| 20.    | Barpeta  | Tekla Chute                 | Mandia    | 282859  | Work in progress |
| 21.    | Barpeta  | Matha Ranga                 | Mandia    | 282860  | Work in progress |
| 22.    | Barpeta  | Balikuri Pam (Barikuri Pam) | Mandia    | 282862. | Work in progress |
| 23.    | Barpeta  | Jahanar Pathar              | Mandia    | 282864  | Work in progress |
| 24.    | Barpeta  | Chakhowajar                 | Mandia    | 282875  | Work in progress |
| 25.    | Barpeta  | Chaishimana N.C             | Mandia    | 282877  | Work in progress |
| 26.    | Barpeta  | Kadam Tola                  | Mandia    | 282878  | Work in progress |
| 27.    | Barpeta  | Nichanir Char N.C.          | Mandia    | 282879  | Work in progress |
| 28.    | Barpeta  | Syed Pur                    | Mandia    | 282884  | Work in progress |
| 29.    | Barpeta  | Dharma Pur                  | Mandia    | 282885  | Work in progress |
| 30.    | Barpeta  | Dharmapur N.C.              | Mandia    | 282888  | Work in progress |
| 31.    | Barpeta  | Chakhowajar                 | Mandia    | 282889  | Work in progress |
| 32.    | NALBARI  | Kalputa                     | Barkhetri | 303734  | Work in progress |
| 33.    | NALBARI  | Bangnapota                  | Barkhetri | 303735  | Work in progress |
| 34.    | NALBARI  | Lawtolipara                 | Barkhetri | 303736  | Work in progress |
| 35.    | NALBARI  | Pachim Kazia                | Barkhetri | 303741  | Work in progress |
| 36.    | NALBARI  | Kalarchar                   | Barkhetri | 303742  | Work in progress |
| 37.    | NALBARI  | N.C. Pubkazia               | Barkhetri | 303743  | Work in progress |
| 38.    | NALBARI  | Kalardia                    | Barkhetri | 303788  | Work in progress |
| 39.    | NALBARI  | Sobhamari                   | Barkhetri | 303789  | Work in progress |

| S. No. | District | VILLAGE                    | BLOCK     | CODE   | REMARKS          |
|--------|----------|----------------------------|-----------|--------|------------------|
| 40.    | Nalbari  | No. 1. Bhelengimari        | Barkhetri | 303792 | Work in progress |
| 41.    | Nalbari  | Bhelengimari (A. Block)    | Barkhetri | 303795 | Work in Progress |
| 42.    | Nalbari  | No. Natun Chaprapara       | Barkhetri | 303797 | Work in Progress |
| 43.    | Nalbari  | No.3 Natun Chaprapara      | Barkhetri | 303800 | Work in Progress |
| 44.    | Goalpara | Bakpara Dinerlga Pt-II     | Lakhipur  | 281761 | Work in Progress |
| 45.    | Goalpara | Moamari                    | Lakhipur  | 281781 | Work in Progress |
| 46.    | Goalpara | Banchadoba                 | Lakhipur  | 281782 | Work in Progress |
| 47.    | Goalpara | Khalisamari No-I           | Lakhipur  | 281785 | Work in Progress |
| 48.    | Goalpara | Doloni                     | Lakhipur  | 281786 | Work in Progress |
| 49.    | Goalpara | Borogandua                 | Lakhipur  | 281793 | Work in Progress |
| 50.    | Goalpara | Therthuridoba              | Lakhipur  | 281796 | Work in Progress |
| 51.    | Goalpara | Chatotang Vita             | Lakhipur  | 281801 | Work in Progress |
| 52.    | Goalpara | Barotang Vita              | Lakhipur  | 281802 | Work in Progress |
| 53.    | Goalpara | Khoksarvita                | Lakhipur  | 281807 | Work in Progress |
| 54.    | Goalpara | Kodamtola                  | Lakhipur  | 281808 | Work in Progress |
| 55.    | Goalpara | Rowarvita                  | Lakhipur  | 281809 | Work in Progress |
| 56.    | Goalpara | Fetangapara                | Lakhipur  | 281815 | Work in Progress |
| 57.    | Goalpara | Badbadia                   | Lakhipur  | 281816 | Work in Progress |
| 58.    | Goalpara | Balikashi Muslimpara       | Lakhipur  | 281817 | Work in Progress |
| 59.    | Goalpara | Haguripara                 | Lakhipur  | 281819 | Work in Progress |
| 60.    | Goalpara | Thong Para                 | Lakhipur  | 281820 | Work in Progress |
| 61.    | Goalpara | Cholakura Pt-III           | Lakhipur  | 281886 | Work in Progress |
| 62.    | Goalpara | Bamuneralga Pt-II          | Lakhipur  | 281887 | Work in Progress |
| 63.    | Goalpara | Killahara Pt-I I           | Lakhipur  | 281889 | Work in Progress |
| 64.    | Goalpara | Killahara Pt-IV            | Lakhipur  | 281890 | Work in Progress |
| 65.    | Goalpara | Singulipara Killahara Pt-I | Lakhipur  | 281896 | Work in Progress |
| 66.    | Goalpara | Lotibari River N.C. Pt-II  | Lakhipur  | 281900 | Work in Progress |
| 67.    | Goalpara | Singulipara Pt-II          | Lakhipur  | 281905 | Work in Progress |
| 68.    | Goalpara | Rowkhowa River N.C. Pt-I   | Lakhipur  | 281907 | Work in Progress |
| 69.    | Goalpara | Kistomoni Pt-I             | Lakhipur  | 281921 | Work in Progress |
| 70.    | Goalpara | Thailapara Pt-I            | Lakhipur  | 281923 | Work in Progress |

| S. No. | District | VILLAGE                                 | BLOCK         | CODE   | REMARKS          |
|--------|----------|---|---------------|--------|------------------|
| 71.    | Goalpara | Jamirabari Pt-I                         | Lakhipur      | 281929 | Work in Progress |
| 72.    | Goalpara | Chitolmari Pt-II                        | Lakhipur      | 281932 | Work in Progress |
| 73.    | Goalpara | Geramari                                | Lakhipur      | 281933 | Work in Progress |
| 74.    | Goalpara | Chitolmari Pt-I                         | Lakhipur      | 281934 | Work in Progress |
| 75.    | Goalpara | Niz Bogribari                           | Lakhipur      | 281937 | Work in Progress |
| 76.    | Goalpara | Kristamoni Para Pt-I                    | Balijana      | 282032 | Work in Progress |
| 77.    | Goalpara | Katlamari Char                          | Balijana      | 282036 | Work in Progress |
| 78.    | Goalpara | Sader Alga Pt-II                        | Balijana      | 282038 | Work in progress |
| 79.    | Goalpara | Sadar Alga Pt-I                         | Balijana      | 282039 | Work in progress |
| 80.    | Goalpara | Kistamonipara Pt-II                     | Balijana      | 282048 | Work in progress |
| 81.    | Goalpara | Ramhari Char No-I                       | Balijana      | 282051 | Work in progress |
| 82.    | Goalpara | Nasnipara                               | Balijana      | 282052 | Work in progress |
| 83.    | Goalpara | Ramhari Char Pt-II                      | Balijana      | 282053 | Work in progress |
| 84.    | Goalpara | Haiua Char No-1                         | Balijana      | 282057 | Work in progress |
| 85.    | Goalpara | Hajua Char No-2                         | Balijana      | 282058 | Work in progress |
| 86.    | Goalpara | Hajua Char No-3                         | Balijana      | 282059 | Work in progress |
| 87.    | Goalpara | Ujirer Char No (Fakir Para)             | Malia         | 282259 | Work in progress |
| 88.    | Goalpara | Darogar Alga                            | Malia         | 282280 | Work in progress |
| 89.    | Goalpara | Pakhiura Char \$\$\$                    | Malia         | 282281 | Work in progress |
| 90.    | Goalpara | Pakhiura N.C.                           | Malia         | 282282 | Work in progress |
| 91.    | Goalpara | Bahati Char Pt-II                       | Malia         | 282293 | Work in progress |
| 92.    | Dhuburi  | Dhirerchar Pt.II                        | Chapar (Pt)   | 281437 | Work in progress |
| 93.    | Dhuburi  | Dhirerchar Pt.II                        | Chapar (Pt)   | 281443 | Work in progress |
| 94.    | Dhuburi  | Borovita                                | South Salmara | 281452 | Work in progress |
| 95.    | Dhuburi  | Katiaralga (Katiartol)                  | South Salmara | 281462 | Work in progress |
| 96.    | Dhuburi  | Satitralga Pt.I (Natineralga Pt.I)      | South Salmara | 281464 | Work in progress |
| 97.    | Dhuburi  | Nateseralga Pt. II (Natineralga Pt. II) | South Salmara | 281465 | Work in progress |
| 98.    | Dhuburi  | Dawarikhota                             | South Salmara | 281466 | Work in progress |
| 99.    | Dhuburi  | Pacherchar                              | South Salmara | 281467 | Work in progress |

| S. No. | District | VILLAGE                | BLOCK         | CODE   | REMARKS          |
|--------|----------|------------------------|---------------|--------|------------------|
| 100.   | Dhuburi  | Assameralga            | South Salmara | 281468 | Work in progress |
| 101.   | Dhuburi  | Dowarikhota            | South Salmara | 281470 | Work in progress |
| 102.   | Dhuburi  | Charmonirchar          | South Salmara | 281471 | Work in progress |
| 103.   | Dhuburi  | River Block No 12 N.C. | South Salmara | 281472 | Work in progress |
| 104.   | Dhuburi  | Monirchar Pt. I        | South Salmara | 281474 | Work in progress |
| 105.   | Dhuburi  | Katdanga               | South Salmara | 281476 | Work in progress |
| 106.   | Dhuburi  | Charkatdanga Pt. I     | South Salmara | 281477 | Work in progress |
| 107.   | Dhuburi  | Charkatdanga Pt. II    | South Salmara | 281478 | Work in progress |
| 108.   | Dhuburi  | Rashomari Pt. II       | South Salmara | 281480 | Work in progress |
| 109.   | Dhuburi  | Sutramara Pt.I         | South Salmara | 281481 | Work in progress |
| 110.   | Dhuburi  | Sutramara Pt. II       | South Salmara | 281482 | Work in progress |
| 111.   | Dhuburi  | Pacherchar Pt. I       | South Salmara | 281483 | Work in progress |
| 112.   | Dhuburi  | Pacherchar Pt. II      | South Salmara | 281484 | Work in progress |
| 113.   | Dhuburi  | Pacherchar Pt. III     | South Salmara | 281485 | Work in progress |
| 114.   | Dhuburi  | River Block No. 2. N.C | South Salmara | 281486 | Work in progress |
| 115.   | Dhuburi  | Muthakhowa Pt.I        | South Salmara | 281487 | Work in progress |
| 116.   | Dhuburi  | Muthakhowa Pt.II       | South Salmara | 281488 | Work in progress |
| 117.   | Dhuburi  | Mahamayarchar          | South Salmara | 281490 | Work in progress |
| 118.   | Dhuburi  | Kathearalga Pt. II     | South Salmara | 281494 | Work in progress |
| 119.   | Dhuburi  | Katheaaraiga Pt. III   | South Salmara | 281495 | Work in progress |
| 120.   | Dhuburi  | Kathearalga Pt. IV     | South Salmara | 281496 | Work in progress |
| 121.   | Dhuburi  | Salapara Pt. I         | South Salmara | 281501 | Work in progress |
| 122.   | Dhuburi  | Salapara Pt. II        | South Salmara | 281502 | Work in progress |
| 123.   | Dhuburi  | Salapara Pt. III       | South Salmara | 281503 | Work in progress |
| 124.   | Dhuburi  | Nilokhia Pt. I         | South Salmara | 281504 | Work in progress |
| 125.   | Dhuburi  | Nilokhia Pt. II        | South Salmara | 281505 | Work in progress |
| 126.   | Dhuburi  | Nilokhia Pt. III       | South Salmara | 281506 | Work in progress |
| 127.   | Dhuburi  | Barabangarchar Pt. I   | South Salmara | 281509 | Work in progress |
| 128.   | Dhuburi  | Barabangarchar Pt. III | South Salmara | 281511 | Work in progress |
| 129.   | Dhuburi  | Fdimarichar No-3       | South Salmara | 281516 | Work in progress |
| 130.   | Dhuburi  | Kukurkandi             | South Salmara | 281520 | Work in progress |

| S. No. | District  | VILLAGE                       | BLOCK         | CODE   | REMARKS          |
|--------|-----------|-------------------------------|---------------|--------|------------------|
| 131.   | Dhuburi   | Satsimla Ne                   | South Salmara | 281538 | Work in progress |
| 132.   | Dhuburi   | Baushkata Pt. II              | South Salmara | 281593 | Work in progress |
| 133.   | Dhuburi   | Baushkata Pt. IV              | South Salmara | 281595 | Work in progress |
| 134.   | Dhuburi   | Baushkata Pt. V               | South Salmara | 281596 | Work in progress |
| 135.   | Dhuburi   | Baushkata Pt. VI              | South Salmara | 281597 | Work in progress |
| 136.   | Dhuburi   | Char Bastir Char              | South Salmara | 281602 | Work in progress |
| 137.   | Dhuburi   | Chaitarchar Pt. III           | South Salmara | 281616 | Work in progress |
| 138.   | Dhuburi   | Chaitarchar (Basirchar)       | South Salmara | 281617 | Work in progress |
| 139.   | Dhuburi   | Boriralga                     | Mankachar     | 281664 | Work in progress |
| 140.   | Jorhat    | Sagunpara Chapori             | Majuli        | 293331 | Work in progress |
| 141.   | Jorhat    | Sarai Chapori                 | Majuli        | 293333 | Work in progress |
| 142.   | Jortiat   | Dhodang Chapori               | Majuli        | 293334 | Work in progress |
| 143.   | Jorhat    | Sakupara No. 2                | Majuli        | 293354 | Work in progress |
| 144.   | Dibrugarh | Borduar Chapori               | Majuli        | 293370 | Work in progress |
| 145.   | Dibrugarh | Mohmara Chapori               | Chabua        | 291477 | Work in progress |
| 146.   | Dibrugarh | Rongmala Gaon                 | Chabua        | 291478 | Work in progress |
| 147.   | Dibrugarh | Dadhia F.V.                   | Chabua        | 291479 | Work in progress |
| 148.   | Tinsukia  | Fairagi Chapari               | Sadiya        | 289885 | Work in progress |
| 149.   | Tinsukia  | Churki Chapari                | Sadiya        | 289886 | Work in progress |
| 150.   | Tinsukia  | 2 No. Chilling                | Sadiya        | 289889 | Work in progress |
| 151.   | Tinsukia  | Ghahpur                       | Sadiya        | 289894 | Work in progress |
| 152.   | Tinsukia  | Charah Gaon                   | Sadiya        | 289902 | Work in progress |
| 153.   | Tinsukia  | Laika Forest Viii. Laika Gaon | Tinsukia      | 290737 | Work in progress |
| 154.   | Tinsukia  | Ledo Tikak N. C.              | Margherita    | 290948 | Work in progress |
| 155.   | Dhemaji   | Kareng Gaon                   | Sissibargaon  | 289005 | Work in progress |
| 156.   | Dhemaji   | Sissikalghar                  | Sissibargaon  | 289052 | Work in Progress |
| 157.   | Dhemaji   | Pakariguri                    | Jonai         | 289335 | Work in Progress |
| 158.   | Dhemaji   | Thaigir Guri                  | Jonai         | 289523 | Work in Progress |
| 159.   | Dhemaji   | Tea Garden (Uriamghat)        | Jonai         | 289593 | Work in Progress |
| 160.   | Dhemaji   | Kangkar Chapori               | Jonai         | 289620 | Work in Progress |

| S. No. | District  | VILLAGE                | BLOCK                          | CODE   | REMARKS          |
|--------|-----------|------------------------|--------------------------------|--------|------------------|
| 161.   | Lakhimpur | Anuboicha              | Narayanpur                     | 287561 | Work in Progress |
| 162.   | Lakhimpur | Borbil                 | Narayanpur                     | 287562 | Work in Progress |
| 163.   | Lakhimpur | Mazor Chapari N. C.    | Narayanpur                     | 287566 | Work in Progress |
| 164.   | Lakhimpur | DiKrong Mukh           | Narayanpur                     | 287573 | Work in Progress |
| 165.   | Lakhimpur | Kumalia Chapori N. C.  | Bihpuria                       | 287746 | Work in Progress |
| 166.   | Lakhimpur | Chenimora Kangkur No.2 | Bihpuria                       | 287748 | Work in Progress |
| 167.   | Sonitpur  | Amaguri Chapari        | Dhekiajuli (Pt)                | 285727 | Work in Progress |
| 168.   | Sonitpur  | Barn Gaon No. 1        | Chariduar                      | 285925 | Work in Progress |
| 169.   | Sonitpur  | Urium Guri Gaon        | Tezpur                         | 286306 | Work in Progress |
| 170.   | Sonitpur  | Gorchinga Bihia        | Tezpur                         | 286308 | Work in Progress |
| 171.   | Sonitpur  | No.3 Siruani           | Tezpur                         | 286324 | Work in Progress |
| 172.   | Sonitpur  | No.1 Siruani           | Tezpur                         | 286325 | Work in Progress |
| 173.   | Sonitpur  | No.4 Siruani           | Tezpur                         | 286326 | Work in Progress |
| 174.   | Sonitpur  | Marisuti Gaon          | Tezpur                         | 286329 | Work in Progress |
| 175.   | Sonitpur  | Bura Chapari           | Tezpur                         | 286331 | Work in Progress |
| 176.   | Sonitpur  | Tengabasti             | Na-Duar                        | 286473 | Work in Progress |
| 177.   | Sonitpur  | Ganu Gaon              | Helem                          | 286939 | Work in Progress |
| 178.   | Sonitpur  | No.1 Bortamuli         | Helem                          | 287113 | Work in Progress |
| 179.   | Sonitpur  | No.1 Chirakhowa        | Gohpur                         | 287256 | Work in Progress |
| 180.   | Darrang   | No.1 Hetow Chapori     | Pachim-<br>Mangaldai<br>(Part) | 305054 | Work in Progress |
| 181.   | Darrang   | No. 2 Hetow Chapori    | Pachim-<br>Mangaldai<br>(Part) | 305055 | Work in Progress |
| 182.   | Darrang   | N.C. Mirgamari         | Pub-Mangaldai<br>(Part)        | 305084 | Work in Progress |
| 183.   | Darrang   | Algachar N.C.          | Pub-Mangaldai                  | 305087 | Work in Progress |
| 184.   | Darrang   | Puthimari N.C.         | (Part)                         | 305089 | Work in Progress |
| 185.   | Darrang   | N.C. Aparia            | Pub-Mangaldai                  | 305091 | Work in Progress |
| 186.   | Darrang   | N.C. Chaulkhowa        | (Part)                         | 305092 | Work in Progress |
| 187.   | Darrang   | N.C. Ganeshbali        | Pub-Mangaldai                  | 305093 | Work in Progress |
| 188.   | Darrang   | Chandrachar            | (Part)                         | 305094 | Work in Progress |

| S. No. | District | VILLAGE           | BLOCK            | CODE   | REMARKS          |
|--------|----------|-------------------|------------------|--------|------------------|
| 189.   | Darrang  | Baralimari N.C.   | Doloaon-Sialmari | 305316 | Work in Progress |
| 190.   | Darrang  | Nanglichar N.C.   | Dolgaon-Sialmari | 305321 | Work in progress |
| 191.   | Kamrup®  | 2 No. Bala Gaon   | Goroimari        | 302873 | Work in progress |
| 192.   | Kamrup®  | 1 No. Bala Gaon   | Goroimari        | 302874 | Work in progress |
| 193.   | Kamrup®  | Howhowa Pathar    | Goroimari        | 302879 | Work in progress |
| 194.   | Kamrup®  | Kalapani No. 1    | Rampur           | 303163 | Work in progress |
| 195.   | Kamrup®  | Bhatkhowadia N.C. | Rampur           | 303174 | Work in progress |
| 196.   | Kamrup®  | Kalapani No.2     | Rampur           | 303175 | Work in progress |

#### Roads Identified Under PMGSY

486. SHRI ANURAG SINGH THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of habitations yet to be connected under the Pradhan Mantri Gram Sadak Yojana (PMGSY) for the State of Himachal Pradesh, district-wise;

(b) the number of eligible habitations under the said scheme, district-wise; and

(c) the number of roads identified under PMGSY during the said period, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):  
(a) and (b) District-wise details of habitations eligible, sanctioned and connected under the Pradhan Mantri Gram Sadak Yojana (PMGSY) to the State of Himachal Pradesh are given in the enclosed Statement I.

(c) Since inception of PMGSY, 18,443 km road length [14236 km road under new connectivity and 4207 km under upgradation] has been sanctioned to the State of Himachal Pradesh under PMGSY. District-wise details of road length sanctioned are given in the enclosed Statement II.

#### Statement – I

##### *District-wise Details of Habitations Eligible, Sanctioned and Connected Under the PMGSY to Himachal Pradesh*

| S. No. | District Name | Eligible Habitations<br>(in no) | Sanctioned Habitations<br>(in no) | Connected Habitations<br>(in no) |
|--------|---------------|---------------------------------|-----------------------------------|----------------------------------|
| 1      | 2             | 3                               | 4                                 | 5                                |
| 1.     | Bilaspur      | 252                             | 130                               | 123                              |
| 2.     | Chamba        | 458                             | 262                               | 213                              |
| 3.     | Hamirpur      | 155                             | 103                               | 99                               |
| 4.     | Kangra        | 716                             | 555                               | 524                              |
| 5.     | Kinnaur       | 40                              | 37                                | 32                               |
| 6.     | Kullu         | 281                             | 206                               | 167                              |

| 1     | 2               | 3     | 4     | 5     |
|-------|-----------------|-------|-------|-------|
| 7.    | Lahul and Spiti | 13    | 12    | 11    |
| 8.    | Mandi           | 688   | 425   | 340   |
| 9.    | Shimla          | 425   | 311   | 258   |
| 10.   | Sirmaur         | 304   | 187   | 171   |
| 11.   | Solan           | 154   | 110   | 96    |
| 12.   | Una             | 174   | 141   | 140   |
| Total |                 | 3,660 | 2,479 | 2,174 |

**Statement – II****District-wise Details of Road Length Sanctioned Under New Connectivity and Upgradation.**

| S. No. | District Name   | Road Length sanctioned under New Connectivity (in km) | Road Length sanctioned under Up-gradation (in km) |
|--------|-----------------|---|---|
| 1.     | Bilaspur        | 397   | 205   |
| 2.     | Chamba          | 1,444   | 121   |
| 3.     | Hamirpur        | 328   | 310   |
| 4.     | Kangra          | 1,665   | 1,132   |
| 5.     | Kinnaur         | 354   | 123   |
| 6.     | Kullu           | 1,598   | 193   |
| 7.     | Lahul and Spiti | 174   | 113   |
| 8.     | Mandi           | 2,601   | 740   |
| 9.     | Shimla          | 2,974   | 490   |
| 10.    | Sirmaur         | 1,425   | 147   |
| 11.    | Solan           | 804   | 346   |
| 12.    | Una             | 470   | 286   |
| Total  |                 | 14,236  | 4,207   |

**Details regarding Toilets constructed under SBM**

487. KUMARI SUSHMITA DEV: Will the Minister of DRINKING WATER AND SANITATION be pleased to State:

(a) State-wise data of toilets constructed under Swachh Bharat Mission (SBM) from 2014 to 2018;

(b) State-wise data of utilised toilets which were constructed under SBM from 2014-18 being utilized;

(c) the district-wise data of such toilets constructed under the SBM in Assam from 2014 to 2018;

(d) the State-wise data of funds allocated, funds released and funds utilized under SBM from 2014 to 2018; and

(e) the district-wise data of funds allocated, funds released and funds utilized under SBM from 2014 to 2018 in the State of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] from 2014-15 to 2018-19 (up to 10.12.2018) as reported by the States on the online Integrated Management Information System (IMIS) of SBM(G) are given in the enclosed Statement I.

(b) A third-party survey conducted by an Independent Verification Agency (IVA) under the World Bank Support Project, in 2017-18, found that 93.2% of households with access to toilets used them. State/UT-wise number of Individual household latrines (IHHLs) constructed under Swachh Bharat Mission (Gramin) [SBM(G)] are given as above.

(c) District-wise number of Individual household latrines (IHHLs) constructed under SBM(G) in Assam from 2014-15 to 2018-19 (up to 10.12.2018) as per the

on the IMIS of SBM(G) are given in the enclosed Statement II.

(d) SBM(G) is demand driven scheme, hence fixed State-wise allocation of funds is not made. However, State/UT-wise Central share released and utilised from 2014-15 to 2018-19 (up to 10.12.2018) as reported by the State on the IMIS of SBM(G) is given in the enclosed Statement III.

(e) As sanitation is a State subject and hence the SBM(G)] is being implemented through the State Governments, the funds under the programme are released to the State Governments who in turn further release the same to districts/panchayats/beneficiaries. However, district- wise Central share utilised in Assam from 2014-15 to 2018-19 (up to 10.12.2018) as reported by the State on the IMIS of SBM(G) is given in the enclosed Statement IV.

**Statement – I**

*State/UT-wise Number of Individual Household Latrines(IHHLs) Constructed from 2014-15 to 2018-19 as on 10-12-2018*

| S. No. | State/UT                    | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19<br>(Upto 10.12.18) |
|--------|-----------------------------|---------|---------|---------|---------|----------------------------|
| 1      | 2                           | 3       | 4       | 5       | 6       | 7                          |
| 1.     | Andaman and Nicobar Islands | 0       | 0       | 979     | 17556   | 0                          |
| 2.     | Andhra Pradesh              | 218242  | 350558  | 788495  | 2225155 | 245495                     |
| 3.     | Arunachal Pradesh           | 12900   | 19428   | 42552   | 41460   | 1782                       |
| 4.     | Assam                       | 150735  | 463045  | 1054898 | 816435  | 679509                     |
| 5.     | Bihar                       | 165352  | 427034  | 872329  | 3433356 | 4394339                    |
| 6.     | Chandigarh                  | 0       | 0       | 0       | 0       | 0                          |
| 7.     | Chhattisgarh                | 39825   | 356284  | 1464591 | 1404526 | 67419                      |
| 8.     | Dadra and Nagar Haveli      | 0       | 0       | 0       | 18758   | 0                          |
| 9.     | Daman and Diu               | 0       | 0       | 0       | 1600    | 0                          |
| 10.    | Goa                         | 0       | 28637   | 0       | 0       | 0                          |
| 11.    | Gujarat                     | 334662  | 919049  | 1559315 | 428730  | 883                        |
| 12.    | Haryana                     | 106573  | 129170  | 124140  | 319998  | 16                         |
| 13.    | Himachal Pradesh            | 57977   | 62551   | 80519   | 10      | 15                         |
| 14.    | Jammu and Kashmir           | 11112   | 61640   | 83136   | 580757  | 340478                     |
| 15.    | Jharkhand                   | 98397   | 311314  | 831502  | 1203836 | 928721                     |
| 16.    | Karnataka                   | 778258  | 530833  | 719863  | 1434591 | 716951                     |
| 17.    | Kerala                      | 32534   | 11153   | 195024  | 0       | 0                          |
| 18.    | Lakshadweep                 | 0       | 0       | 0       | 0       | 0                          |
| 19.    | Madhya Pradesh              | 512400  | 1016692 | 1859828 | 2353800 | 748396                     |

| 1     | 2             | 3         | 4           | 5           | 6           | 7           |
|-------|---------------|-----------|-------------|-------------|-------------|-------------|
| 20.   | Maharashtra   | 488402    | 882053      | 1916460     | 2252886     | 43452       |
| 21.   | Manipur       | 28249     | 47168       | 41472       | 61528       | 67674       |
| 22.   | Meghalaya     | 42001     | 44129       | 45973       | 87138       | 0           |
| 23.   | Mizoram       | 534       | 6026        | 2872        | 25012       | 5           |
| 24.   | Nagaland      | 103       | 22514       | 38073       | 19211       | 50880       |
| 25.   | Odisha        | 131925    | 1325040     | 1263125     | 816203      | 1491525     |
| 26.   | Puducherry    | 0         | 0           | 2430        | 7933        | 17639       |
| 27.   | Punjab        | 9651      | 71419       | 106597      | 75192       | 36343       |
| 28.   | Rajasthan     | 649092    | 2090577     | 2791196     | 2129328     | 292         |
| 29.   | Sikkim        | 3562      | 3707        | 0           | 0           | 0           |
| 30.   | Tamil Nadu    | 380047    | 946386      | 1139671     | 2206083     | 176746      |
| 31.   | Telangana     | 131955    | 238427      | 520029      | 1552975     | 393976      |
| 32.   | Tripura       | 24780     | 60681       | 43778       | 33502       | 112359      |
| 33.   | Uttar Pradesh | 509841    | 689316      | 1735210     | 5666906     | 8484625     |
| 34.   | Uttarakhand   | 57892     | 63971       | 334099      | 42985       | 240         |
| 35.   | West Bengal   | 845714    | 1430957     | 2318597     | 1006466     | 522359      |
| Total |               | 58,22,715 | 1,26,09,759 | 2,19,76,753 | 3,02,63,916 | 1,95,22,119 |

**Statement – II**

*District-wise Number of Individual Household Latrines(IIHLs) constructed in Assam  
from 2014-15 to 2018-19 as on 10-12-2018*

| S. No. | State/UT   | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19<br>(Upto 10.12.18) |
|--------|------------|---------|---------|---------|---------|----------------------------|
| 1      | 2          | 3       | 4       | 5       | 6       | 7                          |
| 1.     | BAKSA      | 11392   | 19309   | 77770   | 26054   | 0                          |
| 2.     | BARPETA    | 5570    | 24751   | 37886   | 56234   | 96908                      |
| 3.     | BISWANATH  | 1019    | 10506   | 15837   | 28682   | 35955                      |
| 4.     | BONGAIGAON | 5697    | 24235   | 35853   | 28395   | 0                          |
| 5.     | CACHAR     | 8148    | 25114   | 35253   | 32447   | 45077                      |
| 6.     | CHARAIDEO  | 2432    | 7215    | 29881   | 1       | 0                          |
| 7.     | CHIRANG    | 4505    | 14113   | 38704   | 17316   | 0                          |
| 8.     | DARRANG    | 8155    | 23480   | 23253   | 43255   | 39652                      |

| 1     | 2                          | 3        | 4        | 5         | 6        | 7        |
|-------|----------------------------|----------|----------|-----------|----------|----------|
| 9.    | DHEMAJI                    | 3080     | 8100     | 22206     | 18536    | 13233    |
| 10.   | DHUBRI                     | 12931    | 23997    | 62688     | 43976    | 24440    |
| 11.   | DIBRUGARH                  | 8253     | 23801    | 58743     | 5721     | 23807    |
| 12.   | DIMA HASAO                 | 411      | 4867     | 8725      | 4235     | 4609     |
| 13.   | GoaL PARA                  | 6785     | 19443    | 53106     | 35031    | 0        |
| 14.   | GOLAGHAT                   | 3049     | 8147     | 22921     | 20026    | 35944    |
| 15.   | HAILAKANDI                 | 8460     | 16783    | 31066     | 28399    | 0        |
| 16.   | HOJAI                      | 3127     | 6969     | 11885     | 17405    | 23457    |
| 17.   | JORHAT                     | 2448     | 10593    | 20878     | 38803    | 15846    |
| 18.   | KAMRUP                     | 923      | 27805    | 67374     | 40447    | 30549    |
| 19.   | KAMRUP<br>METROPOLITAN     | 150      | 5962     | 18757     | 1157     | 0        |
| 20.   | KARBI ANGLONG              | 292      | 2460     | 14548     | 18634    | 25346    |
| 21.   | KARIMGANJ                  | 3960     | 18105    | 28170     | 20591    | 29636    |
| 22.   | KOKRAJHAR                  | 5446     | 23390    | 41521     | 28707    | 13174    |
| 23.   | LAKHIMPUR                  | 4411     | 13348    | 26511     | 30832    | 40587    |
| 24.   | MAJULI                     | 8        | 1951     | 5066      | 9404     | 0        |
| 25.   | MORIGAON                   | 12678    | 17812    | 23769     | 24063    | 12530    |
| 26.   | NAGAON                     | 2706     | 11822    | 33855     | 54177    | 37043    |
| 27.   | NALBARI                    | 11479    | 18613    | 34810     | 13734    | 0        |
| 28.   | SIVASAGAR                  | 2357     | 8469     | 51927     | 1802     | 0        |
| 29.   | SONITPUR                   | 319      | 11097    | 32428     | 52547    | 22502    |
| 30.   | SOUTH SALMARA<br>MANCACHAR | 1560     | 8076     | 12118     | 4883     | 15762    |
| 31.   | TINSUKIA                   | 6059     | 9546     | 27788     | 38216    | 44788    |
| 32.   | UDALGURI                   | 2925     | 12359    | 44006     | 22564    | 33856    |
| 33.   | WEST KARBI<br>ANGLONG      | 0        | 807      | 5595      | 10161    | 14808    |
| Total |                            | 1,50,735 | 4,63,045 | 10,54,898 | 8,16,435 | 6,79,509 |

## Statement – III

State/UT-wise Central Share Released and Utilised Under SBM(G) from 2014-15 to 2018-19 (Rs. in Crore)

| State/UT                    | 2014-15  |          | 2015-16  |          | 2016-17  |          | 2017-18  |          | 2018-19<br>(Upto 10.12.2018) |          |
|-----------------------------|----------|----------|----------|----------|----------|----------|----------|----------|------------------------------|----------|
|                             | Released | Utilised | Released | Utilised | Released | Utilised | Released | Utilised | Released                     | Utilised |
| Andaman and Nicobar Islands | 0        | 0        | 3.4      | 0        | 3.00     | 0.20     | 30.72    | 5.92     | 0.00                         | 11.85    |
| Andhra Pradesh              | 116.1    | 93.96    | 234.17   | 292.09   | 342.21   | 415.07   | 1219.88  | 1255.91  | 562.99                       | 445.49   |
| Arunachal Pradesh           | 14.61    | 14.26    | 38.71    | 29.4     | 65.09    | 65.05    | 137.30   | 57.09    | 25.66                        | 27.00    |
| Assam                       | 185.78   | 118.12   | 474.27   | 479.56   | 747.58   | 569.76   | 1171.95  | 721.63   | 280.60                       | 718.33   |
| Bihar                       | 0        | 104.59   | 221.55   | 326.4    | 131.86   | 148.69   | 875.92   | 153.80   | 2088.18                      | 1594.74  |
| Chhattisgarh                | 28.12    | 17.72    | 144.72   | 263.24   | 584.46   | 408.88   | 677.83   | 570.47   | 224.25                       | 233.50   |
| Dadra and Nagar Haveli      | 0        | 0        | 0        | 0        | 0        | 0        | 17.68    | 0.00     | 0.00                         | 16.59    |
| Daman and Diu               | 0        | 0        | 0        | 0        | 0        | 0        | 2.00     | 0.00     | 0.00                         | 0.99     |
| Goa                         | 0        | 0        | 1.05     | 4.83     | 0.00     | 0.00     | 0.52     | 5.77     | 0.00                         | 15.15    |
| Gujarat                     | 156.07   | 154.17   | 478.22   | 575.9    | 751.23   | 626.48   | 466.04   | 395.60   | 0.00                         | 72.66    |
| Haryana                     | 5.93     | 61.52    | 32.76    | 73.8     | 68.79    | 34.20    | 39.66    | 34.43    | 70.24                        | 4.55     |
| Himachal Pradesh            | 130.17   | 30.12    | 4.37     | 71.42    | 117.30   | 81.37    | 20.68    | 24.44    | 0.00                         | 15.05    |
| Jammu and Kashmir           | 103.08   | 4.66     | 4.05     | 67.45    | 59.51    | 53.19    | 202.38   | 164.53   | 278.37                       | 110.87   |
| Jharkhand                   | 23.05    | 75.48    | 97.32    | 266.99   | 455.46   | 423.44   | 698.66   | 560.57   | 376.48                       | 420.27   |
| Karnataka                   | 312.57   | 440.87   | 450.77   | 444.21   | 419.56   | 399.53   | 983.39   | 773.39   | 369.86                       | 447.64   |
| Kerala                      | 33.97    | 21.97    | 8.5      | 17.03    | 196.28   | 137.52   | 59.36    | 17.92    | 12.47                        | 11.25    |

|                |         |         |         |         |          |          |          |          |          |          |
|----------------|---------|---------|---------|---------|----------|----------|----------|----------|----------|----------|
| Madhya Pradesh | 0       | 222.87  | 374.33  | 819.89  | 1210.77  | 1121.10  | 1380.61  | 757.38   | 590.94   | 779.44   |
| Maharashtra    | 236.11  | 257.08  | 567.45  | 644.5   | 528.94   | 616.11   | 1235.34  | 839.04   | 1352.92  | 280.72   |
| Manipur        | 9.18    | 19.93   | 44.19   | 53.6    | 27.28    | 4.54     | 77.02    | 6.10     | 37.53    | 30.90    |
| Meghalaya      | 0       | 36.67   | 35.65   | 56.13   | 75.70    | 41.13    | 153.89   | 77.06    | 0.00     | 42.47    |
| Mizoram        | 0       | 2.57    | 3.32    | 7.27    | 10.98    | 4.31     | 46.24    | 31.73    | 4.98     | 5.40     |
| Nagaland       | 20.87   | 0.76    | 10.83   | 28.1    | 64.12    | 44.12    | 71.41    | 8.28     | 0.00     | 60.31    |
| Odisha         | 65.84   | 107.41  | 571.5   | 1197.06 | 863.65   | 868.28   | 457.02   | 463.61   | 1052.27  | 581.06   |
| Puducherry     | 2       | 0       | 4.4     | 0       | 0.00     | 2.65     | 50.25    | 9.37     | 0.00     | 20.23    |
| Punjab         | 0       | 7.66    | 38.7    | 59.55   | 197.02   | 73.26    | 283.48   | 42.99    | 0.00     | 22.63    |
| Rajasthan      | 271.57  | 311.3   | 938.73  | 1307.23 | 777.30   | 1065.63  | 981.51   | 848.21   | 373.50   | 277.86   |
| Sikkim         | 3.89    | 5.19    | 6.12    | 5.9     | 6.87     | 2.85     | 12.98    | 1.01     | 1.96     | 2.25     |
| Tamil Nadu     | 205.12  | 138.09  | 78.94   | 560.54  | 537.02   | 506.17   | 865.94   | 784.86   | 225.65   | 211.62   |
| Telangana      | 105.62  | 46.55   | 128.39  | 157.53  | 135.72   | 173.63   | 481.94   | 305.68   | 515.05   | 353.90   |
| Tripura        | 50.65   | 16.81   | 38.89   | 52.9    | 24.98    | 20.03    | 24.00    | 16.32    | 58.47    | 74.34    |
| Uttar Pradesh  | 237.99  | 256.83  | 565.39  | 571.91  | 1153.33  | 1131.74  | 3155.37  | 2688.06  | 6592.64  | 5201.61  |
| Uttarakhand    | 40.52   | 43.7    | 49.37   | 71.72   | 348.05   | 149.55   | 146.69   | 175.05   | 0.00     | 68.47    |
| West Bengal    | 371.52  | 469.16  | 712.92  | 911.02  | 655.50   | 838.58   | 583.23   | 431.46   | 127.06   | 138.49   |
| Total          | 2730.33 | 3080.02 | 6362.96 | 9417.17 | 10559.58 | 10027.06 | 16610.88 | 12227.70 | 15222.07 | 12297.63 |

**Statement – IV***District-wise Central Share Utilised in Assam Under SBM(G) from 2014-15 to 2018-19 (Rs. in lakh)*

| District            | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19<br>(Up to 10.12.2018) |
|---------------------|---------|---------|---------|---------|-------------------------------|
| 1                   | 2       | 3       | 4       | 5       | 6                             |
| Baksa               | 890.97  | 2011.66 | 597.27  | 3928.42 | 6358.96                       |
| Barpeta             | 313.36  | 2673.65 | 2328.95 | 6491.72 | 11879.50                      |
| Biswanath           | 66.74   | 1102.09 | 644.33  | 2507.99 | 695.90                        |
| Bongaigaon          | 205.62  | 2562.54 | 1772.12 | 4083.15 | 1555.79                       |
| Cachar              | 794.16  | 2718.02 | 1607.83 | 4863.94 | 1471.23                       |
| Charaideo           | 139.66  | 673.43  | 2286.23 | 217.85  | 582.21                        |
| Chirang             | 420.1   | 1524.06 | 3199.62 | 1681.03 | 394.75                        |
| Darrang             | 611.49  | 2610.05 | 865.51  | 3396.83 | 2369.47                       |
| Dhemaji             | 272.49  | 924.1   | 216.58  | 355.53  | 3541.67                       |
| Dhubri              | 1000.28 | 2591.62 | 455.47  | 1698.08 | 5926.45                       |
| Dibrugarh           | 779.28  | 2580.55 | 6409.58 | 635.66  | 2039.32                       |
| Dima hasao          | 44.17   | 525.29  | 31.32   | 732.01  | 209.68                        |
| Goalpara            | 725.73  | 2105.63 | 4359.18 | 2017.05 | 2150.86                       |
| Golaghat            | 315.71  | 878.27  | 681.28  | 2483.26 | 943.94                        |
| Hailakandi          | 911.52  | 1812.24 | 619.51  | 2679.58 | 1187.83                       |
| Hojai               | 121.2   | 410.65  | 395.31  | 239.69  | 2493.64                       |
| Jorhat              | 31.77   | 1140.97 | 2092.80 | 2435.74 | 2148.98                       |
| Kamrup              | 78.43   | 2516.04 | 7211.32 | 3509.17 | 1094.03                       |
| Kamrup Metropolitan | 13.5    | 540.18  | 2025.55 | 51.35   | 22.69                         |
| Karbi anglong       | 31.52   | 265.64  | 1162.69 | 917.77  | 1070.72                       |
| Karimganj           | 312.14  | 1953.93 | 710.21  | 582.59  | 2504.75                       |
| Kokrajhar           | 151.41  | 2519.73 | 983.93  | 2849.81 | 2173.73                       |
| Lakhimpur           | 316.77  | 1439.46 | 2290.76 | 3578.53 | 2423.95                       |
| Majuli              | 0.3     | 211.64  | 549.34  | 445.86  | 612.26                        |
| Morigaon            | 1134.82 | 1603.96 | 450.49  | 257.68  | 2795.01                       |
| Nagaon              | 117.32  | 685.6   | 2013.41 | 1427.72 | 5536.82                       |
| Nalbari             | 1087.9  | 1981.39 | 2143.91 | 1216.58 | 1107.49                       |

| 1                       | 2               | 3               | 4               | 5               | 6               |
|-------------------------|-----------------|-----------------|-----------------|-----------------|-----------------|
| Sivasagar               | 148.04          | 864.19          | 2828.53         | 2144.49         | 5.72            |
| Sonitpur                | 30.9            | 1197.94         | 1488.62         | 6062.57         | 751.06          |
| South Salmara Mancachar | 165.2           | 875.38          | 133.38          | 257.28          | 700.54          |
| Tinsukia                | 263.91          | 1033.93         | 2883.74         | 4288.79         | 1375.10         |
| Udalguri                | 315.74          | 1334.66         | 1397.16         | 3499.73         | 2670.79         |
| West karbi anglong      | 0               | 88.34           | 140.94          | 120.03          | 989.31          |
| <b>Total</b>            | <b>11812.15</b> | <b>47956.83</b> | <b>56976.87</b> | <b>72162.99</b> | <b>71832.83</b> |

### Status of Implementation of Sanitation Programmes

488. SHRI NALIN KUMAR KATEEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to State:

(a) whether the Government has shifted its focus on providing sanitation facilities in the country particularly to the rural areas;

(b) if so, the present status of implementation of various programmes to provide sanitation facilities in the country, if so, the details thereof, programmes- wise and State/UT-wise implementation of the same;

(c) whether the Government has made any progress in mobilising behavioural change among people to increase usage of toilets in the country, if so, the details thereof;

(d) whether the Government has taken note that water scarcity is the major concern to behavioural change of the people to increase usage of toilets in the country;

(e) if so, what is the response of the Government in this regard; and

(f) whether the Government is taking any further measures to see the success eliminating open defecation by ensuring water facilities, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched with effect from 2nd October, 2014 with the aim to attain Open Defecation Free

(ODF) India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country.

(b) Sanitation coverage in the country as on 2.10.2014 was 38.7%. This has now increased to 97.11%. Since the launch of SBM(G) on 2nd October, 2014, 892.75 lakh toilets have been constructed under SBM(G) as on 10.12.2018. 5,35,073 villages, 2,43,132 Gram Panchayats, 5,615 Blocks, 549 Districts, and 25 States/UT, namely, Sikkim, Himachal Pradesh, Kerala, Uttarakhand, Haryana, Gujarat, Chandigarh, Daman and Diu, Arunachal Pradesh, Chhattisgarh, Meghalaya, D & N Haveli, Punjab, Mizoram, Rajasthan, Maharashtra, A & N Islands, Lakshadweep, Andhra Pradesh, Nagaland, J & K, Tamil Nadu, Manipur, Puducherry and MP have been declared ODF. State/UT-wise, Sanitation Coverage, IHHLs constructed and ODF declared villages as per Integrated Management Information System of SBM(G) as on 10.12.2018 is given in the enclosed Statement.

(c) The focus of the Swachh Bharat Mission is on behavior change and usage of toilets. The programme is being run as a jan andolan with cooperation of all sections of the society including the NGOs, Corporates, youth etc. Sanitation is a State subject and Panchayats are being actively involved in the programme. Under SBM(G), massive media campaigns have been undertaken at national level using Audio Visual (TV) and Audio (Radio) media. In order to generate awareness, the programme lays emphasis on community involvement. Under the programme, up to 8% of total project cost can be spent on Information, Education and Communication (IEC). Conventional IEC

tools like writings on wall, hoardings and banners in villages are also used to educate the people.

A third-party survey conducted by an Independent Verification Agency (IVA) under the World Bank Support Project, in 2017-18, found that 93.2% of households with access to toilets used them.

(d) to (f) As per Swachchata Status Report 2016 of National Sample Survey Office, 93.9% of rural households having toilets have access to water for use in toilets. Under SBM(G), the incentive for individual

toilet has been increased from Rs. 10,000 to Rs. 12,000 to provide for water availability, including for storing water for hand-washing and cleaning. The SBM(G) and National Rural Drinking Water Programme (NRDWP) guidelines also provide for convergence towards implementation of the programmes of sanitation and water, and to maximize the availability of water for sanitation purposes. ODF declared villages are being prioritized for providing Piped Water Supply Schemes (PWSS) under NRDWP.

### **Statement**

*State/UT-wise, Sanitation Coverage, IHHLs Constructed and ODF Declared Villages as on 10.12.2018*

| S.No. | State/UT                    | Sanitation Coverage<br>as on 10.12.2018 | IHHLs constructed<br>from 2.10.2014 to<br>10.12.2018 | ODF declared<br>villages<br>as on 10.12.2018 |
|-------|-----------------------------|---|--|--|
| 1     | 2                           | 3                                       | 4  | 5  |
| 1.    | Andaman and Nicobar Islands | 100.00                                  | 18535  | 192  |
| 2.    | Andhra Pradesh              | 100.00                                  | 3807367  | 18841  |
| 3.    | Arunachal Pradesh           | 100.00                                  | 114767   | 5389   |
| 4.    | Assam                       | 98.67                                   | 3153541  | 21383  |
| 5.    | Bihar                       | 88.24                                   | 9254305  | 16613  |
| 6.    | Chandigarh                  | 100.00                                  | 0  | 13   |
| 7.    | Chhattisgarh                | 100.00                                  | 3307460  | 18769  |
| 8.    | Dadra and Nagar Haveli      | 100.00                                  | 18758  | 69   |
| 9.    | Daman and Diu               | 100.00                                  | 1600   | 26   |
| 10.   | Goa                         | 76.22                                   | 28637  | 22   |
| 11.   | Gujarat                     | 100.00                                  | 3175860  | 18261  |
| 12.   | Haryana                     | 100.00                                  | 633610   | 6908   |
| 13.   | Himachal Pradesh            | 100.00                                  | 172734   | 15921  |
| 14.   | Jammu and Kashmir           | 100.00                                  | 1077022  | 7565   |
| 15.   | Jharkhand                   | 100.00                                  | 3344333  | 29564  |
| 16.   | Karnataka                   | 100.00                                  | 4191022  | 26931  |
| 17.   | Kerala                      | 100.00                                  | 226602   | 2027   |
| 18.   | Lakshadweep                 | 100.00                                  |  | 9  |

| 1   | 2              | 3      | 4        | 5      |
|-----|----------------|--------|----------|--------|
| 19. | Madhya Pradesh | 100.00 | 6288078  | 50228  |
| 20. | Maharashtra    | 100.00 | 5532175  | 40500  |
| 21. | Manipur        | 100.00 | 242845   | 2556   |
| 22. | Meghalaya      | 100.00 | 209357   | 6028   |
| 23. | Mizoram        | 100.00 | 33988    | 695    |
| 24. | Nagaland       | 100.00 | 130781   | 1451   |
| 25. | Odisha         | 74.37  | 5008772  | 17522  |
| 26. | Puducherry     | 100.00 | 28002    | 265    |
| 27. | Punjab         | 100.00 | 298062   | 13726  |
| 28. | Rajasthan      | 100.00 | 7642967  | 42869  |
| 29. | Sikkim         | 100.00 | 4514     | 441    |
| 30. | Tamil Nadu     | 100.00 | 4717285  | 12524  |
| 31. | Telangana      | 94.09  | 2791767  | 6883   |
| 32. | Tripura        | 95.37  | 275487   | 675    |
| 33. | Uttar Pradesh  | 100.00 | 17074239 | 97158  |
| 34. | Uttarakhand    | 100.00 | 478466   | 15473  |
| 35. | West Bengal    | 98.28  | 5992343  | 37576  |
|     |                | 97.11  | 89275281 | 535073 |

### CAG Report on Air India

489. DR. UDIT RAJ: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the steps taken by the Ministry to rectify lacunae identified by the Comptroller and Auditor General (CAG) in the functioning of Air India?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) CAG in its Performance Audit Report of 2016 on the Turn Around Plan and Financial Restructuring Plan of Air India, had mainly observed and recommended inter-alia that:

- (i) Air India had high short term loans and there is a need to reassess the fund requirements of Air India.
- (ii) Monetization of assets had failed to take off and efforts should be made to fast track monetization of assets.

- (iii) Leasing of additional A320 aircraft to be expedited to counter the acute shortage of Narrow Body Aircraft.
- (iv) Steps to be taken to improve availability of spares to ensure proper utilization of aircraft.
- (v) Optimal utilization of crew,
- (vi) Strengthening of IT system,
- (vii) Better crew management
- (viii) Timely infusion of equity

Consequent upon the various observations of the CAG on the functioning of Air India Ltd, the Govt. has taken various steps towards the improvement in the financial and operating performance of the company. These steps, inter-alia, include the following:

- (I) The Government has prepared a Revival Plan for Air India. Air India's Revival Plan is focused on building a competitive and profitable airline

group. The Revival Plan comprises several major elements including:

- (i) A comprehensive financial package, as approved by Government of India - this includes transferring non-core debt and assets to a SPV;
  - (ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes;
  - (iii) Robust organizational and governance reforms to be implemented by an eminent Board;
  - (iv) Differentiated business strategies for each of Air India's core businesses;
  - (v) World-class HR practices to ensure a talented and motivated workforce; and
  - (vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd.
- (2) The monetisation of assets has also been expedited. Till date, properties worth Rs.410.32 crore have been monetized.
- (3) Air India had placed an order for 27 A320 New aircraft out of which 22 aircraft have already been inducted in the fleet. A number of new destinations have been introduced both in international and domestic sectors with better utilisation of aircraft.

#### **Release of Funds Under PMKSY**

490. SHRI PRATAP SIMHA:

KUMARI SHOBHA KARANDLAJE:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government is implementing Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in the country since 2015-16;

(b) if so, the details thereof and the total outlay for the said yojana and its various components;

(c) the targets fixed/achieved and progress made so far thereunder since inception of the yojana; and

(d) the details of Central assistance released under various components of PMKSY and Flood Management Programme (FMP) including anti-erosion schemes for Karnataka during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Yes, Madam.

(b) and (c) Main components/works under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) are as under:

- > Accelerated Irrigation Benefits Programme (AIBP): Being Implemented by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR).
- > PMKSY-Har Khet ko Pani (HKKP) including Command Area Development (CAD) Works: Being implemented by MoWR, RD & GR.
- > PMKSY- Per Drop More Crop (PDMC): Being implemented by Ministry of Agriculture and Farmers Welfare (MoA & FW).
- > PMKSY (Watershed Development): Being implemented by Department of Land Resources (DoLR).

Details of outlays and targets envisaged when PMKSY was approved in 2015-16 in respect of various components and progress during subsequent years are as under:

| Component | Outlay<br>(2015-16 to 2019-20)<br>(Rs in Crore) | Potential/Target<br>coverage | Achievement<br>(2015-16 to 2017- 18) |
|-----------|---|------------------------------|--------------------------------------|
| 1         | 2   | 3                            | 4                                    |
| AIBP*     | 11060   | 7.5 Lac Ha                   | 17.39 Lac Ha                         |

| 1  | 2     | 3                                      | 4                       |
|--|-------|--|-------------------------|
| HKKP-CAD*, SMI, RRR of Water Bodies & GW | 9050  | CAD - 15 Lac Ha<br>RRR/SMI/GW - 6 L Ha | 15.09Lac Ha 3.24 Lac Ha |
| PDMC (Micro Irrigation)                  | 16300 | 10 Million Ha                          | 2.46 Million Ha         |
| Watershed Development                    | 13590 | 11.5 Lac Ha                            | 8.41 Lac Ha             |

SMI - Surface Minor Irrigation; RRR -Repair Renovation and Restoration of water bodies; GW- Ground Water.

\* Further, during 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)- Accelerated Irrigation Benefits Programme (AIBP), having ultimate irrigation potential of 76.03 lakh ha. and balance estimated cost of Rs.77595 cr. (CA component of 31342 Cr) have been prioritized in consultation with States, for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. AIBP works of 31 projects have been completed.

(d) The details of Central Assistance released to Karnataka during last three years are given below:

| S. No. | Project Name          | CA Released (2015-16 to 2017-18)<br>(Rs in Crore) |
|--------|-----------------------|---|
| 1.     | PMKSY-AIBP            | 803.15  |
| 2.     | CAD                   | 107.77  |
| 3.     | SMI & RRR             | -   |
| 4.     | Per Drop More Crop    | 827.12  |
| 5.     | Watershed Development | 446.41  |

Further, no eligible Central Assistance proposal has been received from the State Govt. under Flood Management Programme (FMP) during the last three years.

[Translation]

#### Areas Inundated Due to Flood Water

491. SHRI RAHUL KASWAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether some areas are inundated due to flood water every year during Monsoon season in the country;

(b) if so, the details and the percentage thereof, State/area-wise;

(c) whether any assessment has been made with regard to annual loss caused by it in each State and if so, the details in this regard for the last three years, State-wise including Rajasthan; and

(d) whether any measures have been taken for its Redressal and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Floods are a recurrent phenomenon in many parts of the country, causing loss of lives and property. The frequent occurrence of floods can be attributed to various factors viz. wide variations in rainfall both in time and space with frequent departures from the normal pattern, inadequate carrying capacities of rivers, river bank erosion and silting of river beds, landslides, poor natural drainage in flood prone areas, snowmelt and glacial lake out bursts. The extent of maximum area affected in a year by floods as per XII Plan Working Group on Flood Management and Region Specific Issues is 49.815 MH, the State-wise break up of which is given in the enclosed Statement-I. The damages caused by floods across the country during the last three years, State-wise as per the data available with Central Water Commission given in the enclosed Statement-II.

(d) The subject of flood management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by way of technical guidance and promotional financial assistance to the States in critical areas.

A combination of structural as well as non-structural measures is adopted for flood management. Government of India launched a Flood Management Programme (FMP) during XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works which was continued during XII Plan.

A total of 522 projects costing Rs. 13238.36 crore were approved and included under FMP. During XI Plan, 420 projects with an estimated cost of Rs.7857.08 crore were approved while during XII Plan, 102 projects with an estimated cost of Rs.5381.28 crore were approved. Central Assistance amounting to Rs.3566.00 crore was released during XI Plan and Rs. 1307.07 crore during XII Plan. Further a Central Assistance of Rs.562.67 crore has also been released during year 2017-18. Thus, since start of XI Plan, total Central Assistance released to States under FMP up till March, 2018 is Rs.5435.74 crore.

Flood forecasting and warning system has been planned as a non-structural measure, as advance knowledge of incoming floods plays an important role in reducing flood damage as also better planning of rescue/ relief operations. The inflow forecast helps in optimum regulation of reservoirs. Central Water Commission at present is issuing flood forecast for 249 flood forecasting stations, of which 174 are level forecasting and 75 are inflow forecasting stations on major dams/barrages. It covers all major river systems in the country covering 22 States and one Union Territory-Daman & Diu and the National Capital Territory of Delhi.

**Statement – I**

*State-wise Maximum Area Affected by Floods in any Year During 1953-2010 as per the Report of XII Plan Working Group on Flood Management*

| S. No. | State             | Max. Area affected<br>(million ha) |
|--------|-------------------|------------------------------------|
| 1      | 2                 | 3                                  |
| 1.     | Andhra Pradesh    | 9.040                              |
| 2.     | Arunachal Pradesh | 0.207                              |
| 3.     | Assam             | 3.820                              |

| 1     | 2                      | 3      |
|-------|------------------------|--------|
| 4.    | Bihar                  | 4.986  |
| 5.    | Chhattisgarh           | 0.089  |
| 6.    | Delhi                  | 0.458  |
| 7.    | Goa                    | 0.000  |
| 8.    | Gujarat                | 2.050  |
| 9.    | Haryana                | 1.000  |
| 10.   | Himachal Pradesh       | 2.870  |
| 11.   | Jammu and Kashmir      | 0.514  |
| 12.   | Jharkhand              | 0.000  |
| 13.   | Karnataka              | 0.900  |
| 14.   | Kerala                 | 1.470  |
| 15.   | Madhya Pradesh         | 0.377  |
| 16.   | Maharashtra            | 0.391  |
| 17.   | Manipur                | 0.080  |
| 18.   | Meghalaya              | 0.095  |
| 19.   | Mizoram                | 0.541  |
| 20.   | Nagaland               | 0.009  |
| 21.   | Odisha                 | 1.400  |
| 22.   | Punjab                 | 2.790  |
| 23.   | Rajasthan              | 3.260  |
| 24.   | Sikkim                 | 1.170  |
| 25.   | Tamil Nadu             | 1.466  |
| 26.   | Tripura                | 0.330  |
| 27.   | Uttar Pradesh          | 7.340  |
| 28.   | Uttarakhand            | 0.002  |
| 29.   | West Bengal            | 3.080  |
| 30.   | Andaman and Nicobar    | 0.030  |
| 31.   | Chandigarh             | -      |
| 32.   | Dadra and Nagar Haveli | -      |
| 33.   | Daman and Diu          | -      |
| 34.   | Lakshadweep            | -      |
| 35.   | Puducherry             | 0.050  |
| Total |                        | 49.815 |

## Statement – II

## State-Wise Flood Damage During 2015\*

| S. No. | Name of State     | Area Affected (Mha) | Population Affected (Million) | Damages to Crops |                   | Damage to Houses |                   | Cattle Lost Nos | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|---------------------|-------------------------------|------------------|-------------------|------------------|-------------------|-----------------|-----------------------|--|--|
|        |                   |                     |                               | Area (MHa)       | Value (Rs. Crore) | Area (MHa)       | Value (Rs. Crore) |                 |                       |  |  |
| 1      | 2                 | 3                   | 4                             | 5                | 6                 | 7                | 8                 | 9               | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 0.000               | 0.000                         | 0.000            | 0.000             | 103              | 0.000             | 420             | 28                    | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 0.014               | 0.177                         | 0.014            | 15.294            | 1702             | 16.946            | 848             | 29                    | 1730.570                               | 1762.810   |
| 3.     | Assam             | 0.002               | 0.018                         | 0.002            | 0.000             | 16               | 0.000             | 0               | 0                     | 3.318                                  | 3.318  |
| 4.     | Bihar             | 0.000               | 0.279                         | 0.000            | 0.000             | 518              | 0.694             | 1               | 27                    | 62.000                                 | 62.694   |
| 5.     | Chattisgarh       | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                   | 0                             | 0                | 0                 | 0                | 0                 | 0               | 0                     | 0                                      | 0  |
| 7.     | Gujarat           | 0.000               | 4.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 98                    | 0.000                                  | 0.000  |
| 8.     | Haryana           | 0.097               | 0.160                         | 0.094            | 437.200           | 24               | 0.025             | 1               | 0                     | 0.000                                  | 437.225  |
| 9.     | Himachal Pradesh  | 0.006               | 6.865                         | 0.000            | 121.380           | 3264             | 6.690             | 686             | 133                   | 2.550                                  | 130.620  |
| 10.    | Jammu and Kashmir | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 3                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 0.174               | 0.000                         | 0.174            | 776.480           | 10427            | 12.020            | 430             | 128                   | 75.490                                 | 863.990  |
| 13.    | Kerala            | 0.006               | 0.017                         | 0.006            | 0.000             | 6705             | 0.000             | 4               | 74                    | 6.507                                  | 6.507  |
| 14.    | Madhya Pradesh    | 0.000               | 1.000                         | 0.000            | 0.000             | 3442             | 0.000             | 54              | 19                    | 69.010                                 | 69.010   |
| 15.    | Maharashtra       | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |

\* Tentative

| 1   | 2                                | 3     | 4      | 5     | 6         | 7       | 8        | 9     | 10   | 11        | 12        |
|-----|----------------------------------|-------|--------|-------|-----------|---------|----------|-------|------|-----------|-----------|
| 16. | Manipur                          | 0.045 | 0.427  | 0.045 | 35.050    | 11607   | 43.000   | 29    | 16   | 396.640   | 474.690   |
| 17. | Meghalaya                        | 0.000 | 0.000  | 0.000 | 0.000     | 50      | 0.000    | 0     | 1    | 0.000     | 0.000     |
| 18. | Mizoram                          | 0.189 | 0.000  | 0.189 | 0.386     | 4       | 0.200    | 0     | 0    | 0.050     | 0.636     |
| 19. | Nagaland                         | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 20. | Odisha                           | 0.046 | 0.012  | 0.046 | 0.000     | 573     | 0.000    | 0     | 3    | 0.000     | 0.000     |
| 21. | Punjab                           | 0.037 | 0.032  | 0.037 | 63.860    | 462     | 2.680    | 23    | 11   | 98.000    | 164.540   |
| 22. | Rajasthan                        | 1.559 | 6.257  | 0.464 | 1122.246  | 70290   | 48.339   | 3607  | 54   | 234.445   | 1405.030  |
| 23. | Sikkim                           | 0.600 | 0.000  | 0.600 | 0.000     | 0       | 0.000    | 303   | 0    | 0.000     | 0.000     |
| 24. | Tamilnadu                        | 0.383 | 3.042  | 0.383 | 2782788   | 3015270 | 0.000    | 16215 | 421  | 23129.722 | 25912.510 |
| 25. | Tripura                          | 0.001 | 0.014  | 0.001 | 247.908   | 3255    | 20.735   | 21    | 1    | 42.120    | 310.763   |
| 26. | Uttar Pradesh                    | 0.000 | 0.010  | 0.000 | 0.000     | 6       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 27. | Uttarakhand                      | 0.000 | 0.000  | 0.000 | 0.000     | 411     | 0.000    | 181   | 33   | 0.000     | 0.000     |
| 28. | West Bengal                      | 1.300 | 10.840 | 1.300 | 11433.680 | 830245  | 7895.630 | 22774 | 338  | 6023.960  | 25353.270 |
| 29. | Andaman<br>and<br>Nicobar Island |       | 0.002  |       | 0.477     | 149     | 0.010    |       | 0    | 0.000     | 0.503     |
| 30. | Chandigarh                       | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 31. | Dadara and Nagar<br>Haveli       | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 32. | Daman and Diu                    | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 33. | Delhi                            | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 34. | Lakshadweep                      | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    | 0     | 0    | 0.000     | 0.000     |
| 35. | Puducherry                       | 0.020 | 0.050  | 0.020 | 7.200     | 668     | 0.000    | 0     | 3    | 325.800   | 333.000   |
|     | Total                            | 4.478 | 33.203 | 3.374 | 17043.948 | 3959191 | 8046.969 | 45597 | 1420 | 32200.182 | 57291.114 |

## State-Wise Flood Damage During 2016\*

| S. No. | Name of State     | Area Affected (Mha) | Population Affected (Million) | Damages to Crops |                   | Damage to Houses |                   | Cattle Lost Nos | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|---------------------|-------------------------------|------------------|-------------------|------------------|-------------------|-----------------|-----------------------|--|--|
|        |                   |                     |                               | Area (Mha)       | Value (Rs. Crore) | Area (Mha)       | Value (Rs. Crore) |                 |                       |  |  |
| 1      | 2                 | 3                   | 4                             | 5                | 6                 | 7                | 8                 | 9               | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 0.003               | 0.386                         | 0.003            | 0.000             | 0                | 0.000             | 4               | 3                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 0.000               | 0.000                         | 0.000            | 0.000             | 354              | 0.000             | 15671           | 42                    | 0.000                                  | 0.000  |
| 3.     | Assam             | 0.000               | 0.003                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 36                    | 17.890                                 | 17.890   |
| 4.     | Bihar             | 0.410               | 8.823                         | 0.410            | 443.530           | 16717            | 44.262            | 246             | 254                   | 40.970                                 | 528.762  |
| 5.     | Chattisgarh       | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                   | 0                             | 0                | 0                 | 0                | 0                 | 0               | 0                     | 0                                      | 0  |
| 7.     | Gujarat           | 0.000               | 0.012                         | 0.000            | 0.000             | 128              | 0.000             | 322             | 99                    | 0.000                                  | 0.000  |
| 8.     | Haryana           | 0.004               | 0000                          | 0.004            | 518.235           | 49               | 4.212             | 1               | 2                     | 0.000                                  | 522.447  |
| 9.     | Himachal Pradesh  | 0.035               | 6.865                         | 0.035            | 26.830            | 2283             | 15.270            | 136             | 40                    | 3.020                                  | 45.120   |
| 10.    | Jammu and Kashmir | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 3                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 3.780               | 2.180                         | 3.780            | 1771.260          | 21224            | 5.370             | 521             | 63                    | 236.180                                | 2012.810   |
| 13.    | Kerala            | 0.002               | 0.006                         | 0.002            | 42.680            | 5809             | 0.000             | 56              | 66                    | 0.000                                  | 42.680   |
| 14.    | Madhya Pradesh    | 1.304               | 1.560                         | 1.304            | 0.000             | 168267           | 0.000             | 2623            | 327                   | 207.860                                | 207.860  |
| 15.    | Maharashtra       | 0.015               | 0.077                         | 0.015            | 0.000             | 8164             | 0.000             | 1036            | 145                   | 0.000                                  | 0.000  |
| 16.    | Manipur           | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0000                                   | 0.000  |

\* Tentative

| 1   | 2                             | 3     | 4      | 5     | 6        | 7      | 8       | 9     | 10   | 11       | 12       |
|-----|-------------------------------|-------|--------|-------|----------|--------|---------|-------|------|----------|----------|
| 17. | Meghalaya                     | 0.003 | 0.124  | 0.003 | 17.730   | 1412   | 15.477  | 0     | 4    | 29.322   | 62,529   |
| 18. | Mizoram                       | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 1.790    | 1.790    |
| 19. | Nagaland                      | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 20. | Odisha                        | 0009  | 0.015  | 0.000 | 0000     | 9      | 0.050   | 0     | 3    | 31.245   | 31.295   |
| 21. | Punjab                        | 0.001 | 0.000  | 0.001 | 1.140    | 20     | 0.025   | 0     | 13   | 0.495    | 1.660    |
| 22. | Rajasthan                     | 0884  | 4.381  | 0.796 | 1014.221 | 14494  | 20.378  | 635   | 129  | 164.514  | 1199.113 |
| 23. | Sikkim                        | 0.000 | 0.000  | 0.000 | 0.000    | 6      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 24. | Tamilnadu                     | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 25. | Tripura                       | 0.037 | 0.091  | 0.019 | 89.122   | 455    | 0.235   | 0     | 3    | 0.000    | 89.357   |
| 26. | Uttar Pradesh                 | 0.569 | 2.032  | 0.277 | 123.776  | 35525  | 0.000   | 293   | 74   | 0.000    | 123.776  |
| 27. | Uttarakhand                   | 0.010 | 0.000  | 0.010 | 4.200    | 3324   | 9.397   | 823   | 114  | 774.640  | 788.237  |
| 28. | West Bengal                   | 0.000 | 0.000  | 0.000 | 0000     | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 29. | Andaman and<br>Nicobar Island | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 30. | Chandigarh                    | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     | Nil   | Nil  | Nil      | Nil      |
| 31. | Dadara and Nagar<br>Haveli    | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     | Nil   | Nil  | Nil      | Nil      |
| 32. | Daman and Diu                 | 0.000 | 0000   | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 33. | Delhi                         | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
| 34. | Lakshadweep                   | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0000     | 0.000    |
| 35. | Puducherry                    | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   | 0     | 0    | 0.000    | 0.000    |
|     | Total                         | 7.065 | 26.555 | 6.658 | 4052.723 | 278240 | 114.676 | 22367 | 1420 | 1507.926 | 5675.325 |

## State-Wise Flood Damage During 2017\*

| S. No. | Name of State     | Area Affected (Mha) | Population Affected (Million) | Damages to Crops |                   | Damage to Houses |                   | Cattle Lost Nos | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|---------------------|-------------------------------|------------------|-------------------|------------------|-------------------|-----------------|-----------------------|--|--|
|        |                   |                     |                               | Area (Mha)       | Value (Rs. Crore) | Area (MHa)       | Value (Rs. Crore) |                 |                       |  |  |
| 1      | 2                 | 3                   | 4                             | 5                | 6                 | 7                | 8                 | 9               | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 0.000               | 0.000                         | 0.000            | 0.000             | 25               | 0.000             | 0               | 1                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 0.106               | 0.199                         | 0.041            | 97.540            | 1463             | 5.550             | 1177            | 60                    | 1471.590                               | 1574.680   |
| 3.     | Assam             | 0398                | 5.602                         | 0.398            | 0.000             | 78287            | 0.000             | 0               | 160                   | 0.000                                  | 0.000  |
| 4.     | Bihar             | 0.810               | 17.164                        | 0.810            | 0.000             | 118410           | 0.000             | 373             | 514                   | 0.000                                  | 0.000  |
| 5.     | Chattisgarh       | 0.000               | 0.000                         | 0.000            | 0.000             | 929              | 0.000             | 0               | 52                    | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                   | 0                             | 0                | 0                 | 64               | 0                 | 0               | 1                     | 0                                      | 0  |
| 7.     | Gujarat           | 0.891               | 0.520                         | 0.891            | 0.000             | 38796            | 0.000             | 0               | 284                   | 0.000                                  | 0.000  |
| 8.     | Haryana           | 0.001               | 0.000                         | 0.001            | 17.960            | 8                | 0.047             | 0               | 0                     | 0.000                                  | 18.007   |
| 9.     | Himachal Pradesh  | 0.006               | 6.865                         | 0.003            | 34.607            | 2195             | 13.300            | 199             | 75                    | 3460                                   | 51.367   |
| 10.    | Jammu and Kashmir | 0.000               | 0.000                         | 0.000            | 0.000             | 92               | 0.000             | 0               | 7                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0.000               | 0.010                         | 0.000            | 0.000             | 2668             | 0.000             | 0               | 12                    | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 0.000               | 0.000                         | 0.000            | 0.000             | 1910             | 0.000             | 0               | 84                    | 0.000                                  | 0.000  |
| 13.    | Kerala            | 0.000               | 0.000                         | 0.000            | 0.000             | 3836             | 0.000             | 0               | 66                    | 0.000                                  | 0.000  |
| 14.    | Madhya Pradesh    | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 0                     | 0.000                                  | 0.000  |
| 15.    | Maharashtra       | 0.000               | 0.000                         | 0.000            | 0.000             | 0                | 0.000             | 0               | 148                   | 0.000                                  | 0.000  |
| 16.    | Manipur           | 0.089               | 0.000                         | 0.089            | 0.000             | 18989            | 0.000             | 0               | 21                    | 0.000                                  | 0.000  |

\* Tentative

| 1     | 2                             | 3     | 4      | 5     | 6        | 7       | 8        | 9     | 10   | 11       | 12        |
|-------|-------------------------------|-------|--------|-------|----------|---------|----------|-------|------|----------|-----------|
| 17.   | Meghalaya                     | 0.000 | 0.000  | 0.000 | 0.000    | 148     | 0.000    | 0     | 3    | 0.000    | 0.000     |
| 18.   | Mizoram                       | 0.046 | 0.000  | 0.046 | 0.000    | 5437    | 0.000    | 0     | 11   | 0.000    | 0.000     |
| 19.   | Nagaland                      | 0.568 | 0.667  | 0.568 | 9.300    | 4200    | 18.200   | 2515  | 29   | 524.090  | 551.590   |
| 20.   | Odisha                        | 0.658 | 0.697  | 0.021 | 0.000    | 5610    | 0.000    | 1316  | 3    | 334.315  | 334.315   |
| 21.   | Punjab                        | 0.006 | 0.000  | 0.006 | 18.230   | 130     | 0.410    | 6     | 5    | 0.000    | 18.640    |
| 22.   | Rajasthan                     | 1.087 | 3.586  | 0.739 | 1333.221 | 57290   | 30.450   | 5536  | 101  | 513.186  | 1876.857  |
| 23.   | Sikkim                        | 0.002 | 0.033  | 0.001 | 5.000    | 810     | 9.270    | 110   | 10   | 231.170  | 245.440   |
| 24.   | Tamilnadu                     | 0.000 | 0.000  | 0.000 | 0.000    | 9       | 0.000    | 0     | 1    | 0.000    | 0.000     |
| 25.   | Tripura                       | 0.004 | 0.000  | 0.004 | 0.000    | 4091    | 0.000    | 0     | 17   | 0.000    | 0.000     |
| 26.   | Uttar Pradesh                 | 0.437 | 2.923  | 0.396 | 308.053  | 26834   | 0.000    | 93    | 121  | 0.000    | 308053    |
| 27.   | Uttarakhand                   | 0.000 | 0.000  | 0.000 | 0.000    | 1410    | 0.000    | 0     | 59   | 0.000    | 0.000     |
| 28.   | West Bengal                   | 1.033 | 8.723  | 1.033 | 6914.500 | 826982  | 9158.280 | 2857  | 217  | 1655.160 | 17727.940 |
| 29.   | Andaman and<br>Nicobar Island | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| 30.   | Chandigarh                    | 0.000 | 0.000  | 0000  | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| 31.   | Dadara and Nagar<br>Haveli    | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.100    | 0.100     |
| 32.   | Daman and Diu                 | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| 33.   | Delhi                         | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| 34.   | Lakshadweep                   | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| 35.   | Puducherry                    | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    | 0     | 0    | 0.000    | 0.000     |
| Total |                               | 6.140 | 46.988 | 5.046 | 8738.411 | 1200623 | 9235.507 | 14182 | 2062 | 4733.071 | 22706.989 |

**Silk Parks**

492. DR. BANSHILAL MAHATO:

SHRI LAKHAN LAL SAHU:

Will the Minister of TEXTILES be pleased to state:

(a) the details and number of silk parks in the country, State-wise including Chhattisgarh;

(b) whether the Government proposes to set up more silk parks in the country;

(c) if so, the details thereof; state-wise and

(d) the time by which these parks are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Till date, only two silk parks have been approved under Scheme for Integrated Textile Park (SITP) by the Government which are at various stages of implementation. No Proposal for setting up silk park in the State of Chhattisgarh has been received in the Ministry so far. The details of two silk parks as under:

| S. No. | Name of Park                                    | District    | State             | Date of Sanction |
|--------|---|-------------|-------------------|------------------|
| 1.     | Kashmir Wool & Silk Textile Park, Ghatti        | Kathua      | Jammu and Kashmir | 20.9.2014        |
| 2.     | Perarignar Anna Handloom Silk Park, Kanchipuram | Kanchipuram | Tamil Nadu        | 22.4.2010        |

(b) to (d) The Scheme for Integrated Textile Park is a demand driven scheme and parks are sanctioned as and when proposal are received. No proposal for setting up silk park is pending in the Ministry of Textiles, Government of India.

**Arbitrary Airfares**

493. PROF. CHINTAMANI MALVIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has received complaints regarding charging of arbitrary fares by various airline companies;

(b) if so, the details thereof and the action taken by the Government thereon;

(c) whether the Government intends to fix or cap the percentage increase of air fares; and

(d) whether flexi fare schemes on the lines of Railways can be introduced in air travel?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) No such data are required to be maintained by this Ministry under the provision of the prevailing regulation.

-- With regard to airfare, the factual information is as follows:

-- With the repeal of the Air Corporation Act in March 1994, the provision of air fare approval was dispensed with by the Government. Under the provision of Sub Rule (1) of Rule 135 of the Aircraft Rules, 1937, every air transport undertaking engaged in scheduled air services are required to establish tariff having regard to all relevant factors, including the cost of operation, characteristic of services, reasonable profit and the generally prevailing tariff. --The fares established by airlines under the provision of Sub Rule (1) of Rule 135 of the Aircraft Rules, 1937 are required to be displayed by the airlines on their websites in compliance of Sub Rule 02 of Rule 135, of the Aircraft Rule, 1937.

-- Airlines remain compliant to the regulations as long as the fare charged by them does not exceeds the fare structure displayed on their website.

*[English]***Villages Connected Under PMGSY in Haryana**

494. SHRI DUSHYANT CHAOTALA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details about the total number of villages connected under Pradhan Mantri Gram Sadak Yojana

(PMGSY) in the State of Haryana during the last four years;

(b) the funds allocated by the Union Government for the said purpose during the said period;

(c) whether the Union Government has also identified unconnected villages for the said purpose in Haryana under PMGSY Phase-III; and

(d) if so, the details thereof and the actions taken by the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) There was only one eligible habitation under PMGSY which has already been connected during 2009-10 and no eligible habitation has been connected during the last four years.

(b) Details of funds allocated to the State Govt. of Haryana under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last four years are as under:

| Year    | (Rs. in crore.) |
|---------|-----------------|
| 2014-15 | 218.96          |
| 2015-16 | 304.70          |
| 2016-17 | 44.01           |
| 2017-18 | —               |

(c) PMGSY III has not been launched so far.

(d) Does not arise.

#### **Electrification of Villages**

495. SHRI SISIR KUMAR ADHIKARI: Will the Minister of POWER be pleased to state:

(a) whether in spite of Government announcement of 100 per cent electrification, numbers of villages in the country still are without electricity, if so, the details thereof;

(b) whether Assam Government has asked for electrification of more than lakhs of villages therein, if so, the details thereof;

(c) whether still 16 per cent of households in the country are without access of electricity, if so, the details thereof;

(d) the details of electrification of villages during the period 2006-2012 and 2011-2018; and

(e) the steps taken by the Government to achieve actual 100 per cent of electrification thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) As informed by the States, all the inhabited census villages across the country including Assam, stand electrified as on 28.04.2018.

(b) No such report has been received from Government of Assam.

(c) As reported by the States, there are 21.73 crore households in the country. Of these 20.79 crore households have been electrified as on 30.11.2018 and all the remaining 0.94 crore households are aimed for electrification by March, 2019.

(d) As reported by the States, number of villages electrified including Intensive Electrification (IE) under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and its Rural Electrification (RE) Component, during the financial year 2006-12 and 2011-18 is below:

| Year    | Electrification of Un-electrified villages (UEV) | Intensive Electrification (IE) of Villages | Total    |
|---------|--|--|----------|
| 2006-12 | 94,028   | 2,48,203                                   | 3,42,231 |
| 2011-18 | 29,333   | 3,22,406                                   | 3,51,739 |

(e) Government of India have launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana - "Saubhagya" with the objective to achieve universal household electrification. The scheme envisages last mile connectivity and electricity connections to all remaining un-electrified households by 31st March, 2019.

[Translation]

#### **Roads Constructed Under PMGSY**

496. SHRI ARJUN LAL MEENA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Udaipur Parliamentary constituency, Area-wise?

THE MINISTER OF STATE IN THE MINISTRY OF  
RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) The details of roads constructed under PMGSY in  
Udaipur Parliamentary Constituency is as under:

| S. No.   | Constituency | Block    | No. of works | Length (in km) |
|----------|--------------|----------|--------------|----------------|
| 1.       | Udaipur      | Badgaon  | 26           | 84.38          |
| 2.       | Udaipur      | Girwa    | 134          | 438.81         |
| 3.       | Udaipur      | Gudunda  | 129          | 365.66         |
| 4.       | Udaipur      | Jhadol   | 191          | 658.23         |
| 5.       | Udaipur      | Kherwara | 272          | 1005.9         |
| 6.       | Udaipur      | Kotra    | 177          | 739.66         |
| 7.       | Udaipur      | Lasadia  | 53           | 230.47         |
| 8.       | Udaipur      | Salumber | 150          | 397.9          |
| 9.       | Udaipur      | Sarada   | 176          | 547.10         |
| Total    |              |          | 1308         | 4468.11        |
| 10.      | Chittorgarh  | Bhinder  | 59           | 228.07         |
| 11.      | Chittorgarh  | Mavli    | 45           | 132.74         |
| Total    |              |          | 104          | 360.81         |
| G. Total |              |          | 1412         | 4828.92        |

[English]

### Export Promotion of Textiles

497. SHRI PARVESH SAHIB SINGH VERMA: Will  
the Minister of TEXTILES be pleased to state:

(a) the major steps taken for promotion in exports  
related to textiles, woolen, silk and cellulose fibers from  
industries in India;

(b) initiatives taken by the Government to boost  
production and export of handicrafts item in India in last  
four years; and

(c) steps taken by the Government to promote  
production and exports of Jute industry in India in last  
four years?

THE MINISTER OF STATE IN THE MINISTRY OF  
TEXTILES (SHRI AJAY TAMTA): (a) To enhance  
exports of textiles including woolen, silk and cellulose  
fibers from India, the Government has enhanced rates  
under Merchandise Exports from India Scheme (MEIS)

from 2% to 4% for apparel, 5% to 7% for made-ups,  
handloom and handicrafts *w.e.f.* 1st November 2017.  
Further, the Government has enhanced interest  
equalization rate for pre and post shipment credit for  
the textile sector from 3% to 5% *w.e.f.* 02.11.2018. For  
the silk sector, Government has introduced Silk  
Samagra Scheme to promote R&D and brand image of  
Indian silk at the global level and provide support to  
beneficiaries from nursery to fabric production stage for  
improvement in productivity and quality. Government  
also approved the "Scheme for Capacity Building in the  
textile sector" or the Samarth Scheme in April, 2018 for  
a period of three years with an outlay of Rs. 1300 crore  
to skill the youth for gainful and sustainable  
employment in the textile sector.

(b) The Government has taken various initiatives  
to promote production as well as exports of handicrafts  
from India. Initiatives taken by the Government are as  
follows:

- (1) Sanctioned New Mega Clusters at Bareilly,  
Lucknow, Kutch and J&K.

- (2) Sanctioned special projects for Integrated Development and Promotion of Handicrafts.
- (3) Sanctioned New Urban Haats at Chennai and Eluru (Andhra Pradesh).
- (4) Launched Handicrafts Toll Free Helpline in 7 languages viz. Hindi, Tamil, Telugu, Bangla, Assamese, Kannada and English.
- (5) Organized Hastkala Sahyog Shivirs at 302 places across country.

(c) Government has taken various steps to promote production as well as exports of Jute through following schemes:

- (1) ICARE & Agriculture (Farmers Welfare Scheme)
- (2) Incentive Scheme for Acquisition of Plant and Machinery
- (3) Jute Integrated Development Scheme
- (4) Jute Raw Material Bank Scheme
- (5) Retail Outlet of Jute Diversified Products and Bulk Supply Scheme
- (6) Continuous Market Promotion Support & Development Activities
- (7) Setting up of Jute Design Cell at National Institute of Design
- (8) Organizing Workshop / Interactive meetings to promote Jute-Geo Textiles

#### **'Swajal' Programme**

498. SHRI C. GOPALAKRISHNAN:

SHRI P. NAGARAJAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is true that the Union Government has launched 'Swajal' programme in some selected States in the country in February, 2018;

(b) whether it is also true that the Union Government has decided to expand and implement this

'Swajal' programme in 1000 Gram panchayats/villages nation-wide;

(c) if so, the details thereof;

(d) the salient features and advantages of the swajal programme;

(e) the total budget/cost for implementation of the programme and source of the fund for the programme;

(f) by when this programme will be implemented and completed; and

(g) if so, the total number of districts being covered under this programme in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (c) Swajal was initially launched for implementation in six pilot States namely Uttar Pradesh, Uttarakhand, Madhya Pradesh, Rajasthan, Maharashtra and Bihar. It was later up-scaled for implementation in all the 117 Aspirational Districts identified by NITI (National Institution for Transforming India) Aayog in all States except Goa.

(d) to (f) Swajal has been conceived as a community demand driven, single village, preferably solar powered piped water supply scheme. The cost of the individual scheme can be up-to Rupees fifty lakh. The funding is to be under the "Flexi-fund" of NRDWP where States can access 5% of funds, both Central and State share put together. Swajal scheme is to be completed between six months to one year from the date of submission of resolution by GP.

(g) In Tamil Nadu, Swajal schemes can be taken up in two aspirational districts namely Ramanadhapuram and Virudhunagar.

#### **ID Proofs of Flyers**

499. SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has issued fresh guidelines with regard to identity proof of the flyers at airports;

(b) if so, the details thereof;

(c) whether the security aspect at airport and during flights were given adequate consideration while formulating these guidelines; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) Instructions in this respect have been issued by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, in October, 2017, followed by an addendum dated 27.09.2018 to facilitate hassle-free passenger movement at airports and to ensure that only a bonafide passenger travels on a valid ticket issued in his/her name. The security aspects at airport and during flights were given adequate consideration while formulating these guidelines.

According to the circular of BCAS, any one of the following documents shall be carried in original by a bonafide passenger for security control with respect to departing passengers:-

- (i) Passport
- (ii) Electoral photo identity card issued by Election Commission of India
- (iii) Aadhaar or m-Aadhaar issued by Unique Identification Authority of India (UIDAI)
- (iv) PAN card issued by Income Tax Department
- (v) Driving license issued by RTO
- (vi) Service Photo identity cards issued by Central Government / State Government, Public Sector Undertakings, Local Bodies or Public Limited Companies
- (vii) Student photo identity cards issued by Government Institutions/Government recognised Educational Institutions.
- (viii) Nationalised Bank Passbook with attested photograph.
- (ix) Pension card/Pension documents having photograph of the passenger

(x) Disability photo ID card / handicapped medical certificate issued by the respective State/UT Governments/Administrations.

Note: If a passenger shows the Aadhaar/PAN Card issued by IT Department/Driving License from the 'Issued Documents' section by logging into his/her DigiLocker account, the same shall be considered as valid Photo Identity document.

#### **Differences Over e-Vehicle Policy**

500. SHRI RAJAN VICHARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government is aware about the differences over e-vehicle policy between NITI Aayog and Ministry of Transport;

(b) whether the Ministry of Transport have suggested to NITI Aayog to redraft the said policy, if so, the details thereof;

(c) by when the e-vehicle policy is likely to be finalized; and

(d) the detailed note thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) NITI Aayog has circulated a draft Cabinet Note for inter-ministerial consultation on developing a strategy to scale up transformative mobility for uptake of zero emission vehicles and ancillary technologies.

Accordingly, Ministry of Road Transport and Highways inter alia has suggested to NITI Aayog that having multiple Missions/ Verticals to work on the zero emission vehicles may lead to duplication of efforts. It was suggested that the Electric Mobility Mission proposed to be set up may subsume the National Electric Mobility Mission Plan (NEMMP) of Department of Heavy Industries (DHI).

It was suggested that the Minister for Road Transport and Highways may be included as a Vice-Chairman of the proposed Council. The Ministers of Railways and Civil Aviation may also be included as members of the Council.

Ministry of Road Transport and Highways has further recommended that it would be appropriate to hold a consultation under Principal Secretary to Prime Minister, before finalising the Cabinet Note. A small group of experts and officers under Pr. Secretary/Cabinet Secretary may be constituted to frame a more focused approach towards electric mobility. The note should include allocation of specific resources as well timelines to give direction to the Industry. Merely creating layers of agencies or supervisory mechanism may not help.

#### **Losses Incurred by Air India**

501. SHRI K.N. RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has appointed an expert committee to advise Air India to come out of losses and if not, the reasons therefor;

(b) whether the Air India Unions are against privatisation of Air India;

(c) if so, the reasons therefor; and

(d) the steps taken by the Government to bail out Air India from going bankrupt?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The Government has decided to constitute a committee headed by the Cabinet Secretary and having Secretaries of Ministry of Civil Aviation, Department of Expenditure, Department of Investment and Public Asset Management, Department of Economic Affairs and Chairman, Air India Limited as members. The committee is mandated to quantify the parameters and milestones for measuring operational and financial performance to be achieved by Air India for the financial year 2018-19 and thereafter and to review measures taken for operational efficiency on performance parameter finalized, on a quarterly basis.

(b) and (c) Air India has received various representations from its employee unions against disinvestment and privatization of Air India citing this move against interest of the employees.

(d) The Government has prepared a Revival Plan for Air India. Air India's Revival Plan is focused on building a competitive and profitable airline group. The Revival Plan comprises several major elements including:

- (i) A comprehensive financial package, as approved by Government of India - this includes transferring non-core debt and assets to a SPV.
- (ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes.
- (iii) Robust organizational and governance reforms to be implemented by an eminent Board.
- (iv) Differentiated business strategies for each of Air India's core businesses.
- (v) World-class HR practices to ensure a talented and motivated workforce and
- (vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd.

#### **Scrapping of Old Cars**

502. SHRIMATI MEENAKASHI LEKHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government will introduce any policy for scrapping of old cars and other transport vehicles;

(b) whether under such schemes the Government shall set up scrapping centres itself or give licenses to private entities;

(c) whether the process of turning the old cars into scrap is environment friendly, if so, the details thereof; and

(d) if not, the steps proposed to be taken to protect the environment during the scrapping process?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Ministry is in the process of preparing a Cabinet note on creation of an ecosystem for regulatory scrapping of commercial vehicles for transition from older polluting vehicles to environment friendly vehicles. The States are being consulted for their suggestions.

*[Translation]*

### **Promotion of Paralympics**

503. SHRIMATI JAYSHREEBEN PATEL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of provisions made under Khelo India Scheme to promote, encourage and impart training to para athletes;

(b) the annual budgetary allocation made in this regard;

(c) the achievement of India in the last Commonwealth/International Paralympics; and

(d) the manner in which sportspersons are being encouraged for better performance in Paralympics?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) The Khelo India Scheme has a dedicated vertical, namely, "Promotion of Sports among persons with disabilities" for supporting athletes with disabilities which includes Para-athletes. The funds provided under this head can be used for classification of players, equipment, training and preparation of teams, holding of competitions / events etc. As per the notified scheme the indicative estimated budget for this vertical for the years 2018-19 and 2019-20 is Rs.15 crore each year.

(c) In the Paralympic Games 2016, Indian para athletes won 04 medals (02 Gold, 01 silver and 01 bronze). In the last Commonwealth Games held at Gold Coast, Australia in 2018 Indian Athletes won 66 medals (26 Gold, 20 Silver and 20 Bronze) including 01 Bronze medal in Para power-lifting event. In the last Asian Para Games held at Jakarta, Indonesia in 2018 Indian Para Athletes won 72 medals (15 Gold, 24 Silver and 33 Bronze).

(d) Government has recognized Paralympic Committee of India (PCI) as the National Sports Federation (NSF) for development and promotion of para sports events controlled by it. Also all para sports have been placed in the "Priority" category so that it is eligible for maximum financial assistance under the Scheme of Assistance to NSFs.

Sports Authority of India (SAI) has established a Centre of Excellence for Para Athletes at SAI Netaji Subhas Western Centre (NSWC), Gandhinagar for regular training of Para Athletes.

In preparation for participation in various international competitions including Paralympics in different sports disciplines, coaching camps are mainly organized at SAI Netaji Subhas Western Centre, Gandhinagar, SAI Ch. Devi Lal Northern Regional Centre, Sonapat and SAI Netaji Subhas Southern Centre, Bangalore. Furthermore, all the SAI Stadia and training centres are made disabled- friendly and up-gradation of the same is carried out from time to time to ensure comfort of differently-abled athletes.

In addition, the Ministry under its Target Olympic Podium Scheme (TOPS) identifies athletes from various disciplines including the Para Athletes who have the potential of winning medal. These athletes, other than being provided an out of pocket allowance (OPA) of Rs.50,000/- per month, are funded for additional expenses for their coaching, equipment, support staff etc. The athletes under the Scheme are also periodically reviewed for their performance and to assess requirement for customized support.

[English]

**Network Investment and Strengthening**

504. SHRI A.P. JITHENDER REDDY: Will the Minister of POWER be pleased to state:

(a) the number of substations and Distribution Transformers (DTs) planned, and installed, State-wise, in rural electrification projects since 2014;

(b) the number of electrification lines under 11 KV planned and laid under rural electrification projects since 2014, State-wise;

(c) the number of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) projects sanctioned since its inception, and the number of projects delayed for more than two years;

(d) the number of overloading and transformer breakdowns since 2014, State-wise;

(e) the steps taken by the Government to improve the quality of electricity supply;

(f) the measures taken in tariff design innovation to encourage home-based or small enterprises in newly electrified villages; and

(g) the number of accidents and fatalities from electricity shock, fires from electricity short-circuits since 2014, State-wise, the details of compensation paid to victims since 2014?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) Government of India launched 'Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY) in December, 2014 for various rural electrification works. Under the scheme, 4505 new projects of Rs. 42676.67 crore have been sanctioned. An additional amount of Rs.11,996 crore has also been sanctioned for 14 States under DDUGJY for creation of additional infrastructure to cater to the requirement of household electrification being done under Saubhagya. The physical progress of Sub-stations, Distribution Transformers (DTs), 11 kV lines, as on 30.11.2018, is given in the enclosed Statement I. As on date no

project under DDUGJY is delayed for more than two years.

(d) As informed by the Nodal agency for DDUGJY, no report of overloading and breakdown of transformer under DDUGJY was received by them since 2014.

(e) The supply of electricity to rural areas falls under the purview of respective State Governments/Power Utilities. However, Government of India has taken a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed "24x7 Power For All" document to provide electricity to all from 1st April 2019. Government of India supplements the efforts of States through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya and Ujjwal Discom Assurance Yojana (UDAY).

(f) Tariff for all categories of consumers is determined by the concerned Regulatory Commission following the broad principles laid down under Tariff Policy 2016 with the basic objective to ensure availability of electricity to consumers, including home-based or small enterprises in villages, at reasonable and competitive rates. The Tariff Policy 2016 also provides for the State Governments to give subsidy and suggests that direct subsidy is a better way to support the poorer categories of consumers and subsidies should be targeted effectively and in transparent to only needy consumers.

(g) As per the data furnished by states, the numbers of Electrical Accidents and the compensation paid to the victims since 2014 is given in the enclosed Statement II.

The state-wise details of electrical accidents during 2014-15 to 2017-18 are given in the enclosed Statement II.

**Statement – I***DDUGJY: State-wise Details of Subs-Station, Distribution Transformers and 11 kV Lines*

Augmentation As on 30.11.2018

| S. No. | Name of State                  | Parameter            | Physical            |              |       |  |
|--------|--------------------------------|----------------------|---------------------|--------------|-------|--|
|        |                                |                      | Substation 33/11 KV |              | DTR   | 11 KV Line<br>(Excl. Feeder segregation) |
|        |                                |                      | New                 | Augmentation |       |  |
| 1      | 2                              | 3                    | 4                   | 5            | 6     | 7  |
| 1.     | Andaman and<br>Nicobar Islands | Sanctioned Scope     | 5                   | 0            | 0     | 59                                       |
|        |                                | Achievement/Progress | 0                   | 0            | 0     | 0  |
| 2.     | Andhra Pradesh                 | Sanctioned Scope     | 132                 | 0            | 20265 | 5232.24                                  |
|        |                                | Achievement/Progress | 132                 | 0            | 14465 | 2826.21                                  |
| 3.     | Arunachal<br>Pradesh           | Sanctioned Scope     | 0                   | 0            | 533   | 975.74                                   |
|        |                                | Achievement/Progress | 0                   | 0            | 472   | 758.3                                    |
| 4.     | Assam                          | Sanctioned Scope     | 23                  | 15           | 5144  | 5195.1                                   |
|        |                                | Achievement/Progress | 0                   | 0            | 2106  | 2306.65                                  |
| 5.     | Bihar                          | Sanctioned Scope     | 288                 | 0            | 70621 | 3077                                     |
|        |                                | Achievement/Progress | 82                  | 0            | 5804  | 416.45                                   |
| 6.     | Chhattisgarh                   | Sanctioned Scope     | 80                  | 101          | 12894 | 6141.22                                  |
|        |                                | Achievement/Progress | 61                  | 69           | 5832  | 3352.73                                  |
| 7.     | Dadra and Nagar<br>Haveli      | Sanctioned Scope     | 0                   | 0            | 14    | 37.93                                    |
|        |                                | Achievement/Progress |                     |              |       | 0  |
| 8.     | Goa                            | Sanctioned Scope     | 0                   | 0            | 0     | 0  |
|        |                                | Achievement/Progress | 0                   | 0            | 0     | 0  |
| 9.     | Gujarat                        | Sanctioned Scope     | 21                  | 0            | 17466 | 2309.21                                  |
|        |                                | Achievement/Progress | 10                  | 0            | 17239 | 7612.88                                  |
| 10.    | Haryana                        | Sanctioned Scope     | 14                  | 1            | 3536  | 1159.8                                   |
|        |                                | Achievement/Progress | 0                   | 0            | 561   | 671.48                                   |
| 11.    | Himachal Pradesh               | Sanctioned Scope     | 16                  | 29           | 321   | 454.17                                   |
|        |                                | Achievement/Progress | 0                   | 0            | 0     | 0  |

| 1   | 2                 | 3                    | 4   | 5   | 6     | 7        |
|-----|-------------------|----------------------|-----|-----|-------|----------|
| 12. | Jammu and Kashmir | Sanctioned Scope     | 40  | 25  | 2395  | 2976.13  |
|     |                   | Achievement/Progress | 0   | 0   | 69    | 23.71    |
| 13. | Jharkhand         | Sanctioned Scope     | 104 | 131 | 64645 | 3044.33  |
|     |                   | Achievement/Progress | 28  | 0   | 17578 | 5239.88  |
| 14. | Karnataka         | Sanctioned Scope     | 4   | 3   | 12360 | 4394.4   |
|     |                   | Achievement/Progress | 2   | 3   | 4949  | 4419.45  |
| 15. | Kerala            | Sanctioned Scope     | 2   | 7   | 581   | 1281.94  |
|     |                   | Achievement/Progress | 1   | 3   | 542   | 1084.72  |
| 16. | Madhya Pradesh    | Sanctioned Scope     | 135 | 335 | 28093 | 9100.56  |
|     |                   | Achievement/Progress | 47  | 130 | 8985  | 5521.76  |
| 17. | Maharashtra       | Sanctioned Scope     | 216 | 104 | 10876 | 5144.26  |
|     |                   | Achievement/Progress | 114 | 83  | 3373  | 1822.4   |
| 18. | Manipur           | Sanctioned Scope     | 0   | 0   | 315   | 324.67   |
|     |                   | Achievement/Progress | 0   | 0   | 1     | 1.5      |
| 19. | Meghalaya         | Sanctioned Scope     | 9   | 2   | 1053  | 1349.53  |
|     |                   | Achievement/Progress |     |     |       | 0        |
| 20. | Mizoram           | Sanctioned Scope     | 0   | 0   | 72    | 181.7    |
|     |                   | Achievement/Progress | 0   | 0   | 63    | 151.6    |
| 21. | Nagaland          | Sanctioned Scope     | 3   | 0   | 115   | 237.89   |
|     |                   | Achievement/Progress | 0   | 0   | 84    | 217.83   |
| 22. | Odisha            | Sanctioned Scope     | 15  | 78  | 7527  | 7460.34  |
|     |                   | Achievement/Progress | 7   | 78  | 1273  | 1073.08  |
| 23. | Puducherry        | Sanctioned Scope     | 0   | 0   | 21    | 48.05    |
|     |                   | Achievement/Progress |     |     |       | 0        |
| 24. | Punjab            | Sanctioned Scope     | 0   | 0   | 1721  | 625.87   |
|     |                   | Achievement/Progress | 0   | 0   | 256   | 752.77   |
| 25. | Rajasthan         | Sanctioned Scope     | 208 | 5   | 39084 | 21414.43 |
|     |                   | Achievement/Progress | 96  | 1   | 35207 | 10648.4  |
| 26. | Sikkim            | Sanctioned Scope     | 0   | 0   | 143   | 155.2    |
|     |                   | Achievement/Progress | 0   | 0   | 0     | 0        |

| 1           | 2             | 3                          | 4    | 5    | 6       | 7         |
|-------------|---------------|----------------------------|------|------|---------|-----------|
| 27.         | Tamil Nadu    | Sanctioned Scope           | 108  | 132  | 1257    | 1797.4    |
|             |               | Achievement/Progress       | 38   | 51   | 417     | 531.12    |
| 28.         | Telangana     | Sanctioned Scope           | 84   | 0    | 8482    | 2320.64   |
|             |               | Achievement/Progress       | 68   | 0    | 3540    | 797.87    |
| 29.         | Tripura       | Sanctioned Scope           | 0    | 0    | 144     | 95.82     |
|             |               | Achievement/Progress       | 0    | 0    | 20      | 55.11     |
| 30.         | Uttar Pradesh | Sanctioned Scope           | 237  | 612  | 70227   | 12557.88  |
|             |               | Achievement/Progress       | 143  | 373  | 23725   | 3669.54   |
| 31.         | Uttarakhand   | Sanctioned Scope           | 1    | 0    | 3877    | 2557.15   |
|             |               | Achievement/Progress       | 0    | 0    | 262     | 197.69    |
| 32.         | West Bengal   | Sanctioned Scope           | 80   | 112  | 26364   | 8126.22   |
|             |               | Achievement/Progress       | 28   | 107  | 3576    | 886.22    |
| Grand Total |               | Total Sanctioned Scope     | 1825 | 1692 | 410146. | 109835.82 |
|             |               | Total Achievement/Progress | 857  | 898  | 150399. | 55039.34  |

**Statement – II***State Wise Details of Electrical Accidents During The Year 2014-2018*

| State/UT          | Human Fatal<br>(2014-2015) | Human Fatal<br>(2015-2016) | Human Fatal<br>(2016-2017) | Human Fatal<br>(2017-2018) |
|-------------------|----------------------------|----------------------------|----------------------------|----------------------------|
| 1                 | 2                          | 3                          | 4                          | 5                          |
| Andhra Pradesh    | 248                        | 431                        | 82                         | NA                         |
| Arunachal Pradesh | NA                         | NA                         | 0                          | NA                         |
| Assam             | 3                          | 5                          | 4                          | 4                          |
| Bihar             | 86                         | NA                         | NA                         | 0                          |
| Chhattisgarh      | 227                        | 217                        | 124                        | 193                        |
| Goa               | 9                          | 8                          | 4                          | 9                          |
| Gujarat           | 437                        | 432                        | 624                        | 623                        |
| Haryana           | 97                         | 104                        | 63                         | 75                         |
| Himachal Pradesh  | 32                         | 23                         | 28                         | 15                         |
| Jammu and Kashmir | NA                         | NA                         | NA                         | NA                         |
| Jharkhand         | NA                         | NA                         | 63                         | 45                         |
| Karnataka         | 580                        | 477                        | 500                        | 481                        |

| 1                           | 2           | 3           | 4           | 5           |
|-----------------------------|-------------|-------------|-------------|-------------|
| Kerala                      | 309         | 287         | 208         | 242         |
| Madhya Pradesh              | 544         | 563         | 241         | 246         |
| Maharashtra                 | 818         | 864         | 1269        | 1273        |
| Manipur                     | 9           | 6           | 0           | NA          |
| Meghalaya                   | NA          | NA          | 0           | NA          |
| Mizoram                     | NA          | 9           | 0           | NA          |
| Nagaland                    | 1           | NA          | 0           | NA          |
| Odisha                      | 115         | 128         | 48          | 130         |
| Punjab                      | 4           | 100         | 101         | 96          |
| Rajasthan                   | 231         | 431         | 23          | 90          |
| Sikkim                      | NA          | NA          | NA          | 5           |
| Tamil Nadu                  | 596         | 730         | 520         | 307         |
| Telangana                   | 92          | 49          | 241         | 96          |
| Tripura                     | 0           | NA          | 0           | NA          |
| Uttar Pradesh               | 123         | 312         | 958         | 1131        |
| Uttarakhand                 | 47          | 32          | 34          | 57          |
| West Bengal                 | 115         | 117         | 189         | 196         |
| Delhi                       | 19          | 4           | 132         | 108         |
| Andaman and Nicobar Islands | 2           | 3           | 4           | 2           |
| Chandigarh                  | 0           | 1           | 0           | 0           |
| Dadra and Nagar Haveli      | 0           | NA          | 1           | 1           |
| Daman and Diu               | 0           | NA          | 0           | 2           |
| Lakshadweep                 | NA          | NA          | NA          | NA          |
| Puducherry                  | 10          | 5           | 1           | 9           |
| <b>Total</b>                | <b>4754</b> | <b>5338</b> | <b>5462</b> | <b>5436</b> |

Compensation paid to accident victims from 2014-15 to 2017-18

| Year    | Compensation Paid (in Rs.)       |
|---------|----------------------------------|
| 2014-15 | Rs.29424890/- ( Only for Kerala) |
| 2015-16 | Rs.18944520/- (Only for Kerala)  |
| 2016-17 | Rs.19932680/-                    |

| Year    | Compensation Paid (in Rs.)  |
|---------|---|
|         | (Madhya Pradesh, Goa, Odisha, Uttarakhand, Kerala)                          |
| 2017-18 | Rs.9044649/-  |
|         | (Madhya Pradesh, Goa, Odisha, Uttarakhand, Chandigarh, Daman & Diu, Kerala) |

### Pending Road Projects

505. SHRI R.GOPALAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that a large number of infrastructure and road projects are stuck presently and pending completion;

(b) if so, the details thereof and the reasons therefor, project-wise; and

(c) the time by which these projects would be completed in all respects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) 435 numbers of infrastructure and road projects are stuck and pending for completion and they are delayed mainly due to land acquisition, utility shifting, non-availability of soil/aggregate, poor performance of contractors, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, arbitration/contractual disputes with contractors etc. These projects are likely to be completed by Oct 2020.

### Performance of Private Sector Airlines

506. SHRI M. CHANDRAKASI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of operational airports in the country and their financial performance since their privatization;

(b) whether it is fact that the Government intends to privatize more airports in the country, if so, the details thereof; and

(c) the details of new airport projects under consideration at present and whether any new airport project is planned to be developed through private sector, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Airports Authority of India has awarded operation, management and development of Delhi and Mumbai airports to joint venture companies namely, Delhi International Airport

Private Limited (DIAL) and Mumbai International Airport Private Limited (MIAL) respectively on long term lease basis for an initial period of thirty years, which is extendable upto another thirty years subject to satisfactory performance by DIAL and MIAL. Besides, Greenfield airports at Hyderabad, Bengaluru and Cochin are operational under Public Private Partnership (PPP) mode. Introduction of PPP at these airports has led to significant improvement in the infrastructures, rise in collection of revenues and airport service quality, etc. These airports constantly figure among the top five airports in the global ranking in their respective categories.

(b) Government of India has accorded 'In-principle' approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC). An Empowered Group of Secretaries (EGoS) has been constituted under the chairmanship of CEO, NITI Aayog to decide on any issue falling beyond the scope of PPPAC.

(c) Government of India, Ministry of Civil Aviation has granted 'in principle' approval for setting up of 20 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Sindhudurg and Shirdi in Maharashtra, Bijapur, Gulbarga, Hassan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Datia in Gwalior, Pakyong in Sikkim, Kushinagar and Noida in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry and Dagadathi, Bhogapuram and Oravakal in Andhra Pradesh. As per the Greenfield Airports Policy, the project implementation is the sole responsibility of the airport developer.

### Bailout of NH Projects Due to Crises in IL&FS

507. SHRI ASADUDDIN OWAISI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether IL&FS company is battling multiple repayment defaults and many projects being undertaken by the company are under threat;

(b) if so, the number of highway projects are struck being implemented by the company;

(c) whether the Government is considering bailout of highway projects of the crisis hit IL&ES; and

(d) if so, the details thereof and other measures being taken by the Government for smooth implementation of sensitive highway projects like Zojila Pass etc.?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Information is being collected and will be laid on the table of the House.

[*Translation*]

**Air Services from Jharkhand and Gujarat**

508. SHRI LAXMAN GILUWA:

SHRI MANSUKHBHAI DHANJIBHAI  
VASAVA

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any new air service has been launched from Jharkhand and Gujarat to other cities;

(b) if so, the details thereof;

(c) whether there is any proposal to launch new air services in cities of Jharkhand and Gujarat as well as

from cities of Jharkhand and Gujarat to other cities also; and

(d) if so, the city-wise details and if any time limit has been fixed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) As per Winter Schedule-2018, scheduled domestic airlines are operating scheduled flights to/from Ranchi airport in Jharkhand & to/from Ahmedabad, Bhuj, Bhavnagar, Rajkot, Surat, Vadodara, Kandla, Porbandar airports in Gujarat. State wise air connectivity as per Winter Schedule-2018 including Jharkhand & Gujarat is given in the enclosed Statement.

(c) and (d) With the repeal of the Air Corporation Act in March 1994, the Indian airline industry was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. In this regard, Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.

**Statement**

*State Wise Air Connectivity - Winter Schedule 2018*

| S. No.        | State             | Names of Cities Air linked                             | No of Airports |
|---------------|-------------------|--|----------------|
| <b>States</b> |                   |  |                |
| 1.            | Andhra Pradesh    | Rajamundry, Tirupati, Vijayawada. Vizag. Cuddapah      | 5              |
| 2.            | Arunachal Pradesh | Pasighat   |                |
| 3.            | Assam             | Dibrugarh, Guwahati, Jorhat, Lilabari, Silchar, Tezpur | 6              |
| 4.            | Bihar             | Gaya, Patna  | 2              |
| 5.            | Chhattisgarh      | Raipur, Jagdalpur                                      | 2              |
| 6.            | Delhi             | Delhi  | 1              |

| S. No.                   | State                       | Names of Cities Air linked   | No of Airports |
|--------------------------|-----------------------------|--|----------------|
| 7.                       | Goa                         | Goa  | 1.             |
| 8.                       | Gujarat                     | Ahmedabad, Bhuj, Bhavnagar, Jamnagar*, Rajkot, Surat, Vadodara, Kandla, Porbandar, Mundra* | 10             |
| 9.                       | Haryana                     | -  |                |
| 10.                      | Himachal Pradesh            | Dharamshala, Kullu, Shimla   | 3              |
| 11.                      | Jammu and Kashmir           | Jammu, Leh, Srinagar, Thoise   | 4              |
| 12.                      | Jharkhand                   | Ranchi   | 1              |
| 13.                      | Karnataka                   | Bangalore, Belgaum, Mangalore, Hubli, Vidyanagar. Mysore                                   | 6              |
| 14.                      | Kerala                      | Calicut, Cochin, Trivandrum  | 3              |
| 15.                      | Madhya Pradesh              | Bhopal, Gwalior, Indore, Jabalpur, Khajuraho   | 5              |
| 16.                      | Maharashtra                 | Aurangabad, Mumbai, Nagpur, Pune, Nanded, Shirdi, Nasik, Jalgaon, Kolhapur                 | 9              |
| 17.                      | Manipur                     | Imphal   | 1              |
| 18.                      | Meghalaya                   | Shillong   | 1              |
| 19.                      | Mizoram                     | Aizwal   | 1              |
| 20.                      | Nagaland                    | Dimapur  | 1              |
| 21.                      | Odisha                      | Bhubaneswar  | 1              |
| 22.                      | Punjab                      | Amritsar, Bhatinda, Ludhiana, Pathankot, Adampur   | 5              |
| 23.                      | Rajasthan                   | Jaipur, Jodhpur, Udaipur, Bikaner, Jaisalmer, Kishangarh                                   | 6              |
| 24.                      | Sikkim                      | Pakyong  | 1              |
| 25.                      | Tamil Nadu                  | Chennai. Coimbatore, Madurai, Trichy, Tuticonn, salem                                      | 6              |
| 26.                      | Telangana                   | Hyderabad  | 1              |
| 27.                      | Tripura                     | Agartala   | 1              |
| 28.                      | Uttar Pradesh               | Agra, Allahabad, Gorakhpur, Lucknow, Varanasi. Kanpur                                      | 6              |
| 29.                      | Uttaranchal                 | Dehradun, Pant Nagar   | 2              |
| 30.                      | West Bengal                 | Bagdogra, Kolkata, Durgapur  | 3              |
| <b>Union Territories</b> |                             |  |                |
| 1.                       | Andaman and Nicobar Islands | Port Blair   | 1              |
| 2.                       | Lakshadweep Islands         | Agatti   | 1              |
| 3.                       | Chandigarh                  | Chandigarh   | 1              |
| 4.                       | Dadra and Nagar Haveli      | -  |                |

| S. No.  | State         | Names of Cities Air linked | No of Airports |
|---|---------------|----------------------------|----------------|
| 5.  | Daman and Diu | Diu                        | 1              |
| 6.  | Puducherry    | Puducherry                 | 1              |
| Number of cities connected by Scheduled domestic carriers |               |                            | 100            |

Note: \* Temporarily suspended by airline.

[English]

### **Welfare Schemes for Rural Masses**

509. ADV. JOICE GEORGE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has recently launched a high-intensity outreach programme to deliver welfare schemes to rural masses and if so, the details thereof;

(b) whether this initiative aims for 100% coverage of schemes launched by the Union

Government for eligible beneficiaries and if so, the details thereof;

(c) whether this is focused on doubling farmers' income, enhance livelihood opportunities and re-emphasize national priorities such as cleanliness and strengthen Panchayati Raj Institutions across the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The Government organized "Gram Swaraj Abhiyan (GSA)" from 14th April to 05th May, 2018 and also extended the campaign to villages having population of more than 1,000 in 117 Aspiration Districts from 1st June 2018 to 15th August 2018.

The campaign, undertaken under the name of "Sabka Sath, Sabka Gaon, Sabka Vikas", was to promote social harmony, spread awareness about pro-poor initiatives of the government, reach out to poor households to enroll them as also to obtain their feedback on various welfare programmes. As a special endeavour during the Gram Swaraj Abhiyan, saturation of eligible households/persons was envisaged under seven flagship pro-poor programmes, namely, Pradhan Mantri Ujjwala Yojana, Saubhagya, Ujala scheme,

Pradhan Mantri Jan Dhan Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana, Pradhan Mantri Suraksha Bima Yojana and Mission Indradhanush. During GSA, farmers meeting was also organized at block level in rural areas of the country with the aim of "Doubling the farmers' income till 2022".

### **Impact of R.O. Water Purifiers**

510. SHRI MALYADRI SRIRAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether minerals/vitamins essential for human body are also extracted from water by R.O. system causing several health issues;

(b) if so, the details thereof;

(c) whether any concrete remedial steps have been taken or proposes to be taken by the Government to address the problem; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (d) The Ministry has issued guidelines on 30-Oct-2015 with regard to the Bureau of Indian Standards' standard for reverse osmosis based point-of-use systems (BIS 16240: 2015) and recommended to use RO technology only when the total dissolved solids in drinking water sources is very high.

[Translation]

### **SCHEME FOR WEAVERS**

511. SHRIMATI KAMLA PAATLE: Will the Minister of TEXTILES be pleased to state:

(a) the details of number of weavers in the country, State-wise including Chhattisgarh as on date;

(b) whether the Government has sanctioned/released money for execution of various schemes for weavers;

(c) if so, the details thereof, scheme and State-wise;

(d) whether some State Governments are unable to fully utilise the sanctioned money;

(e) if so, the details thereof; and

(f) the steps being taken by the Government to ensure optimum use of released money for the benefit of weavers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Details of numbers of weavers in the country, State-wise including Chhattisgarh as per 3rd All India Handloom Census are given in the enclosed Statement I.

(b) and (c) The Government of India, Ministry of Textiles is implementing following schemes for development of handlooms and welfare of weavers across the country.

(i) National Handloom Development Programme (NHDP)

(ii) Comprehensive Handloom Cluster Development Scheme(CHCDS)

(iii) Handloom Weaver's Comprehensive Welfare Scheme(HWCWS)

(iv) Yam Supply Scheme(YSS)

Under these schemes financial assistance is provided directly to the Implementing Agency for raw materials, purchase of looms and accessories, design innovation, product diversification, infrastructure development, skill up-gradation, marketing of handloom products, loan and concessional rate etc. Funds are not released to the State Governments. Details of funds released under the above schemes in the last three year and current years are given in the enclosed Statement II.

(d) Funds are released to various Implementing Agencies such as Handloom Corporations, Apex & Primary Weavers Cooperative Societies, LIC and Banks etc. and not to the State Government.

(e) Does not arise.

(f) In order to ensure optimum use of released money, the projects are monitored at Central and State level. Field visits are also undertaken by the Senior Officers to ensure proper and optimum use of Central Assistance.

**Statement – I**

*State-wise Number of Weavers in the Country*

| S. No. | State Name        | No. of Weavers |
|--------|-------------------|----------------|
| 1.     | Andhra Pradesh    | 154492         |
| 2.     | Arunachal Pradesh | 25872          |
| 3.     | Assam             | 1401400        |
| 4.     | Bihar             | 11753          |
| 5.     | Chhattisgarh      | 2429           |
| 6.     | Delhi             | 1470           |
| 8.     | Gujarat           | 4188           |
| 9.     | Haryana           | 5724           |
| 10.    | Himachal Pradesh  | 6576           |
| 11.    | Jammu and Kashmir | 7349           |
| 12.    | Jharkhand         | 9971           |
| 13.    | Karnataka         | 39932          |
| 14.    | Kerala            | 11174          |
| 15.    | Madhya Pradesh    | 7285           |
| 16.    | Maharashtra       | 1947           |
| 17.    | Manipur           | 200607         |
| 18.    | Meghalaya         | 12617          |
| 19.    | Mizoram           | 40280          |
| 20.    | Nagaland          | 45875          |
| 21.    | Odisha            | 49022          |
| 22.    | Puducherry        | 1950           |
| 23.    | Punjab            | 926            |
| 24.    | Rajasthan         | 8482           |
| 25.    | Sikkim            | 541            |

| S. No. | State Name    | No. of Weavers | S. No. | State Name  | No. of Weavers |
|--------|---------------|----------------|--------|-------------|----------------|
| 26.    | Tamil Nadu    | 228368         | 30.    | Uttarakhand | 6221           |
| 27.    | Telangana     | 27014          | 31.    | West Bengal | 348517         |
| 28.    | Tripura       | 130176         |        | Total       | 2908780        |
| 29.    | Uttar Pradesh | 116622         |        |             |                |

**Statement – II***Details of Funds Released Under the Schemes in the Last Three Years and the Current Year.*

(Rs. in crore)

| S. No. | Name of scheme                                    | 2015-16              |                      | 2016-17              |                      | 2017-18              |                      | 2018-19 Till date |                      |
|--------|---|----------------------|----------------------|----------------------|----------------------|----------------------|----------------------|-------------------|----------------------|
|        |   | Funds allocated (RE) | Funds released/spent | funds allocated (RE) | Funds released/Spent | Funds allocated (RE) | Funds released/spent | Funds allocated   | Funds released/spent |
| 1.     | National Handloom Development Programme           | 135.83               | 133.96               | 167.53               | 153.56               | 140.24               | 135.05               | 138.25            | 81.92                |
| 2.     | Comprehensive Handloom Cluster Development Scheme | 37.31                | 37.26                | 50.00                | 40.11                | 32.50                | 31.82                | 28.75             | 10.22                |
| 3.     | Handloom Weavers' Comprehensive Welfare Scheme    | 18.91                | 18.61                | 26.56                | 26.56                | 25.00                | 24.98                | 10.00             | 1.62                 |
| 4.     | Yarn Supply Scheme                                | 321.96               | 321.96               | 261.50               | 261.35               | 200.00               | 199.84               | 155.00            | 121.36               |
|        | Total   | 514.01               | 511.79               | 505.59               | 481.58               | 397.74               | 391.69               | 332.00            | 215.12               |

*[English]***Group Workshed Scheme**

512. SHRI P. NAGARAJAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government is implementing a scheme for Group Workshed for Powerloom sector in the country;

(b) if so, the details thereof along with the salient features of the scheme;

(c) the basic objectives and scope of the scheme; and

(d) the eligibility and criteria to avail the facilities under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (d) Yes,

Madam. The details and salient features of the scheme are as under:-

**Objective:** To facilitate the establishment of worksheds for shuttleless looms in an existing or new cluster, which will provide required scale of economy for business operations, improved working condition in terms of more space, work environment and improve the work efficiency to enhance their competitiveness in the global market.

#### Eligible Beneficiaries

- State Government (or) its agency.
- A registered Co-operative Society.
- A Company set-up under the Companies Act, 1956 as amended (or) a firm set-up under the Limited Liability Partnership Act, 2008 as amended, by a group of powerloom owners (minimum of four beneficiaries).
- The local powerloom association.

#### Eligibility

- Group will consist of at least 4 weavers / entrepreneur(s) having separate legal entity.
- At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width *i.e.* 230 cms and above must be installed.
- Each beneficiary should have at least 4 looms.
- Only TUFFS compatible machineries to be installed.

#### Maximum Admissible Area

- Shuttleless Looms 400 Sq. ft / Loom
- Weaving Preparatory 40% of Loomage area
- Dormitory 125 Sq. ft / Person Subsidy Chart:

| S. No. | Category | Eligible Subsidy on the unit cost of construction | Cap on Subsidy per Sq. ft |
|--------|----------|---|---------------------------|
| 1.     | General  | 40%   | Rs. 400                   |
| 2.     | SC       | 75%   | Rs. 750                   |
| 3.     | ST       | 90%   | Rs. 900                   |

#### Leave Notice for Commanders

513. DR. SHASHI THAROOR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has received any representation of the major domestic pilots' unions such as National Aviator's Guild (NAG) and Indian Pilots Guild and Indian Commercial Pilots Association (ICPA), regarding the changes made to the period of leave notice for commanders;

(b) if so, the details thereof, including whether or not, such unions were included in the discussions with the Directorate General of Civil Aviation's (DGCA),

(c) if not, the reasons therefor; and

(d) the details and reasons behind the DGCA's proposal to extend the job leaving notice period to one year for commanders, from the present six months?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) A Writ Petition has been filed before Hon'ble High Court of Delhi by Indian Pilots Guild (IPG) challenging the legality of CAR Section 7 Flights Crew Standards Training and Licensing Series X, Part II, Issue II dated 16.08.2017 issued by the Office of the Directorate General of Civil Aviation. As per the CAR, the notice period for Captain( Pilot-in-command) was increased from the existing six months to one year. The matter is sub judice in Delhi High Court. Such unions were not included in the discussions with the Directorate.

(d) Various stakeholders during industry consultations suggested reviewing the notice period for pilots.

#### Nomenclature and Status of Sanitation Workers

514. SHRI SHIVKUMAR UDASI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether all sanitation workers are still called "manual scavengers" and there isn't a nuanced understanding of the diversity of sanitation work, if so, the reasons therefor;

(b) whether the Government proposes to enact a law for appointment of sanitation workers in all the Gram Sabhas under the Swachh Bharat Mission; and

(c) the various welfare and social security schemes/including improving the working condition implemented particularly for such sanitation workers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (c) Under Swachh Bharat Mission (Gramin), for disposal of human excreta use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1-2 years and no manual scavenging is required.

#### Development of Waterways

515. SHRI BHAGWANTH KHUBA: Will the Minister of SHIPPING be pleased to state:

(a) whether the Government has framed or is framing any policy for development of waterways in the country and if so, the details thereof;

(b) the details of locations/lengths identified by the Government for the purpose; and

(c) whether any budgetary allocation has been made for the same and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): (a) and (b) On the policy regarding development of National Waterways in the country, the Government is guided by the Inland Waterways Authority of India Act, 1985 and the National Waterways Act, 2016. A list of the National Waterways (NWs), their location and length is given in the enclosed Statement.

(c) The details of funds allocated for development of NWs from 2016-17 onwards are as under:

| (Rs. in crore) |  |                                |
|----------------|--|--------------------------------|
| Year           | Budgetary Estimates (BE)                     | Revised Estimate (RE)          |
| 2016-17        | BE Rs.350.00 +<br>Rs.340.00 (EBRs)*          | Rs.302.00 + Rs.<br>EBRs 340.00 |
| 2017-18        | Rs.228.00 (Grants)<br>+ Rs.660.00<br>(EBRs)* | Rs.329.66 + Rs.<br>EBRs 660.00 |
| 2018-19        | Rs.322.75 (Grants)<br>+ Rs.420.92<br>(EBRs)* | Yet to be decided.             |

(\*) Extra Budgetary Resources

#### Statement

##### List of 111 National Waterways

(Government of India has Declared 111 Waterways as National Waterways through National Waterways Act, 2016 enacted on 12.04.2016).

| S. No. | National Waterway No. | Length (km) | Details of Waterways  | STATES  |
|--------|-----------------------|-------------|---|---|
| 1.     | National Waterway 1   | 1620        | Ganga-Bhagirathi-Hooghly River System (Haldia - Allahabad)                | Uttar Pradesh, Bihar, Jharkhand & West Bengal |
| 2.     | National Waterway 2   | 891         | Brahmaputra River (Dhubri - Sadiya)                                       | Assam   |
| 3.     | National Waterway 3   | 205         | West Coast Canal (Kottapuram - Kollam), Champakara and Udyogmandal Canals | Kerala  |
|        |                       | 170         | West Coast Canal (Kottapuram - Kozhikode)                                 |   |

| S. No. | National Waterway No. | Length (km) | Details of Waterways   | STATES   |
|--------|-----------------------|-------------|--|--|
| 4.     | National Waterway 4   | 50          | Kakinada Canal (Kakinada to Rajahmundry)   | Andhra Pradesh, Telangana, Chhattisgarh, Karnataka, Tamil Nadu, Puducherry and Maharashtra |
|        |                       | 171         | Godavari river (Bhadrachalam to Rajahmundry)   |  |
|        |                       | 139         | Eluru Canal (Rajahmundry to Vijayawada)  |  |
|        |                       | 157         | Krishna river (Wazirabad to Vijayawada)  |  |
|        |                       | 113         | Commamur Canal (Vijayawada to Peddaganjam)   |  |
|        |                       | 316         | North Buckingham Canal (Peddaganjam to Central Station of Chennai)   |  |
|        |                       | 110         | South Buckingham canal (Central Station of Chennai to Marakanam)   |  |
|        |                       | 22          | Marakanam to Puducherry through Kaluvelly tank   |  |
|        |                       | 1202        | River Godavari (Bhadrachalam - Nashik)   |  |
|        |                       | 636         | River Krishna (Wazirabad - Galagali)   |  |
| 5.     | National Waterway 5   | 256         | East Coast Canal and Matai river   | Odisha and West Bengal   |
|        |                       | 265         | Brahmani-Kharsua-Dhamra rivers   |  |
|        |                       | 67          | Mahanadi delta rivers (Consisting of Hansua river, Nunanala, Gobrinala, Kharnasi river and Mahanadi river) |  |
| 6.     | National Waterway 6   | 68          | AAI RIVER  | Assam  |
| 7.     | National Waterway 7   | 90          | AJOY (AJAY) RIVER  | West Bengal  |
| 8.     | National Waterway 8   | 29          | ALAPPUZHA- CHANGANASSERY CANAL   | Kerala   |
| 9.     | National Waterway 9   | 40          | ALAPPUZHA- KOTTAYAM - ATHIRAMPUZHA CANAL   | Kerala Alternate route: 11.5km   |
| 10.    | National Waterway 10  | 45          | AMBA RIVER   | Maharashtra  |
| 11.    | National Waterway 11  | 99          | ARUNAWATI - ARAN RIVER SYSTEM  | Maharashtra  |
| 12.    | National Waterway 12  | 5.5         | ASI RIVER  | Uttar Pradesh  |

| S. No. | National Waterway No. | Length (km) | Details of Waterways                          | STATES                    |
|--------|-----------------------|-------------|---|---------------------------|
| 13.    | National Waterway 13  | 11          | AVM CANAL                                     | Kerala & Tamil Nadu       |
| 14.    | National Waterway 14  | 48          | BAITARNI RIVER                                | Odisha                    |
| 15.    | National Waterway 15  | 135         | BAKRESWAR - MAYURAKSHI RIVER SYSTEM           | West Bengal               |
| 16.    | National Waterway 16  | 121         | BARAK RIVER                                   | Assam                     |
| 17.    | National Waterway 17  | 189         | BEAS RIVER                                    | Himachal Pradesh & Punjab |
| 18.    | National Waterway 18  | 69          | BEKI RIVER                                    | Assam                     |
| 19.    | National Waterway 19  | 67          | BETWA RIVER                                   | Uttar Pradesh             |
| 20.    | National Waterway 20  | 95          | BHAVANI RIVER                                 | Tamil Nadu                |
| 21.    | National Waterway 21  | 139         | BHEEMA RIVER                                  | Karnataka & Telangana     |
| 22.    | National Waterway 22  | 156         | BIRUPA - BADI GENGUTI - BRAHMANI RIVER SYSTEM | Odisha                    |
| 23.    | National Waterway 23  | 56          | BUDHA BALANGA                                 | Odisha                    |
| 24.    | National Waterway 24  | 61          | CHAMBAL RIVER                                 | Uttar Pradesh             |
| 25.    | National Waterway 25  | 33          | CHAPORA RIVER                                 | Goa                       |
| 26.    | National Waterway 26  | 51          | CHENAB RIVER                                  | Jammu and Kashmir         |
| 27.    | National Waterway 27  | 17          | CUMBERJUA RIVER                               | Goa                       |
| 28.    | National Waterway 28  | 45          | DABHOL CREEK -VASHISHTI RIVER SYSTEM          | Maharashtra               |
| 29.    | National Waterway 29  | 132         | DAMODAR RIVER                                 | West Bengal               |
| 30.    | National Waterway 30  | 109         | DEHING RIVER                                  | Assam                     |
| 31.    | National Waterway 31  | 114         | DHANSIRI / CHATHE                             | Assam                     |
| 32.    | National Waterway 32  | 63          | DIKHU RIVER                                   | Assam                     |
| 33.    | National Waterway 33  | 61          | DOYANS RIVER                                  | Assam                     |
| 34.    | National Waterway 34  | 137         | DVC CANAL                                     | West Bengal               |
| 35.    | National Waterway 35  | 108         | DWAREKESWAR RIVER                             | West Bengal               |
| 36.    | National Waterway 36  | 119         | DWARKA RIVER                                  | West Bengal               |
| 37.    | National Waterway 37  | 296         | GANDAK RIVER                                  | Bihar & Uttar Pradesh     |
| 38.    | National Waterway 38  | 62          | GANGADHAR RIVER                               | Assam & West Bengal       |
| 39.    | National Waterway 39  | 49          | GANOL RIVER                                   | Meghalaya                 |
| 40.    | National Waterway 40  | 354         | GIIAGHRA RIVER                                | Bihar & Uttar Pradesh     |

| S. No. | National Waterway No. | Length (km) | Details of Waterways   | STATES                      |
|--------|-----------------------|-------------|--|-----------------------------|
| 41.    | National Waterway 41  | 112         | GHATAPRABHA RIVER  | Karnataka                   |
| 42.    | National Waterway 42  | 514         | GOMTI RIVER  | Uttar Pradesh               |
| 43.    | National Waterway 43  | 10          | GURUPUR RIVER  | Karnataka                   |
| 44.    | National Waterway 44  | 63          | ICHAMATI RIVER   | West Bengal                 |
| 45.    | National Waterway 45  | 650         | INDIRA GANDHI CANAL  | Punjab, Haryana & Rajasthan |
| 46.    | National Waterway 46  | 35          | INDUS RIVER  | Jammu and Kashmir           |
| 47.    | National Waterway 47  | 131         | JALANGI RIVER  | West Bengal                 |
| 48.    | National Waterway 48  | 590         | JAWAI-LUNI-RANN OF KUTCH RIVER SYSTEM                            | Gujarat & Rajasthan         |
| 49.    | National Waterway 49  | 110         | JHELUM RIVER   | Jammu and Kashmir           |
| 50.    | National Waterway 50  | 43          | JINJIRAM RIVER   | Assam & Meghalaya           |
| 51.    | National Waterway 51  | 23          | KABINI RIVER   | Karnataka                   |
| 52.    | National Waterway 52  | 53          | KALI RIVER   | Karnataka                   |
| 53.    | National Waterway 53  | 145         | KALYAN-THANE-MUMBAI WATERWAY, VASAI CREEK AND ULHAS RIVER SYSTEM | Maharashtra                 |
| 54.    | National Waterway 54  | 86          | KARAMNASA RIVER  | Bihar & Uttar Pradesh       |
| 55.    | National Waterway 55  | 311         | KAVERI - KOLLIDAM RIVER SYSTEM                                   | Tamil Nadu                  |
| 56.    | National Waterway 56  | 22          | KHERKAI RIVER  | Jharkhand                   |
| 57.    | National Waterway 57  | 50          | KOPI LI RIVER  | Assam                       |
| 58.    | National Waterway 58  | 236         | KOSI RIVER   | Bihar                       |
| 59.    | National Waterway 59  | 19          | KOTTAYAM-VAIKOM CANAL  | Kerala                      |
| 60.    | National Waterway 60  | 80          | KUMARI RIVER   | West Bengal                 |
| 61.    | National Waterway 61  | 28          | KYN SHI RIVER  | Meghalaya                   |
| 62.    | National Waterway 62  | 86          | LOHIT RIVER  | Assam & Arunachal Pradesh   |
| 63.    | National Waterway 63  | 336         | LUNI RIVER   | Rajasthan                   |
| 64.    | National Waterway 64  | 426         | MAHANADI RIVER   | Odisha                      |
| 65.    | National Waterway 65  | 80          | MAHANANDA RIVER  | West Bengal                 |
| 66.    | National Waterway 66  | 247         | MAHI RIVER   | Gujarat                     |
| 67.    | National Waterway 67  | 94          | MALAPRABHA RIVER   | Karnataka                   |
| 68.    | National Waterway 68  | 41          | MANDOVI RIVER  | Goa                         |

| S. No. | National Waterway No. | Length (km) | Details of Waterways                        | STATES   |
|--------|-----------------------|-------------|---|--|
| 69.    | National Waterway 69  | 5           | MANIMUTHARU RIVER                           | Tamil Nadu   |
| 70.    | National Waterway 70  | 245         | MANJARA RIVER                               | Maharashtra &<br>Telangana                         |
| 71.    | National Waterway 71  | 27          | MAPUSA / MOIDE RIVER                        | Goa  |
| 72.    | National Waterway 72  | 59          | NAG RIVER                                   | Maharashtra  |
| 73.    | National Waterway 73  | 226         | NARMADA RIVER                               | Maharashtra & Gujarat                              |
| 74.    | National Waterway 74  | 79          | NETRAVATHI RIVER                            | Karnataka  |
| 75.    | National Waterway 75  | 142         | PALAR RIVER                                 | Tamil Nadu   |
| 76.    | National Waterway 76  | 23          | PANCHAGANGAVALI<br>(PANCHAGANGOLI) RIVER    | Karnataka  |
| 77.    | National Waterway 77  | 20          | PAZHYPAR RIVER                              | Tamil Nadu   |
| 78.    | National Waterway 78  | 262         | PENGANAGA - WARDIIA RIVER<br>SYSTEM         | Maharashtra &<br>Telangana                         |
| 79.    | National Waterway 79  | 28          | PENNAR RIVER                                | Andhra Pradesh                                     |
| 80.    | National Waterway 80  | 126         | PONNIYAR RIVER                              | Tamil Nadu   |
| 81.    | National Waterway 81  | 35          | PUNPUN RIVER                                | Bihar  |
| 82.    | National Waterway 82  | 58          | PUTHIMARI RIVER                             | Assam  |
| 83.    | National Waterway 83  | 31          | RAJPURI CREEK                               | Maharashtra  |
| 84.    | National Waterway 84  | 44          | RAVI RIVER                                  | Jammu and Kashmir,<br>Himachal Pradesh &<br>Punjab |
| 85.    | National Waterway 85  | 31          | REVADANDA CREEK - KUNDALIKA<br>RIVER SYSTEM | Maharashtra  |
| 86.    | National Waterway 86  | 72          | RUPNARAYAN RIVER                            | West Bengal  |
| 87.    | National Waterway 87  | 210         | SABARMATI RIVER                             | Gujarat  |
| 88.    | National Waterway 88  | 14          | SAL RIVER                                   | Goa  |
| 89.    | National Waterway 89  | 45          | SAVITRI RIVER (BANKOT CREEK)                | Maharashtra  |
| 90.    | National Waterway 90  | 29          | SHARAVATI RIVER                             | Karnataka  |
| 91.    | National Waterway 91  | 52          | SHASTRI RIVER - JAIGAD CREEK<br>SYSTEM      | Maharashtra  |
| 92.    | National Waterway 92  | 26          | SILABATI RIVER                              | West Bengal  |
| 93.    | National Waterway 93  | 63          | SIMSANG RIVER                               | Meghalaya  |
| 94.    | National Waterway 94  | 141         | SONE RIVER                                  | Bihar  |

| S. No. | National Waterway No. | Length (km) | Details of Waterways                       | STATES                                |
|--------|-----------------------|-------------|--|---------------------------------------|
| 95.    | National Waterway 95  | 106         | SUBANSIRI RIVER                            | Assam                                 |
| 96.    | National Waterway 96  | 311         | SUBARNREKHA RIVER                          | Jharkhand, West Bengal & Odisha       |
|        |                       | 172         | SUNDERBANS WATERWAY                        | West Bengal                           |
|        |                       | 56          | BIDYA RIVER                                | West Bengal                           |
|        |                       | 15          | CHHOTA KALAGACHI (CHHOTO KALERGACHI) RIVER | West Bengal                           |
|        |                       | 7           | GOMAR RIVER                                | West Bengal                           |
|        |                       | 16          | HARIBHANGA RIVER                           | West Bengal                           |
|        |                       | 37          | HOGLA (HOGAL)- PATHANKHALI RIVER           | West Bengal                           |
| 97.    | National Waterway 97  | 9           | KALINDI (KALANDI) RIVER                    | West Bengal                           |
|        |                       | 22          | KATAKHALI RIVER                            | West Bengal                           |
|        |                       | 99          | MATLA RIVER                                | West Bengal                           |
|        |                       | 28          | MURI GANGA (BARATALA) RIVER                | West Bengal                           |
|        |                       | 53          | RAIMANGAL RIVER                            | West Bengal                           |
|        |                       | 14          | SAHIBKHALI (SAHEBKHALI) RIVER              | West Bengal                           |
|        |                       | 37          | SAPTAMUKHI RIVER                           | West Bengal                           |
|        |                       | 64          | THAKURRAN RIVER                            | West Bengal                           |
| 98.    | National Waterway 98  | 377         | SUTLEJ RIVER                               | Himachal Pradesh & Punjab             |
| 99.    | National Waterway 99  | 62          | TAMARAPARANI RIVER                         | Tamil Nadu                            |
| 100.   | National Waterway 100 | 436         | TAPI RIVER                                 | Maharashtra & Gujarat                 |
| 101.   | National Waterway 101 | 42          | TIZU - ZUNGKI RIVERS                       | Nagaland                              |
| 102.   | National Waterway 102 | 87          | TLWANG (DHALESWARI RIVER)                  | Assam & Mizoram                       |
| 103.   | National Waterway 103 | 73          | TONS RIVER                                 | Uttar Pradesh                         |
| 104.   | National Waterway 104 | 232         | TUNGABHADRA RIVER                          | Karnataka. Telangana & Andhra Pradesh |
| 105.   | National Waterway 105 | 15          | UDAYAVARA RIVER                            | Karnataka                             |
| 106.   | National Waterway 106 | 20          | UMNGOT (DAWKI) RIVER                       | Meghalaya                             |
| 107.   | National Waterway 107 | 46          | VAIGAI RIVER                               | Tamil Nadu                            |
| 108.   | National Waterway 108 | 53          | VARUNA RIVER                               | Uttar Pradesh                         |

| S. No.  | National Waterway No. | Length (km) | Details of Waterways               | STATES                         |
|---------|-----------------------|-------------|------------------------------------|--------------------------------|
| 109.    | National Waterway 109 | 166         | WAINGANGA - PRANAHITA RIVER SYSTEM | Maharashtra &Telangana         |
| 110.    | National Waterway 110 | 1080        | YAMUNA RIVER                       | Delhi, Haryana & Uttar Pradesh |
| 111.    | National Waterway 111 | 50          | ZUARI RIVER                        | Goa                            |
| 20162.5 |                       |             |                                    |                                |

[Translation]

### Sources of Energy

516. SHRI SHER SINGH GHUBAYA:

SHRI RAVINDRA KUMAR RAY:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the steps taken by the Government to make Solar, wind and biogas as main sources of power and the details thereof;

(b) whether the International Solar Alliance day was celebrated in Delhi in October, 2018;

(c) if so, the salient features thereof;

(d) whether some agreements have been signed in this conference; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The Government has set a target of 175 GW of renewable energy capacity by 2022. This includes 100 GW of Solar energy, 60 GW of Wind energy, 10 GW of Biomass energy and 5 GW of Small Hydro energy.

To promote the production of renewable energy through various schemes/programmes, the Government has taken various steps which inter alia include: -

(i) Issued guidelines for procurement of solar and wind power through tariff based competitive bidding process;

(ii) Declared Renewable Purchase Obligation (RPO) up to the year 2018-19;

(iii) Declare Renewable Generation Obligation on new coal/lignite based thermal plants;

(iv) Notified National Offshore Wind Energy Policy;

(v) Notified policy for Repowering of Wind Power Projects;

(vi) Notified standards for deployment of solar photovoltaic systems/devices;

(vii) Issued order for waiving the Inter State Transmission System charges and losses for interstate sale of solar and wind power for projects to be commissioned by March 2019.

(b) to (e) The First Assembly of the International Solar Alliance (ISA) was held on 3 October, 2018 in Greater Noida, Uttar Pradesh. The First Assembly elected India as the first President of ISA and France as the Co-President. Various issues which were deliberated were actions and programmes of ISA, Budget of ISA for the year 2019, structure of ISA committees, Rules of Procedures of ISA, opening up the ISA membership to all countries that are members of United Nations, appointment of Director General of ISA, etc.

[English]

### Unemployment Allowance Under MGNREGS

517. SHRI RAVNEET SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether not a single person from Punjab was given unemployment allowance under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in 2017- 18 and if so, the details thereof and the reasons therefor;

(b) whether out of 15.27 lakh workers in Punjab registered under the scheme only 9,517 were employed

for 100 days and if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to link agriculture with MGNREGS which shall benefit farming oriented States such as Punjab and if so, the details thereof and if not, the reasons therefor;

(d) the steps taken/being taken by the Union Government to reduce wage payments delay; and

(e) whether there is any monitoring mechanism which ensures timely dispersal of payment to workers and if so, the details thereof and if not, the reasons therefor, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) State Government of Punjab has intimated that no such instance has been reported in the districts of Punjab, hence, no unemployment allowance has been given to the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in 2017-18.

(b) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. The demand for work itself is influenced by various factors such as rain-fall pattern, availability of alternative and remunerative employment opportunities outside MGNREGA and prevailing unskilled wage rates. State Government of Punjab has intimated that out of 15.27 lakh households registered under the Scheme, 7.66 lakh have demanded employment during 2017-18. Out of them, 9517 demanded and were provided employment for 100 days.

(c) To strengthen the Scheme's synergy with agriculture and sustainable livelihoods, it is now mandatory that at least 60% of the works taken up in a district in terms of cost shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees.

(d) and (e) Efforts have been made by the Ministry to reduce the delay in payment of wages to the

MGNREGA workers viz., timely release of funds, payment through National Electronic Fund Management System (NeFMS) for direct payment of wages into workers account, issued guidelines for monitoring of timely payment and enabling appropriate provisions in NREGA Soft to monitor timely payment of wages.

### **Sanitation in Rural Areas**

518. SHRIMATI POONAMBEN MAADAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the status of rural sanitation coverage in the country before launch of Swachh Bharat Mission Grameen (SBM-G) and the achievement made after launching SBM-G, year-wise and State/UT-wise including Gujarat;

(b) the present coverage of household toilets as on date;

(c) the targets fixed to make the country Open Defecation Free (ODF) and the time by which 100% rural sanitation coverage is likely to be achieved under SBM-G;

(d) whether the Government has conducted any survey regarding ODF villages where the authentication of the construction of toilets has been inspected and examined and if so, the details and the outcome thereof, State-wise including Gujarat; and

(e) the number of toilets built across rural India during each of the last four years and the number of villages declared ODF in the country including Gujarat region, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI):

(a) and (b) The status of rural sanitation coverage in the country at the launch of Swachh Bharat Mission (Gramin) [SBM(G)] was 38.70%. Since the launch of the SBM in October 2014, rural sanitation coverage has crossed 97%. State/UT-wise and year-wise number of Individual household latrines (IHHLs) constructed under SBM(G) since its launch with effect from 02.10.2014 are given in the enclosed Statement I.

State/UT-wise status of coverage of household toilets under SBM(G) as on 10.12.2018 is given in the enclosed Statement II.

(c) Under SBM(G), the Government has set target of 100% open-defecation free India by 2nd October, 2019. So far, 25 States/UTs have been declared ODF. The remaining States are on track to become ODF by 2nd October, 2019.

(d) Sanitation is a State subject. However, the Ministry supplements the efforts of the States by providing them with technical and financial assistance

through the SBM(G). As per the SBM(G) Guidelines, villages and districts declare themselves Open Defecation Free (ODF) through a rigorous process of self-declaration, followed by a multi-level decentralized verification process by the districts and States. State/UT-wise details of ODF verification are given in the enclosed Statement III.

(e) State/UT-wise and year-wise number of IHHLs constructed across rural India during the last 4 years and the State/UT-wise number of ODF declared villages in the country including Gujarat region as 10.12.2018 are given in the enclosed Statement IV.

**Statement – I**

*State/UT-wise Status of Coverage of Household Toilets Under SBM as on 10.12.2018*

| S. No. | State/UT                    | IHHLs<br>constructed in<br>2014-15<br>(2.10.14 to<br>31.3.15) | IHHLs<br>constructed<br>in 2015-16 | IHHLs<br>constructed<br>in 2016-17 | IHHLs<br>constructed<br>in 2017-18 | IHHLs<br>constructed in<br>2018-19<br>(Upto<br>10.12.2018) |
|--------|-----------------------------|---|------------------------------------|------------------------------------|------------------------------------|--|
| 1      | 2                           | 3   | 4                                  | 5                                  | 6                                  | 7  |
| 1.     | Andaman and Nicobar Islands | 0   | 0                                  | 979                                | 17556                              | 0  |
| 2.     | Andhra Pradesh              | 197664  | 350558                             | 788495                             | 2225155                            | 245495   |
| 3.     | Arunachal Pradesh           | 9545  | 19428                              | 42552                              | 41460                              | 1782   |
| 4.     | Assam                       | 139654  | 463045                             | 1054898                            | 816435                             | 679509   |
| 5.     | Bihar                       | 127247  | 427034                             | 872329                             | 3433356                            | 4394339  |
| 6.     | Chandigarh                  | 0   | 0                                  | 0                                  | 0                                  | 0  |
| 7.     | Chhattisgarh                | 14640   | 356284                             | 1464591                            | 1404526                            | 67419  |
| 8.     | Dadra and Nagar Haveli      | 0   | 0                                  | 0                                  | 18758                              | 0  |
| 9.     | Daman and Diu               | 0   | 0                                  | 0                                  | 1600                               | 0  |
| 10.    | Goa                         | 0   | 28637                              | 0                                  | 0                                  | 0  |
| 11.    | Gujarat                     | 267883  | 919049                             | 1559315                            | 428730                             | 883  |
| 12.    | Haryana                     | 60286   | 129170                             | 124140                             | 319998                             | 16   |
| 13.    | Himachal Pradesh            | 29639   | 62551                              | 80519                              | 10                                 | 15   |
| 14.    | Jammu and Kashmir           | 11011   | 61640                              | 83136                              | 580757                             | 340478   |

| 1     | 2              | 3         | 4          | 5           | 6           | 7           |
|-------|----------------|-----------|------------|-------------|-------------|-------------|
| 15.   | Jharkhand      | 68960     | 311314     | 831502      | 1203836     | 928721      |
| 16.   | Karnataka      | 788784    | 530833     | 719863      | 1434591     | 716951      |
| 17.   | Kerala         | 20425     | 11153      | 195024      | 0           | 0           |
| 18.   | Lakshadweep    |           | 0          | 0           | 0           | 0           |
| 19.   | Madhya Pradesh | 309362    | 1016692    | 1859828     | 2353800     | 748396      |
| 20.   | Maharashtra    | 437324    | 882053     | 1916460     | 2252886     | 43452       |
| 21.   | Manipur        | 25003     | 47168      | 41472       | 61528       | 67674       |
| 22.   | Meghalaya      | 32117     | 44129      | 45973       | 87138       | 0           |
| 23.   | Mizoram        | 73        | 6026       | 2872        | 25012       | 5           |
| 24.   | Nagaland       | 103       | 22514      | 38073       | 19211       | 50880       |
| 25.   | Odisha         | 112879    | 1325040    | 1263125     | 816203      | 1491525     |
| 26.   | Puducherry     | 0         | 0          | 2430        | 7933        | 17639       |
| 27.   | Punjab         | 8511      | 71419      | 106597      | 75192       | 36343       |
| 28.   | Rajasthan      | 631574    | 2090577    | 2791196     | 2129328     | 292         |
| 29.   | Sikkim         | 807       | 3707       | 0           | 0           | 0           |
| 30.   | Tamil Nadu     | 248399    | 946386     | 1139671     | 2206083     | 176746      |
| 31.   | Telangana      | 86360     | 238427     | 520029      | 1552975     | 393976      |
| 32.   | Tripura        | 25167     | 60681      | 43778       | 33502       | 112359      |
| 33.   | Uttar Pradesh  | 498182    | 689316     | 1735210     | 5666906     | 8484625     |
| 34.   | Uttarakhand    | 37171     | 63971      | 334099      | 42985       | 240         |
| 35.   | West Bengal    | 713964    | 1430957    | 2318597     | 1006466     | 522359      |
| Total |                | 49,02,734 | 1,26,09759 | 2,19,76,753 | 3,02,6,3916 | 1,95,22,119 |

**Statement – II****State/UT-wise Status of Coverage of Household Toilets Under SBM(G) as on 10.12.2018**

| S. No. | State/UT                    | Household toilets coverage as on 10.12.2018 (in percentage) |
|--------|-----------------------------|---|
| 1      | 2                           | 3   |
| 1.     | Andaman and Nicobar Islands | 100.00  |
| 2.     | Andhra Pradesh              | 100.00  |

| 1   | 2                      | 3      |
|-----|------------------------|--------|
| 3.  | Arunachal Pradesh      | 100.00 |
| 4.  | Assam                  | 98.67  |
| 5.  | Bihar                  | 88.24  |
| 6.  | Chandigarh             | 100.00 |
| 7.  | Chhattisgarh           | 100.00 |
| 8.  | Dadra and Nagar Haveli | 100.00 |
| 9.  | Daman and Diu          | 100.00 |
| 10. | Goa                    | 76.22  |
| 11. | Gujarat                | 100.00 |

| 1     | 2                 | 3      |
|-------|-------------------|--------|
| 12.   | Haryana           | 100.00 |
| 13.   | Himachal Pradesh  | 100.00 |
| 14.   | Jammu and Kashmir | 100.00 |
| 15.   | Jharkhand         | 100.00 |
| 16.   | Karnataka         | 100.00 |
| 17.   | Kerala            | 100.00 |
| 18.   | Lakshadweep       | 100.00 |
| 19.   | Madhya Pradesh    | 100.00 |
| 20.   | Maharashtra       | 100.00 |
| 21.   | Manipur           | 100.00 |
| 22.   | Meghalaya         | 100.00 |
| 23.   | Mizoram           | 100.00 |
| 24.   | Nagaland          | 100.00 |
| 25.   | Odisha            | 74.37  |
| 26.   | Puducherry        | 100.00 |
| 27.   | Punjab            | 100.00 |
| 28.   | Rajasthan         | 100.00 |
| 29.   | Sikkim            | 100.00 |
| 30.   | Tamil Nadu        | 100.00 |
| 31.   | Telangana         | 94.09  |
| 32.   | Tripura           | 95.37  |
| 33.   | Uttar Pradesh     | 100.00 |
| 34.   | Uttarakhand       | 100.00 |
| 35.   | West Bengal       | 98.28  |
| India |                   | 97.11  |

**Statement – III**

*State/UT-wise Verification Status of ODF Declared Villages (as on 11.12.2018)*

| S. No. | State Name                  | Total ODF declared villages | Total ODF verified villages |
|--------|-----------------------------|-----------------------------|-----------------------------|
| 1      | 2                           | 3                           | 4                           |
| 1.     | Andaman and Nicobar Islands | 192                         | 192                         |
| 2.     | Andhra Pradesh              | 18841                       | 18841                       |

| 1   | 2                      | 3     | 4     |
|-----|------------------------|-------|-------|
| 3.  | Arunachal Pradesh      | 5389  | 5389  |
| 4.  | Assam                  | 21397 | 10293 |
| 5.  | Bihar                  | 16615 | 3021  |
| 6.  | Chandigarh             | 13    | 13    |
| 7.  | Chhattisgarh           | 18769 | 18769 |
| 8.  | Dadra and Nagar Haveli | 69    | 69    |
| 9.  | Daman and Diu          | 26    | 26    |
| 10. | Goa                    | 22    | 0     |
| 11. | Gujarat                | 18261 | 18261 |
| 12. | Haryana                | 6908  | 6908  |
| 13. | Himachal Pradesh       | 15921 | 15921 |
| 14. | Jammu and Kashmir      | 7565  | 7476  |
| 15. | Jharkhand              | 29564 | 18345 |
| 16. | Karnataka              | 26931 | 21410 |
| 17. | Kerala                 | 2027  | 2027  |
| 18. | Lakshadweep            | 9     | 0     |
| 19. | Madhya Pradesh         | 50228 | 40412 |
| 20. | Maharashtra            | 40500 | 40500 |
| 21. | Manipur                | 2556  | 1770  |
| 22. | Meghalaya              | 6028  | 6028  |
| 23. | Mizoram                | 695   | 694   |
| 24. | Nagaland               | 1451  | 864   |
| 25. | Odisha                 | 17584 | 13122 |
| 26. | Puducherry             | 265   | 0     |
| 27. | Punjab                 | 13726 | 13700 |
| 28. | Rajasthan              | 42869 | 42869 |
| 29. | Sikkim                 | 441   | 441   |
| 30. | Tamil Nadu             | 12524 | 10559 |

| 1   | 2             | 3     | 4     | 1     | 2           | 3      | 4      |
|-----|---------------|-------|-------|-------|-------------|--------|--------|
| 31. | Telangana     | 6883  | 5159  | 34.   | Uttarakhand | 15473  | 15473  |
| 32. | Tripura       | 678   | 92    | 35.   | West Bengal | 37576  | 36216  |
| 33. | Uttar Pradesh | 97176 | 34175 | Total |             | 535172 | 409035 |

**Statement – IV**

*State/UT-wise and Year-wise Number of IHHLs Constructed During the Last 4 Years and the State/UT-wise Number of ODF Declared Villages as 10.12.2018*

| S. No. | State/UT                    | IHHLs<br>constructed<br>in 2014-15 | IHHLs<br>constructed<br>in 2015-16 | IHHLs<br>constructed<br>in 2016-17 | IHHLs<br>constructed<br>in 2017-18 | ODF declared<br>villages as on<br>10.12.2018 |
|--------|-----------------------------|------------------------------------|------------------------------------|------------------------------------|------------------------------------|--|
| 1      | 2                           | 3                                  | 4                                  | 5                                  | 6                                  | 7  |
| 1.     | Andaman and Nicobar Islands | 0                                  | 0                                  | 979                                | 17556                              | 192  |
| 2.     | Andhra Pradesh              | 218242                             | 350558                             | 788495                             | 2225155                            | 18841  |
| 3.     | Arunachal Pradesh           | 12900                              | 19428                              | 42552                              | 41460                              | 5389   |
| 4.     | Assam                       | 150735                             | 463045                             | 1054898                            | 816435                             | 21383  |
| 5.     | Bihar                       | 165352                             | 427034                             | 872329                             | 3433356                            | 16613  |
| 6.     | Chandigarh                  | 0                                  | 0                                  | 0                                  | 0                                  | 13   |
| 7.     | Chhattisgarh                | 39825                              | 356284                             | 1464591                            | 1404526                            | 18769  |
| 8.     | Dadra and Nagar Haveli      | 0                                  | 0                                  | 0                                  | 18758                              | 69   |
| 9.     | Daman and Diu               | 0                                  | 0                                  | 0                                  | 1600                               | 26   |
| 10.    | Goa                         | 0                                  | 28637                              | 0                                  | 0                                  | 22   |
| 11.    | Gujarat                     | 334662                             | 919049                             | 1559315                            | 428730                             | 18261  |
| 12.    | Haryana                     | 106573                             | 129170                             | 124140                             | 319998                             | 6908   |
| 13.    | Himachal Pradesh            | 57977                              | 62551                              | 80519                              | 10                                 | 15921  |
| 14.    | Jammu and Kashmir           | 11112                              | 61640                              | 83136                              | 580757                             | 7565   |
| 15.    | Jharkhand                   | 98397                              | 311314                             | 831502                             | 1203836                            | 29564  |
| 16.    | Karnataka                   | 778258                             | 530833                             | 719863                             | 1434591                            | 26931  |
| 17.    | Kerala                      | 32534                              | 11153                              | 195024                             | 0                                  | 2027   |
| 18.    | Lakshadweep                 | 0                                  | 0                                  | 0                                  | 0                                  | 9  |
| 19.    | Madhya Pradesh              | 512400                             | 1016692                            | 1859828                            | 2353800                            | 50228  |

| 1     | 2             | 3         | 4           | 5           | 6           | 7        |
|-------|---------------|-----------|-------------|-------------|-------------|----------|
| 20.   | Maharashtra   | 488402    | 882053      | 1916460     | 2252886     | 40500    |
| 21.   | Manipur       | 28249     | 47168       | 41472       | 61528       | 2556     |
| 22.   | Meghalaya     | 42001     | 44129       | 45973       | 87138       | 6028     |
| 23.   | Mizoram       | 534       | 6026        | 2872        | 25012       | 695      |
| 24.   | Nagaland      | 103       | 22514       | 38073       | 19211       | 1451     |
| 25.   | Odisha        | 131925    | 1325040     | 1263125     | 816203      | 17522    |
| 26.   | Puducherry    | 0         | 0           | 2430        | 7933        | 265      |
| 27.   | Punjab        | 9651      | 71419       | 106597      | 75192       | 13726    |
| 28.   | Rajasthan     | 649092    | 2090577     | 2791196     | 2129328     | 42869    |
| 29.   | Sikkim        | 3562      | 3707        | 0           | 0           | 441      |
| 30.   | Tamil Nadu    | 380047    | 946386      | 1139671     | 2206083     | 12524    |
| 31.   | Telangana     | 131955    | 238427      | 520029      | 1552975     | 6883     |
| 32.   | Tripura       | 24780     | 60681       | 43778       | 33502       | 675      |
| 33.   | Uttar Pradesh | 509841    | 689316      | 1735210     | 5666906     | 97158    |
| 34.   | Uttarakhand   | 57892     | 63971       | 334099      | 42985       | 15473    |
| 35.   | West Bengal   | 845714    | 1430957     | 2318597     | 1006466     | 37576    |
| Total |               | 58,22,715 | 1,26,09,759 | 2,19,76,753 | 3,02,63,916 | 5,35,073 |

### Complaints Against Low Cost Airlines

519. SHRI S.P. MUDDAHANUME GOWDA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of complaints against low cost airlines by the air passengers in the country during the past three years, airline-wise and year-wise;

(b) the action taken against those low cost airlines;

(c) whether there are growing incidents of mistreatment of air passengers by these private airlines in recent years; and

(d) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) Travel by air is a contractual agreement between the passenger and the airline. As per the prevailing

regulations, aggrieved passengers are required to lodge their complaints with the concerned airline. For timely redressal of passenger grievance, every airline appoints a nodal officer and appellate authority and display the contact details of them on their respective website. If the airlines fail to fulfill their obligations, the passenger may complain to the statutory bodies set up under the relevant applicable laws. The details of complaints registered by the air passengers against low-cost airlines and details of complaints on staff behaviour for the year 2016, 2017 and 218 (upto Oct 2018) is given in the enclosed Statement. The Ministry of Civil Aviation has prepared a web portal and mobile app (AirSewa) to facilitate grievance handling. Passengers can register their complaint and this will then have to be resolved by the concerned party. AirSewa compliance is closely monitored to ensure prompt grievance redressal.

**Statement***No. of Complaints Against Low Cost Airline in the Year 2016, 2017 and 2018 (upto Oct 2018)*

| Name of the Airline | 2016 | 2017 | 2018<br>(upto Oct.) |
|---------------------|------|------|---------------------|
| Air Asia            | 66   | 11   | 105                 |
| Go Air              | 40   | 43   | 446                 |
| Indigo              | 822  | 766  | 1395                |
| SpiceJet            | 1334 | 1101 | 258                 |

*Complaints on Staff Behaviour Against these Airlines for the Year 2016, 2017 and 2018 (upto Oct 2018)*

| Airline  | Year | Jan | Feb | Mar | Apr | May | Jun | Jul | Aug | Sep | Oct | Nov | Dec | Total |
|----------|------|-----|-----|-----|-----|-----|-----|-----|-----|-----|-----|-----|-----|-------|
| Air Asia | 2016 | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 12    |
|          | 2017 | 0   | 1   | 0   | 1   | 1   | 1   | 0   | 1   | 2   | 2   | 1   | 1   |       |
|          | 2018 | 1   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   |     |     |       |
| Go Air   | 2016 | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0     |
|          | 2017 | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   |       |
|          | 2018 | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   | 0   |       |
| IndiGo   | 2016 | 0   | 3   | 1   | 3   | 3   | 2   | 2   | 2   | 1   | 3   | 4   | 2   | 82    |
|          | 2017 | 4   | 3   | 1   | 3   | 2   | 5   | 1   | 1   | 4   | 1   | 3   | 4   |       |
|          | 2018 | 6   | 2   | 3   | 1   | 1   | 1   | 1   | 3   | 4   | 2   |     |     |       |
| SpiceJet | 2016 | 9   | 8   | 8   | 8   | 10  | 17  | 8   | 21  | 15  | 22  | 15  | 19  | 306   |
|          | 2017 | 13  | 13  | 11  | 10  | 5   | 10  | 16  | 9   | 6   | 4   | 6   | 6   |       |
|          | 2018 | 5   | 4   | 1   | 5   | 4   | 8   | 9   | 1   | 0   | 0   |     |     |       |
| Total    |      | 38  | 34  | 25  | 31  | 26  | 44  | 37  | 38  | 32  | 34  | 29  | 32  | 400   |

[Translation]

**Problem of Drinking Water in Drought Affected Areas**

520. SHRI RAJU SHETTY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has taken steps to deal with the issue of drinking water in drought affected districts/areas across the country including Maharashtra;

(b) if so, the details thereof, State/ UT-wise;

(c) whether the Government of Maharashtra has submitted any proposal to resolve this issue;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (e) Reference for assessment of the situation of drought has been received from Nodal Ministry (Ministry of Agriculture and Farmers' Welfare)

in 2018 for the state of Jharkhand, Odisha, Gujarat, Rajasthan, Andhra Pradesh and Maharashtra for which representative from this Ministry has been nominated for participation in the Inter-Ministerial Central Team (IMCT).

To take relief measures for restoration of the drinking water supply in drought affected areas, as per the National Rural Drinking Water Programme (NRDWP) provides for, States may utilize up to 25% of NRDWP funds as Flexi funds, in case of Natural Calamity. States can also take a long term measures using NRDWP funds for providing permanent solution to the drinking water problem in such areas.

*[English]*

**Quality House Construction Under PMAY-G**

521. SHRIMATI KIRRON KHER: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the construction of rural houses under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) has increased substantially during the period of 2014-18 as compared to 2010-14;

(b) if so, the details thereof, State/ UT-wise;

(c) whether quality house construction under the scheme is being ensured through rural mason training and if so, the details thereof; and

(d) whether the Government plans to bring in new initiatives for upgradation of kutchha houses in consultation with relevant stakeholders, so as to achieve the objective of housing for all by 2022 under PMAY-G?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) and (b) The erstwhile rural housing scheme Indira Awaas yojana (IAY) has been restructured into Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) from 01.04.2016. A statement indicating houses constructed under PMAY-G/IAY, State/UT-wise during the years 2010-11 to 2013-14 and 2014-15 to 2018-19 are given in the enclosed Statement.

(c) Yes Madam. Pradhan Mantri Awaas Yojana-Gramin(PMAY-G) envisages training of Rural Masons with the objective of improving workmanship and quality of construction of houses while at the same time, increasing availability of skilled masons and enhancing employability of such masons.

(d) There is no such proposal in under consideration in the Ministry of Rural Development.

## Statement

## House Constructed Under Pradhan Mantri Awaas Yojana-Gramin/ IAY from 2010-11 to 2018-19

| S. No. | State             | (Units in Nos.) |         |         |         |         |         |         |         |         |  |  |
|--------|-------------------|-----------------|---------|---------|---------|---------|---------|---------|---------|---------|--|--|
|        |                   | 2010-11         | 2011-12 | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 |  |  |
| 1.     | Andhra Pradesh    | 0               | 0       | 238300  | 206464  | 30526   | 65091   | 30680   | 27385   | 7720    |  |  |
| 2.     | Arunachal Pradesh | 0               | 0       | 0       | 0       | 3       | 1       | 0       | 0       | 45      |  |  |
| 3.     | Assam             | 0               | 61      | 47399   | 57899   | 73342   | 71803   | 249698  | 55404   | 93558   |  |  |
| 4.     | Bihar             | 108474          | 158796  | 119884  | 90931   | 102984  | 277298  | 688870  | 312763  | 295093  |  |  |
| 5.     | Chattisgarh       | 26              | 8344    | 16064   | 34388   | 25132   | 23845   | 124964  | 377030  | 97325   |  |  |
| 6.     | Goa               | 0               | 0       | 1       | 11      | 5       | 27      | 594     | 7       | 6       |  |  |
| 7.     | Gujarat           | 140             | 208     | 29545   | 23004   | 28490   | 39747   | 39840   | 99838   | 49555   |  |  |
| 8.     | Haryana           | 37              | 326     | 10634   | 12344   | 12034   | 12939   | 16859   | 10904   | 3110    |  |  |
| 9.     | Himachal Pradesh  | 100             | 91      | 4266    | 4608    | 2337    | 3031    | 4461    | 3910    | 2323    |  |  |
| 10.    | Jammu and Kashmir | 0               | 52      | 325     | 2580    | 3207    | 1981    | 3136    | 2221    | 5634    |  |  |
| 11.    | Jharkhand         | 20534           | 16398   | 30723   | 20309   | 20732   | 29307   | 142502  | 197002  | 140023  |  |  |
| 12.    | Karnataka         | 0               | 2       | 14683   | 109794  | 101502  | 157837  | 77225   | 58687   | 24688   |  |  |
| 13.    | Kerala            | 19068           | 14232   | 31601   | 23642   | 40344   | 50637   | 71053   | 19166   | 10945   |  |  |
| 14.    | Madhya Pradesh    | 1776            | 36734   | 23071   | 24925   | 17941   | 18957   | 367284  | 662699  | 513466  |  |  |
| 15.    | Maharashtra       | 544             | 842     | 134057  | 121328  | 47563   | 120251  | 136818  | 187932  | 143364  |  |  |
| 16.    | Manipur           | 0               | 0       | 0       | 222     | 1534    | 96      | 869     | 932     | 2964    |  |  |
| 17.    | Meghalaya         | 724             | 1496    | 4456    | 8190    | 5015    | 863     | 7046    | 2544    | 2417    |  |  |
| 18.    | Mizoram           | 0               | 0       | 2017    | 3637    | 769     | 378     | 537     | 1631    | 721     |  |  |
| 19.    | Nagaland          | 0               | 0       | 0       | 7332    | 5541    | 628     | 933     | 14      | 0       |  |  |
| 20.    | Odisha            | 0               | 139     | 5585    | 26287   | 104169  | 275992  | 76382   | 450761  | 282102  |  |  |
| 21.    | Punjab            | 2               | 59      | 106     | 11      | 383     | 627     | 2462    | 1303    | 4095    |  |  |

| S. No. | State                     | 2010-11 | 2011-12 | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2017-18 | 2018-19 |
|--------|---------------------------|---------|---------|---------|---------|---------|---------|---------|---------|---------|
| 22.    | Rajasthan                 | 3056    | 52662   | 60552   | 26602   | 53869   | 64721   | 107878  | 337558  | 150409  |
| 23.    | Sikkim                    | 0       | 0       | 0       | 0       | 888     | 213     | 753     | 563     | 661     |
| 24.    | Tamil Nadu                | 570     | 746     | 19964   | 26891   | 27735   | 28537   | 144892  | 170265  | 58435   |
| 25.    | Telangana                 | 0       | 0       | 0       | 0       | 28      | 45763   | 2759    | 0       | 0       |
| 26.    | Tripura                   | 0       | 514     | 5556    | 11686   | 18629   | 6248    | 7080    | 4994    | 12472   |
| 27.    | Uttar Pradesh             | 146     | 7487    | 222205  | 175937  | 276741  | 159905  | 478247  | 818732  | 66946   |
| 28.    | Uttarakhand               | 263     | 1260    | 12445   | 4219    | 8127    | 7748    | 8711    | 7666    | 2612    |
| 29.    | West Bengal               | 1       | 0       | 17732   | 29960   | 186237  | 358368  | 421046  | 642772  | 430052  |
| 30.    | Andaman and<br>Nicobar    | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       |
| 31.    | Dadra and Nagar<br>Haveli | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 1       | 0       |
| 32.    | Daman and Diu             | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 6       | 0       |
| 33.    | Lakshadweep               | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       | 0       |
| 34.    | Puducherry                | 0       | 1       | 0       | 0       | 0       | 0       | 0       | 0       | 0       |
|        | Total                     | 155461  | 300450  | 2185773 | 1592367 | 1652737 | 1822839 | 3213579 | 4454690 | 2400741 |

Data as reported by the States/UTs on AwaasSoft as on 11.12.2018

[Translation]

**Vehicles on Alternative Fuels**

522. SHRI PASHUPATI NATH SINGH:

SHRI RAVINDRA KUMAR RAY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has asked the Automobile companies to increase the number of electric vehicles or vehicles running on alternate fuels; and

(b) if so, the steps being taken/likely to be taken by the Government to increase the number of electric vehicles and running on alternate fuels to bring down pollution levels?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) No, Madam.

(b) To promote alternate fuels and to bring down pollution levels across the country, Government has taken proactive steps to promote environment friendly vehicles which are innovative, ushering in proactive use of natural resources. The Government has issued various notifications specifying mass emission standards for Compressed Natural Gas, Biodiesel(B-100), flex-fuel (E 85) or (E 100) and ethanol (ED 95), LNG and flex-fuel Methanol M15 or M100, Methanol MD 95 and dual fuel vehicles. The Government has also mandated mass emission standard for BS-VI throughout the country with effect from 1st April 2020.

Further, for promotion of electric vehicles, Government has notified for retro-fitting of hybrid electric system or electric kit to vehicles and has specified the type approval procedure of electric hybrid vehicles. The Government has notified that the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background. The Government, vide S.O. 5333(E) dated 18th October, 2018 has also granted exemption to the Battery Operated Transport Vehicles and

Transport Vehicles running on Ethanol and Methanol fuels from requirement of permit.

[English]

**Safety of Passengers' Baggage at IGI, New Delhi**

523. SHRI B.V. NAIK: Will the Minister of CIVIL AVIATION be Pleased to state:

(a) whether it is a fact that the incidents of theft of passengers' baggage at airports, especially at Indira Gandhi International (IGI) Airport of New Delhi are yet to cease;

(b) if so, the reasons for failure in curbing the incidents of theft of passengers' baggage;

(c) the categories of employees who are found to be involved in these incidents of stealing;

(d) whether steps are being taken to prevent such incidents, if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) The incidents of theft of passengers' baggage at airports have been reported at Indira Gandhi International (IGI) airport, New Delhi. The incidents of theft are a law and order issue, which is a State subject. As and when such incidents are brought to notice, complaints are lodged with local police, which takes further action, and Ministry of Civil Aviation does not maintain these data/information. In addition, the Bureau of Civil Aviation Security (BCAS), a regulatory authority for civil aviation security in the country, has issued instructions to prevent such incidents.

(d) and (e) To prevent incidents of theft at the airports, the following steps are taken:

(i) Frisking of ground handling staff is being done while leaving the airports.

(ii) Deployment of airline security staff in the Baggage Makeup Area (BMA)/Baggage Breakup Area (BBA) around the cargo-hold area of the airline

(iii) Photo Identity Cards (PICs) of ground handling staff after completion of shift, are being deposited at the airport.

- (iv) Sharing of list of suspects with all concerned agencies
- (v) Establishment of Central Industrial Security Force (CISF) help desks counters at the airports for receipt of complaint of thefts from the passengers and to further hand over the complaint to the local police.
- (vi) Deployment of expert and trained personnel at CCTV Control Room to keep close watch by CCTV.
- (vii) Use of cell phones in the air-side by ground handling staff has been prohibited.
- (viii) Ensure movement of only authorised staff at BBA and BMA.
- (ix) No employee is permitted to carry any personal belongings at BBA/BMA.
- (x) Surprise checks at BMA and BBA.
- (xi) Airlines are advised from time to time to perform effective supervision of its security staff to frisk and check loaders engaged in loading and unloading of baggage from the BMA to aircraft and vice versa.
- (xii) Foot patrolling is being done by Aviation Security Group(ASG) / Airport Security Unit(APSU) staff at departure and arrival forecourt area as well as BMA and BBA.
- (xiii) Close coordination is being maintained between CISF and Airline Security staff to track any suspicious movement.

[Translation]

#### **Rain Water Harvesting**

524. SHRI RAJESH VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has issued any guidelines with regard to the rain water harvesting;
- (b) if so, the details thereof; and
- (c) the names of States which have started following these guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) A document titled "Rain water Harvesting Techniques To Augment Ground Water" is available on the website ([http://cgwb.gov.in/documents/RWH\\_GUIDE.pdf](http://cgwb.gov.in/documents/RWH_GUIDE.pdf)) of Central Ground Water Board, Ministry of Water Resource, River Development and Ganga Rejuvenation. The document deals with various aspects of rain water harvesting such as need, advantages and design considerations as well as potential areas and methods and techniques in rural and urban areas. The "Manual on Artificial Recharge to Ground Water" available on the same website (<http://cgwb.aov.in/documents/Manual%20on%20Artificial%20Recharge%20of%20Ground%20Water.pdf>) also has a section on roof top rain water harvesting.

Further, this Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which includes provision of rain water harvesting for adoption. Also, Model Building Bye Laws, 2016 circulated by Ministry of Housing and Urban Affairs include provisions for Rainwater Harvesting. As per these, water harvesting through storing of water runoff including rainwater in all new buildings on plots of 100 sq. m and above will be mandatory. Barring the States/UT of Manipur, Sikkim, Mizoram and Lakshadweep, all the States/UTs have incorporated these provisions in their respective building bye laws.

[English]

#### **Inebriate Condition Of Pilots**

525. SHRI DINESH TRIVEDI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that pilots have been found drunk before the flights in the recent times, if so, the details thereof;
- (b) the number of pilots who have been found drunk before the flights between 2015-18 and details thereof;

(c) whether the Government has conducted any survey to examine the reasons for multiple such incidents, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) During the period 2015-18, a total of 181 pilots of scheduled and non-scheduled operators were tested breath-analyzer positive in pre-flight medical examination, as per the details given below:

| Year                  | No. of Pilots tested BA positive. |
|-----------------------|-----------------------------------|
| 2015                  | 43                                |
| 2016                  | 44                                |
| 2017                  | 45                                |
| 2018 (till Nov, 2018) | 49                                |

(c) and (d) No such survey has been carried out.

#### **Revamping of Aviation Sector**

526. DR. KIRIT P. SOLANKI: Will the Minister of CIVIL AVIATION be Pleased to state:

(a) whether it is true that India is set to become the third largest aviation market in the world in the next 5-7 years and if so, whether it is experiencing problems of capacity constraints, increasing congestion and capacity shortages in terms of runway slots, terminals and so on;

(b) if yes, the steps taken by the Government to address these problems affecting the growing aviation sector;

(c) measures undertaken to resolve the structural problems in airport planning;

(d) whether more private-public partnerships have been considered to develop and modernize airports across the country; and

(e) whether a panel has been constituted which would explore ways to hive off Air Navigation Services into a separate entity and if yes, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes,

Madam. According to International Air Transport Association (IATA), India is set to become the third largest aviation market in the world by 2023. At present, Airports Authority of India (AAI) airports have the capacity to handle 15.5 crore passengers per year in aggregate. In financial year 2017- 18, AAI airports handled 13.6 crore passengers and the passenger traffic is growing at a compound annual growth rate (CAGR) of 17.5% for last three years. This is creating pressure on the existing infrastructure and some of the AAI airports such as Bagdogra, Patna and Pune are facing congestion during certain periods of the day, when the flow of passengers shoots up and exceeds the existing capacity of the airport terminals.

(b) and (c) Government has embarked upon an ambitious NABH Nirman airport capacity expansion programme through which Government has proposed to increase the capacity of airports by 4 to 5 times to handle a billion passenger trips per year over the next 10 to 15 years. To meet the demand, AAI has embarked upon a Capital Expenditure (CAPEX) plan of Rs. 25,000 crores in next 4-5 years for development/modernization/upgradation of terminal buildings of AAI airports in the country. Development/upgradation of airports is a continuous process and is undertaken by AAI from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports. Further, the problem of congestion at airports is being resolved through management of slot allocation/co-ordination with airlines to avoid bunching of flights. The Digi Yatra digital traveller program will also increase throughput and efficiency of existing airports.

(d) Yes, Madam. Government of India has accorded 'In-principle' approval for leasing out six airports of AAI viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC).

(e) No, Madam. At present, there is no panel constituted to explore ways to hive-off Air Navigation Services into a separate entity.

**Quadri-Cycle as Non-Transport Vehicle**

527. SHRIMATI RAKSHATAI KHADSE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to introduce quadri-cycle as a non-transport vehicle under the Motor Vehicle Act to improve last-mile connectivity and private use; and

(b) if so, the list of the manufacturers of quadri-cycles in the country along with the details of different models being manufactured in this sector?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Ministry has notified S.O. 5800 (E) dated 20.11.2018 whereby the Quadricycle has been included under the category of Non-Transport Vehicles to improve last-mile connectivity and private use.

(b) No such information is available with the Ministry.

**Rules for Black Film and Bumper Guard**

528. SHRI KAUSHAL KISHORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that there is general unawareness among the people about the extent or percentage of black film including bumper guard which can be used in the private cars which does not attract any penalty or fine;

(b) if so, the details thereof;

(c) the correct rules for the use of black film and bumper guard on cars and also whether any steps have been taken to educate the people extensively in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF

STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) The provisions regarding use of tinted films on car windows are contained in rule 100(2) of the Central Motor Vehicle Rules, 1989 (CMVRs). As per Rule 100(2) of CMVRs:-

*“The glass of the windscreen and rear window of every motor vehicle shall be such and shall be maintained in such a condition that the visual transmission of light is not less than 70%. The glasses used for side windows are such and shall be maintained in such condition that the visual transmission of light is not less than 50%, and shall conform to Indian Standards”*

The Hon'ble Supreme Court, vide its orders dated 27th April, 2012 and 03rd August, 2012, in Writ Petition No. 265 of 2011 filed by Avishek Goenka versus Union of India & Anr., has prohibited pasting of any material, including films of any VLT, on the safety glasses of any vehicle and directed police authorities that they shall not only challan the offenders but e\$\$\$ that the black or any other films or material passed on the safety glasses are removed forthwith.

2. The subject matter of fitment of Crash Guards / Bull Bars was referred to Central Motor Vehicle Rule - Technical Standing Committee (CMVR-TSC). The Committee in its 50th meeting held on 5th September 2017, discussed the matter and concluded that *“Fitment of crash bars and bull bars as aftermarket fitment on vehicles pose a threat to pedestrian safety. Therefore it was agreed that such fitment shall not be allowed on vehicles and that provisions in CMVR also do not allow such fitment. It was decided that Ministry of Road Transport and Highways may issue an advisory to the State Authorities*

2.1. As per the discussion of 50th meeting of CMVR-TSC, the Ministry of Road Transport and Highways has issued advisory vide letter RT-11021/38/2017-MVL dated 7th December 2017 to all the States and Union Territories for taking

action against unauthorised fitment of Crash Bars/Bull Bars on the Motor Vehicles. It was brought to the notice of the States and Union Territories that the fitment of Crash Guards / Bull Bars is in contravention of Section 52 of the Motor Vehicle Act 1988, and attracts penalty under section 190 and section 191.

3. The implementation of provision of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 come under the purview of State Governments/UTs Administrations.

[Translation]

#### **Construction of NH in Jalore-Sirohi**

529. SHRI DEVJI M. PATEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether 28 Kms. roads are being constructed per day in the country including Rajasthan and if so, the total length of roads in kilometres constructed and repaired in Jalore and Sirohi during the last three years and the total amount of funds allocated and spent in this regard;

(b) the present status of construction work of Jalore-Ahore highway (NH-325) along with the reasons for delay in construction of an overbridge at crossing No. C-48 situated on NH-325;

(c) the details of the total cost of this road and the over-bridge along with the funds allocated and spent thereon so far;

(d) whether the journey of about 75 Km. between Jalore and Sirohi is performed in three to four hours due to broken roads and traffic and comes to standstill in Akoki and Sirohi in Jalore during heavy rains; and

(e) if so, whether the Government proposes to connect both the district centres *i.e.* from Swaroopganj to Krishanganj and Kandil Bulut Mandali to Jalore district centre to NH and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L.

MANDAVIYA): (a) No, Madam. Total 24 kms. of National Highways (NHs) are being constructed per day in the country including Rajasthan. During the last three financial years from 2015- 16 to 2017-18, total 36.50 kms. NHs have been constructed and repaired in Jalore and Sirohi and funds allocated and spent is Rs. 14.02 crore and Rs. 10.93 crore respectively.

(b) and (c) Jalore to Ahore section of NH-325 has been developed on Built Operate Transfer (BOT) mode by State Government of Rajasthan as a part of Jalore - Rohat road by the State Government with concession period up to August 2027. An amount of Rs. 5.0 crore has been spent on Jalore to Ahore section under BOT. Construction of the Rail Over Bridge (ROB) in place of Level Crossing No. C-48 in this BOT project falls under the purview of the State Government of Rajasthan.

(d) My Ministry is primarily responsible for the development and maintenance of NHs in the country. Jalore to Sirohi road is not part of NH and its development and maintenance is vested with the State Government of Rajasthan.

(e) At present, there is no such proposal to connect district centres *i.e.* from Swaroopganj to Krishanganj and Kandil Bulut Mandali to Jalore district through National Highway, as both the districts are connected with National Highways.

[English]

#### **Debt of Air India**

530. SHRI RAM CHARITRA NISHAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is true that the Government owes Air India over Rs. 1146.86 crore;

(b) if so, the details thereof;

(c) whether the Government has taken any decision to pay the outstanding amount to Air India in a time bound manner as Air India is facing acute shortage of funds to meet its capital requirements; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) As on 30th November, 2018, there is an outstanding amount of Rs.1000.62 crore receivable by Air India Ltd.

for Special Extra Section Flight (SESF) flights from Ministry of External Affairs, Ministry of Defence and Ministry of Home Affairs. Regular follow ups for the same are made by Air India and Ministry of Civil Aviation and normally such dues are cleared from time to time.

[Translation]

### Textile Exhibitions

531. SHRI SANJAY HARIBHAU JADHAV: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has organised a big textile exhibition in Maharashtra during the last four years, if so, the details thereof along with the number of countries participated in this exhibition and theme of this exhibition;

(b) the number of memorandum of understanding signed by global manufactures during his exhibition; and

(c) the other steps taken by the Government to provide platform to make India global service centre connecting global manufactures and for co-operating with them?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) The Government of India has organized 'Make in India week' in Mumbai on Feb, 13-18, 2016. During the event, Ministry of Textiles organized exhibition and seminar on 'India Textiles & Apparel Industry' showcasing India's strength across the value chain of Textiles sector. Further, an Annual Event TECHNOTEX comprising of an international exhibition, conference and buyers seller meets has been organized by the Ministry in association with FICCI every year from 2015 to 2018, to promote Technical Textiles sector in India.

(c) In order to provide platform to make India global service centre, Government has taken a large number of initiatives/measures. Some of the major policy measures and schemes implemented by the Government are given below :-

(i) **Textile India 2017:** The Ministry of Textiles organized a 3 day mega textile exhibition namely, Textiles India 2017 from 30th June to

2nd July 2017 at Gandhinagar, Gujarat. The Principal objective of organizing the said mega event was to bring all segments of the Textiles sector under one umbrella trade event and showcase the strength of the Indian Textiles sector to the world. This event witnessed participation of buyers from 105 countries, international delegates and representatives and artisans and weavers.

(ii) **Special Package for Textile and Apparel sector:** Rs 6000 crores package was launched in June 2016 to boost employment and export potential in the apparel and made up segments. This package consists of Remission of State Levies for garmenting and made-ups; additional production and employment linked subsidy of 10% under ATUFS for garmenting; assistance for the entire 12% employers' contribution towards EPF; fixed term employment in garmenting, increasing overtime caps; and income tax concessions under section 80JJAA for the garmenting sector.

(iii) **Enhanced Customs Duty to boost domestic manufacturing:** To boost indigenous production and Make in India, Government has increased Basic Customs Duty from 10% to 20% on 501 textile products.

(iv) **National Handloom Development Programme and National Handicrafts Development Programme:** These programmes aim at holistic development of handloom and handicrafts clusters through integrated approach. The Government organized National/International and State level Handloom/Handicrafts Expo/ marketing events/Fair and attracted domestic as well as international buyers and provided business opportunities to a large number of exhibitors.

(v) **Amended Technology Up-gradation Fund Scheme (ATUFS):** The amended Scheme was launched in January 2016 with an outlay of Rs 17822 Crores for technology upgradation of textiles industry with one time capital subsidy for eligible machinery. The following are the objectives under A-TUFS:

- To promote ease of doing business in the country and achieve the vision of generating employment and promoting exports through “Make in India” with “Zero effect and Zero defect” in manufacturing.
- To facilitate augmenting of investment, productivity, quality, employment, exports along with import substitution in the textile industry. It will also indirectly promote investment in textile machinery (having benchmarked technology) manufacturing.

The scheme has been designed to mobilize new investment of about Rs 95000 cr and employment for 35 lakh persons by the year 2022.

- (vi) **‘India Handloom Brand’** Scheme has been launched by the Government in 2015 to enhance the quality in weaving, designing and defect free handloom products for safeguarding the interest of the buyers in the domestic and international markets. It will promote production of niche handloom products with high quality, authentic traditional designs with zero defect and zero effect on environment.
- (vii) **Silk Samagra:** Government of India has been implementing a Central Sector Scheme “Silk Samagra” for development of sericulture in the country with components such as Research & Development, Training, Transfer of Technology and I.T Initiatives, support to seed organisations, coordination and market development and, quality certification Systems (QCS)/ Export Brand Promotion and Technology Upgradation. R&D efforts have also been initiated to evolve new products by blending silk with other fibres such as wool, coir, cotton etc., which have demand in international markets.
- (viii) **The Export Promotion Councils (EPCs)** work in close co-operation with various organizations of the Government to promote the growth and export of their respective sectors viz. Readymade garments, cotton, silk, jute, powerloom, handloom, handicrafts and carpets, in global markets. EPCs participate and organize fairs and exhibitions and standalone

shows in India & overseas markets to enhance exports and access new markets.

- (ix) **Enhancement of rates under Merchandise Exports from India Scheme (MEIS):** To further boost exports of apparel & made-up sectors, interest rates under Merchandise Exports from India Scheme (MEIS) has been enhanced from 2% to 4% for apparel, 5% to 7% for made-ups, handloom and handicrafts *w.e.f.* 1st November, 2017.
- (x). **Interest rate subvention:** Credit interest rate subvention for pre and post shipment was restored in 2015 for three years. The Government has enhanced interest equalization rate for pre and post shipment credit for the textile sector from 3% to 5 % *w.e.f.* 02.11.2018.
- (xi). **Market Access Initiative (MAI):** The objective of scheme is to promote India’s exports on a sustained basis. The scheme is formulated on product-focus country approach to evolve specific market and specific product through market studies/survey. The following activities are eligible for financial assistance under the scheme:
- Marketing Projects Abroad
  - Capacity Building
  - Support for Statutory Compliances
  - Studies
  - Project Development
  - Developing Foreign Trade Facilitation web Portal
  - To support Cottage and handicrafts units

*[English]*

#### **Exploitation of Ground Water**

532. SHRI ABHIJIT MUKHERJEE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the steps taken to boost rainwater harvesting, recharge of aquifers and protection of ground water table; and

(b) the steps/action taken to control/ prevent unauthorized exploitation of ground water resources?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Water being a State subject, initiatives on water management including conservation / protection and artificial recharge to ground water in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL [http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion\\_2.pdf](http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf).

Central Ground Water Authority (CGWA) has been constituted under Section 3 (3) of the "Environment (Protection) Act, 1986" for the purpose of regulation and control of ground water development and management in the Country. CGWA grants No Objection Certificates (NOCs) for ground water abstraction to various users through guidelines which are modified from time to time.

Central Ground Water Authority has appointed the District Magistrate / District Collector of each Revenue District and Regional Directors of CGWB as Authorized Officers, who have been given the power to enforce compliance of NOC conditions.

#### **Inter-State River Water Sharing Disputes**

533. SHRI M. UDHAYAKUMAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is true that the Government is considering to bring a law to resolve inter-State river water sharing disputes;

(b) if so, the details thereof;

(c) whether the Government is considering to set up 13 River Basin Authorities and if so, the details thereof;

(d) whether the Government is also considering to bring in a River Basin Management Bill, 2018 which will replace the River Board Act, 1956; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) The mechanism for adjudication of disputes relating to Inter-State river water and river valley thereof is available in the form of Inter State River Water Disputes (ISRWD) Act, 1956. When any request under the said Act is received from any State Government in respect of any water dispute on the Inter- State rivers and the Central Government is of the opinion that the water dispute cannot be settled by negotiations, the Central Government constitutes a Water Disputes Tribunal for the adjudication of the water dispute.

In order to further streamline the adjudication of Inter-State river water disputes, the Inter-State River Water Disputes (Amendment) Bill, 2017 was introduced in Lok Sabha by the Minister for Water Resources, River Development and Ganga Rejuvenation (MoWR, RD & GR) on 14.03.2017 by amending the existing ISRWD Act, 1956. The Bill envisages to constitute a standalone Tribunal with permanent establishment and permanent office space and infrastructure so as to obviate with the need to set up a separate Tribunal for each water dispute which is invariably a time-consuming process. The Bill was referred to Parliamentary Standing Committee on Water Resources for examination. The Standing Committee has submitted its recommendation on the Bill vide Lok Sabha Secretariat letter dated 11.08.2017 in the form of 'Nineteenth Report of Standing Committee on Water Resources on The Inter- State River Water Disputes (Amendment) Bill, 2017'. On the basis of these recommendations, draft Cabinet Note on Officials Amendments to be made in the Bill have been drafted by the Ministry in consultation with Ministry of Law and Justice.

(c) to (e) Draft River Basin Management Bill, 2018 to amend the existing River Boards Act, 1956 providing for the establishment of River Basin Authority for the regulation and development of Inter-State Rivers and River Basins has been prepared by the Ministry of

Water Resources, RD & GR. The draft Bill has been circulated to all the States/UTs for consultations and it has been also placed on the website of MoWR, RD & GR for public consultation. The names of the thirteen (13) Inter-State river basins given in schedule-I of the proposed bill, for which River Basin Authorities are to be constituted, are given in the enclosed Statement.

**Statement**

Schedule I

*Inter-State River Basin Under the Act*

The Inter-State river basins for which River Basin Authorities are to be constituted under this Act include:-

- I. Brahmaputra, Barak and other inter-State rivers of North East.
- II. Brahmani- Baitarini basin
- III. Cauvery basin,
- IV. Ganga basin
- V. Godavari basin,
- VI. Indus basin,
- VII. Krishna basin
- VIII. Mahanadi basin,
- IX. Mahi basin
- X. Narmada basin,
- XI. Pennar basin
- XII. Subarnarekha basin
- XIII. Tapi basin

**Growth of Domestic Passenger Traffic**

534. DR. K. GOPAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that domestic passenger traffic grew by 13.3% in October, 2018, the slowest in 15 months;

(b) if so, the reasons therefor;

(c) whether the domestic air traffic has been growing at 201% y-o-y due to affordable fares and rising personal income in the 2018 calendar year; and

(d) whether it is also true that the majority of carriers reported 2-7 % y-o-y decline in passenger load factor in October, 2018?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The details of domestic passenger traffic in 15 months is given in the enclosed Statement I.

(c) The details of y-o-y (October, 2018 over to October, 2017) growth of Scheduled Domestic air passengers is given in the enclosed Statement II.

(d) The details of scheduled domestic carrier wise y-o-y variation in passenger load factor in October, 2018 over to October, 2017 is given in the enclosed Statement III.

**Statement – I**

*Details of Domestic Passenger Traffic in 15 Months*

| Scheduled Domestic Month Passengers(in million) |         |         |             |
|---|---------|---------|-------------|
| Month   | 2016-17 | 2017-18 | % Variation |
| AUG   | 8.3     | 9.7     | 15.7        |
| SEP   | 8.2     | 9.6     | 16.5        |
| OCT   | 8.6     | 10.4    | 20.6        |
| NOV   | 8.9     | 10.5    | 16.9        |
| DEC   | 9.5     | 11.2    | 17.8        |
| JAN   | 9.5     | 11.4    | 19.9        |
| FEB   | 8.6     | 10.7    | 24.4        |
| MAR   | 9.0     | 11.5    | 28.2        |
|   | 2017-18 | 2018-19 |             |
| APR   | 9.1     | 11.5    | 26.1        |
| MAY   | 10.1    | 11.8    | 16.6        |
| JUN   | 9.5     | 11.3    | 18.4        |
| JUL   | 9.5     | 11.7    | 22.3        |
| AUG   | 9.7     | 11.3    | 17.1        |
| SEP   | 9.6     | 11.4    | 19.0        |
| OCT   | 10.4    | 11.8    | 13.3        |

**Statement – II***Details of y-o-y Growth of Scheduled Domestic Air Passengers*

MATERIAL FOR PART (c) OF LOK SABHA QUESTION  
No. 534 TO BE ANSWERED ON 13-12- 2018

| Year                      | SCHEDULED DOMESTIC PASSENGERS(IN MILLION) | YEAR ON YEAR GROWTH(%) |
|---------------------------|---|------------------------|
| 2017 (JANUARY to OCTOBER) | 95.1                                      |                        |
| 2018 (JANUARY to OCTOBER) | 114.4                                     | 20.3                   |

**Statement – III***Details of Scheduled Domestic Carrier-wise y-o-y Variation in Passenger Load Factor*

| SCHEDULED DOMESTIC CARRIER | PASSENGER LOAD FACTOR (%) |        | VARIATION |
|----------------------------|---------------------------|--------|-----------|
|                            | Oct-17                    | Oct-18 |           |
| ALLIANCE AIR               | 76.2                      | 65.5   | -10.7     |
| AIR INDIA EXPRESS          | 61.8                      | 57.3   | -4.4      |
| AIR INDIA                  | 76.6                      | 79.4   | 2.8       |
| AIR ASIA                   | 83.0                      | 83.7   | 0.7       |
| GO AIR                     | 87.6                      | 84.1   | -3.5      |
| INDIGO                     | 87.3                      | 83.1   | -4.2      |
| JET AIRWAYS                | 80.5                      | 81.6   | 1.1       |
| JETLITE                    | 82.1                      | 80.2   | -1.9      |
| SPICEJET                   | 93.7                      | 90.8   | -2.9      |
| VISTARA                    | 80.3                      | 79.7   | -0.5      |
| TRUJET                     | 65.7                      | 81.7   | 16.0      |

**Electricity Theft**

535. SHRI ABHISHEK SINGH: Will the Minister of POWER be pleased to state:

(a) whether each village of the country has been electrified, if so, the details thereof;

(b) the steps taken by the Government to provide continuous electricity supply to all these villages; and

(c) the measures taken by the Government to prevent electricity theft and improve transmission losses over distribution ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) As reported by the States, all the inhabited un-electrified census villages across the country stand electrified as on 28.04.2018.

(b) The supply of electricity to villages falls under the jurisdiction of respective State Governments/Power Utilities. However, Government of India has taken a joint initiative with all the States/UTs for preparation of State specific documents for providing 24x7 power supply to all households, industrial & commercial consumers and adequate supply of power to agricultural consumers as per State policy. All the State Governments and Union Territories have signed the "24X7 Power For All" document to provide electricity to all from 1st April 2019. Government of India supplements the efforts of States through its various schemes including Deen Dayal Upadhaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya and Ujjwal Discom Assurance Yojana (UDAY) .

(c) Central Government has taken various steps for reduction of Aggregate Technical and Commercial (AT&C) losses. Government of India have launched Integrated Power Development Scheme (IPDS) in December'14. The erstwhile Restructured Accelerated Power Development and Reforms Programme (R-APDRP) has been subsumed in IPDS. Under the scheme, central funding is provided for strengthening of sub-transmission and distribution networks in the urban areas and Metering of distribution transformers / feeders / consumers in the Urban areas, for reduction of distribution losses. Funds have also been sanctioned under IPDS for Under Ground (UG) cabling and Aerial Bunched (AB) cables, for reduction of theft incidents.

Memorandum of Understanding (MoUs) have also been signed under Ujjwal DISCOM Assurance Yojana

(UDAY) amongst State Governments/UTs, Power Distribution companies (DISCOMs) and the Ministry of Power, which inter-alia envisage Power Distribution companies (DISCOMs) to undertake various steps including campaign to control power theft.

#### Under-Utilization of Power Plants

536. SHRI G. HARI: Will the Minister of POWER be pleased to state:

(a) whether more than half of gas based power plants capacity is stranded or unutilised which requires immediate attention;

(b) if so, the details thereof;

(c) whether the reason for the shortage of gas supply to these power plants is the Government's inability to ensure an adequate supply, despite its assurance to the power plants; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (d) : A total of 14305 MW gas based power generation capacity is stranded in the country due to non-availability of domestic gas. The details of these gas-based power plants are given in the enclosed Statement. Empowered Group of Ministers (EGoM) on pricing and utilization for natural gas under New Exploration and Licensing Programme (NELP) recommended allocation of KG D6 gas to Power sector. Empowered Group of Ministers (EGoM) in its meeting dated 08.01.2009 had decided that "subject to the availability of gas, necessary allocations from RIL KG D6 fields will be made to these projects in pipeline as and when they are ready to commence production."

#### Statement

##### Stranded Gas Based Capacity (All India)

| S. No. | Name of Projects           | Sector | Developer                     | Installed Capacity (MW) | State          |
|--------|----------------------------|--------|-------------------------------|-------------------------|----------------|
| 1      | 2                          | 3      | 4                             | 5                       | 6              |
| 1.     | GAUTAMI CCPP               | P      | GVK Gautami Power Ltd         | 464                     | Andhra Pradesh |
| 2.     | GMR - KAKINADA (Tanirvavi) | P      | GMR Energy                    | 220                     | Andhra Pradesh |
| 3.     | JEGURUPADU CCPP            | P      | GVK Industries Ltd            | 220.5                   | Andhra Pradesh |
| 4.     | KONASEEMA CCPP             | P      | Konaseema Power               | 445                     | Andhra Pradesh |
| 5.     | KONDAPALLI EXTN CCPP       | P      | Lanco Power                   | 366                     | Andhra Pradesh |
| 6.     | VEMAGIRI CCPP              | P      | GMR Energy                    | 370                     | Andhra Pradesh |
| 7.     | SRIBA INDUSTRIES           | P      | PCIL Power & Holdings Limited | 30                      | Andhra Pradesh |
| 8.     | RVK ENERGY                 | P      | RVK Energy                    | 28                      | Andhra Pradesh |
| 9.     | SILK ROAD SUGAR            | P      | SILK ROAD SUGAR               | 35                      | Andhra Pradesh |
| 10.    | LVS POWER                  | P      | LVS Power                     | 55                      | Andhra Pradesh |
| 11.    | GMR VEMAGIRI EXP           | P      | GMR Energy                    | 768                     | Andhra Pradesh |
| 12.    | KONDAPALLI EXP ST-III      | P      | Lanco Power                   | 742                     | Andhra Pradesh |

| 1     | 2                             | 3 | 4   | 5     | 6              |
|-------|-------------------------------|---|---|-------|----------------|
| 13.   | SAMALKOT EXP                  | P | Reliance Infra                            | 2400  | Andhra Pradesh |
| 14.   | CCGT BY PANDURANGA            | P | Panduranga Energy                         | 116   | Andhra Pradesh |
| 15.   | PRAGATI CCGT-III              | S | Pragati Power Corporation Ltd             | 750   | Delhi          |
| 16.   | RITHALA CCPP                  | P | NDPL                                      | 108   | Delhi          |
| 17.   | DHUVARAN CCPP(GSECL)          | S | Gujarat State Electricity Corporation Ltd | 112   | Gujarat        |
| 18.   | UTRAN CCPP(GSECL)             | S | Gujarat State Electricity Corporation Ltd | 374   | Gujarat        |
| 19.   | PIPAVAV CCPP                  | S | GSPC Pipavav Power Company Ltd            | 702   | Gujarat        |
| 20.   | DHUVARAN CCPP                 | S | Gujarat State Electricity Corporation Ltd | 376.3 | Gujarat        |
| 21.   | HAZIRA CCPP EXT               | S | Gujarat State Energy Generation Ltd       | 351   | Gujarat        |
| 22.   | VATWA CCPP*                   | P | Torrent Power                             | 100   | Gujarat        |
| 23.   | ESSAR CCPP                    | P | Essar Power                               | 300   | Gujarat        |
| 24.   | UNOSUGEN CCPP                 | P | Torrent Power                             | 382.5 | Gujarat        |
| 25.   | DGEN Mega CCPP                | P | Torrent Power                             | 1200  | Gujarat        |
| 26.   | RATNAGIRI (RGPPL- DHABHOL)    | C | NTPC                                      | 1967  | Maharashtra    |
| 27.   | CCGT BY PIONEER GAS POWER LTD | P | Pioneer Gas Power Ltd                     | 388   | Maharashtra    |
| 28.   | GAS ENGINE BY ASTHA           | P | Astha Power                               | 35    | Telangana      |
| 29.   | KASHIPUR SRAVANTHI ST- I&II   | P | Sravanthi Energy                          | 450   | Uttarkhand     |
| 30.   | BETA INFRATECH CCGT           | P | Beta Infratech                            | 225   | Uttarkhand     |
| 31.   | GAMA INFRAPROP CCGT           | P | Gama Infraprop                            | 225   | Uttarkhand     |
| TOTAL |                               |   |   | 14305 |                |

C: Central Sector; S: State Sector; P: Private Sector;

\* Vatwa CCPP was retired in 2015-16

**Action Plan for by-Passes and  
Seamless Toll Payment**

537. SHRI G.M. SIDDESHWARA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India (NHAI) has been asked to prepare an action plan to build by-passes for the 10 top cities across the country;

(b) whether NHAI has been asked to prepare an action plan to integrate systems on State Highways and

entry points for seamless payment of toll charges through RFID tags;

(c) whether Government is considering to chalk out a plan for measuring and publishing the congestion data of entire network of Golden Quadrilateral; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Under the Bharatmala Pariyojana it is proposed to construct Ring Road for 28 cities. In addition to that intervention is also planned to remove choke points and congestion points across the NH network.

(b) Indian Highways Management Company Limited (IHMCL) in coordination with National Highways Authority of India (NHAI) is preparing the standard guidelines to onboard the State/SPV toll plazas under NETC programme for implementation of unified & interoperable ETC system on State Highways in India to facilitate seamless movement by offering ETC services across all tolled National and State Highways in India.

(c) No, Madam.

(d) Not applicable in view of (c) above.

[Translation]

#### **Arsenic Contamination of Ground Water**

538. SHRI KIRTIYAZAD: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether people are struggling with the life threatening diseases because of high concentration of arsenic in ground water in Darbhanga, Bihar;

(b) if so, whether the Government has conducted any research work in this regard;

(c) whether any funds have been released or guidelines have been issued to the State Government to solve the problem of ground water; and

(d) if so, the details thereof?

THE MINISTER OF STATE AND IN THE MINISTRY OF DRINKING WATER AND SANITATION

(SHRI RAMESH JIGAJINAGI): (a) and (b) Rural drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). The funds provided to the States under NRDWP can be utilized for taking up piped water supply schemes in water quality affected areas as priority.

5% of funds under National Rural Drinking Water Programme (NRDWP) are available for Water Quality Monitoring and Surveillance purposes wherein quality of drinking water is assessed on a regular basis in water quality testing laboratories set up in each district.

(c) and (d) Ground water is the mandate of the Central Ground Water Board, under the Ministry of Water Resources, RD & GR.

The Ministry of Drinking Water and Sanitation has issued National Water Quality Sub- Mission (NWQSM) guidelines to provide safe drinking water to arsenic and fluoride affected habitations in rural areas.

The details of funds released under NRDWP/NWQSM to Government of Bihar for providing safe drinking water in the State including Darbhanga District, is as follows:

| Financial Year            | Funds released under NWQSM (in Rs. Crore) | Amount Released under NRDWP including NWQSM (in Rs. Crore) |
|---------------------------|---|--|
| 2016-17                   | 20.97                                     | 373.81   |
| 2017-18                   | 80.37                                     | 355.6  |
| 2018-19 (till 09.12.2018) | 70.62                                     | 234.84   |

#### **Electrification Schemes for Jammu and Kashmir**

539. SHRI JUGAL KISHORE: Will the Minister of POWER be pleased to state:

(a) the details of schemes under which electricity is being provided to the people of State of Jammu and Kashmir in rural areas;

(b) whether the Government is bringing any new scheme for the rural people;

(c) if so, the details thereof; and

(d) the amount of funds allocated to the State of Jammu and Kashmir under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY)?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The supply of electricity to rural areas falls under the purview of respective State Governments/Power Utilities. However, Government of India is supplementing the efforts of States through the following schemes:-

(i) Deen Dayal Upadhyaya Gram Jyoti Yojana' (DDUGJY):

Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/feeders/consumers and electrification of villages across the country including Jammu and Kashmir. Under the scheme, 22 projects have been sanctioned at the cost of Rs.681.84 crore for the State of Jammu and Kashmir. Further, an additional amount of Rs.875 crore has also been sanctioned for Jammu and Kashmir under DDUGJY for creation of additional infrastructure to cater to the requirement of household electrification up to 31.12.2018.

(ii) Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya:

Government of India has launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana - "Saubhagya" with an outlay of Rs.16,320 crore, with the objective to achieve universal household electrification by providing last mile connectivity and electricity connections to all households in rural and all poor households in

urban areas by March, 2019. Under the scheme, an amount of Rs. 133.43 crore has been sanctioned for the State of Jammu and Kashmir.

(b) and (c) No, Madam. .

(d) Under the scheme, Government of India have sanctioned projects with the cost of Rs.681.84 crore, for the State of Jammu and Kashmir.

Further, an amount of Rs.1151.98 crore has been sanctioned for electrification of rural villages under Prime Minister's Development Package (PMDP) for Jammu and Kashmir.

#### **e-Vehicle Permit**

540. SHRIMATI RANJANBEN BHATT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to exempt E-vehicles from the requirement of permit;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c)Yes, Madam. The Government, vide S.O. 5333(E) dated 18th October, 2018 has granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from requirement of permit.

*[English]*

#### **Corporate Social Responsibility**

541. SHRI HEMANT TUKARAM GODSE: Will the Minister of POWER be pleased to state:

(a) the quantum of funds spent by various companies in Corporate Social Responsibility (CSR) during the last three years;

(b) the details of the amount spent during the above years, State-wise, district- wise and work-wise;

(c) whether lesser funds have been issued to Maharashtra under CSR during the above period due to which people have received less benefits; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE

MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (d) The quantum of funds spent by the various companies /Public Sector Undertakings(PSUs) under Ministry of Power under Corporate Social Responsibility (CSR) during the last three years, State-wise, district-wise and work-wise including Maharashtra are given in the enclosed Statement.

### **Statement**

#### *Quantum of Funds Spent by the Various Companies/PSUs under CSR, State-wise, District-wise and Work-wise*

| S. No. | Name of CPSUs/Org. | Amount Spent (Rs. in lakh) year- wise |          |          | Details for amount spent state-wise, district-wise, work-wise (Attached herewith from Par-I to IX) |
|--------|--------------------|---------------------------------------|----------|----------|--|
|        |                    | 2015-16                               | 2016-17  | 2017-18  |  |
| 1.     | NTPC               | 49180.00                              | 27781.00 | 24154.00 | Part-I   |
| 2.     | NHPC               | 7267.55                               | 7581.87  | 3854.71  | Part-II  |
| 3.     | PGCIL              | 11578.00                              | 14727.00 | 15799.00 | Part-III   |
| 4.     | REC                | 12819.77                              | 6980.00  | 4944.88  | Part-IV  |
| 5.     | PFC                | 15793.28                              | 16811.00 | 11818.02 | Part-V   |
| 6.     | NEEPCO             | 1030.59                               | 607.58   | 564.43   | Part-VI  |
| 7.     | THDC               | 1335.00                               | 1534.84  | 1620.45  | Part-VII   |
| 8.     | SJVNL              | 2887.00                               | 3716.12  | 3876.15  | Part-VIII  |
| 9.     | POSOCO             | 190.13                                | 161.37   | 127.54   | Part-IX  |

#### *CSR Activities of NTPC Ltd. Part-1*

(Amount in Rs. Lakh)

| Category of CSR Activity                     | 2015-16        |               |        | 2016-17        |               |        |
|--|----------------|---------------|--------|----------------|---------------|--------|
|  | State          | District      | Amount | State          | District      | Amount |
| 1  | 2              | 3             | 4      | 5              | 6             | 7      |
| Promotion of Education and Skill Development | Andhra Pradesh | Visakhapatnam | 126    | Andhra Pradesh | Visakhapatnam | 147    |
|  | Bihar          | Bhagalpur     | 232    | Bihar          | Bhagalpur     | 429    |
|  |                | Patna         | 29     |                | Patna         | 20     |
|  | Chhattisgarh   | Bilaspur      | 199    | Chhattisgarh   | Bilaspur      | 155    |
|  |                | Korba         | 395    |                | Korba         | 284    |

| 1                         | 2                | 3                   | 4   | 5                | 6               | 7    |
|---------------------------|------------------|---------------------|-----|------------------|-----------------|------|
|                           |                  | Raipur              | 1   | Delhi            | South Delhi     | 401  |
|                           | Delhi            | South Delhi         | 369 | Gujarat          | Bharuch         | 102  |
|                           | Gujarat          | Bharuch             | 69  |                  | Surat           | 10   |
|                           |                  | Surat               | 17  | Haryana          |                 | 25   |
|                           | Haryana          | Faridabad           | 19  | Himachal Pradesh | Bilaspur        | 6    |
|                           | Himachal Pradesh | Bilaspur            | 8   | Jharkhand        | Hazaribagh      | 15   |
|                           | Jharkhand        | Hazaribagh          | 8   | Kerala           | Alappuzha       | 183  |
|                           | Kerala           | Alappuzha           | 201 | Madhya Pradesh   | Ashok Nagar     | 1200 |
|                           | Madhya Pradesh   | Singrauli           | 453 |                  | Singrauli       | 499  |
|                           | Maharashtra      | Mumbai              | 15  |                  | Mumbai          | 15   |
|                           | Odisha           | Angul               | 706 | National         | Across India    | 1    |
|                           |                  | Bhubaneswar         | 10  | Odisha           | Angul           | 797  |
|                           | Rajasthan        | Baran               | 112 |                  | Bhubaneswar     | 305  |
|                           | Telangana        | Hyderabad           | 31  | Rajasthan        | Baran           | 200  |
|                           |                  | Peddapalli          | 337 |                  | Jaipur          | 20   |
|                           | Uttar Pradesh    | Lower Dibang Valley | 32  | Telangana        | Hyderabad       | 69   |
|                           |                  | Auraiya             | 151 |                  | Peddapalli      | 390  |
|                           |                  | Gautambudhnagar     | 340 |                  | Ambedkar Nagar  | 33   |
|                           |                  | Lucknow             | 12  |                  | Auraiya         | 113  |
|                           |                  | Noida               | 1   |                  | Gautambudhnagar | 423  |
|                           |                  | Rae Bareli          | 37  |                  | Lucknow         | 10   |
|                           |                  | Sonebhadra          | 459 |                  | Mathura         | 39   |
|                           | West Bengal      | Murshidabad         | 294 |                  | Rae Bareli      | 176  |
|                           |                  |                     |     |                  | Sonebhadra      | 492  |
|                           |                  |                     |     | Uttarakhand      | Nainital        | 82   |
|                           |                  |                     |     | West Bengal      | Murshidabad     | 214  |
| Health and Family Welfare | Andhra Pradesh   |                     | 89  | Andhra Pradesh   | Visakhapatnam   | 260  |
|                           | Bihar            | Bhagalpur           | 209 | Assam            | Kokrajhar       | 36   |

| 1 | 2                | 3               | 4    | 5                | 6               | 7    |
|---|------------------|-----------------|------|------------------|-----------------|------|
|   | Chhattisgarh     | Bilaspur        | 40   | Bihar            | Bhagalpur       | 248  |
|   |                  | Korba           | 497  |                  | Patna           | 3    |
|   | Delhi            | South Delhi     | 138  | Chhattisgarh     | Bilaspur        | 46   |
|   | Gujarat          | Bharuch         | 69   |                  | Korba           | 556  |
|   |                  | Surat           | 2    | Delhi            | South Delhi     | 211  |
|   | Haryana          | Faridabad       | 4    | Gujarat          | Bharuch         | 8    |
|   |                  | Nuh             | 14   |                  | Surat           | 3    |
|   | Himachal Pradesh | Bilaspur        | 57   | Haryana          | Faridabad       | 9    |
|   | Kerala           | Alappuzha       | 47   |                  | Nuh             | 1    |
|   | Madhya Pradesh   | Singrauli       | 1132 | Himachal Pradesh | Bilaspur        | 67   |
|   | Maharashtra      | Nagpur          | 26   | Kerala           | Alappuzha       | 50   |
|   | Odisha           | Angul           | 347  | Madhya Pradesh   | Singrauli       | 1402 |
|   |                  | Bhubaneswar     | 152  | Maharashtra      | Mumbai          | 20   |
|   | Rajasthan        | Baran           | 17   |                  | Nagpur          | 7    |
|   | Telangana        | Hyderabad       | 21   | Odisha           | Angul           | 645  |
|   |                  | Peddapalli      | 189  |                  | Bhubaneswar     | 5    |
|   | Uttar Pradesh    | Ambedkar Nagar  | 95   |                  | Sundargarh      | 35   |
|   |                  | Auraiya         | 14   | Rajasthan        | Baran           | 28   |
|   |                  | Gautambudhnagar | 116  | Telangana        | Hyderabad       | 15   |
|   |                  | Lucknow         | 5    |                  | Peddapalli      | 248  |
|   |                  | Rae Bareli      | 174  | Uttar Pradesh    | Ambedkar Nagar  | 114  |
|   |                  | Sonebhadra      | 170  |                  | Auraiya         | 12   |
|   |                  |                 |      |                  | Gautambudhnagar | 95   |
|   |                  |                 |      |                  | Lucknow         | 7    |
|   |                  |                 |      |                  | Noida           | 11   |
|   |                  |                 |      |                  | Rae Bareli      | 185  |
|   |                  |                 |      |                  | Sonebhadra      | 215  |
|   | West Bengal      | Murshidabad     | 262  | West Bengal      | Murshidabad     | 316  |

| 1                             | 2                | 3              | 4    | 5                | 6               | 7    |
|-------------------------------|------------------|----------------|------|------------------|-----------------|------|
| Drinking Water and Sanitation | Andhra Pradesh   | Visakhapatnam  | 802  |                  | Visakhapatnam   | 52   |
|                               | Assam            | Kokrajhar      | 120  | Assam            | Kokrajhar       | 138  |
|                               | Bihar            | Bhagalpur      | 2953 | Bihar            | Bhagalpur       | 465  |
|                               |                  | Patna          | 7286 |                  | Patna           | 1159 |
|                               | Chhattisgarh     | Bilaspur       | 124  | Chhattisgarh     | Bilaspur        | 237  |
|                               |                  | Korba          | 949  |                  | Korba           | 240  |
|                               |                  | Raigarh        | 336  |                  | Raigarh         | 12   |
|                               |                  | Raipur         | 596  |                  | Raipur          | 23   |
|                               | Gujarat          | Bharuch        | 263  | Gujarat          | Bharuch         | 14   |
|                               |                  | Surat          | 260  |                  | Surat           | 34   |
|                               | Haryana          | Faridabad      | 38   | Haryana          |                 | 27   |
|                               | Himachal Pradesh | Bilaspur       | 98   | Himachal Pradesh | Bilaspur        | 44   |
|                               | Jharkhand        | Chatra         | 794  | Jharkhand        | Bokaro          | 25   |
|                               |                  | Hazaribagh     | 651  |                  | Chatra          | 122  |
|                               | Kerala           | Alappuzha      | 13   |                  | Hazaribagh      | 77   |
|                               | Madhya Pradesh   | Khargone       | 1251 | Madhya Pradesh   | Khargone        | 13   |
|                               |                  | Narsinghpur    | 217  |                  | Narsinghpur     | 36   |
|                               |                  | Singrauli      | 1332 |                  | Singrauli       | 552  |
|                               | National         | Across India   | 578  | National         | Across India    | 453  |
|                               | Odisha           | Angul          | 2108 | Odisha           | Angul           | 300  |
|                               |                  | Bhubaneswar    | 806  |                  | Sundargarh      | 42   |
|                               |                  | Sundargarh     | 969  | Rajasthan        | Baran           | 117  |
|                               | Rajasthan        | Baran          | 933  | Telangana        | Peddapalli      | 154  |
|                               | Telangana        | Hyderabad      | 67   | Uttar Pradesh    | Auraiya         | 10   |
|                               |                  | Peddapalli     | 1167 |                  | Gautambudhnagar | 2    |
|                               | Uttar Pradesh    | Ambedkar Nagar | 10   |                  | Noida           | 16   |
|                               |                  | Auraiya        | 68   |                  | Sonebhadra      | 85   |
| Gautambudhnagar               |                  | 33             |      | Varanasi         | 591             |      |
| Lucknow                       |                  | 8              |      |                  |                 |      |
| Noida                         |                  | 420            |      |                  |                 |      |

|                           | 1                 | 2           | 3               | 4    | 5                 | 6               | 7   |
|---------------------------|-------------------|-------------|-----------------|------|-------------------|-----------------|-----|
|                           |                   |             | Rae Bareli      | 9    |                   |                 |     |
|                           |                   |             | Sonebhadra      | 265  |                   |                 |     |
|                           |                   | Uttarakhand | Chamoli         | 14   |                   |                 |     |
|                           |                   | West Bengal | Murshidabad     | 4102 | West Bengal       | Murshidabad     | 498 |
| Women<br>Empowerment      | Bihar             |             | Bhagalpur       | 3    | Chhattisgarh      | Bilaspur        | 15  |
|                           | Chhattisgarh      |             | Bilaspur        | 14   | Delhi             | South Delhi     | 9   |
|                           | Delhi             |             | South Delhi     | 21   | Gujarat           | Bharuch         | 1   |
|                           | Gujarat           |             | Bharuch         | 1    |                   | Surat           | 3   |
|                           |                   |             | Surat           | 1    | Haryana           | Faridabad       | 19  |
|                           | Haryana           |             | Faridabad       | 13   | Kerala            | Alappuzha       | 4   |
|                           | Kerala            |             | Alappuzha       | 2    | Madhya<br>Pradesh | Singrauli       | 8   |
|                           | Madhya<br>Pradesh |             | Singrauli       | 4    | Odisha            | Angul           | 2   |
|                           | Odisha            |             | Angul           | 9    | Rajasthan         | Baran           | 4   |
|                           | Rajasthan         |             | Baran           | 3    | Telangana         | Hyderabad       | 1   |
|                           | Telangana         |             | Peddapalli      | 4    |                   | Peddapalli      | 7   |
|                           | Uttar Pradesh     |             | Gautambudhnagar | 2    | Uttar Pradesh     | Gautambudhnagar | 6   |
|                           |                   |             | Rae Bareli      | 2    |                   | Rae Bareli      | 2   |
|                           |                   |             | Sonebhadra      | 10   |                   | Sonebhadra      | 2   |
|                           | West Bengal       |             | Purulia         | 9    | West Bengal       | Purulia         | 13  |
| Environment<br>Protection | Andhra Pradesh    |             | Visakhapatnam   | 982  | Andhra Pradesh    | Visakhapatnam   | 466 |
|                           | Assam             |             | Kokrajhar       | 8    | Assam             | Kokrajhar       | 50  |
|                           | Chhattisgarh      |             | Bilaspur        | 336  | Bihar             | Bhagalpur       | 43  |
|                           |                   |             | Korba           | 546  | Chhattisgarh      | Bilaspur        | 8   |
|                           | Gujarat           |             | Surat           | 42   |                   | Korba           | 478 |
|                           | Haryana           |             | Faridabad       | 13   |                   | Raipur          | 829 |
|                           | Kerala            |             | Alappuzha       | 78   | Gujarat           | Bharuch         | 61  |
|                           | Madhya<br>Pradesh |             | Singrauli       | 110  | Haryana           | Faridabad       | 3   |
|                           | Maharashtra       |             | Nagpur          | 8    | Karnataka         | Bijapur         | 215 |
|                           |                   |             | Solapur         | 3    | Kerala            | Alappuzha       | 84  |

| 1                                     | 2              | 3   | 4   | 5              | 6               | 7   |
|---------------------------------------|----------------|---|-----|----------------|-----------------|-----|
|                                       | Odisha         | Angul   | 148 | Madhya Pradesh | Narsinghpur     | 34  |
|                                       | Rajasthan      | Baran   | 3   |                | Singrauli       | 153 |
|                                       | Telangana      | Peddapalli  | 20  |                | Nagpur          | 95  |
|                                       | Uttar Pradesh  | Gautambudhnagar                                     | 102 |                | Solapur         | 82  |
|                                       |                |   | 28  | National       | Across India    | 50  |
|                                       |                | Chamoli   | 95  | Odisha         | Angul           | 200 |
|                                       |                |   |     | Rajasthan      | Baran           | 16  |
|                                       |                |   |     | Telangana      | Hyderabad       | 278 |
|                                       |                |   |     |                | Peddapalli      | 120 |
|                                       |                |   |     | Uttar Pradesh  | Ambedkar Nagar  | 160 |
|                                       |                |   |     |                | Auraiya         | 57  |
|                                       |                |   |     |                | Gautambudhnagar | 246 |
|                                       |                |   |     |                | Rae Bareli      | 7   |
|                                       |                |   |     |                | Sonebhadra      | 38  |
|                                       |                |   |     | Uttarakhand    | Dehradun        | 184 |
| Sports,<br>Culture<br>and<br>Heritage | Andhra Pradesh | Visakhapatnam                                       | 14  | Andhra Pradesh | Visakhapatnam   | 15  |
|                                       | Bihar          | Bhagalpur   | 8   | Bihar          | Bhagalpur       | 11  |
|                                       | Chhattisgarh   | Bilaspur  | 70  |                | Patna           | 3   |
|                                       |                | Korba   | 6   | Chhattisgarh   | Bilaspur        | 40  |
|                                       |                | Raipur  | 14  |                | Korba           | 36  |
|                                       | Gujarat        | Bharuch   | 5   |                | Raipur          | 1   |
|                                       |                | Surat   | 2   | Gujarat        | Bharuch         | 27  |
|                                       | Heritage       | Dhar (MP),<br>Bhagalpur (Bihar),<br>Cuttak (Odisha) | 250 |                | Surat           | 1   |
|                                       | Kerala         | Alappuzha   | 2   | Haryana        | Faridabad       | 1   |
|                                       | Madhya Pradesh | Singrauli   | 9   | Kerala         | Alappuzha       | 2   |
|                                       | Maharashtra    | Mumbai  | 4   | Madhya Pradesh | Indore          | 25  |
|                                       | National       | Across India  | 3   |                | Singrauli       | 29  |

| 1           | 2                | 3               | 4   | 5                | 6               | 7   |
|-------------|------------------|-----------------|-----|------------------|-----------------|-----|
|             | Odisha           | Angul           | 58  | National         | Across India    | 16  |
|             | Rajasthan        | Baran           | 2   | Odisha           | Angul           | 30  |
|             | Telangana        | Peddapalli      | 33  |                  | Bhubaneswar     | 2   |
|             | Uttar Pradesh    | Ambedkar Nagar  | 1   | Rajasthan        | Baran           | 3   |
|             |                  | Auraiya         | 1   | Telangana        | Hyderabad       | 2   |
|             |                  | Gautambudhnagar | 4   |                  | Peddapalli      | 10  |
|             |                  | Rae Bareli      | 2   | Uttar Pradesh    | Ambedkar Nagar  | 1   |
|             |                  | Sonebhadra      | 6   |                  | Gautambudhnagar | 3   |
|             | West Bengal      | Murshidabad     | 13  |                  | Lucknow         | 2   |
|             |                  |                 |     |                  | Sonebhadra      | 6   |
|             |                  |                 |     | West Bengal      | Murshidabad     | 8   |
| Rural       | Andhra Pradesh   | Visakhapatnam   | 733 | Andhra Pradesh   | Visakhapatnam   | 307 |
| Development | Assam            | Guwahati        | 4   | Assam            | Guwahati        | 4   |
|             |                  | Kokrajhar       | 164 |                  | Kokrajhar       | 284 |
|             | Bihar            | Bhagalpur       | 104 | Bihar            | Bhagalpur       | 93  |
|             |                  | Patna           | 49  |                  | Patna           | 38  |
|             | Chhattisgarh     | Bilaspur        | 16  | Chhattisgarh     | Bilaspur        | 136 |
|             |                  | Korba           | 198 |                  | Korba           | 133 |
|             |                  | Raipur          | 9   |                  | Raipur          | 18  |
|             | Delhi            | South Delhi     | 70  | Delhi            | South Delhi     | 92  |
|             | Gujarat          | Bharuch         | 66  | Gujarat          | Bharuch         | 56  |
|             |                  | Surat           | 57  |                  | Surat           | 64  |
|             | Haryana          | Faridabad       | 19  | Haryana          | Faridabad       | 22  |
|             | Himachal Pradesh | Bilaspur        | 2   | Himachal Pradesh | Bilaspur        | 3   |
|             | Jharkhand        | Chatra          | 1   | Karnataka        | Bijapur         | 26  |
|             | Karnataka        | Bijapur         | 50  | Kerala           | Alappuzha       | 16  |
|             | Kerala           | Alappuzha       | 63  | Madhya Pradesh   | Indore          | 2   |
|             | Madhya Pradesh   | Chhattarpur     | 57  |                  | Singrauli       | 151 |
|             |                  | Indore          | 2   |                  | Mumbai          | 52  |

| 1                             | 2                   | 3               | 4    | 5              | 6               | 7   |
|-------------------------------|---------------------|-----------------|------|----------------|-----------------|-----|
|                               |                     | Khargone        | 5    |                | Solapur         | 140 |
|                               |                     | Narsinghpur     | 2    | National       | Across India    | 216 |
|                               |                     | Singrauli       | 117  | Odisha         | Angul           | 150 |
|                               | Maharashtra         | Mumbai          | 20   |                | Bhubaneswar     | 8   |
|                               |                     | Nagpur          | 11   | Rajasthan      | Baran           | 51  |
|                               |                     | Solapur         | 113  | Tamil Nadu     | Kanchipuram     | 7   |
|                               | National            | Across India    | 1201 | Telangana      | Hyderabad       | 65  |
|                               | Odisha              | Angul           | 213  |                | Peddapalli      | 199 |
|                               |                     |                 | 20   | Uttar Pradesh  | Ambedkar Nagar  | 32  |
|                               | Rajasthan           | Baran           | 40   |                | Auraiya         | 11  |
|                               | Telangana           | Hyderabad       | 80   |                | Gautambudhnagar | 118 |
|                               |                     | Peddapalli      | 128  |                | Lucknow         | 78  |
|                               | Uttar Pradesh       | Ambedkar Nagar  | 35   |                | Rae Bareli      | 7   |
|                               |                     | Auraiya         | 1    |                | Sonebhadra      | 378 |
|                               |                     | Gautambudhnagar | 129  | Uttarakhand    | Dehradun        | 6   |
|                               |                     | Lucknow         | 36   | West Bengal    | Murshidabad     | 60  |
|                               |                     | Rae Bareli      | 128  |                |                 |     |
|                               |                     | Sonebhadra      | 94   |                |                 |     |
|                               | West Bengal         | Murshidabad     | 238  |                |                 |     |
| Infrastructure<br>Development | Andhra Pradesh      | Guntur          | 9    | Andhra Pradesh | Guntur          | 2   |
|                               |                     | Prakasam        | 9    |                | Prakasam        | 2   |
|                               |                     | Visakhapatnam   | 12   |                | Visakhapatnam   | 128 |
|                               | Bihar               | Bhagalpur       | 592  | Bihar          | Bhagalpur       | 486 |
|                               |                     | Patna           | 2    |                | Patna           | 7   |
|                               | Chhattisgarh        | Bilaspur        | 467  | Chhattisgarh   | Bilaspur        | 409 |
|                               |                     | Korba           | 108  |                | Korba           | 128 |
|                               | Delhi               | South Delhi     | 3    | Gujarat        | Bharuch         | 34  |
|                               | Gujarat             | Bharuch         | 58   |                | Surat           | 39  |
|                               |                     | Surat           | 106  | Haryana        | Faridabad       | 18  |
|                               | Haryana             | Faridabad       | 33   | Jharkhand      | Chatra          | 25  |
|                               | Himachal<br>Pradesh | Bilaspur        | 79   | Kerala         | Alappuzha       | 56  |

| 1 | 2              | 3               | 4   | 5              | 6               | 7   |
|---|----------------|-----------------|-----|----------------|-----------------|-----|
|   | Kerala         | Alappuzha       | 93  | Madhya Pradesh | Chhattarpur     | 8   |
|   | Madhya Pradesh | Singrauli       | 276 |                | Dewas           | 19  |
|   | Maharashtra    | Mumbai          | 5   |                | Singrauli       | 119 |
|   | Odisha         | Angul           | 207 | Maharashtra    | Mumbai          | 4   |
|   | Rajasthan      | Baran           | 73  | National       | Across India    | 7   |
|   | Telangana      | Hyderabad       | 6   | Odisha         | Angul           | 184 |
|   |                | Peddapaill      | 424 |                | Bhubaneswar     | 8   |
|   | Uttar Pradesh  | Ambedkar Nagar  | 2   | Rajasthan      | Baran           | 21  |
|   |                | Auraiya         | 36  | Telangana      | Hyderabad       | 108 |
|   |                | Gautambudhnagar | 393 |                | Peddapalli      | 215 |
|   |                | Lucknow         | 61  | Uttar Pradesh  | Ambedkar Nagar  | 3   |
|   |                | Rae Bareli      | 74  |                | Auraiya         | 2   |
|   |                |                 | 178 |                | Gautambudhnagar | 217 |
|   | West Bengal    | Murshidabad     | 284 |                | Lucknow         | 164 |
|   |                |                 |     |                | Rae Bareli      | 49  |
|   |                |                 |     |                | Sonebhadra      | 107 |
|   |                |                 |     | West Bengal    | Murshidabad     | 609 |

| Category of CSR Activity                     | 2017-18        |                |        |
|--|----------------|----------------|--------|
|  | State          | District       | Amount |
| 1  | 8              | 9              | 10     |
| Promotion of Education and Skill Development | Across India   |                | 41     |
|  | Andhra Pradesh | Vishakhapatnam | 323    |
|  | Bihar          | Bhagalpur      | 323    |
|  |                | Patna          | 3      |
|  | Chhattisgarh   | Bilaspur       | 401    |
|  |                | Raipur         | 419    |
|  | Gujarat        | Bharuch        | 68     |
|  |                | Surat          | 3      |
|  | Haryana        | Faridabad      | 20     |

|                           | 1 | 8                | 9               | 10   |
|---------------------------|---|------------------|-----------------|------|
|                           |   | Himachal Pradesh | Sundernagar     | 11   |
|                           |   | Jharkhand        | Hazaribagh      | 8    |
|                           |   | Kerala           | Alapuzha        | 258  |
|                           |   | Madhya Pradesh   | Ashok Nagar     | 150  |
|                           |   | Madhya Pradesh   | Singrauli       | 128  |
|                           |   | Maharashtra      | Mumbai          | 36   |
|                           |   | New Delhi        | New Delhi       | 486  |
|                           |   | Odisha           | Angul           | 866  |
|                           |   |                  | Bhubaneshwar    | 383  |
|                           |   | Rajasthan        | Baran           | 202  |
|                           |   |                  | Jaipur          | 20   |
|                           |   | Telangana        | Hyderabad       | 62   |
|                           |   |                  | Karimnagar      | 387  |
|                           |   | Uttar Pradesh    | Ambedkar Nagar  | 37   |
|                           |   |                  | Auraiya         | 116  |
|                           |   |                  | Gautambudhnagar | 363  |
|                           |   |                  | Lucknow         | 29   |
|                           |   |                  | Mathura         | 53   |
|                           |   |                  | Rae Barelie     | 136  |
|                           |   |                  | Sonebhadra      | 1085 |
|                           |   |                  | Varanasi        | 25   |
|                           |   | West Bengal      | Murshidabad     | 185  |
|                           |   |                  | Purulia         | 1    |
| Health and Family Welfare |   | Andhra Pradesh   | Vishakhapatnam  | 67   |
|                           |   | Bihar            | Bhagalpur       | 5    |
|                           |   |                  | Patna           | 34   |
|                           |   | Chhattisgarh     | Bilaspur        | 9    |
|                           |   |                  | Raipur          | 43   |
|                           |   | Gujarat          | Bharuch         | 1    |
|                           |   |                  | Surat           | 4    |
|                           |   | Haryana          | Faridabad       | 18   |

|                        |              |    | 1 | 8              | 9               | 10             |     |
|------------------------|--------------|----|---|----------------|-----------------|----------------|-----|
|                        |              |    |   | Kerala         | Alapuzha        | 43             |     |
|                        |              |    |   | Madhya Pradesh | Singrauli       | 81             |     |
|                        |              |    |   | Maharashtra    | Nagpur          | 900            |     |
|                        |              |    |   | New Delhi      | New Delhi       | 23             |     |
|                        |              |    |   | Odisha         | Angul           | 56             |     |
|                        |              |    |   |                | Bhubaneshwar    | 4              |     |
|                        |              |    |   |                | Sundergarh      | 40             |     |
|                        |              |    |   |                | Baran           | 6              |     |
|                        |              |    |   | Rajasthan      | Baran           | 6              |     |
|                        |              |    |   | Telangana      | Karimnagar      | 17             |     |
|                        |              |    |   | Uttar Pradesh  | Ambedkar Nagar  | 18             |     |
|                        |              |    |   |                | Auraiya         | 3              |     |
|                        |              |    |   |                | Gautambudhnagar | 10             |     |
|                        |              |    |   |                | Lucknow         | 4              |     |
|                        |              |    |   |                | Rae Barelie     | 7              |     |
|                        |              |    |   |                | Sonebhadra      | 66             |     |
|                        |              |    |   |                | Varanasi        | 901            |     |
|                        |              |    |   |                | West Bengal     | Murshidabad    | 14  |
| Drinking<br>Sanitation | Water<br>and |    |   |                | Andhra Pradesh  | Vishakhapatnam | 396 |
|                        |              |    |   |                | Assam           | Kokrajhar      | 25  |
|                        |              |    |   | Bihar          | Aurangabad      | 116            |     |
|                        |              |    |   |                | Patna           | 109            |     |
|                        |              |    |   |                | Bhagalpur       | 147            |     |
|                        |              |    |   | Chhattisgarh   | Bilaspur        | 183            |     |
|                        |              |    |   |                | Raipur          | 196            |     |
|                        |              |    |   | Gujarat        | Surat           | 57             |     |
|                        |              |    |   |                | Bharuch         | 13             |     |
|                        |              |    |   | Haryana        | Faridabad       | 40             |     |
| Jhajjar                | 9            |    |   |                |                 |                |     |
| Himachal Pradesh       | Sundernagar  | 11 |   |                |                 |                |     |
| Jharkhand              | Chatra       | 4  |   |                |                 |                |     |
| Kerala                 | Alapuzha     | 94 |   |                |                 |                |     |

|                   | 1 | 8              | 9                | 10  |
|-------------------|---|----------------|------------------|-----|
|                   |   | Madhya         | Singrauli        | 208 |
|                   |   |                | Khargone         | 42  |
|                   |   | New Delhi      | New Delhi        | 13  |
|                   |   | Odisha         | Angul            | 283 |
|                   |   |                | Durgapur         | 20  |
|                   |   |                | Rourkela         | 19  |
|                   |   |                | Sundergarh       | 14  |
|                   |   |                | Bhubaneshwar     | 5   |
|                   |   | Rajasthan      | Baran            | 13  |
|                   |   | Telangana      | Karimnagar       | 353 |
|                   |   |                | Hyderabad        | 25  |
|                   |   | Uttar Pradesh  | Ambedkar Nagar   | 19  |
|                   |   |                | Auraiya          | 13  |
|                   |   |                | Gautambudhanagar | 105 |
|                   |   |                | Phulpur          | 4   |
|                   |   |                | Rae Barelie      | 61  |
|                   |   |                | Sonebhadra       | 184 |
|                   |   | West Bengal    | Murshidabad      | 235 |
|                   |   |                | Burdhwan         | 19  |
|                   |   |                | Murshidabad      | 8   |
| Women Empowerment |   | Chhattisgarh   | Bilaspur         | 14  |
|                   |   | Gujarat        | Surat            | 1   |
|                   |   | Haryana        | Faridabad        | 22  |
|                   |   | Kerala         | Alapuzha         | 4   |
|                   |   | Madhya Pradesh | Singrauli        | 4   |
|                   |   | New Delhi      | New Delhi        | 11  |
|                   |   | Odisha         | Angul            | 2   |
|                   |   |                | Bhubaneshwar     | 16  |
|                   |   | Rajasthan      | Baran            | 2   |
|                   |   | Telangana      | Hyderabad        | 1   |
|                   |   |                | Karimnagar       | 6   |

|                                   | 1 | 8              | 9               | 10   |
|-----------------------------------|---|----------------|-----------------|------|
|                                   |   | Uttar Pradesh  | Ambedkar Nagar  | 1    |
|                                   |   |                | Gautambudhnagar | 8    |
|                                   |   |                | Rae Barelie     | 6    |
|                                   |   |                | Sonebhadra      | 1    |
| Environment Protection            |   | Andhra Pradesh | Vishakhapatnam  | 1315 |
|                                   |   | Assam          | Kokrajhar       | 64   |
|                                   |   | Bihar          | Bhagalpur       | 93   |
|                                   |   | Chhattisgarh   | Bilaspur        | 843  |
|                                   |   |                | Raipur          | 1894 |
|                                   |   | Gujarat        | Bharuch         | 12   |
|                                   |   |                | Surat           | 20   |
|                                   |   | Haryana        | Faridabad       | 11   |
|                                   |   | Karnataka      | Vijayapur       | 29   |
|                                   |   | Kerala         | Alapuzha        | 2    |
|                                   |   | Madhya Pradesh | Narsinghpur     | 190  |
|                                   |   |                | Singrauli       | 41   |
|                                   |   | Maharashtra    | Nagpur          | 8    |
|                                   |   |                | Solapur         | 258  |
|                                   |   | Odisha         | Angul           | 185  |
|                                   |   | Rajasthan      | Baran           | 131  |
|                                   |   | Telangana      | Hyderabad       | 106  |
|                                   |   |                | Karimnagar      | 135  |
|                                   |   | Uttar          | Ambedkar Nagar  | 61   |
|                                   |   |                | Auraiya         | 59   |
|                                   |   |                | Gautambudhnagar | 118  |
|                                   |   |                | Rae Barelie     | 5    |
|                                   |   |                | Sonebhadra      | 104  |
|                                   |   |                | Dehradun        | 89   |
| Sports, Art, Culture and Heritage |   | Andhra Pradesh | Vishakhapatnam  | 6    |
|                                   |   | Bihar          | Bhagalpur       | 3    |

|                   | 1 | 8                | 9               | 10   |
|-------------------|---|------------------|-----------------|------|
|                   |   | Chhattisgarh     | Bilaspur        | 48   |
|                   |   |                  | Raipur          | 33   |
|                   |   | Gujarat          | Bharuch         | 5    |
|                   |   | Haryana          | Faridabad       | 1    |
|                   |   | Himachal Pradesh | Hamirpur        | 16   |
|                   |   | Kerala           | Alapuzha        | 3    |
|                   |   | Madhya Pradesh   | Singrauli       | 6    |
|                   |   | New Delhi        | New Delhi       | 2    |
|                   |   | Odisha           | Angul           | 35   |
|                   |   |                  | Bhubaneshwar    | 3    |
|                   |   | Rajasthan        | Baran           | 3    |
|                   |   | Telangana        | Karimnagar      | 17   |
|                   |   | Uttar Pradesh    | Ambedkar Nagar  | 6    |
|                   |   |                  | Gautambudhnagar | 14   |
|                   |   |                  | Rae Barelie     | 1    |
|                   |   |                  | Sonebhadra      | 6    |
|                   |   | West Bengal      | Murshidabad     | 3    |
| Rural Development |   | Andhra Pradesh   | Vishakhapatnam  | 21   |
|                   |   | Bihar            | Bhagalpur       | 79   |
|                   |   |                  | Patna           | 50   |
|                   |   | Chhattisgarh     | Bilaspur        | 43   |
|                   |   |                  | Raipur          | 6    |
|                   |   | Gujarat          | Bharuch         | 4    |
|                   |   |                  | Surat           | 1    |
|                   |   |                  | Vadodara        | 1250 |
|                   |   | Haryana          | Faridabad       | 3    |
|                   |   | Kerala           | Alappuzha       | 16   |
|                   |   | Madhya           | Indore          | 3    |
|                   |   |                  | Singrauli       | 65   |
|                   |   | New Delhi        | New Delhi       | 35   |
|                   |   | Odisha           | Angul           | 22   |

|                            | 1 | 8              | 9               | 10  |
|----------------------------|---|----------------|-----------------|-----|
|                            |   |                | Bhubaneshwar    | 33  |
|                            |   | Rajasthan      | Baran           | 5   |
|                            |   | Telangana      | Hyderabad       | 6   |
|                            |   |                | Hyderabad       | 7   |
|                            |   |                | Karimnagar      | 59  |
|                            |   | Uttar Pradesh  | Ambedkar Nagar  | 16  |
|                            |   |                | Auraiya         | 56  |
|                            |   |                | Gautambudhnagar | 20  |
|                            |   |                | Lucknow         | 30  |
|                            |   |                | Rae Barelie     | 186 |
|                            |   |                | Sonebhadra      | 53  |
|                            |   |                | Varanasi        | 525 |
|                            |   | West Bengal    | Murshidabad     | 69  |
| Infrastructure Development |   | Andhra Pradesh | Vishakhapatnam  | 334 |
|                            |   | Bihar          | Bhagalpur       | 292 |
|                            |   | Chhattisgarh   | Bilaspur        | 362 |
|                            |   |                | Raipur          | 190 |
|                            |   | Gujarat        | Bharuch         | 25  |
|                            |   |                | Surat           | 15  |
|                            |   | Haryana        | Faridabad       | 17  |
|                            |   | Kerala         | Alapuzha        | 13  |
|                            |   | Madhya Pradesh | Singrauli       | 118 |
|                            |   | Odisha         | Angul           | 272 |
|                            |   |                | Bhubaneshwar    | 27  |
|                            |   | Rajasthan      | Baran           | 5   |
|                            |   | Telangana      | Karimnagar      | 155 |
|                            |   | Uttar Pradesh  | Ambedkar Nagar  | 165 |
|                            |   |                | Auraiya         | 26  |
|                            |   |                | Bhadohi         | 19  |
|                            |   |                | Gautambudhnagar | 330 |
|                            |   |                | Machhali Shahar | 28  |

| 1 | 8           | 9                  | 10  |
|---|-------------|--------------------|-----|
|   |             | Mathura            | 25  |
|   |             | Pilibhit & Bhadohi | 21  |
|   |             | Rae Bareilie       | 39  |
|   |             | Shrawasti          | 2   |
|   |             | Sonebhadra         | 128 |
|   | West Bengal | Murshidabad        | 454 |

*CSR Activities of NHPC Ltd. Part-II*

(Amount in Rs. Lakh)

| Category of CSR Activities                 | 2015-16           |           |             | 2016-17           |           |        |
|--|-------------------|-----------|-------------|-------------------|-----------|--------|
|  | State             | District  | Amount      | State             | District  | Amount |
| 1  | 2                 | 3         | 4           | 5                 | 6         | 7      |
| Promotion of Education & Skill Development | Jammu and Kashmir | Reasi     | 36.56       | Jammu and Kashmir | Reasi     | 17.93  |
|  |                   | Kathua    | 4.48        |                   | Kathua    | 4.78   |
|  |                   | Kishtwar  | 1.64        |                   | Kishtwar  | 1.78   |
|  |                   | Bandipora | 3.71        |                   | Baramulla | 30     |
|  |                   | Kargil    | 2.12        |                   | Kargil    | 9.37   |
|  | Himachal Pradesh  | Leh       | 0.8         | Leh               | 12.88     |        |
|  |                   | Chamba    | 15.75       | Chamba            | 19.14     |        |
|  |                   | Mandi     | 11.64       | Mandi             | 17.91     |        |
|  |                   | Kullu     | 6.16        | Kullu             | 6.42      |        |
|  |                   | Bilaspur  |             | Bilaspur          | 3750      |        |
| Uttarakhand                                | Tehri Garhwal     | 15.44     | Uttarakhand | Dehradun          | 5         |        |
|  |                   |           |             | Pithoragarh       | 2         |        |
|  |                   |           |             | Champawat         | 3.7       |        |
| West Bengal                                | Darjeeling        | 17.6      | West Bengal | Jalpaiguri        | 1.73      |        |
|  |                   |           |             | Darjeeling        | 521.35    |        |
| Sikkim                                     | South Sikkim      | 1.98      | Sikkim      | South Sikkim      | 4.34      |        |
|  | East Sikkim       | 28.49     |             | East Sikkim       | 19.97     |        |
| Manipur                                    | Chura Chandpur    |           | Manipur     | Chura Chandpur    | 0.75      |        |
| Assam                                      | Dhemaji           | 277.3     | Assam       | Dhemaji           | 261       |        |
|  | Lakhimpur         |           |             |                   |           |        |
|  | Sonitpur          |           |             |                   |           |        |

| 1  | 2                 | 3              | 4      | 5      | 6                 | 7              |        |         |
|--|-------------------|----------------|--------|--------|-------------------|----------------|--------|---------|
|  | Arunachal Pradesh | Lower Valley   | Dibang | 20.38  | Arunachal Pradesh | Papum Pare     | 251.8  |         |
|  |                   |                |        |        |                   | Lower Valley   | Dibang | 1.87    |
|  |                   | Tawang         |        | 24.99  |                   | Tawang         |        | 10.3    |
|  |                   |                |        |        | Haryana           | Faridabad      |        | 60.37   |
|  |                   |                |        |        | Bihar             | Muzaffarpur    |        | 2       |
|  |                   |                |        |        | Kerala            | Ernakulam      |        | 20      |
| Health & Family Welfare, Drinking Water and Sanitation | Jammu and Kashmir | Reasi          |        | 252.71 | Jammu and Kashmir | Jammu          |        | 12.94   |
|  |                   |                |        |        |                   | Reasi          |        | 9.68    |
|  |                   | Kathua         |        | 4.44   |                   | Kathua         |        | 9.05    |
|  |                   | Kishtwar       |        | 104.97 |                   | Kishtwar       |        | 22.58   |
|  |                   | Baramulla      |        | 291.67 |                   | Baramulla      |        | 2.46    |
|  |                   | Bandipora      |        | 0.96   |                   | Bandipora      |        | 9.73    |
|  |                   | Kargil         |        | 20.83  |                   | Kargil         |        | 7.36    |
|  |                   | Leh            |        | 28.59  |                   | Leh            |        | 27.68   |
|  | Himachal Pradesh  | Chamba         |        | 6.55   | Himachal Pradesh  | Chamba         |        | 18.22   |
|  |                   | Mandi          |        | 5.78   |                   | Mandi          |        |         |
|  |                   |                |        |        |                   | Kullu          |        | 1.58    |
|  | Uttarakhand       | Tehri Garhwal  |        | 2.41   | Uttarakhand       | Tehri Garhwal  |        | 0.41    |
|  |                   | Pithoragarh    |        | 387.99 |                   | Pithoragarh    |        | 13.68   |
|  |                   | Champawat      |        | 283.99 |                   | Champawat      |        | 13.94   |
|  | West              | Jalpaiguri     |        | 488.83 | West              | Jalpaiguri     |        | 6.65    |
|  |                   | Darjeeling     |        | 162.59 |                   | Darjeeling     |        | 50.06   |
|  | Sikkim            | South Sikkim   |        | 7.97   | Sikkim            | South Sikkim   |        | 8.53    |
|  |                   | East Sikkim    |        | 7.47   |                   | East Sikkim    |        | 32.57   |
|  | Manipur           | Chura Chandpur |        | 35.39  | Manipur           | Chura Chandpur |        | 36.93   |
|  | Assam             | Dhemaji        |        | 4343   | Assam             | Dhemaji        |        | 1200.04 |
|  |                   | Lakhimpur      |        |        |                   | Lakhimpur      |        |         |
|  |                   | Sonitpur       |        |        |                   | Sonitpur       |        |         |
|  | Arunachal Pradesh | Lower Valley   | Dibang | 5.4    | Arunachal Pradesh | Papum Pare     |        | 38.38   |
|  |                   |                |        |        |                   | Lower Valley   | Dibang | 49.86   |

| 1                                  | 2                 | 3              | 4     | 5                 | 6              | 7     |
|------------------------------------|-------------------|----------------|-------|-------------------|----------------|-------|
|                                    |                   | Tawang         | 11.07 |                   | Tawang         | 34.64 |
|                                    |                   |                |       | Haryana           | Faridabad (HR) | 59.7  |
|                                    |                   |                |       | Uttar Pradesh     | Kanpur         | 12.5  |
|                                    |                   |                |       |                   | Basti          | 76.8  |
|                                    |                   |                |       | Kerala            | Ernakulam      | 17.2  |
|                                    |                   |                |       | Odisha            | Bhubaneswar    | 3     |
|                                    |                   |                |       | Maharashtra       | Ahemadnagar    | 7.5   |
| Women Empowerment & Senior Citizen | Jammu and Kashmir | Kargil         | 1.49  | Jammu and Kashmir | Reasi          | 4.73  |
|                                    |                   |                |       |                   | Kargil         | 0.37  |
|                                    |                   |                |       | Himachal Pradesh  | Chamba         | 2.46  |
|                                    |                   |                |       | Haryana           | Palwal         | 10.81 |
| Environmental Protection           | Himachal Pradesh  | Mandi          | 2.96  | Jammu and Kashmir | Bandipora      | 14.18 |
|                                    |                   |                |       | Himachal Pradesh  | Chamba         | 1.34  |
|                                    | Uttarakhand       | Tehri Garhwal  | 0.03  | Uttarakhand       | Tehri Garhwal  | 2.82  |
|                                    |                   | Pithoragarh    | 0.12  |                   | Pithoragarh    | 0.66  |
|                                    | West Bengal       | Darjeeling     | 4.43  |                   |                |       |
|                                    | Sikkim            | East Sikkim    | 0.98  | Sikkim            | East Sikkim    | 1.42  |
|                                    | Assam             | Dhemaji        | 34.35 | Assam             | Dhemaji        | 38.48 |
|                                    |                   | Lakhimpur      |       |                   | Lakhimpur      |       |
|                                    |                   | Sonitpur       |       |                   | Sonitpur       |       |
|                                    | Haryana           | Faridabad (HR) | 10    |                   |                |       |
| Sports, Art & Culture and Heritage | Jammu and Kashmir | Reasi          | 1.59  | Jammu and Kashmir | Reasi          | 4.69  |
|                                    |                   | Kargil         | 0.3   |                   |                |       |
|                                    | Himachal Pradesh  | Chamba         | 7.06  | Himachal Pradesh  | Chamba         | 3.18  |
|                                    |                   |                |       |                   | Mandi          | 2.3   |
|                                    |                   |                |       |                   | Lahaul & Spiti | 16.36 |
|                                    | Uttarakhand       | Tehri Garhwal  | 0.1   | Uttarakhand       | Pithoragarh    | 0.4   |
|                                    |                   | Pithoragarh    | 0.06  |                   |                |       |
|                                    |                   | Champawat      | 0.43  |                   |                |       |

| 1  | 2                 | 3                                | 4           | 5                 | 6                                | 7          |
|--|-------------------|----------------------------------|-------------|-------------------|----------------------------------|------------|
|  | West Bengal       | Darjeeling                       | 2.76        | West Bengal       | Darjeeling                       | 0.22       |
|  |                   |                                  |             | Sikkim            | South Sikkim                     | 1.99       |
|  |                   |                                  |             |                   | East Sikkim                      | 11.5       |
|  |                   |                                  |             | Manipur           | Chura Chandpur                   | 0.49       |
|  | Assam             | Dhemaji<br>Lakhimpur<br>Sonitpur | 21.05       | Assam             | Dhemaji<br>Lakhimpur<br>Sonitpur | 67.28      |
|  | Arunachal Pradesh | Tawang                           | 0.84        | Arunachal Pradesh | Lower Valley                     | Dibang 7.2 |
|  |                   |                                  |             |                   | Tawang                           | 4.34       |
|  |                   |                                  |             | Haryana           | Faridabad (HR)                   | 4.78       |
|  |                   |                                  |             | Uttar Pradesh     | Lucknow                          | 5          |
| Rural Development & Infrastructure Development | Jammu and Kashmir | Reasi                            | 10.63       | Jammu and Kashmir | Reasi                            | 23.05      |
|  |                   | Kathua                           | 3.32        |                   | Kathua                           | 3.32       |
|  |                   | Baramulla                        | 18.06       |                   | Baramulla                        | 0.67       |
|  |                   | Bandipora                        | 9.99        |                   | Bandipora                        | 65         |
|  |                   | Kargil                           | 19.65       |                   | Kargil                           | 4.98       |
|  |                   | Leh                              | 18.99       |                   | Leh                              | 104.06     |
|  | Himachal Pradesh  | Chamba                           | 8.44        | Himachal Pradesh  | Chamba                           | 4.29       |
|  |                   | Mandi                            | 5.72        |                   | Mandi                            | 12.54      |
|  |                   |                                  |             |                   | Kullu                            | 4.34       |
|  | Uttarakhand       | Pithoragarh                      | 1.46        | Uttarakhand       | Tehri Garhwal                    | 4.17       |
|  |                   |                                  |             |                   | Pithoragarh                      | 11.72      |
|  | West Bengal       | Darjeeling                       | 122.92      | West Bengal       | Darjeeling                       | 35.76      |
|  |                   |                                  |             | Sikkim            | South Sikkim                     | 4.36       |
|  |                   |                                  |             |                   | East Sikkim                      | 45.24      |
|  | Manipur           | Chura Chandpur                   | 4.92        | Manipur           | Chura Chandpur                   | 9.78       |
|  | Assam             | Dhemaji<br>Lakhimpur<br>Sonitpur | 28.05       | Assam             | Dhemaji<br>Lakhimpur<br>Sonitpur | 54.44      |
|  | Arunachal Pradesh | Lower Valley                     | Dibang 1.02 | Arunachal Pradesh | Papum Pare                       | 30         |

| 1 | 2 | 3 | 4 | 5             | 6                                      | 7      |       |
|---|---|---|---|---------------|--|--------|-------|
|   |   |   |   |               | Lower Valley                           | Dibang | 4.44  |
|   |   |   |   |               | Tawang                                 |        | 6.33  |
|   |   |   |   | Uttar Pradesh | Sant Kabir Nagar & Sidharth Nagar (UP) |        | 11.94 |
|   |   |   |   |               | Gorakhpur                              |        | 40.9  |
|   |   |   |   |               | Kanpur                                 |        | 36.59 |
|   |   |   |   | Odisha        | Bhubaneshwar                           |        | 20    |
|   |   |   |   | Maharashtra   | Ahemadnagar                            |        | 13.5  |

| Category of CSR Activities                 | 2017-18             |                            |        |
|--|---------------------|----------------------------|--------|
|  | State               | District                   | Amount |
| 1  | 8                   | 9                          | 10     |
| Promotion of Education & Skill Development | Jammu and Kashmir   | Reasi                      | 4.97   |
|  |                     | Kathua                     | 6.14   |
|  |                     | Kishtwar                   | 9.14   |
|  |                     | Bandipora                  | 10.37  |
|  |                     | Kargil                     | 9.88   |
|  |                     | Leh                        | 13.77  |
|  | Himachal Pradesh    | Chamba                     | 21.95  |
|  |                     | Mandi                      | 7.47   |
|  |                     | Kullu                      | 12.82  |
|  | Uttarakhand         | Pithoragarh                | 1.84   |
|  |                     | Champawat                  | 4.77   |
|  | West Bengal         | Jalpaiguri                 | 14.11  |
|  |                     | Darjeeling                 | 40.15  |
|  | Sikkim              | South Sikkim               | 4.94   |
|  |                     | East Sikkim                | 13.52  |
|  | Manipur             | Chura Chandpur             | 2.18   |
|  | Assam               | Dhemaji Lakhimpur Sonitpur | 189.6  |
| Arunachal Pradesh                          | Papum Pare          | 204.05                     |        |
|  | Lower Dibang Valley | 18.72                      |        |

| 1  | 8                 | 9                          | 10         |
|--|-------------------|----------------------------|------------|
| Health & Family Welfare, Drinking Water and Sanitation | Jammu and Kashmir | Jammu                      | 4.79       |
|  |                   | Kathua                     | 9.97       |
|  |                   | Kishtwar                   | 30.94      |
|  |                   | Baramulla                  | 11.25      |
|  |                   | Bandipora                  | 40.97      |
|  |                   | Kargil                     | 7.55       |
|  |                   | Leh                        | 2.89       |
|  | Himachal Pradesh  | Chamba                     | 30.72      |
|  |                   | Mandi                      | 0.72       |
|  |                   | Kullu                      | 1.96       |
|  | Uttarakhand       | Pithoragarh                | 8.15       |
|  |                   | Champawat                  | 4.37       |
|  | West              | Jalpaiguri                 | 20.45      |
|  |                   | Darjeeling                 | 31.01      |
|  | Sikkim            | South Sikkim               | 48.05      |
|  |                   | East Sikkim                | 48.3       |
|  | Manipur           | Chura Chandpur             | 14.95      |
|  | Assam             | Dhemaji Lakhimpur Sonitpur | \$\$\$88.5 |
|  | Arunachal         | Papum Pare                 | 9          |
|  |                   | Lower Dibang Valley        | 13.75      |
| Haryana  | Faridabad (HR)    | 126.3                      |            |
| Uttar Pradesh  | Kanpur            | 12.5                       |            |
| Odisha   | Bhubaneshwar      | 3                          |            |
| Women Empowerment & Senior Citizen                     | Sikkim            | South Sikkim               | 0.97       |
| Environmental Protection                               | Jammu and Kashmir | Bandipora                  | 111.31     |
|  |                   | Himachal Pradesh           | Mandi      |
|  | West Bengal       | Darjeeling                 | 4.73       |
|  | Assam             | Dhemaji Lakhimpur Sonitpur | 39.87      |
| Sports, Art & Culture and Heritage                     | Himachal          | Chamba                     | 0.55       |
|  |                   | Mandi                      | 4.74       |
|  | Sikkim            | East Sikkim                | 2.81       |
|  | Assam             | Dhemaji Lakhimpur Sonitpur | 43.41      |

| 1  | 8                 | 9                          | 10    |
|--|-------------------|----------------------------|-------|
| Rural Development & Infrastructure Development | Arunachal Pradesh | Lower Dibang Valley        | 1.63  |
|  | Haryana           | Faridabad (HR)             | 15.57 |
|  | Gujarat           | Gandhinagar                | 500   |
|  | Jammu and Kashmir | Reasi                      | 17.15 |
|  |                   | Kathua                     | 6.45  |
|  |                   | Baramulla                  | 16.58 |
|  |                   | Bandipora                  | 2.08  |
|  |                   | Kargil                     | 3.06  |
|  |                   | Leh                        | 31.48 |
|  | Himachal Pradesh  | Chamba                     | 16.68 |
|  |                   | Mandi                      | 8.88  |
|  |                   | Kullu                      | 5     |
|  | Uttarakhand       | Pithoragarh                | 2.82  |
|  | West Bengal       | Darjeeling                 | 96.05 |
|  | Sikkim            | South Sikkim               | 5.28  |
|  |                   | East Sikkim                | 21.18 |
|  | Assam             | Dhemaji Lakhimpur Sonitpur | 55.09 |
|  | Arunachal Pradesh | Papum Pare                 | 15    |
|  | Haryana           | Faridabad (HR)             | 1.7   |
|  | Uttar Pradesh     | Basti                      | 19.2  |
|  | Shraswasti        | 29.23                      |       |
| Bihar  | Arah (Bhojpur)    | 0.36                       |       |
| Odisha   | Bhubaneshwar      | 20                         |       |

*CSR Activities of PGCIL Ltd. Part-III*

(Amount In Rs. Lakh)

| Category of CSR Activities                   | 2015-16        |                 |        | 2016-17                               |  |        |
|--|----------------|-----------------|--------|---------------------------------------|--|--------|
|  | State          | District        | Amount | State                                 | District                               | Amount |
| 1  | 2              | 3               | 4      | 5                                     | 6                                      | 7      |
| Promotion of Education and Skill Development | Andhra Pradesh | Visakhapatnam   | 62.32  | various parts of the country          | various parts of the country           | 439.89 |
|  | Assam          | Nagaon District | 12.54  | Maharashtra, Assam, Bihar, Karnataka, | Aurangabad, Guwahati, Hajipur, Mysore, | 169.15 |

| 1 | 2                      | 3                    | 4      | 5  | 6  | 7      |
|---|------------------------|----------------------|--------|--|--|--------|
|   |                        |                      |        | Odisha,<br>Telangana, Uttar<br>Pradesh   | Bhubaneshwar,<br>Hyderabad,<br>Lucknow   |        |
|   | Entire Assam           |                      | 32.51  | Tamil Nadu,<br>Chhattisgarh,<br>Uttar Pradesh,<br>West Bengal,<br>Telangana,<br>Maharashtra,<br>Jammu and<br>Kashmir, Bihar<br>and Madhya<br>Pradesh | Trissur, Korba,<br>Agra, Siliguri,<br>Vijayawada,<br>Wardha,<br>Kishenpur,<br>Jamshedpur and<br>Bina   | 159.76 |
|   | Sonitpur               |                      | 7.03   | New Delhi  | New Delhi  | 198.92 |
|   | Jiribam                |                      | 0.83   | Haryana  | Gurgaon  | 3.62   |
|   | Cachar                 |                      | 7.63   | Haryana  | Gurgaon  | 4.87   |
|   | Sonitpur               |                      | 2.92   | Haryana  | Gurgaon  | 3.74   |
|   | Kamroop                |                      | 5.55   | Assam, Manipur   | Assam, Manipur   | 103.64 |
|   | Nagaon                 |                      | 2.67   | various parts of<br>the country  | various parts of<br>the country  | 18.66  |
|   | B. Chariall            |                      | 2.16   | various parts of<br>the country  | various parts of<br>the country  | 155.31 |
|   | Assam and<br>Manipur   | Assam and<br>Manipur | 169.14 | Bihar  | West Singbhum  | 90.33  |
|   | Bihar                  | Patna                | 54.32  | Bihar  | Saran  | 0.85   |
|   | Bihar                  | Patna                | 25.4   | Bihar  | Darbanga   | 0.56   |
|   | Bihar and<br>Jharkhand | Jamshedpur           | 101.55 | Bihar  | Patna  | 0.61   |
|   | Chhattisgarh           | Raipur               | 332.4  | West Bengal  | Kokrajhar,<br>Nagaon,<br>Mariani, Imphal,<br>Srikona,<br>Jalpaiguri, Malda<br>and South 24<br>Parganas | 294.13 |
|   | Chhattisgarh           | Rajnandgaon          | 35.58  | West Bengal  | Burdwan  | 8.64   |
|   | Gujarat                |                      | 1.96   | Sikkim   | South Sikkim   | 22.71  |
|   | Gujarat                | Damoh                | 0.81   | West Bengal  | Jalpaiguri   | 7.92   |

| 1 | 2  | 3   | 4      | 5                 | 6                          | 7          |
|---|--|---|--------|-------------------|----------------------------|------------|
|   | Haryana  | Gurgaon   | 2.4    | West Bengal       | Burdwan                    | 9.48       |
|   | Madhya Pradesh and Gujarat                           | Madhya Pradesh and Gujarat  | 44.38  | West Bengal       | South Parganas             | 24<br>0.52 |
|   | Maharashtra  | Lower Dibang Valley   | 14.63  | Odisha            | Sambalpur                  | 10.05      |
|   | Odisha   | Bolanglr  | 2.04   | Odisha            | Talcher                    | 19.17      |
|   | Rajasthan  | Kotputli  | 4.81   | Odisha            | Various Districts          | 6.28       |
|   | Tamil Nadu   | Dharmapuri  | 20.06  | Arunachal Pradesh | Lower Dibang Valley        | 2.72       |
|   | Tamil Nadu   | Sriperumbudur   | 2.34   | Assam             | Kokrajhar                  | 12.13      |
|   | Tamil Nadu and Karnataka                             | Various districts   | 13.19  |                   | Entire Assam               | 18.61      |
|   | Tripura  | Unakoti   | 9.84   |                   | Nagaon                     | 4.2        |
|   | Uttar Pradesh  | Kanpur  | 8.95   |                   | Kamrup                     | 6.26       |
|   |  | Bassi   | 1.49   |                   | Dima Hasao                 | 0.68       |
|   |  | Lucknow   | 10.16  |                   | Sonitpur                   | 11.4       |
|   |  | Greater Noida   | 2.54   | Rajasthan         | Jaipur                     | 1.18       |
|   | Uttarakhand  | Koteshwar   | 6.8    | Jammu and Kashmir | Jammu                      | 10.49      |
|   | various parts of the country                         | various parts of the country  | 57.74  |                   | Jammu                      | 10.52      |
|   | various parts of the country                         | various parts of the country  | 507.86 | Himachal Pradesh  | Lahaul Spiti               | 17.24      |
|   | West Bengal  | South 24 pgn.   | 6.07   | Uttar Pradesh     | Ghazipur                   | 139.72     |
|   | West Bengal, Assam, Manipur, Maharashtra, Tamil Nadu | Bardhaman, Jalpaiguri, Malda, Nagaon, Kokrajhar, Imphal, Jorhat, Nagpur and Kanchipuram | 148.35 | Uttar Pradesh     | Various District of UP     | 1.22       |
|   |  |   |        | Andhra Pradesh    | Vishakhapatnam             | 40.23      |
|   |  |   |        |                   | Vemagiri                   | 6.04       |
|   |  |   |        |                   | Vemagiri                   | 32.35      |
|   |  |   |        |                   | Ananthapur                 | 12.02      |
|   |  |   |        |                   | various parts of the State | 82.62      |
|   |  |   |        |                   | Kadapa                     | 4.81       |
|   |  |   |        | Tamil Nadu        | Dharmapuri                 | 15.55      |

| 1                            | 2  | 3   | 4     | 5                  | 6                             | 7      |
|------------------------------|--|---|-------|--------------------|-------------------------------|--------|
|                              |  |   |       | Tamil Nadu         | Dharmapuri                    | 3.11   |
|                              |  |   |       | Tamil Nadu         | Dharmapuri                    | 2.05   |
|                              |  |   |       | Karnataka          | Bijapur                       | 388.07 |
|                              |  |   |       | Karnataka          | Bijapur                       | 0.48   |
|                              |  |   |       | Chhattisgarh       | Raipur                        | 23.48  |
|                              |  |   |       | Chhattisgarh       | Rajnandgaon                   | 128.04 |
|                              |  |   |       | Maharashtra        | Bhadrawati                    | 11.85  |
|                              |  |   |       | Maharashtra        | Nagpur                        | 11.4   |
|                              |  |   |       | Chhattisgarh       | Raipur                        | 17.89  |
|                              |  |   |       | Chhattisgarh       | Raipur                        | 18.64  |
|                              |  |   |       | Chhattisgarh       | Champa                        | 8.79   |
|                              |  |   |       | CG, MP, MH,<br>Goa | Various Parts of<br>the State | 0.91   |
|                              |  |   |       | CG, MP, MH,<br>Goa | Various Parts of<br>the State | 0.9    |
|                              |  |   |       | Maharashtra        | Bolsar                        | 41.99  |
|                              |  |   |       | Madhya Pradesh     | Betul                         | 86.01  |
|                              |  |   |       | Gujarat            | Vapi                          | 27.53  |
|                              |  |   |       | Gujarat            | Vapi                          | 46.49  |
|                              |  |   |       | Madhya Pradesh     | Khandwa                       | 17.17  |
|                              |  |   |       |                    | Indore                        | 8.17   |
|                              |  |   |       |                    | Ujjain                        | 6.19   |
|                              |  |   |       |                    | Jabalpur                      | 5.11   |
|                              |  |   |       |                    | Indore                        | 90.56  |
|                              |  |   |       |                    | Bhopal                        | 55.71  |
|                              |  |   |       | Gujarat            | Ahmadabad                     | 1.16   |
|                              |  |   |       | Madhya Pradesh     | Satna                         | 16.89  |
|                              |  |   |       | Gujarat            | Vadodara                      | 0.84   |
| Health and<br>family welfare | Assam,<br>Chhattisgarh,<br>Arunachal<br>Pradesh,<br>Gujarat,<br>Bengal | Bihar,<br>various parts of<br>the country | 351.2 | New Delhi          | New Delhi                     | 459.53 |

| 1 | 2                            | 3                            | 4      | 5                           | 6   | 7      |
|---|------------------------------|------------------------------|--------|-----------------------------|---|--------|
|   | Bihar                        | Purnea                       | 1.93   | Jharkhand                   | Garwah  | 12.16  |
|   | Dadara Nagar Haveli (UT)     | Daman and Diu                | 22.24  | Bihar                       | various parts of the State  | 131.33 |
|   | Delhi                        | Delhi                        | 1741.9 | Jharkhand                   | various parts of the State  | 170.79 |
|   | Haryana                      | Kurukshetra                  | 1.12   | Bihar                       | various parts of the State  | 200.7  |
|   | Himachal Pradesh             | Solan/ Nalagarh              | 2.03   | Bihar                       | Aurangabad  | 174.71 |
|   | Madhya Pradesh               | Bina                         | 3.91   | Bihar                       | Various parts of the state  | 1.39   |
|   | Meghalaya                    | West Khasi Hill              | 2.78   | Sikkim                      | South Sikkim  | 5.35   |
|   | Odisha                       | Jeypore                      | 3.33   | Sikkim                      | East Sikkim   | 5.58   |
|   | various parts of the country | various parts of the country | 168.46 | West Bengal                 | Jalpaiguri  | 22.35  |
|   | various parts of the country | various parts of the country | 59.8   | Sikkim                      | South Sikkim  | 5.39   |
|   | West Bengal                  | Jalpaiguri                   | 6.92   | West Bengal, Odisha, Sikkim | Various parts of state  | 15.54  |
|   | West Bengal                  | Jalpaiguri                   | 1.83   | West Bengal                 | Various parts of state  | 143.37 |
|   | West Bengal                  | Jalpaiguri                   | 2.86   | Sikkim                      | East & South Sikkim   | 0.55   |
|   | West Bengal                  | Alipurduar                   | 15.74  | West Bengal                 | Kolkata   | 0.45   |
|   |                              |                              |        | Odisha                      | Various Districts   | 1.54   |
|   |                              |                              |        | Assam, Manipur              | Dima Hasao, Sonitpur, Imphal West, Bishnupur, Thoubal, Churachandpur Chandel, Ukhrul, Senapati, Tamenglong, Jiribam | 90.09  |
|   |                              |                              |        | Assam                       | Sonitpur  | 9.62   |

| 1 | 2 | 3 | 4 | 5   | 6   | 7             |        |
|---|---|---|---|---|---|---------------|--------|
|   |   |   |   | Manipur,<br>Tripura,<br>Meghalaya           | Imphal<br>Unakoti,<br>Jaintia Hills   | East,<br>East | 2.27   |
|   |   |   |   | Assam, Manipur,<br>Meghalaya,<br>Mizoram    | Sonitpur,<br>Tulvomit,<br>Kokrajhar,<br>Dimapur,<br>Jiribam, Imphal<br>west,<br>Papumpare,<br>Nagaon, Cachar,<br>East Khasi hills |               | 3.21   |
|   |   |   |   | Assam                                       | Kamrup  |               | 107.99 |
|   |   |   |   | Assam                                       | Tezu  |               | 4.89   |
|   |   |   |   | Uttar Pradesh,<br>Rajasthan                 | Sikar, Kotputii,<br>Jaipur, Kankroli,<br>Allahabad,<br>Varanasi, Orai,<br>Chittorgarh,<br>Ajmer                                   |               | 98.62  |
|   |   |   |   | Uttarakhand                                 | Dehradun, Tehri,<br>Pithoragarh   |               | 13.43  |
|   |   |   |   | Delhi                                       | New Delhi   |               | 17.58  |
|   |   |   |   | Uttarakhand                                 | Haridwar  |               | 4.05   |
|   |   |   |   | Jammu and<br>Kashmir                        | Jammu   |               | 66.88  |
|   |   |   |   | Uttar Pradesh                               | Lucknow   |               | 78.77  |
|   |   |   |   | Uttar Pradesh                               | Allahabad   |               | 5.63   |
|   |   |   |   | Uttar Pradesh                               | Gorakhpur,<br>Kanpur, Agra,<br>Bareilly   |               | 16.16  |
|   |   |   |   | Telangana                                   | Dichpally   |               | 15.34  |
|   |   |   |   | Karnataka,<br>Tamilnadu,<br>Kerala and Pond | Madurai, TVM,<br>Palakkad,<br>Kozhikode,<br>Pondy,<br>Ernakulam,<br>Dared, Kolar,   |               | 120.29 |

| 1                                | 2             | 3                      | 4      | 5                             | 6  | 7     |
|----------------------------------|---------------|------------------------|--------|-------------------------------|--|-------|
|                                  |               |                        |        |                               | Tumkur, Trichur,<br>Trichy,<br>Dharmapuri,<br>Ariyalur, Tirupur, |       |
|                                  |               |                        |        | Tamil Nadu                    | Ariyalur   | 0.22  |
|                                  |               |                        |        | Maharashtra                   | Nagpur, Parli,<br>Padghe etc                                     | 39.32 |
|                                  |               |                        |        | Maharashtra                   | Nagpur   | 51.74 |
|                                  |               |                        |        | Maharashtra                   | Nagpur   | 0.32  |
|                                  |               |                        |        | CG, MP, MH,<br>Goa            | Various Parts of<br>the State                                    | 3.72  |
|                                  |               |                        |        | Maharashtra                   | Bolsar   | 11.72 |
|                                  |               |                        |        | Madhya Pradesh<br>and Gujarat | Various parts of<br>the states                                   | 85.16 |
|                                  |               |                        |        | Madhya Pradesh                | Satna  | 4.04  |
|                                  |               |                        |        | Madhya Pradesh                | Damoh  | 9.31  |
|                                  |               |                        |        | Madhya Pradesh                | Bina   | 7.86  |
|                                  |               |                        |        | DNH                           | Daman  | 6.92  |
| Drinking Water<br>and Sanitation | Uttar Pradesh | Agra                   | 32.13  | Andhra Pradesh                | Kadapa   | 25.91 |
|                                  |               | Phoolpur,<br>Allahabad | 42.25  | Andhra Pradesh                | East Godavari  | 13.12 |
|                                  |               | Varanasi               | 193.83 | Andhra Pradesh                | Vishakhapatnam   | 4.4   |
|                                  |               | Kanpur                 | 18.94  | Andhra Pradesh                | Guntur   | 13.47 |
|                                  |               | Bilsarayan             | 4.27   | Assam                         | Hailakandi   | 0.3   |
|                                  |               | Dehradun               | 6.52   | Assam                         | Assam, Haflong   | 3.01  |
|                                  | Haryana       | Bhiwani                | 0      | Bihar                         | Darbanga   | 27.41 |
|                                  | Haryana       | Yamunanagar            | 14.55  | Chhattisgarh                  | Jashpur  | 11.66 |
|                                  | Bihar         | Bara/Gaya              | 2.62   | Gujarat                       |  | 1.55  |
|                                  | Bihar         | Ekangarsarai           | 7.09   | Haryana                       | Bhiwani  | 81.41 |
|                                  | Jharkhand     | Dhanbad                | 35.35  | Haryana                       | Kaithal  | 4.03  |
|                                  | Bihar         | Banka                  | 5.76   | Jharkhand                     | Giridih  | 47.43 |
|                                  | West Bengal   | Jalpaiguri             | 6.59   | Karnataka                     | Kolar  | 35.66 |
|                                  | West Bengal   | Malda                  | 3.25   | Madhya Pradesh                | Satna  | 54.85 |

| 1 | 2  | 3                            | 4       | 5              | 6          | 7       |
|---|--|------------------------------|---------|----------------|------------|---------|
|   | Arunachal Pradesh  | Lower Dibang Valley          | 6.87    | Madhya Pradesh | Indore     | 3.57    |
|   | Arunachal Pradesh  | Lower Dibang Valley          | 4.28    | Maharashtra    | Wardha     | 1.35    |
|   | Nagaland   | Dimapur                      | 2.42    | Maharashtra    | Ratnagiri  | 16.33   |
|   | Nagaland   | Dimapur                      | 2.61    | Maharashtra    | Solapur    | 2.57    |
|   | Andhra Pradesh   | Nellore                      | 6.1     |                | Wardha     | 3.74    |
|   | Andhra Pradesh   | Nellore                      | 23.37   | Maharashtra    | Bhadrawati | 1.42    |
|   | Andhra Pradesh   | Nellore                      | 21.5    | Maharashtra    | Bhadrawati | 4.89    |
|   | Andhra Pradesh   | Kurnool                      | 15.36   | Maharashtra    | Kolhapur   | 6       |
|   | Chattisgarh  | Jashpur                      | 11.43   | Maharashtra    | Nagpur     | 0.51    |
|   | Gujarat  | Anjar, Kutch                 | 6.86    | Maharashtra    | Bolsar     | 46.64   |
|   | Madhya Pradesh   | Khandwa                      | 14.97   | New Delhi      | New Delhi  | 3109.29 |
|   | Odisha   | Jharsuguda                   | 11.17   | Odisha         | Sundergarh | 2.61    |
|   | Odisha   | Sundergarh                   | 1.45    | Odisha         | Angul      | 15.43   |
|   | Odisha   | Rengali                      | 1.45    | Odisha         | Sundergarh | 0.5     |
|   | Various states through which Ganga flows   | Various districts            | 203.18  | Punjab         | Moga       | 2.43    |
|   | Andhra Pradesh, Assam, Bihar, Chattisgarh, Madhya Pradesh, Odisha, Uttar Pradesh | various parts of the country | 5311.63 | Tripura        | Kumarghat  | 0.66    |

| 1           | 2                               | 3                               | 4      | 5                               | 6                               | 7       |
|-------------|---------------------------------|---------------------------------|--------|---------------------------------|---------------------------------|---------|
|             | various parts<br>of the country | various parts<br>of the country | 7.31   | Uttar Pradesh                   | Varanasi                        | 578.65  |
|             |                                 |                                 |        |                                 | Agra                            | 69.13   |
|             |                                 |                                 |        |                                 | Allahabad                       | 42.49   |
|             |                                 |                                 |        |                                 | Balrampur                       | 53.39   |
|             |                                 |                                 |        |                                 | Chandauli/<br>Varanasi          | 84.83   |
|             |                                 |                                 |        |                                 | Ghailpur                        | 36.61   |
|             |                                 |                                 |        |                                 | Kushinagar                      | 46.34   |
|             |                                 |                                 |        |                                 | Kushinagar                      | 32.48   |
|             |                                 |                                 |        |                                 | Pratapgarh                      | 60.34   |
|             |                                 |                                 |        |                                 | Pratapgarh                      | 32.42   |
|             |                                 |                                 |        |                                 | Akbarpur,<br>Kanpur             | 12.15   |
|             |                                 |                                 |        |                                 | Allahabad                       | 3.11    |
|             |                                 |                                 |        | various parts of<br>the country | various parts of<br>the country | 1178.35 |
|             |                                 |                                 |        |                                 | various parts of<br>the country | 132.51  |
|             |                                 |                                 |        | West Bengal                     | Malda                           | 4.24    |
| Women       | Andhra Pradesh                  | Kadapa                          | 6.95   |                                 |                                 |         |
| Empowerment | West Bengal                     | South 24 pgn.                   | 1.68   |                                 |                                 |         |
| Environment | Assam                           | Kokrajhar                       | 8.17   | various parts<br>of the country | various parts of<br>the country | 83.5    |
| Protection  | Bihar                           | Patna                           | 27.45  | various parts<br>of the country | various parts of<br>the country | 4.08    |
|             | Bihar, Jharkhand<br>and Odisha  | Various<br>districts            | 157.32 | Haryana                         | Gurgaon                         | 0.07    |
|             | Chhattisgarh                    | Raipur                          | 13.21  | Bihar                           | Purnea                          | 76.04   |
|             | Kerala                          | Alapuzha                        | 5.78   | Bihar                           | Patna                           | 0.62    |
|             | Madhya Pradesh                  | Bhopal                          | 29.46  | West Bengal                     | Burdwan                         | 0.11    |
|             | Odisha                          | Angul                           | 5.69   | West Bengal                     | Murshidabad                     | 0.16    |

| 1                                 | 2                            | 3                            | 4      | 5                 | 6                          | 7      |
|-----------------------------------|------------------------------|------------------------------|--------|-------------------|----------------------------|--------|
|                                   | U.P.                         | Badhoi                       | 127.09 | Odisha            | Kalahandi                  | 4.85   |
|                                   | Uttar Pradesh                | Bagpat                       | 24.03  | Meghalaya, Assam  | East Khasi Hills, Nagaon   | 0.15   |
|                                   | various parts of the country | various parts of the country | 49.54  | Uttar Pradesh     | Bagpat                     | 43.84  |
|                                   |                              |                              |        | Uttar Pradesh     | Saharanpur                 | 2.13   |
|                                   |                              |                              |        | Jammu and Kashmir | Jammu                      | 7.32   |
|                                   |                              |                              |        | Uttar Pradesh     | Allahabad                  | 6.13   |
|                                   |                              |                              |        | Uttar Pradesh     | Basti                      | 84.99  |
|                                   |                              |                              |        | Uttar Pradesh     | Bhadla                     | 98.65  |
|                                   |                              |                              |        | Uttar Pradesh     | Lucknow                    | 57.37  |
|                                   |                              |                              |        | Uttar Pradesh     | Ghazipur                   | 145.87 |
|                                   |                              |                              |        | Uttar Pradesh     | Gorakhpur                  | 64.83  |
|                                   |                              |                              |        | Uttar Pradesh     | Gorakhpur                  | 3.21   |
|                                   |                              |                              |        | Andhra Pradesh    | Surampalem                 | 26.05  |
|                                   |                              |                              |        | Kerala            | Alappuzha                  | 0.09   |
|                                   |                              |                              |        | Chhattisgarh      | Raipur                     | 59.9   |
|                                   |                              |                              |        | CG, MP, MH, Goa   | Various Parts of the State | 0.61   |
|                                   |                              |                              |        | Maharashtra       | Bolsar                     | 18.56  |
|                                   |                              |                              |        | Madhya Pradesh    | Damoh                      | 13.75  |
|                                   |                              |                              |        | Madhya Pradesh    | Jabalpur                   | 11.77  |
|                                   |                              |                              |        | Madhya Pradesh    | Bhopal                     | 1.07   |
| Sports, Art, Culture and Heritage | Bihar                        | Ara                          | 16.04  | New Delhi         | New Delhi                  | 51.82  |
|                                   | Chattisgarh                  | Raipur                       | 2.03   | New Delhi         | New Delhi                  | 16.84  |
|                                   | Haryana                      | Nuh-Mewat                    | 3.76   | Jharkhand         | Hazaribagh                 | 1.01   |

| 1           | 2                    | 3                | 4      | 5                    | 6                             | 7      |
|-------------|----------------------|------------------|--------|----------------------|-------------------------------|--------|
|             | Maharashtra          | Solapur          | 26.01  | Bihar                | Patna                         | 25.91  |
|             | Sikkim               | South Sikkim     | 1.02   | Odisha               | Jaipur                        | 51.82  |
|             | Uttar Pradesh        | Agra             | 4.65   | Haryana              | Jind                          | 4.44   |
|             |                      |                  |        | Uttar Pradesh        | Rampur                        | 15.55  |
|             |                      |                  |        | Uttar Pradesh        | Varanasi                      | 530.59 |
|             |                      |                  |        | Uttar Pradesh        | Agra                          | 4.77   |
|             |                      |                  |        | Andhra Pradesh       | Vishakhapatnam                | 31.09  |
|             |                      |                  |        | Kerala               | Mallapuram                    | 51.82  |
|             |                      |                  |        | Maharashtra          | Solapur                       | 2.88   |
|             |                      |                  |        | Madhya Pradesh       | Satna                         | 12.71  |
| Rural       | Andhra               | Kurnool          | 99.63  | Bihar                | Samastipur                    | 21.13  |
| Development | Pradesh              | Nellore          | 10.15  | Bihar                | Gaya                          | 12.38  |
|             | Assam                | B. Charlail      | 3.05   | Bihar                | Lakhisarai                    | 13.53  |
|             |                      | B. Chariali      | 6.13   | Bihar                | Various parts<br>of the State | 24.49  |
|             | Bihar                | Patna            | 3.16   | West Bengal          | Burdwan                       | 27.15  |
|             |                      | Purnea           | 13.52  | West Bengal          | Murshidabad                   | 22.35  |
|             | Chattisgarh          | Raigarh          | 1.48   | Sikkim               | East Sikkim                   | 37.62  |
|             | Gujarat              | Vapi             | 3.65   | Haryana              | Bhiwani                       | 46.5   |
|             |                      | Surat            | 16.33  | Uttar Pradesh        | Kunda                         | 19.52  |
|             |                      | Gandhinagar      | 33.38  | Jammu and<br>Kashmir | Samba                         | 9.37   |
|             |                      | Ankalas          | 4.28   | Andhra<br>Pradesh    | Kumool                        | 307.49 |
|             | Haryana              | Manesar          | 197.52 | Telangana            | Hyderabad                     | 77.7   |
|             | Jammu and<br>Kashmir | Samba            | 80.13  | Andhra<br>Pradesh    | Nellore                       | 44.22  |
|             | Madhya<br>Pradesh    | Betul            | 14.55  | Tamil Nadu           | Kanchipuram                   | 11.29  |
|             | Maharashtra          | Padghe,<br>Thane | 38.14  | Odisha               | Angul                         | 14.51  |

| 1              | 2             | 3                                      | 4     | 5                    | 6                        | 7      |
|----------------|---------------|--|-------|----------------------|--------------------------|--------|
|                |               | Sangli and Pune                        | 27.77 | Maharashtra          | Sangli & Pune            | 7.55   |
|                |               | Pune                                   | 64.68 | Maharashtra          | Sangli & Pune            | 1.4    |
|                |               | Sangli and Pune                        | 8.03  | Chhattisgarh         | Raigarh                  | 19.74  |
|                |               | Pune                                   | 5.9   | Maharashtra          | Chandrapur               | 28.36  |
|                |               | Gondia                                 | 5.79  | Maharashtra          | Pune                     | 97.9   |
|                | Manipur       | Senapati and<br>Tamenglong<br>District | 6.75  | Maharashtra          | Pune                     | 41.69  |
|                | Mizoram       | Aizwal                                 | 3.47  | Chhattisgarh         | Rajnandgaon              | 13.69  |
|                | U.P.          | Lucknow                                | 1.1   | Madhya Pradesh       | Betul                    | 7.95   |
|                | Uttar Pradesh | Kabir Nagar,                           | 82.42 | Maharashtra          | Palghar                  | 87.79  |
|                | Uttar Pradesh | Bareilly                               | 6.56  |                      |                          |        |
| Local Area     | Assam         | Sonitpur                               | 0.19  | Haryana              | Gurgaon                  | 2.82   |
| Development    | Assam         | B. Chariali                            | 0.4   | Haryana              | Gurgaon                  | 5.46   |
|                | Manipur       | Senapati                               | 7.8   | West Bengal          | Alipurduar               | 73.27  |
|                | West Bengal   | Bardhaman                              | 4.67  | Odisha               | Angul                    | 323.38 |
|                |               |  |       | Assam                | Cachar                   | -1.02  |
|                |               |  |       | Assam,               | Cachar,                  | 0.58   |
|                |               |  |       | Manipur,             | Nagaon, East             |        |
|                |               |  |       | Meghalaya            | Khasi Hills,<br>Sonitpur |        |
|                |               |  |       | Assam                | Sonitpur                 | 7.82   |
|                |               |  |       | Assam                | Sonitpur                 | 47.03  |
|                |               |  |       | Jammu and<br>Kashmir | Jammu                    | 1.76   |
|                |               |  |       | Haryana              | Abdullapur               | 4.86   |
|                |               |  |       | Uttar Pradesh        | Rampur                   | 15.55  |
|                |               |  |       | Andhra Pradesh       | Surampalem               | 5.11   |
|                |               |  |       | Madhya Pradesh       | Seoni                    | 10.36  |
|                |               |  |       | Madhya Pradesh       | Jabalpur                 | 3.28   |
| Infrastructure | Bihar         | Fatehpur Village                       | 0.57  | Jharkhand            | Dhanbad                  | 4.54   |

| 1           | 2              | 3           | 4     | 5                 | 6              | 7               |       |
|-------------|----------------|-------------|-------|-------------------|----------------|-----------------|-------|
| Development | Chattisgarh    | Durg        | 22.37 | West Bengal       | Jalpaiguri     | 18.36           |       |
|             | Jharkhand      | Bagodar     | 44.09 | Odisha            | Khordha        | 7.77            |       |
|             | Karnataka      | Yalahanka   | 15.24 | Jammu and Kashmir | Jammu          | 2.59            |       |
|             | Madhya Pradesh | Seoni       | 4.09  | Uttar Pradesh     | Agra           | 152.12          |       |
|             | Madhya Pradesh | Narsinghpur | 25.87 | Andhra Pradesh    | Vishakhapatnam | 10.43           |       |
|             | Maharashtra    | Aurangabad  | 3.05  | Andhra Pradesh    | Prakasan       | 32.16           |       |
|             | Maharashtra    | Palghar     | 89.97 | Tamil Nadu        | Salem          | 21.77           |       |
|             | West Bengal    | Jalpaiguri  |       | 12.46             | Karnataka      | Bangalore urban | 31.17 |
|             |                |             |       |                   | Karnataka      | Kodagu          | 20.73 |
|             |                |             |       |                   | Chhattisgarh   | Durg            | 0.39  |
|             |                |             |       |                   | Chhattisgarh   | Bhatapara       | 0.81  |
|             |                |             |       |                   | Madhya Pradesh | Jabalpur        | 1.4   |

| Category of CSR Activities                   | 2017-18                        |                                   |        |
|--|--------------------------------|-----------------------------------|--------|
|  | State                          | District                          | Amount |
|  | 1                              | 8                                 | 9      |
| Promotion of Education and Skill Development | Andhra Pradesh                 | Vemagiri                          | 12.28  |
|  | Andhra Pradesh                 | Ananthpur                         | 15.28  |
|  |                                | various parts of the State        | 38.47  |
|  |                                |                                   |        |
|  | Assam                          | Kokrajhar                         | 10.9   |
|  |                                | Kamrup                            | 38.4   |
|  |                                | Kamrup                            | 7.38   |
|  |                                | Kamrup                            | 4.36   |
|  | Assam and Manipur              | Various districts                 | 47.83  |
|  | Assam, Manipur A Chhattisgarh  | Various districts                 | 178.78 |
|  | Assam, Manipur and West Bengal | Nagaon, Kokrajhar, Jorhat, Cachar | 252.03 |
|  | Bihar                          | Samastipur                        | 20.49  |
|  | Bihar                          | Saran                             | 10.98  |
| Bihar  | Madhubani                      | 49.19                             |        |
| Chhattisgarh                                 | Raipur                         | 9.55                              |        |

| 1 | 8                 | 9                 | 10     |
|---|-------------------|-------------------|--------|
|   | Chhatisgarh       | Rajnandgaon       | 97.66  |
|   | Gujarat           | Tapi              | 12.31  |
|   | Haryana           | Gurgaon           | 4.72   |
|   |                   |                   | 10.54  |
|   |                   |                   | 1.31   |
|   |                   |                   | 20.96  |
|   |                   | Faridabad         | 4.54   |
|   | Jammu and Kashmir | Jandrah           | 31.17  |
|   |                   | Satwari           | 0.68   |
|   |                   | Srinagar          | 1.2    |
|   |                   | Ladhak            | 8.32   |
|   |                   | Jammu             | 2.9    |
|   |                   | Srinagar          | 89.3   |
|   | Jharkhand         | Hazaribagh        | 25.36  |
|   | Jharkhand         | Garwah            | 0.16   |
|   | Karnataka         | Tumkur, Karnataka | 12.76  |
|   | Karnataka         | Tumkur, Karnataka | 12.76  |
|   | Madhya Pradesh    | Bhopal            | 19.48  |
|   |                   | Khandwa           | 2.67   |
|   |                   | Damoh             | 9.64   |
|   |                   | Madhya Pradesh    | 103.73 |
|   |                   | Madhya Pradesh    | 13.81  |
|   |                   | Satna             | 13.06  |
|   |                   | Satna             | 14.86  |
|   | Maharashtra       | Nagpur            | 30.36  |
|   |                   | Pune              | 41.64  |
|   |                   | Chandrapur        | 1.08   |
|   |                   | Chandrapur        | 1.89   |
|   |                   | Palghar           | 18.03  |
|   |                   | Nashik            | 29.57  |
|   | New Delhi         | New Delhi         | 17.13  |

| 1                         | 8                            | 9  | 10    |
|---------------------------|------------------------------|--|-------|
|                           | New Delhi                    | New Delhi                                    | 0.18  |
|                           | Odisha                       | Talcher                                      | 0.12  |
|                           |                              | Koraput,                                     | 0.65  |
|                           |                              | Odisha                                       |       |
|                           |                              | Indravati                                    | 0.91  |
|                           | Rajasthan                    | Rajsamand                                    | 12.78 |
|                           | Rajasthan                    | Ajmer  | 38.14 |
|                           | Sikkim                       | South Sikkim                                 | 15.76 |
|                           | Sikkim                       | south Sikkim                                 | 0.49  |
|                           | Tamil Nadu                   | Tamil Nadu                                   | 46.98 |
|                           | Tamil Nadu                   | Karnataka, Puducherry , Tamil Nadu           | 64.86 |
|                           | Uttar Pradesh                | Udham Singh Nagar                            | 1.49  |
|                           | Uttar Pradesh                | Barabanki                                    | 23.15 |
|                           | Uttarakhand                  | Haridwar                                     | 18.12 |
|                           | Uttarakhand                  | Koteshwar                                    | 5.39  |
|                           | various parts of the country | various parts of the country                 | 82.03 |
|                           | various parts of the country | various parts of the country                 | 21.38 |
|                           | various parts of the country | various parts of the country                 | 6.96  |
|                           | West Bengal                  | Burdwan                                      | 14.6  |
|                           | West Bengal                  | Malda  | 61    |
|                           | West Bengal                  | Alipurduar                                   | 2.27  |
| Health and family welfare | Andhra Pradesh and Telangana | 23 locations in Andhra Pradesh and Telangana | 96.35 |
|                           | Arunachal Pradesh            | Tezu   | 7.46  |
|                           | Arunachal Pradesh            | Lohit  | 1.19  |
|                           | Assam                        | Kamrup                                       | 99.72 |
|                           | Assam                        | Sonitpur                                     | 0.25  |
|                           | Bihar                        | Aurangabad                                   | 0.53  |
|                           | Bihar                        | various parts of state                       | 1.79  |
|                           | Bihar                        | Patna  | 0.97  |
|                           | Haryana                      | Yamuna Nagar                                 | 5.74  |

| 1 | 8                 | 9                                  | 10     |
|---|-------------------|------------------------------------|--------|
|   | Haryana           | Various districts                  | 103.93 |
|   | Jammu and Kashmir | NR-II                              | 16.83  |
|   | Jharkhand         | various parts of state             | 3.85   |
|   | Madhya Pradesh    | Satna                              | 8.22   |
|   |                   | Sidhi                              | 8.73   |
|   |                   | Satna                              | 41.67  |
|   |                   | Satna                              | 4.24   |
|   |                   | Sagar                              | 42.42  |
|   | Maharashtra       | Navi Mumbai                        | 29.41  |
|   | Maharashtra       | Mumbai                             | 295.36 |
|   | Maharashtra       | Nagpur                             | 0.68   |
|   | Maharashtra       | Palghar                            | 14.31  |
|   | Mizoram           | Kolasib                            | 7.6    |
|   | New Delhi         | New Delhi                          | 869.48 |
|   | Odisha            | Angul, Odisha                      | 6.7    |
|   | Odisha            | Jeypore                            | 10.19  |
|   | Odisha            | Indravati                          | 14.52  |
|   | Odisha            | Jeypore                            | 10.91  |
|   | Odisha            | Indravati                          | 0.3    |
|   | Odisha            | Rengali                            | 6.98   |
|   | Odisha            | Angul, Odisha                      | 2.01   |
|   | Odisha            | Angul, Odisha                      | 11.55  |
|   | Odisha            | Angul, Odisha                      | 3.46   |
|   | Punjab            | Moga                               | 4.38   |
|   | Rajasthan         | Rajsamand                          | 72.06  |
|   | Tamil Nadu        | Ariyalur, Tamil Nadu               | 16.16  |
|   | Tamil Nadu        | Karnataka, Puducherry , Tamil Nadu | 101.84 |
|   | Uttar Pradesh     | Kannauj                            | 29.29  |
|   | Uttar Pradesh     | Lucknow                            | 294.44 |
|   | Uttar Pradesh     | Allahabad                          | 31.89  |

| 1              | 8                          | 9   | 10      |
|----------------|----------------------------|---|---------|
|                | various parts of the State | various parts of the State                      | 3.76    |
|                | West Bengal                | Jalpaiguri                                      | 0.16    |
|                | West Bengal                | North 25 Pargana                                | 6.35    |
|                | West Bengal                | Kolkata   | 77.18   |
| Drinking Water | All India                  | All India                                       | 4216.06 |
| and Sanitation | Andhra Pradesh             | East Godavari                                   | 10.03   |
|                |                            | Vishakhapatnam                                  | 8.94    |
|                |                            | Guntur  | 16.72   |
|                |                            | Kakinada  | 2.95    |
|                |                            | Kadapa  | 25.63   |
|                | Assam                      | Kamrup  | 2.9     |
|                | Bihar                      | Sitamarhi, Jaynagar, Madhubani<br>and Darbhanga | 16.95   |
|                | Chhattisgarh               | Raigarh   | 6.67    |
|                | Haryana                    | Gurgaon   | 7.5     |
|                | Haryana                    | Gurgaon   | 38.2    |
|                | Haryana                    | Faridabad                                       | 168.45  |
|                | Haryana                    | Bhiwani   | 82.1    |
|                | Jammu and Kashmir          | Kharta  | 2.64    |
|                | Jharkhand                  | Deogarh   | 36.76   |
|                | Karnataka                  | Ramanagar Karnataka                             | 5.91    |
|                | Madhya Pradesh             | Betul   | 4.72    |
|                | Madhya Pradesh             | Sagar   | 35.52   |
|                | Madhya Pradesh             | Khandwa   | 3.83    |
|                | Madhya Pradesh             | Khandwa   | 6.14    |
|                | Maharashtra                | Thane   | 9.51    |
|                | Maharashtra                | Kolhapur  | 13.16   |
|                | Maharashtra                | Kolhapur  | 1.18    |
|                | Maharashtra                | Pune  | 6.5     |
|                | Maharashtra                | Pune  | 37.85   |
|                | Maharashtra                | Wardha  | 15.13   |

| 1 | 8             | 9                            | 10     |
|---|---------------|------------------------------|--------|
|   | Maharashtra   | various parts of the Country | 22.45  |
|   | Maharashtra   | Nashik                       | 26.68  |
|   | Odisha        | Keonjhar                     | 6.12   |
|   | Odisha        | Angul                        | 7.34   |
|   | Odisha        | Sundergah                    | 0.48   |
|   | Odisha        | Sundergarh                   | 0.52   |
|   | Odisha        | Jeypore                      | 9.64   |
|   | Odisha        | Keonjhar                     | 3.81   |
|   | Odisha        | Sundergarh Odisha            | 2.01   |
|   | Odisha        | Sundergarh Odisha            | 1.96   |
|   | Odisha        | Angul, Odisha                | 1.17   |
|   | Odisha        | Baripada                     | 2.51   |
|   | Punjab        | Moga                         | 8.25   |
|   | Rajasthan     | Kotputli                     | 8.86   |
|   | Sikkim        | South Sikkim                 | 5.7    |
|   | Uttar Pradesh | Varanasi                     | 168.64 |
|   | Uttar Pradesh | Bagpat                       | 108.43 |
|   | Uttar Pradesh | Kushinagar                   | 22.02  |
|   |               | Ghazipur                     | 110.25 |
|   |               | Pratapgarh                   | 23.89  |
|   |               | Allahabad                    | 0.14   |
|   |               | Jalaun                       | 58.24  |
|   |               | Lucknow                      | 0.76   |
|   |               | Varanasi                     | 201.32 |
|   |               | Kannauj                      | 2.24   |
|   |               | Pratapgarh                   | 30.21  |
|   |               | Ghazipur                     | 8.73   |
|   |               | Pratapgarh                   | 30.68  |
|   |               | Deoria                       | 30.16  |
|   |               | Allahabad                    | 98.66  |
|   |               | Kushinagar                   | 23.56  |

|                                   | 1 | 8                            | 9                            | 10      |
|-----------------------------------|---|------------------------------|------------------------------|---------|
|                                   |   |                              | Chandauli                    | 38.03   |
|                                   |   |                              | Allahabad                    | 0.63    |
|                                   |   | various parts of the country | Various districts            | 180.52  |
|                                   |   |                              | various parts of the country | 121.22  |
|                                   |   |                              | various parts of the country | 0.64    |
|                                   |   | West Bengal                  | Jalpaiguri                   | 28.94   |
| Women Empowerment                 |   | Haryana                      | Nuh-Mewat                    | 153.63  |
|                                   |   | Jharkhand                    | Palamu                       | 10.14   |
| Environment Protection            |   | Andhra Pradesh               | Surampalem                   | 29.26   |
|                                   |   | Andhra Pradesh               | Vizianagaram                 | 131.75  |
|                                   |   | Gujarat                      | Kuchh                        | 9.49    |
|                                   |   | Haryana                      | Gurgaon                      | 2.17    |
|                                   |   | Haryana                      | Gurgaon                      | 0.29    |
|                                   |   | Haryana                      | Jind                         | 32.83   |
|                                   |   | Haryana                      | Kurushetra                   | 12.41   |
|                                   |   | Jammu and Kashmir            | Kuthar and Kanayala          | 0.08    |
|                                   |   | Mizoram                      | Aizwal                       | 2.11    |
|                                   |   | Rajasthan                    | Jodhpur and Pali             | 7.24    |
|                                   |   | Uttar Pradesh                | Noorpur                      | 80.48   |
|                                   |   |                              | Allahabad                    | 22.87   |
|                                   |   |                              | Lucknow                      | 88.68   |
|                                   |   |                              | Pilibhit                     | 36.75   |
|                                   |   |                              | Shravasti                    | 88.37   |
|                                   |   | various parts of the country | various parts of the country | 74.87   |
|                                   |   | of the country               | parts of the                 |         |
|                                   |   | West Bengal                  | Malda                        | 10.54   |
| Sports, Art, Culture and Heritage |   | Andhra Pradesh               | Vishakhapatnam               | 30.05   |
|                                   |   | Bihar                        | Darbhanga Madhubani          | 5.27    |
|                                   |   | Bihar                        | Supaul                       | 25.59   |
|                                   |   | Gujarat                      | Gandhi Nagar                 | 1317.52 |
|                                   |   | New Delhi                    | New Delhi                    | 210.8   |

| 1                 | 8                 | 9                  | 10     |
|-------------------|-------------------|--------------------|--------|
|                   | New Delhi         | New Delhi          | 15.81  |
|                   | New Delhi         | New Delhi          | 0.86   |
|                   | Odisha            | Sundergah          | 0.09   |
|                   | Rajasthan         | Jaipur             | 91.03  |
|                   | Sikkim            | Gangtok            | 7.08   |
|                   | Uttar Pradesh     | Agra               | 4.22   |
| Rural Development | Andhra Pradesh    | Kurnool            | 150.24 |
|                   |                   | Kurnool            | 3.93   |
|                   |                   | Guntur             | 400.13 |
|                   |                   | Ananthapur         | 4.22   |
|                   | Assam             | Chirang            | 11.11  |
|                   |                   |                    | 2.16   |
|                   |                   | BNC                | 0.5    |
|                   | Bihar             | Samastipur         | 73.28  |
|                   |                   | Kishanganj         | 73.21  |
|                   | Gujarat           | Palsana            | 7.64   |
|                   |                   | Vadodara           | 23.72  |
|                   |                   | Banaskhanta        | 58.9   |
|                   | Haryana           | Bhiwani            | 126.56 |
|                   | Haryana           | Bhiwani            | 15.88  |
|                   | Jammu and Kashmir | NR-II              | 7.49   |
|                   | Karnataka         | Bijapur, Karnataka | 191.73 |
|                   | Karnataka         | Bijapur, Karnataka | 0.74   |
|                   | Madhya Pradesh    | Satna              | 18.7   |
|                   | Madhya Pradesh    | Jabalpur           | 1.22   |
|                   | Maharashtra       | Wardha             | 20.03  |
|                   | Maharashtra       | Pune               | -0.82  |
|                   | Mizoram           | Aizwal             | 21.13  |
|                   | Odisha            | Angul              | 1.38   |
|                   |                   |                    | 10.51  |
|                   |                   |                    | 0.04   |

| 1                          | 8                 | 9                      | 10     |
|----------------------------|-------------------|------------------------|--------|
|                            |                   |                        | 6.32   |
|                            |                   |                        | 34.88  |
|                            |                   |                        | 11.33  |
|                            |                   | Sundergarh             | 19.49  |
|                            |                   | Angul                  | 3.83   |
|                            |                   | Sundergarh             | 1.08   |
|                            | Punjab            | Malerkotla             | 8.43   |
|                            | Uttar Pradesh     | Kunda                  | 3.96   |
|                            |                   | Varanasi               | 725.2  |
|                            |                   | Agra                   | 6.74   |
|                            | West Bengal       | Alipurduar             | 59.52  |
|                            |                   | Alipurduar             | 2.58   |
|                            |                   | Murshidabad            | 34.59  |
|                            |                   | Alipurduar             | 45.84  |
| Local Area Development     | Bihar             | Patna                  | 163.6  |
|                            | Bihar             | various parts of state | 156.08 |
|                            | Maharashtra       | Mumbai                 | 184.45 |
|                            | Odisha            | Jaipur                 | 194.99 |
|                            | Uttar Pradesh     | Siddharthnagar         | 22.56  |
| Infrastructure Development | Andhra Pradesh    | Vishakhapatnam         | 38.5   |
|                            | Bihar             | Various districts      | 1.68   |
|                            | Haryana           | Gurgaon                | 11.03  |
|                            | Haryana           | Gurgaon                | 5.13   |
|                            | Jammu and Kashmir | Kharta                 | 26.54  |
|                            | Jharkhand         | Dhanbad                | 46.2   |
|                            | Jharkhand         | Dhanbad                | 34.25  |
|                            | Karnataka         | Yelahanka              | 26.35  |
|                            | Karnataka         | Kodagu                 | 26.35  |
|                            | Mizoram           | Aizawl                 | 14.76  |
|                            | Tamil Nadu        | Salem                  | 9.49   |
|                            | Uttar Pradesh     | Agra                   | 104.22 |
|                            | Uttar Pradesh     | Agra                   | 17.19  |

*CSR Activities of REC Ltd. Part-IV*

(Amount In Rs. Lakh)

| Category of CSR Activities                   | 2015-16           |                                  |        | 2016-17        |   |        |
|--|-------------------|----------------------------------|--------|----------------|---|--------|
|  | State             | District                         | Amount | State          | District  | Amount |
| 1  | 2                 | 3                                | 4      | 5              | 6   | 7      |
| Promotion of Education and Skill Development | Andhra Pradesh    | Guntur                           | 5.34   | Karnataka      | Uttara Kannada, Tumakuru, Chikmagalur, Kodagu, Chamarajanagara, Udupi, Mandya, Bellary, Bagalkote, Vijayapura | 2      |
|  | Bihar             | Chhapra and Bhagalpur            | 43.43  |                |   |        |
|  | Chhatisgarh       | Bastar                           | 3.01   |                |   |        |
|  |                   | Korba                            | 20.36  |                |   |        |
|  | Delhi             | New Delhi                        | 41.85  |                |   |        |
|  | Jammu and Kashmir | Srinagar                         | 3.85   |                |   |        |
|  | Karnataka         | Bangalore                        | 4.15   |                |   |        |
|  | Madhya Pradesh    | Bhopal                           | 2.99   | Madhya Pradesh | Bhopal  | 39     |
|  |                   | Katni, Dhar, Balaghat and Mandla | 40.73  |                |   |        |
|  | Maharashtra       | Pune                             | 4.25   |                |   |        |
|  | Odisha            | Gajapati                         | 63.62  |                |   |        |
|  | Punjab            | Ferozpur and Amritsar            | 39.56  | Punjab         | Ferozpur and Amritsar   | 9      |
|  | Rajasthan         | Jaipur                           | 76.14  |                |   |        |
|  | Tamil Nadu        | Lower Dibang Valley              | 73.2   |                |   |        |
| Telangana                                    | Nalgonda          | 11.58                            |        |                |   |        |

| 1                                | 2                 | 3  | 4        | 5                    | 6        | 7        |
|----------------------------------|-------------------|--|----------|----------------------|----------|----------|
|                                  | Uttar Pradesh     | Noida,   | 31.58    | Uttar Pradesh        | Noida,   | 39       |
|                                  |                   | Basti and<br>Ambedkarnagar   | 13.53    |                      |          |          |
|                                  |                   | Bhadohi  | 9.76     |                      |          |          |
|                                  |                   | Ghazipur and<br>Behraich   | 43.43    |                      |          |          |
|                                  | Uttarakhand       | Haridwar   | 1.31     |                      |          |          |
|                                  |                   | Tehri  | 120      |                      |          |          |
|                                  |                   | Dehradun   | 1.91     |                      |          |          |
|                                  | All India Program |  | 395.35   |                      |          |          |
| Health and<br>Family Welfare     | Madhya Pradesh    | Ashok Nagar  | 54.84    | All India<br>Program |          | 80       |
|                                  | Odisha            | Cuttack  | 28.92    |                      |          |          |
|                                  |                   | Jagatsinghpur  | 7.7      |                      |          |          |
|                                  | Punjab            | Tonk   | 5.86     |                      |          |          |
|                                  | Uttar Pradesh     | Rai Bareilly   | 35.36    |                      |          |          |
|                                  |                   | Sonbhadra  | 9        |                      |          |          |
|                                  | All India Program |  | 437.25   |                      |          |          |
| Drinking Water<br>and Sanitation | Rajasthan         | Jaipur   | 5.86     | Uttar Pradesh        | Varanasi | 175.00   |
|                                  |                   | Jodhpur, Ajmer<br>and Udaipur<br>districts of<br>Rajasthan           | 15.91    |                      | Ghazipur | 321.00   |
|                                  |                   |  |          |                      | Basti    | 15.00    |
|                                  | Telangana         | Adilabad,<br>Khammam,<br>Mahbubnagar,<br>Nalgonda and<br>Ranga Reddy | 601.43   | All India<br>Program |          | 5,000.00 |
|                                  |                   | Nalgonda   | -2.30    |                      |          |          |
|                                  | Uttar Pradesh     | Barabanki  | 7.99     |                      |          |          |
|                                  | All India Program |  | 7,970.06 |                      |          |          |
| Women<br>Empowerment             | Uttar Pradesh     | Sitapur and<br>Barabanki   | 3.65     |                      |          |          |

| 1                            | 2                 | 3  | 4         | 5             | 6  | 7   |
|------------------------------|-------------------|--|-----------|---------------|--|-----|
| Environment Protection       | Arunachal Pradesh | Uppersiang, Dibang valley, Lower dibang valley, Kurung Kumey and Lohit | 28.16     | Bihar         | Purnea   | 38  |
|                              | Jharkhand         | Giridih  | 40.86     | Delhi         | New Delhi  | 214 |
|                              | Madhya Pradesh    | Ashoknagar, Guna and Shivpuri  | 85.5      | Odisha        | Kandhamal, Nabarangpur, Koraput, Rayagada, Bargarh, Sundargarh, Sambalpur, Bolangir and Keonjhar districts | 143 |
|                              | Odisha            | Dhenkenal  | 2.17      |               |  |     |
|                              |                   | Mayurbhanj   | 73.56     |               |  |     |
|                              | All India Program |  | 1,500.00  | Tamil Nadu    | Chennai  | 580 |
|                              |                   |  |           | Uttar Pradesh | Bhadohi  | 10  |
| Sports, Culture and Heritage | Art, and          | Gujarat  | Ahmedabad | 30            | -  | -   |
|                              |                   | Haryana  | Faridabad | 2             |  |     |
| Rural Development Projects   | Andhra Pradesh    | Mahboobnagar and Anantapur   | 477.55    |               |  |     |

| Category of CSR Activities                   | 2017-18           |                       |        |
|--|-------------------|-----------------------|--------|
|  | State             | District              | Amount |
| 1  | 8                 | 9                     | 10     |
| Promotion of Education and Skill Development | Andhra Pradesh    | Guntur                | ***    |
|  | Bihar             | Chhapra and Bhagalpur | 13.81  |
|  | Haryana           | Murthal               | 181.00 |
|  | Jammu and Kashmir | Kupwara               | 33.6   |

| 1                             | 2                 | 3   | 4      |
|-------------------------------|-------------------|---|--------|
|                               | Karnataka         | Uttara Kannada, Tumakuru, Chikmagalur, Kodagu, Chamarajanagara, Udupi, Mandya, Bellary, Bagalkote, Vijayapura | 123.38 |
|                               | Madhya Pradesh    | Bhopal  | 151.28 |
|                               | Odisha            | Nayagarh  | 7.18   |
|                               | Telangana         | Nalgonda  | 5.57   |
|                               | Uttar Pradesh     | Ghazipur and Behraich   | 13.81  |
|                               |                   | Varanasi  | 370.67 |
|                               | All India Program |   | 519.49 |
| Health and Family Welfare     | Jharkhand         | Latehar   | 80.76  |
|                               | Madhya Pradesh    | Ashok Nagar   | 4.07   |
|                               | Odisha            | Cuttack   | 193.55 |
|                               |                   | Bhubaneswar   | 4.52   |
|                               | Rajasthan         | Bhilwara  | 151.74 |
|                               |                   | Jaipur  | 70     |
|                               |                   | Rai Bareilly  | 3.41   |
|                               | All India Program |   | 30.62  |
| Drinking Water and Sanitation | Andhra Pradesh    | Prakasam, Guntur, Krishna & Chittoor districts  | 83.92  |
|                               | Haryana           | Palwal  | 6      |
|                               | Kerala            | Kayamkulam  | 49.23  |
|                               | Uttar Pradesh     | Varanasi  | 225.00 |
|                               |                   | Basti   | 28.64  |
|                               |                   | Mathura, Agra, Itawah, Ghaziabad, Rampur, Moradabad, Hardoi, Ajamgarh, Varanasi, Allahabad                    | 79.87  |
|                               |                   | Kanpur  | 69.52  |
|                               |                   | Jaunpur   | 43.6   |
|                               |                   | Shravasti   | 19.84  |
|                               |                   | Allahabad   | 20.84  |

| 1                                 | 2                 | 3  | 4        |
|-----------------------------------|-------------------|--|----------|
| Women Empowerment                 |                   | -  | -        |
| Environment Protection            | Delhi             |  | 12.48    |
|                                   | Haryana           | Gurgaon and Mewat  | 121.79   |
|                                   | Himachal Pradesh  | Kangra   | 59.2     |
|                                   | Jharkhand         | Giridih  | 5.53     |
|                                   | Karnataka         | Bangalore  | 134.23   |
|                                   | Odisha            | Kandhamal, Nabarangpur, Koraput, Rayagada, Bargarh, Sundargarh, Sambalpur, Bolangir & Keonjhar districts | 4.38     |
|                                   |                   | Mayurbhanj   | 9.95     |
|                                   |                   | Bharatpur  | 4.05     |
|                                   |                   | Jaipur   | 21.9     |
|                                   |                   | Chennai  | 326      |
|                                   |                   | Bhadohi  | 14.39    |
| Sports, Art, Culture and Heritage |                   | -  | -        |
| Rural Development Projects        | All India Program |  | 1,305.37 |

*CSR Activities of PFC Ltd. Part-V*

(Amount In Rs. Lakh)

| Category of CSR Activities                   | 2015-16                        |          |           | 2016-17                        |             |          |
|--|--------------------------------|----------|-----------|--------------------------------|-------------|----------|
|  | State                          | District | Amount    | State                          | District    | Amount   |
| 1  | 2                              | 3        | 4         | 5                              | 6           | 7        |
| Promotion of Education and Skill Development | All over India                 |          | 1,606.46  | Multistate/All over India      | NA          | 3,032.00 |
| Health and Family Welfare                    | -                              |          |           | All over India                 | NA          | 472      |
| Drinking Water and Sanitation                | Rajasthan, Bihar & West Bengal | NA       | 387.25    | Madhya Pradesh                 | Ashok Nagar | 183      |
|  | Andhra Pradesh                 | NA       | 12,061.31 | Rajasthan, Bihar & West Bengal | NA          | 27       |
|  | Rajasthan                      | NA       | 836.19    | Andhra Pradesh                 | NA          | 4,663.00 |

| 1                                       | 2  | 3                               | 4      | 5   | 6  | 7        |
|---|--|---------------------------------|--------|---|--|----------|
|   |  |                                 |        | Rajasthan   | NA   | 414      |
|   |  |                                 |        | All over India<br>(Swachh Bharat<br>Kosh)         | NA   | 5,482.00 |
| Environment<br>Protection               | -  | -                               | -      |   |  |          |
| Sports, Art,<br>Culture and<br>Heritage |  |                                 |        | All over India                                    | NA   | 10       |
| Rural<br>Development                    | Andhra<br>Pradesh/<br>Telangana                      | NA                              | 172.26 | Jammu and<br>Kashmir                              | NA   | 167      |
|   | Assam, Jammu<br>and Kashmir,<br>and Uttar<br>Pradesh | NA                              | 97.13  | Telangana   | Mahbubnagar  | 91       |
|   | Jharkhand  | Giridih, Bokaro<br>and Dhandbad | 25.31  | Andhra Pradesh,<br>Odisha &<br>Meghalaya          | NA   | 22       |
|   | Chhattisgarh   | NA                              | 50.32  | Assam, Jammu<br>and Kashmir, and<br>Uttar Pradesh | NA   | 61       |
|   | Odisha   | Lower Dibang<br>Valley          | 12.15  | Jharkhand   | Giridih, Bokaro<br>and Dhandbad                          | 145      |
|   | Madhya<br>Pradesh                                    | Ashok Nagar                     | 80.68  | Odisha  | NA   | 69       |
|   | Uttar Pradesh  | Badhoi, Phoolpur                | 21.8   | Madhya Pradesh                                    | Ashok Nagar  | 54       |
|   |  |                                 |        | Arunachal<br>Pradesh                              | NA   | 670      |
|   |  |                                 |        | Bihar   | NA   | 511      |
|   |  |                                 |        | Uttar Pradesh                                     | Badhoi,<br>Phoolpur,<br>Pilibhit, Basti<br>and shrawasti | 379      |
|   |  |                                 |        | Uttarakhand                                       | NA   | 102      |

| 1  | 2 | 3 | 4      | 5 | 6 | 7   |
|--|---|---|--------|---|---|-----|
| Administration overhead including training, impact assessment etc. limited to 5% of total amount required to be spent on CSR |   |   | 342.42 |   |   | 226 |

| Category of CSR Activities                   | 2017-18                             |                                  |          |
|--|-------------------------------------|----------------------------------|----------|
|  | State                               | District                         | Amount   |
| 1  | 8                                   | 9                                | 10       |
| Promotion of Education and Skill Development | Multistate/ All over India          | NA                               | 2,644.82 |
| Health and Family Welfare                    | Himachal Pradesh                    | Solan                            | 135.8    |
|  | Maharashtra                         | NA                               | 82.54    |
|  | All over India                      | NA                               | 0.61     |
| Drinking Water and Sanitation                | Andhra Pradesh                      | NA                               | 543.05   |
|  | Rajasthan                           | NA                               | 161.73   |
|  | Uttar Pradesh                       | NA                               | 398.12   |
|  | All over India (Swachh Bharat Kosh) | NA                               | 4,924.00 |
| Environment Protection                       | -                                   | -                                | -        |
| Sports, Art, Culture and Heritage            | -                                   | -                                | -        |
| Rural Development                            | Bihar                               | NA                               | 228.43   |
|  | Arunachal Pradesh                   | NA                               | 272.17   |
|  | Uttar Pradesh                       | Pilibhit, Basti, Badhoi, Bijnore | 212.77   |
|  | Jharkhand                           | Giridih, Bokaro and Dhandbad     | 48.25    |
|  | Chhattisgarh                        | NA                               | 1,274.20 |
|  | Rajasthan                           | Pali                             | 22.84    |
|  | Bihar                               | Sitamarhi                        | 41.95    |

| 1  | 8 | 9 | 10    |
|--|---|---|-------|
| Administration overhead including training, impact assessment etc. limited to 5% of total amount required to be spent on CSR |   |   | 215.7 |

*CSR Activities of NEEPCO Ltd. Part-VI*

(Amount In Rs. Lakh)

| Category of CSR Activities                    | 2015-16           |                 |        | 2016-17           |                 |        |
|---|-------------------|-----------------|--------|-------------------|-----------------|--------|
|   | State             | District        | Amount | State             | District        | Amount |
| 1   | 2                 | 3               | 4      | 5                 | 6               | 7      |
| Promotion of Education and Skills Development | Meghalaya         | E.K. Hills      | 32.41  | Arunachal Pradesh | Lower Subansiri | 6.99   |
|   | Tripura           | Tripura(W)      | 2.62   | Assam             | Dibrugarh       | 18.21  |
|   | Mizoram           | kolasib         | 0.66   | Tripura           | Tripura (W)     | 11.26  |
|   | Nagaland          | Wokha           | 4.29   | Nagaland          | Wokha           | 1.56   |
|   | Arunachal Pradesh | Lower Subansiri | 15.13  | Meghalaya         | E.K. Hills      | 126.53 |
|   | Tripura           | Sepahijala      | 2.04   | Arunachal Pradesh | West Kameng     | 9.15   |
|   | Assam             | Dibrugarh       | 9.36   | Assam             | Dima Hasao      | 3.52   |
|   | Assam             | Dima Hasao      | 6.46   | Arunachal Pradesh | Papumpare       | 15.45  |
|   |                   |                 |        | Tripura           | Sepahijala      | 14.7   |
|   |                   |                 |        | Mizoram           | kolasib         | 7.15   |
| Health and Family Welfare                     | Meghalaya         | E.K. Hills      | 15.76  | Arunachal Pradesh | Lower Subansiri | 12.69  |
|   | Tripura           | Tripura (W)     | 3.31   | Assam             | Dibrugarh       | 1.91   |
|   | Mizoram           | kolasib         | 7.26   | Nagaland          | Wokha           | 36.04  |
|   | Nagaland          | Wokha           | 0.39   | Arunachal Pradesh | W. Kameng       | 10.22  |
|   | Tripura           | Sepahijala      | 1.2    | Assam             | Dima Hasao      | 1.31   |

| 1                                       | 2                    | 3                      | 4      | 5                    | 6                    | 7             |
|---|----------------------|------------------------|--------|----------------------|----------------------|---------------|
|   |                      |                        |        | Tripura              | Sepahijala           | 1.86          |
|   |                      |                        |        | Mizoram              | kolasib              | 1.3           |
| Drinking water<br>and Sanitation        | Assam                | Dima Hasao             | 0.57   | Arunachal<br>Pradesh | Lower Subansiri      | 43.72         |
|   | Meghalaya            | E.K. Hills             | 4.85   | Assam                | Dibrugarh            | 21.3          |
|   | Tripura              | Sepahijala             | 3.63   | Tripura              | Tripura(W)           | 7.09          |
|   | Arunachal<br>Pradesh | Lower Dibang<br>Valley | 53.14  |                      |                      |               |
|   | Nagaland             | Wokha                  | 84.09  | Meghalaya            | E.K. Hills           | 42.97         |
|   | Arunachal<br>Pradesh | Lower<br>Subansiri     | 96.62  | Assam                | Kamrup<br>Dima Hasao | 46.98<br>7.81 |
|   | Assam                | Dibrugarh              | 13.75  |                      |                      |               |
|   | Tripura              | Tripura (W)            | 0.53   |                      |                      |               |
|   | Arunachal<br>Pradesh | West<br>Kameng         | 7.2    | Arunachal<br>Pradesh | Papumpare            | 4.95          |
|   | Meghalaya            | Ri-Bhoi                | 80.26  | Tripura              | Sepahijala           | 7.44          |
|   | Assam/Manipur        | Kamrup/Imphal          | 373.09 | Mizoram              | Kolasib              | 0.27          |
| Entrepreneur-<br>ship<br>Development    | Arunachal<br>Pradesh | Papumpare              | 53.13  | Arunachal<br>Pradesh | Papumpare            | 0.6           |
|   | Arunachal<br>Pradesh | Slang                  | 19.95  |                      |                      |               |
| Women<br>Empowerment                    | Meghalaya            | E.K. Hills             | 7.31   | Assam                | Dibrugarh            | 0.71          |
| Environment<br>protection               | Mizoram              | Kolasib                | 12.05  | Arunachal<br>Pradesh | Lower Subansiri      | 9.92          |
|   | Tripura              | Sepahijala             | 2.68   | Arunachal<br>Pradesh | Papumpare            | 18.82         |
| Sports, Art,<br>Culture and<br>Heritage | New Delhi            | New Delhi              | 3.99   | Assam                | Dibrugarh            | 7.91          |
|   | Assam                | Kamrup & Others        | 40.89  |                      |                      |               |
|   | Assam                | Dima Hasao             | 8.69   | Meghalaya            | E.K. Hilts           | 8.83          |

| 1                          | 2         | 3          | 4     | 5                 | 6            | 7     |
|----------------------------|-----------|------------|-------|-------------------|--------------|-------|
|                            |           |            |       | Arunachal Pradesh | West Kameng  | 5.89  |
|                            |           |            |       | Assam             | Dima Hasao   | 2.45  |
| Rural Development          | Assam     | Dima Hasao | 8     | Nagaland          | Wokha        | 5     |
|                            | Mizoram   | kolasib    | 10.43 | Assam             | Dima Hasao   | 35.31 |
|                            | Assam     | Dibrugarh  | 23.63 | Mizoram           | Kolasib      | 10.57 |
|                            |           |            |       | Arunachal Pradesh | West Kameng  | 2.96  |
|                            |           |            |       | Arunachal Pradesh | L. Subansiri | 4.78  |
| Local Area Development     | Assam     | Kamrup     | 18    | Assam             | Kamrup       | 18    |
| Infrastructure Development | Assam     | Dima Hasao | 2.72  | Arunachal Pradesh | West Kameng  | 10.5  |
|                            | Meghalaya | E.K. Hills | 0.48  | Meghalaya         | E.K. Hills   | 2.05  |

| Category of CSR Activities                    | 2017-18           |              |        |
|---|-------------------|--------------|--------|
|   | State             | District     | Amount |
| 1   | 8                 | 9            | 10     |
| Promotion of Education and Skills Development | Arunachal Pradesh | West Kameng  | 11.8   |
|   | Tripura           | Tripura (W)  | 30.57  |
|   | Assam             | Dibrugarh    | 21.08  |
|   | Tripura           | Sepahijala   | 26.68  |
|   | Meghalaya         | E.K. Hills   | 54.53  |
|   | Assam             | Dima Hasao   | 6.19   |
|   | Arunachal Pradesh | L. Subansiri | 13.44  |
| Health and Family Welfare                     | Mizoram           | Kolasib      | 2.66   |
|   | Arunachal Pradesh | West Kameng  | 6.39   |
|   | Tripura           | Tripura (W)  | 0.99   |
|   | Assam             | Dibrugarh    | 1.05   |
|   | Tripura           | Sepahijala   | 1.78   |
|   | Meghalaya         | E.K. Hills   | 22.81  |

| 1                             | 8                 | 9               | 10    |
|-------------------------------|-------------------|-----------------|-------|
|                               | Assam             | Sonitpur        | 4.35  |
| Drinking water and Sanitation | Arunachal Pradesh | West Kameng     | 28.34 |
|                               | Tripura           | Tripura(W)      | 18.49 |
|                               | Assam             | Dibrugarh       | 21.67 |
|                               | Tripura           | Sepahijala      | 3     |
|                               | Meghalaya         | E.K. Hills      | 28.9  |
|                               | Arunachal Pradesh | L. Subansiri    | 11.7  |
|                               | Nagaland          | Wokha           | 0.05  |
|                               | Assam             | Kamrup          | 0.35  |
|                               | Mizoram           | Kolasib         | 1.59  |
|                               | Arunachal Pradesh | Kra Daadi       | 6.89  |
| Entrepreneurship Development  | Meghalaya         | E.K. Hills      | 15.87 |
|                               | Assam             | Dibrugarh       | 2.59  |
| Women Empowerment             |                   | -               |       |
| Environment Protection        | Arunachal Pradesh | Lower Subansiri | 22.49 |
|                               | Arunachal Pradesh | Papumpare       | 10.82 |
| Sports, Art, Culture and      | Assam             | Dibrugarh       | 0.48  |
| Heritage                      | Meghalaya         | E.K. Hills      | 11.28 |
| Rural Development             | Assam             | Dibrugarh       | 0.73  |
|                               | Meghalaya         | E.K. Hills      | 29.72 |
|                               | Nagaland          | Wokha           | 8.94  |
|                               | Assam             | Kamrup          | 2.83  |
|                               | Arunachal Pradesh | L. Subansiri    | 4.57  |
|                               | Mizoram           | Kolasib         | 1.91  |
|                               | Assam             | Dima Hasao      | 32.96 |
|                               | Arunachal Pradesh | Papumpare       | 1.44  |
|                               | Tripura           | Sepahijala      | 1.51  |
| Local Area Development        | Assam             | Kamrup          | 18    |
| Infrastructure Development    | Arunachal Pradesh | W Kameng        | 13.68 |
|                               | Arunachal Pradesh | Papumpare       | 14.8  |
|                               | Meghalaya         | E.K. Hills      | 3.74  |

| 1 | 8                 | 9            | 10    |
|---|-------------------|--------------|-------|
|   | Arunachal Pradesh | Kra Daadi    | 10    |
|   | Arunachal Pradesh | L. Subansiri | 15.97 |
|   | Assam             | Dibrugarh    | 14.8  |

*CSR Activities of THDC Part-VII*

(Amount In Rs. Lakh)

| Category of CSR<br>Activities                         | 2015-16     |                        |        | 2016-17     |             |        |
|---|-------------|------------------------|--------|-------------|-------------|--------|
|   | State       | District               | Amount | State       | District    | Amount |
| 1   | 2           | 3                      | 4      | 5           | 6           | 7      |
| Promotion of<br>Education and<br>Skill<br>Development | Uttarakhand | Tehri                  | 10.14  | Uttarakhand | Tehri       | 12.7   |
|   |             | US Nagar               | 0.8    |             |             |        |
|   |             | Tehri                  | 54.15  |             | Tehri       | 32.3   |
|   |             | Dehradun               | 4.51   |             | Dehradun    | 9.62   |
|   |             | Haridwar               | 1.26   |             | Uttarakashi | 1.47   |
|   |             | Uttarakashi            | 1.32   |             |             |        |
|   |             | Tehri                  | 116.23 |             | Tehri       | 45.63  |
|   |             | Tehri                  | 196    |             | Tehri       | 272.02 |
|   |             | Dehradun               | 172    |             | Dehradun    | 240    |
|   |             | Tehri                  | 7.93   |             | Tehri       | 19.64  |
| Health and<br>Family Welfare                          | Uttarakhand | Tehri                  | 23.98  | Uttarakhand | Tehri       | 38.05  |
|   |             |                        |        |             | Dehradun    | 2.58   |
|   |             | Tehri                  | 12.4   |             | Tehri       | 20.66  |
|   |             |                        |        |             | Haridwar    | 0.76   |
|   |             |                        |        | Chamoli     |             |        |
| Drinking Water<br>and Sanitation                      | Uttarakhand | Tehri                  | 190.38 | Uttarakhand | Tehri       | 14.99  |
|   |             | Dehradun               | 55.36  |             | Dehradun    | 4.15   |
|   |             | Haridwar               | 45.61  |             |             |        |
|   |             | Lower Diband<br>Valley | 38.36  |             |             |        |
|   |             | Pithoragarh            | 6.95   |             |             |        |
|   |             | Udham Singh<br>Nagar   | 104.9  |             |             |        |

| 1                               | 2                | 3               | 4            | 5             | 6           | 7      |
|---------------------------------|------------------|-----------------|--------------|---------------|-------------|--------|
|                                 |                  | Joshimath       | 0.12         |               |             |        |
|                                 |                  | Chamoli         | 17.4         |               |             |        |
|                                 | Uttar Pradesh    | Jhansi          | 24.7         |               |             |        |
|                                 |                  | Gautam<br>Nagar | Budh<br>12.4 |               |             |        |
|                                 | Uttarakhand      | Tehri           | 13.2         | Uttarakhand   | Tehri       | 9.06   |
|                                 |                  | Tehri           | 3            |               | Dehradun    | 8.2    |
|                                 |                  | Dehradun        | 4.32         |               | Dehradun    | 1.86   |
|                                 |                  |                 |              |               | Tehri       | 54.76  |
|                                 |                  | Tehri           | 3.86         | Uttarakhand   | Tehri       | 1.32   |
|                                 |                  |                 |              |               | Dehradun    | 3.81   |
|                                 |                  |                 |              | Uttar Pradesh | Jhansi      | 2.79   |
| Women<br>Empowerment            | Uttarakhand      | Tehri           | 7.82         | Uttarakhand   | Tehri       | 7.62   |
|                                 |                  | Dehradun        | 6.28         |               | Dehradun    | 7.27   |
|                                 |                  | Haridwar        | 0.39         |               |             |        |
|                                 | Uttar Pradesh    | Lucknow         | 0.46         |               |             |        |
| Environment<br>Protection       | Uttarakhand      | Dehradun        | 3.68         | Uttarakhand   | Dehradun    | 10.83  |
|                                 |                  |                 |              | Uttarakhand   | Tehri       | 8.58   |
|                                 |                  |                 |              |               | Dehradun    | 5.25   |
|                                 |                  |                 |              |               | Haridwar    | 5.8    |
|                                 |                  |                 |              |               | Uttarakashi | 5.12   |
|                                 |                  |                 |              |               | Sitarganj   | 43.33  |
|                                 |                  |                 |              | Uttar Pradesh | Unnao       | 37.08  |
|                                 |                  |                 |              |               | Lucknow     | 37.08  |
| Sports,<br>Culture,<br>Heritage | Art, Uttarakhand | Dehradun        | 2.5          | Uttarakhand   | Dehradun    | 13     |
|                                 |                  | Uttarakashi     | 1            |               | Haridwar    | 18     |
|                                 |                  |                 |              | Uttarakhand   | Dehradun    | 2.05   |
| Rural<br>Development            | Uttarakhand      | Tehri           | 107.66       | Uttarakhand   | Tehri       | 180.49 |
|                                 |                  | Dehradun        | 25           | Uttarakhand   | Tehri       | 1.24   |
|                                 |                  | Tehri           | 6.09         |               |             |        |
|                                 |                  | Tehri           | 10.58        |               |             |        |

| 1  | 2                             | 3             | 4             | 5           | 6        | 7      |
|--|-------------------------------|---------------|---------------|-------------|----------|--------|
| Infrastructure Development                   |                               | Tehri         | 11.13         |             | Tehri    | 218.79 |
|  | Uttarakhand                   | Dehradun      | 4.93          | Uttarakhand | Dehradun | 95.9   |
| CSR administrative expenditure               |                               |               | 23.2          |             |          | 38.93  |
| Category of CSR Activities                   |                               | 2017-18       |               |             |          |        |
|  |                               | State         |               |             | District | Amount |
| 1  |                               | 8             |               |             | 9        | 10     |
| Promotion of Education and Skill Development | Uttarakhand                   |               | Tehri         |             | 114.21   |        |
|  |                               |               | Dehradun      |             | 17.76    |        |
|  |                               |               | Tehri         |             | 15.65    |        |
|  |                               |               | Dehradun      |             | 4.75     |        |
|  |                               |               | Uttarakashi   |             | 1.15     |        |
|  |                               | Uttar Pradesh | Khurja        |             | 6.8      |        |
|  | Uttarakhand                   |               | Tehri         |             | 31.52    |        |
|  |                               |               | Tehri         |             | 288.51   |        |
|  |                               |               | Dehradun      |             | 255.14   |        |
|  |                               |               | Tehri         |             | 14.18    |        |
|  |                               | Tehri         |               | 29.27       |          |        |
| Health and Family Welfare                    |                               |               | Dehradun      |             | 2.64     |        |
|  |                               |               | Tehri         |             | 28.67    |        |
|  |                               |               | Dehradun      |             | 5.34     |        |
|  |                               |               | Chamoli       |             | 16.67    |        |
|  |                               |               | Uttar Pradesh | Khurja      |          | 2.64   |
|  | Drinking Water and Sanitation | Uttarakhand   |               | Tehri       |          | 19.17  |
|  |                               |               |               | Dehradun    |          | 13.5   |
|  |                               |               | Uttar Pradesh | Khurja      |          | 4.03   |
|  |                               | Uttarakhand   |               | Tehri       |          | 12.94  |
|  |                               |               |               | Tehri       |          | 3.6    |
|  |                               | Dehradun      |               | 16.2        |          |        |
|  |                               | Dehradun      |               | 0.09        |          |        |
|  |                               | Tehri         |               | 24.62       |          |        |

| 1                              | 8             | 9         | 10     |
|--------------------------------|---------------|-----------|--------|
|                                |               | Dehradun  | 10.78  |
|                                | Uttar Pradesh | Khurja    | 0.92   |
| Women Empowerment              | Uttarakhand   | Tehri     | 17.65  |
|                                |               | Dehradun  | 7.77   |
|                                | Uttar Pradesh | Khurja    | 0.63   |
| Environment Protection         | Uttarakhand   | Dehradun  | 14.86  |
|                                | Uttarakhand   | Sitarganj | 47.7   |
|                                | Uttar Pradesh | Unnao     | 41.02  |
|                                |               | Lucknow   | 41.03  |
| Sports, Art, Culture, Heritage | Uttarakhand   | Dehradun  | 25.24  |
|                                |               | Dehradun  | 170.54 |
|                                | Delhi         | Delhi     | 15     |
|                                | Uttarakhand   | Dehradun  | 4.79   |
| Rural Development              | Uttarakhand   | Tehri     | 125.22 |
| Infrastructure Development     | Uttarakhand   | Tehri     | 116.34 |
|                                |               | Dehradun  | 3.46   |
| CSR administrative expenditure |               |           | 48.45  |

*CSR Activities of SJVNL Part-VIII*

(Amount In Rs. Lakh)

| Category of CSR<br>Activities | 2015-16    |          |        | 2016-17  |          |        |
|-------------------------------|------------|----------|--------|----------|----------|--------|
|                               | State      | District | Amount | State    | District | Amount |
| 1                             | 2          | 3        | 4      | 5        | 6        | 7      |
| Promotion of                  | Himachal   | Shimla   | 146    | Himachal | Shimla   | 885.89 |
| Education and                 | Pradesh    | Kullu    | 21.9   | Pradesh  | Kullu    | 265.5  |
| Skill                         |            | Mandi    | 3      |          | Mandi    | 42.71  |
| Development                   |            | Kinnaur  | 4      |          | Kinnaur  | 41.23  |
|                               |            | Hamirpur | 13     |          | Hamirpur | 60.31  |
|                               |            | Kangra   | 14     |          | Kangra   | 49.65  |
|                               | Delhi      | -        | 10     |          | Solan    | 13.43  |
|                               | Chandigarh | -        | 9      |          | Sirmaur  | 16.8   |
|                               |            |          |        |          | Chamba   | 11.12  |

| 1                             | 2                 | 3            | 4      | 5                 | 6                | 7            |        |
|-------------------------------|-------------------|--------------|--------|-------------------|------------------|--------------|--------|
|                               |                   |              |        |                   | Una              | 12.89        |        |
|                               |                   |              |        |                   | Bilaspur         | 14.12        |        |
|                               |                   |              |        |                   | Lahaul Spiti     | 5.43         |        |
|                               | Uttarakhand       | Uttarakashi  | 21.05  | Uttarakhand       | Uttarakashi      | 39.22        |        |
|                               |                   | Chamoli      | 22     |                   | Chamoli          | 29.14        |        |
|                               |                   |              |        |                   | Rudrapur         | 30           |        |
|                               | Arunachal Pradesh | Papum Pare   | 11     | Arunachal Pradesh | Papum Pare       | 15.95        |        |
|                               |                   |              |        |                   | Lower Subamsiri  | 5.82         |        |
|                               |                   |              |        |                   | Tirap            | 1.45         |        |
|                               | Maharashtra       | Ahmednagar   | 4      | Maharashtra       | Ahmednagar       | 13.18        |        |
|                               | Bihar             | Buxar        | 33     | Bihar             | Buxar            | 38.36        |        |
| Health and Family Welfare     | Himachal Pradesh  | Lower Valley | Dibang | 63                | Himachal Pradesh | Shimla       | 112.91 |
|                               |                   | Solan        |        | 56                | Solan            | 59.65        |        |
|                               |                   | Kinnaur      |        | 22                | Kinnaur          | 44.26        |        |
|                               |                   | Kullu        |        | 44.5              | Kullu            | 49.24        |        |
|                               |                   | Mandi        |        | 7.5               | Mandi            | 11.83        |        |
|                               |                   | Hamirpur     |        | 15                | Hamirpur         | 29.66        |        |
|                               |                   | Kangra       |        | 17                | Sirmaur          | 2.38         |        |
|                               |                   |              |        |                   | Chamba           | 2.38         |        |
|                               |                   |              |        |                   | Lahaul Spiti     | 2.38         |        |
|                               |                   |              |        |                   | Una              | 2.38         |        |
|                               |                   |              |        |                   | Bilaspur         | 2.38         |        |
|                               |                   |              |        |                   | Kangra           | 89.33        |        |
|                               | Uttarakhand       | Uttarakashi  | 3      | Uttarakhand       | Uttarakashi      | 48.89^       |        |
|                               |                   | Chamoli      |        | 51                | Chamoli          | 42.55        |        |
|                               | Maharashtra       | Ahmednagar   | 12     | Maharashtra       | Ahmednagar       | 18.72        |        |
|                               | Bihar             | Buxar        | 40     | Bihar             | Buxar            | 90.81        |        |
|                               |                   |              |        | Arunachal Pradesh | Papum Pare       | 6.85         |        |
| Drinking Water and Sanitation | Himachal Pradesh  | Shimla       |        | 557               | Himachal Pradesh | Shimla       | 2.92   |
|                               |                   | Kullu        |        | 159               | Pradesh          | Kinnaur      | 0      |
|                               |                   | Kinnaur      |        | 27                |                  | Lahaul Spiti | 0      |

| 1                                    | 2                              | 3                                   | 4                    | 5                                  | 6   | 7   |
|--------------------------------------|--------------------------------|-------------------------------------|----------------------|------------------------------------|---|---|
|                                      |                                | Hamirpur                            | 2                    |                                    | Kullu   | 12.24   |
|                                      |                                | Kangra                              | 28                   |                                    | Mandi   | 0.45  |
|                                      |                                | Lahaul Spiti                        | 169                  |                                    | Hamirpur  | 1.3   |
|                                      |                                | Sirmaur                             | 48                   |                                    | Kangra  | 1.35  |
|                                      | Uttarakhand                    | Uttarakashi                         | 222                  |                                    | Sirmaur   | 0   |
|                                      |                                | Chamoli                             | 24                   | Uttarakhand                        | Uttarakashi   | 0.97  |
|                                      | Bihar                          | Buxar                               | 43                   |                                    | Chamoli   | 7.22  |
|                                      |                                | Vaishali                            | 99                   |                                    |   |   |
|                                      |                                | Patna                               | 49                   |                                    |   |   |
|                                      |                                | Kaimpur                             | 31                   |                                    |   |   |
|                                      |                                | Sitamarhi                           | 60                   |                                    |   |   |
|                                      |                                | Bhojpur                             | 14                   |                                    |   |   |
|                                      |                                | Motihari                            | 20                   |                                    |   |   |
|                                      | Arunachal Pradesh              | Papumpare                           | 89                   |                                    |   |   |
| Enterpren-<br>eurship<br>Development | Haryana<br>Himachal<br>Pradesh | Palwal<br>Kullu                     | 5.95<br>1.1          | Himachal<br>Pradesh<br>Haryana     | Hamirpur<br>Kullu<br>Palwal   | 7.77<br>2.07<br>2.7                               |
| Women<br>Empowerment                 | Himachal<br>Pradesh            | Shimla<br>Kinnaur<br>Kullu<br>Mandi | 3<br>1<br>5.5<br>0.5 | Himachal<br>Pradesh<br>Uttarakhand | Shimla<br>Kinnaur<br>Kullu<br>Mandi<br>Kangra<br>Uttarakashi<br>Chamoli | 2.69<br>1.15<br>7.41<br>0<br>0.84<br>3.67<br>2.86 |
| Environment<br>Protection            | Himachal<br>Pradesh            | Shimla                              | 25                   | Himachal<br>Pradesh                | Shimla<br>Kullu<br>Kinnaur<br>Mandi<br>Hamirpur                         | 4.08<br>1.41<br>1.4<br>1.4<br>5.41                |

| 1                            | 2       | 3                | 4        | 5                 | 6                 | 7            |        |
|------------------------------|---------|------------------|----------|-------------------|-------------------|--------------|--------|
|                              |         |                  |          |                   | Kangra            | 1.4          |        |
|                              |         |                  |          |                   | Lahaul Spiti      | 1.4          |        |
|                              |         |                  |          |                   | Una               | 1.4          |        |
|                              |         |                  |          |                   | Bilaspur          | 1.4          |        |
|                              |         |                  |          |                   | Sirmour           | 1.4          |        |
|                              |         |                  |          |                   | Solan             | 1.4          |        |
|                              |         |                  |          |                   | Chamba            | 1.4          |        |
|                              |         |                  |          | Uttarakhand       | Uttarakashi       | 17.88        |        |
|                              |         |                  |          |                   | Chamoli           | 0.71         |        |
|                              |         |                  |          |                   | Dehradun          | 34.76        |        |
|                              |         |                  |          | Arunachal Pradesh | Papumpare         | 0.01         |        |
|                              |         |                  |          | Uttar Pradesh     | Lucknow           | 5.22         |        |
|                              |         |                  |          |                   | Deoria            | 5.22         |        |
|                              |         |                  |          |                   | Shahjhanpur       |              |        |
| Sports, Culture and Heritage | Art and | Himachal Pradesh | Shimla   | 11                | Himachal Pradesh  | Shimla       | 14.35  |
|                              |         |                  | Kinnaur  | 4                 |                   | Kinnaur      | 4.1    |
|                              |         |                  | Kullu    | 0                 |                   | Mandi        | 0.5    |
|                              |         |                  | Hamirpur | 2                 |                   | Kullu        | 8.75   |
|                              |         |                  | Kangra   | 1                 |                   | Hamirpur     | 2.75   |
|                              |         |                  |          |                   |                   | Kangra       | 4      |
|                              |         |                  |          |                   |                   | Lahaul Spiti | 1      |
|                              |         |                  |          |                   | Uttarakhand       | Uttarkashi   | 1      |
|                              |         |                  |          |                   |                   | Chamoli      | 0.26   |
|                              |         |                  |          |                   | Bihar             | Buxar        | 0.65   |
|                              |         |                  |          |                   | Arunachal Pradesh | Papum Pare   | 0.5    |
| Rural Development            |         | Himachal Pradesh | Kullu    | 1                 | Himachal Pradesh  | Shimla       | 321.53 |
|                              |         |                  |          |                   |                   | Kullu        | 12.25  |
| Local Area Development       |         | Himachal Pradesh | Shimla   | 88.96             | Himachal Pradesh  | Shimla       | 115.02 |
| Infrastructure Development   |         | Himachal Pradesh | Shimla   | 274.04            | Himachal Pradesh  | Shimla       | 491.05 |

| 1 | 2           | 3          | 4   | 5                 | 6          | 7      |
|---|-------------|------------|-----|-------------------|------------|--------|
|   |             | Kullu      | 117 |                   | Kullu      | 153.06 |
|   |             | Kinnaur    | 28  |                   | Mandi      | 18.53  |
|   |             | Hamirpur   | 5   |                   | Kangra     | 5.71   |
|   |             |            |     |                   | Kinnaur    | 33.98  |
|   |             |            |     |                   | Hamirpur   | 44.8   |
|   | Uttarakhand | Uttarkashi | 14  | Uttarakhand       | Uttarkashi | 26.05  |
|   |             | Chamoli    | 13  |                   | Chamoli    | 51.23  |
|   |             |            |     | Arunachal Pradesh | Papum Pare | 46.03  |
|   |             |            |     | Maharashtra       | Ahmednagar | 0.09   |

| Category of CSR Activities                   | 2017-18           |            |        |
|--|-------------------|------------|--------|
|  | State             | District   | Amount |
| 1  | 8                 | 9          | 10     |
| Promotion of Education and Skill Development | Himachal Pradesh  | Shimla     | 135.71 |
|  |                   | Kullu      | 53.17  |
|  |                   | Mandi      | 36.91  |
|  |                   | Kinnaur    | 44.19  |
|  |                   | Hamirpur   | 68.02  |
|  |                   | Kangra     | 49.07  |
|  |                   | Solan      | 20.77  |
|  |                   | Sirmour    | 14.52  |
|  |                   | Chamba     | 17.46  |
|  |                   | Una        | 22.4   |
|  | Bilaspur          | 17.45      |        |
|  | Lahaul Spiti      | 9          |        |
|  | Uttarakhand       | Uttarkashi | 30.79  |
|  |                   | Chamoli    | 27.16  |
|  |                   | Dehradun   | 31.77  |
|  | Arunachal Pradesh | Papum Pare | 4.55   |
| Maharashtra                                  | Ahmednagar        | 14.97      |        |
| Bihar  | Buxar             | 49.47      |        |

| 1                             | 8                | 9                 | 10         |       |
|-------------------------------|------------------|-------------------|------------|-------|
| Health and Family Welfare     | Himachal Pradesh | Shimla            | 79.7       |       |
|                               |                  | Solan             | 43.93      |       |
|                               |                  | Kinnaur           | 41.35      |       |
|                               |                  | Kullu             | 52.15      |       |
|                               |                  | Mandi             | 15.85      |       |
|                               |                  | Hamirpur          | 39.19      |       |
|                               |                  | Sirmour           | 1.58       |       |
|                               |                  | Chamba            | 1.58       |       |
|                               |                  | Lahaul Spiti      | 1.58       |       |
|                               |                  | Una               | 1.58       |       |
|                               |                  | Bilaspur          | 1.58       |       |
|                               |                  | Kangra            | 20.13      |       |
|                               |                  | Uttarakhand       | Uttarkashi | 31.17 |
|                               |                  |                   | Chamoli    | 43.63 |
|                               |                  | Maharashtra       | Ahmednagar | 20.64 |
| Bihar                         | Buxar            | 57.71             |            |       |
| Arunachal Pradesh             | Papum Pare       | 0.87              |            |       |
| Drinking Water and Sanitation | Himachal Pradesh | Shimla            | 26.51      |       |
|                               |                  | Kinnaur           | 4.67       |       |
|                               |                  | Lahaul Spiti      | 0.5        |       |
|                               |                  | Kullu             | 11.06      |       |
|                               |                  | Mandi             | 1.04       |       |
|                               |                  | Hamirpur          | 1.98       |       |
|                               |                  | Kangra            | 0.93       |       |
|                               |                  | Siramour          | 0.69       |       |
|                               |                  | Uttarakhand       | Uttarkashi | 13.96 |
|                               |                  |                   | Chamoli    | 0.1   |
|                               |                  | Arunachal Pradesh | Papumpare  | 2.24  |
|                               |                  | Punjab            | Ludhiana   | 10.05 |
| Entrepreneurship              | Himachal Pradesh | Hamirpur          | 7.77       |       |
| Development                   |                  | Kinnaur           | 8.5        |       |

| 1                                 | 8                | 9            | 10     |
|-----------------------------------|------------------|--------------|--------|
|                                   |                  | Shimla       | 15.65  |
|                                   |                  | Kullu        | 4.85   |
| Women Empowerment                 | Himachal Pradesh | Shimla       | 1.82   |
|                                   |                  | Kinnaur      | 0.36   |
|                                   |                  | Kullu        | 1.96   |
|                                   |                  | Mandi        | 0.5    |
|                                   |                  | Hamirpur     | 7.46   |
|                                   | Uttarakhand      | Uttarkashi   | 2.7    |
|                                   |                  | Chamoli      | 1.6    |
|                                   | Bihar            | Buxar        | 0.53   |
| Environment Protection            | Himachal Pradesh | Shimla       | 170.7  |
|                                   |                  | Kullu        | 155.52 |
|                                   |                  | Kinnaur      | 41.17  |
|                                   |                  | Mandi        | 358.76 |
|                                   |                  | Hamirpur     | 1.48   |
|                                   |                  | Kangra       | 41.17  |
|                                   |                  | Lahaul Spiti | 40.98  |
|                                   |                  | Una          | 1.48   |
|                                   |                  | Bilaspur     | 1.48   |
|                                   |                  | Sirmour      | 41.17  |
|                                   |                  | Solan        | 41.17  |
|                                   |                  | Chamba       | 41.17  |
|                                   | Uttarakhand      | Uttarkashi   | 6.32   |
|                                   |                  | Chamoli      | 5.91   |
|                                   |                  | Dehradun     | 14.9   |
| Sports, Art, Culture and Heritage | Himachal Pradesh | Shimla       | 325.6  |
|                                   |                  | Kinnaur      | 3      |
|                                   |                  | Mandi        | 0.2    |
|                                   |                  | Kullu        | 13     |
|                                   |                  | Hamirpur     | 1.49   |
|                                   |                  | Kangra       | 2      |

|                            | 8                 | 9          | 10     |
|----------------------------|-------------------|------------|--------|
|                            |                   | Solan      | 3      |
|                            |                   | Bilaspur   | 1      |
|                            | Uttarakhand       | Uttarkashi | 5.75   |
|                            |                   | Chamoli    | 1.07   |
|                            | Bihar             | Buxar      | 6.7    |
| Rural Development          | Himachal Pradesh  | Shimla     | 53.88  |
|                            |                   | Kullu      | 40.94  |
| Local Area Development     | Himachal Pradesh  | Shimla     | 31.76  |
| Infrastructure Development | Himachal Pradesh  | Shimla     | 534.48 |
|                            |                   | Kullu      | 279.65 |
|                            |                   | Mandi      | 56.24  |
|                            |                   | Kangra     | 7.67   |
|                            |                   | Kinnaur    | 120.72 |
|                            |                   | Hamirpur   | 25.25  |
|                            | Uttarakhand       | Uttarkashi | 40.72  |
|                            |                   | Chamoli    | 35.31  |
|                            | Arunachal Pradesh | Papum Pare | 6.72   |
|                            | Maharashtra       | Ahmednagar | 0.76   |
|                            | Bihar             | Buxar      | 86.83  |

*CSR Activities of POSOCO Part-IX*

(Amount In Rs. Lakh)

| Category of CSR<br>Activities                       | 2015-16   |                  |        | 2016-17   |          |        |
|---|-----------|------------------|--------|-----------|----------|--------|
|   | State     | District         | Amount | State     | District | Amount |
| 1   | 2         | 3                | 4      | 5         | 6        | 7      |
| Promoting<br>Education and<br>Skills<br>Development | Pan India |                  | 32.86  | Pan India |          | 31.02  |
|   |           |                  |        | Delhi     | Delhi    | 38     |
| Drinking Water<br>and Sanitation                    | Meghalaya | East Khasi Hills | 60     | Delhi     | Delhi    | 1.62   |
|   |           |                  |        | Pan India |          | 31.73  |

| 1                      | 2         | 3       | 4     | 5  | 6     | 7  |
|------------------------|-----------|---------|-------|--|-------|----|
| Environment Protection | Delhi*    | Delhi   | 48.27 | Delhi  | Delhi | 40 |
|                        | Meghalaya | Ri-Bhoi | 49    | Various parts of the country through which river Ganga flows |       | 19 |

| Category of CSR Activities                 | 2017-18     |          |        |
|--|-------------|----------|--------|
|  | State       | District | Amount |
| 1  | 8           | 9        | 10     |
| Promoting Education and Skills Development | Pan India   |          | 29.29  |
|  | Delhi       | Delhi    | 10.8   |
|  | Maharashtra | Raigad   | 33.58  |
| Drinking Water and Sanitation              | Delhi       | Delhi    | 53.87  |
| Environment Protection                     | -           | -        | -      |

**Status of PMGSY**

542. SHRI M. MURLI MOHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) covering lengths of roads, State/UT-wise;

(b) the funds allocated, released and sanctioned for each component of roads and the status of their completion, State/ UT-wise;

(c) the details of roads being planned/ approved/under consideration for the upcoming projects, State/UT-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) and (b) Details of roads constructed and funds released by the Central government under Pradhan Mantri Gram Sadak Yojana (PMGSY) State/UT- wise since inception of the scheme till date are given in the enclosed Statement-I.

(c) and (d) Details of proposals received and cleared during the current year up to 5 December 2018, State/UT-wise are given in the enclosed Statement-II.

**Statement – I**

*Details of Roads Constructed and Funds Released by the Central Government under PMGSY, State-wise Since Inception of Scheme*

| S. No. | State Name        | no. of road and bridge works completed | Length of road works completed (in km) | Fund Released (Rs. in crore) |
|--------|-------------------|--|--|------------------------------|
| 1      | 2                 | 3                                      | 4                                      | 5                            |
| 1.     | Andhra Pradesh    | 4,534                                  | 13,983.37                              | 3,288.22                     |
| 2.     | Arunachal Pradesh | 827                                    | 7,069.00                               | 3,834.32                     |
| 3.     | Assam             | 5,565                                  | 18,799.69 -                            | 10,458.59                    |

| 1      | 2                           | 3       | 4          | 5          |
|--------|-----------------------------|---------|------------|------------|
| 4.     | Bihar                       | 15,310  | 48,844.48  | 20,581.61  |
| 5.     | Chhattisgarh                | 6,823   | 29,186.49  | 7,810.12   |
| 6.     | Goa                         | 70      | 155.33     | 10.00      |
| 7.     | Gujarat                     | 4,552   | 12,553.44  | 2,953.08   |
| 8.     | Haryana                     | 531     | 5,579.01   | 1,890.70   |
| 9.     | Himachal Pradesh            | 2,384   | 14,524.27  | 3,248.75   |
| 10.    | Jammu and Kashmir           | 1,678   | 9,799.87   | 5,455.14   |
| 11.    | Jharkhand                   | 5,593   | 20,427.52  | 6,237.98   |
| 12.    | Karnataka                   | 3,634   | 18,569.59  | 3,632.45   |
| 13.    | Kerala                      | 1,333   | 3,278.03   | 1,409.78   |
| 14.    | Madhya Pradesh              | 18,160  | 72,278.59  | 17,407.93  |
| 15.    | Maharashtra                 | 6,523   | 26,080.90  | 7,194.10   |
| 16.    | Manipur                     | 1,369   | 6,464.77   | 2,182.81   |
| 17.    | Meghalaya                   | 554     | 1,745.61   | 893.64     |
| 18.    | Mizoram                     | 200     | 3,029.31   | 1,006.77   |
| 19.    | Nagaland                    | 288     | 3,575.77   | 707.62     |
| 20.    | Odisha                      | 12,614  | 49,000.11  | 16,943.32  |
| 21.    | Punjab                      | 1,153   | 8,173.39   | 2,913.43   |
| 22.    | Rajasthan                   | 16,818  | 66,337.39  | 12,048.08  |
| 23.    | Sikkim                      | 750     | 3,749.38   | 1,591.35   |
| 24.    | Tamil Nadu                  | 7,446   | 16,470.79  | 3,885.87   |
| 25.    | Tripura                     | 1,237   | 4,191.64   | 2,708.16   |
| 26.    | Uttar Pradesh               | 18,314  | 55,634.10  | 14,170.26  |
| 27.    | Uttarakhand                 | 1,140   | 9,950.51   | 3,716.76   |
| 28.    | West Bengal                 | 4,994   | 27,879.87  | 9,779.15   |
| 29.    | Telangana                   | 2,932   | 10,178.84  | 2,344.97   |
| 30.    | Andaman and Nicobar Islands | 0       | 0          | 15.59      |
| 31.    | Dadra and Nagar Haveli      | 0       | 0          | 13.84      |
| 32.    | Daman and Diu               | 0       | 0          | 10         |
| 33.    | Delhi                       | 0       | 0          | 5          |
| 34.    | Lakshadweep                 | 0       | 0          | 4.89       |
| 35.    | Puducherry                  | 77      | 68.53      | 5          |
| Total: |                             | 147,403 | 567,579.60 | 170,359.25 |

## Statement - II

## Details of Proposals Received and Cleared in 2018-19 (as on 05.12.2018)

| S. No. | State                       | Proposed     |                     | Cleared      |                     | Pending       |                     | Returned     |                     | Status of proposals |  |
|--------|-----------------------------|--------------|---------------------|--------------|---------------------|---------------|---------------------|--------------|---------------------|---------------------|--|
|        |                             | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | Length in Kms | Value Rs. in Crores | No. of works | Value Rs. in Crores |                     |  |
| 1      | 2                           | 3            | 4                   | 5            | 6                   | 7             | 8                   | 9            | 10                  | 11                  | 12   |
| 1.     | Andhra Pradesh - Batch -1   |              |                     | 93           | 167.65              |               |                     |              |                     |                     | Clearance issued on 03.04.2018.  |
| 2.     | Andaman (Batch I)           | 32           | 14.66               | 32           | 14.78               |               |                     |              |                     |                     | Clearance issued on 13.11.2018   |
| 3.     | Arunachal Pradesh (Batch I) |              |                     | 208          | 2214.6              |               |                     |              |                     |                     | Clearance issued on 01.10.2018   |
|        | Batch II                    | 150          | 1749.78             | 150          | 1667.83             |               |                     |              |                     |                     | Clearance issued on 13.11.2018   |
| 4.     | Assam (Batch I)             |              |                     | 816          | 2284.30             |               |                     |              |                     |                     | Clearance issued on 08.05.2018.  |
|        | Batch 11                    | 311          | 764.28              | 311          | 764.28              |               | 1133.07             | 764.28       |                     |                     | EC held on 01.11.2018 and deferred the proposal. Compliance awaited from the State Government. Fresh EC to be scheduled by Ministry. |

| 1  | 2                             | 3   | 4      | 5   | 6       | 7   | 8       | 9      | 10 | 11 | 12  |
|----|-------------------------------|-----|--------|-----|---------|-----|---------|--------|----|----|---|
| 5. | Bihar -Batch I                |     |        | 303 | 259.98  |     |         |        |    |    | Clearance issued on 24.07.2018.   |
|    | Batch II (Left our LSBs)      | 237 | 591.28 |     |         | 237 |         | 591.28 |    |    | Pre EC held on 04.12.2018 and Compliance awaited from the State Government.           |
| 6. | Chhatisgarh (PMGSY-I-Batch I) |     |        | 615 | 1044.97 |     |         |        |    |    | Clearance issued on 09.04.2018.   |
|    | Batch II                      | 172 | 324.57 | 172 | 324.57  |     |         |        |    |    | Clearance issued on 27.09.2018.   |
|    | Batch III                     | 6   | 7.43   |     |         | 6   | 15.87   | 7.43   |    |    | Clearance is being issued by Ministry.  |
| 7. | Gujarat (LSBs)                | 45  | 94.00  |     |         | 45  |         | 94     |    |    | Pre EC held on 04.12.2018 and compliance awaited from the State Government.           |
| 8. | Himachal Pradesh - Batch I    | 240 | 899.03 |     |         | 240 | 1478.65 | 899.03 |    |    | EC held on 24.10.2018. Compliance on the observations is received and under scrutiny. |

|  |     |        |     |        |   |
|--|-----|--------|-----|--------|---|
| 9. Jammu and Kashmir (Batch I)         | 776 | 3693.5 | 56  | 677.61 | Clearance issued on 13.06.2018.   |
| 10. Jharkhand (Batch -I)               | 29  | 56.17  | 29  | 56.27  | Clearance issued on 28.05.2018.   |
| Batch II                               | 302 | 338.64 | 302 | 642.92 | 338.64  |
| 11. Kerala (PMGSY-II)                  | 33  | 87.84  |     |        | Clearance is being issued by Ministry.                                      |
| Madhya Pradesh (Batch I-PMGSY-I)       | 23  | 56.57  |     |        | Clearance issued on 24.07.2018.   |
| 12. Madhya Pradesh (Batch II-PMGSY-11) | 58  | 192.19 |     |        | Clearance issued on 21.05.2018. (1 road and 22 Bridges)                     |
| Batch II (LSBs)                        | 158 | 385.75 | 158 |        | Clearance issued on 21.05.2018. (all Bridges)                               |
| 13. Mizoram (Batch I)                  | 37  | 612.64 |     |        | Pre EC held on 04.12.2018 and compliance awaited from the State Government. |
|  |     |        |     |        | Clearance issued on 09.04.2018.   |

| 1   | 2                                     | 3   | 4      | 5   | 6      | 7   | 8       | 9      | 10 | 11     | 12                                     |
|-----|---------------------------------------|-----|--------|-----|--------|-----|---------|--------|----|--------|--|
| 14. | Maharashtra<br>(Batch I)              |     |        |     |        |     |         |        |    |        |  |
| 15. | Manipur<br>(Batch I)                  |     |        | 136 | 971.52 |     |         |        |    |        | Clearance issued on 04.09.2018.        |
|     | Meghalaya<br>(Batch I)                |     |        | 82  | 277.75 |     |         |        |    |        | Clearance issued on 09.04.2018.        |
| 16. | Batch II                              | 51  | 173.15 | 51  | 173.10 |     |         |        |    |        | Clearance issued on 29.08.2018.        |
|     | Batch III                             | 198 | 606.14 |     |        | 197 | 996.82  | 599.65 | 1  | 6.49   | Clearance is being issued by Ministry. |
| 17. | Nagaland                              | 75  | 407.07 |     |        | 67  | 261.08  | 302.16 | 8  | 104.91 | Clearance issued on 05.12.2018.        |
| 18. | Odisha<br>(Batch -1)                  | 384 | 657.81 |     |        | 384 | 1150.89 | 692.94 |    |        | Clearance is being issued by Ministry. |
| 19. | Sikkim<br>PMGSY-II                    | -   | 124.09 | 34  | 104.68 |     |         |        | 5  | 19.41  | Clearance issued on 29.10.2018.        |
| 20. | Tamil Nadu<br>(Batch I -<br>PMGSY-II) |     |        | 104 | 192.80 | 104 | 293.33  | 167.12 |    |        | Clearance issued on 22.05.2018.        |
|     | Batch I -<br>PMGSY-I                  | 503 | 651.48 | 503 | 628.84 |     |         |        |    |        | Clearance issued on 08.10.2018.        |

|                                |             |                 |             |                 |                |           |  |
|--------------------------------|-------------|-----------------|-------------|-----------------|----------------|-----------|--|
| 21. Tripura<br>(Batch 1)       | 5           | 9.06            |             |                 |                |           | Clearance issued on 20.12.2017.  |
| 22. Uttar Pradesh<br>(PMGSY-I) | 94          | 455.97          | 94          | 455.97          |                |           | Clearance issued on 31.08.2018   |
| PMGSY-II                       | 30          | 257.8           | 30          | 257.8           |                |           | Clearance issued on 31.08.2018   |
| 23. Uttarakhand<br>(Batch I)   | 256         | 1262.82         |             |                 |                |           | Clearance issued on 25.04.2018.  |
| Batch II                       | 244         | 1046.28         | 244         | 1531.57         | 902.72         |           | Clearance issued on 12.11.2018.  |
| Batch III                      | 285         | 1278.23         | 285         | 2140.91         | 1278.23        |           | Pre EC held on 08.10.2018.<br>Compliance on the observations of Pre EC awaited from the State. |
| <b>Total</b>                   | <b>3585</b> | <b>10883.61</b> | <b>4640</b> | <b>17012.03</b> | <b>7023.23</b> | <b>70</b> | <b>808.42</b>  |

Some of the proposals received in 2017-18 cleared in 2018-19.

**Flood Forecasting Stations****Statement**

543. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of flood forecasting stations of Central Water Commission functioning in the country, State-wise;

(b) whether the Government has received any proposal from various States for establishment of such stations;

(c) if so, the details thereof and the decision taken thereon;

(d) whether the Government proposes to set up a flood forecasting station of Central Water Commission in Kerala; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) State-wise details of Flood Forecasting Stations are given in the enclosed Statement.

(b) and (c) Yes Madam. Central Water Commission (CWC) has received proposals from various States for establishment of flood forecasting stations from time to time. CWC undertakes flood forecasting activities on the basis of requests received from various State Governments and also taking into account vulnerability of a particular location to floods. All the flood forecasting stations operationalized so far have been set up on the basis of requests received from State Governments.

(d) and (e) Yes Madam. After floods in Kerala in 2018, a Committee has been formed to study various aspects related to floods in Kerala, which inter-alia include:

1. Setting up of model to provide flood forecast; and
2. Feasibility of establishing flood forecasting network

*Table-I: State-wise Flood Forecasting Stations*

| S. No. | Name of State/UT  | Number of flood forecasting Stations |        |       |
|--------|-------------------|--------------------------------------|--------|-------|
|        |                   | Level                                | Inflow | Total |
| 1.     | Andhra Pradesh    | 8                                    | 9      | 17    |
| 2.     | Arunachal Pradesh | 2                                    | 0      | 2     |
| 3.     | Assam             | 29                                   | 0      | 29    |
| 4.     | Bihar             | 34                                   | 0      | 34    |
| 5.     | Chhattisgarh      | 1                                    | 0      | 1     |
| 6.     | Diu and Daman     | 1                                    | 0      | 1     |
| 7.     | Gujarat           | 6                                    | 6      | 12    |
| 8.     | Haryana           | 1                                    | 1      | 2     |
| 9.     | Himachal Pradesh  | 1                                    | 0      | 1     |
| 10.    | Jammu and Kashmir | 3                                    | 0      | 3     |
| 11.    | Jharkhand         | 2                                    | 8      | 10    |
| 12.    | Karnataka         | 1                                    | 9      | 10    |
| 13.    | Madhya Pradesh    | 2                                    | 2      | 4     |
| 14.    | Maharashtra       | 7                                    | 3      | 10    |
| 15.    | NCT, DELHI        | 2                                    | 0      | 2     |
| 16.    | Odisha            | 11                                   | 2      | 13    |
| 17.    | Rajasthan         | 0                                    | 10     | 10    |
| 18.    | Sikkim            | 0                                    | 1      | 1     |
| 19.    | Tamil Nadu        | 3                                    | 10     | 13    |
| 20.    | Telangana         | 5                                    | 6      | 11    |
| 21.    | Tripura           | 2                                    | 0      | 2     |
| 22.    | Uttar Pradesh     | 38                                   | 3      | 41    |
| 23.    | Uttarakhand       | 4                                    | 2      | 6     |
| 24.    | West Bengal       | 11                                   | 3      | 14    |
| Total  |                   | 174                                  | 75     | 249   |

**Timely Payments to MSMEs**

544. SHRI V. PANNEERSELVAM: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government are aware that Prime Minister has recently announced several packages including timely payment to MSMEs for supply of goods so that there is not impact on their business;

(b) if, so what are the reasons that M/s Handicrafts and Handlooms Export Corporation of India Limited (HHEC) is acting against the announcement of Prime Minister by blocking payments of MSMEs dealing in bullion for years; and

(c) the steps are being taken by the Government to ensure that payments of small bullion parties are cleared and action taken against those responsible for delay of such payment on false ground?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Yes, Madam.

(b) and (c) As per available record, no bullion party associated with Handlooms Export Corporation of India Limited (HHEC) is registered under MSME. However, during CBI investigation of the regular case against M/s Edelweiss Commodities Limited ((ECL) case No. RC221/2015/E0020 dated 31.12.2015, CBI has examined the transaction of buyer's Credit and sought information from HHEC regarding availing of buyer's credit and passing on difference amount between interest earned on Fixed Deposit (FD) and interest charged by the foreign bank for providing buyer's credit. This case has not been concluded yet.

HHEC has withheld amount of ECL against which CBI investigation is going on and other bullion parties with whom HHEC has identical agreements as signed with ECL because any adverse decision in the CBI case with ECL will have financial implication on them.

HHEC has sought views of CBI with regard to withholding payment of the bullion parties, other than M/s Edelweiss Commodities Limited. But no response has been received from CBI. The payment of above party will depend on outcome of CBI investigation

**Youth Road Safety Learner's License**

545. SHRI C. MAHENDRAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has recently launched Youth Road Safety Learner's License programme;

(b) if so, the details thereof;

(c) whether it attempts to bring formal and structured training program for young, first-time drivers when they apply for learner's license;

(d) if so, the details thereof;

(e) whether the Government is planning to implement it throughout the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a), (c) and (e) No such programme has been launched by Ministry of Road Transport and Highways.

(b), (d) and (f) Does not arise in view of (a, c & e) above.

*[Translation]*

**Appointment of Indian Coaches for Various Sports Disciplines**

546. SHRI RODMAL NAGAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to appoint Indian coaches for each sports discipline in the country and if so, the details thereof;

(b) whether these coaches are likely to be provided the same emoluments and other facilities as being provided to the foreign coaches who were appointed for the same;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to revise the existing emoluments of Indian coaches; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) to (e) Sports Authority of India (SAI) appoints coaches in different sports disciplines for training of sportspersons enrolled under its Schemes. Appointment/engagement of coaches is done by SAI as per the laid down norms both on regular and contractual basis and their salaries/emoluments are paid as per prescribed norms. It is always the endeavour of Government to provide appropriate emoluments and other facilities to Coaches. Accordingly, SAI has recently increased the emoluments for Head coaches appointed in its National academies.

This Ministry also provides financial assistance to National Sports Federations for payment of emoluments to National Coach/Other coaches, with the provision to allow higher remuneration in truly deserving cases. Monetary ceilings on emoluments payable to Indian coaches are subject to review.

[English]

#### **Achievements of Namami Gange Mission**

547. SHRI MAHEISH GIRRI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has taken any extra measures along Ganga river for the upcoming Kumbh at Prayagraj;

(b) if so, the details thereof;

(c) whether any record of the improvement made through Namami Gange Mission of the Government has been maintained; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) and (b) Government of Uttar Pradesh is taking the requisite

measures for the upcoming Kumbh at Prayagraj. Government of India is supplementing the efforts of the State Governments of Uttar Pradesh in addressing the challenges of pollution of river Ganga at Prayagraj during Kumbh 2019 by providing financial assistance. Government of India, under Namami Gange Programme, has sanctioned an additional assistance of Rs. 135.59 crore towards the following works:

| S. No.       | Works / Activities   | Financial Assistance<br>(Rs. in Crore) |
|--------------|--|--|
| 1.           | Community Toilets & Urinals for cleanliness & Sanitation in Kumbh Mela 2019.                   | 113.00                                 |
| 2.           | Procurement of Dustbins & Lining Bags for solid waste collection in Kumbh Mela 2019.           | 3.60                                   |
| 3.           | IEC Activities during Kumbh Mela - 2019  | 16.68                                  |
| 4.           | Inspection and Monitoring of Industries, STPs and CETPs by Third Party Technical Institutions. | 2.31                                   |
| <b>Total</b> |  | <b>135.59</b>                          |

In addition, projects for bioremediation of 53 drains in Uttar Pradesh and third party monitoring of all the drains has been sanctioned.

(c) and (d) Namami Gange Programme is being carried out through variety of coordinated activities meant for cleaning and rejuvenation of river Ganga which includes treatment of municipal sewage, treatment of industrial effluent, river surface cleaning, rural sanitation, River Front Development, Ghats and Crematoria, afforestation & biodiversity conservation, public outreach etc. So far a total of 254 projects have been sanctioned at an estimated cost of Rs. 24,672 crore for various activities, out of which 75 projects have been completed and 179 projects are at various stages of implementation.

Under Namami Gange Programme, towards cleaning of the river in Uttar Pradesh, a total of 40

projects have been sanctioned for development of sewerage infrastructure to create new and rehabilitated treatment capacity of 768 Million Litres per Day (MLD) and laying of sewerage network of 1743 km at an estimated cost of Rs 7962 crore. Out of these, 11 projects have been completed, thereby creating additional STP capacity of 331 MLD. Further, successful trials have been made for diverting Sisamau Nala, Kanpur having 140 MLD flow for treatment at STPs.

### **Promotion of Renewable Energy**

548. SHRI K.R.P. PRABAKARAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the policy formulated for the promotion of renewable energy in view of the power crisis in various States in the country including Tamil Nadu;

(b) the details of the works undertaken by the State Nodal Agencies (SNAs) in the renewable energy sector in the rural areas and the achievements made as a result thereof, State/UT-wise; and

(c) the details of incentives being given to the SNAs for promotion, coordination and monitoring of projects State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): (a) The details of policies formulated by the Government of India for promotion of renewable energy in view of the power crisis in various states in the country *inter-alia*, includes fiscal and promotional incentives such as capital subsidy, accelerated depreciation, waiver of Inter State

Transmission System (ISTS) charges and losses, Viability Gap Funding (VGF) and permitting Foreign Direct Investment up to 100 per cent under the automatic route. Also, to ensure cheaper generation of renewable energy, projects are awarded through transparent bidding process *i.e.* through e-reverse auction. Government has also issued standard bidding guidelines to enable the distribution licensees to procure power at competitive rates in cost effective manner.

Further, State Government of Tamil Nadu has also formulated policies to support promotion of renewable energy which envisages creation of incremental generation of 5000 MW of wind and 5000 MW of solar energy by the year 2023.

(b) The State Nodal Agencies (SNAs) are involved in the implementation of various renewable energy programmes in the country which includes identification of beneficiaries & project sites, facilitation of project developers for various statutory clearances required, technical supervision and regular monitoring of projects being executed, submission of project completion reports, etc.

The details of the achievements made in the country under grid connected and Decentralized/Off-grid renewable energy programmes up to October 2018 are given in the enclosed statement I and II.

(c) The Government is not providing any incentives to the SNAs. However, they are being paid service or administrative charges on completion of the sanctioned projects as per provisions of the scheme guidelines for promotion, coordination and monitoring of renewable energy projects. The details of service or administrative charges given to SNAs under various renewable energy programmes are given in the enclosed statement-III.

## Statement – I

## State-wise Installed Capacity of Grid Interactive Renewable Power as on 31.10.2018.

| S. No. | States / Uts      | Small Hydro Power (MW) | Wind Power (MW) | Bio-Power (MW)                             |  |                 | Solar Power (MW) |                | Total Capacity (MW) |          |
|--------|-------------------|------------------------|-----------------|--|--|-----------------|------------------|----------------|---------------------|----------|
|        |                   |                        |                 | BM Power/Bagasse Cogen. (Grid Interactive) | BM Cogen. (Non-Bagasse/ Captive Power) | Waste to Energy | Bio Power Total  | Ground Mounted |                     | Roof Top |
| 1.     | Andhra Pradesh    | 162.11                 | 4074.35         | 378.20                                     | 98.98                                  | 23.16           | 500.34           | 2594.17        | 47.59               | 7378.56  |
| 2.     | Arunachal Pradesh | 107.100                |                 |  |  |                 |                  | 1.27           | 4.12                | 112.49   |
| 3.     | Assam             | 34.11                  |                 |  |  |                 |                  | 10.67          | 2.03                | 46.81    |
| 4.     | Bihar             | 70.70                  |                 | 113.00                                     | 8.20                                   |                 | 121.20           | 138.93         | 3.52                | 334.35   |
| 5.     | Chhatisgarh       | 76.00                  |                 | 228.00                                     | 2.50                                   |                 | 230.50           | 215.83         | 15.52               | 537.85   |
| 6.     | Goa               | 0.05                   |                 |  |  |                 |                  | 0.20           | 0.71                | 0.96     |
| 7.     | Gujarat           | 28.60                  | 5852.67         | 65.30                                      | 12.00                                  |                 | 77.30            | 1517.95        | 129.6               | 7606.12  |
| 8.     | Haryana           | 73.50                  |                 | 121.40                                     | 84.26                                  |                 | 205.66           | 130.80         | 86.05               | 496.01   |
| 9.     | Himachal Pradesh  | 858.61                 |                 |  | 7.20                                   |                 | 7.20             | 0.00           | 3.36                | 869.17   |
| 10.    | Jammu and Kashmir | 179.03                 |                 |  |  |                 |                  | 8.49           | 1.36                | 188.88   |
| 11.    | Jharkhand         | 4.05                   |                 |  |  |                 |                  | 19.05          | 13.02               | 40.42    |
| 12.    | Karnataka         | 1230.73                | 4672.30         | 1783.60                                    | 15.20                                  | 1.00            | 1799.80          | 5085.44        | 144.96              | 12933.23 |
| 13.    | Kerala            | 222.02                 | 52.50           |  | 0.72                                   |                 | 0.72             | 100.00         | 38.49               | 413.73   |
| 14.    | Madhya Pradesh    | 95.91                  | 2519.890        | 93.00                                      | 12.35                                  | 15.40           | 120.75           | 1507.73        | 24.08               | 4268.36  |
| 15.    | Maharashtra       | 373.570                | 4788.13         | 2170.00                                    | 16.40                                  | 12.59           | 2198.99          | 1267.30        | 151.88              | 8779.87  |

|                                |                 |               |                |               |                |                 |                |                 |
|--------------------------------|-----------------|---------------|----------------|---------------|----------------|-----------------|----------------|-----------------|
| 16. Manipur                    | 5.45            |               |                |               |                | 0.00            | 2.17           | 7.62            |
| 17. Meghalaya                  | 31.03           | 13.80         |                |               | 13.80          | 0.00            | 0.06           | 44.89           |
| 18. Mizoram                    | 36.47           |               |                |               |                | 0.10            | 0.10           | 36.67           |
| 19. Nagaland                   | 30.67           |               |                |               |                | 0.00            | 1.00           | 31.67           |
| 20. Odisha                     | 64.625          |               | 50.40          | 8.82          | 59.22          | 113.56          | 4.19           | 241.60          |
| 21. Punjab                     | 173.55          | 123.10        | 194.00         | 9.25          | 326.35         | 828.1           | 77.52          | 1405.52         |
| 22. Rajasthan                  | 23.85           | 2.00          | 119.30         | 121.30        | 2987.49        | 92.5            | 92.5           | 7524.86         |
| 23. Sikkim                     | 52.11           |               |                |               |                | 0.00            | 0.01           | 52.12           |
| 24. Tamil Nadu                 | 123.05          | 28.55         | 926.00         | 6.40          | 960.95         | 2098.27         | 122.68         | 11899.34        |
| 25. Telangana                  | 90.87           | 1.00          | 158.10         | 18.50         | 177.60         | 3363.29         | 41.84          | 3801.70         |
| 26. Tripura                    | 16.01           |               |                |               |                | 5.00            | 0.09           | 21.10           |
| 27. Uttar Pradesh              | 25.10           | 160.01        | 1957.50        |               | 2117.51        | 749.00          | 56.15          | 2947.76         |
| 28. Uttarakhnad                | 214.320         | 57.50         | 73.00          |               | 130.50         | 239.78          | 63.21          | 647.81          |
| 29. West Bengal                | 98.50           | 19.92         | 300.00         |               | 319.92         | 20.71           | 17.26          | 456.39          |
| 30. Andaman and<br>Nicobar     | 5.25            |               |                |               |                | 5.10            | 1.46           | 11.81           |
| 31. Chandigarh                 |                 |               |                |               |                | 6.34            | 24.01          | 30.35           |
| 32. Dadara and<br>Nagar Haveli |                 |               |                |               |                | 2.49            | 2.97           | 5.46            |
| 33. Daman and Diu              |                 |               |                |               |                | 10.15           | 2.86           | 13.01           |
| 34. Delhi                      |                 |               |                | 52.00         | 52.00          | 8.96            | 97.60          | 158.56          |
| 35. Lakshadweep                |                 |               |                |               |                | 0.75            | 0.00           | 0.75            |
| 36. Puducherry                 |                 |               |                |               |                | 0.03            | 1.68           | 1.71            |
| 37. Others                     |                 |               |                | 4.30          |                |                 |                | 4.30            |
| <b>Total (MW)</b>              | <b>4506.945</b> | <b>676.81</b> | <b>8730.80</b> | <b>138.30</b> | <b>9545.91</b> | <b>23036.95</b> | <b>1275.65</b> | <b>73351.81</b> |

MW = Megawatt

## Statement – II

## State Wise Details of Decentralized/Off-Grid Renewable Energy Systems/Devices as on 31.10.2018

| S. No. | States/UT         | Biomass Gasifier (MW) | Waste to Energy (MW) | Solar Street Light |            | Solar Home Light |            | Solar Photovoltaic (SPV) Systems |       | SPV Pumps |
|--------|-------------------|-----------------------|----------------------|--------------------|------------|------------------|------------|----------------------------------|-------|-----------|
|        |                   |                       |                      | (Nos)              | (Nos)      | (Nos)            | (Nos)      | (Nos)                            | (Nos) |           |
| 1.     | Andhra Pradesh    | 22.914                | 23.88                | 8992.00            | 22972.000  | 51360.000        | 83324.000  | 3815.60                          | 33226 |           |
| 2.     | Arunachal Pradesh |                       |                      | 5008.00            | 35065.000  | 18551.000        | 58624.000  | 963.20                           | 22    |           |
| 3.     | Assam             | 2.933                 |                      | 9441.00            | 46879.000  | 213364.000       | 269684.000 | 1605.00                          | 45    |           |
| 4.     | Bihar             | 5.934                 | 1.00                 | 27270.00           | 12303.000  | 797775.000       | 837348.000 | 4361.60                          | 2107  |           |
| 5.     | Chhatisgarh       | 1.21                  | 0.33                 | 2042.00            | 7754.000   | 3311.000         | 13107.000  | 30230.90                         | 41964 |           |
| 6.     | Goa               |                       |                      | 707.00             | 393.000    | 1093.000         | 2193.000   | 32.72                            | 15    |           |
| 7.     | Gujarat           | 20.08                 | 15.66                | 2004.00            | 9253.000   | 31603.000        | 42860.000  | 13576.60                         | 11522 |           |
| 8.     | Haryana           | 4.463                 | 4.46                 | 22018.00           | 56727.000  | 93853.000        | 172598.000 | 2321.25                          | 1293  |           |
| 9.     | Himachal Pradesh  |                       | 1.00                 | 78000.00           | 22592.000  | 33909.000        | 134501.000 | 1905.50                          | 6     |           |
| 10.    | Jammu and Kashmir | 0.2                   |                      | 14156.00           | 144316.000 | 51224.000        | 209696.000 | 8129.85                          | 39    |           |
| 11.    | Jharkhand         | 0.5                   |                      | 9856.00            | 9450.000   | 597184.000       | 616490.000 | 3769.90                          | 3857  |           |
| 12.    | Karnataka         | 6.297                 | 10.05                | 2694.00            | 52638.000  | 7781.000         | 63113.000  | 7754.01                          | 5695  |           |
| 13.    | Kerala            |                       | 0.23                 | 1735.00            | 41912.000  | 54367.000        | 98014.000  | 15825.39                         | 818   |           |
| 14.    | Madhya Pradesh    | 9.857                 | 0.72                 | 10833.00           | 7920.000   | 529101.000       | 547854.000 | 3654.00                          | 12903 |           |
| 15.    | Maharashtra       | 7.15                  | 27.71                | 10420.00           | 3497.000   | 239297.000       | 253214.000 | 3857.70                          | 3315  |           |
| 16.    | Manipur           |                       |                      | 11205.00           | 24583.000  | 9058.000         | 44846.000  | 1580.50                          | 40    |           |
| 17.    | Meghalaya         | 0.25                  |                      | 4900.00            | 7844.000   | 24875.000        | 37619.000  | 1084.50                          | 19    |           |
| 18.    | Mizoram           |                       |                      | 5325.00            | 12060.000  | 10512.000        | 27897.000  | 2955.60                          | 37    |           |

|                                |         |        |           |            |            |             |           |        |
|--------------------------------|---------|--------|-----------|------------|------------|-------------|-----------|--------|
| 19. Nagaland                   |         |        | 6235.00   | 1045.000   | 6766.000   | 14046.000   | 1506.00   | 3      |
| 20. Odisha                     | 0.27    |        | 14181.00  | 5274.000   | 99843.000  | 119298.000  | 567.52    | 8937   |
| 21. Punjab                     |         | 7.40   | 42758.00  | 8626.000   | 17495.000  | 68879.000   | 2066.00   | 1857   |
| 22. Rajasthan                  | 2.629   | 3.91   | 6852.00   | 187968.000 | 225851.000 | 420671.000  | 10850.00  | 42581  |
| 23. Sikkim                     |         |        | 504.00    | 15059.000  | 23300.000  | 38863.000   | 850.00    | 0      |
| 24. Tamil Nadu                 | 14.86   | 15.96  | 39413.00  | 289333.000 | 16818.000  | 345564.000  | 12752.60  | 4459   |
| 25. Telangana                  |         | 3.50   | 1029.00   | 0.000      | 0.000      | 1029.000    | 7450.00   | 424    |
| 26. Tripura                    |         |        | 1199.00   | 32723.000  | 64282.000  | 98204.000   | 867.00    | 151    |
| 27. Uttar Pradesh              | 31.85   | 49.81  | 255783.00 | 235909.000 | 523306.000 | 1014998.000 | 10638.31  | 14696  |
| 28. Uttarakhnad                | 2.15    | 8.49   | 22119.00  | 91595.000  | 93927.000  | 207641.000  | 2935.53   | 26     |
| 29. West Bengal                | 29.818  | 1.17   | 8726.00   | 145332.000 | 17662.000  | 171720.000  | 1730.00   | 653    |
| 30. Andaman and<br>Nicobar     |         |        | 390.00    | 468.000    | 6296.000   | 7154.000    | 167.00    | 5      |
| 31. Chandigarh                 |         |        | 898.00    | 275.000    | 1675.000   | 2848.000    | 730.00    | 12     |
| 32. Dadara and Nagar<br>Haveli |         |        | 0.00      | 0.000      | 0.000      | 0.000       | 0.00      | 0      |
| 33. Daman and Diu              |         |        | 0.00      | 0.000      | 0.000      | 0.000       | 0.00      | 0      |
| 34. Delhi                      |         |        | 301.00    | 0.000      | 4807.000   | 5108.000    | 1269.00   | 90     |
| 35. Lakshadweep                |         |        | 2465.00   | 600.000    | 5289.000   | 8354.000    | 2190.00   | 0      |
| 36. Puducherry                 |         |        | 417.00    | 25.000     | 1637.000   | 2079.000    | 121.00    | 21     |
| 37. Others*                    |         |        | 9150.00   | 140273.000 | 125797.000 | 275220.000  | 23885.00  | 4621   |
| Total                          | 163.365 | 175.28 | 639026    | 1672663    | 4002969    | 6314658.000 | 187998.77 | 195459 |

**Statement – III***The Details of Service Charges Given to SNAs Under Various Renewable Energy Programmes*

| Programme  | Service/Administrative Charge   |
|--|---|
| Off-grid & Decentralized Solar PV program          | 3% of eligible Central Financial Assistance (CFA)   |
| Solar Rooftop program                              | 3% of eligible Central Financial Assistance (CFA)   |
| National Biogas and Organic Manure Program (NBOMP) | Rs 1,00,000 for physical target achievement of 100-3000 numbers of biogas plants.<br>Rs 10,50,000 for physical target achievement of 3001-7000 numbers of biogas plants.<br>Rs 24,50,000 for physical target achievement of 7000 numbers of biogas plants or above. |

[Translation]

**Nehru Yuva Kendra**

549. SHRI A.T. NANA PATIL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the objective of the Nehru Yuva Kendras (NYKs) is to inspire and strengthen the youth in the country;

(b) if so, the details thereof along with the details of programmes held by NYK during the last four years in the State of Maharashtra, district-wise including Jalgaon district;

(c) whether the peoples representatives of concerned districts participate in these programmes and if so, the number of such programmes in which Members of Parliament or Members of Legislative Assembly were present, especially in Jalgaon district; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) The objective of NYKS is to mobilize, motivate and organize rural youth of the country and enhance their capacities to develop democratic institutional mechanisms in the form of village based Youth Clubs. It is to further develop and empower them to become productive and responsible citizens, assume local leadership to act as active partners in the process of community development and nation building activities with the spirit of equity, secularism and voluntarism.

(b) The details of Programmes and activities undertaken by District Nehru Yuva Kendras in the State of Maharashtra including Jalgaon district is given in the enclosed Statement-I.

District wise details of programmes held by NYKs in the State of Maharashtra, including Jalgaon during 2014-15, 2015-16, 2016-17 and 2017-18 is given in the enclosed Statement-II to V respectively.

(c) and (d) District wise details of programmes held by NYK in the state of Maharashtra, including Jalgaon district, in which Members of Parliament or Members of Legislative Assembly were present during 2014-15, 2015-16, 2016-17 and 2017-18 is given in the enclosed Statement VI to IX.

**Statement – I***Details of Programmes and Activities Undertaken by District Nehru Yuva Kendras in Maharashtra Including Jalgaon District***1. Core Programmes:-**

- Youth Club Development Programme
- Training on Youth Leadership and Community Development
- Theme based awareness and education programme
- Promotion of Sports
  - a. Sports Material to Youth Clubs

- b. Block level Sports Meet
- c. District level Sports Meet
- Skill Up-gradation Training Programme
- Promotion of Folk, Art and Culture
- Observance of Days of National and International Importance
- District Youth Convention
- Mahatma Gandhi Swachhta Abhiyan Avam Shramdaan Karyakram
- Yuva Aadarsh Gram Vikas Karyakaram
- Awards to Outstanding Youth Club at District, State and National levels.

### 2. Schemes of Department of Youth Affairs

- National Young Leaders Programme ( NYLP)
- Block Level Neighbourhood Youth Parliament
- Village Level Neighbourhood Youth Parliament
- Youth for Development Programme

- a. Awards to 02 best Youth Clubs at Block Level
- b. IEC Component- Publicity & Media Campaign
- National Programme for Youth and Adolescent Development (NPYAD)
  - a. National Integration Camps
  - b. Life Skills Education Camps
  - c. Adventure Camps
  - d. Youth Leadership and Personality Development Programme

### 3. Special Programmes

- Inter State Youth Exchange Programme (Ek Bharat Shreshtha Bharat)
- Tribal Youth Exchange Programme
- North East Youth Exchange Programme
- Declamation contest
- Punarjagran karyakaram

### Statement – II

*District Wise Details of Programmes Held by NYK in the State of Maharashtra, Including Jalgaon District; During 2014-15*

| S. No. | Kendra     | Youth Club Development Programme |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Set                              | Achiv | Male         | Female | Total |
| 1      | 2          | 3                                | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 5                                | 5     | 640          | 225    | 865   |
| 2.     | Alibag     | 5                                | 5     | 30           | 20     | 50    |
| 3.     | Bhandara   | 5                                | 5     | 339          | 100    | 439   |
| 4.     | Kolapur    | 5                                | 5     | 1075         | 422    | 1497  |
| 5.     | Solapur    | 5                                | 5     | 275          | 115    | 390   |
| 6.     | Thane      | 4                                | 4     | 40           | 160    | 200   |
| 7.     | Jalgaon    | 5                                | 5     | 417          | 257    | 674   |
| 8.     | Nanded     | 5                                | 5     | 395          | 260    | 655   |
| 9.     | Yavatmal   | 4                                | 4     | 496          | 108    | 604   |
| 10.    | Amravati   | 5                                | 5     | 2508         | 364    | 2872  |

| 1     | 2          | 3   | 4   | 5     | 6    | 7     |
|-------|------------|-----|-----|-------|------|-------|
| 11.   | Gadchiroli | 5   | 4   | 215   | 221  | 336   |
| 12.   | Jalana     | 5   | 5   | 484   | 309  | 793   |
| 13.   | Buldhana   | 3   | 3   | 240   | 35   | 275   |
| 14.   | Nagpur     | 5   | 5   | 193   | 95   | 293   |
| 15.   | Mumbai     | 4   | 4   | 569   | 31.4 | 883   |
| 16.   | Satara     | 5   | 5   | 47    | 3    | 50    |
| 17.   | Ahmednagar | 5   | 5   | 544   | 287  | 831   |
| 18.   | Nashik     | 5   | 5   | 327   | 240  | 567   |
| 19.   | Parbhani   | 4   | 4   | 504   | 132  | 636   |
| 20.   | Osmanabad  | 5   | 5   | 2247  | 600  | 2847  |
| 21.   | Dhule      | 4   | 4   | 300   | 200  | 500   |
| 22.   | Ratnagiri  | 4   | 4   | 135   | 78   | 213   |
| 23.   | Latur      | 4   | 4   | 498   | 1/9  | 677   |
| 24.   | Pune       | 4   | 4   | 30    | 10   | 40    |
| 25.   | Sindhudurg | 5   | 5   | 746   | 4S4  | 1200  |
| 26.   | Akola      | 5   | 5   | 1553  | 198  | 1751  |
| 27.   | Chandrapur | 4   | 4   | 200   | 26   | 226   |
| 28.   | Wardha     | 4   | 4   | 35    | 21   | 55    |
| 29.   | Beed       | 5   | 5   | 645   | li5  | 780   |
| 30.   | Sangali    | 4   | 4   | 157   | 3    | 160   |
| 31.   | Gondia     | 2   | 2   | 189   | 1B6  | 355   |
| 32.   | Hingoli    | 2   | 2   | 109   | 38   | 147   |
| 33.   | Nandurbar  | 2   | 2   | 300   | 75   | 375   |
| 34.   | Washim     | 2   | 2   | 1130  | 410  | 1540  |
| Total |            | 145 | 144 | 17617 | 6260 | 23777 |

| S. No | Kendra     | Training in Youth Leadership and Community Development |       |              |        |       |
|-------|------------|--|-------|--------------|--------|-------|
|       |            | Target   |       | Participants |        |       |
|       |            | Set  | Achiv | Male         | Female | Total |
| 1     | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.    | Aurangabad | 5  | 5     | 143          | 57     | 200   |
| 2.    | Alibag     | 5  | 5     | 154          | 78     | 232   |

| 1   | 2          | 8 | 9 | 10  | 11  | 12  |
|-----|------------|---|---|-----|-----|-----|
| 3.  | Bhandara   | 5 | 5 | 129 | 130 | 259 |
| 4.  | Kolapur    | 5 | 5 | 132 | 72  | 204 |
| 5.  | Solapur    | 5 | 5 | 169 | 31  | 200 |
| 6.  | Thane      | 4 | 4 | 220 | 0   | 220 |
| 7.  | Jalgaon    | 5 | 5 | 150 | 50  | 200 |
| 8.  | Nanded     | 5 | 5 | 55  | 35  | 100 |
| 9.  | Yavatmal   | 4 | 4 | 117 | 43  | 160 |
| 10. | Amravati   | 5 | 5 | 160 | 40  | 200 |
| 11. | Gadchiroli | 5 | 5 | 107 | 93  | 200 |
| 12. | Jalana     | 5 | 5 | 121 | 79  | 200 |
| 13. | Buldhana   | 3 | 3 | 103 | 30  | 133 |
| 14. | Nagpur     | 3 | 3 | 80  | 118 | 200 |
| 15. | Mumbai     | 4 | 4 | 80  | 80  | 160 |
| 16. | Satara     | 5 | 5 | 153 | 47  | 200 |
| 17. | Ahmednagar | 5 | 5 | 150 | 68  | 218 |
| 18. | Nashik     | 5 | 5 | 118 | 95  | 213 |
| 19. | Parbhani   | 4 | 4 | 139 | 21  | 160 |
| 20. | Osmanabad  | 5 | 5 | 154 | 65  | 219 |
| 21. | Dhule      | 4 | 4 | 143 | 17  | 160 |
| 22. | Ratnagiri  | 2 | 2 | 56  | 24  | 80  |
| 23. | Latur      | 4 | 4 | 113 | 47  | 160 |
| 24. | Pune       | 4 | 4 | 105 | 65  | 170 |
| 25. | Sindhudurg | 5 | 5 | 95  | 110 | 205 |
| 26. | Akola      | 5 | 5 | 206 | 13  | 219 |
| 27. | Chandrapur | 4 | 4 | 81  | 89  | 170 |
| 28. | Wardha     | 4 | 4 | 130 | 30  | 160 |
| 29. | Beed       | 5 | 5 | 135 | 65  | 200 |
| 30. | Sangali    | 4 | 4 | 157 | 3   | 160 |
| 31. | Gondia     | 2 | 2 | 135 | 67  | 202 |
| 32. | Hingoli    | 2 | 2 | 73  | 32  | 105 |
| 33. | Nandurbar  | 2 | 2 | 45  | 38  | 83  |

| 1     | 2      | 8   | 9   | 10   | 11   | 12   |
|-------|--------|-----|-----|------|------|------|
| 34.   | Washim | 2   | 2   | 78   | 6    | 84   |
| Total |        | 141 | 141 | 4196 | 1838 | 6036 |

| S. No | Kendra     | Theme Based Awareness & Education Programme |       |              |        |       |
|-------|------------|---|-------|--------------|--------|-------|
|       |            | Target                                      |       | Participants |        |       |
|       |            | Set   | Achiv | Male         | Female | Total |
| 1     | 2          | 13  | 14    | 15           | 16     | 17    |
| 1.    | Aurangabad | 13  | 13    | 494          | 492    | 986   |
| 2.    | Alibag     | 13  | 13    | 743          | 637    | 1380  |
| 3.    | Bhandara   | 13  | 13    | 594          | 448    | 1042  |
| 4.    | Kolapur    | 13  | 13    | 141          | 1503   | 1544  |
| 5.    | Solapur    | 13  | 13    | 2115         | 1830   | 3945  |
| 6.    | Thane      | 11  | 11    | 880          | 273    | 1153  |
| 7.    | Jalgaon    | 13  | 13    | 592          | 448    | 1040  |
| 8.    | Nanded     | 13  | 13    | 594          | 401    | 995   |
| 9.    | Yavatmal   | 11  | 11    | 910          | 275    | 1185  |
| 10.   | Amravati   | 13  | 13    | 670          | 406    | 1076  |
| 11.   | Gadchiroli | 13  | 13    | 623          | 419    | 1042  |
| 12.   | Jalana     | 13  | 13    | 1360         | 896    | 2256  |
| 13.   | Buldhana   | 7   | 7     | 440          | 145    | 585   |
| 14.   | Nagpur     | 13  | 13    | 663          | 483    | 1146  |
| 15.   | Mumbai     | 11  | 11    | 410          | 310    | 720   |
| 16.   | Satara     | 13  | 13    | 975          | 315    | 1290  |
| 17.   | Ahmednagar | 13  | 13    | 752          | 291    | 1042  |
| 18.   | Nashik     | 13  | 13    | 528          | 419    | 947   |
| 19.   | Parbhani   | 11  | 11    | 1193         | 254    | 1447  |
| 20.   | Osmanabad  | 13  | 13    | 1053         | 878    | 1931  |
| 21.   | Dhule      | 11  | 11    | 700          | 269    | 969   |
| 22.   | Ratnagiri  | 11  | 11    | 542          | 338    | 880   |
| 23.   | Latur      | 11  | 11    | 620          | 260    | 880   |
| 24.   | Pune       | 7   | 7     | 633          | 374    | 1007  |

| 1     | 2          | 13  | 14  | 15    | 16    | 17    |
|-------|------------|-----|-----|-------|-------|-------|
| 25.   | Sindhudurg | 13  | 13  | 471   | 752   | 1223  |
| 26.   | Akola      | 13  | 13  | 1213  | 348   | 1561  |
| 27.   | Chandrapur | 11  | 11  | 629   | 574   | 1203  |
| 28.   | Wardha     | 11  | 11  | 560   | 320   | 880   |
| 29.   | Beed       | 13  | 13  | 485   | 315   | 800   |
| 30.   | Sangali    | 11  | 11  | 1635  | 770   | 2405  |
| 31.   | Gondia     | 3   | 3   | 182   | 108   | 290   |
| 32.   | Hingoli    | 3   | 3   | 73    | 167   | 240   |
| 33.   | Nandurbar  | 3   | 3   | 190   | 280   | 470   |
| 34.   | Washim     | 3   | 3   | 325   | 122   | 447   |
| Total |            | 370 | 370 | 23988 | 16120 | 40107 |

| S. No. | Kendra     | Sport Material to Youth Clubs |       | Block level Sports |       |              |        |       |
|--------|------------|-------------------------------|-------|--------------------|-------|--------------|--------|-------|
|        |            | Target                        |       | Target             |       | Participants |        |       |
|        |            | Set                           | Achiv | Set                | Achiv | Male         | Female | Total |
| 1      | 2          | 3                             | 4     | 5                  | 6     | 7            | 8      | 9     |
| 1.     | Aurangabad | 82                            | 82    | 4                  | 4     | 1005         | 282    | 1287  |
| 2.     | Alibag     | 82                            | 82    | 4                  | 4     | 139          | 86     | 225   |
| 3.     | Bhandara   | 82                            | 82    | 4                  | 4     | 1014         | 310    | 1324  |
| 4.     | Kolapur    | 82                            | 82    | 4                  | 4     | 1083         | -      | 1083  |
| 5.     | Solapur    | 82                            | 82    | 4                  | 4     | 384          | 0      | 384   |
| 6.     | Thane      | 60                            | 60    | 3                  | 3     | 465          | 0      | 465   |
| 7.     | Jalgaon    | 82                            | 82    | 4                  | 4     | 955          | 330    | 1285  |
| 8.     | Nanded     | 82                            | 82    | 4                  | 4     | 293          | 124    | 417   |
| 9.     | Yavatmal   | 60                            | 60    | 3                  | 3     | 734          | 0      | 734   |
| 10.    | Amravati   | 82                            | 82    | 4                  | 4     | 326          | 20     | 346   |
| 11.    | Gadchiroli | 82                            | 82    | 4                  | 4     | 376          | 88     | 464   |
| 12.    | Jalana     | 82                            | 82    | 4                  | 4     | 404          | 281    | 685   |
| 13.    | Buldhana   | 39                            | 39    | 3                  | 3     | 575          | 169    | 744   |
| 14.    | Nagpur     | 82                            | 82    | 3                  | 3     | 736          | 114    | 850   |

| 1     | 2          | 3    | 4    | 5   | 6   | 7     | 8    | 9     |
|-------|------------|------|------|-----|-----|-------|------|-------|
| 15.   | Mumbai     | 60   | 60   | 11  | 11  | 440   | 162  | 602   |
| 16.   | Satara     | 82   | 82   | 3   | 3   | 91    | 0    | 91    |
| 17.   | Ahmednagar | 82   | 82   | 4   | 4   | 442   | 0    | 442   |
| 18.   | Nashik     | 110  | 110  | 4   | 4   | 414   | 0    | 414   |
| 19.   | Parbhani   | 60   | 60   | 3   | 3   | 321   | 0    | 321   |
| 20.   | Osmanabad  | 82   | 82   | 4   | 4   | 370   | 40   | 410   |
| 21.   | Dhule      | 60   | 60   | 3   | 3   | 423   | 165  | 588   |
| 22.   | Ratnagiri  | 60   | 60   | 6   | 6   | 534   | 150  | 864   |
| 23.   | Latur      | 60   | 60   | 3   | 3   | 517   | 95   | 712   |
| 24.   | Pune       | 60   | 60   | 3   | 3   | 377   | 525  | 902   |
| 25.   | Sindhudurg | 55   | 55   | 4   | 4   | 771   | 19   | 790   |
| 26.   | Akola      | 82   | 82   | 4   | 4   | 1146  | 126  | 1272  |
| 27.   | Chandrapur | 60   | 60   | 3   | 3   | 651   | 6    | 657   |
| 28.   | Wardha     | 60   | 60   | 4   | 4   | 265   | 165  | 430   |
| 29.   | Beed       | 82   | 82   | 4   | 4   | 1462  | 271  | 1733  |
| 30.   | Sangali    | 60   | 60   | 3   | 3   | 574   | 148  | 722   |
| 31.   | Gondia     | 23   | 23   | 2   | 2   | 127   | 97   | 224   |
| 32.   | Hingoli    | 23   | 23   | 6   | 6   | 206   | 0    | 206   |
| 33.   | Nandurbar  | 23   | 23   | 2   | 2   | 120   | 30   | 550   |
| 34.   | Washim     | 23   | 23   | 2   | 2   | 630   | 303  | 933   |
| Total |            | 2268 | 2268 | 130 | 130 | 18470 | 4106 | 23156 |

| S. No. | Kendra     | Sport Material to Youth Clubs |       | District Level Sports |       |              |        |       |
|--------|------------|-------------------------------|-------|-----------------------|-------|--------------|--------|-------|
|        |            | Target                        |       | Target                |       | Participants |        |       |
|        |            | Set                           | Achiv | Set                   | Achiv | Male         | Female | Total |
| 1      | 2          | 3                             | 4     | 10                    | 11    | 12           | 13     | 14    |
| 1.     | Aurangabad | 82                            | 82    | 1                     | 1     | 410          | 165    | 575   |
| 2.     | Alibag     | 82                            | 82    | 1                     | 1     | 70           | 43     | 113   |
| 3.     | Bhandara   | 82                            | 82    | 1                     | 1     | 176          | 26     | 202   |
| 4.     | Kolapur    | 82                            | 82    | 1                     | 1     | 345          | -      | 345   |

| 1     | 2          | 3    | 4    | 10 | 11 | 12   | 13   | 14    |
|-------|------------|------|------|----|----|------|------|-------|
| 5.    | Solapur    | 82   | 82   | 1  | 0  | 0    | 0    | 0     |
| 6.    | Thane      | 60   | 60   | 1  | 1  | 155  | 0    | 155   |
| 7.    | Jalgaon    | 82   | 82   | 1  | 1  | 258  | 166  | 424   |
| 8.    | Nanded     | 82   | 82   | 1  | 1  | 171  | 97   | 268   |
| 9.    | Yavatmal   | 60   | 60   | 1  | 1  | 236  | 0    | 236   |
| 10.   | Amravati   | 82   | 82   | 1  | 1  | 105  |      | 105   |
| 11.   | Gadchiroli | 82   | 82   | 1  | 1  | 193  | 5    | 198   |
| 12.   | Jalana     | 82   | 82   | 1  | 1  | 223  | 146  | 369   |
| 13.   | Buldhana   | 39   | 39   | 1  | 1  | 208  | 78   | 286   |
| 14.   | Nagpur     | 82   | 82   | 1  | 1  | 452  | 0    | 452   |
| 15.   | Mumbai     | 60   | 60   | 1  | 1  | 452  | 215  | 667   |
| 16.   | Satara     | 82   | 82   | 1  | 1  | 236  | 0    | 236   |
| 17.   | Ahmednagar | 82   | 82   | 1  | 1  | 144  | 0    | 144   |
| 18.   | Nashik     | 110  | 110  | 0  | 0  | 0    | 0    | 0     |
| 19.   | Parbhani   | 60   | 60   | 1  | 1  | 150  | 0    | 150   |
| 20.   | Osmanabad  | 82   | 82   | 1  | 1  | 84   | 0    | 84    |
| 21.   | Dhule      | 60   | 60   | 1  | 1  | 600  | 200  | 800   |
| 22.   | Ratnagiri  | 60   | 60   | 1  | 1  | 160  | 0    | 160   |
| 23.   | Latur      | 60   | 60   | 1  | 1  | 156  | 45   | 201   |
| 24.   | Pune       | 60   | 60   | 1  | 1  | 480  | 70   | 550   |
| 25.   | Sindhudurg | 55   | 55   | 1  | 1  | 400  | 0    | 400   |
| 26.   | Akola      | 82   | 82   | 1  | 1  | 333  | 163  | 496   |
| 27.   | Chandrapur | 60   | 60   | 1  | 1  | 379  | 0    | 379   |
| 28.   | Wardha     | 60   | 60   | 1  | 1  | 320  | 210  | 530   |
| 29.   | Beed       | 82   | 82   | 1  | 1  | 740  | 130  | 870   |
| 30.   | Sangali    | 60   | 60   | 1  | 1  | 236  | -    | 236   |
| 31.   | Gondia     | 23   | 23   | 1  | 1  | 117  | 79   | 196   |
| 32.   | Hingoli    | 23   | 23   | 1  | 1  | 412  | 0    | 412   |
| 33.   | Nandurbar  | 23   | 23   | 1  | 1  | 70   | 80   | 150   |
| 34.   | Washim     | 23   | 23   | 1  | 1  | 320  | 90   | 410   |
| Total |            | 2268 | 2268 | 33 | 32 | 8791 | 2008 | 10799 |

| S. No. | Kendra     | Skill Up-gradation Training Programme - SUTP ( Long Term) |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 3   | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 7   | 7     | 10           | 160    | 170   |
| 2.     | Alibag     | 7   | 7     | 25           | 184    | 209   |
| 3.     | Bhandara   | 7   | 7     | 0            | 108    | 108   |
| 4.     | Kolapur    | 7   | 7     | 0            | 182    | 182   |
| 5.     | Solapur    | 7   | 7     | 0            | 210    | 210   |
| 6.     | Thane      | 6   | 6     | 0            | 150    | 150   |
| 7.     | Jalgaon    | 7   | 7     | 0            | 105    | 105   |
| 8.     | Nanded     | 7   | 7     | 0            | 105    | 105   |
| 9.     | Yavatmal   | 7   | 7     | 18           | 94     | 112   |
| 10.    | Amravati   | 7   | 7     | 0            | 118    | 118   |
| 11.    | Gadchiroli | 4   | 4     | 0            | 104    | 104   |
| 12.    | Jalana     | 4   | 4     | 0            | 100    | 100   |
| 13.    | Buldhana   | 5   | 5     | 30           | 80     | 110   |
| 14.    | Nagpur     | 6   | 6     | 0            | 120    | 120   |
| 15.    | Mumbai     | 6   | 6     | 0            | 90     | 90    |
| 16.    | Satara     | 7   | 7     | 0            | 114    | 114   |
| 17.    | Ahmednagar | 7   | 3     | 0            | 55     | 55    |
| 18.    | Nashik     | 7   | 7     | 0            | 140    | 140   |
| 19.    | Parbhani   | 6   | 6     | 0            | 90     | 90    |
| 20.    | Osmanabad  | 7   | 7     | 0            | 209    | 209   |
| 21.    | Dhule      | 6   | 6     | 0            | 90     | 90    |
| 22.    | Ratnagiri  | 6   | 6     | 0            | 150    | 150   |
| 23.    | Latur      | 6   | 6     | 15           | 75     | 90    |
| 24.    | Pune       | 6   | 6     | 15           | 104    | 119   |
| 25.    | Sindhudurg | 7   | 7     | 0            | 105    | 105   |
| 26.    | Akola      | 7   | 7     | 0            | 131    | 131   |
| 27.    | Chandrapur | 6   | 6     | 0            | 144    | 144   |
| 28.    | Wardha     | 6   | 6     | 35           | 85     | 120   |

| 1     | 2         | 3   | 4   | 5   | 6    | 7    |
|-------|-----------|-----|-----|-----|------|------|
| 29.   | Beed      | 14  | 14  | 20  | 260  | 280  |
| 30.   | Sangali   | 6   | 6   | 0   | 114  | 114  |
| 31.   | Gondia    | 4   | 4   | 0   | 112  | 112  |
| 32.   | Hingoli   | 4   | 4   | 0   | 80   | 80   |
| 33.   | Nandurbar | 4   | 4   | 0   | 60   | 60   |
| 34.   | Washim    | 4   | 4   | 20  | 60   | 80   |
| Total |           | 214 | 210 | 188 | 4088 | 4276 |

| S. No. | Kendra     | Skill Up-gradation Training Programme - SUTP (Short Term) |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 8   | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 7   | 7     | 10           | 160    | 170   |
| 2.     | Alibag     | 8   | 8     | 25           | 175    | 200   |
| 3.     | Bhandara   | 7   | 7     | 0            | 106    | 106   |
| 4.     | Kolapur    | 7   | 7     | 0            | 183    | 183   |
| 5.     | Solapur    | 7   | 7     | 0            | 210    | 210   |
| 6.     | Thane      | 6   | 6     | 0            | 150    | 150   |
| 7.     | Jalgaon    | 7   | 7     | 0            | 105    | 105   |
| 8.     | Nanded     | 7   | 7     | 0            | 105    | 105   |
| 9.     | Yavatmal   | 5   | 5     | 15           | 73     | 88    |
| 10.    | Amravati   | 6   | 6     | 0            | 87     | 87    |
| 11.    | Gadchiroli | 6   | 6     | 0            | 207    | 104   |
| 12.    | Jalana     | 4   | 4     | 0            | 100    | 100   |
| 13.    | Buldhana   | 5   | 5     | 0            | 75     | 75    |
| 14.    | Nagpur     | 6   | 6     | 0            | 120    | 120   |
| 15.    | Mumbai     | 6   | 6     | 0            | 90     | 90    |
| 16.    | Satara     | 7   | 7     | 0            | 105    | 105   |
| 17.    | Ahmednagar | 7   | 1     | 0            | 15     | 15    |
| 18.    | Nashik     | 7   | 7     | 0            | 140    | 140   |
| 19.    | Parbhani   | 6   | 6     | 0            | 75     | 75    |
| 20.    | Osmanabad  | 7   | 7     | 0            | 106    | 106   |

| 1     | 2          | 8   | 9   | 10  | 11   | 12   |
|-------|------------|-----|-----|-----|------|------|
| 21.   | Dhule      | 6   | 6   | 0   | 90   | 90   |
| 22.   | Ratnagiri  | 6   | 6   | 0   | 150  | 150  |
| 23.   | Latur      | 6   | 6   | 0   | 90   | 90   |
| 24.   | Pune       | 6   | 6   | 15  | 88   | 103  |
| 25.   | Sindhudurg | 7   | 7   | 0   | 125  | 125  |
| 26.   | Akola      | 7   | 8   | 30  | 95   | 125  |
| 27.   | Chandrapur | 6   | 6   | 0   | 422  | 422  |
| 28.   | Wardha     | 6   | 6   | 60  | 60   | 120  |
| 29.   | Beed       | 0   | 0   | 0   | 0    | 0    |
| 30.   | Sangali    | 6   | 6   | 0   | 105  | 105  |
| 31.   | Gondia     | 4   | 4   | 0   | 110  | 110  |
| 32.   | Hingoli    | 4   | 4   | 20  | 60   | 80   |
| 33.   | Nandurbar  | 4   | 4   | 0   | 60   | 60   |
| 34.   | Washim     | 4   | 4   | 20  | 40   | 60   |
| Total |            | 200 | 195 | 195 | 3882 | 3974 |

| S. No. | Kendra     | Promotion of Folk Art & Cultural |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Set                              | Achiv | Male         | Female | Total |
| 1      | 2          | 13                               | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 1                                | 1     | 500          | 255    | 755   |
| 2.     | Alibag     | 1                                | 1     | 103          | 64     | 167   |
| 3.     | Bhandara   | 1                                | 1     | 275          | 425    | 700   |
| 4.     | Kolapur    | 1                                | 1     | 115          | 57     | 172   |
| 5.     | Solapur    | 1                                | 1     | 260          | 215    | 375   |
| 6.     | Thane      | 1                                | 1     | 120          | 45     | 165   |
| 7.     | Jalgaon    | 1                                | 1     | 212          | 99     | 311   |
| 8.     | Nanded     | 1                                | 1     | 274          | 127    | 401   |
| 9.     | Yavatmal   | 1                                | 1     | 93           | 122    | 215   |
| 10.    | Amravati   | 1                                | 1     | 93           | 122    | 215   |
| 11.    | Gadchiroli | 1                                | 1     | 58           | 90     | 141   |

| 1     | 2          | 13 | 14 | 15   | 16   | 17    |
|-------|------------|----|----|------|------|-------|
| 12.   | Jalana     | 1  | 1  | 159  | 104  | 263   |
| 13.   | Buldhana   | 1  | 1  | 120  | 80   | 200   |
| 14.   | Nagpur     | 1  | 1  | 116  | 72   | 188   |
| 15.   | Mumbai     | 1  | 1  | 140  | 90   | 230   |
| 16.   | Satara     | 1  | 1  | 72   | 23   | 95    |
| 17.   | Ahmednagar | 1  | 1  | 45   | 24   | 69    |
| 18.   | Nashik     | 1  | 1  | 528  | 429  | 947   |
| 19.   | Parbhani   | 1  | 1  | 246  | 34   | 280   |
| 20.   | Osmanabad  | 1  | 1  | 22   | 102  | 124   |
| 21.   | Dhule      | 1  | 1  | 600  | 400  | 1000  |
| 22.   | Ratnagiri  | 1  | 1  | 184  | 65   | 249   |
| 23.   | Latur      | 1  | 1  | 62   | 29   | 91    |
| 24.   | Pune       | 1  | 1  | 230  | 170  | 400   |
| 25.   | Sindhudurg | 1  | 1  | 437  | 563  | 1000  |
| 26.   | Akola      | 1  | 1  | 44   | 12   | 56    |
| 27.   | Chandrapur | 1  | 1  | 58   | 64   | 122   |
| 28.   | Wardha     | 1  | 1  | 211  | 150  | 361   |
| 29.   | Beed       | 1  | 1  | 440  | 105  | 545   |
| 30.   | Sangali    | 1  | 1  | 228  | 182  | 410   |
| 31.   | Gondia     | 1  | 1  | 140  | 102  | 242   |
| 32.   | Hingoli    | 1  | 1  | 295  | 202  | 497   |
| 33.   | Nandurbar  | 1  | 1  | 270  | 100  | 370   |
| 34.   | Washim     | 1  | 1  | 270  | 200  | 470   |
| Total |            | 34 | 34 | 7020 | 4923 | 11826 |

| S. No. | Kendra     | Days & Weeks |       |              |        |       |
|--------|------------|--------------|-------|--------------|--------|-------|
|        |            | Target       |       | Participants |        |       |
|        |            | Set          | Achiv | Male         | Female | Total |
| 1      | 2          | 3            | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 18           | 18    | 6049         | 3695   | 9744  |
| 2.     | Alibag     | 10           | 10    | 975          | 840    | 1815  |

| 1   | 2          | 3  | 4  | 5     | 6     | 7     |
|-----|------------|----|----|-------|-------|-------|
| 3.  | Bhandara   | 18 | 18 | 1539  | 717   | 2256  |
| 4.  | Kolapur    | 12 | 12 | 6719  | 4908  | 11627 |
| 5.  | Solapur    | 18 | 18 | 1200  | 475   | 1675  |
| 6.  | Thane      | 25 | 25 | 1127  | 284   | 1411  |
| 7.  | Jalgaon    | 9  | 9  | 2662  | 2276  | 4938  |
| 8.  | Nanded     | 25 | 25 | 706   | 122   | 828   |
| 9.  | Yavatmal   | 18 | 20 | 9524  | 7958  | 17482 |
| 10. | Amravati   | 18 | 20 | 9524  | 7958  | 17482 |
| 11. | Gadchiroli | 18 | 18 | 3095  | 1473  | 4568  |
| 12. | Jalana     | 18 | 18 | 1914  | 1387  | 3301  |
| 13. | Buldhana   | 10 | 15 | 1750  | 755   | 2505  |
| 14. | Nagpur     | 18 | 18 | 851   | 649   | 1500  |
| 15. | Mumbai     | 18 | 18 | 2274  | 1931  | 4205  |
| 16. | Satara     | 25 | 25 | 604   | 679   | 1283  |
| 17. | Ahmednagar | 18 | 18 | 787   | 638   | 1425  |
| 18. | Nashik     | 10 | 11 | 1536  | 712   | 2248  |
| 19. | Parbhani   | 18 | 18 | 1995  | 778   | 2782  |
| 20. | Osmanabad  | 18 | 18 | 2164  | 1059  | 3223  |
| 21. | Dhule      | 18 | 18 | 556   | 284   | 840   |
| 22. | Ratnagiri  | 25 | 25 | 1865  | 1103  | 2968  |
| 23. | Latur      | 18 | 18 | 676   | 221   | 897   |
| 24. | Pune       | 25 | 25 | 2223  | 1308  | 3531  |
| 25. | Sindhudurg | 11 | 11 | 492   | 673   | 1165  |
| 26. | Akola      | 18 | 21 | 17450 | 11297 | 28747 |
| 27. | Chandrapur | 18 | 18 | 1904  | 1228  | 3132  |
| 28. | Wardha     | 18 | 18 | 960   | 750   | 1710  |
| 29. | Beed       | 18 | 18 | 5855  | 3849  | 9704  |
| 30. | Sangali    | 10 | 10 | 2802  | 1566  | 4368  |
| 31. | Gondia     | 18 | 18 | 642   | 561   | 1203  |
| 32. | Hingoli    | 10 | 10 | 621   | 494   | 1115  |
| 33. | Nandurbar  | 18 | 18 | 1686  | 911   | 2597  |

| 1   | 2      | 3   | 4   | 5     | 6     | 7      |
|-----|--------|-----|-----|-------|-------|--------|
| 34. | Washim | 18  | 18  | 1205  | 665   | 1870   |
|     | Total  | 585 | 598 | 95932 | 64204 | 160145 |

| S. No. | Kendra     | Dist. Youth Convention |              |      |        |        | Awards to Outstanding Youth Clubs |       |
|--------|------------|------------------------|--------------|------|--------|--------|-----------------------------------|-------|
|        |            | Target                 | Participants |      |        | Target |                                   |       |
|        |            | Set                    | Achiv        | Male | Female | Total  | Sett                              | Achiv |
| 1      | 2          | 8                      | 9            | 10   | 11     | 12     | 13                                | 14    |
| 1.     | Aurangabad | 1                      | 1            | 790  | 720    | 1590   | 1                                 | 1     |
| 2.     | Alibag     | 1                      | 1            | 304  | 163    | 467    | 1                                 | 1     |
| 3.     | Bhandara   | 1                      | 1            | 123  | 152    | 275    | 1                                 | 1     |
| 4.     | Kolapur    |                        |              |      |        |        | 1                                 | 1     |
| 5.     | Solapur    | 1                      | 1            | 170  | 101    | 271    | 1                                 | 1     |
| 6.     | Thane      | 1                      | 1            | 170  | 30     | 200    | 1                                 | 0     |
| 7.     | Jalgaon    | 1                      | 1            | 284  | 59     | 343    | 1                                 | 1     |
| 8.     | Nanded     | 1                      | 1            | 70   | 30     | 100    | 1                                 | 1     |
| 9.     | Yavatmal   | 1                      | 1            | 379  | 239    | 618    | 1                                 | 1     |
| 10.    | Amravati   | 1                      | 1            | 379  | 239    | 618    | 1                                 | 1     |
| 11.    | Gadchiroli | 1                      | 1            | 83   | 29     | 112    | 1                                 | 1     |
| 12.    | Jalana     | 1                      | 1            | 197  | 144    | 341    | 1                                 | 1     |
| 13.    | Buldhana   | 1                      | 1            | 180  | 120    | 300    | 1                                 | 1     |
| 14.    | Nagpur     | 1                      | 1            | 97   | 63     | 160    | 1                                 | 1     |
| 15.    | Mumbai     | 1                      | 1            | 190  | 65     | 255    | 1                                 | 1     |
| 16.    | Satara     | 1                      | 1            | 308  | 52     | 360    | 1                                 | 1     |
| 17.    | Ahmednagar | 1                      | 1            | 50   | 96     | 146    | 1                                 | 0     |
| 18.    | Nashik     | 1                      | 1            | 120  | 89     | 209    | 1                                 | 1     |
| 19.    | Parbhani   | 1                      | 1            | 147  | 25     | 172    | 1                                 | 1     |
| 20.    | Osmanabad  | 1                      | 1            | 580  | 36     | 616    | 1                                 | 1     |
| 21.    | Dhule      | 1                      | 1            | 140  | 60     | 200    | 1                                 | 1     |
| 22.    | Ratnagiri  | 1                      | 1            | 179  | 118    | 297    | 1                                 | 1     |
| 23.    | Latur      | 1                      | 1            | 90   | 46     | 136    | 1                                 | 1     |

| 1     | 2          | 8  | 9  | 10   | 11   | 12    | 13 | 14 |
|-------|------------|----|----|------|------|-------|----|----|
| 24.   | Pune       | 1  | 1  | 180  | 120  | 300   | 1  | 1  |
| 25.   | Sindhudurg | 1  | 1  | 66   | 66   | 132   | 1  | 1  |
| 26.   | Akola      | 1  | 1  | 375  | 108  | 483   | 1  | 1  |
| 27.   | Chandrapur | 1  | 1  | 110  | 30   | 140   | 1  | 1  |
| 28.   | Wardha     | 1  | 1  | 199  | 58   | 357   | 1  | 2  |
| 29.   | Beed       | 1  | 1  | 71   | 29   | 100   | 1  | 1  |
| 30.   | Sangali    | 1  | 1  | 308  | 52   | 360   | 1  | 1  |
| 31.   | Gondia     | 1  | 1  | 114  | 73   | 187   | 1  | 1  |
| 32.   | Hingoli    | 1  | 1  | 336  | 174  | 510   | 1  | 0  |
| 33.   | Nandurbar  | 1  | 1  | 170  | 80   | 250   | 1  | 1  |
| 34.   | Washim     | 1  | 1  | 270  | 200  | 470   | 1  | 1  |
| Total |            | 33 | 33 | 7229 | 3666 | 11075 | 34 | 32 |

| S. No. | Kendra     | National Programme for Youth and Adolescent Development |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Adventure Promotion                                     |       |              |        |       |
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 3   | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 2   | 2     | 46           | 4      | 50    |
| 2.     | Alibag     | 1   | 1     | 15           | 10     | 25    |
| 3.     | Bhandara   | 0   | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 0   | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 0   | 0     | 0            | 0      | 0     |
| 6.     | Thane      | 1   | 1     | 13           | 12     | 25    |
| 7.     | Jalgaon    | 0   | 0     | 0            | 0      | 0     |
| 8.     | Nanded     | 0   | 0     | 0            | 0      | 0     |
| 9.     | Amravati   | 0   | 0     | 0            | 0      | 0     |
| 10.    | Gadchiroli | 0   | 0     | 0            | 0      | 0     |
| 11.    | Jalana     | 0   | 0     | 0            | 0      | 0     |
| 12.    | Buldhana   | 0   | 0     | 0            | 0      | 0     |
| 13.    | Nagpur     | 0   | 0     | 0            | 0      | 0     |

| 1     | 2          | 3  | 4  | 5   | 6  | 7   |
|-------|------------|----|----|-----|----|-----|
| 14.   | Mumbai     | 0  | 0  | 0   | 0  | 0   |
| 15.   | Satara     | 1  | 1  | 20  | 5  | 25  |
| 16.   | Ahmednagar | 0  | 0  | 0   | 0  | 0   |
| 17.   | Nashik     | 2  | 2  | 38  | 31 | 69  |
| 18.   | Dhule      | 1  | 1  | 19  | 10 | 29  |
| 19.   | Latur      | 0  | 0  | 0   | 0  | 0   |
| 20.   | Pune       | 0  | 0  | 0   | 0  | 0   |
| 21.   | Sindhudurg | 2  | 2  | 47  | 10 | 57  |
| 22.   | Akola      | 0  | 0  | 0   | 0  | 0   |
| 23.   | Chandrapur | 1  | 1  | 20  | 5  | 25  |
| 24.   | Beed       | 0  | 0  | 0   | 0  | 0   |
| 25.   | Gondia     | 0  | 0  | 0   | 0  | 0   |
| 26.   | Hingoli    | 0  | 0  | 0   | 0  | 0   |
| 27.   | Nandurbar  | 0  | 0  | 0   | 0  | 0   |
| Total |            | 11 | 11 | 218 | 87 | 305 |

| S. No. | Kendra     | National Programme for Youth and Adolescent Development |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Life Skill Education Programme                          |       |              |        |       |
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 8   | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 1   | 1     | 20           | 20     | 40    |
| 2.     | Alibag     | 0   | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 1   | 1     | 25           | 15     | 40    |
| 4.     | Kolapur    | 1   | 1     | 24           | 25     | 49    |
| 5.     | Solapur    | 1   | 1     | 26           | 14     | 40    |
| 6.     | Thane      | 0   | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 2   | 2     | 46           | 34     | 80    |
| 8.     | Nanded     | 1   | 1     | 41           | 27     | 68    |
| 9.     | Amravati   | 2   | 2     | 42           | 39     | 81    |
| 10.    | Gadchiroli | 1   | 1     | -            | 42     | 42    |

| 1     | 2          | 8  | 9  | 10  | 11  | 12   |
|-------|------------|----|----|-----|-----|------|
| 11.   | Jalana     | 1  | 1  | 36  | 14  | 50   |
| 12.   | Buldhana   | 2  | 2  | 38  | 43  | 81   |
| 13.   | Nagpur     | 1  | 1  | 20  | 20  | 40   |
| 14.   | Mumbai     | 1  | 1  | 20  | 20  | 40   |
| 15.   | Satara     | 0  | 0  | 0   | 0   | 0    |
| 16.   | Ahmednagar | 1  | 1  | 0   | 45  | 45   |
| 17.   | Nashik     | 2  | 2  | 38  | 45  | 83   |
| 18.   | Dhule      | 1  | 1  | 16  | 29  | 45   |
| 19.   | Latur      | 2  | 2  | 40  | 41  | 81   |
| 20.   | Pune       | 1  | 1  | 0   | 40  | 40   |
| 21.   | Sindhudurg | 0  | 0  | 0   | 0   | 0    |
| 22.   | Akola      | 1  | 1  | 0   | 65  | 65   |
| 23.   | Chandrapur | 1  | 1  | 9   | 33  | 42   |
| 24.   | Beed       | 1  | 1  | 0   | 40  | 40   |
| 25.   | Gondia     | 1  | 1  | 10  | 30  | 40   |
| 26.   | Hingoli    | 1  | 0  | 0   | 0   | 0    |
| 27.   | Nandurbar  | 1  | 1  | 14  | 31  | 45   |
| Total |            | 28 | 27 | 465 | 712 | 1177 |

| S. No. | Kendra     | National Programme for Youth and Adolescent Development |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | National Integration Can                                |       |              |        |       |
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 13  | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 0   | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 0   | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 0   | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 0   | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 0   | 0     | 0            | 0      | 0     |
| 6.     | Thane      | 0   | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 1   | 1     | 124          | 26     | 150   |

| 1     | 2          | 13 | 14 | 15  | 16  | 17  |
|-------|------------|----|----|-----|-----|-----|
| 8.    | Nanded     | 0  | 0  | 0   | 0   | 0   |
| 9.    | Amravati   | 0  | 0  | 0   | 0   | 0   |
| 10.   | Gadchiroli | 0  | 0  | 0   | 0   | 0   |
| 11.   | Jalana     | 0  | 0  | 0   | 0   | 0   |
| 12.   | Buldhana   | 0  | 0  | 0   | 0   | 0   |
| 13.   | Nagpur     | 0  | 0  | 0   | 0   | 0   |
| 14.   | Mumbai     | 1  | 1  | 145 | 105 | 250 |
| 15.   | Satara     | 0  | 0  | 0   | 0   | 0   |
| 16.   | Ahmednagar | 0  | 0  | 0   | 0   | 0   |
| 17.   | Nashik     | 0  | 0  | 0   | 0   | 0   |
| 18.   | Dhule      | 0  | 0  | 0   | 0   | 0   |
| 19.   | Latur      | 0  | 0  | 0   | 0   | 0   |
| 20.   | Pune       | 0  | 0  | 0   | 0   | 0   |
| 21.   | Sindhudurg | 0  | 0  | 0   | 0   | 0   |
| 22.   | Akola      | 0  | 0  | 0   | 0   | 0   |
| 23.   | Chandrapur | 0  | 0  | 0   | 0   | 0   |
| 24.   | Beed       | 0  | 0  | 0   | 0   | 0   |
| 25.   | Gondia     | 0  | 0  | 0   | 0   | 0   |
| 26.   | Hingoli    | 0  | 0  | 0   | 0   | 0   |
| 27.   | Nandurbar  | 0  | 0  | 0   | 0   | 0   |
| Total |            | 2  | 2  | 269 | 131 | 400 |

| S. No. | Kendra | Special Project                 |       |              |        |       |
|--------|--------|---------------------------------|-------|--------------|--------|-------|
|        |        | Tribal Youth Exchange Programme |       |              |        |       |
|        |        | Target                          |       | Participants |        |       |
|        |        | Set                             | Achiv | Male         | Female | Total |
| 1      | 2      | 3                               | 4     | 5            | 6      | 7     |
| 1.     | Pune   | 1                               | 1     | 181          | 83     | 264   |
| Total  |        | 1                               | 1     | 181          | 83     | 264   |

| S. No. | Kendra | Special Project                     |       |              |        |       |
|--------|--------|-------------------------------------|-------|--------------|--------|-------|
|        |        | North East Youth Exchange Programme |       |              |        |       |
|        |        | Target                              |       | Participants |        |       |
|        |        | Set                                 | Achiv | Male         | Female | Total |
| 1      | 2      | 8                                   | 9     | 10           | 11     | 12    |
| 1.     | Pune   | 0                                   | 0     | 0            | 0      | 0     |
| Total  |        | 0                                   | 0     | 0            | 0      | 0     |

| S. No. | Kendra | Special Project             |       |              |        |       |
|--------|--------|-----------------------------|-------|--------------|--------|-------|
|        |        | Inter Estate Youth Exchange |       |              |        |       |
|        |        | Target                      |       | Participants |        |       |
|        |        | Set                         | Achiv | Male         | Female | Total |
| 1      | 2      | 13                          | 14    | 15           | 16     | 17    |
| 1.     | Pune   | 0                           | 0     | 0            | 0      | 0     |
| Total  |        | 0                           | 0     | 0            | 0      | 0     |

| S. No | Kendra     | National Young Leaders Programme (NYLP)      |       |              |        |       |
|-------|------------|--|-------|--------------|--------|-------|
|       |            | Village Level Neighbourhood Youth Parliament |       |              |        |       |
|       |            | Target                                       |       | Participants |        |       |
|       |            | Set  | Achiv | Male         | Female | Total |
| 1     | 2          | 3  | 4     | 5            | 6      | 7     |
| 1.    | Aurangabad | 360  | 0     | 0            | 0      | 0     |
| 2.    | Alibag     | 0  | 0     | 0            | 0      | 0     |
| 3.    | Bhandara   | 0  | 0     | 0            | 0      | 0     |
| 4.    | Kolapur    | 0  | 0     | 0            | 0      | 0     |
| 5.    | Solapur    | 0  | 0     | 0            | 0      | 0     |
| 6.    | Thane      | 28   | 28    | 1600         | 640    | 2240  |
| 7.    | Jalgaon    | 0  | 0     | 0            | 0      | 0     |
| 8.    | Nanded     | 0  | 0     | 0            | 0      | 0     |
| 9.    | Yavatmal!  | 0  | 0     | 0            | 0      | 0     |
| 10.   | Amravati   | 0  | 0     | 0            | 0      | 0     |
| 11.   | Gadchiroli | 0  | 0     | 0            | 0      | 0     |
| 12.   | Jalana     | 0  | 0     | 0            | 0      | 0     |

| 1     | 2          | 3   | 4  | 5    | 6   | 7    |
|-------|------------|-----|----|------|-----|------|
| 13.   | Buldhana   | 0   | 0  | 0    | 0   | 0    |
| 14.   | Nagpur     | 0   | 0  | 0    | 0   | 0    |
| 15.   | Mumbai     | 0   | 0  | 0    | 0   | 0    |
| 16.   | Satara     | 0   | 0  | 0    | 0   | 0    |
| 17.   | Ahmednagar | 0   | 0  | 0    | 0   | 0    |
| 18.   | Nashik     | 0   | 0  | 0    | 0   | 0    |
| 19.   | Parbhani   | 12  | 12 | 720  | 0   | 720  |
| 20.   | Osmanabad  | 0   | 0  | 0    | 0   | 0    |
| 21.   | Dhule      | 0   | 0  | 0    | 0   | 0    |
| 22.   | Ratnagiri  | 0   | 0  | 0    | 0   | 0    |
| 23.   | Latur      | 0   | 0  | 0    | 0   | 0    |
| 24.   | Pune       | 0   | 0  | 0    | 0   | 0    |
| 25.   | Sindhudurg | 0   | 0  | 0    | 0   | 0    |
| 26.   | Akola      | 0   | 0  | 0    | 0   | 0    |
| 27.   | Chandrapur | 0   | 0  | 0    | 0   | 0    |
| 28.   | Wardha     | 0   | 0  | 0    | 0   | 0    |
| 29.   | Beed       | 0   | 0  | 0    | 0   | 0    |
| 30.   | Sangali    | 0   | 0  | 0    | 0   | 0    |
| 31.   | Gondia     | 0   | 0  | 0    | 0   | 0    |
| 32.   | Hingoli    | 0   | 0  | 0    | 0   | 0    |
| 33.   | Nandurbar  | 0   | 0  | 0    | 0   | 0    |
| 34.   | Washim     | 0   | 0  | 0    | 0   | 0    |
| Total |            | 400 | 40 | 2320 | 640 | 2960 |

## National Young Leaders Programme (NYLP)

| S. No. | Kendra     | Block level Neighbourhood Youth Parliament |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target                                     |       | Participants |        |       |
|        |            | Set  | Achiv | Male         | Female | Total |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 9  | 9     | 532          | 188    | 720   |
| 2.     | Alibag     | 15   | 15    | 460          | 385    | 845   |

| 1   | 2          | 8  | 9  | 10   | 11  | 12   |
|-----|------------|----|----|------|-----|------|
| 3.  | Bhandara   | 7  | 7  | 409  | 189 | 598  |
| 4.  | Kolapur    | 12 | 12 | 918  | 195 | 1113 |
| 5.  | Solapur    | 11 | 11 | 650  | 280 | 930  |
| 6.  | Thane      | 15 | 15 | 800  | 446 | 1246 |
| 7.  | Jaigaon    | 15 | 15 | 790  | 410 | 1200 |
| 8.  | Nanded     | 16 | 16 | 832  | 460 | 1292 |
| 9.  | Yavatmal   | 16 | 16 | 1154 | 347 | 1501 |
| 10. | Amravati   | 14 | 14 | 786  | 480 | 1266 |
| 11. | Gadchiroli | 12 | 0  | 0    | 0   | 0    |
| 12. | Jalana     | 8  | 8  | 376  | 264 | 640  |
| 13. | Buldhana   | 13 | 13 | 680  | 350 | 1030 |
| 14. | Nagpur     | 14 | 14 | 683  | 437 | 1120 |
| 15. | Mumbai     | 16 | 16 | 960  | 320 | 1280 |
| 16. | Satara     | 11 | 11 | 781  | 264 | 1045 |
| 17. | Ahmednagar | 14 | 14 | 890  | 230 | 1120 |
| 18. | Nashik     | 15 | 15 | 789  | 422 | 1211 |
| 19. | Parbhani   | 9  | 9  | 660  | 60  | 720  |
| 20. | Osmanabad  | 8  | 8  | 482  | 180 | 662  |
| 21. | Dhule      | 4  | 4  | 280  | 40  | 320  |
| 22. | Ratnagiri  | 9  | 9  | 545  | 175 | 720  |
| 23. | Latur      | 10 | 10 | 516  | 290 | 806  |
| 24. | Pune       | 13 | 13 | 685  | 371 | 1056 |
| 25. | Sindhudurg | 8  | 8  | 233  | 410 | 643  |
| 26. | Akola      | 7  | 7  | 521  | 173 | 694  |
| 27. | Chandrapur | 15 | 7  | 558  | 102 | 560  |
| 28. | Wardha     | 8  | 8  | 380  | 260 | 840  |
| 29. | Beed       | 11 | 11 | 670  | 210 | 880  |
| 30. | Sangali    | 10 | 10 | 286  | 435 | 721  |
| 31. | Gondia     | 8  | 8  | 385  | 255 | 640  |
| 32. | Hingoli    | 5  | 5  | 285  | 130 | 415  |
| 33. | Nandurbar  | 6  | 6  | 310  | 170 | 480  |

| 1     | 2      | 8   | 9   | 10    | 11   | 12    |
|-------|--------|-----|-----|-------|------|-------|
| 34.   | Washim | 6   | 6   | 384   | 96   | 480   |
| Total |        | 370 | 350 | 19670 | 9024 | 28794 |

| S. No. | Kendra     | National Young Leaders Programme (NYLP) |       |                                   |       |              |        |       |
|--------|------------|---|-------|-----------------------------------|-------|--------------|--------|-------|
|        |            | IEC Material                            |       | Award to Youth Clubs for Swachhta |       |              |        |       |
|        |            | Final Target                            |       | Target                            |       | Participants |        |       |
|        |            | Set                                     | Achiv | Set                               | Achiv | Male         | Female | Total |
| 1      | 2          | 13                                      | 14    | 15                                | 16    | 17           | 18     | 19    |
| 1.     | Aurangabad | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 21316                                   | 21000 | 0                                 | 0     | 0            | 0      | 0     |
| 6.     | Thane      | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 8.     | Nanded     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 9.     | Yavatmal!  | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 11.    | Gadchiroli | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 12.    | Jalana     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 13.    | Buldhana   | 21316                                   | 0     | 0                                 | 0     | 0            | 0      | 0     |
| 14.    | Nagpur     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 15.    | Mumbai     | 21316                                   | 21316 | 16                                | 16    | 1265         | 640    | 1890  |
| 16.    | Satara     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 17.    | Ahmednagar | 21316                                   | 0     | 0                                 | 0     | 0            | 0      | 0     |
| 18.    | Nashik     | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 19.    | Parbhani   | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 20.    | Osmanabad  | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 21.    | Dhule      | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 22.    | Ratnagiri  | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |
| 23.    | Latur      | 21316                                   | 21316 | 0                                 | 0     | 0            | 0      | 0     |

| 1     | 2          | 13     | 14     | 15 | 16 | 17   | 18  | 19   |
|-------|------------|--------|--------|----|----|------|-----|------|
| 24.   | Pune       | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 25.   | Sindhudurg | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 26.   | Akola      | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 27.   | Chandrapur | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 28.   | Wardha     | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 29.   | Beed       | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 30.   | Sangali    | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 31.   | Gondia     | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 32.   | Hingoli    | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 33.   | Nandurbar  | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| 34.   | Washim     | 21316  | 21316  | 0  | 0  | 0    | 0   | 0    |
| Total |            | 724744 | 681796 | 16 | 16 | 1265 | 640 | 1890 |

**Statement – III**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra, Including Jalgaon district; During 2015-16*

| S. No. | Kendra     | Youth Club Development Programme |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Set                              | Achiv | Male         | Female | Total |
| 1      | 2          | 3                                | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 5                                | 3     | 220          | 97     | 317   |
| 2.     | Alibag     | 5                                | 5     | 150          | 120    | 270   |
| 3.     | Bhandara   | 5                                | 5     | 221          | 36     | 257   |
| 4.     | Kolapur    | 5                                | 5     | 491          | 97     | 587   |
| 5.     | Solapur    | 5                                | 5     | 275          | 115    | 390   |
| 6.     | Thane      | 4                                | 4     | 1169         | 601    | 1770  |
| 7.     | Jalgaon    | 5                                | 5     | 325          | 125    | 450   |
| 8.     | Nanded     | 5                                | 5     | 395          | 260    | 655   |
| 9.     | Yavatmal   | 5                                | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 5                                | 5     | 21           | 29     | 50    |
| 11.    | Gadchiroli | 5                                | 5     | 390          | 108    | 498   |
| 12.    | Jalana     | 5                                | 5     | 484          | 289    | 773   |

| 1     | 2          | 3   | 4   | 5     | 6    | 7     |
|-------|------------|-----|-----|-------|------|-------|
| 13.   | Buldhana   | 5   | 5   | 375   | 35   | 410   |
| 14.   | Nagpur     | 5   | 5   | 185   | 75   | 260   |
| 15.   | Mumbai     | 4   | 4   | 764   | 416  | 1180  |
| 16.   | Satara     | 5   | 5   | 275   | 148  | 423   |
| 17.   | Ahmednagar | 5   | 5   | 370   | 130  | 500   |
| 18.   | Nashik     | 4   | 4   | 1169  | 601  | 1770  |
| 19.   | Parbhani   | 4   | 0   | 0     | 0    | 0     |
| 20.   | Osmanabad  | 5   | 5   | 334   | 176  | 510   |
| 21.   | Dhule      | 4   | 4   | 700   | 70   | 770   |
| 22.   | Ratnagiri  | 4   | 4   | 28    | 12   | 40    |
| 23.   | Latur      | 4   | 4   | 491   | 170  | 661   |
| 24.   | Pune       | 4   | 4   | 97    | 34   | 131   |
| 25.   | Sindhudurg | 5   | 5   | 746   | 454  | 1200  |
| 26.   | Akola      | 5   | 5   | 1320  | 373  | 1693  |
| 27.   | Chandrapur | 4   | 4   | 277   | 30   | 307   |
| 28.   | Wardha     | 5   | 5   | 31    | 19   | 50    |
| 29.   | Beed       | 5   | 5   | 370   | 135  | 505   |
| 30.   | Sangali    | 4   | 4   | 930   | 485  | 1415  |
| 31.   | Gondia     | 3   | 3   | 254   | 132  | 386   |
| 32.   | Hingoli    | 3   | 3   | 60    | 40   | 100   |
| 33.   | Nandurbar  | 3   | 3   | 325   | 95   | 420   |
| 34.   | Washim     | 5   | 5   | 1320  | 373  | 1693  |
| Total |            | 154 | 143 | 14562 | 5880 | 20441 |

| S. No. | Kendra     | Training in Youth Leadership & Community Development |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target   |       | Participants |        |       |
|        |            | Set  | Achiv | Male         | Female | Total |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 5  | 3     | 57           | 26     | 83    |
| 2.     | Alibag     | 5  | 5     | 115          | 95     | 210   |
| 3.     | Bhandara   | 5  | 5     | 148          | 93     | 241   |

| 1   | 2          | 8 | 9 | 10  | 11  | 12  |
|-----|------------|---|---|-----|-----|-----|
| 4.  | Kolapur    | 5 | 5 | 118 | 86  | 123 |
| 5.  | Solapur    | 5 | 5 | 169 | 31  | 200 |
| 6.  | Thane      | 4 | 4 | 133 | 32  | 163 |
| 7.  | Jalgaon    | 5 | 5 | 240 | 128 | 368 |
| 8.  | Nanded     | 5 | 5 | 140 | 70  | 210 |
| 9.  | Yavatmal   | 5 | 0 | 0   | 0   | 0   |
| 10. | Amravati   | 5 | 6 | 124 | 95  | 219 |
| 11. | Gadchiroli | 5 | 5 | 158 | 42  | 200 |
| 12. | Jalana     | 5 | 5 | 121 | 79  | 200 |
| 13. | Buldhana   | 5 | 5 | 169 | 50  | 219 |
| 14. | Nagpur     | 5 | 5 | 102 | 98  | 200 |
| 15. | Mumbai     | 4 | 4 | 116 | 44  | 180 |
| 16. | Satara     | 5 | 5 | 152 | 48  | 200 |
| 17. | Ahmednagar | 5 | 5 | 153 | 47  | 200 |
| 18. | Nashik     | 4 | 4 | 133 | 32  | 163 |
| 19. | Parbhani   | 1 | 1 | 80  | 0   | 80  |
| 20. | Osmanabad  | 5 | 5 | 119 | 125 | 244 |
| 21. | Dhule      | 4 | 4 | 138 | 18  | 156 |
| 22. | Ratnagiri  | 4 | 4 | 107 | 53  | 160 |
| 23. | Latur      | 4 | 4 | 119 | 41  | 160 |
| 24. | Pune       | 4 | 4 | 144 | 48  | 192 |
| 25. | Sindhudurg | 0 | 0 | 0   | 0   | 0   |
| 26. | Akola      | 5 | 5 | 167 | 44  | 211 |
| 27. | Chandrapur | 4 | 4 | 127 | 33  | 160 |
| 28. | Wardha     | 5 | 5 | 110 | 90  | 200 |
| 29. | Beed       | 5 | 5 | 153 | 48  | 201 |
| 30. | Sangali    | 4 | 4 | 132 | 83  | 215 |
| 31. | Gondia     | 3 | 3 | 146 | 26  | 172 |
| 32. | Hingoli    | 3 | 2 | 80  | 0   | 80  |
| 33. | Nandurbar  | 3 | 3 | 88  | 32  | 120 |

| 1   | 2      | 8   | 9   | 10   | 11   | 12   |
|-----|--------|-----|-----|------|------|------|
| 34. | Washim | 5   | 5   | 167  | 44   | 211  |
|     | Total  | 146 | 139 | 4225 | 1781 | 5941 |

| S. No. | Kendra     | Theme Based Awareness & Education Programme |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Target                                      |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 13  | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 13  | 11    | 500          | 320    | 880   |
| 2.     | Alibag     | 13  | 9     | 468          | 267    | 735   |
| 3.     | Bhandara   | 13  | 13    | 659          | 390    | 1049  |
| 4.     | Kolapur    | 13  | 13    | 187          | 1101   | 1289  |
| 5.     | Solapur    | 13  | 13    | 2115         | 1830   | 3945  |
| 6.     | Thane      | 11  | 11    | 598          | 228    | 880   |
| 7.     | Jalgaon    | 13  | 13    | 758          | 282    | 1040  |
| 8.     | Nanded     | 13  | 13    | 445          | 373    | 818   |
| 9.     | Yavatmal   | 13  | 1     | 59           | 54     | 113   |
| 10.    | Amravati   | 13  | 13    | 1062         | 588    | 1650  |
| 11.    | Gadchiroli | 13  | 13    | 602          | 438    | 1040  |
| 12.    | Jalana     | 13  | 13    | 1274         | 896    | 2170  |
| 13.    | Buldhana   | 13  | 13    | 622          | 222    | 844   |
| 14.    | Nagpur     | 13  | 13    | 657          | 417    | 1047  |
| 15.    | Mumbai     | 11  | 11    | 539          | 241    | 780   |
| 16.    | Satara     | 13  | 12    | 669          | 357    | 1020  |
| 17.    | Ahmednagar | 13  | 13    | 765          | 355    | 1120  |
| 18.    | Nashik     | 11  | 11    | 598          | 228    | 880   |
| 19.    | Parbhani   | 11  | 5     | 364          | 90     | 454   |
| 20.    | Osmanabad  | 13  | 13    | 271          | 870    | 1141  |
| 21.    | Dhule      | 11  | 11    | 762          | 187    | 949   |
| 22.    | Ratnagiri  | 11  | 11    | 569          | 311    | 880   |
| 23.    | Latur      | 11  | 11    | 581          | 299    | 880   |
| 24.    | Pune       | 11  | 11    | 309          | 230    | 539   |

| 1     | 2          | 13  | 14  | 15    | 16    | 17    |
|-------|------------|-----|-----|-------|-------|-------|
| 25.   | Sindhudurg | 13  | 13  | 471   | 752   | 1223  |
| 26.   | Akola      | 13  | 13  | 723   | 110   | 833   |
| 27.   | Chandrapur | 11  | 8   | 529   | 289   | 818   |
| 28.   | Wardha     | 13  | 13  | 1490  | 701   | 2191  |
| 29.   | Beed       | 13  | 13  | 712   | 308   | 1020  |
| 30.   | Sangali    | 11  | 11  | 17    | 889   | 906   |
| 31.   | Gondia     | 7   | 7   | 346   | 381   | 727   |
| 32.   | Hingoli    | 7   | 7   | 410   | 150   | 560   |
| 33.   | Nandurbar  | 7   | 7   | 458   | 154   | 612   |
| 34.   | Washim     | 13  | 13  | 723   | 110   | 833   |
| Total |            | 404 | 376 | 21312 | 14418 | 35866 |

| S. No. | Kendra     | Sports Material to Youth Clubs |       | Block level Sports |       |              |        |       |
|--------|------------|--------------------------------|-------|--------------------|-------|--------------|--------|-------|
|        |            | Target                         |       | Target             |       | Participants |        |       |
|        |            | Set                            | Achiv | Set                | Achiv | Male         | Female | Total |
| 1      | 2          | 3                              | 4     | 5                  | 6     | 7            | 8      | 9     |
| 1.     | Aurangabad | 82                             | 82    | 4                  | 4     | 860          | 0      | 860   |
| 2.     | Alibag     | 82                             | 82    | 4                  | 4     | 312          | 188    | 520   |
| 3.     | Bhandara   | 82                             | 82    | 4                  | 4     | 711          | 187    | 889   |
| 4.     | Kolapur    | 82                             | 82    | 4                  | 4     | 382          | 208    | 590   |
| 5.     | Solapur    | 82                             | 82    | 4                  | 4     | 445          | 0      | 445   |
| 6.     | Thane      | 60                             | 60    | 3                  | 2     | 545          | 255    | 800   |
| 7.     | Jalgaon    | 82                             | 82    | 4                  | 4     | 458          | 260    | 718   |
| 8.     | Nanded     | 82                             | 82    | 3                  | 3     | 680          | 412    | 1092  |
| 9.     | Yavatmal   | 82                             | 0     | 4                  | 2     | 379          | 0      | 379   |
| 10.    | Amravati   | 82                             | 82    | 4                  | 4     | 510          | 108    | 618   |
| 11.    | Gadchiroli | 82                             | 82    | 4                  | 4     | 395          | 3      | 398   |
| 12.    | Jalana     | 82                             | 82    | 4                  | 4     | 404          | 281    | 685   |
| 13.    | Buldhana   | 82                             | 82    | 4                  | 4     | 538          | 192    | 730   |
| 14.    | Nagpur     | 80                             | 80    | 4                  | 4     | 1052         | 115    | 1167  |

| 1     | 2          | 3    | 4    | 5   | 6   | 7     | 8    | 9     |
|-------|------------|------|------|-----|-----|-------|------|-------|
| 15.   | Mumbai     | 60   | 60   | 3   | 3   | 575   | 490  | 1065  |
| 16.   | Satara     | 82   | 82   | 4   | 4   | 303   | 126  | 429   |
| 17.   | Ahmednagar | 82   | 82   | 4   | 4   | 690   | 305  | 995   |
| 18.   | Nashik     | 60   | 60   | 3   | 2   | 545   | 255  | 800   |
| 19.   | Parbhani   | 50   | 60   | 0   | 0   | 0     | 0    | 0     |
| 20.   | Osmanabad  | 82   | 82   | 4   | 4   | 697   | 136  | 833   |
| 21.   | Dhule      | 60   | 60   | 3   | 3   | 730   | 0    | 730   |
| 22.   | Ratnagiri  | 60   | 60   | 3   | 3   | 480   | 0    | 480   |
| 23.   | Latur      | 60   | 60   | 3   | 3   | 335   | 42   | 377   |
| 24.   | Pune       | 60   | 60   | 3   | 2   | 303   | 126  | 429   |
| 25.   | Sindhudurg | 82   | 82   | 4   | 4   | 790   | 0    | 790   |
| 26.   | Akola      | 82   | 82   | 4   | 4   | 684   | 243  | 927   |
| 27.   | Chandrapur | 60   | 60   | 3   | 3   | 775   | 82   | 857   |
| 28.   | Wardha     | 82   | 82   | 4   | 4   | 900   | 685  | 1585  |
| 29.   | Beed       | 82   | 82   | 4   | 4   | 1165  | 295  | 1460  |
| 30.   | Sangali    | 60   | 60   | 3   | 3   | 400   | 27   | 427   |
| 31.   | Gondia     | 39   | 39   | 3   | 3   | 375   | 64   | 439   |
| 32.   | Hingoli    | 39   | 39   | 3   | 3   | 81    | 44   | 125   |
| 33.   | Nandurbar  | 60   | 60   | 3   | 3   | 398   | 72   | 470   |
| 34.   | Washim     | 82   | 82   | 4   | 4   | 684   | 243  | 927   |
| Total |            | 2458 | 2376 | 119 | 114 | 18581 | 5444 | 24036 |

| S. No. | Kendra     | Sports Material to Youth Clubs |       | District Level Sports |       |              |        |       |
|--------|------------|--------------------------------|-------|-----------------------|-------|--------------|--------|-------|
|        |            | Target                         |       | Target                |       | Participants |        |       |
|        |            | Set                            | Achiv | Set                   | Achiv | Male         | Female | Total |
| 1      | 2          | 3                              | 4     | 10                    | 11    | 12           | 13     | 14    |
| 1.     | Aurangabad | 82                             | 82    | 1                     | 1     | 40           | 0      | 40    |
| 2.     | Alibag     | 82                             | 82    | 1                     | 1     | 48           | 32     | 80    |
| 3.     | Bhandara   | 82                             | 82    | 1                     | 1     | 139          | 17     | 156   |
| 4.     | Kolapur    | 82                             | 82    | 1                     | 1     | 109          | 52     | 161   |

| 1     | 2          | 3    | 4    | 10 | 11 | 12   | 13   | 14   |
|-------|------------|------|------|----|----|------|------|------|
| 5.    | Solapur    | 82   | 82   | 1  | 1  | 149  | 0    | 149  |
| 6.    | Thane      | 60   | 60   | 1  | 1  | 125  | 61   | 186  |
| 7.    | Jalgaon    | 82   | 82   | 1  | 1  | 125  | 35   | 161  |
| 8.    | Nanded     | 82   | 82   | 1  | 1  | 395  | 260  | 655  |
| 9.    | Yavatmal   | 82   | 0    | 1  | 0  | 0    | 0    | 0    |
| 10.   | Amravati   | 82   | 82   | 1  | 1  | 510  | 108  | 618  |
| 11.   | Gadchiroli | 82   | 82   | 1  | 1  | 221  | 7    | 228  |
| 12.   | Jalana     | 82   | 82   | 1  | 1  | 223  | 146  | 379  |
| 13.   | Buldhana   | 82   | 82   | 1  | 1  | 200  | 50   | 250  |
| 14.   | Nagpur     | 80   | 80   | 1  | 1  | 187  | 14   | 201  |
| 15.   | Mumbai     | 60   | 60   | 1  | 1  | 485  | 185  | 670  |
| 16.   | Satara     | 82   | 82   | 1  | 1  | 78   | 0    | 78   |
| 17.   | Ahmednagar | 82   | 82   | 1  | 1  | 480  | 115  | 595  |
| 18.   | Nashik     | 60   | 60   | 1  | 1  | 125  | 61   | 186  |
| 19.   | Parbhani   | 50   | 60   | 1  | 0  | 0    | 0    | 0    |
| 20.   | Osmanabad  | 82   | 82   | 1  | 1  | 300  | 0    | 300  |
| 21.   | Dhule      | 60   | 60   | 1  | 1  | 1500 | 0    | 1500 |
| 22.   | Ratnagiri  | 60   | 60   | 1  | 1  | 120  | 0    | 120  |
| 23.   | Latur      | 60   | 60   | 1  | 1  | 136  | 26   | 162  |
| 24.   | Pune       | 60   | 60   | 1  | 1  | 144  | 48   | 192  |
| 25.   | Sindhudurg | 82   | 82   | 1  | 1  | 398  | 2    | 400  |
| 26.   | Akola      | 82   | 82   | 1  | 1  | 153  | 74   | 227  |
| 27.   | Chandrapur | 60   | 60   | 1  | 1  | 187  | 27   | 214  |
| 28.   | Wardha     | 82   | 82   | 1  | 1  | 320  | 210  | 530  |
| 29.   | Beed       | 82   | 82   | 1  | 1  | 480  | 115  | 595  |
| 30.   | Sangali    | 60   | 60   | 1  | 1  | 110  | 35   | 145  |
| 31.   | Gondia     | 39   | 39   | 1  | 1  | 195  | 0    | 195  |
| 32.   | Hingoli    | 39   | 39   | 1  | 1  | 43   | 22   | 65   |
| 33.   | Nandurbar  | 60   | 60   | 1  | 1  | 200  | 50   | 250  |
| 34.   | Washim     | 82   | 82   | 1  | 1  | 153  | 74   | 227  |
| Total |            | 2458 | 2376 | 34 | 32 | 8078 | 1826 | 9915 |

| S. No. | Kendra     | Sports Material to Youth Clubs |       | Skill Up-gradation Training Programme - SUTP (Long Term) |       |              |        |       |
|--------|------------|--------------------------------|-------|--|-------|--------------|--------|-------|
|        |            | Target                         |       | Target   |       | Participants |        |       |
|        |            | Set                            | Achiv | Set  | Achiv | Mali         | Female | Total |
| 1      | 2          | 3                              | 4     | 15   | 16    | 17           | 18     | 19    |
| 1.     | Aurangabad | 82                             | 82    | 6  | 6     | 0            | 120    | 120   |
| 2.     | Alibag     | 82                             | 82    | 12   | 12    | 0            | 360    | 360   |
| 3.     | Bhandara   | 82                             | 82    | 6  | 6     | 0            | 125    | 125   |
| 4.     | Kolapur    | 82                             | 82    | 6  | 6     | 0            | 153    | 153   |
| 5.     | Solapur    | 82                             | 82    | 6  | 6     | 0            | 120    | 120   |
| 6.     | Thane      | 60                             | 60    | 6  | 6     | 60           | 60     | 120   |
| 7.     | Jalgaon    | 82                             | 82    | 6  | 6     | 100          | 50     | 150   |
| 8.     | Nanded     | 82                             | 82    | 7  | 7     | 0            | 105    | 105   |
| 9.     | Yavatmal   | 82                             | 0     | 6  | 4     | 0            | 83     | 83    |
| 10.    | Amravati   | 82                             | 82    | 6  | 6     | 35           | 101    | 136   |
| 11.    | Gadchiroli | 82                             | 82    | 6  | 6     | 0            | 158    | 158   |
| 12.    | Jalana     | 82                             | 82    | 6  | 6     | 0            | 120    | 120   |
| 13.    | Buldhana   | 82                             | 82    | 6  | 6     | 88           | 57     | 145   |
| 14.    | Nagpur     | 80                             | 80    | 6  | 6     | 0            | 120    | 120   |
| 15.    | Mumbai     | 60                             | 60    | 6  | 6     | 0            | 180    | 180   |
| 16.    | Satara     | 82                             | 82    | 6  | 6     | 0            | 90     | 90    |
| 17.    | Ahmednagar | 82                             | 82    | 6  | 6     | 0            | 120    | 120   |
| 18.    | Nashik     | 60                             | 60    | 6  | 6     | 60           | 60     | 120   |
| 19.    | Parbhani   | 50                             | 60    | 6  | 6     | 60           | 60     | 120   |
| 20.    | Osmanabad  | 82                             | 82    | 6  | 6     | 0            | 129    | 129   |
| 21.    | Dhule      | 60                             | 60    | 5  | 5     | 0            | 125    | 125   |
| 22.    | Ratnagiri  | 60                             | 60    | 6  | 6     | 0            | 150    | 150   |
| 23.    | Latur      | 60                             | 60    | 6  | 6     | 0            | 120    | 120   |
| 24.    | Pune       | 60                             | 60    | 6  | 6     | 92           | 28     | 120   |
| 25.    | Sindhudurg | 82                             | 82    | 6  | 6     | 0            | 90     | 90    |
| 26.    | Akola      | 82                             | 82    | 6  | 6     | 0            | 123    | 123   |
| 27.    | Chandrapur | 60                             | 60    | 6  | 6     | 1            | 142    | 143   |

| 1     | 2         | 3    | 4    | 15  | 16  | 17  | 18   | 19   |
|-------|-----------|------|------|-----|-----|-----|------|------|
| 28.   | Wardha    | 82   | 82   | 6   | 6   | 35  | 85   | 120  |
| 29.   | Beed      | 82   | 82   | 6   | 6   | 0   | 120  | 240  |
| 30.   | Sangali   | 60   | 60   | 6   | 6   | 0   | 120  | 120  |
| 31.   | Gondia    | 39   | 39   | 5   | 5   | 81  | 60   | 141  |
| 32.   | Hingoli   | 39   | 39   | 5   | 5   | 20  | 86   | 106  |
| 33.   | Nandurbar | 60   | 60   | 5   | 5   | 55  | 70   | 125  |
| 34.   | Washim    | 82   | 82   | 6   | 6   | 0   | 123  | 123  |
| Total |           | 2458 | 2376 | 207 | 205 | 687 | 3813 | 4620 |

| S. No. | Kendra     | Skill Up-gradation Training Programme - SUTP (Short Term) |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|
|        |            | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 3   | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 6   | 6     | 0            | 120    | 120   |
| 2.     | Alibag     | 6   | 6     | 0            | 120    | 0     |
| 3.     | Bhandara   | 6   | 6     | 77           | 55     | 132   |
| 4.     | Kolapur    | 6   | 6     | 69           | 86     | 155   |
| 5.     | Solapur    | 6   | 6     | 0            | 120    | 120   |
| 6.     | Thane      | 6   | 6     | 0            | 120    | 120   |
| 7.     | Jalgaon    | 6   | 6     | 100          | 50     | 150   |
| 8.     | Nanded     | 7   | 7     | 0            | 105    | 105   |
| 9.     | Yavatmal   | 6   | 3     | 0            | 60     | 60    |
| 10.    | Amravati   | 6   | 6     | 35           | 100    | 135   |
| 11.    | Gadchiroli | 6   | 6     | 38           | 121    | 159   |
| 12.    | Jalana     | 6   | 6     | 0            | 120    | 120   |
| 13.    | Buldhana   | 6   | 6     | 30           | 90     | 120   |
| 14.    | Nagpur     | 6   | 6     | 0            | 120    | 120   |
| 15.    | Mumbai     | 6   | 6     | 0            | 180    | 180   |
| 16.    | Satara     | 6   | 6     | 0            | 90     | 90    |
| 17.    | Ahmednagar | 6   | 6     | 0            | 120    | 120   |
| 18.    | Nashik     | 6   | 6     | 0            | 120    | 120   |

| 1     | 2          | 3   | 4   | 5   | 6    | 7    |
|-------|------------|-----|-----|-----|------|------|
| 19.   | Parbhani   | 6   | 6   | 0   | 120  | 120  |
| 20.   | Osmanabad  | 6   | 6   | 0   | 135  | 135  |
| 21.   | Dhule      | 5   | 5   | 0   | 125  | 125  |
| 22.   | Ratnagiri  | 6   | 6   | 0   | 150  | 150  |
| 23.   | Latur      | 6   | 6   | 20  | 100  | 120  |
| 24.   | Pune       | 6   | 6   | 92  | 28   | 120  |
| 25.   | Sindhudurg | 6   | 6   | 0   | 110  | 110  |
| 26.   | Akola      | 6   | 6   | 0   | 131  | 131  |
| 27.   | Chandrapur | 6   | 6   | 39  | 115  | 154  |
| 28.   | Wardha     | 6   | 6   | 60  | 60   | 120  |
| 29.   | Beed       | 6   | 6   | 0   | 120  | 0    |
| 30.   | Sangali    | 6   | 6   | -   | 120  | 120  |
| 31.   | Gondia     | 5   | 5   | 0   | 156  | 156  |
| 32.   | Hingoli    | 5   | 5   | 19  | 73   | 92   |
| 33.   | Nandurbar  | 5   | 5   | 0   | 125  | 125  |
| 34.   | Washim     | 6   | 6   | 0   | 131  | 131  |
| Total |            | 201 | 198 | 579 | 3696 | 4035 |

| S. No. | Kendra     | Promotion of Folk Art & Cultural |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Set                              | Achiv | Male         | Female | Total |
| 1      | 2          | 8                                | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 1                                | 1     | 230          | 250    | 480   |
| 2.     | Alibag     | 1                                | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 1                                | 1     | 175          | 245    | 420   |
| 4.     | Kolapur    | 1                                | 1     | 107          | 127    | 234   |
| 5.     | Solapur    | 1                                | 1     | 260          | 215    | 375   |
| 6.     | Thane      | 1                                | 1     | 64           | 25     | 89    |
| 7.     | Jalgaon    | 1                                | 1     | 255          | 45     | 300   |
| 8.     | Nanded     | 1                                | 1     | 465          | 250    | 715   |
| 9.     | Yavatmal   | 1                                | 0     | 0            | 0      | 0     |

| 1     | 2          | 8  | 9  | 10   | 11   | 12    |
|-------|------------|----|----|------|------|-------|
| 10.   | Amravati   | 1  | 1  | 0    | 65   | 65    |
| 11.   | Gadchiroli | 1  | 1  | 82   | 81   | 163   |
| 12.   | Jalana     | 1  | 1  | 183  | 141  | 324   |
| 13.   | Buldhana   | 1  | 1  | 220  | 100  | 320   |
| 14.   | Nagpur     | 1  | 1  | 134  | 226  | 360   |
| 15.   | Mumbai     | 1  | 1  | 240  | 140  | 380   |
| 16.   | Satara     | 1  | 1  | 61   | 127  | 188   |
| 17.   | Ahmednagar | 1  | 1  | 670  | 305  | 975   |
| 18.   | Nashik     | 1  | 1  | 64   | 25   | 89    |
| 19.   | Parbhani   | 1  | 1  | 84   | 28   | 112   |
| 20.   | Osmanabad  | 1  | 1  | 50   | 651  | 701   |
| 21.   | Dhule      | 1  | 1  | 580  | 230  | 810   |
| 22.   | Ratnagiri  | 1  | 1  | 156  | 122  | 278   |
| 23.   | Latur      | 1  | 1  | 91   | 51   | 142   |
| 24.   | Pune       | 1  | 1  | 61   | 127  | 188   |
| 25.   | Sindhudurg | 1  | 1  | 280  | 290  | 575   |
| 26.   | Akola      | 1  | 1  | 17   | 27   | 44    |
| 27.   | Chandrapur | 1  | 1  | 67   | 82   | 149   |
| 28.   | Wardha     | 1  | 1  | 211  | 150  | 361   |
| 29.   | Beed       | 1  | 1  | 770  | 330  | 1100  |
| 30.   | Sangali    | 1  | 1  | 57   | 29   | 86    |
| 31.   | Gondia     | 1  | 1  | 269  | 122  | 391   |
| 32.   | Hingoli    | 1  | 0  | 0    | 0    | 0     |
| 33.   | Nandurbar  | 1  | 1  | 700  | 400  | 1100  |
| 34.   | Washim     | 1  | 1  | 17   | 27   | 44    |
| Total |            | 34 | 31 | 6620 | 5033 | 11558 |

| S. No. | Kendra     | Days & Weeks |       |              |        |       |
|--------|------------|--------------|-------|--------------|--------|-------|
|        |            | Target       |       | Participants |        |       |
|        |            | Set          | Achiv | Male         | Female | Total |
| 1      | 2          | 13           | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 17           | 17    | 920          | 482    | 1402  |
| 2.     | Alibag     | 17           | 17    | 638          | 462    | 1100  |

| 1   | 2          | 13 | 14 | 15    | 16    | 17    |
|-----|------------|----|----|-------|-------|-------|
| 3.  | Bhandara   | 24 | 24 | 2769  | 1304  | 4053  |
| 4.  | Kolapur    | 25 | 25 | 6106  | 4892  | 10998 |
| 5.  | Solapur    | 24 | 24 | 1200  | 475   | 1675  |
| 6.  | Thane      | 25 | 25 | 4112  | 933   | 5045  |
| 7.  | Jalgaon    | 10 | 10 | 1254  | 958   | 2212  |
| 8.  | Nanded     | 18 | 18 | 2064  | 1473  | 3609  |
| 9.  | Yavatmal   | 24 | 24 | 10059 | 6592  | 16651 |
| 10. | Amravati   | 24 | 28 | 2811  | 2345  | 5156  |
| 11. | Gadchiroli | 24 | 24 | 818   | 606   | 1424  |
| 12. | Jalana     | 24 | 24 | 1914  | 1387  | 3301  |
| 13. | Buldhana   | 27 | 27 | 4344  | 1858  | 6202  |
| 14. | Nagpur     | 24 | 24 | 1572  | 738   | 2310  |
| 15. | Mumbai     | 24 | 24 | 1680  | 720   | 2400  |
| 16. | Satara     | 18 | 18 | 2391  | 126   | 3654  |
| 17. | Ahmednagar | 24 | 24 | 3446  | 3185  | 6631  |
| 18. | Nashik     | 25 | 25 | 4112  | 933   | 5045  |
| 19. | Parbhani   | 24 | 10 | 1048  | 708   | 1756  |
| 20. | Osmanabad  | 24 | 24 | 4169  | 1732  | 5901  |
| 21. | Dhule      | 24 | 24 | 6121  | 2975  | 9096  |
| 22. | Ratnagiri  | 24 | 24 | 2348  | 1324  | 3672  |
| 23. | Latur      | 24 | 24 | 862   | 384   | 1246  |
| 24. | Pune       | 25 | 25 | 1663  | 926   | 2589  |
| 25. | Sindhudurg | 16 | 16 | 1204  | 970   | 2174  |
| 26. | Akola      | 25 | 29 | 8967  | 5130  | 14097 |
| 27. | Chandrapur | 24 | 24 | 4445  | 3359  | 7804  |
| 28. | Wardha     | 27 | 27 | 3864  | 2520  | 6374  |
| 29. | Beed       | 24 | 24 | 2588  | 1152  | 3740  |
| 30. | Sangali    | 16 | 18 | 9381  | 10714 | 20095 |
| 31. | Gondia     | 17 | 17 | 12445 | 7802  | 20247 |
| 32. | Hingoli    | 15 | 12 | 552   | 502   | 1054  |
| 33. | Nandurbar  | 24 | 24 | 3237  | 4822  | 8059  |

| 1     | 2      | 13  | 14  | 15     | 16    | 17     |
|-------|--------|-----|-----|--------|-------|--------|
| 34.   | Washim | 25  | 29  | 8967   | 5130  | 14097  |
| Total |        | 756 | 753 | 124071 | 79619 | 204869 |

| S. No. | Kendra     | Dist. Youth Convention |          |              |        |       | Award to Outstanding Youth Club (AOYC) |          |
|--------|------------|------------------------|----------|--------------|--------|-------|--|----------|
|        |            | Target                 |          | Participants |        |       | Target                                 |          |
|        |            | Set                    | Achieved | Male         | Female | Total | Set                                    | Achieved |
| 1      | 2          | 3                      | 4        | 5            | 6      | 7     | 8                                      | 9        |
| 1.     | Aurangabad | 1                      | 1        | 290          | 330    | 620   | 1                                      | 1        |
| 2.     | Alibag     | 1                      | 1        | 0            | 0      | 0     | 1                                      | 1        |
| 3.     | Bhandara   | 1                      | 1        | 108          | 192    | 300   | 1                                      | 1        |
| 4.     | Kolapur    | 1                      | 1        | 218          | 128    | 346   | 1                                      | 1        |
| 5.     | Solapur    | 1                      | 1        | 170          | 101    | 271   | 1                                      | 1        |
| 6.     | Thane      | 1                      | 1        | 150          | 75     | 225   | 1                                      | 0        |
| 7.     | Jalgaon    | 1                      | 1        | 245          | 30     | 275   | 1                                      | 1        |
| 8.     | Nanded     | 1                      | 1        | 140          | 70     | 210   | 1                                      | 1        |
| 9.     | Yavatmal   | 1                      | 0        | 0            | 0      | 0     | 1                                      | 1        |
| 10.    | Amravati   | 1                      | 1        | 125          | 100    | 225   | 1                                      | 1        |
| 11.    | Gadchiroli | 1                      | 1        | 69           | 73     | 142   | 1                                      | 1        |
| 12.    | Jalana     | 1                      | 1        | 235          | 184    | 419   | 1                                      | 1        |
| 13.    | Buldhana   | 1                      | 1        | 220          | 100    | 320   | 1                                      | 1        |
| 14.    | Nagpur     | 1                      | 1        | 68           | 32     | 100   | 1                                      | 0        |
| 15.    | Mumbai     | 1                      | 1        | 146          | 83     | 229   | 1                                      | 1        |
| 16.    | Satara     | 1                      | 1        | 474          | 226    | 700   | 1                                      | 1        |
| 17.    | Ahmednagar | 1                      | 1        | 405          | 110    | 515   | 1                                      | 1        |
| 18.    | Nashik     | 1                      | 1        | 150          | 75     | 225   | 1                                      | 0        |
| 19.    | Parbhani   | 1                      | 1        | 231          | 0      | 231   | 1                                      | 0        |
| 20.    | Osmanabad  | 1                      | 1        | 299          | 268    | 567   | 1                                      | 1        |
| 21.    | Dhule      | 1                      | 1        | 150          | 50     | 200   | 1                                      | 1        |
| 22.    | Ratnagiri  | 1                      | 1        | 189          | 136    | 325   | 1                                      | 1        |
| 23.    | Latur      | 1                      | 1        | 149          | 60     | 209   | 1                                      | 1        |
| 24.    | Pune       | 1                      | 1        | 309          | 230    | 539   | 1                                      | 1        |

| 1     | 2          | 3  | 4  | 5    | 6    | 7    | 8  | 9  |
|-------|------------|----|----|------|------|------|----|----|
| 25.   | Sindhudurg | 1  | 1  | 280  | 290  | 575  | 1  | 1  |
| 26.   | Akola      | 1  | 1  | 152  | 125  | 277  | 1  | 1  |
| 27.   | Chandrapur | 1  | 1  | 55   | 47   | 102  | 1  | 0  |
| 28.   | Wardha     | 1  | 1  | 199  | 58   | 357  | 1  | 1  |
| 29.   | Beed       | 1  | 1  | 71   | 29   | 100  | 1  | 1  |
| 30.   | Sangali    | 1  | 1  | 200  | 150  | 350  | 1  | 1  |
| 31.   | Gondia     | 1  | 1  | 80   | 40   | 120  | 1  | 1  |
| 32.   | Hingoli    | 1  | 1  | 231  | 48   | 279  | 1  | 1  |
| 33.   | Nandurbar  | 1  | 1  | 125  | 75   | 200  | 1  | 1  |
| 34.   | Washim     | 1  | 1  | 152  | 125  | 277  | 1  | 1  |
| Total |            | 34 | 33 | 6085 | 3640 | 9830 | 34 | 29 |

| S. No. | Kendra     | National Programme for Youth and Adolescent Development |       |              |        |       |                                |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|--------------------------------|-------|--------------|--------|-------|
|        |            | Adventure Promotion                                     |       |              |        |       | Life Skill Education Programme |       |              |        |       |
|        |            | Target  |       | Participants |        |       | Target                         |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total | Set                            | Achiv | Male         | Female | Total |
| 1      | 2          | 3   | 4     | 5            | 6      | 7     | 8                              | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 0   | 0     | 0            | 0      | 0     | 0                              | 0     | 0            | 0      | 0     |
| 2.     | Jalgaon    | 0   | 0     | 0            | 0      | 0     | 1                              | 1     | 20           | 20     | 40    |
| 3.     | Nanded     | 0   | 0     | 0            | 0      | 0     | 1                              | 1     | 28           | 12     | 40    |
| 4.     | Amravati   | 0   | 0     | 0            | 0      | 0     | 14                             | 14    | 70           | 47     | 117   |
| 5.     | Nagpur     | 1   | 1     | 8            | 17     | 25    | 0                              | 0     | 0            | 0      | 0     |
| 6.     | Mumbai     | 1   | 1     | 16           | 9      | 25    | 0                              | 0     | 0            | 0      | 0     |
| 7.     | Satara     | 1   | 1     | 16           | 9      | 25    | 0                              | 0     | 0            | 0      | 0     |
| 8.     | Nashik     | 1   | 1     | 18           | 7      | 25    | 0                              | 0     | 0            | 0      | 0     |
| 9.     | Parbhani   | 0   | 0     | 0            | 0      | 0     | 0                              | 0     | 0            | 0      | 0     |
| 10.    | Osmanabad  | 0   | 0     | 0            | 0      | 0     | 1                              | 1     | 17           | 23     | 40    |
| 11.    | Ratnagiri  | 1   | 1     | 18           | 7      | 25    | 0                              | 0     | 0            | 0      | 0     |
| 12.    | Pune       | 1   | 1     | 14           | 11     | 25    | 0                              | 0     | 0            | 0      | 0     |
| 13..   | Sindhudurg | 1   | 1     | 17           | 8      | 25    | 0                              | 0     | 0            | 0      | 0     |
| 14.    | Chandrapur | 0   | 0     | 0            | 0      | 0     | 1                              | 1     | 19           | 25     | 44    |

| 1     | 2       | 3 | 4 | 5   | 6  | 7   | 8  | 9  | 10  | 11  | 12  |
|-------|---------|---|---|-----|----|-----|----|----|-----|-----|-----|
| 15.   | Sangali | 0 | 0 | 0   | 0  | 0   | 1  | 1  | -   | 40  | 40  |
| Total |         | 7 | 7 | 107 | 68 | 175 | 19 | 19 | 154 | 167 | 321 |

| S. No. | Kendra     | National Programme for Youth and Adolescent Development |       |              |        |       |                           |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|---------------------------|-------|--------------|--------|-------|
|        |            | Youth Leadership and Personality Development Programme  |       |              |        |       | National Integration Camp |       |              |        |       |
|        |            | Target  |       | Participants |        |       | Target                    |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total | Set                       | Achiv | Male         | Female | Total |
| 1      | 2          | 13  | 14    | 15           | 16     | 17    | 18                        | 19    | 20           | 21     | 22    |
| 1.     | Aurangabad | 1   | 1     | 20           | 10     | 30    | 0                         | 0     | 0            | 0      | 0     |
| 2.     | Jalgaon    | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 3.     | Nanded     | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 4.     | Amravati   | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 5.     | Nagpur     | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 6.     | Mumbai     | 0   | 0     | 0            | 0      | 0     | 1                         | 1     | 182          | 68     | 250   |
| 7.     | Satara     | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 8.     | Nashik     | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 9.     | Parbhani   | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 10.    | Osmanabad  | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 11.    | Ratnagiri  | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 12.    | Pune       | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 13.    | Sindhudurg | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| 14.    | Chandrapur | 1   | 1     | 20           | 20     | 40    | 0                         | 0     | 0            | 0      | 0     |
| 15.    | Sangali    | 0   | 0     | 0            | 0      | 0     | 0                         | 0     | 0            | 0      | 0     |
| Total  |            | 2   | 2     | 40           | 30     | 70    | 1                         | 1     | 182          | 68     | 250   |

| S. No. | Kendra | Special Programme               |       |              |        |       |
|--------|--------|---------------------------------|-------|--------------|--------|-------|
|        |        | Tribal Youth Exchange Programme |       |              |        |       |
|        |        | Target                          |       | Participants |        |       |
|        |        | Set                             | Achiv | Male         | Female | Total |
| 1.     | Pune   | 1                               | 1     | 131          | 74     | 205   |
| Total  |        | 1                               | 1     | 131          | 74     | 205   |

| S. No. | Kendra | Special Programmes                  |       |              |        |       |
|--------|--------|-------------------------------------|-------|--------------|--------|-------|
|        |        | North East Youth Exchange Programme |       |              |        |       |
|        |        | Target                              |       | Participants |        |       |
|        |        | Set                                 | Achiv | Male         | Female | Total |
| 1      | 2      | 8                                   | 9     | 10           | 11     | 12    |
| 1.     | Pune   | 0                                   | 0     | 0            | 0      | 0     |
| Total  |        | 0                                   | 0     | 0            | 0      | 0     |

| S. No. | Kendra | Special Programmes          |       |              |        |       |
|--------|--------|-----------------------------|-------|--------------|--------|-------|
|        |        | Inter Estate Youth Exchange |       |              |        |       |
|        |        | Target                      |       | Participants |        |       |
|        |        | Set                         | Achiv | Male         | Female | Total |
| 1      | 2      | 13                          | 14    | 15           | 16     | 17    |
| 1.     | Pune   | 0                           | 0     | 0            | 0      | 0     |
| Total  |        | 0                           | 0     | 0            | 0      | 0     |

| S. No. | Kendra     | Special Project     |       |              |        |       |
|--------|------------|---------------------|-------|--------------|--------|-------|
|        |            | Declamation Contest |       |              |        |       |
|        |            | Target              |       | Participants |        |       |
|        |            | Set                 | Achiv | Male         | Female | Total |
| 1      | 2          | 3                   | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 1                   | 1     | 20           | 15     | 35    |
| 2.     | Alibag     | 1                   | 1     | 27           | 14     | 41    |
| 3.     | Bhandara   | 1                   | 1     | 45           | 13     | 58    |
| 4.     | Kolapur    | 1                   | 1     | 6            | 4      | 10    |
| 5.     | Solapur    | 1                   | 1     | 28           | 17     | 45    |
| 6.     | Thane      | 1                   | 1     | 20           | 10     | 30    |
| 7.     | Jalgaon    | 1                   | 1     | 65           | 80     | 145   |
| 8.     | Nanded     | 1                   | 1     | 60           | 20     | 80    |
| 9.     | Yavatmal   | 1                   | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 1                   | 1     | 70           | 47     | 117   |

| 1     | 2          | 3  | 4  | 5    | 6   | 7    |
|-------|------------|----|----|------|-----|------|
| 11.   | Gadchiroli | 1  | 1  | 14   | 28  | 42   |
| 12.   | Jalana     | 1  | 0  | 0    | 0   | 0    |
| 13.   | Buldhana   | 1  | 1  | 18   | 12  | 30   |
| 14.   | Nagpur     | 1  | 1  | 27   | 41  | 51   |
| 15.   | Mumbai     | 1  | 1  | 147  | 69  | 216  |
| 16.   | Satara     | 1  | 1  | 93   | 58  | 151  |
| 17.   | Ahmednagar | 1  | 1  | 27   | 35  | 62   |
| 18.   | Nashik     | 1  | 1  | 20   | 10  | 30   |
| 19.   | Parbhani   | 1  | 1  | 122  | 98  | 220  |
| 20.   | Osmanabad  | 1  | 1  | 5    | 9   | 14   |
| 21.   | Dhule      | 1  | 1  | 20   | 12  | 32   |
| 22.   | Ratnagiri  | 1  | 1  | 18   | 11  | 29   |
| 23.   | Latur      | 1  | 1  | 16   | 14  | 30   |
| 24.   | Pune       | 1  | 1  | 86   | 96  | 182  |
| 25.   | Sindhudurg | 1  | 1  | 73   | 56  | 129  |
| 26.   | Akola      | 1  | 1  | 53   | 37  | 90   |
| 27.   | Chandrapur | 1  | 1  | 9    | 2   | 11   |
| 28.   | Wardha     | 1  | 1  | 25   | 10  | 35   |
| 29.   | Beed       | 1  | 1  | 62   | 15  | 77   |
| 30.   | Sangali    | 1  | 1  | 18   | 4   | 22   |
| 31.   | Gondia     | 1  | 1  | 14   | 16  | 30   |
| 32.   | Hingoli    | 1  | 1  | 25   | 15  | 40   |
| 33.   | Nandurbar  | 1  | 1  | 65   | 80  | 145  |
| 34.   | Washim     | 1  | 1  | 53   | 37  | 90   |
| Total |            | 34 | 32 | 1351 | 985 | 2319 |

| S. No. | Kendra     | Special Project   |       |              |        |       |
|--------|------------|-------------------|-------|--------------|--------|-------|
|        |            | Punarjagran Yatra |       |              |        |       |
|        |            | Target            |       | Participants |        |       |
|        |            | Set               | Achiv | Male         | Female | Total |
| 1      | 2          | 8                 | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 0                 | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 0                 | 0     | 0            | 0      | 0     |

| 1   | 2          | 8   | 9   | 10    | 11    | 12    |
|-----|------------|-----|-----|-------|-------|-------|
| 3.  | Bhandara   | 0   | 0   | 0     | 0     | 0     |
| 4.  | Kolapur    | 0   | 0   | 0     | 0     | 0     |
| 5.  | Solapur    | 100 | 105 | 15483 | 7248  | 22731 |
| 6.  | Thane      | 0   | 0   | 0     | 0     | 0     |
| 7.  | Jalgaon    | 0   | 0   | 0     | 0     | 0     |
| 8.  | Nanded     | 100 | 100 | 7633  | 5487  | 13120 |
| 9.  | Yavatmal   | 0   | 0   | 0     | 0     | 0     |
| 10. | Amravati   | 0   | 0   | 0     | 0     | 0     |
| 11. | Gadchiroli | 0   | 0   | 0     | 0     | 0     |
| 12. | Jalana     | 0   | 0   | 0     | 0     | 0     |
| 13. | Buldhana   | 0   | 0   | 0     | 0     | 0     |
| 14. | Nagpur     | 100 | 100 | 1506  | 843   | 2349  |
| 15. | Mumbai     | 0   | 0   | 0     | 0     | 0     |
| 16. | Satara     | 0   | 0   | 0     | 0     | 0     |
| 17. | Ahmednagar | 0   | 0   | 0     | 0     | 0     |
| 18. | Nashik     | 0   | 0   | 0     | 0     | 0     |
| 19. | Parbhani   | 0   | 0   | 0     | 0     | 0     |
| 20. | Osmanabad  | 0   | 0   | 0     | 0     | 0     |
| 21. | Dhule      | 0   | 0   | 0     | 0     | 0     |
| 22. | Ratnagiri  | 0   | 0   | 0     | 0     | 0     |
| 23. | Latur      | 100 | 100 | 27424 | 11753 | 39177 |
| 24. | Pune       | 0   | 0   | 0     | 0     | 0     |
| 25. | Sindhudurg | 0   | 0   | 0     | 0     | 0     |
| 26. | Akola      | 100 | 100 | 4105  | 2317  | 6422  |
| 27. | Chandrapur | 0   | 0   | 0     | 0     | 0     |
| 28. | Wardha     | 100 | 104 | 16000 | 10000 | 26000 |
| 29. | Beed       | 0   | 0   | 0     | 0     | 0     |
| 30. | Sangali    | 0   | 0   | 0     | 0     | 0     |
| 31. | Gondia     | 0   | 0   | 0     | 0     | 0     |
| 32. | Hingoli    | 0   | 0   | 0     | 0     | 0     |
| 33. | Nandurbar  | 0   | 0   | 0     | 0     | 0     |

| 1   | 2      | 8   | 9   | 10    | 11    | 12     |
|-----|--------|-----|-----|-------|-------|--------|
| 34. | Washim | 0   | 0   | 0     | 0     | 0      |
|     | Total  | 600 | 609 | 72151 | 37648 | 109799 |

## National Young Leaders Programme

| S. No. | Kendra     | Village Level Neighbourhood Youth Parliament |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target                                       |       | Participants |        |       |
|        |            | Set  | Achiv | Male         | Female | Total |
| 1      | 2          | 3  | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 360  | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 60   | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 0  | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 0  | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 440  | 0     | 0            | 0      | 0     |
| 6.     | Thane      | 0  | 0     | 0            | 0      | 0     |
| 7      | Jalgaon    | 0  | 0     | 0            | 0      | 0     |
| 8.     | Nanded     | 0  | 0     | 0            | 0      | 0     |
| 9      | Yavatmal   | 640  | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 300  | 280   | 5250         | 1756   | 7006  |
| 11.    | Gadchiroli | 0  | 0     | 0            | 0      | 0     |
| 12.    | Jalana     | 0  | 0     | 0            | 0      | 0     |
| 13.    | Buldhana   | 0  | 0     | 0            | 0      | 0     |
| 14.    | Nagpur     | 0  | 0     | 0            | 0      | 0     |
| 15.    | Mumbai     | 0  | 0     | 0            | 0      | 0     |
| 16.    | Satara     | 30   | 0     | 0            | 0      | 0     |
| 17.    | Ahmednagar | 0  | 0     | 0            | 0      | 0     |
| 18.    | Nashik     | 0  | 0     | 0            | 0      | 0     |
| 19.    | Parbhani   | 9  | 4     | 320          | 0      | 320   |
| 20.    | Osmanabad  | 0  | 0     | 0            | 0      | 0     |
| 21.    | Dhule      | 160  | 0     | 0            | 0      | 0     |
| 22.    | Ratnagiri  | 24   | 24    | 2935         | 1225   | 4160  |
| 23.    | Latur      | 400  | 14    | 430          | 270    | 700   |

| 1     | 2          | 3    | 4   | 5     | 6    | 7     |
|-------|------------|------|-----|-------|------|-------|
| 24.   | Pune       | 0    | 0   | 0     | 0    | 0     |
| 25.   | Sindhudurg | 8    | 8   | 402   | 324  | 726   |
| 26.   | Akola      | 280  | 97  | 3733  | 2115 | 5888  |
| 27.   | Chandrapur | 600  | 0   | 0     | 0    | 0     |
| 28.   | Wardha     | 320  | 0   | 0     | 0    | 0     |
| 29.   | Beed       |      | 0   | 0     | 0    | 0     |
| 30.   | Sangali    | 0    | 39  | 507   | -    | 507   |
| 31.   | Gondia     | 0    | 0   | 0     | 0    | 0     |
| 32.   | Hingoli    | 0    | 0   | 0     | 0    | 0     |
| 33.   | Nandurbar  | 0    | 0   | 0     | 0    | 0     |
| 34.   | Washim     | 280  | 97  | 3733  | 2115 | 5888  |
| Total |            | 3911 | 563 | 17310 | 7805 | 25195 |

## National Young Leaders Programme

| S. No. | Kendra     | Block level Neighbourhood Youth Parliament |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target                                     |       | Participants |        |       |
|        |            | Set  | Achiv | Male         | Female | Total |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 9  | 9     | 720          | 0      | 720   |
| 2.     | Alibag     | 30   | 15    | 634          | 406    | 1040  |
| 3.     | Bhandara   | 14   | 14    | 826          | 328    | 1154  |
| 4.     | Kolapur    | 12   | 12    | 576          | 338    | 914   |
| 5.     | Solapur    | 11   | 11    | 616          | 264    | 880   |
| 6.     | Thane      | 28   | 28    | 1600         | 640    | 2240  |
| 7.     | Jalgaon    | 15   | 15    | 680          | 520    | 1200  |
| 8.     | Nanded     | 4  | 3     | 3440         | 1680   | 5120  |
| 9.     | Yavatmal   | 16   | 16    | 922          | 406    | 1328  |
| 10.    | Amravati   | 11   | 11    | 1625         | 875    | 2500  |
| 11.    | Gadchiroli | 12   | 12    | 280          | 200    | 480   |
| 12.    | Jalana     | 8  | 8     | 451          | 189    | 640   |
| 13.    | Buldhana   | 26   | 0     | 0            | 0      | 0     |

| 1     | 2          | 8   | 9   | 10    | 11    | 12    |
|-------|------------|-----|-----|-------|-------|-------|
| 14.   | Nagpur     | 14  | 14  | 866   | 254   | 1120  |
| 15.   | Mumbai     | 16  | 16  | 895   | 385   | 1280  |
| 16.   | Satara     | 11  | 11  | 723   | 157   | 880   |
| 17.   | Ahmednagar | 28  | 0   | 0     | 0     | 0     |
| 18.   | Nashik     | 28  | 28  | 1600  | 640   | 2240  |
| 19.   | Parbhani   | 18  | 0   | 0     | 0     | 0     |
| 20.   | Osmanabad  | 8   | 8   | 343   | 396   | 739   |
| 21.   | Dhule      | 8   | 8   | 415   | 225   | 640   |
| 22.   | Ratnagiri  | 18  | 18  | 833   | 607   | 1440  |
| 23.   | Latur      | 20  | 20  | 1230  | 370   | 1600  |
| 24.   | Pune       | 28  | 28  | 1378  | 864   | 2242  |
| 25.   | Sindhudurg | 16  | 0   | 0     | 0     | 0     |
| 26.   | Akola      | 14  | 14  | 417   | 305   | 722   |
| 27.   | Chandrapur | 15  | 7   | 477   | 83    | 560   |
| 28.   | Wardha     | 16  | 16  | 680   | 590   | 1270  |
| 29.   | Beed       | 11  | 11  | 620   | 260   | 880   |
| 30.   | Sangali    | 20  | 20  | 1056  | 696   | 1752  |
| 31.   | Gondia     | 16  | 0   | 0     | 0     | 0     |
| 32.   | Hingoli    | 10  | 0   | 0     | 0     | 0     |
| 33.   | Nandurbar  | 15  | 15  | 680   | 520   | 1200  |
| 34.   | Washim     | 12  | 14  | 417   | 305   | 722   |
| Total |            | 538 | 402 | 25000 | 12503 | 37503 |

## National Young Leaders Programme

| S. No. | Kendra     | IEC Material     |       | Awards to Youth Clubs for Sharamdaan |       |
|--------|------------|------------------|-------|--------------------------------------|-------|
|        |            | Financial Target |       | Target                               |       |
|        |            | Set              | Achiv | Set                                  | Achiv |
| 1      | 2          | 13               | 14    | 15                                   | 16    |
| 1.     | Aurangabad | 22106            | 0     | 18                                   | 18    |
| 2.     | Alibag     | 22106            | 20000 | 30                                   | 0     |
| 3.     | Bhandara   | 22106            | 0     | 14                                   | 0     |

| 1     | 2          | 13     | 14     | 15  | 16  |
|-------|------------|--------|--------|-----|-----|
| 4.    | Kolapur    | 22106  | 0      | 24  | 0   |
| 5.    | Solapur    | 22106  | 20000  | 22  | 18  |
| 6.    | Thane      | 22106  | 0      | 22  | 0   |
| 7.    | Jalgaon    | 22106  | 0      | 30  | 0   |
| 8.    | Nanded     | 22106  | 20000  | 32  | 0   |
| 9.    | Yavatmal   | 22106  | 0      | 32  | 64  |
| 10.   | Amravati   | 22106  | 20000  | 28  | 12  |
| 11.   | Gadchiroli | 22106  | 20000  | 24  | 19  |
| 12.   | Jalana     | 22106  | 0      | 16  | 0   |
| 13.   | Buldhana   | 22106  | 0      | 26  | 0   |
| 14.   | Nagpur     | 22106  | 0      | 28  | 0   |
| 15.   | Mumbai     | 22106  | 20000  | 16  | 16  |
| 16.   | Satara     | 22106  | 0      | 22  | 0   |
| 17.   | Ahmednagar | 22106  | 20000  | 28  | 0   |
| 18.   | Nashik     | 22106  | 0      | 30  | 0   |
| 19.   | Parbhani   | 22106  | 0      | 18  | 0   |
| 20.   | Osmanabad  | 22106  | 0      | 16  | 0   |
| 21.   | Dhule      | 22106  | 28000  | 8   | 0   |
| 22.   | Ratnagiri  | 22106  | 0      | 18  | 0   |
| 23.   | Latur      | 22106  | 20000  | 20  | 0   |
| 24.   | Pune       | 22106  | 0      | 26  | 0   |
| 25.   | Sindhudurg | 22106  | 0      | 16  | 0   |
| 26.   | Akola      | 22106  | 20000  | 14  | 13  |
| 27.   | Chandrapur | 22106  | 20000  | 30  | 0   |
| 28.   | Wardha     | 22106  | 0      | 16  | 0   |
| 29.   | Beed       | 22106  | 0      | 22  | 0   |
| 30.   | Sangali    | 22106  | 0      | 20  | 7   |
| 31.   | Gondia     | 22106  | 0      | 16  | 0   |
| 32.   | Hingoli    | 22106  | 0      | 10  | 0   |
| 33.   | Nandurbar  | 22106  | 0      | 12  | 0   |
| 34.   | Washim     | 22106  | 0      | 12  | 0   |
| Total |            | 751604 | 228000 | 716 | 167 |

**Statement – IV**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra,  
Including Jalgaon District; During 2016-17*

| S. No. | Kendra     | Youth Club Development Programme |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Sett                             | Achiv | Male         | Female | Total |
| 1      | 2          | 3                                | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 5                                | 5     | 423          | 293    | 721   |
| 2.     | Alibag     | 5                                | 5     | 1030         | 1250   | 2280  |
| 3.     | Bhandara   | 3                                | 3     | 137          | 31     | 168   |
| 4.     | Kolapur    | 3                                | 3     | 550          | 246    | 796   |
| 5.     | Solapur    | 3                                | 3     | 230          | 159    | 389   |
| 6.     | Thane      | 3                                | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 5                                | 5     | 220          | 135    | 355   |
| 8.     | Nanded     | 3                                | 3     | 194          | 121    | 315   |
| 9.     | Yavatmal   | 3                                | 3     | 253          | 106    | 359   |
| 10.    | Amravati   | 5                                | 5     | 39           | 11     | 50    |
| 11.    | Gadchiroli | 3                                | 3     | 245          | 91     | 336   |
| 12.    | Jalana     | 3                                | 3     | 87           | 48     | 135   |
| 13.    | Buldhana   | 5                                | 5     | 445          | 130    | 575   |
| 14.    | Nagpur     | 5                                | 5     | 187          | 99     | 286   |
| 15.    | Mumbai     | 3                                | 3     | 790          | 470    | 1290  |
| 16.    | Satara     | 3                                | 3     | 269          | 66     | 335   |
| 17.    | Ahmednagar | 3                                | 3     | 495          | 94     | 589   |
| 18.    | Nashik     | 5                                | 5     | 843          | 225    | 1068  |
| 19.    | Parbhani   | 3                                | 0     | 0            | 0      | 0     |
| 20.    | Osmanabad  | 3                                | 3     | 900          | 0      | 900   |
| 21.    | Dhule      | 3                                | 3     | 256          | 190    | 446   |
| 22.    | Ratnagiri  | 5                                | 5     | 35           | 15     | 50    |
| 23.    | Latur      | 5                                | 5     | 697          | 274    | 971   |
| 24.    | Pune       | 3                                | 3     | 101          | 54     | 155   |
| 25.    | Sindhudurg | 3                                | 3     | 477          | 291    | 768   |

| 1     | 2          | 3   | 4   | 5     | 6    | 7     |
|-------|------------|-----|-----|-------|------|-------|
| 26.   | Akola      | 5   | 5   | 1899  | 384  | 2283  |
| 27.   | Chandrapur | 3   | 3   | 94    | 26   | 120   |
| 28.   | Wardha     | 5   | 5   | 222   | 96   | 318   |
| 29.   | Beed       | 3   | 3   | 163   | 87   | 250   |
| 30.   | Sangali    | 3   | 3   | 950   | 558  | 1508  |
| 31.   | Gondia     | 3   | 3   | 20    | 10   | 30    |
| 32.   | Hingoli    | 3   | 3   | 70    | 32   | 102   |
| 33.   | Nandurbar  | 2   |     | 425   | 180  | 605   |
| 34.   | Washim     | 2   | 5   | 1921  | 588  | 2509  |
| Total |            | 122 | 119 | 14667 | 6360 | 21062 |

| S. No. | Kendra     | Training in Youth Leadership & Community Development |       |              |        |       | Sports Material to Youth Clubs |       |  |
|--------|------------|--|-------|--------------|--------|-------|--------------------------------|-------|--|
|        |            | Target   |       | Participants |        |       | Target                         |       |  |
|        |            | Sett   | Achiv | Male         | Female | Total | Sett                           | Achiv |  |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    | 13                             | 14    |  |
| 1.     | Aurangabad | 5  | 3     | 90           | 30     | 120   | 50                             | 35    |  |
| 2.     | Alibag     | 5  | 5     | 104          | 90     | 194   | 50                             | 50    |  |
| 3.     | Bhandara   | 3  | 3     | 89           | 36     | 125   | 35                             | 35    |  |
| 4.     | Kolapur    | 3  | 3     | 62           | 68     | 120   | 35                             | 35    |  |
| 5.     | Solapur    | 3  | 3     | 120          | 5      | 125   | 35                             | 35    |  |
| 6.     | Thane      | 3  | 3     | 75           | 45     | 120   | 35                             | 0     |  |
| 7.     | Jalgaon    | 5  | 5     | 265          | 110    | 375   | 75                             | 75    |  |
| 8.     | Nanded     | 3  | 3     | 88           | 32     | 120   | 35                             | 35    |  |
| 9.     | Yavatmal   | 3  | 3     | 64           | 56     | 120   | 35                             | 35    |  |
| 10.    | Amravati   | 5  | 5     | 101          | 106    | 207   | 50                             | 50    |  |
| 11.    | Gadchiroli | 3  | 3     | 85           | 62     | 147   | 35                             | 35    |  |
| 12.    | Jalana     | 1  | 1     | 111          | 55     | 166   | 35                             | 35    |  |
| 13.    | Buldhana   | 5  | 5     | 216          | 7      | 223   | 50                             | 50    |  |
| 14.    | Nagpur     | 5  | 5     | 102          | 98     | 200   | 60                             | 60    |  |
| 15.    | Mumbai     | 3  | 3     | 78           | 42     | 120   | 35                             | 35    |  |

| 1     | 2          | 8   | 9   | 10   | 11   | 12   | 13   | 14   |
|-------|------------|-----|-----|------|------|------|------|------|
| 16.   | Satara     | 3   | 2   | 80   | 18   | 98   | 35   | 35   |
| 17.   | Ahmednagar | 3   | 3   | 94   | 26   | 120  | 35   | 35   |
| 18.   | Nashik     | 5   | 5   | 162  | 38   | 200  | 50   | 50   |
| 19.   | Parbhani   | 3   | 1   | 24   | 16   | 40   | 35   | 0    |
| 20.   | Osmanabad  | 3   | 3   | 107  | 58   | 165  | 35   | 35   |
| 21.   | Dhule      | 3   | 3   | 80   | 40   | 120  | 35   | 35   |
| 22.   | Ratnagiri  | 5   | 5   | 123  | 77   | 200  | 50   | 50   |
| 23.   | Latur      | 5   | 5   | 151  | 54   | 205  | 50   | 50   |
| 24.   | Pune       | 3   | 3   | 75   | 45   | 120  | 35   | 35   |
| 25.   | Sindhudurg | 3   | 3   | 59   | 61   | 120  | 35   | 35   |
| 26.   | Akola      | 5   | 5   | 3885 | 895  | 4780 | 50   | 50   |
| 27.   | Chandrapur | 3   | 3   | 48   | 72   | 120  | 35   | 35   |
| 28.   | Wardha     | 5   | 5   | 122  | 78   | 200  | 50   | 50   |
| 29.   | Beed       | 3   | 3   | 72   | 48   | 120  | 35   | 35   |
| 30.   | Sangali    | 3   | 3   | 67   | 66   | 133  | 35   | 35   |
| 31.   | Gondia     | 3   | 3   | 67   | 53   | 120  | 35   | 35   |
| 32.   | Hingoli    | 2   | 2   | 160  | 0    | 160  | 26   | 26   |
| 33.   | Nandurbar  | 2   | 2   | 60   | 20   | 80   | 20   | 20   |
| 34.   | Washim     | 2   | 2   | 80   | 0    | 80   | 20   | 20   |
| Total |            | 119 | 114 | 7166 | 2507 | 9663 | 1351 | 1266 |

| S. No. | Kendra     | Block level Sports |       |              |        |       |
|--------|------------|--------------------|-------|--------------|--------|-------|
|        |            | Target             |       | Participants |        |       |
|        |            | Sett               | Achiv | Male         | Female | Total |
| 1      | 2          | 3                  | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 4                  | 4     | 250          | 90     | 340   |
| 2.     | Alibag     | 4                  | 4     | 240          | 255    | 495   |
| 3.     | Bhandara   | 3                  | 3     | 387          | 80     | 467   |
| 4.     | Kolapur    | 3                  | 3     | 273          | 111    | 421   |
| 5.     | Solapur    | 3                  | 3     | 454          | 66     | 520   |
| 6.     | Thane      | 3                  | 3     | 200          | 100    | 300   |
| 7.     | Jalgaon    | 4                  | 4     | 342          | 102    | 444   |
| 8.     | Nanded     | 4                  | 4     | 386          | 0      | 386   |

| 1     | 2          | 3   | 4   | 5     | 6    | 7     |
|-------|------------|-----|-----|-------|------|-------|
| 9.    | Yavatmal   | 3   | 3   | 518   | 0    | 518   |
| 10.   | Amravati   | 4   | 4   | 1020  | 458  | 1478  |
| 11.   | Gadchiroli | 3   | 3   | 405   | 78   | 483   |
| 12.   | Jalana     | 3   | 3   | 134   | 77   | 211   |
| 13.   | Buldhana   | 4   | 4   | 546   | 184  | 730   |
| 14.   | Nagpur     | 4   | 4   | 576   | 221  | 797   |
| 15.   | Mumbai     | 3   | 3   | 1210  | 630  | 1840  |
| 16.   | Satara     | 3   | 3   | 376   | 58   | 434   |
| 17.   | Ahmednagar | 3   | 3   | 683   | 196  | 879   |
| 18.   | Nashik     | 4   | 4   | 583   | 173  | 756   |
| 19.   | Osmanabad  | 3   | 3   | 534   | 191  | 725   |
| 20.   | Dhule      | 3   | 3   | 504   | 0    | 504   |
| 21.   | Ratnagiri  | 4   | 4   | 480   | 0    | 480   |
| 22.   | Latur      | 4   | 4   | 421   | 58   | 479   |
| 23.   | Pune       | 3   | 3   | 200   | 100  | 300   |
| 24.   | Sindhudurg | 3   | 3   | 858   | 500  | 1358  |
| 25.   | Akola      | 4   | 4   | 538   | 395  | 933   |
| 26.   | Chandrapur | 3   | 3   | 476   | 219  | 695   |
| 27.   | Wardha     | 4   | 4   | 376   | 69   | 445   |
| 28.   | Beed       | 3   | 3   | 366   | 96   | 462   |
| 29.   | Sangali    | 3   | 3   | 465   | -    | 465   |
| 30.   | Gondia     | 3   | 3   | 538   | 310  | 848   |
| 31.   | Hingoli    | 3   | 3   | 172   | 0    | 172   |
| 32.   | Nandurbar  | 2   | 2   | 235   | 0    | 235   |
| 33.   | Washim     | 2   | 2   | 233   | 0    | 233   |
| Total |            | 109 | 109 | 14979 | 4817 | 19833 |

| S. No. | Kendra     | District Level Sports |       |              |        |       |
|--------|------------|-----------------------|-------|--------------|--------|-------|
|        |            | Target                |       | Participants |        |       |
|        |            | Sett                  | Achiv | Male         | Female | Total |
| 1      | 2          | 8                     | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 1                     | 1     | 220          | 100    | 320   |
| 2.     | Alibag     | 1                     | 1     | 58           | 42     | 100   |

| 1     | 2          | 8  | 9  | 10   | 11   | 12   |
|-------|------------|----|----|------|------|------|
| 3.    | Bhandara   | 1  | 1  | 125  | 45   | 170  |
| 4.    | Kolapur    | 1  | 1  | 148  | -    | 148  |
| 5.    | Solapur    | 1  | 1  | 205  | 15   | 220  |
| 6.    | Thane      | 1  | 1  | 90   | 40   | 130  |
| 7.    | Jalgaon    | 1  | 1  | 125  | 85   | 210  |
| 8.    | Nanded     | 1  | 1  | 395  | 260  | 655  |
| 9.    | Yavatmal   | 1  | 1  | 170  | 0    | 170  |
| 10.   | Amravati   | 1  | 1  | 178  | -    | 178  |
| 11.   | Gadchiroli | 1  | 1  | 151  | 7    | 158  |
| 12.   | Jalana     | 1  | 1  | 92   | 68   | 160  |
| 13.   | Buldhana   | 1  | 1  | 347  | 63   | 410  |
| 14.   | Nagpur     | 1  | 1  | 96   | 91   | 187  |
| 15.   | Mumbai     | 1  | 1  | 345  | 115  | 460  |
| 16.   | Satara     | 1  | 1  | 220  | -    | 220  |
| 17.   | Ahmednagar | 1  | 1  | 1442 | 346  | 1788 |
| 18.   | Nashik     | 1  | 1  | 334  | 74   | 410  |
| 19.   | Osmanabad  | 1  | 1  | 270  | 0    | 270  |
| 20.   | Dhule      | 1  | 1  | 245  | 0    | 245  |
| 21.   | Ratnagiri  | 1  | 1  | 140  | 0    | 140  |
| 22.   | Latur      | 1  | 1  | 133  | 0    | 133  |
| 23.   | Pune       | 1  | 1  | 90   | 40   | 130  |
| 24.   | Sindhudurg | 1  | 1  | 700  | 0    | 700  |
| 25.   | Akola      | 1  | 1  | 118  | 30   | 148  |
| 26.   | Chandrapur | 1  | 1  | 214  | 0    | 214  |
| 27.   | Wardha     | 1  | 1  | 76   | 25   | 101  |
| 28.   | Beed       | 1  | 1  | 175  | 67   | 242  |
| 29.   | Sangali    | 1  | 1  | 120  | -    | 120  |
| 30.   | Gondia     | 1  | 1  | 115  | 95   | 210  |
| 31.   | Hingoli    | 1  | 1  | 140  | 0    | 140  |
| 32.   | Nandurbar  | 1  | 1  | 270  | 0    | 270  |
| 33.   | Washim     | 1  | 0  | 0    | 0    | 0    |
| Total |            | 33 | 32 | 7547 | 1608 | 9157 |

| S. No. | Kendra     | Skill Up-gradation Training Programme (SUTP) |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target                                       |       | Participants |        |       |
|        |            | Sett   | Achiv | Male         | Female | Total |
| 1      | 2          | 13   | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 10   | 10    | 21           | 229    | 250   |
| 2.     | Alibag     | 10   | 10    | 120          | 180    | 300   |
| 3.     | Bhandara   | 8  | 8     | 65           | 146    | 211   |
| 4.     | Kolapur    | 8  | 8     | 151          | 137    | 288   |
| 5.     | Solapur    | 8  | 8     |              | 200    | 200   |
| 6.     | Thane      | 8  | 8     | 75           | 125    | 200   |
| 7.     | Jalgaon    | 10   | 10    | 150          | 150    | 300   |
| 8.     | Nanded     | 8  | 8     |              | 200    | 200   |
| 9.     | Yavatmal   | 8  | 8     | 0            | 162    | 162   |
| 10.    | Amravati   | 10   | 10    | 26           | 228    | 254   |
| 11.    | Gadchiroli | 8  | 8     | 66           | 187    | 253   |
| 12.    | Jalana     | 8  | 8     | 0            | 160    | 160   |
| 13.    | Buldhana   | 10   | 10    | 61           | 162    | 223   |
| 14.    | Nagpur     | 10   | 10    | 0            | 150    | 150   |
| 15.    | Mumbai     | 4  | 4     | 56           | 64     | 120   |
| 16.    | Satara     | 8  | 8     | 75           | 128    | 203   |
| 17.    | Ahmednagar | 4  | 4     | 0            | 100    | 100   |
| 18.    | Nashik     | 8  | 8     | 0            | 240    | 240   |
| 19.    | Osmanabad  | 8  | 8     | 0            | 200    | 200   |
| 20.    | Dhule      | 4  | 4     | 0            | 200    | 200   |
| 21.    | Ratnagiri  | 10   | 10    | 0            | 250    | 250   |
| 22.    | Latur      | 10   | 10    | 0            | 150    | 150   |
| 23.    | Pune       | 8  | 8     | 75           | 125    | 200   |
| 24.    | Sindhudurg | 4  | 4     | 10           | 98     | 108   |
| 25.    | Akola      | 10   | 10    | 39           | 225    | 264   |
| 26.    | Chandrapur | 8  | 8     | 0            | 205    | 205   |
| 27.    | Wardha     | 10   | 10    | 120          | 130    | 250   |
| 28.    | Beed       | 8  | 8     | 0            | 210    | 210   |

| 1     | 2         | 13  | 14  | 15   | 16   | 17   |
|-------|-----------|-----|-----|------|------|------|
| 29.   | Sangali   | 8   | 8   | 50   | 122  | 172  |
| 30.   | Gondia    | 8   | 8   | 0    | 200  | 200  |
| 31.   | Hingoli   | 7   | 7   | 0    | 175  | 175  |
| 32.   | Nandurbar | 3   | 3   | 0    | 75   | 75   |
| 33.   | Washim    | 6   | 6   | 73   | 88   | 161  |
| Total |           | 260 | 260 | 1233 | 5401 | 6634 |

| S. No. | Kendra     | Promotion of Folk Art & Cultural |     |              |        |       |
|--------|------------|----------------------------------|-----|--------------|--------|-------|
|        |            | Target                           |     | Participants |        |       |
|        |            | Sett                             | Ach | Male         | Female | Total |
| 1      | 2          | 3                                | 4   | 5            | 6      | 7     |
| 1.     | Aurangabad | 1                                | 1   | 577          | 178    | 755   |
| 2.     | Alibag     | 1                                | 1   | 40           | 55     | 95    |
| 3.     | Bhandara   | 1                                | 1   | 123          | 253    | 376   |
| 4.     | Kolapur    | 1                                | 1   | 98           | 42     | 140   |
| 5.     | Solapur    | 1                                | 1   | 350          | 250    | 600   |
| 6.     | Thane      | 1                                | 1   | 140          | 34     | 174   |
| 7.     | Jalgaon    | 1                                | 1   | 235          | 30     | 265   |
| 8.     | Nanded     | 1                                | 1   | 87           | 37     | 124   |
| 9.     | Yavatmal   | 1                                | 1   | 95           | 110    | 205   |
| 10.    | Amravati   | 1                                | 1   | 46           | 35     | 81    |
| 11.    | Gadchiroli | 1                                | 1   | 50           | 42     | 92    |
| 12.    | Jalana     | 1                                | 1   | 101          | 69     | 170   |
| 13.    | Buldhana   | 1                                | 1   | 203          | 50     | 253   |
| 14.    | Nagpur     | 1                                | 1   | 232          | 138    | 370   |
| 15.    | Mumbai     | 1                                | 1   | 160          | 90     | 250   |
| 16.    | Satara     | 1                                | 1   | 31           | 73     | 203   |
| 17.    | Ahmednagar | 1                                | 1   | 367          | 151    | 518   |
| 18.    | Nashik     | 1                                | 1   | 357          | 151    | 508   |
| 19.    | Parbhani   | 1                                | 0   | 0            | 0      | 0     |
| 20.    | Osmanabad  | 1                                | 1   | 11           | 740    | 751   |

| 1     | 2          | 3  | 4  | 5    | 6    | 7     |
|-------|------------|----|----|------|------|-------|
| 21.   | Dhule      | 1  | 1  | 840  | 375  | 1215  |
| 22.   | Ratnagiri  | 1  | 1  | 188  | 162  | 350   |
| 23.   | Latur      | 1  | 1  | 98   | 48   | 146   |
| 24.   | Pune       | 1  | 1  | 140  | 34   | 174   |
| 25.   | Sindhudurg | 1  | 1  | 0    | 93   | 93    |
| 26.   | Akola      | 1  | 1  | 71   | 86   | 157   |
| 27.   | Chandrapur | 1  | 1  | 91   | 31   | 122   |
| 28.   | Wardha     | 1  | 1  | 110  | 95   | 205   |
| 29.   | Beed       | 1  | 1  | 149  | 54   | 203   |
| 30.   | Sangali    | 1  | 1  | 55   | 85   | 140   |
| 31.   | Gondia     | 1  | 1  | 115  | 95   | 210   |
| 32.   | Hingoli    | 1  | 1  | 110  | 50   | 160   |
| 33.   | Nandurbar  | 1  | 1  | 840  | 375  | 1215  |
| 34.   | Washim     | 1  | 1  | 41   | 4    | 45    |
| Total |            | 34 | 33 | 6151 | 4115 | 10365 |

| S. No. | Kendra     | Days & Weeks |       |              |        |       |
|--------|------------|--------------|-------|--------------|--------|-------|
|        |            | Target       |       | Participants |        |       |
|        |            | Sett         | Achiv | Male         | Female | Total |
| 1      | 2          | 8            | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 25           | 25    | 1830         | 1236   | 3110  |
| 2.     | Alibag     | 15           | 15    | 457          | 402    | 859   |
| 3.     | Bhandara   | 25           | 25    | 1629         | 609    | 2238  |
| 4.     | Kolapur    | 25           | 25    | 6274         | 3647   | 9455  |
| 5.     | Solapur    | 20           | 17    | 1864         | 1808   | 3672  |
| 6.     | Thane      | 20           | 6     | 472          | 90     | 562   |
| 7.     | Jalgaon    | 10           | 10    | 1521         | 558    | 2079  |
| 8.     | Nanded     | 24           | 24    | 580          | 275    | 855   |
| 9.     | Yavatmal   | 25           | 25    | 8194         | 6282   | 14476 |
| 10.    | Amravati   | 25           | 26    | 5753         | 3684   | 9437  |
| 11.    | Gadchiroli | 20           | 20    | 1047         | 864    | 1911  |

| 1     | 2          | 8   | 9   | 10     | 11    | 12     |
|-------|------------|-----|-----|--------|-------|--------|
| 12.   | Jalana     | 25  | 25  | 521    | 367   | 888    |
| 13.   | Buldhana   | 25  | 25  | 3327   | 980   | 4307   |
| 14.   | Nagpur     | 25  | 25  | 1119   | 1271  | 2371   |
| 15.   | Mumbai     | 25  | 25  | 1230   | 940   | 2170   |
| 16.   | Satara     | 20  | 20  | 3621   | 1370  | 4991   |
| 17.   | Ahmednagar | 26  | 26  | 5115   | 11758 | 16873  |
| 18.   | Nashik     | 25  | 26  | 843    | 225   | 1068   |
| 19.   | Parbhani   | 20  | 6   | 472    | 90    | 562    |
| 20.   | Osmanabad  | 25  | 25  | 6207   | 3371  | 9578   |
| 21.   | Dhule      | 20  | 20  | 11385  | 6293  | 17678  |
| 22.   | Ratnagiri  | 25  | 25  | 2875   | 1025  | 3900   |
| 23.   | Latur      | 25  | 25  | 1022   | 506   | 1528   |
| 24.   | Pune       | 25  | 25  | 1472   | 990   | 2462   |
| 25.   | Sindhudurg | 24  | 24  | 1123   | 1141  | 2264   |
| 26.   | Akola      | 30  | 47  | 4251   | 3344  | 7595   |
| 27.   | Chandrapur | 20  | 20  | 2079   | 1465  | 3544   |
| 28.   | Wardha     | 25  | 25  | 2880   | 2292  | 5172   |
| 29.   | Beed       | 25  | 25  | 1332   | 1203  | 2535   |
| 30.   | Sangali    | 20  | 20  | 8313   | 6664  | 14977  |
| 31.   | Gondia     | 20  | 20  | 4962   | 3476  | 8438   |
| 32.   | Hingoli    | 25  | 18  | 1226   | 1303  | 2529   |
| 33.   | Nandurbar  | 20  | 20  | 4970   | 2615  | 7585   |
| 34.   | Washim     | 25  | 23  | 7147   | 3663  | 11810  |
| Total |            | 779 | 758 | 107113 | 75807 | 183479 |

| S. No. | Kendra     | District Youth Convention |       |              |        |       |
|--------|------------|---------------------------|-------|--------------|--------|-------|
|        |            | Target                    |       | Participants |        |       |
|        |            | Sett                      | Achiv | Male         | Female | Total |
| 1      | 2          | 13                        | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 1                         | 1     | 180          | 80     | 260   |
| 2.     | Alibag     | 1                         | 1     | 60           | 90     | 150   |

| 1   | 2          | 13 | 14 | 15  | 16  | 17   |
|-----|------------|----|----|-----|-----|------|
| 3.  | Bhandara   | 1  | 1  | 87  | 45  | 132  |
| 4.  | Kolapur    | 1  | 1  | 336 | 144 | 480  |
| 5.  | Solapur    | 1  | 1  | 155 | 90  | 245  |
| 6.  | Thane      | 1  | 1  | 150 | 50  | 200  |
| 7.  | Jalgaon    | 1  | 1  | 265 | 35  | 300  |
| 8.  | Nanded     | 1  | 1  | 87  | 37  | 124  |
| 9.  | Yavatmal   | 1  | 1  | 269 | 144 | 413  |
| 10. | Amravati   | 1  | 1  | 267 | 245 | 512  |
| 11. | Gadchiroli | 1  | 1  | 57  | 28  | 85   |
| 12. | Jalana     | 1  | 1  | 179 | 133 | 312  |
| 13. | Buldhana   | 1  | 1  | 203 | 50  | 253  |
| 14. | Nagpur     | 1  | 1  | 105 | 55  | 160  |
| 15. | Mumbai     | 1  | 1  | 160 | 90  | 250  |
| 16. | Satara     | 1  | 1  | 221 | 129 | 350  |
| 17. | Ahmednagar | 1  | 1  | 451 | 183 | 634  |
| 18. | Nashik     | 1  | 1  | 843 | 225 | 1068 |
| 19. | Parbhani   | 1  | 0  | 0   | 0   | 0    |
| 20. | Osmanabad  | 1  | 1  | 394 | 144 | 538  |
| 21. | Dhule      | 1  | 1  | 150 | 50  | 200  |
| 22. | Ratnagiri  | 1  | 1  | 208 | 177 | 385  |
| 23. | Latur      | 1  | 1  | 148 | 62  | 210  |
| 24. | Pune       | 1  | 1  | 150 | 50  | 200  |
| 25. | Sindhudurg | 1  | 1  | 280 | 290 | 575  |
| 26. | Akola      | 1  | 1  | 236 | 94  | 330  |
| 27. | Chandrapur | 1  | 1  | 80  | 36  | 116  |
| 28. | Wardha     | 1  | 1  | 80  | 110 | 190  |
| 29. | Beed       | 1  | 1  | 156 | 101 | 257  |
| 30. | Sangali    | 1  | 1  | 70  | 167 | 237  |
| 31. | Gondia     | 1  | 1  | 140 | 90  | 230  |
| 32. | Hingoli    | 1  | 1  | 120 | 50  | 170  |
| 33. | Nandurbar  | 1  | 1  | 130 | 70  | 200  |

| 1   | 2      | 13 | 14 | 15   | 16   | 17   |
|-----|--------|----|----|------|------|------|
| 34. | Washim | 1  | 1  | 187  | 11   | 198  |
|     | Total  | 34 | 33 | 6604 | 3355 | 9964 |

| S. No. | Kendra     | Mahatama Gandhi Yuva Swachhta Abhiyan |       |              |        |       |
|--------|------------|---------------------------------------|-------|--------------|--------|-------|
|        |            | Target                                |       | Participants |        |       |
|        |            | Sett                                  | Achiv | Male         | Female | Total |
| 1      | 2          | 3                                     | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 0                                     | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 0                                     | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 0                                     | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 0                                     | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 0                                     | 0     | 0            | 0      | 0     |
| 6.     | Thane      | 0                                     | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 1                                     | 1     | 75           | 0      | 75    |
| 8.     | Nanded     | 0                                     | 0     | 0            | 0      | 0     |
| 9.     | Yavatmal   | 0                                     | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 1                                     | 0     | 0            | 0      | 0     |
| 11.    | Gadchiroli | 0                                     | 0     | 0            | 0      | 0     |
| 12.    | Jalana     | 0                                     | 0     | 0            | 0      | 0     |
| 13.    | Buldhana   | 0                                     | 0     | 0            | 0      | 0     |
| 14.    | Nagpur     | 1                                     | 1     | 45           | 5      | 50    |
| 15.    | Mumbai     | 0                                     | 0     | 0            | 0      | 0     |
| 16.    | Satara     | 0                                     | 0     | 0            | 0      | 0     |
| 17.    | Ahmednagar | 0                                     | 0     | 0            | 0      | 0     |
| 18.    | Nashik     | 1                                     | 1     | 0            | 0      | 0     |
| 19.    | Parbhani   | 0                                     | 0     | 0            | 0      | 0     |
| 20.    | Osmanabad  | 0                                     | 0     | 0            | 0      | 0     |
| 21.    | Dhule      | 0                                     | 0     | 0            | 0      | 0     |
| 22.    | Ratnagiri  | 1                                     | 1     | 102          | 48     | 150   |
| 23.    | Latur      | 1                                     | 1     | 37           | 13     | 50    |
| 24.    | Pune       | 0                                     | 0     | 0            | 0      | 0     |

| 1     | 2          | 3 | 4 | 5   | 6  | 7   |
|-------|------------|---|---|-----|----|-----|
| 25.   | Sindhudurg | 0 | 0 | 0   | 0  | 0   |
| 26.   | Akola      | 1 | 1 | 86  | 0  | 86  |
| 27.   | Chandrapur | 0 | 0 | 0   | 0  | 0   |
| 28.   | Wardha     | 1 | 1 | 30  | 20 | 50  |
| 29.   | Beed       | 0 | 0 | 0   | 0  | 0   |
| 30.   | Sangali    | 0 | 0 | 0   | 0  | 0   |
| 31.   | Gondia     | 0 | 0 | 0   | 0  | 0   |
| 32.   | Hingoli    | 0 | 0 | 0   | 0  | 0   |
| 33.   | Nandurbar  | 0 | 0 | 0   | 0  | 0   |
| 34.   | Washim     | 0 | 0 | 0   | 0  | 0   |
| Total |            | 8 | 7 | 375 | 86 | 461 |

| S. No. | Kendra     | Yuva Adarsh Gram Vikas Karyakaram |       |              |        |       | Awards to Outstanding Youth Clubs |       |
|--------|------------|-----------------------------------|-------|--------------|--------|-------|-----------------------------------|-------|
|        |            | Target                            |       | Participants |        |       | Target                            |       |
|        |            | Sett                              | Achiv | Male         | Female | Total | Sett                              | Achiv |
| 1      | 2          | 8                                 | 9     | 10           | 11     | 12    | 13                                | 14    |
| 1.     | Aurangabad | 1                                 | 1     | 1125         | 538    | 1693  | 1                                 | 1     |
| 2.     | Alibag     | 1                                 | 1     | 46           | 38     | 54    | 1                                 | 1     |
| 3.     | Bhandara   | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 4.     | Kolapur    | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 5.     | Solapur    | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 6.     | Thane      | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 7.     | Jalgaon    | 1                                 | 1     | 50           | 0      | 50    | 1                                 | 1     |
| 8.     | Nanded     | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 9.     | Yavatmal   | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 0     |
| 10.    | Amravati   | 2                                 | 1     | 15           | 3      | 18    | 1                                 | 0     |
| 11.    | Gadchiroli | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 12.    | Jalana     | 0                                 | 0     | 0            | 0      | 0     | 1                                 | 1     |
| 13.    | Buldhana   | 1                                 | 1     | 100          | 0      | 100   | 1                                 | 0     |
| 14.    | Nagpur     | 1                                 | 1     | 19           | 11     | 30    | 1                                 | 1     |

| 1     | 2          | 8  | 9  | 10   | 11  | 12   | 13 | 14 |
|-------|------------|----|----|------|-----|------|----|----|
| 15.   | Mumbai     | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 16.   | Satara     | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 17.   | Ahmednagar |    | 0  | 0    | 0   | 0    | 1  | 0  |
| 18.   | Nashik     | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 19.   | Parbhani   | 0  | 0  | 0    | 0   | 0    | 1  | 0  |
| 20.   | Osmanabad  | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 21.   | Dhule      | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 22.   | Ratnagiri  | 1  | 1  | 67   | 33  | 100  | 1  | 1  |
| 23.   | Latur      | 1  | 1  | 36   | 14  | 50   | 1  | 1  |
| 24.   | Pune       | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 25.   | Sindhudurg | 0  | 0  | 0    | 0   | 0    | 1  | 0  |
| 26.   | Akola      | 1  | 1  | 0    | 84  | 84   | 1  | 1  |
| 27.   | Chandrapur | 0  | 0  | 0    | 0   | 0    | 1  | 0  |
| 28.   | Wardha     | 1  | 1  | 20   | 10  | 30   | 1  | 1  |
| 29.   | Beed       | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 30.   | Sangali    | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 31.   | Gondia     | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 32.   | Hingoli    | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 33.   | Nandurbar  | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| 34.   | Washim     | 0  | 0  | 0    | 0   | 0    | 1  | 1  |
| Total |            | 11 | 10 | 1478 | 731 | 2209 | 34 | 27 |

## National Programme for Youth &amp; Adolescent Development

| S. No. | Kendra     | Adventure Promotion |       |              |        |       | Life Skill Education Programme |       |              |        |       |   |
|--------|------------|---------------------|-------|--------------|--------|-------|--------------------------------|-------|--------------|--------|-------|---|
|        |            | Target              |       | Participants |        |       | Target                         |       | Participants |        |       |   |
|        |            | Set                 | Achiv | Male         | Female | Total | Set                            | Achiv | Male         | Female | Total |   |
| 1      | 2          | 3                   | 4     | 5            | 6      | 7     | 8                              | 9     | 10           | 11     | 12    |   |
| 1.     | Aurangabad | 0                   | 0     | 0            | 0      | 0     | 0                              | 0     | 0            | 0      | 0     | 0 |
| 2.     | Jalgaon    | 0                   | 0     | 0            | 0      | 0     | 0                              | 0     | 0            | 0      | 0     | 0 |
| 3.     | Nashik     | 0                   | 0     | 0            | 0      | 0     | 0                              | 0     | 0            | 0      | 0     | 0 |
| 4.     | Pune       | 1                   | 1     | 14           | 11     | 25    | 1                              | 1     | 21           | 19     | 40    |   |

| 1     | 2          | 3 | 4 | 5  | 6  | 7  | 8 | 9 | 10 | 11 | 12 |
|-------|------------|---|---|----|----|----|---|---|----|----|----|
| 5.    | Chandrapur | 0 | 0 | 0  | 0  | 0  | 0 | 0 | 0  | 0  | 0  |
| 6.    | Nandurbar  | 0 | 0 | 0  | 0  | 0  | 0 | 0 | 0  | 0  | 0  |
| Total |            | 1 | 1 | 14 | 11 | 25 | 1 | 1 | 21 | 19 | 40 |

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National Programme for Youth & Adolescent Development

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| S. No. | Kendra     | National Integration Camp |       |              |        |       | Youth Leadership & Personality Development Programme |       |              |        |       |
|--------|------------|---------------------------|-------|--------------|--------|-------|--|-------|--------------|--------|-------|
|        |            | Target                    |       | Participants |        |       | Target   |       | Participants |        |       |
|        |            | Set                       | Achiv | Male         | Female | Total | Set  | Achiv | Male         | Female | Total |
| 1      | 2          | 13                        | 14    | 15           | 16     | 17    | 18   | 19    | 20           | 21     | 22    |
| 1.     | Aurangabad | 1                         | 1     | 184          | 86     | 270   | 0  | 0     | 0            | 0      | 0     |
| 2.     | Jalgaon    | 0                         | 0     | 0            | 0      | 0     | 1  | 1     | 30           | 0      | 30    |
| 3.     | Nashik     | 0                         | 0     | 0            | 0      | 0     | 1  | 1     | 36           | 9      | 45    |
| 4.     | Pune       | 0                         | 0     | 0            | 0      | 0     | 0  | 0     | 0            | 0      | 0     |
| 5.     | Chandrapur | 0                         | 0     | 0            | C      | 0     | 15   | 11    | 568          | 312    | 880   |
| 6.     | Nandurbar  | 0                         | 0     | 0            | 0      | 0     | 1  | 1     | 30           | 0      | 30    |
| Total  |            | 1                         | 1     | 184          | 86     | 270   | 18   | 14    | 664          | 321    | 985   |

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Special Project

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| S. No. | Kendra     | Tribal Youth Exchange Programme |       |              |        |       | North East Youth Exchange Programme |       |              |        |       |
|--------|------------|---------------------------------|-------|--------------|--------|-------|-------------------------------------|-------|--------------|--------|-------|
|        |            | Target                          |       | Participants |        |       | Target                              |       | Participants |        |       |
|        |            | Set                             | Achiv | Male         | Female | Total | Set                                 | Achiv | Male         | Female | Total |
| 1      | 2          | 3                               | 4     | 5            | 6      | 7     | 8                                   | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 3.     | Jalgaon    | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 4.     | Nanded     | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 5.     | Yavatmal   | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 6.     | Amravati   | 0                               | 0     | 0            | 0      | 0     | 0                                   | 0     | 0            | 0      | 0     |
| 7.     | Gadchiroli | 3                               | 3     | 35           | 35     | 70    | 0                                   | 0     | 0            | 0      | 0     |
| 8.     | Nagpur     | 0                               | 0     | 0            | 0      | 0     | 1                                   | 1     | 159          | 116    | 275   |

| 1     | 2          | 3 | 4 | 5   | 6   | 7   | 8 | 9 | 10  | 11  | 12  |
|-------|------------|---|---|-----|-----|-----|---|---|-----|-----|-----|
| 9.    | Mumbai     | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 10.   | Parbhani   | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 11.   | Osmanabad  | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 12.   | Latur      | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 13.   | Pune       | 1 | 1 | 145 | 98  | 243 | 0 | 0 | 0   | 0   | 0   |
| 14.   | Sindhudurg | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 15.   | Akola      | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 16.   | Ward ha    | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| 17.   | Nandurbar  | 0 | 0 | 0   | 0   | 0   | 0 | 0 | 0   | 0   | 0   |
| Total |            | 4 | 4 | 180 | 133 | 313 | 1 | 1 | 159 | 116 | 275 |

## Special Project

| S. No. | Kendra     | Youth Exchange Programme |       |              |        |       | Declamation Contest |       |              |        |       |
|--------|------------|--------------------------|-------|--------------|--------|-------|---------------------|-------|--------------|--------|-------|
|        |            | Target                   |       | Participants |        |       | Target              |       | Participants |        |       |
|        |            | Set                      | Achiv | Male         | Female | Total | Set                 | Achiv | Male         | Female | Total |
| 1      | 2          | 13                       | 14    | 15           | 16     | 17    | 18                  | 19    | 20           | 21     | 22    |
| 1.     | Aurangabad | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 45           | 25     | 70    |
| 2.     | Alibag     | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 26           | 14     | 40    |
| 3.     | Jalgaon    | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 35           | 20     | 55    |
| 4.     | Nanded     | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 34           | 21     | 55    |
| 5.     | Yavatmal   | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 42           | 35     | 77    |
| 6.     | Amravati   | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 87           | 65     | 152   |
| 7.     | Gadchiroli | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 28           | 15     | 43    |
| 8.     | Nagpur     | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 48           | 14     | 62    |
| 9.     | Mumbai     | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 164          | 92     | 256   |
| 10.    | Parbhani   | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 27           | 15     | 42    |
| 11.    | Osmanabad  | 0                        | 0     | 0            | 0      | 0     | 1                   | 0     | 0            | 0      |       |
| 12.    | Latur      | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 18           | 12     | 30    |
| 13.    | Pune       | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 25           | 14     | 39    |
| 14.    | Sindhudurg | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 37           | 16     | 52    |
| 15.    | Akola      | 0                        | 0     | 0            | 0      | 0     | 8                   | 8     | 236          | 94     | 330   |

| 1     | 2         | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20  | 21  | 22   |
|-------|-----------|----|----|----|----|----|----|----|-----|-----|------|
| 16.   | Ward ha   | 0  | 0  | 0  | 0  | 0  | 1  | 1  | 19  | 11  | 30   |
| 17.   | Nandurbar | 0  | 0  | 0  | 0  | 0  | 1  | 1  | 35  | 20  | 55   |
| Total |           | 0  | 0  | 0  | 0  | 0  | 24 | 23 | 906 | 483 | 1388 |

## National Young Leadership Programme

| S. No. | Kendra     | Village level Neighbourhood<br>Youth Parliament |       |              |        |       | Block level Neighbourhood<br>Youth Parliament |       |              |        |       |
|--------|------------|---|-------|--------------|--------|-------|---|-------|--------------|--------|-------|
|        |            | Target  |       | Participants |        |       | Target  |       | Participants |        |       |
|        |            | Set   | Achiv | Male         | Female | Total | Set   | Achiv | Male         | Female | Total |
| 1      | 2          | 3   | 4     | 5            | 6      | 7     | 8   | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 0   | 0     | 0            | 0      | 0     | 18  | 18    | 1050         | 390    | 1440  |
| 2.     | Alibag     | 64  | 0     | 0            | 0      | 0     | 12  | 12    | 204          | 168    | 372   |
| 3.     | Bhandara   | 0   | 0     | 0            | 0      | 0     | 14  | 14    | 875          | 328    | 1203  |
| 4.     | Kolapur    | 0   | 0     | 0            | 0      | 0     | 12  | 12    | 576          | 338    | 914   |
| 5.     | Solapur    | 440   | 0     | 0            | 0      | 0     | 22  | 22    | 1232         | 528    | 1760  |
| 6.     | Thane      | 0   | 0     | 0            | 0      | 0     | 28  | 28    | 1600         | 640    | 2240  |
| 7.     | Jalgaon    | 0   | 0     | 0            | 0      | 0     | 15  | 15    | 650          | 550    | 1200  |
| 8.     | Nanded     | 0   | 0     | 0            | 0      | 0     | 3   | 3     | 2580         | 1260   | 3780  |
| 9.     | Yavatmal   | 0   | 0     | 0            | 0      | 0     | 16  | 16    | 1120         | 209    | 1329  |
| 10.    | Amravati   | 487   | 487   | 4362         | 1960   | 6322  | 26  | 26    | 1238         | 698    | 1936  |
| 11.    | Gadchiroli | 0   | 0     | 0            | 0      | 0     | 31  | 31    | 1500         | 980    | 2480  |
| 12.    | Jalana     | 0   | 0     | 0            | 0      | 0     | 8   | 8     | 563          | 77     | 640   |
| 13.    | Buldhana   | 0   | 0     | 0            | 0      | 0     | 26  | 26    | 1600         | 550    | 2150  |
| 14.    | Nagpur     | 0   | 0     | 0            | 0      | 0     | 14  | 14    | 786          | 334    | 1120  |
| 15.    | Mumbai     | 0   | 0     | 0            | 0      | 0     | 32  | 32    | 1520         | 1040   | 2560  |
| 16.    | Satara     | 0   | 0     | 0            | 0      | 0     | 22  | 22    | 20           | 924    | 636   |
| 17.    | Ahmednagar | 74  | 14    | 976          | 456    | 1432  | 14  | 14    | 992          | 413    | 1410  |
| 18.    | Nashik     | 0   | 0     | 0            | 0      | 0     | 30  | 30    | 1932         | 468    | 2400  |
| 19.    | Parbhani   | 18  | 0     | 0            | 0      | 0     | 25  | 0     | 0            | 0      | 0     |
| 20.    | Osmanabad  | 93  | 17    | 142          | 33     | 175   | 16  | 16    | 1178         | 531    | 1709  |
| 21.    | Dhule      | 160   | 0     | 0            | 0      | 0     | 8   | 7     | 300          | 260    | 560   |

| 1     | 2          | 3    | 4   | 5    | 6    | 7     | 8   | 9   | 10    | 11    | 12    |
|-------|------------|------|-----|------|------|-------|-----|-----|-------|-------|-------|
| 22.   | Ratnagiri  | 0    | 0   | 0    | 0    | 0     | 9   | 9   | 458   | 262   | 720   |
| 23.   | Latur      | 116  | 71  | 2435 | 1236 | 3671  | 20  | 20  | 984   | 616   | 1600  |
| 24.   | Pune       | 0    | 0   | 0    | 0    | 0     | 28  | 28  | 1600  | 640   | 2240  |
| 25.   | Sindhudurg | 0    | 0   | 0    | 0    | 0     | 16  | 16  | 886   | 764   | 1650  |
| 26.   | Akola      | 280  | 42  | 1240 | 440  | 1680  | 7   | 14  | 879   | 278   | 1293  |
| 27.   | Chandrapur | 0    | 0   | 0    | 0    | 0     | 15  | 15  | 800   | 437   | 1237  |
| 28.   | Wardha     | 320  | 0   | 0    | 0    | 0     | 16  | 16  | 780   | 468   | 1248  |
| 29.   | Beed       | 0    | 0   | 0    | 0    | 0     | 22  | 22  | 1250  | 510   | 1760  |
| 30.   | Sangali    | 0    | 0   | 0    | 0    | 0     | 20  | 20  | 1205  | 465   | 1670  |
| 31.   | Gondia     | 16   | 16  | 840  | 440  | 1280  | 0   | 0   | 0     | 0     | 0     |
| 32.   | Washim     | 0    | 0   | 0    | 0    | 0     | 12  | 11  | 1161  | 443   | 1604  |
| Total |            | 2068 | 647 | 9995 | 4565 | 14560 | 557 | 537 | 31519 | 15574 | 46861 |

## National Young Leadership Programme

| S. No. | Kendra     | IEC Material |       | Awards to Youth Clubs for Sharamdaan |       |              |        |       |
|--------|------------|--------------|-------|--------------------------------------|-------|--------------|--------|-------|
|        |            | Target       |       | Target                               |       | Participants |        |       |
|        |            | Set          | Achiv | Set                                  | Achiv | Male         | Female | Total |
| 1      | 2          | 13           | 14    | 15                                   | 16    | 17           | 18     | 19    |
| 1.     | Aurangabad | 0            | 0     | 18                                   | 0     | 0            | 0      | 0     |
| 2.     | Alibag     | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 3.     | Bhandara   | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 4.     | Kolapur    | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 5.     | Solapur    | 1            | 1     | 22                                   | 19    | 0            | 0      | 0     |
| 6.     | Thane      | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 7.     | Jalgaon    | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 8.     | Nanded     | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 9.     | Yavatmal   | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 10.    | Amravati   | 170          | 170   | 0                                    | 0     | 0            | 0      | 0     |
| 11.    | Gadchiroli | 1            | 1     | 20                                   | 20    | 12           | 8      | 20    |
| 12.    | Jalana     | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |
| 13.    | Buldhana   | 0            | 0     | 0                                    | 0     | 0            | 0      | 0     |

| 1     | 2          | 13   | 14  | 15  | 16  | 17   | 18  | 19   |
|-------|------------|------|-----|-----|-----|------|-----|------|
| 14.   | Nagpur     | 1    | 1   | 28  | 20  | 225  | 156 | 381  |
| 15.   | Mumbai     | 1    | 1   | 16  | 16  | 1510 | 640 | 2150 |
| 16.   | Satara     | 1560 | 0   | 0   | 0   | 0    | 0   | 0    |
| 17.   | Ahmednagar | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 18.   | Nashik     | 1    | 1   | 0   | 0   | 0    | 0   |      |
| 19.   | Parbhani   | 0    | 0   | 30  | 0   | 0    | 0   | 0    |
| 20.   | Osmanabad  | 0    | 0   | 16  | 9   | 142  | 33  | 175  |
| 21.   | Dhule      | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 22.   | Ratnagiri  | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 23.   | Latur      | 0    | 0   | 20  | 20  | 0    | 0   | 0    |
| 24.   | Pune       | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 25.   | Sindhudurg | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 26.   | Akola      | 14   | 0   | 0   | 0   | 0    | 0   | 0    |
| 27.   | Chandrapur | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 28.   | Wardha     | 1    | 0   | 16  | 0   | 0    | 0   | 0    |
| 29.   | Beed       | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 30.   | Sangali    | 0    | 0   | 20  | 10  | 10   | 0   | 10   |
| 31.   | Gondia     | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| 32.   | Washim     | 0    | 0   | 0   | 0   | 0    | 0   | 0    |
| Total |            | 1750 | 175 | 206 | 114 | 1899 | 837 | 2736 |

**Statement – V**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra,  
Including Jalgaon District; During 2017-18*

| S. No. | Kendra     | Youth Club Development Programme |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Sett                             | Achiv | Male         | Female | Total |
| 1      | 2          | 3                                | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 9                                | 9     | 763          | 380    | 1143  |
| 2.     | Alibag     | 9                                | 9     | 1030         | 1250   | 2280  |
| 3.     | Bhandara   | 3                                | 2     | 110          | 48     | 168   |
| 4.     | Kolapur    | 8                                | 8     | 1048         | 577    | 1625  |

| 1     | 2          | 3   | 4   | 5     | 6    | 7     |
|-------|------------|-----|-----|-------|------|-------|
| 5.    | Solapur    | 8   | 7   | 235   | 174  | 409   |
| 6.    | Thane      | 7   | 7   | 114   | 136  | 350   |
| 7.    | Jalgaon    | 9   | 9   | 1008  | 637  | 1645  |
| 8.    | Nanded     | 3   | 3   | 194   | 121  | 315   |
| 9.    | Yavatmal   | 3   | 2   | 115   | 0    | 115   |
| 10.   | Amravati   | 9   | 9   | 44    | 17   | 61    |
| 11.   | Gadchiroli | 3   | 3   | 198   | 89   | 283   |
| 12.   | Jalana     | 3   | 3   | 46    | 18   | 64    |
| 13.   | Buldhana   | 5   | 5   | 445   | 130  | 575   |
| 14.   | Nagpur     | 9   | 9   | 473   | 246  | 719   |
| 15.   | Mumbai     | 3   | 3   | 398   | 161  | 559   |
| 16.   | Satara     | 3   | 3   | 120   | 23   | 143   |
| 17.   | Ahmednagar | 7   | 7   | 744   | 194  | 938   |
| 18.   | Nashik     | 7   | 7   | 1566  | 626  | 2192  |
| 19.   | Parbhani   | 2   | 2   | 92    | 52   | 144   |
| 20.   | Osmanabad  | 9   | 9   | 1535  | 265  | 1800  |
| 21.   | Dhule      | 3   | 3   | 165   | 90   | 255   |
| 22.   | Ratnagiri  | 7   | 7   | 45    | 25   | 70    |
| 23.   | Latur      | 7   | 7   | 974   | 383  | 1357  |
| 24.   | Pune       | 8   | 8   | 629   | 228  | 857   |
| 25.   | Sindhudurg | 3   | 3   | 630   | 510  | 1140  |
| 26.   | Akola      | 9   | 9   | 2375  | 642  | 3217  |
| 27.   | Chandrapur | 3   | 2   | 74    | 20   | 94    |
| 28.   | Wardha     | 9   | 9   | 432   | 224  | 656   |
| 29.   | Beed       | 7   | 7   | 1362  | 265  | 1627  |
| 30.   | Sangali    | 3   | 3   | 587   | -    | 587   |
| 31.   | Gondia     | 3   | 3   | 18    | 12   | 30    |
| 32.   | Hingoli    | 7   | 7   | 392   | 52   | 444   |
| 33.   | Nandurbar  | 3   | 2   | 148   | 55   | 203   |
| 34.   | Washim     | 2   | 2   | 1466  | 110  | 1576  |
| Total |            | 193 | 188 | 19575 | 7760 | 27641 |

| S. No. | Kendra     | Training in Youth Leadership & Community Development |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target   |       | Participants |        |       |
|        |            | Sett   | Achiv | Male         | Female | Total |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 1  | 1     | 30           | 10     | 40    |
| 2.     | Alibag     | 1  | 1     | 104          | 90     | 194   |
| 3.     | Bhandara   | 1  | 1     | 32           | 8      | 40    |
| 4.     | Kolapur    | 1  | 1     | 24           | 19     | 43    |
| 5.     | Solapur    | 1  | 1     | 25           | 15     | 40    |
| 6.     | Thane      | 1  | 1     | 24           | 16     | 40    |
| 7.     | Jalgaon    | 1  | 1     | 40           | 0      | 40    |
| 8.     | Nanded     | 1  | 1     | 88           | 32     | 120   |
| 9.     | Yavatmal   | 1  | 1     | 11           | 29     | 40    |
| 10.    | Amravati   | 1  | 1     | 34           | 7      | 41    |
| 11.    | Gadchiroli | 1  | 1     | 15           | 25     | 40    |
| 12.    | Jalana     | 1  | 1     | 66           | 22     | 88    |
| 13.    | Buldhana   | 1  | 1     | 34           | 10     | 44    |
| 14.    | Nagpur     | 1  | 1     | 27           | 13     | 40    |
| 15.    | Mumbai     | 1  | 1     | 28           | 12     | 40    |
| 16.    | Satara     | 1  | 1     | 37           | 18     | 55    |
| 17.    | Ahmednagar | 1  | 1     | 12           | 3      | 15    |
| 18.    | Nashik     | 1  | 1     | 29           | 11     | 40    |
| 19.    | Parbhani   | 1  | 1     | 40           | 0      | 40    |
| 20.    | Osmanabad  | 1  | 1     | 46           | 4      | 50    |
| 21.    | Dhule      | 1  | 1     | 25           | 15     | 40    |
| 22.    | Ratnagiri  | 1  | 1     | 28           | 12     | 40    |
| 23.    | Latur      | 1  | 1     | 30           | 10     | 40    |
| 24.    | Pune       | 1  | 1     | 23           | 17     | 40    |
| 25.    | Sindhudurg | 1  | 1     | 30           | 10     | 40    |
| 26.    | Akola      | 1  | 1     | 30           | 12     | 42    |
| 27.    | Chandrapur | 1  | 1     | 29           | 11     | 40    |

| 1     | 2         | 8  | 9  | 10   | 11  | 12   |
|-------|-----------|----|----|------|-----|------|
| 28.   | Wardha    | 1  | 1  | 18   | 22  | 40   |
| 29.   | Beed      | 1  | 1  | 26   | 12  | 40   |
| 30.   | Sangali   | 1  | 1  | 38   | 7   | 45   |
| 31.   | Gondia    | 1  | 1  | 30   | 410 | 40   |
| 32.   | Hingoli   | 1  | 1  | 40   | 0   | 40   |
| 33.   | Nandurbar | 1  | 1  | 20   | 20  | 40   |
| 34.   | Washim    | 1  | 1  | 40   | 0   | 40   |
| Total |           | 34 | 34 | 1153 | 902 | 1657 |

| S. No. | Kendra     | Block Level Sports |       |              |        |       |
|--------|------------|--------------------|-------|--------------|--------|-------|
|        |            | Target             |       | Participants |        |       |
|        |            | Sett               | Achiv | Male         | Female | Total |
| 1      | 2          | 13                 | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 9                  | 9     | 1440         | 749    | 2689  |
| 2.     | Alibag     | 9                  | 9     | 240          | 255    | 495   |
| 3.     | Bhandara   | 3                  | 2     | 250          | 111    | 351   |
| 4.     | Kolapur    | 8                  | 8     | 690          | 469    | 1159  |
| 5.     | Solapur    | 7                  | 7     | 1813         | 0      | 1813  |
| 6.     | Thane      | 7                  | 7     | 754          | 396    | 1150  |
| 7.     | Jalgaon    | 9                  | 9     | 727          | 567    | 1294  |
| 8.     | Nanded     | 3                  | 3     | 386          | 0      | 386   |
| 9.     | Yavatmal   | 3                  | 2     | 513          | 0      | 513   |
| 10.    | Amravati   | 9                  | 9     | 1917         | 145    | 2062  |
| 11.    | Gadchiroli | 3                  | 3     | 411          | 100    | 511   |
| 12.    | Jalana     | 3                  | 3     | 515          | 256    | 771   |
| 13.    | Buldhana   | 8                  | 8     | 1679         | 594    | 2273  |
| 14.    | Nagpur     | 9                  | 9     | 1029         | 519    | 2067  |
| 15.    | Mumbai     | 3                  | 3     | 1069         | 600    | 1669  |
| 16.    | Satara     | 3                  | 3     | 258          | -      | 258   |
| 17.    | Ahmednagar | 8                  | 8     | 1482         | 524    | 2006  |
| 18.    | Nashik     | 7                  | 7     | 1382         | 581    | 1963  |

| 1     | 2          | 13  | 14  | 15    | 16    | 17    |
|-------|------------|-----|-----|-------|-------|-------|
| 19.   | Parbhani   | 2   | 2   | 321   | 66    | 387   |
| 20.   | Osmanabad  | 9   | 9   | 2091  | 463   | 2554  |
| 21.   | Dhule      | 3   | 3   | 556   | 0     | 556   |
| 22.   | Ratnagiri  | 9   | 9   | 1080  | 0     | 1080  |
| 23.   | Latur      | 9   | 9   | 972   | 110   | 1082  |
| 24.   | Pune       | 8   | 8   | 1421  | 679   | 2100  |
| 25.   | Sindhudurg | 3   | 3   | 1405  | 300   | 1705  |
| 26.   | Akola      | 7   | 9   | 1291  | 974   | 2265  |
| 27.   | Chandrapur | 3   | 2   | 262   | 0     | 262   |
| 28.   | Wardha     | 9   | 9   | 1052  | 942   | 1994  |
| 29.   | Beed       | 7   | 7   | 1022  | 410   | 1432  |
| 30.   | Sangali    | 3   | 3   | 571   | 0     | 571   |
| 31.   | Gondia     | 3   | 3   | 575   | 375   | 950   |
| 32.   | Hingoli    | 7   | 7   | 275   | 0     | 275   |
| 33.   | Nandurbar  | 3   | 3   | 465   | 0     | 465   |
| 34.   | Washim     | 3   | 3   | 494   | 175   | 669   |
| Total |            | 199 | 198 | 30408 | 10360 | 41787 |

| S. No. | Kendra     | District Level Sports |       |              |        |       |
|--------|------------|-----------------------|-------|--------------|--------|-------|
|        |            | Target                |       | Participants |        |       |
|        |            | Sett                  | Achiv | Male         | Female | Total |
| 1      | 2          | 3                     | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 1                     | 1     | 211          | 55     | 261   |
| 2.     | Alibag     | 1                     | 1     | 58           | 42     | 100   |
| 3.     | Bhandara   | 1                     | 1     | 256          | 123    | 137   |
| 4.     | Kolapur    | 1                     | 1     | 100          | 77     | 177   |
| 5.     | Solapur    | 1                     | 1     | 220          | 0      | 220   |
| 6.     | Thane      | 1                     | 1     | 108          | 44     | 152   |
| 7.     | Jalgaon    | 1                     | 1     | 305          | 160    | 465   |
| 8.     | Nanded     | 1                     | 1     | 395          | 260    | 655   |
| 9.     | Yavatmal   | 1                     | 1     | 69           | 45     | 115   |

| 1     | 2          | 3  | 4  | 5    | 6    | 7     |
|-------|------------|----|----|------|------|-------|
| 10.   | Amravati   | 1  | 1  | 221  | 0    | 221   |
| 11.   | Gadchiroli | 1  | 1  | 89   | 50   | 139   |
| 12.   | Jalana     | 1  | 1  | 347  | 55   | 402   |
| 13.   | Buldhana   | 1  | 1  | 200  | 75   | 275   |
| 14.   | Nagpur     | 1  | 1  | 140  | 60   | 200   |
| 15.   | Mumbai     | 1  | 1  | 930  | 418  | 1348  |
| 16.   | Satara     | 1  | 1  | 116  | 0    | 116   |
| 17.   | Ahmednagar | 1  | 1  | 324  | 639  | 963   |
| 18.   | Nashik     | 1  | 1  | 341  | 122  | 353   |
| 19.   | Parbhani   | 1  | 1  | 65   | 21   | 86    |
| 20.   | Osmanabad  | 1  | 1  | 320  | 80   | 400   |
| 21.   | Dhule      | 1  | 1  | 265  | 0    | 265   |
| 22.   | Ratnagiri  | 1  | 1  | 160  | 0    | 160   |
| 23.   | Latur      | 1  | 1  | 149  | 0    | 149   |
| 24.   | Pune       | 1  | 1  | 955  | 443  | 1398  |
| 25.   | Sindhudurg | 1  | 1  | 659  | 0    | 659   |
| 26.   | Akola      | 1  | 1  | 94   | 33   | 127   |
| 27.   | Chandrapur | 1  | 1  | 287  | 1    | 288   |
| 28.   | Wardha     | 9  | 9  | 650  | 352  | 1002  |
| 29.   | Beed       | 1  | 1  | 347  | 55   | 402   |
| 30.   | Sangali    | 1  | 1  | 203  | 0    | 203   |
| 31.   | Gondia     | 1  | 1  | 225  | 100  | 325   |
| 32.   | Hingoli    | 1  | 1  | 120  | 0    | 120   |
| 33.   | Nandurbar  | 1  | 1  | 240  | 0    | 240   |
| 34.   | Washim     | 1  | 1  | 417  | 54   | 471   |
| Total |            | 42 | 42 | 9586 | 3364 | 12594 |

| S. No. | Kendra     | Skill Up-gradation Training Programme - SUTP |       |              |        |       |
|--------|------------|--|-------|--------------|--------|-------|
|        |            | Target                                       |       | Participants |        |       |
|        |            | Sett   | Achiv | Male         | Female | Total |
| 1      | 2          | 8  | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 9  | 7     | 88           | 117    | 205   |
| 2.     | Alibag     | 9  | 9     | 135          | 185    | 320   |

| 1   | 2          | 8 | 9  | 10  | 11  | 12  |
|-----|------------|---|----|-----|-----|-----|
| 3.  | Bhandara   | 4 | 4  | 6   | 109 | 115 |
| 4.  | Kolapur    | 9 | 9  | 0   | 235 | 235 |
| 5.  | Solapur    | 8 | 8  | 0   | 205 | 205 |
| 6.  | Thane      | 8 | 8  | 324 | 76  | 400 |
| 7.  | Jalgaon    | 9 | 9  | 100 | 175 | 275 |
| 8.  | Nanded     | 5 | 5  | 0   | 150 | 150 |
| 9.  | Yavatmal   | 5 | 4  | 0   | 80  | 80  |
| 10. | Amravati   | 9 | 9  | 10  | 221 | 231 |
| 11. | Gadchiroli | 4 | 4  | 0   | 121 | 121 |
| 12. | Jalana     | 4 | 4  | 0   | 100 | 100 |
| 13. | Buldhana   | 9 | 9  | 42  | 215 | 257 |
| 14. | Nagpur     | 9 | 8  | 0   | 200 | 200 |
| 15. | Mumbai     | 5 | 5  | 0   | 125 | 125 |
| 16. | Satara     | 5 | 5  | 0   | 214 | 214 |
| 17. | Ahmednagar | 7 | 7  | 0   | 245 | 245 |
| 18. | Nashik     | 8 | 8  | 0   | 240 | 240 |
| 19. | Parbhani   | 4 | 3  | 0   | 75  | 75  |
| 20. | Osmanabad  | 9 | 9  | 0   | 300 | 300 |
| 21. | Dhule      | 5 | 5  | 0   | 125 | 125 |
| 22. | Ratnagiri  | 8 | 8  | 0   | 200 | 200 |
| 23. | Latur      | 9 | 12 | 0   | 300 | 300 |
| 24. | Pune       | 9 | 9  | 0   | 225 | 225 |
| 25. | Sindhudurg | 5 | 5  | 0   | 135 | 135 |
| 26. | Akola      | 9 | 10 | 0   | 278 | 278 |
| 27. | Chandrapur | 5 | 4  | 0   | 112 | 112 |
| 28. | Wardha     | 1 | 1  | 0   | 200 | 200 |
| 29. | Beed       | 8 | 8  | 0   | 200 | 200 |
| 30. | Sangali    | 4 | 4  | 0   | 100 | 100 |
| 31. | Gondia     | 4 | 4  | 0   | 107 | 107 |
| 32. | Hingoli    | 8 | 8  | 0   | 200 | 200 |
| 33. | Nandurbar  | 5 | 3  | 25  | 75  | 100 |

| 1     | 2      | 8   | 9   | 10  | 11   | 12   |
|-------|--------|-----|-----|-----|------|------|
| 34.   | Washim | 4   | 4   | 33  | 68   | 101  |
| Total |        | 223 | 219 | 763 | 5713 | 6476 |

| S. No. | Kendra     | Promotion of Folk Art & Cultural |       |              |        |       |
|--------|------------|----------------------------------|-------|--------------|--------|-------|
|        |            | Target                           |       | Participants |        |       |
|        |            | Sett                             | Achiv | Male         | Female | Total |
| 1      | 2          | 13                               | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 1                                | 1     | 744          | 338    | 1081  |
| 2.     | Alibag     | 1                                | 1     | 35           | 50     | 85    |
| 3.     | Bhandara   | 1                                | 1     | 176          | 256    | 432   |
| 4.     | Kolapur    | 1                                | 1     | 269          | 76     | 345   |
| 5.     | Solapur    | 1                                | 1     | 160          | 80     | 240   |
| 6.     | Thane      | 1                                | 1     | 154          | 47     | 201   |
| 7.     | Jalgaon    | 1                                | 1     | 295          | 247    | 537   |
| 8.     | Nanded     | 1                                | 1     | 87           | 37     | 124   |
| 9.     | Yavatmal   | 1                                | 1     | 322          | 223    | 545   |
| 10.    | Amravati   | 1                                | 1     | 23           | 233    | 256   |
| 11.    | Gadchiroli | 1                                | 1     | 38           | 91     | 129   |
| 12.    | Jalana     | 1                                | 1     | 285          | 72     | 357   |
| 13.    | Buldhana   | 1                                | 1     | 155          | 80     | 235   |
| 14.    | Nagpur     | 1                                | 1     | 62           | 84     | 146   |
| 15.    | Mumbai     | 1                                | 1     | 865          | 250    | 1150  |
| 16.    | Satara     | 1                                | 1     | 110          | 70     | 180   |
| 17.    | Ahmednagar | 1                                | 1     | 792          | 447    | 1239  |
| 18.    | Nashik     | 1                                | 1     | 456          | 261    | 517   |
| 19.    | Parbhani   | 1                                | 1     | 169          | 86     | 255   |
| 20.    | Osmanabad  | 1                                | 1     | 70           | 510    | 580   |
| 21.    | Dhule      | 1                                | 1     | 725          | 275    | 1000  |
| 22.    | Ratnagiri  | 1                                | 1     | 167          | 89     | 256   |
| 23.    | Latur      | 1                                | 1     | 110          | 52     | 162   |
| 24.    | Pune       | 1                                | 1     | 665          | 255    | 920   |

| 1     | 2          | 13 | 14 | 15   | 16   | 17    |
|-------|------------|----|----|------|------|-------|
| 25.   | Sindhudurg | 1  | 1  | 180  | 220  | 400   |
| 26.   | Akola      | 1  | 1  | 76   | 46   | 122   |
| 27.   | Chandrapur | 1  | 1  | 58   | 38   | 141   |
| 28.   | Wardha     | 1  | 1  | 722  | 630  | 1402  |
| 29.   | Beed       | 1  | 1  | 285  | 72   | 357   |
| 30.   | Sangali    | 1  | 1  | 154  | 73   | 227   |
| 31.   | Gondia     | 1  | 1  | 165  | 85   | 250   |
| 32.   | Hingoli    | 1  | 1  | 169  | 48   | 302   |
| 33.   | Nandurbar  | 1  | 1  | 240  | 110  | 350   |
| 34.   | Washim     | 1  | 1  | 53   | 60   | 113   |
| Total |            | 34 | 34 | 9036 | 5591 | 14636 |

| S. No. | Kendra     | Days & Weeks |       |              |        |       |
|--------|------------|--------------|-------|--------------|--------|-------|
|        |            | Target       |       | Participants |        |       |
|        |            | Sett         | Achiv | Male         | Female | Total |
| 1      | 2          | 3            | 4     | 5            | 6      | 7     |
| 1.     | Aurangabad | 25           | 25    | 3789         | 1953   | 5742  |
| 2.     | Alibag     | 25           | 25    | 457          | 402    | 859   |
| 3.     | Bhandara   | 25           | 25    | 1413         | 641    | 2054  |
| 4.     | Kolapur    | 25           | 25    | 3341         | 2437   | 5778  |
| 5.     | Solapur    | 25           | 26    | 948          | 297    | 10245 |
| 6.     | Thane      | 25           | 25    | 2154         | 874    | 3028  |
| 7.     | Jalgaon    | 25           | 40    | 2932         | 1594   | 4506  |
| 8.     | Nanded     | 25           | 25    | 580          | 275    | 855   |
| 9.     | Yavatmal   | 25           | 28    | 11899        | 8895   | 20795 |
| 10.    | Amravati   | 25           | 25    | 11469        | 5957   | 17426 |
| 11.    | Gadchiroli | 25           | 26    | 1553         | 1216   | 2894  |
| 12.    | Jalana     | 25           | 25    | 2399         | 1436   | 3835  |
| 13.    | Buldhana   | 25           | 28    | 11126        | 5042   | 16168 |
| 14.    | Nagpur     | 25           | 25    | 1787         | 1098   | 2944  |
| 15.    | Mumbai     | 25           | 25    | 2490         | 825    | 3315  |

| 1     | 2          | 3   | 4   | 5      | 6     | 7      |
|-------|------------|-----|-----|--------|-------|--------|
| 16.   | Satara     | 25  | 20  | 7733   | 5777  | 13510  |
| 17.   | Ahmednagar | 25  | 30  | 6932   | 511.6 | 12045  |
| 18.   | Nashik     | 25  | 38  | 8514   | 5071  | 13585  |
| 19.   | Parbhani   | 25  | 8   | 891    | 39    | 1405   |
| 20.   | Osmanabad  | 25  | 25  | 7755   | 4893  | 12648  |
| 21.   | Dhule      | 25  | 25  | 5043   | 2870  | 7913   |
| 22.   | Ratnagiri  | 25  | 25  | 2156   | 1404  | 3560   |
| 23.   | Latur      | 25  | 25  | 1229   | 591   | 1820   |
| 24.   | Pune       | 25  | 25  | 2060   | 720   | 2780   |
| 25.   | Sindhudurg | 25  | 25  | 1110   | 1053  | 2163   |
| 26.   | Akola      | 25  | 28  | 9684   | 7447  | 17131  |
| 27.   | Chandrapur | 25  | 25  | 4047   | 3672  | 7695   |
| 28.   | Wardha     | 25  | 26  | 2893   | 1610  | 4503   |
| 29.   | Beed       | 25  | 25  | 2399   | 120   | 2519   |
| 30.   | Sangali    | 25  | 25  | 4315   | 5558  | 9873   |
| 31.   | Gondia     | 25  | 25  | 3425   | 2850  | 6275   |
| 32.   | Hingoli    | 25  | 25  | 1003   | 576   | 1579   |
| 33.   | Nandurbar  | 25  | 25  | 3185   | 1668  | 4813   |
| 34.   | Washim     | 25  | 23  | 22867  | 9153  | 32020  |
| Total |            | 850 | 871 | 155578 | 93130 | 258281 |

| S. No. | Kendra     | District Youth Convention |       |              |        |       |
|--------|------------|---------------------------|-------|--------------|--------|-------|
|        |            | Target                    |       | Participants |        |       |
|        |            | Sett                      | Achiv | Male         | Female | Total |
| 1      | 2          | 8                         | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 1                         | 1     | 400          | 135    | 535   |
| 2.     | Alibag     | 1                         | 1     | 60           | 90     | 150   |
| 3.     | Bhandara   | 1                         | 1     | 176          | 62     | 238   |
| 4.     | Kolapur    | 1                         | i     | 189          | 173    | 362   |
| 5.     | Solapur    | 1                         | 1     | 1150         | 760    | 1910  |
| 6.     | Thane      | 1                         | 1     | 74           | 27     | 101   |
| 7.     | Jalgaon    | 1                         | 1     | 227          | 93     | 320   |
| 8.     | Nanded     | 1                         | 1     | 87           | 37     | 124   |

| 1     | 2          | 8  | 9  | 10   | 11   | 12    |
|-------|------------|----|----|------|------|-------|
| 9.    | Yavatmal   | 1  | 1  | 322  | 223  | 545   |
| 10.   | Amravati   | 1  | 1  | 243  | 78   | 321   |
| 11.   | Gadchiroli | 1  | 1  | 37   | 66   | 103   |
| 12.   | Jalana     | 1  | 1  | 380  | 120  | 500   |
| 13.   | Buldhana   | 1  | 1  | 155  | 80   | 257   |
| 14.   | Nagpur     | 1  | 1  | 217  | 161  | 378   |
| 15.   | Mumbai     | 1  | 1  | 170  | 120  | 290   |
| 16.   | Satara     | 1  | 1  | 221  | 129  | 350   |
| 17.   | Ahmednagar | 1  | 1  | 844  | 447  | 1291  |
| 18.   | Nashik     | 1  | 1  | 402  | 205  | 607   |
| 19.   | Parbhani   | 1  | 0  | 0    | 0    | 0     |
| 20.   | Osmanabad  | 1  | 1  | 438  | 72   | 510   |
| 21.   | Dhule      | 1  | 1  | 402  | 205  | 607   |
| 22.   | Ratnagiri  | 1  | 1  | 176  | 124  | 300   |
| 23.   | Latur      | 1  | 1  | 172  | 77   | 249   |
| 24.   | Pune       | 1  | 1  | 665  | 255  | 920   |
| 25.   | Sindhudurg | 1  | 1  | 180  | 220  | 400   |
| 26.   | Akola      | 1  | 1  | 128  | 49   | 177   |
| 27.   | Chandrapur | 1  | 1  | 71   | 92   | 163   |
| 28.   | Wardha     | 1  | 1  | 99   | 114  | 213   |
| 29.   | Beed       | 1  | 1  | 380  | 120  | 500   |
| 30.   | Sangali    | 1  | 1  | 154  | 73   | 227   |
| 31.   | Gondia     | 1  | 1  | 165  | 85   | 250   |
| 32.   | Hingoli    | 1  | 1  | 0    | 0    | 0     |
| 33.   | Nandurbar  | 1  | 1  | 110  | 40   | 150   |
| 34.   | Washim     | 1  | 1  | 365  | 335  | 700   |
| Total |            | 34 | 33 | 8859 | 4867 | 13748 |

| S. No. | Kendra     | Mahatma Gandhi Yuva Swachhta Abhiyan |       |              |        |       |
|--------|------------|--------------------------------------|-------|--------------|--------|-------|
|        |            | Target                               |       | Participants |        |       |
|        |            | Sett                                 | Achiv | Male         | Female | Total |
| 1      | 2          | 13                                   | 14    | 15           | 16     | 17    |
| 1.     | Aurangabad | 0                                    | 0     | 0            | 0      | 0     |

| 1              | 2 | 13 | 14 | 15 | 16  | 17  |
|----------------|---|----|----|----|-----|-----|
| 2. Alibag      |   | 0  | 0  | 0  | 0   | 0   |
| 3. Bhandara    |   | 0  | 0  | 0  | 0   | 0   |
| 4. Kolapur     |   | 0  | 0  | 0  | 0   | 0   |
| 5. Solapur     |   | 0  | 0  | 0  | 0   | 0   |
| 6. Thane       |   | 0  | 0  | 0  | 0   | 0   |
| 7. Jalgaon     |   | 1  | 1  | 75 | 0   | 75  |
| 8. Nanded      |   | 0  | 0  | 0  | 0   | 0   |
| 9. Yavatmal    |   | 0  | 0  | 0  | 0   | 0   |
| 10. Amravati   |   | 1  | 1  | 82 | 13  | 95  |
| 11. Gadchiroli |   | 0  | 0  | 0  | 0   | 0   |
| 12. Jalana     |   | 0  | 0  | 0  | 0   | 0   |
| 13. Buldhana   |   | 0  | 0  | 0  | 0   | 0   |
| 14. Nagpur     |   | 1  | 1  | 26 | 24  | 50  |
| 15. Mumbai     |   | 0  | 0  | 0  | 0   | 0   |
| 16. Satara     |   | 0  | 0  | 0  | 0   | 0   |
| 17. Ahmednagar |   | 0  | 0  | 0  | 0   | 0   |
| 18. Nashik     |   | 1  | 1  | 0  | 0   | 0   |
| 19. Parbhani   |   | 0  | 0  | 0  | 0   | 0   |
| 20. Osmanabad  |   | 0  | 0  | 0  | 0   | 0   |
| 21. Dhule      |   | 0  | 0  | 0  | 0   | 0   |
| 22. Ratnagiri  |   | 1  | 1  | 89 | 61  | 150 |
| 23. Latur      |   | 1  | 1  | 41 | 9   | 50  |
| 24. Pune       |   | 0  | 0  | 0  | 0   | 0   |
| 25. Sindhudurg |   | 0  | 0  | 0  | 0   | 0   |
| 26. Akola      |   | 1  | 1  | 47 | 12  | 59  |
| 27. Chandrapur |   | 0  | 0  | 0  | 0   | 0   |
| 28. Wardha     |   | 1  | 1  | 40 | 210 | 60  |
| 29. Beed       |   | 0  | 0  | 0  | 0   | 0   |
| 30. Sangali    |   | 0  | 0  | 0  | 0   | 0   |
| 31. Gondia     |   | 0  | 0  | 0  | 0   | 0   |
| 32. Hingoli    |   | 0  | 0  | 0  | 0   | 0   |

| 1     | 2         | 13 | 14 | 15  | 16  | 17  |
|-------|-----------|----|----|-----|-----|-----|
| 33.   | Nandurbar | 0  | 0  | 0   | 0   | 0   |
| 34.   | Washim    | 0  | 0  | 0   | 0   | 0   |
| Total |           | 8  | 8  | 400 | 329 | 539 |

| S. No. | Kendra     | Yuva Adarsh Gram Vikas Karyakaram |       |              |        |       | (AOYC) |       |
|--------|------------|-----------------------------------|-------|--------------|--------|-------|--------|-------|
|        |            | Target                            |       | Participants |        |       | Target |       |
|        |            | Sett                              | Achiv | Male         | Female | Total | Sett   | Achiv |
| 1      | 2          | 3                                 | 4     | 5            | 6      | 7     | 8      | 9     |
| 1.     | Aurangabad | 12                                | 12    | 356          | 203    | 559   | 1      | 1     |
| 2.     | Alibag     | 1                                 | 1     | 60           | 45     | 105   | 1      | 1     |
| 3.     | Bhandara   | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 4.     | Kolapur    | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 5.     | Solapur    | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 6.     | Jalgaon    | 1                                 | 1     | 50           | 0      | 50    | 1      | 1     |
| 7.     | Nanded     | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 8.     | Yavatmal   | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 9.     | Amravati   | 1                                 | 1     | 27           | 12     | 39    | 1      | 1     |
| 10.    | Gadchiroli | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 11.    | Jalana     | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 12.    | Buldhana   | 1                                 | 1     | 64           | 26     | 90    | 1      | 1     |
| 13.    | Nagpur     | 1                                 | 1     | 10           | 20     | 30    | 1      | 1     |
| 14.    | Mumbai     | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 15.    | Satara     | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 16.    | Ahmednagar | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 17.    | Nashik     | 1                                 | 1     | 24           | 16     | 40    | 1      | 1     |
| 18.    | Osmanabad  | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 19.    | Dhule      | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 20.    | Ratnagiri  | 1                                 | 1     | 78           | 47     | 125   | 1      | 1     |
| 21.    | Latur      | 1                                 | 1     | 39           | 11     | 50    | 1      | 1     |
| 22.    | Pune       | 0                                 | 0     | 0            | 0      | 0     | 1      | 1     |
| 23.    | Akola      | 1                                 | 1     | 120          | 65     | 185   | 1      | 1     |
| 24.    | Wardha     | 1                                 | 1     | 19           | 11     | 30    | 1      | 1     |

| 1     | 2         | 3  | 4  | 5   | 6   | 7    | 8  | 9  |
|-------|-----------|----|----|-----|-----|------|----|----|
| 25.   | Beed      | 0  | 0  | 0   | 0   | 0    | 1  | 1  |
| 26.   | Sangali   | 0  | 0  | 0   | 0   | 0    | 1  | 1  |
| 27.   | Hingoli   | 0  | 0  | 0   | 0   | 0    | 1  | 1  |
| 28.   | Nandurbar | 0  | 0  | 0   | 0   | 0    | 1  | 1  |
| Total |           | 22 | 22 | 847 | 456 | 1303 | 28 | 28 |

## National Programme for Youth &amp; Adolescents

| S. No. | Kendra     | Adventure Promotion |       |              |        |       | Life Skill Education Programme |       |              |        |       |
|--------|------------|---------------------|-------|--------------|--------|-------|--------------------------------|-------|--------------|--------|-------|
|        |            | Target              |       | Participants |        |       | Target                         |       | Participants |        |       |
|        |            | Sett                | Achiv | Male         | Female | Total | Sett                           | Achiv | Male         | Female | Total |
| 1.     | Satara     | 1                   | 1     | 20           | 5      | 25    | 1                              | 1     | 21           | 19     | 40    |
| 2.     | Pune       | 1                   | 1     | 14           | 11     | 25    | 1                              | 1     | 21           | 19     | 40    |
| 3.     | Sindhudurg | 1                   | 1     | 18           | 6      | 25    | 0                              | 0     | 0            | 0      | 0     |
| Total  |            | 3                   | 3     | 52           | 22     | 75    | 2                              | 2     | 42           | 38     | 80    |

## Special Programmes

| S. No. | Kendra     | Tribal Youth Exchange Programme |       |              |        |       | NE-YEP |       |              |        |       |
|--------|------------|---------------------------------|-------|--------------|--------|-------|--------|-------|--------------|--------|-------|
|        |            | Target                          |       | Participants |        |       | Target |       | Participants |        |       |
|        |            | Sett                            | Achiv | Male         | Female | Total | Sett   | Achiv | Male         | Female | Total |
| 1.     | Gadchiroli | 3                               | 3     | 35           | 35     | 70    | 0      | 0     | 0            | 0      | 0     |
| 2.     | Mumbai     | 1                               | 1     | 123          | 97     | 220   | 0      | 0     | 0            | 0      | 0     |
| 3.     | Pune       | 0                               | 0     | 0            | 0      | 0     | 1      | 1     | 164          | 95     | 259   |
| Total  |            | 4                               | 4     | 158          | 132    | 290   | 1      | 1     | 164          | 95     | 259   |

## Special Project

| S. No. | Kendra     | Youth Exchange Programme |       |              |        |       | Declamation Contest |       |              |        |       |
|--------|------------|--------------------------|-------|--------------|--------|-------|---------------------|-------|--------------|--------|-------|
|        |            | Target                   |       | Participants |        |       | Target              |       | Participants |        |       |
|        |            | Sett                     | Achiv | Male         | Female | Total | Sett                | Achiv | Male         | Female | Total |
| 1      | 2          | 3                        | 4     | 5            | 6      | 7     | 8                   | 9     | 10           | 11     | 12    |
| 1.     | Aurangabad | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 27           | 14     | 41    |
| 2.     | Alibag     | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 32           | 16     | 48    |
| 3.     | Bhandara   | 0                        | 0     | 0            | 0      | 0     | 1                   | 1     | 31           | 16     | 47    |

| 1     | 2          | 3 | 4 | 5  | 6  | 7   | 8  | 9  | 10   | 11   | 12   |
|-------|------------|---|---|----|----|-----|----|----|------|------|------|
| 4.    | Kolapur    | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 6    | 4    | 10   |
| 5.    | Solapur    | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 28   | 15   | 43   |
| 6.    | Thane      | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 15   | 10   | 25   |
| 7.    | Jalgaon    | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 110  | 50   | 160  |
| 8.    | Nanded     | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 39   | 14   | 53   |
| 9.    | Yavatmal   | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 10.   | Amravati   | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 417  | 626  | 1043 |
| 11.   | Gadchiroli | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 12.   | Jalana     | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 13.   | Buldhana   | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 80   | 40   | 120  |
| 14.   | Nagpur     | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 47   | 18   | 69   |
| 15.   | Mumbai     | 1 | 1 | 64 | 36 | 100 | 1  | 1  | 54   | 18   | 72   |
| 16.   | Satara     | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 175  | 73   | 248  |
| 17.   | Ahmednagar | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 0    | 0    | 0    |
| 18.   | Nashik     | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 36   | 15   | 51   |
| 19.   | Parbhani   | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 112  | 35   | 147  |
| 20.   | Osmanabad  | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 72   | 29   | 101  |
| 21.   | Dhule      | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 22.   | Ratnagiri  | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 153  | 77   | 230  |
| 23.   | Latur      | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 19   | 11   | 30   |
| 24.   | Pune       | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 15   | 10   | 25   |
| 25.   | Sindhudurg | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 55   | 47   | 102  |
| 26.   | Akola      | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 48   | 22   | 70   |
| 27.   | Chandrapur | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 26   | 16   | 42   |
| 28.   | Wardha     | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 15   | 9    | 24   |
| 29.   | Beed       | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 17   | 11   | 28   |
| 30.   | Sangali    | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 62   | 31   | 93   |
| 31.   | Gondia     | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 32.   | Hingoli    | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| 33.   | Nandurbar  | 0 | 0 | 0  | 0  | 0   | 1  | 1  | 110  | 50   | 160  |
| 34.   | Washim     | 0 | 0 | 0  | 0  | 0   | 1  | 0  | 0    | 0    | 0    |
| Total |            | 1 | 1 | 64 | 36 | 100 | 34 | 26 | 1801 | 1277 | 3082 |

| National Young Leaders Programme |            |  |       |              |        |       |  |       |              |        |       |
|----------------------------------|------------|--|-------|--------------|--------|-------|--|-------|--------------|--------|-------|
| S. No.                           | Kendra     | Village level Neighbourhood Youth Parliament |       |              |        |       | Block level Neighbourhood Youth Parliament |       |              |        |       |
|                                  |            | Target                                       |       | Participants |        |       | Target                                     |       | Participants |        |       |
|                                  |            | Sett   | Achiv | Male         | Female | Total | Sett                                       | Achiv | Male         | Female | Total |
| 1                                | 2          | 3  | 4     | 5            | 6      | 7     | 8  | 9     | 10           | 11     | 12    |
| 1.                               | Aurangabad | 360  | 280   | 1240         | 1000   | 2240  | 9  | 9     | 520          | 200    | 720   |
| 2.                               | Alibag     | 65   | 65    | 1450         | 1560   | 3010  | 15   | 15    | 258          | 235    | 493   |
| 3.                               | Bhandara   | 0  | 0     | 0            | 0      | 0     | 32   | 31    | 1962         | 490    | 2452  |
| 4.                               | Kolapur    | 46   | 46    | 2316         | 1479   | 3795  | 12   | 12    | 661          | 398    | 1063  |
| 5.                               | Solapur    | 90   | 86    | 5462         | 1418   | 6880  | 11   | 11    | 576          | 304    | 880   |
| 6.                               | Thane      | 0  | 0     | 0            | 0      | 0     | 74   | 74    | 3420         | 2500   | 5920  |
| 7.                               | Jalgaon    | 90   | 90    | 5082         | 2118   | 7200  | 15   | 15    | 680          | 520    | 1200  |
| 8.                               | Nanded     | 27   | 27    | 1032         | 564    | 1596  | 32   | 32    | 1679         | 915    | 2594  |
| 9.                               | Yavatmal   | 0  | 0     | 0            | 0      | 0     | 16   | 10    | 684          | 188    | 872   |
| 10.                              | Amravati   | 75   | 75    | 4340         | 2660   | 7000  | 14   | 14    | 898          | 550    | 1448  |
| 11.                              | Gadchiroli | 0  | 0     | 0            | 0      | 0     | 12   | 12    | 500          | 460    | 960   |
| 12.                              | Jalana     | 0  | 0     | 0            | 0      | 0     | 20   | 20    | 1051         | 549    | 1600  |
| 13.                              | Buldhana   | 0  | 0     | 0            | 0      | 0     | 13   | 93    | 4257         | 2449   | 6706  |
| 14.                              | Nagpur     | 28   | 28    | 1488         | 752    | 2240  | 14   | 14    | 765          | 355    | 1120  |
| 15.                              | Mumbai     | 0  | 0     | 0            | 0      | 0     | 53   | 53    | 2760         | 1480   | 4240  |
| 16.                              | Satara     | 60   | 53    | 4805         | 1025   | 5830  | 22   | 22    | 1760         | 660    | 2420  |
| 17.                              | Ahmednagar | 0  | 0     | 0            | 0      | 0     | 132  | 132   | 13286        | 7635   | 20921 |
| 18.                              | Nashik     | 0  |       | 0            | 0      | 0     | 15   | 15    | 940          | 360    | 1200  |
| 19.                              | Parbhani   | 18   | 0     | 0            | 0      | 0     | 18   | 0     | 0            | 0      | 0     |
| 20.                              | Osmanabad  | 0  | 0     | 0            | 0      | 0     | 54   | 54    | 2529         | 1791   | 4320  |
| 21.                              | Dhule      | 19   | 19    | 849          | 671    | 1520  | 0  | 0     | 0            | 0      | 0     |
| 22.                              | Ratnagiri  | 0  | 0     | 0            | 0      | 0     | 37   | 37    | 1875         | 1085   | 2960  |
| 23.                              | Latur      | 39   | 38    | 1701         | 767    | 2468  | 39   | 39    | 2214         | 906    | 3120  |
| 24.                              | Pune       | 0  | 0     | 0            | 0      | 0     | 28   | 28    | 1420         | 820    | 2240  |
| 25.                              | Sindhudurg | 24   | 24    | 511          | 224    | 735   | 8  | 8     | 1020         | 900    | 1920  |
| 26.                              | Akola      | 26   | 26    | 1444         | 1228   | 2672  | 7  | 7     | 534          | 138    | 672   |

| 1     | 2          | 3    | 4   | 5     | 6     | 7     | 8   | 9   | 10    | 11    | 12    |
|-------|------------|------|-----|-------|-------|-------|-----|-----|-------|-------|-------|
| 27.   | Chandrapur | 0    | 0   | 0     | 0     | 0     | 40  | 40  | 1371  | 1829  | 3200  |
| 28.   | Ward ha    | 55   | 55  | 2880  | 1360  | 4240  | 10  | 10  | 2100  | 1260  | 3360  |
| 29.   | Beed       | 0    | 0   | 0     | 0     | 0     | 67  | 67  | 3125  | 2235  | 5360  |
| 30.   | Sangali    | 65   | 59  | 3270  | 1450  | 4720  | 0   | 0   | 0     | 0     | 0     |
| 31.   | Gondia     | 16   | 16  | 840   | 440   | 1280  | 0   | 0   | 0     | 0     | 0     |
| 32.   | Washim     | 0    | 0   | 0     | 0     | 0     | 30  | 30  | 1489  | 990   | 2479  |
| Total |            | 1103 | 987 | 38710 | 18716 | 57426 | 849 | 904 | 54334 | 32202 | 86440 |

## National Young Leaders Programme

| S. No. | Kendra     | IEC Material |        | Awards to Youth Clubs for Sharamdaan |        |
|--------|------------|--------------|--------|--------------------------------------|--------|
|        |            | Target       | Target | Target                               | Target |
|        |            | Sett         | Achiv  | Sett                                 | Achiv  |
| 1      | 2          | 13           | 14     | 15                                   | 16     |
| 1.     | Aurangabad | 0            | 0      | 18                                   | 18     |
| 2.     | Alibag     | 15291        | 15291  | 0                                    | 0      |
| 3.     | Bhandara   | 0            | 0      | 0                                    | 0      |
| 4.     | Kolapur    | 15291        | 15291  | 0                                    | 0      |
| 5.     | Solapur    | 0            | 0      | 22                                   | 0      |
| 6.     | Thane      | 0            | 0      | 30                                   | 0      |
| 7.     | Jalgaon    | 0            | 0      | 0                                    | 0      |
| 8.     | Nanded     | 15291        | 15291  | 0                                    | 0      |
| 9.     | Yavatmal   | 15291        | 0      | 64                                   | 0      |
| 10.    | Amravati   | 15291        | 15291  | 0                                    | 0      |
| 11.    | Gadchiroli | 15291        | 15291  | 0                                    | 0      |
| 12.    | Jalana     | 0            | 0      | 0                                    | 0      |
| 13.    | Buldhana   | 0            | 0      | 0                                    | 0      |
| 14.    | Nagpur     | 15291        | 15291  | 28                                   | 20     |
| 15.    | Mumbai     | 15291        | 15291  | 32                                   | 32     |
| 16.    | Satara     | 0            | 0      | 0                                    | 0      |
| 17.    | Ahmednagar | 0            | 0      | 0                                    | 0      |
| 18.    | Nashik     | 15291        | 15291  | 0                                    | 0      |

| 1     | 2          | 13     | 14     | 15  | 16  |
|-------|------------|--------|--------|-----|-----|
| 19.   | Parbhani   | 0      | 0      | 30  | 0   |
| 20.   | Osmanabad  | 15291  | 15291  | 16  | 0   |
| 21.   | Dhule      | 15291  | 15291  | 16  | 16  |
| 22.   | Ratnagiri  | 15291  | 15291  | 0   | 0   |
| 23.   | Latur      | 15291  | 15000  | 20  | 20  |
| 24.   | Pune       | 0      | 0      | 30  | 0   |
| 25.   | Sindhudurg | 22106  | 22106  | 0   | 0   |
| 26.   | Akola      | 0      | 0      | 0   | 0   |
| 27.   | Chandrapur | 0      | 0      | 0   | 0   |
| 28.   | Ward ha    | 15291  | 15291  | 32  | 24  |
| 29.   | Beed       | 0      | 0      | 0   | 0   |
| 30.   | Sangali    | 0      | 0      | 20  | 0   |
| 31.   | Gondia     | 0      | 0      | 0   | 0   |
| 32.   | Washim     | 0      | 0      | 0   | 0   |
| Total |            | 236180 | 220598 | 358 | 130 |

**Statement – VI**

*District wise details of programmes held by NYK in the state of Maharashtra, including Jalgaon district, in which Members of Parliament or Members of Legislative Assembly were present, during 2014-15*

| S. No. | Kendra   | Name of Programme   | Name of VIP with Designation (Hon'ble Minister, Member of Parliament, & MLA)                                     | Date of Visit           |
|--------|----------|---|--|-------------------------|
| 1      | 2        | 3   | 4  | 5                       |
| 1.     | Yavatmal | 1. Promotion of Sports<br>2. Promotion of Folk, Art & Cultural<br>3. District Youth Convention & Yuva Kriti<br>4. Award to Outstanding Youth Club | Hon'ble Sh. Sanjay Rathod, Guardian Minister, Yavatmal<br>Hon'ble Sh. Madanbhau Yerawar, MLA, Yavatmal           | 30.01.2015              |
| 2.     | Bhandara | 1. Sports Prog.<br>2. Cultural Prog.  | Hon'ble Sh. Ramchandra Awchare, MLA, Pawni<br>Hon'ble Sh. Nanabhau Patole, MP<br>Hon'ble Sh. Bala Kashirwar, MLA | 27.12.14<br>29.11.14    |
| 3.     | Nagpur   | 1. Good Governance Day<br>2. Youth Empowerment Summit (Stall)   | Mr. Pravin Datke, Mayor, N.M.C. Nagpur<br>Dr. Sanjay Kute, Hon'ble MLA<br>Mr. Anil Sole, MLC                     | 12/26/2014<br>1/28/2014 |

| 1  | 2         | 3   | 4   | 5  |
|----|-----------|---|---|--|
| 4. | Ratnagiri | Youth Convention  | Shri Udayji Samant MLA Ratnagiri                        | 12-01-2015   |
| 5. | Alibag    | Neighbourhood Youth Parliament, Panvel<br>Padosh Yuva Sansad                | Mr. Shankar Kundale<br>Mrs. Dipti Falaskar              | 22-03-2015<br>Alibag<br>14-03-15   |
|    |           | District level Sports, Police Ground Alibag                                 | Mrs. Sunita Rikame                                      | 29-01-2015   |
|    |           | Best Youth Club Award   | Mr. Prakash Mehata, Guardian Minister Raigad            | 26-01-2015   |
| 6. | Jalgaon   | District Level Sports. Jalgaon  | Hon. Suresh Bhole, MLA                                  |  |
| 7. | Buldhana  | District Cultural Programme<br>District Youth Convention-Yuvakruti          | Shri Harshawadhan Sapkal, MLA<br>Dr. Sanjay Kute, MLA   | 3.1.2005<br>23.10.2015   |
| 8. | Mumbai    | National Integration-Camp<br>Distribution of Sports Material to Youth Clubs | Hon'ble Sh. Padmakar Valvi<br>Hon'ble Eknathrao Gaikwad | New Zealand Hostel, Goregaon East, Mumbai Dec. 2014<br>Ghatkopar, Mumbai Jan. 2015 |

**Statement – VII**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra, Including Jalgaon District, in which Members of Parliament or Members of Legislative Assembly were Present, During 2015-16*

| S. No. | Kendra   | Name of Programme                                 | Name of VIP with Designation  | Date of Visit            |
|--------|----------|---|---|--------------------------|
| 1.     | Yavatmal | 1. Swachhta Abhiyan & Gandhi Jayanti              | Hon'ble Ms. Bhawana Gawali, MP, Yavatmal Washim   | 02.10.2015               |
| 2.     | Wardha   | 1. Punarjagran Prog.<br>2. International Yoga Day | Hon'ble Sh. Ramdasji Tadas, MP, Wardha<br>Smt. Rani Nighot. BOG, Member, NYKS<br>Hon'ble Sh. Pankaj Bhoyar, MLA, Wardha<br>Hon'ble Sh. Ramdasji Tadas, MP, Wardha<br>Hon'ble Sh. Pankaj Bhoyar, MLA, Wardha | 02.09.2015<br>23.06.2015 |
| 3.     | Bhandara | 1. Sports Prog.                                   | Hon'ble Sh. Nanabhau Patole, MP<br>Hon'ble Sh. Bala Kashirwar, MLA  | 24.12.15                 |

| S. No. | Kendra    | Name of Programme                                   | Name of VIP with Designation   | Date of Visit                  |
|--------|-----------|---|--|--------------------------------|
| 4.     | Nagpur    | 1. Int. National Yoga Day                           | Mr. Nitin Gadkari, Hon'ble Central Minister<br>Mr. Devendra Fadanavis, Hon'ble Chief Minister, Maharashtra State | 6/21/2014                      |
|        |           | 2. Youth Empowerment Summit                         | Mr. Chandrashekhar Bawankule, Hon'ble Guardian Minister, Nagpur  | 2/1/2016                       |
|        |           | 3 Punarjagran Yatra                                 | Mr. Sudhakar Kohade, Hon'ble Member of Legislative Assembly  | 6/29/2015                      |
| 5.     | Osmanabad | Yoga Day Programme,                                 | Mr. Rana Jagjit Singh Patil, MLA   | 6/21/2015                      |
| 6.     | Dhule     | TYLCD, Shirpur                                      | Hon. Kashinahji Pawara, MLA  | 2/6/2016                       |
| 7.     | Dhule     | District Culture,                                   | Prof. Sharadji Patil Ex. MLA   | 2/8/2016                       |
| 8.     | Ratnagiri | District Youth Convention, G.J. College Ratnagiri   | Shri Surendranath Mane, District President of BJP Ratnagiri  | 06-06-2015                     |
|        |           | Cele. of Sadbhavana Diwas                           | Shri Dattatray Desai, Member of Maharashtra State BJP  | Mahalaxmi Vidyamandir Khedashi |
|        |           | Ekata Daud  | Shri Radhakrushnan B. Collector  | 31-10-2015                     |
| 9.     | Jalgaon   | Youth Club Award & Sport Material Distribution      | Hon. Suresh Bhole, MLA   |                                |
| 10.    | Washim    | Youth Convention                                    | Hon. Shri Rajendraji Patni-MLA   |                                |
| 11.    | Buldhana  | District Youth Convention Distt. Cultural Programme | Shri Prataprao Jadhao, MP  |                                |
|        |           |   | Smt. Alkatali Khandare, President ZP   |                                |
|        |           |   | Shri Ravikant Tupkar, President, Vastra Udhog  |                                |
|        |           |   | Mahamandal, Govt. of Maharashtra   |                                |
|        |           |   | Shri Harshavardhan Sapkai, MLA   |                                |
|        |           |   | Shri Prakash Patil, Ex. President. Z.P. Buldana,   |                                |
|        |           |   | Shri Jalindhar Budhavat, President, Krushi Utpanna Bazar Samiti  | 25 Jan. 2016                   |
| 12.    | Latur     | Punarjagran Yatra Concluding Prog                   | Hon'ble Sunil Gaikwad, Member Parliament, Latur  | 9/3/2015                       |

**Statement – VIII**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra, Including Jalgaon District, in which Members of Parliament or Members of Legislative Assembly were Present, During 2016-17*

| S. No. | Kendra    | Name of Programme                                    | Name of VIP with Designation (Hon'ble Minister, Member of Parliament, & MLA)                            | Date of Visit |
|--------|-----------|--|---|---------------|
| 1      | 2         | 3  | 4   | 5             |
| 1.     | Yavatmal  | 1. Plantation Programme                              | Hon'ble Ms. Bhawana Gawali, MP, Yavatmal Washim, Hon'ble Sh. Sanjay Rathod, Guardian Minister, Yavatmal | 07.06.2016    |
| 2.     | Wardha    | 1. NYV Training                                      | Smt. Rani Nighot, BOG, Member, NYKS   | 15.07.2017    |
|        |           | 2. Cash Less Training Prog. Certificate distribution | Hon'ble Sh. Mahadeo Jankar, M/o Animal Husbandary   | 26.01.2017    |
|        |           | 3. International Yoga Day                            | Hon'ble Sh. Ramdasji Tadas, MP, Wardha<br>Hon'ble Sh. Pankaj Bhoyar, MLA, Wardha                        | 23.06.2017    |
|        |           | 4. Sports Tournament                                 | Hon'ble Sh. Amar Kale, MLA, Arvi  |               |
| 3.     | Bhandara  | 1. Sports Prog.                                      | Hon'ble Sh. Ramchandra Awchare, MLA, Pawni  | 30.12.16      |
| 4.     | Gondia    | Distribution of District level Youth Club Awards     | Shi Rajkumar Badole Social Justice Minister of Maharashtra  | 26.01.2017    |
| 5.     | Nagpur    | North East Youth Exchange Programme                  | Mr. Krushna Khopde, Hon'ble MLA Mr. Milind Mane, Hon'ble MLA Mr. Sudhakar Deshmukh, MLA                 | 11/25/2016    |
|        |           |  | Mr. Sudhakar Kohale, Hon'ble MLA Shri Nitin Gadkari, Hon'ble Central Minister                           | 11/26/2016    |
|        |           |  | Mr. Anil Sole, Hon'ble MLA  |               |
|        |           |  | Mr. Vikas Kumbhare, Hon'ble MLA   | 11/27/2016    |
| 6.     | Nagpur    | Training on Youth Leadership & Community Development | Mr. Subodh Mohite, Hon'ble Ex. Minister   | 2/13/2017     |
| 7.     | Osmanabad | Sujit Singh Thakur, MLC                              | Yoga Day Programme, Paranda   | 6/21/2016     |
|        |           | Hon. Sujit Singh Thakur, MLC                         | TYLCD, Osmanabad  | 11/18/2016    |
| 8.     | Dhule     | Hon. Kunal ji Patil, MLA                             | Block Sport Dhule   | 12/11/2016    |
|        |           | Prof. Sharadji Patil, Ex. MLA                        | District Culture  | 2/26/2017     |
|        | Ratnagiri | Dr. Babasaheb Ambedkar 125th Anniversary Prog.       | Shri Sanjay Kadam MLA   | 21-04-2016    |
|        |           | Ekata Daud   | Shri Pradip P, Collector  | 31-10-2016    |
|        |           | Organ Donation Day                                   | Shri Pradip P. Collector  | 12 an.17      |

| 1   | 2        | 3  | 4  | 5          |
|-----|----------|--|--|------------|
| 9.  | Alibag   | Ambedkar Jayanti                                     | Mr. A. R. Pande                                      | 14-04-2016 |
|     |          | Yoga Day   | Dr. Raju Patodkar,                                   | 21-06-2016 |
|     |          | SUTP   | Mr. Vishnubhai Patil                                 | 18-04-2016 |
|     |          | Sport Material To Youth Club                         | Mr. Mahadev Kasagavde                                | 20-10-2016 |
|     |          | NYLP   | Mr. M. R. Patel                                      | 25-10-2016 |
| 10. | Buldhana | International Yoga Day                               | Shri Dhruatrao Salve, Ex. MLA, Smt. Dipa Mudhol, CEO |            |
|     |          | District Cultural and District Youth Convention Prog | Dr. Vijay Zade, Shri Harshavardhan Sapkal, MLA       |            |

**Statement – IX**

*District Wise Details of Programmes Held by NYK in the State of Maharashtra, Including Jalgaon District, in which Members of Parliament or Members of Legislative Assembly were Present, During 2017-18*

| S. No. | Kendra     | Name of Programme                                      | Name of VIP with Designation   | Date of Visit |
|--------|------------|--|--|---------------|
| 1.     | Sindhudurg | District Youth Convention                              | Shri. Vinayak Raut, Member of Parliament, Sindhudurg-Ratnagiri   | 17-Mar-18     |
| 2.     | Wardha     | Ek Shyam Purvanchal Ke Nam NYPL                        | Hon'ble Ramdasji Tadas, MP, Wardha   | 23.02.2018    |
| 4.     | Bhandara   | Sports Prog.   | Sh. Charan Waghmare, MLA   | 01.12.2018    |
| 5.     | Gondia     | Distribution of District level Youth Club Awards       | Hon'ble Shri Rajkumar Badole Social Justice Minister of Maharashtra  | 26.01.2018    |
| 6.     | Nagpur     | Republic Day District Youth Club Award                 | Chandrashekhar Bawankule, Hon'ble Guardian Minister, Nagpur Dr. Vikas Mahatme, MP  | 26/1/2018     |
|        |            | Youth Empowerment Summit (State Level Youth Cub Award) | Mr. Sambhaji Patil Nilangekar, Hon'ble Minister, Maharashtra State Mr. Anil Sole, Hon'ble MLA Dr. Vikas Mahatme, Hon'ble MP Mr. Ajay Sancheti, Hon'ble MP Mr. Sudhakar Deshmukh, Hon. MLA Mrs. Nisha Sawarkar, President, Zilla Parishad, Nagpur | 22/2/2018     |
| 7.     | Osmanabad  | Yoga Day Programme, Paranda                            | Mr. Sujitsingh Thakur, MLC   | 6/21/2017     |
|        |            | Promotion of Folk, Art & Culture,                      | Mr. Sujit Singh Thakur, MLC  | 1/28/2018     |

| S. No. | Kendra      | Name of Programme  | Name of VIP with Designation                              | Date of Visit |
|--------|-------------|--|---|---------------|
| 8.     | Ratnagiri   | District Youth Convention  | Shri Udayaji Samant MLA,                                  | 06.06.20117   |
|        |             | Republic Day   | Shri Surendranath Mane District President BJP, Ratnagiri, | 26»Jan.2018   |
|        |             | Voters Awarness Week   | Shri Pradip P. Collector                                  | 25th Jan.2018 |
| 9.     | Alibag      | Yuva Mahotsav  | Mr. Mahadev Kasgavde                                      | 06-12-2017    |
|        |             | Neighbourhood Youth Parliament   | Mr. Prasad Khainar  | 21-07-2017    |
|        |             | Sardar Vallabhai Patel Jayanti   | Mr. Vaijanath Thakur                                      | 08-11-2017    |
|        |             | Yoga Day   | Mr. Sagar Pathak  | 21-06-2017    |
| 10.    | Jalgaon     | Youth Club Award Distribution & Youth Convention, Jalgaon                  | A.T. Patil, Hon'ble MP                                    | 9/26/2017     |
|        |             | Training in Youth Leadership and Community Development Patonda, Chalisgaon | Hon'ble Umesh Patil, MLA                                  | 10/30/2017    |
| 11.    | Ahemadnagar | Best Youth Club Award Culture Programme                                    | Sadashiv Lokhande   | 11/14/2017    |
| 12.    | Buldhana    | Plantation Prog  | Dr. Sanjay Raimulkar, MLA                                 | 7/1/2017      |
|        |             | Blood Donation Prog  | Dr. Sanjay Raimulkar, MLA<br>Dr. Shashikant Khedekar, MLA | 7/9/2017      |
|        |             | District Level Convention and Distt. Cultural Prog                         | Shri Prataprao Jadhao MP<br>Smt. Tayde, President Z.P,    | 1/21/2018     |

[English]

### **Biomass Energy Generation**

550. SHRI JANARDAN SINGH SIGRIWAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the present installed capacity of power projects based on biomass combustion and biogases co-generation;

(b) whether the Government has prepared any action plan to achieve the target fixed for energy generation through biomass and biogases for the eleventh five year plan;

(c) if so, the details thereof; and

(d) the number of biomass energy generation projects set up by the Government in each state during the year 2015-16 and current financial year and the

energy generation capacity of each project, State - wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The present installed capacity of power projects based on biomass combustion is 1751 MW; bagasse co-generation is 7310 MW and biogas based power projects is 7.8 MW as on 30.11.2018.

(b) and (c) The Ministry has implemented a scheme on Grid- Interactive Biomass Power and Bagasse Cogeneration projects during 11th Five Year Plan. Another scheme for biogas power (off grid) was also implemented during 11th five year plan period. Under these schemes Central financial assistance (CFA) was provided to various projects. The CFA pattern available under these schemes during 11th five year plan is given in the enclosed Statement-I.

(d) Government provides Central Financial Assistance (CFA) for setting up biomass power projects. The State wise details of biomass energy

projects installed during 2015-16 and current year are given in the enclosed Statement-II.

**Statement – I**

*CFA Pattern Under the Scheme for Implementation of Grid - Interactive Biomass Power and Bagasse Cogeneration Projects During 2010-11 and Remaining Period of 11th Five Year Plan*

A. CFA for Biomass Power Project and Bagasse Cogeneration Projects by Private/Joint/Coop./Public Sector Sugar Mills

|   | Special Category States  | Other States   |
|---|--|--|
| Project Type  | Capital Subsidy  | Capital Subsidy  |
| Biomass Power   | Rs 25 Lakh X (C MW) <sup>0.646</sup>                                 | Rs 20 Lakh X (C MW) <sup>0.646</sup>                                 |
| Bagasse Co-generation by Private sugar mills  | Rs 18 Lakh X (C MW) <sup>0.646</sup>                                 | Rs 15LakhX(C MW) <sup>0.646</sup>                                    |
| Bagasse Co-generation projects by cooperative/ public sector sugar mills 40 bar & above | Rs 40 Lakh   | Rs 40 Lakh   |
| 60 bar & above  | Rs 50 Lakh   | Rs 50 Lakh   |
| 80 bar & above  | Rs 60 Lakh   | Rs 60 Lakh   |
|   | Per MW of surplus power@ (maximum support Rs. 8.0 crore per project) | Per MW of surplus power@ (maximum support Rs. 8.0 crore per project) |

B. CFA for Bagasse Cogeneration Project in cooperative/ public sector sugar mills implemented by IPPs/State Government Undertakings or State Government Joint Venture Company / Special Purpose Vehicle (Urja Ankur Trust) through BOOT / BOL T model

| Project Type                                 | Minimum Configuration | Capital Subsidy  |
|--|-----------------------|--|
| Single coop, mill through BOOT / BOL T Model | 60 bar & above        | Rs.40 Lakhs / MW of surplus power  |
|  | 80 bar & above        | Rs 50 Lakhs / MW of surplus power (maximum support Rs.8.0 crore/ sugar mill) |

C. CFA for Bagasse Cogeneration Project in existing cooperative sector sugar mills employing boiler modifications

| Project Type              | Minimum Configuration | Capital Subsidy  |
|---------------------------|-----------------------|--|
| Existing coop, sugar mill | 40 bar & above        | Rs 20 Lakhs/ MW of surplus power   |
|                           | 60 bar & above        | Rs.40 Lakhs / MW of surplus power  |
|                           | 80 bar & above        | Rs 50 Lakhs / MW of surplus power (maximum support Rs.8.0 crore/ sugar mill) |

D. Central Financial assistance (CFA) for Biogas Based Power Generation Systems (BPGP) during 11th five year plan period

|                           |  |
|---------------------------|--|
| Power generating capacity | CFA limited to the following ceiling or 40% of the cost of the system whichever is less. |
| 3-20kW                    | Rs.40,000/- (per kW)   |
| >20kW upto 100kW          | Rs.35,000/- per kW   |
| >100kW upto 250 kW        | Rs.30,000/- per kW   |

**Statement – II**

*State Wise Installed Biomass Power Generation Projects During 2015-16 and Current Year*

| State          | 2015-16   |               | 2018-19 (up to 30.11.2018) |               |
|----------------|-----------|---------------|----------------------------|---------------|
|                | No.       | Capacity(MW)  | No.                        | Capacity(MW)  |
| Bihar          | 1         | 11            | 0                          | 0             |
| Chhattisgarh   | 1         | 10            | 0                          | 0             |
| Karnataka      | 5         | 56            | 1                          | 30            |
| Madhya Pradesh | 2         | 25            | 0                          | 0             |
| Maharashtra    | 8         | 134           | 19                         | 329.7         |
| Uttar Pradesh  | 2         | 60.85         | 0                          | 0             |
| West Bengal    | 1         | 8             | 0                          | 0             |
| <b>Total</b>   | <b>20</b> | <b>394.85</b> | <b>20</b>                  | <b>359.70</b> |

**CVC Instructions for Rotational Transfers of Officials**

551. SHRI GANESH SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) Whether CVC has issued instructions for effective and rotational transfer of officials and staff posted in sensitive positions in the year of 1999, 2001, 2008 and 2012 respectively;

(b) If so, the details thereof along with its compliance;

(c) Whether the Government has identified the sensitive posts and has been effecting rotational transfer, if so, the details thereof post-wise since three years; and

(d) Whether the CVC on 11.09.2013 prescribed the Government to identify the sensitive posts and staff working in these posts and also to ensure that they are strictly rotated after every two/three years to avoid developing vested interest, if so, the details thereof along with rotational transfer's details since three years?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes Madam,

(b) CVC has issued following instructions on rotation of officials working in sensitive posts during the year 1999, 2001, 2008 and 2012:

| Year | CVC Circular No. & date                             |
|------|---|
| 1999 | 98/VGL/60 dated 15.04.1999                          |
| 2001 | 98/VGL/60 dated 02.11.2001                          |
| 2008 | 004WGL/90 dated 01.05.2008 (Circular No. 17/4/08)   |
| 2012 | 004/VGL/90 dated 04.01.2012 (Circular No. 02/01/12) |

The instructions are being complied with.

(c) and (d) CVC vide its circular No. 03/09/13 dated 11.09.2013 prescribed that the ' Government to identify the sensitive posts and to ensure rotation of staff working in these posts every two/three years. The Ministry has identified all posts in the following sections as sensitive:

- (1) Establishment-I
- (2) Establishment-I (B) & Annual Confidential Report Cell
- (3) Establishment-II
- (4) Establishment-II (B)
- (5) General (6) Cash
- (7) Vigilance
- (8) Road Safety
- (9) Project-1
- (10) Project-2
- (11) Project-3
- (12) Project-4
- (13) Project-5
- (14) Project-6
- (15) Project-7
- (16) Project Implementation Cell
- (17) Works & Account
- (18) Left Wing Extremism (erstwhile Project-8)
- (19) Project-8 (erstwhile Project-10) & Special Accelerated Road Development Programme-North East Cell

Staffs working in sensitive posts are being rotated as per guidelines. Details of rotational transfers effected during last three years are given below:

| Designation                  | 2016 | 2017 | 2018 |
|------------------------------|------|------|------|
| Chief Engineer               | 2    | 5    | 2    |
| Superintending Engineer      | 24   | 24   | 5    |
| Executive Engineer           | 5    | 10   | 7    |
| Assistant Executive Engineer | 24   | 22   | 36   |
| Deputy Secretary/Director    | 0    | 0    | 0    |
| Under Secretary              | 3    | 2    | 0    |
| Section Officer              | 5    | 3    | 1    |
| Assistant Section Officer    | 15   | 12   | 10   |
| Senior Secretariat Assistant | 0    | 3    | 0    |
| Junior Secretariat Assistant | 2    | 0    | 0    |

#### **Upgradation of Airports**

552. SHRI RAJESHBHAI CHUDASAMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of airports in Gujarat under the Airports Authority of India and out of them, how many are proposed to be upgraded to the international standards;

(b) the names of the airports that have been upgraded to international standards and by when the remaining airports will be upgraded to international standards; and

(c) whether it is proposed to connect several smaller cities of Gujarat to the National Capital by air services and the details of the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Airports Authority of India (AAI) owns and maintains 11

airports in Gujarat including two Civil Enclaves at Bhuj & Jamnagar and one International Airport at Ahmedabad. Out of these 11 airports, 10 are operational airports. Development and upgradation of airports to international standards is a continuous process, which is undertaken by AAI from time to time depending upon commercial viability, traffic demand, availability of land etc. Vadodara Airport has been upgraded to international standards by constructing a New Integrated Terminal Building. Further, AAI has also initiated work for upgradation of terminal building at Surat Airport to cater simultaneous operation of International & Domestic passengers,

(c) Flight operations in domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airline operators to provide air services to specific places depending upon the traffic demand and commercial viability. However, Ministry of Civil Aviation has launched Regional Connectivity Scheme [Ude Desh ka Aam Naagrik (UDAN)] in October, 2016 with the objective to facilitate/stimulate regional air connectivity to currently underserved and unserved airports by making it affordable. The revival of airstrips/airports is 'demand driven', depending upon firm commitment from airline operators as well as from the State Government for providing various concessions. So far no route has been awarded under RCS-UDAN connecting National Capital to smaller cities of Gujarat.

*[Translation]*

**Pradhan Mantri Bharat Jodo Pariyojana**

553. SHRI GAJANAN KIRTIKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has received proposals from the State Governments under the Pradhan Mantri Bharat Jodo Pariyojana;

(b) if so, the state-wise, project-wise and National Highway-wise details thereof including Madhya Pradesh during each of the last three years and the current year;

(c) the details of action taken on these proposals and the reasons for delay in according sanction; and

(d) the steps taken by the Government for implementation of the said projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L MANDAVIYA): (a) to (d) No proposal has been received from State Government under Pradhan Mantri Bharat Jodo Pariyojana during the last three years and current year. Moreover, any such scheme does not exist now.

*[English]*

**Direct Benefit Transfer**

554. SHRI SUSHIL KUMAR SINGH: Will the Minister of POWER be pleased to state:

(a) whether there are any plans for introducing Direct Benefit Transfer (DBT) mechanism to disburse the power subsidies, if so, the details thereof;

(b) whether pilot studies have been conducted in this regard, if so, the details thereof along with the key findings and benefits of such policy; and

(c) the mechanism to assess the exact subsidies in case of agricultural sector here the beneficiaries are often unmetered and subsidy is provided on assumed consumption norms, which are often underestimated?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) A state government can give subsidy to any class of consumers including Agricultural sector, to the extent they consider appropriate as per provision of Section 65 of the Electricity act, 2003. Clause 8.3 of the Tariff Policy notified on 28.01.2016 also mentions that "Direct subsidy is a better way to support the power categories of consumers than the mechanism of cross subsidizing the tariff across the board". Further, the draft amendments to Tariff Policy, circulated for stakeholders comments on 30.5.2018, proposes that in case State Government decides to subsidize any category of consumers, the relief shall be passed on to such consumers through Direct Benefit Transfer (DBT) mechanism.

(b) and (c) As the subsidy is to be given by the state government, the pilot studies may be conducted by them. State Government of Punjab on 14th June, 2018 has notified a pilot project for Direct Benefit Transfer for Electricity (DBTE) for their Agriculture consumers. In the pilot scheme, the agricultural consumers are given a fixed electricity entitlement (KWh) free of cost and any consumption measured lower than the fixed entitlement would be reimbursed @ Rs 4 / KWh through DBT in the consumer bank account. This pilot scheme is voluntary in nature and is still in initial stages of implementation. This scheme is to conserve the ground water and may also result into crop diversification, accurate Energy Accounting, accurate Transmission & Distribution (T&D) Losses, curbing of wasteful energy consumption, etc.

#### **Teesta River Linking Project**

555. SHRI PREM DAS RAI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the status of inter linking of rivers project with regard to Teesta;

(b) the impact of the inter linking project on water availability in downstream areas; and

(c) the manner in which the decline in glacial source waters due to climate changes has affected livelihood of mountain and lower riparian communities?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL) : (a) and (b) As envisaged in National Perspective Plan (NPP) for Water Resources development through Inter Basin Water Transfer prepared by the then Ministry of Irrigation (now Ministry of Water Resources, River Development & Ganga Rejuvenation) in August 1980, National Water Development Agency (NWDA) has identified 16 links under Peninsular and 14 links under Himalayan component. One of the link namely Manas-Sankosh-Teesta-Ganga (MSTG) link under the Himalayan Component of NPP envisages diversion of the surplus waters of Manas and Sankosh rivers with

supplementation from the intermediate major streams namely Aie, Raidak, Torsa and Jaladhaka for the benefit of augmenting the flows of Ganga at Farakka and further transfer to water scarce areas of Krishna, Pennar and Cauvery basins and providing irrigation facilities to the enroute command areas including the Teesta basin for meeting the requirements of North Bengal. No transfer of water from Teesta river is envisaged. Pre-Feasibility Report of this link has been prepared by NWDA.

(c) The contribution of the glaciers to the river flow depends upon the size and properties of the glacier and temperature. Most of the contribution due to glacier is received in the downstream areas during the months when temperature remains high, e.g. April to June in north India. In case the contribution of glacier reduces in lean season due to any reason, the livelihood of mountain communities and lower riparian communities dependent on these sources would be adversely affected. Snow melt and glaciers melt is cyclic process which rejuvenate the river in non-monsoon season. From available flow data on certain sites in Teesta Basin, no specific trend on increase / decrease of availability of water in River Teesta has been observed especially in summer season.

#### **Consumer Awareness on Advertisements**

556. SHRI T.G. VENKATESH BABU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total amount spent by the Government on advertising and publication of various schemes and programmes launched during the last three years, Year-wise;

(b) whether Advertising Standards Council of India (ASCI) proposes to invest digitally for raising the average consumer awareness on advertisements;

(c) if so, the details thereof;

(d) the new policy, if any, initiated by the Union Government to reduce the expenditure on advertisements; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) The total expenditure incurred by Bureau of Outreach & Communication (BOC) on Information, Communication and Education (ICE) campaigns undertaken in respect of various schemes and programmes of Government of India on behalf of different Ministries/Departments during last three years, is as under:

(Rs. in Crore)

| Year    | Amount Spent |
|---------|--------------|
| 2015-16 | 1188.85      |
| 2016-17 | 1285.77      |
| 2017-18 | 1337.26      |

(b) and (c) The Advertising Standards Council of India (ASCI), a self-regulatory voluntary organization of advertising industry, is active on various digital platforms like Facebook, Twitter, Youtube, Instagram, LinkedIn and Whatsapp to raise awareness amongst people at large with regards to the advertisement codes framed by it.

(d) and (e) The expenditure incurred on ICE of various schemes of Government of India is dynamic in nature and depends on their publicity requirement, keeping in view the target audience, budget availability, etc.

#### **Withdrawal of Gas-Based Subsidy**

557. SHRI GUTHA SUKENDER REDDY: Will the Minister of POWER be pleased to state:

(a) whether the Government is considering to withdraw the subsidy extension scheme being provided to gas-based power plants in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the power producers' association has been requesting for extension of the scheme for only two years as short term solution to enable them make alternate arrangements, if so, the details thereof; and

(d) the response of the Government to such request?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) and (b) : To revive and improve utilization of gas based capacity in the country, Government of India sanctioned a scheme for utilization of gas based power generation capacity for the years 2015-16 and 2016-17. The scheme envisaged supply of imported spot RLNG to the stranded gas based plants as well as plants receiving domestic gas, selected through a reverse e-bidding process. The scheme also envisaged sacrifices to be made collectively by all stakeholders and support from Power System Development Fund. The scheme ended on 31.03.2017.

(c) and (d) : Yes, Madam. Several requests from Association of Power Producers have been received to reintroduce the aforesaid scheme and they are under consideration.

#### **Maintenance of Roads Under PMGSY**

558. DR. SUNIL BALIRAM GAIKWAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether rural roads in the country are in dilapidated condition and repair works are neglected;

(b) if so, the details thereof and the reasons therefor;

(c) whether States have framed policy for maintenance of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(d) if so, the details of the States which have framed policy in this regard;

(e) whether the Government proposes to introduce new technologies for constructing all-weather rural roads in the country; and

(f) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Maintenance of rural roads constructed under

Pradhan Mantri Gram Sadak Yojana (PMGSY) is the responsibility of the State Government. As per programme guidelines, State Governments are required to undertake the maintenance of the entire Core Network, particularly the road works constructed/upgraded under the PMGSY. All road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. State Governments are required to develop sustainable sources of funding for undertaking maintenance functions. The Ministry of Rural Development have extended support to the States in the maintenance management of rural roads. So far 25 States (Assam, Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, West Bengal) have notified rural road maintenance policies for maintenance management of all categories of rural roads in a systematic manner in order to ensure the sustainability of these assets and to provide traffic worthy road connectivity.

With effect from the financial year 2016-17, financial incentives are given to best performing States, which show higher achievement on the basis of set-parameters. The funds released as financial incentives are used for periodic maintenance of rural roads already constructed under PMGSY. Financial incentives amounting to Rs. 1076.49 crore and Rs. 842.50 crore were awarded in fiscal year 2016-17 and 2017-18 respectively for periodic maintenance to best performing States.

(e) and (f) In order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc. Ministry has sanctioned 54,494 Km of road length

so far under New Technology and 21,995 Km have been completed as on 6th December, 2018.

#### **Import Duty on Textile Items**

559. ADV. NARENDRA KESHAV SAWAIKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has doubled the import duty on textile items;

(b) if so the details thereof;

(c) the extent to which the move have benefitted the domestic manufacturers of these products;

(d) whether some countries still enjoy duty free access to Indian markets; and

(e) if so, will it not adversely impact the domestic manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) Yes, Government has doubled the import duty on 504 textile items including 22 fabric, 383 apparel, 75 carpets, 9 made-ups and 15 others textile items.

(c) As, the duty has been increased in July and August 2018, its impact on domestic industry can be assessed only after two quarters post August 2018.

(d) and (e) India has granted duty free status to Bangladesh under SAFTA and has given duty free Tariff Rate Quota on eight million apparel pieces to Sri Lanka. Duty free access has been granted keeping in view the bilateral relations with these countries which provide access to each other's markets on reciprocal basis. Due to trade agreements, India had a textile and apparel trade surplus of US\$ 1,911 mn and US\$ 505 mn with Bangladesh and Sri Lanka respectively during 2017-18.

#### **Air India Incident**

560. SHRIMATI M. VASANTHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an Air India Express plane flew four hours with a ruptured belly;

(b) whether this flight was damaged when it hit the boundary wall of the airport during take off;

(c) whether the Directorate General of Civil Aviation has ordered any investigation into this tragedy; and

(d) if so, the findings thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) On 12.10.2018, M/s Air India Express B737 aircraft VT-AYD was involved in an accident while takeoff from Trichy Airport. The aircraft was operating flight AXB611 (Trichy-Dubai).

During takeoff from RWY27, the landing gear and belly of the aircraft hit the localizer antenna and upper part of the aerodrome boundary wall. As a result the portion of the boundary wall got broken and the ILS localizer antenna damaged. The aircraft flew in damaged condition for approximately 4hrs 20 min and landed safely at Mumbai.

The occurrence has been treated as an accident and is being investigated by Aircraft Accident Investigation Bureau (AAIB).

#### **Dhubri-Phulbari Bridge**

561. SHRI BADRUDDIN AJMAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the present status of a long pending public demand for construction of Dhubri-Phulbari Bridge over river Brahmaputra to connect Assam and Meghalaya with the rest of the nation;

(b) whether the Government has ordered for preparation of DPR for Dhubri-Phulbari Bridge;

(c) if so, the details thereof;

(d) whether the Government has received a demand for two wings at the bridge for access and benefit of the people of Mankachar, Goalpara etc.;

(e) if so, the details thereof;

(f) the reasons for delay in construction of this important bridge;

(g) the steps taken by the Government for budgetary allocation for the construction of the said bridge; and

(h) the time by which the construction of bridge will start?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The DPR for Dhubri-Phulbari Bridge has been finalized. The proposal is in the process of being evaluated by the Public Investment Board (PIB).

(d) and (e) No Madam.

(f) It being a 20 Km long bridge project with Navigational span of 12.625 Km, a detailed investigation of soil and hydrology of the area was required to be carried out before finalization of the DPR.

(g) The project is being funded by Japan International Cooperation Agency (JICA) and loan agreement has been signed in October, 2018.

(h) Construction of Dhubri-Phulbari bridge is scheduled to be taken up during the financial year 2019-2020.

#### **Environmental Clearance for Expansion of Airports**

562. DR. P. VENUGOPAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airports Authority of India (AAI) has sought various clearances from Environment Ministry for expansion of five airports;

(b) if so, the details thereof;

(c) whether the AAI has sought the Ministry to prepare terms of reference for the expansion programmes of many airports; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Airports Authority of India (AAI) has sought clearance from Ministry of Environment, Forest & Climate Change (MoEF&CC) for expansion of various airports including Trichy, Chennai, Tirupati, Rajahmundry and Vijayawada.

(c) and (d) The approval from the MoEF&CC involves examination of proposal by the Expert Appraisal Committee, granting of Terms of Reference, preparation of Environmental Impact Assessment (EIA) and Environment Management Plan (EMP) report, public hearing etc. Environment Clearance for Trichy, Chennai and Rajahmundry has been obtained from MoEF&CC. The proposal for clearance in respect of Vijayawada & Tirupati airports has already been examined by the Expert Appraisal Committee, which has granted Terms of Reference and has issued directions to prepare EIA-EMP report on the subject along with the public hearing.

#### **Constant Tracking of Aircraft**

563. SHRI K. ASHOK KUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether in order to prevent disappearance like to MH370 case, the Directorate General of Civil Aviation has mandated constant tracking of aircraft at 15 minute intervals particularly on routes over oceans;

(b) whether the operator shall establish an aircraft tracking capability to track aeroplanes throughout its area of operations, if so, the details thereof;

(c) whether all the airlines will be compliant with whatever is required as the systems are already in place with them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Madam. Under the provision of CAR Section 8, Series O, Part II, para 3.5.3, DGCA has mandated operator constant tracking of aircraft through automated reporting at least every 15 minutes interval for the portion of the in-flight operation that is planned in an oceanic area under the following conditions:

- (i) The aeroplanes has a maximum certificated take off mass of over 45,500 kg and a seating capacity greater than 19 and
- (ii) Where an ATS unit obtains aeroplanes position information at greater than 15 minute intervals.

(b) Yes Madam, The operator is required to establish an aircraft tracking capability to track

aeroplanes throughout its area of operations, under the provision of para 3.5.1 of CAR Section 8, Series O, Part II.

(c) and (d) All scheduled passenger airlines are compliant with aircraft tracking capability.

#### **Energy Sources**

564. SHRI KONAKALLA NARAYANA RAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has taken note of the increase in the power generation from new and renewable energy sources like Solar energy in the country, if so, the details thereof;

(b) the steps being taken by the Government in increasing the Solar Energy in the country; and

(c) whether any Solar Energy projects are being taken up in the State of Andhra Pradesh, if so, the details thereof, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The Government has taken note of increase in power generation from new and renewable energy sources including solar energy in the country. The details of renewable energy capacity generated including solar energy from the year 2014-15 to year 2018-19 (as on 31.10.2018) are given in the enclosed Statement-I.

(b) The Government has taken various steps to increase generation of solar energy in the country. These inter-alia, include the following:

- (i) Announcement of a target of installing 100 GW of solar energy capacity by March, 2022;
- (ii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2021-22; (hi) Fiscal & financial incentives such as Capital Subsidy, Viability gap funding (VGF), accelerated depreciation benefits etc;
- (iv) Permitting 100% Foreign Direct Investment (FDI) under the automatic route in renewable energy sector;

- (v) Issued guidelines for procurement of solar and wind power through tariff based competitive bidding process;
- (vi) Waiving of Inter State Transmission System Charges and losses for inter-state sale of solar and wind power for projects to be commissioned up to March, 2022;
- (vii) Raising funds from bilateral and multilateral finance and development institutions;

- (viii) Implementation of Green Energy Corridor project to facilitate integration of large scale renewable generation capacity addition.

(c) The Government of Andhra Pradesh has reported commissioning of 2590.78 MW capacity of solar power projects in the State. Further, solar power projects of 2150 MW capacity have been reported at various stages of implementation. The district-wise details of solar energy projects taken up in the state of Andhra Pradesh are given in the enclosed Statement-II.

**Statement – I**

*Details of Renewable Energy Capacity Generated Including Solar Energy*

| Source                                | 2014-15  | 2015-16  | 2016-17  | 2017-18   | 2018-19<br>(As on 31.10.2018) |
|---------------------------------------|----------|----------|----------|-----------|-------------------------------|
| Total Renewable Energy generated (MU) | 61719.25 | 65780.85 | 81548.21 | 101839.48 | 63146.62                      |
| Solar Energy (MU)                     | 4599.02  | 7447.92  | 13499.41 | 25871.07  | 12997.45                      |

**Statement – II**

*District-Wise Details of Solar Energy Projects Taken Up in the State Of Andhra Pradesh*

| S. No. | District       | Solar power projects<br>commissioned ( in MW) | Solar power projects at<br>various stages of<br>implementation ( in MW) |
|--------|----------------|---|---|
| 1.     | Srikakulam     | 31.00   | 0.00  |
| 2.     | Vizianagaram   | 17.65   | 0.00  |
| 3.     | Vishakhapatnam | 9.25  | 0.00  |
| 4.     | East Godavari  | 5.00  | 0.00  |
| 5.     | West Godavari  | 11.93   | 0.00  |
| 6.     | Krishna        | 4.15  | 0.00  |
| 7.     | Guntur         | 7.00  | 0.00  |
| 8.     | Prakasam       | 22.00   | 000   |
| 9.     | Nellore        | 40.70   | 000   |
| 10.    | Chittoor       | 155.90  | 0.00  |
| 11.    | Kadapa         | 469.00  | 1000.00   |
| 12.    | Kurnool        | 1176.00                                       | 0.00  |
| 13.    | Ananthapuramu  | 641.20  | 1150.00   |
| Total  |                | 2590.78                                       | 2150.00   |

**Eligible Beneficiaries Under PMAY-G**

565. COL. SONARAM CHOUDHARY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether certain States have performed very well in achieving the targets for the current year 2018-19 under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) which was launched on 1st April, 2016 and if so, the details thereof, State/UT-wise;

(b) whether large number of eligible beneficiaries of the standard list are pending and awaiting allotment like the State of Rajasthan where their number is about 10 lakh and if so, the details thereof;

(c) whether the State of Rajasthan has sent request to the Union Government for additional target of construction of 2 lakh houses against the allotted target of 70,000 houses and remaining target of 1.30 lakh pending and if so, the details thereof;

(d) whether the Union Government proposes to allot remaining target to the State of Rajasthan; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is implemented from 1st April, 2016. The beneficiaries under PMAY-G are selected from Permanent Wait list (PWL) which is based on the Socio-Economic and Caste Census (SECC), 2011 data base and as verified by Gram Sabha. Statement indicating number of households included in the PWL, houses allocated and houses constructed under PMAY-G, including Rajasthan is enclosed.

(c) to (e) : To capitalize on the momentum generated on construction of rural houses and allow advance planning, provisional target of 1,43,204 housing units for the year 2018-19 was communicated to the State of Rajasthan under PMAY-G. Further, on the basis of better performance of the State, an additional target of 70,000 housing units was allocated to the State of Rajasthan. In the current financial year against the target of 1.0 crore houses to be constructed during the year 2016-17 to 2018-19, the Ministry has already allocated 99,95,825 houses to the States/UTs and the remaining targets has been kept reserved at the national level for special projects. The Ministry is not in a position to allocate further additional target to the State of Rajasthan during the current financial year.

**Statement**

*Households Covered in PWL, House Allocated and House Constructed Under Pradhan Mantri Awaas Yojana-Gramin*

(Units in Nos.)

| S. No. | State Name        | No of Households in PWL | House Allocated | House Constructed |
|--------|-------------------|-------------------------|-----------------|-------------------|
| 1.     | Arunachal Pradesh | 30997                   | 11221           | 45                |
| 2.     | Assam             | 884164                  | 259814          | 114670            |
| 3.     | Bihar             | 3710535                 | 1176617         | 231140            |
| 4.     | Chhattisgarh      | 1873575                 | 788235          | 462276            |
| 5.     | Goa               | 1494                    | 761             | 0                 |
| 6.     | Gujarat           | 499940                  | 204703          | 143364            |
| 7.     | Haryana           | 31567                   | 21502           | 8764              |
| 8.     | Himachal Pradesh  | 15224                   | 7385            | 5771              |
| 9.     | Jammu and Kashmir | 183348                  | 38772           | 7158              |
| 10.    | Jharkhand         | 1478817                 | 528791          | 319284            |

| S. No. | State Name             | No of Households in PWL | House Allocated | House Constructed |
|--------|------------------------|-------------------------|-----------------|-------------------|
| 11.    | Kerala                 | 75709                   | 42431           | 13638             |
| 12.    | Madhya Pradesh         | 3683271                 | 1399084         | 1136250           |
| 13.    | Maharashtra            | 1246072                 | 449820          | 267295            |
| 14.    | Manipur                | 34013                   | 9740            | 2930              |
| 15.    | Meghalaya              | 67881                   | 20745           | 1836              |
| 16.    | Mizoram                | 22123                   | 6600            | 2033              |
| 17.    | Nagaland               | 24612                   | 8481            | 0                 |
| 18.    | Odisha                 | 2706370                 | 992558          | 709507            |
| 19.    | Punjab                 | 67355                   | 14000           | 4579              |
| 20.    | Rajasthan              | 1686936                 | 687091          | 462347            |
| 21.    | Sikkim                 | 1249                    | 1957            | 855               |
| 22.    | Tamil Nadu             | 1101073                 | 327552          | 120467            |
| 23.    | Tripura                | 53778                   | 24989           | 15435             |
| 24.    | Uttar Pradesh          | 1728536                 | 1282616         | 881117            |
| 25.    | Uttarakhand            | 15046                   | 15776           | 8806              |
| 26.    | West Bengal            | 3809244                 | 1397474         | 1011300           |
| 27.    | Andaman and Nicobar    | 1201                    | 972             | 0                 |
| 28.    | Dadra and Nagar Haveli | 6597                    | 7605            | 35                |
| 29.    | Daman and Diu          | 15                      | 15              | 13                |
| 30.    | Lakshadweep            | 114                     | 57              | 0                 |
| 31.    | Puducherry             | 0                       | 0               | 0                 |
| 32.    | Andhra Pradesh         | 254253                  | 123112          | 35786             |
| 33.    | Karnataka              | 380942                  | 145349          | 59096             |
| 34.    | Telangana              | 754                     | 0               | 0                 |
| Total  |                        | 25676805                | 9995825         | 6025797           |

**Housing for All by 2022**

566. SHRI R.P. MARUTHARAJAA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government proposes to achieve the objective of housing for all by 2022 under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G); and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):  
(a) and (b) To achieve the objective of "Housing for All" by 2022, the erstwhile rural housing scheme Indira Awaas Yojna (IAY) has been restructured into Pradhan Mantri Awaas Yojna - Gramin (PMAY-G) w.e.f. 1st April, 2016. Under PMAY-G financial assistance for

construction of house is provided to the beneficiaries identified from Socio-Economic and Caste Census (SECC), 2011 list, and as verified by Gram Sabha. In first phase, 1.0 crore houses are targeted for construction over a period of three years *i.e.* from 2016-17 to 2018-19.

#### Setting Up of Private FM Stations

567. SHRI NISHIKANT DUBEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to start more private FM stations in the country including remote areas;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Government has fixed any time line to start radio transmission line of Godda (Jharkhand) and FM station and studio of Deoghar (Jharkhand); and

(d) if so, the details thereof and the time by which it is likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) to (d) Approval has been granted by the Government for auction of 683 private FM radio channels in 236 cities including remote areas. This also includes 3 private FM radio channels in Deogarh (Jharkhand). The details are given in the enclosed Statement. No private FM radio channels are proposed in Godda (Jharkhand) under FM Phase-III. Policy Guidelines for FM Phase-III prescribes a period of 24 months from the date of issue of Letter of Intent to the successful bidders in Deogarh for operationalisation.

As far as AIR is concerned, Prasar Bharati has informed a 100 W FM Relay Station is already functional at Deoghar. Further, a scheme has been approved for setting up of 100 W FM Relay Station at Godda for which procurement of transmitter is in process. There is no approved scheme for setting up studio at Deoghar (Jharkhand).

#### Statement

##### *State-wise Details of No. of Private FM Radio Channels Proposed in the Country*

| S. No. | State / UT                       | No. Of channels proposed |
|--------|----------------------------------|--------------------------|
| 1      | 2                                | 3                        |
| 1.     | Andaman and Nicobar Islands (UT) | 3                        |
| 2.     | Andhra Pradesh                   | 62                       |
| 3.     | Assam                            | 19                       |
| 4.     | Bihar                            | 45                       |
| 5.     | Chhatisgarh                      | 10                       |
| 6.     | Daman and Diu (UT)               | 3                        |
| 7.     | Gujarat                          | 30                       |
| 8.     | Haryana                          | 27                       |
| 9.     | Jammu and Kashmir                | 5                        |
| 10.    | Jharkhand                        | 16                       |
| 11.    | Karnataka                        | 57                       |
| 12.    | Kerala                           | 8                        |
| 13.    | Lakshadweep (UT)                 | 3                        |
| 14.    | Madhya Pradesh                   | 58                       |
| 15.    | Maharashtra                      | 28                       |
| 16.    | Manipur                          | 4                        |
| 17.    | Meghalaya                        | 3                        |
| 18.    | Mizoram                          | 3                        |
| 19.    | Nagaland                         | 8                        |
| 20.    | Odisha                           | 16                       |
| 21.    | Punjab                           | 19                       |
| 22.    | Rajasthan                        | 38                       |
| 23.    | Tamil Nadu                       | 43                       |
| 24.    | Telangana                        | 29                       |
| 25.    | Tripura                          | 3                        |
| 26.    | Uttar Pradesh                    | 94                       |

| 1     | 2           | 3   |
|-------|-------------|-----|
| 27.   | Uttarakhand | 9   |
| 28.   | West Bengal | 40  |
| Total |             | 683 |

[Translation]

#### Empowered Committee for Stressed Power Plants

568. SHRI DHARMENDRA YADAV:  
 DR. PRITAM GOPINATH MUNDE:  
 SHRI S. RAJENDRAN:  
 SHRI S.R. VIJAYA KUMAR:  
 SHRI ANANDRAO ADSUL:  
 SHRI SHRI RANG APPA BARNE:  
 KUNWAR HARIBANSH SINGH:  
 SHRI ADHALRAO PATIL SHIVAJIRAO:  
 SHRI SUDHEER GUPTA:  
 SHRI T. RADHAKRISHNAN:

Will the Minister of POWER be pleased to state:

(a) whether the empowered Committee headed by Cabinet Secretary suggested policy measures to revive stressed power plants with improved coal availability and if so, details of the main recommendations made by the aforesaid Committee;

(b) whether some of the recommendations are for allowing coal linkage for short-term contracts or bill discounting mechanism to address overdue payments;

(c) if so, the steps taken by the Central Government of India for implementation of the recommendations/ suggestions made by the aforesaid Committee;

(d) whether aforesaid Committee suggested reserving 60% of coal spot auctions for power plants, change in coal allocation policy to offer future incremental coal without auction to PPA holders and offering more coal to efficient plants; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE

MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a), (b) and (d) Yes, Madam.

The High Level Empowered Committee (HLEC) has made following recommendations in their report:

#### 1. Recommendations for Coal allocation/supply

1.1.Coal Linkage for short-term PPA: Linkage coal may be allowed to be used against short term PPAs and power be sold through Discovery of Efficient Energy Price (DEEP) portal following a transparent bidding process.

1.2.Coal Supply in case of termination of PPAs due to Payment default by DISCOMs: A generator should be able to terminate PPA in case of default in payment from the DISCOM with the facility to use linkage coal for short term PPAs for a period of maximum of 2 years or until they find another buyer of power under long/medium term PPA, whichever is earlier.

1.3.Procurement of bulk power by a nodal agency against pre-declared linkages: A nodal agency may be designated which may invite bids for procurement of bulk power for medium term for 3 to 5 years in appropriate tranches, against pre declared linkage by Coal India Limited (CIL).

1.4.PSU to act as an aggregator of power: NTPC can act as an aggregator of power, *i.e.*, procure power through transparent competitive bidding process from such stressed power plants and offer that power to the DISCOMs against PPAs of NTPC till such time as NTPC's own concerned plants/units are commissioned.

1.5.Increase in quantity of coal for special forward e-auction for power sector: Ministry Of Coal may earmark for power, at least 60 per cent of the e-auction coal, and this

should be in addition to the regular coal requirement of the power sector.

1.6. Linkage to be provided at notified prices without bidding: The generator should be required to bid only once, for the procurement of PPA and linkage should be granted at notified price without any further bidding, to the extent of incremental coal production.

1.7. Non-accrual of short supplies of coal: If there is a shortfall in the supply of coal and it is attributable to the Ministry of Coal or Railways; such shortfall need not lapse and be carried over to the subsequent months up to a maximum of three months.

1.8. ACQ to be determined based on efficiency: Upper ceiling for the ACQ/MW may be prescribed by the CEA on the basis of efficiency parameters and irrespective of the capacity and actual consumption of that plant, the coal may be supplied on that basis.

2. Recommendations to facilitate sale of power of the stressed power plants

2.1. Retirement of old and inefficient Plants: Old and high heat rate plants not complying with new environment norms may be considered for retirement in a phased and time bound manner at the same time avoiding any demand/supply mismatch.

3. Recommendations on Regulatory & DISCOM payment issues:

3.1. Mandatory payment of Late Payment Surcharge (LPS): Late Payment Surcharge be mandatorily paid in the event of delay in payment by the DISCOM.

3.2. Payment Security mechanism for IPPs: PFIs providing the Bill Discounting facility may also be covered by TPA *i.e.* in case of default by the DISCOM, the RBI may recover the dues from the account of States and make payment to the PFIs.

4. Other Recommendations

4.1. Cancellation of PPA/FSA/LTOA post NCLT scenario: PPAs, FSA and LTOA for transmission of power, EC/FC clearances, and all other approvals including water, be kept alive and not cancelled by the respective agencies even if the project is referred to NCLT or is acquired by any other entity. All of these may be linked to the plant and not the Promoter.

4.2. Cancellation of PPA for non-compliance of COD: In case there is a delay in the commissioning of a project, the DISCOMs may be advised not to cancel the PPAs signed with the Generator and the same be kept on hold for a certain period of time.

4.3. Low utilization of Gas plant capacity due to paucity of natural gas: In order to revive gas based power plants, Ministry of Power and Ministry of Petroleum & Natural Gas may jointly devise a scheme in line with the earlier e-bid RLNG Scheme (supported by PSDF).

(c) and (e) Report has been circulated by the Government to all members. It has also been published on the website of the Ministry.

#### **Water Crisis in Maharashtra**

569. SHRI CHANDRAKANT KHAIRE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Marathwada region of Maharashtra is facing water crisis again;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has sanctioned any projects to tackle water crisis of this region; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Central Water Commission (CWC) monitors live storage status of 91 reservoirs of the country and issues weekly bulletin on every Thursday. Out of these, 17 reservoirs are located in Maharashtra including two reservoirs *i.e.* Yeldari and Jayakwadi (Paithon) in Marathwada Region. As per latest reservoir storage bulletin dated 06.12.2018, live storage available in Yeldari reservoir is 8% of its live storage capacity which is 21% of live storage of average of last ten years and live storage available in Jayakwadi (Paithon) reservoir is 27% of its live storage capacity which is 57% of live storage of average of last ten years. The main reasons for the decline in storages are low rainfall in the catchment areas and various uses.

(c) and (d) During 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects (including 26 irrigation projects of Maharashtra) under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)- Accelerated Irrigation Benefits Programme (AIBP), having ultimate irrigation potential of 76.03 lakh ha and balance estimated cost of Rs.77595 cr. have been prioritized in consultation with States, for completion in phases up to December, 2019 along with their Command Area Development & Water Management (CADWM) works. Funding mechanism through NABARD has been approved by the Government for both Central and State share. Out of these, three projects viz. Nandur Madhmeshwar, Upper Kundalika and Lower Dudhna are located in the Marathwada region.

Further, Government of India sanctioned a special package for completion of Irrigation Projects to address agrarian distress in Vidarbha and Marathwada regions and other chronically drought prone areas of rest of Maharashtra during June, 2018. The package consists of 83 Surface Minor Irrigation (SMI) Projects and 8 Major and Medium Irrigation (MM1) Projects. The balance estimated cost of these projects is Rs. 13651.61 Cr as on 01.04.2018 and Central Assistance (C A) component is Rs.3831.41 Cr.

[English]

**Bharatmala Pariyojana**

570. SHRI JYOTIRADITYA M. SCINDIA:  
SHRI VINA YAK BHAURAO RAUT:  
DR. PRITAM GOPINATH MUNDE:  
SHRI KAMAL NATH:  
SHRI R. PARTHIPAN:  
SHRI GAURAV GOGOI:  
SHRI ANANDRAO ADSUL:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI DHARMENDRA YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Union Government had launched an ambitious project called "Bharatmala Pariyojana" during the year 2017;

(b) if so, the present status of the said scheme and whether the Union Government has recently reviewed its progress report and found many shortcomings /roadblocks including fund crunch, slow land acquisition and delay in preparing DPRs, if so, the details thereof;

(c) whether the Union Government proposes to ensure removal of various hurdles and bottlenecks to complete the projects in a time bound manner, if so, the details thereof; and

(d) whether it is a fact that the actual cost incurred to construct the highways is 50 per cent higher than the estimated cost?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes Madam.

(b) and (c) Projects with aggregate length of approximately 6400 kms have been awarded under Bharatmala Pariyojana (including residual NHDP works)

up to October, 2018. The progress of projects under Bharatmala Pariyojana is monitored regularly to ensure timely completion of DPR / feasibility study and civil works for the projects. Further, use of latest technology such as LIDAR survey, Drone Imaging, Satellite Imaging, etc. is ensured for expeditious implementation of projects. The process of land acquisition for these projects is also in advanced stage.

(d) The actual construction cost incurred to construct the highway mainly depends upon the lowest bid price quoted by the bidder which is based on market dynamics, site conditions, geographical region etc.

*[Translation]*

#### **Quality of Construction of NHs**

571. SHRI LAKHAN LAL SAHU:

DR. BANSHI LAL MAHATO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has received complaints from the State Governments regarding quality of construction work of National Highways during the last three years and the current year;

(b) if so, the State/UT-wise details thereof and the action taken in this regard;

(c) the steps taken/being taken by the Government for inspection of quality of construction of roads and highways; and

(d) the steps being taken by the Government to ensure quality of construction of National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) There is one project named as Candaili to Borigumma from km 22/255 to km 33/255 under IRQP (Improving Riding Quality Program) having cost Rs. 7.17 Crore in the state of Odisha where complaint regarding use of sub-standard material was received. In this regard, recovery calculated on the basis of difference in bitumen has been made from contractor vide letter dated 04.12.2018.

(c) and (d) Works of National Highway are executed duly following the specifications and standards laid down by Ministry of Road Transport & Highways (MoRT&H) and Indian Road Congress (IRC). To ensure that the works are executed as per prescribed specifications and standards, Consultants are appointed by Ministry and its agencies for day to day supervision of the works at site. It is the responsibility of such Consultants to ensure compliance of the provisions of the Concession / Contract Agreement in so far as quality of the work is concerned. Officials of Ministry/National Highways Authority of India/National Highways & Infrastructure Development Corporation Limited also carries out quality checks of the works executed on random basis and deficiencies, if any, observed during such examination / inspection are brought to the notice of the Concessionaire / Contractor for corrective measures. The Authority Engineer/ Independent Engineer along with the road safety experts are also engaged for Audit & Quality check of roads to ensure road safety & its construction quality. In case of any defaults, actions against the defaulting agencies are taken as per the provisions of agreement.

*[English]*

#### **New Projects Under Sagarmala Programme**

572. SHRI E.T. MOHAMMAD BASHEER: Will the Minister of SHIPPING be pleased to state:

(a) whether the Government proposes to add new projects under Sagarmala programme;

(b) if so, the details thereof; and

(c) the further steps the Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): (a) to (c) Sagarmala Programme was launched on 25th March, 2015 and National Perspective Plan (NPP) of Sagarmala was released in April, 2016 with shelf of 173 projects. Number of the projects were considered and included in shelf of projects under Sagarmala Programme since release of NPP. As on date, total number of projects under

Sagarmala Programme is 605. Addition of new projects is ongoing process and is being undertaken based on multiple reviews with stakeholders and comprehensive project evaluations provided project meet Sagarmala objectives.

#### **Chennai-Coimbatore Road Project**

573. SHRIMATI V. SATHYABAMA:

SHRI P. R. SENTHILNATHAN:

SHRI R. K. BHARATHI MOHAN:

SHRIMATI R. VANAROJA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has any plans to take up new road projects in Tamil Nadu particularly between Chennai and Coimbatore along the districts of Salem, Erode, Tirupur;

(b) whether the Government has any plans to construct new road projects in Tamil Nadu particularly between Chennai and Kanyakumari along the East Coast;

(c) whether the Government has any plans to construct new road projects in Tamil Nadu particularly between Chennai and Madurai along the districts of Cuddalore, Nagappattinam, Thanjavur and Tiruchirapalli;

(d) whether the Government has any plans to construct new Road projects in Tamil Nadu particularly between Chennai and Salem along the districts of Vellore, Tiruvannamalai, Dharmapuri; and

(e) the total estimated cost of these projects and the time limit for the completion of the same and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) Yes, Madam. Ministry of Road Transport and Highways (MoRTH) is taking up the various projects in Tamil Nadu as detailed below:

(i) Six laning of existing Salem to Coimbatore National Highway (NH-544) including a ring road for the city of Coimbatore under the Bharatmala Pariyojana.

(ii) Under Chennai-Kanyakumari East Coast Road; Chennai-Mahaballipuram section is already 4 lanes by the State Government. In addition, a DPR for sea link to de-congest the urban sections of the East Coast Road near Chennai, the expansion of Mahaballipuram-Puducherry section and Nagappattinam-Tuticorin-Tiruchendur is in under progress. Project for expansion of Puducherry-Nagappattinam section has already been awarded for construction.

(iii) Ministry is exploring a expressway between Chennai to Trichy with a spur to Tanjavur. In addition, DPR is in advanced stage for taking up the development of Tanjavur to Madurai via Pudukkotai, Pillayarpaty & Melur.

(iv) The DPR is in advanced stage to develop a greenfield alignment between Chennai and Salem through Kanchipuram, Tiruvannamalai, Krishnagiri, Dharmapuri and Salem districts to diversify traffic from the existing National Highways.

The estimated cost and the timeline for completion shall only be finalized based on the outcome of the DPR.

#### **Implementation of NRDWP**

574. SHRI SANJAY DHOTRE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the National Rural Drinking Water Programme (NRDWP) has achieved the desired results in the country;

(b) if so, the details thereof and if not, the reasons therefor along with the areas which are yet to be covered under the said programme, State/UT-wise;

(c) whether the Government has provided adequate funds under the said programme during each of the last three years and the current year;

(d) if so, the details thereof along with its utilisation reported by the implementing agencies, State/UT-wise and if not, the reasons therefor;

(e) whether certain irregularities/ deficiencies in implementation of the said programme have come to the notice of the Government during the said period;

(f) if so, the details thereof, State/ UT-wise; and

(g) the mechanism put in place by the Government to monitor the implementation of the said programme?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) Rural Drinking Water Supply is a State subject. However, this Ministry supplements the efforts of the State Governments for improving coverage of rural drinking water supply by providing technical & financial assistance through centrally sponsored National Rural Drinking Water Programme (NRDWP) as per the budgetary allocation for the same.

As reported by States on Integrated Management Information System (IMIS), as on 10.12.2018, the coverage of Fully Covered (getting more than 40 litre per capita per day (lpcd) safe drinking water) habitations is 80.33%, Partially Covered (getting less

than 40 lpcd safe drinking water) habitations is 16.08% and Quality Affected (containing chemical contaminant) habitations is 3.59%. Further improving the coverage is a continuous & dynamic process depending on availability of source (water as well as finance). The detail of coverage as on 10.12.2018 is given in the enclosed Statement-I.

(c) and (d) State-wise details of funds released and utilised during last three years and current year till 10.12.2018 is given in the enclosed Statement-II.

(e) and (f) Rural Drinking Water Supply is a State subject. However, this Ministry consistently addresses deficiencies and asks States to take necessary action in the case of irregularities. At the same time, Ministry has also taken up long term policy measures to make NRDWP outcome based and result oriented.

(g) Ministry has robust data repository system in place in the form of IMIS which contains all details regarding physical and financial progress made by the State Government. There is constant review of the progress made at different levels through video conferences, review meetings, and field visits by States and Centre.

### **Statement – I**

#### *State-wise Details of Fully, Partially Covered Habitations and Quality Affected Habitations*

| S. No. | State               | Nos. of Fully Covered Habitations | Nos. of Partially Covered Habitations | Nos. of Quality Affected Habitations |
|--------|---------------------|-----------------------------------|---------------------------------------|--------------------------------------|
| 1      | 2                   | 3                                 | 4                                     | 5                                    |
| 1.     | Andaman and Nicobar | 324                               | 76                                    | 0                                    |
| 2.     | Andhra Pradesh      | 34,604                            | 13,392                                | 367                                  |
| 3.     | Arunachal Pradesh   | 3,210                             | 4,287                                 | 28                                   |
| 4.     | Assam               | 54,910                            | 23,279                                | 9,858                                |
| 5.     | Bihar               | 70,544                            | 35,731                                | 3,943                                |
| 6.     | Chhattisgarh        | 72,965                            | 1,140                                 | 514                                  |
| 7.     | Goa                 | 345                               | 2                                     | 0                                    |
| 8.     | Gujarat             | 35,996                            | 0                                     | 0                                    |
| 9.     | Haryana             | 7,298                             | 116                                   | 103                                  |

| 1     | 2                 | 3         | 4        | 5      |
|-------|-------------------|-----------|----------|--------|
| 10.   | Himachal Pradesh  | 43,081    | 10,188   | 0      |
| 11.   | Jammu and Kashmir | 9,290     | 6,476    | 12     |
| 12.   | Jharkhand         | 1,19,022  | 270      | 540    |
| 13.   | Karnataka         | 23,120    | 35,862   | 792    |
| 14.   | Kerala            | 6,052     | 15,141   | 327    |
| 15.   | Madhya Pradesh    | 1,27,298  | 0        | 150    |
| 16.   | Maharashtra       | 89,434    | 9,905    | 194    |
| 17.   | Manipur           | 2,133     | 829      | 0      |
| 18.   | Meghalaya         | 3,982     | 8,991    | 7      |
| 19.   | Mizoram           | 487       | 231      | 0      |
| 20.   | Nagaland          | 735       | 711      | 4      |
| 21.   | Odisha            | 1,54,384  | 134      | 2,495  |
| 22.   | Puducherry        | 153       | 113      | 0      |
| 23.   | Punjab            | 10,529    | 1,361    | 3,148  |
| 24.   | Rajasthan         | 59,070    | 43,975   | 18,481 |
| 25.   | Sikkim            | 830       | 1,246    | 0      |
| 26.   | Tamil Nadu        | 96,033    | 3,980    | 1      |
| 27.   | Telangana         | 14,543    | 9,456    | 360    |
| 28.   | Tripura           | 4,935     | 1,361    | 2,427  |
| 29.   | Uttar Pradesh     | 2,56,468  | 2,176    | 1,374  |
| 30.   | Uttarakhand       | 22,781    | 16,515   | 15     |
| 31.   | West Bengal       | 56,574    | 32,570   | 16,525 |
| Total |                   | 13,81,130 | 2,76,514 | 61,665 |

**Statement – II**

(All amount in Rs Crore)

| S. No. | FY<br>State         | 2015-16 |             | 2016-17 |             |
|--------|---------------------|---------|-------------|---------|-------------|
|        |                     | Release | Expenditure | Release | Expenditure |
| 1      | 2                   | 3       | 4           | 5       | 6           |
| 1.     | Andaman and Nicobar | 0.16    | 0           | 0.22    | 0           |
| 2.     | Andhra Pradesh      | 170.05  | 190.6       | 204     | 157.38      |
| 3.     | Arunachal Pradesh   | 65.4    | 66.23       | 92.84   | 95.71       |

| 1     | 2                 | 3        | 4        | 5        | 6        |
|-------|-------------------|----------|----------|----------|----------|
| 4.    | Assam             | 277.58   | 216.19   | 348.06   | 203.09   |
| 5.    | Bihar             | 202.73   | 295.38   | 373.81   | 473.29   |
| 6.    | Chhattisgarh      | 60.83    | 64.64    | 84.28    | 65.66    |
| 7.    | Goa               | 1.66     | 0        | 1.19     | 3.35     |
| 8.    | Gujarat           | 229.46   | 265.75   | 278.5    | 265.16   |
| 9.    | Haryana           | 122.65   | 149.07   | 111.53   | 114.2    |
| 10.   | Himachal Pradesh  | 58.77    | 65.29    | 83.31    | 64.73    |
| 11.   | Jammu and Kashmir | 192.12   | 202.72   | 225.14   | 219.94   |
| 12.   | Jharkhand         | 132.09   | 133.7    | 131.74   | 157.89   |
| 13.   | Karnataka         | 278.08   | 349.52   | 343.72   | 339.83   |
| 14.   | Kerala            | 48.05    | 64.45    | 75.22    | 74.21    |
| 15.   | Madhya Pradesh    | 193.73   | 381.15   | 232.26   | 212.48   |
| 16.   | Maharashtra       | 330.88   | 567.02   | 404.45   | 412.32   |
| 17.   | Manipur           | 27.92    | 43.44    | 39.38    | 18.87    |
| 18.   | Meghalaya         | 31.24    | 30.92    | 40.42    | 49.29    |
| 19.   | Mizoram           | 17.32    | 23.16    | 24.49    | 24.82    |
| 20.   | Nagaland          | 34.53    | 61.9     | 36.84    | 36.2     |
| 21.   | Odisha            | 103.19   | 163.61   | 134.96   | 100.14   |
| 22.   | Puducherry        | 0        | 0        | 0.29     | 0        |
| 23.   | Punjab            | 42.79    | 36.57    | 51.89    | 53.56    |
| 24.   | Rajasthan         | 526.75   | 480.21   | 1,072.92 | 681.21   |
| 25.   | Sikkim            | 12.05    | 12.49    | 19.42    | 15.21    |
| 26.   | Tamil Nadu        | 150.35   | 154.12   | 174.68   | 175.08   |
| 27.   | Telangana         | 97.71    | 106.42   | 133.09   | 111.89   |
| 28.   | Tripura           | 31.68    | 39.97    | 43.73    | 38.73    |
| 29.   | Uttar Pradesh     | 490.31   | 646.46   | 621.95   | 639.54   |
| 30.   | Uttarakhand       | 60.06    | 98.18    | 71.86    | 99.69    |
| 31.   | West Bengal       | 216.85   | 288.75   | 418.97   | 423.68   |
| Total |                   | 4,206.99 | 5,197.91 | 5,875.16 | 5,327.15 |

(source: format D-1)

| FY     |                     | 2017-18 |             | 2018-19 till 10.12.2018 |             |
|--------|---------------------|---------|-------------|-------------------------|-------------|
| S. No. | State               | Release | Expenditure | Release                 | Expenditure |
| 1      | 2                   | 3       | 4           | 5                       | 6           |
| 1.     | Andaman and Nicobar | 0       | 0           | 0.31                    | 0           |
| 2.     | Andhra Pradesh      | 233.09  | 267.03      | 103.87                  | 97.39       |
| 3.     | Arunachal Pradesh   | 63.08   | 62.93       | 66.65                   | 41.64       |
| 4.     | Assam               | 474.8   | 387.2       | 202.01                  | 155.92      |
| 5.     | Bihar               | 355.6   | 216.21      | 234.84                  | 35.06       |
| 6.     | Chhattisgarh        | 49.84   | 49.89       | 48.19                   | 32.64       |
| 7.     | Goa                 | 0       | 1.83        | 0                       | 1.4         |
| 8.     | Gujarat             | 290.86  | 315.14      | 163                     | 119.69      |
| 9.     | Haryana             | 88.82   | 87.34       | 40.94                   | 56.55       |
| 10.    | Himachal Pradesh    | 101.85  | 129.42      | 62.65                   | 47.73       |
| 11.    | Jammu and Kashmir   | 325.33  | 344.86      | 154.53                  | 118.36      |
| 12.    | Jharkhand           | 209.09  | 171.47      | 66.48                   | 66.42       |
| 13.    | Karnataka           | 365.81  | 272.77      | 174.87                  | 200.16      |
| 14.    | Kerala              | 95.16   | 95.53       | 84.86                   | 44.16       |
| 15.    | Madhya Pradesh      | 135.51  | 163.35      | 175.41                  | 160.34      |
| 16.    | Maharashtra         | 282.47  | 187.84      | 3.96                    | 112.57      |
| 17.    | Manipur             | 66.25   | 68.3        | 37.73                   | 47.5        |
| 18.    | Meghalaya           | 85.91   | 87.37       | 36.05                   | 26.57       |
| 19.    | Mizoram             | 46.1    | 25.93       | 19.25                   | 34.31       |
| 20.    | Nagaland            | 17.88   | 18.77       | 17.36                   | 17.36       |
| 21.    | Odisha              | 83.59   | 93.48       | 77.5                    | 54.79       |
| 22.    | Puducherry          | 0       | 0           | 0                       | 0           |
| 23.    | Punjab              | 173.29  | 103.64      | 73.51                   | 71.79       |
| 24.    | Rajasthan           | 714.24  | 728.81      | 508.52                  | 395.65      |
| 25.    | Sikkim              | 17.51   | 11.6        | 7.99                    | 16.67       |
| 26.    | Tamil Nadu          | 185.1   | 191.4       | 90.5                    | 88.96       |
| 27.    | Telangana           | 843.56  | 592.47      | 65.7                    | 300.62      |
| 28.    | Tripura             | 83.93   | 42.77       | 27.59                   | 45.89       |
| 29.    | Uttar Pradesh       | 472.52  | 616.77      | 499.59                  | 376.43      |

| 1     | 2           | 3        | 4        | 5        | 6        |
|-------|-------------|----------|----------|----------|----------|
| 30.   | Uttarakhand | 110.28   | 138.2    | 49.58    | 54.34    |
| 31.   | West Bengal | 996.68   | 599.45   | 788.29   | 336.18   |
| Total |             | 6,968.15 | 6,071.77 | 3,881.73 | 3,157.09 |

(source: format D-1)

[*Translation*]

#### **Allocation of Funds to PRIs**

575. SHRI SHARAD TRIPATHI: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government has received any complaints of misutilisation of Panchayat funds in various States/UTs;

(b) if so, the details thereof along with the action taken thereon by the Government;

(c) the details of funds allocated for Panchayats during the last three years and the current year, State/UT-wise; and

(d) the steps taken /being taken by the Government to ensure balanced development of all the villages through Panchayati Raj institutions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA):

(a) and (b) Yes. The details of the complaints/grievances received in the Ministry of Panchayati Raj regarding mis-utilisation of Panchayat funds in various States/UTs are given in the enclosed Statement-I. Since, Panchayat is a state subject, all complaints/Grievances relating to Panchayats including those on misuse of funds received in the Ministry were forwarded to the concerned State/UT for taking appropriate action.

(c) and (d) Article 243G of the Constitution endows States to devolve powers and responsibilities to Panchayats to enable them to function as institutions of self-government for inter alia preparation and implementation of plans for economic development and

social justice on subject matters listed in the Eleventh Schedule.

The Government of India devolves funds to supplement the financial resources of Gram Panchayats. Under the Fourteenth Finance Commission (FFC) award for the period 2015-20 the Government of India has allocated substantial grants to the tune of Rs. 2,00,292.20 Crore exclusively for the Gram Panchayats constituted under Part IX of the Constitution, for providing basic services, creation of reliable data base of local bodies' receipts & expenditure through audited accounts and for improvement of own source tax and non-tax revenue of the Gram Panchayats. Details of funds allocated to Panchayats under the FFC award for the years 2015-16 to 2018-19 are given in the enclosed Statement-II.

Further, the Ministry of Panchayati Raj is providing proactive support to the States to formulate convergent Gram Panchayat Development Plans (GPDP) and institutional support structures in order to utilize the funds available with Panchayats optimally; and financial support for capacity building of the various stakeholders of Panchayats for improved functioning etc.

Moreover, the Government has rolled out a People's Plan Campaign as 'Sabki Yojana Sabka Vikas' from 2nd October, 2018 to 31st December, 2018 to enable the Gram Panchayats to prepare the GPDP for the year 2019-20 in an evidence based and structured manner. The objectives of this campaign are strengthening the role of Elected Representatives of Panchayats and Woman Self Help Group (SHGs), evidence based assessment of progress made in 29 devolved subjects; strengthening of Plan Plus (a web based participative decentralized software) for providing a holistic development plan of Gram Panchayat and structured Gram Sabha meetings.

**Statement – I**

*State/UTs Wise Details of Complaints/Grievances  
Received During the Period  
from 1st April, 2015 to 7th December, 2018*

| S. No. | Name of the State /UT      | No. of<br>Complaints/<br>Grievances<br>Received |
|--------|----------------------------|---|
| 1      | 2                          | 3   |
| 1.     | Andaman and Nicobar Island | 2   |
| 2.     | Andhra Pradesh             | 4   |
| 3.     | Assam                      | 3   |
| 4.     | Bihar                      | 13  |
| 5.     | Chandigarh                 | 1   |
| 6.     | Chhattisgarh               | 3   |
| 7.     | Gujarat                    | 1   |
| 8.     | Haryana                    | 28  |
| 9.     | Himachal Pradesh           | 9   |

| 1     | 2                 | 3   |
|-------|-------------------|-----|
| 10.   | Jammu and Kashmir | 2   |
| 11.   | Jharkhand         | 3   |
| 12.   | Karnataka         | 3   |
| 13.   | Kerala            | 3   |
| 14.   | Madhya Pradesh    | 11  |
| 15.   | Maharashtra       | 11  |
| 16.   | Odisha            | 2   |
| 17.   | Punjab            | 5   |
| 18.   | Rajasthan         | 9   |
| 19.   | Tamil Nadu        | 8   |
| 20.   | Telanagana        | 1   |
| 21.   | Tripura           | 1   |
| 22.   | Uttar Pradesh     | 59  |
| 23.   | Uttarakhand       | 8   |
| 24.   | West Bengal       | 7   |
| Total |                   | 197 |

Source: Compiled in Ministry

**Statement – II**

*State-Wise Allocation of Funds for Panchayats Under the Fourteenth Finance Commission (FFC)  
Award for the Years 2015-16 to 2018-19*

(Rs. in crore)

| S. No. | States            | 2015-16<br>Allocation | 2016-17<br>Allocation | 2017-18<br>Allocation | 2018-19<br>Allocation |
|--------|-------------------|-----------------------|-----------------------|-----------------------|-----------------------|
| 1      | 2                 | 3                     | 4                     | 5                     | 6                     |
| 1.     | Andhra Pradesh    | 934.34                | 1463.45               | 1686.85               | 1947.32               |
| 2.     | Arunachal Pradesh | 88.52                 | 138.66                | 159.82                | 184.49                |
| 3.     | Assam             | 584.80                | 915.98                | 1055.80               | 1218.82               |
| 4.     | Bihar             | 2269.18               | 3554.23               | 4096.80               | 4729.38               |
| 5.     | Chhattisgarh      | 566.18                | 886.82                | 1022.18               | 1180.02               |
| 6.     | Goa               | 14.44                 | 22.62                 | 26.07                 | 30.10                 |
| 7.     | Gujarat           | 932.25                | 1460.18               | 1683.08               | 1942.96               |

| 1     | 2                 | 3        | 4        | 5        | 6        |
|-------|-------------------|----------|----------|----------|----------|
| 8.    | Haryana           | 419.28   | 656.72   | 756.98   | 873.86   |
| 9.    | Himachal Pradesh  | 195.39   | 306.05   | 352.76   | 407.24   |
| 10.   | Jammu and Kashmir | 373.96   | 585.73   | 675.15   | 779.40   |
| 11.   | Jharkhand         | 652.83   | 1022.53  | 1178.63  | 1360.62  |
| 12.   | Karnataka         | 1002.85  | 1570.77  | 1810.55  | 2090.10  |
| 13.   | Kerala            | 433.76   | 679.40   | 783.12   | 904.03   |
| 14.   | Madhya Pradesh    | 1463.61  | 2292.46  | 2642.40  | 3050.41  |
| 15.   | Maharashtra       | 1623.32  | 2542.61  | 2930.76  | 3383.28  |
| 16.   | Manipur           | 22.25    | 34.84    | 40.16    | 46.36    |
| 17.   | Odisha            | 955.52   | 1496.64  | 1725.11  | 1991.48  |
| 18.   | Punjab            | 441.70   | 691.84   | 797.45   | 920.58   |
| 19.   | Rajasthan         | 1471.95  | 2305.52  | 2657.47  | 3067.80  |
| 20.   | Sikkim            | 16.03    | 25.11    | 28.95    | 33.41    |
| 21.   | Tamil Nadu        | 947.65   | 1484.31  | 1710.90  | 1975.07  |
| 22.   | Telangana         | 580.34   | 908.99   | 1047.75  | 1209.53  |
| 23.   | Tripura           | 36.24    | 56.76    | 65.43    | 75.53    |
| 24.   | Uttar Pradesh     | 3862.60  | 6050.02  | 6973.57  | 8050.34  |
| 25.   | Uttarakhand       | 203.26   | 318.37   | 366.97   | 423.64   |
| 26.   | West Bengal       | 1532.21  | 2399.91  | 2766.26  | 3193.39  |
| Total |                   | 21624.46 | 33870.52 | 39040.97 | 45069.16 |

[English]

#### Measures Against Manual Scavenging Under SBM

576. SHRI FEROZE VARUN GANDHI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government are aware that the socio-economic and caste census of 2011 had identified 1,80,657 households of manual scavengers across India, which is a prohibited practice under the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act 2013;

(b) if so, the details of the number of manual scavenging labourers employed, district-wise in the

country for the last three years, and the number of sewage lines they are to clean, each;

(c) whether the Government is taking/ planning to take measures against manual scavenging under the Swachh Bharat Mission (SBM); and

(d) the details of the gears/ equipments being provided to manual scavenging labourers, State/UT-wise every year for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) to (d) Socio-economic and caste census of 2011 had identified 1,80,657 households of manual scavengers across India. However, the Government had launched Swachh

Bharat Mission (Gramin) [(SBM(G))] with effect from 2nd October, 2014 with the aim to achieve universal sanitation coverage by 2nd October 2019 by providing access to sanitary toilet facilities to all rural households in the country. As per the SBM(G) guidelines, construction of 'insanitary latrines' as defined in 'The Prohibition of Employment as Manual Scavenger and Rehabilitation Act, 2013' at Para 2.(1) (e) is not permitted in the rural areas. Further, as per individual surveys undertaken by States, there has been 100% conversion of insanitary toilets in rural India. Hence, as per this information, issue of manual scavenging does not arise. Furthermore, under SBM(G), Ministry of Drinking Water and Sanitation promotes twin leach pit toilets that do not require manual handling of human feces and are cost effective and sustainable. Under this technology, human feces automatically becomes manure in 1-2 years and no sewage/drainage system or manual scavenging is required.

#### **Availing of Benefits Under ATUFS**

577. DR. PRITAM GOPINATH MUNDE:

SHRI ANANDRAO ADSUL:

SHRI SHRIRANG APPA BARNE:

Will the Minister of TEXTILES be pleased to state:

(a) whether textiles owners/players have been facing severe difficulties to avail benefits under Amended Technology Funds Scheme (ATUFS), if so, the details thereof;

(b) whether the Central Government of India has set up steering committee to suggest the modalities for implications of norms under the ATUFS, if so, the details thereof;

(c) whether there is any proposal to convene a meeting of senior industry officials including their representative bodies to make the scheme industry friendly;

(d) if so, the details thereof and the time by when the meeting will be convened;

(e) whether total fund allocation under ATUFS has been very low since its launch in January 2016, if so, the details thereof; and

(f) the details of funds allocated for implementation of scheme under ATUFS and old TUFs during the last three years and current year?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (d) Since launch of Amended Technology Upgradation Fund Scheme (ATUFS) w.e.f. 13.01.2016, a total of 6503 UIDs, involving a subsidy amount of Rs. 1802 crore, have been issued of which request for joint inspection have been submitted by the textile units in 3221 cases. In order to examine the process of subsidy release, software related issues and also to recommend the changes to make i-TUFS as end to end online solution in the implementation of scheme, the Inter-Ministerial Steering Committee (IMSC) under ATUFS in its meeting held on 23.03.2018 had decided to set up a Task Force comprising of representatives from textile industry and financial institutions. A meeting of the Task Force was held on 25.04.2018. Based on the recommendations of the Task Force, the guidelines of ATUFS have been modified through Government Resolution dated 02.08.2018.

(e) and (f) ATUFS has been approved for implementation during 2015-16 to 2021-22 with a total outlay of Rs. 17,822 crore (Rs. 12,671 crore for meeting committed liability under previous versions of TUFs and Rs. 5151 crore for new cases under ATUFS). Detail of funds allocated under ATUFS for old and new cases during the last three years and current year is as follows:

| (in Rs crore) |                    |                        |
|---------------|--------------------|------------------------|
| Year          | Budget<br>Estimate | Revised<br>Estimate    |
| 2015-16       | 1520.00            | 1413.68                |
| 2016-17       | 1480.00            | 2610.00                |
| 2017-18       | 2013               | 1913.15                |
| 2018-19       | 2300               | Yet to be<br>finalized |

[Translation]

### Airports in Madhya Pradesh

578. SHRIMATI JYOTI DHURVE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of airports under Airport Authority of India(AAI) in Madhya Pradesh;

(b) the number of airports out of them which are proposed to be upgraded to international standards;

(c) whether any action has been taken in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Airports Authority of India (AAI) owns and maintains 8 airports in Madhya Pradesh, including five operational airports at Bhopal, Jabalpur, Khajuraho, Indore & Civil Enclave at Gwalior and three non-operational airports at Khandwa, Panna & Satna.

(b) to (d) Development and upgradation of airports to international standards is a continuous process, which is undertaken by AAI from time to time depending upon commercial viability, traffic demand, availability of land etc. Bhopal, Indore and Khajuraho airports have already been upgraded to international standards with New Integrated Terminal Buildings and other associated work. Further, AAI has also initiated work for extension of existing runway, construction of new terminal building and other allied works for operations of AB-320 type of aircraft at Jabalpur Airport.

[English]

### Environmental Rating of Thermal Power Plants

579. SHRI JAGDAMBIKA PAL: Will the Minister of POWER be pleased to state:

(a) whether the Ministry have taken the cognizance of the study conducted by the Centre for Science and Environment (CSE) on the environmental rating of Indian thermal power plants, if so, the details thereof;

(b) whether the Indian thermal power plants are one of the most polluting in the country, if so, the reasons therefor; and

(c) the details regarding thermal power plants run by National Thermal Power Corporation Limited in terms of (i) Average efficiency of the plants; (ii) Average CO<sub>2</sub> (carbon dioxide) emissions; (iii) Average water consumption; (iv) Level of Particulate Matter released in the air; and (v) Level of utilization of solid waste (ash) generated?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The Centre for Science and Environment in its report "Green rating of coal based Thermal Power plants" has, inter alia, given, the following suggestions to improve the performance of coal based power plants:

- (i) Accelerating installation of supercritical/ultra-supercritical (SC/USC) plants.
- (ii) Retirement of old and inefficient plants.
- (iii) Introduction of tighter air pollution norms.
- (iv) Optimization of water and land use in coal based thermal power plants.

(b) The efficiency of Thermal Power Plants in the country is comparatively lower than other countries due to inferior quality of coal and higher ambient air temperature and higher cooling water temperature in India. The Carbon dioxide (CO<sub>2</sub>) emission from Thermal Power Plants in the country is comparatively higher than the global standards due to inferior quality of coal and higher ambient air temperature and cooling water temperature in India resulting in more consumption of coal.

(c) The details regarding coal based power plants run by NTPC for FY 2017-18 are given below:

| S. No. | Parameter  | Coal Stations               |
|--------|--|-----------------------------|
| (I)    | Average efficiency of the plants                   | 35.9%                       |
| 00.    | Average CO <sub>2</sub> (carbon dioxide) emissions | 0.971 tCO <sub>2</sub> /Mwh |
| (iii)  | Average water consumption                          | 3.098 Litre/Kwh             |

| S. No. | Parameter   | Coal Stations |
|--------|---|---------------|
| (iv)   | Level of Particulate Matter released in the air     | 0.27 gm/Kwh   |
| (v)    | Level of utilization of solid waste (ash) generated | 53.45%        |

[Translation]

### Unviable Power Plants

580. SHRI PREM SINGH CHANDUMAJRA: Will the Minister of POWER be pleased to state:

(a) whether there are several thermal power plants in the country which have become unviable;

(b) if so, the details of total number of such plants along with their power generation capacity;

(c) the details of estimated amount required to help these power plants to overcome financial crisis; and

(d) the steps taken by the Government for the revival of the said plants?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) Yes, Madam.

(b) A list of 34 Stressed Thermal Power Plants received from Department of Financial Services is enclosed as Statement.

(c) There is no information available on this in this Ministry and in the Department of Financial Services, Ministry of Finance.

(d) Govt, of India has taken following steps to resolve the issues related to stress in power projects:

- I. Fuel Linkages under SHAKTI: The Government has approved a new coal linkage allocation policy on May 17, 2018 named SHAKTI (Scheme for harnessing & allocating koyal transparently in India). Under the scheme, auction of coal linkages for Independent Power Producers (IPPs) with PPAs based on domestic coal has been conducted on September 12, 2017. IPPs having PPA but no coal linkages

have participated in the auction and linkages have been granted to 11549 MW capacity (10 projects) including five stressed projects of total 8490 MW capacity, and these projects have been resolved. Under B(i) provision of SHAKTI scheme, linkages have been granted to States/ Central Gencos for 8870 MW for 10 projects.

- II. Pilot project for procurement of 2500 MW: In order to address the problem of lack of Power Purchase Agreements (PPAs) in the country, The Ministry of Power has notified a scheme for procurement of 2500 MW on competitive basis for a period of 3 years from the generators with commissioned projects having untied capacity. Under the scheme, PFC Consulting Ltd. invited bids for 2500 MW of power wherein PTC India Limited acted as an aggregator of demand for purchase of power from the power projects and sell that power to states utilities. Bids have been received from 7 (seven) projects for aggregate power of 1900 MW. Letter of Award (LOA) has been issued to all the successful bidders (1900 MW).
- III. DISCOM Payment Monitoring App PRAAPTI: A new App PRAAPTI (Payment Ratification and Analysis in Power Procurement for Bringing Transparency in Invoicing of generators) has been launched by the Ministry of Power to bring more transparency in the payment system by DISCOMs. The generators are being actively encouraged to feed in their invoicing and payments data in the portal.
- IV. Steps taken to reduce the cost of generation:
  - a. The introduction of third party sampling by Central Institute of Mining and Fuel Research (CIMFR): The Government has started third party sampling of coal at both loading and unloading end of coal supply from CIL to Generators.
  - b. Coal linkage rationalization:
    - Ministry of Power vide letter no 5/3/2015-OM dated 10th June, 2016

had issued the policy on flexibility in utilization of domestic coal for reducing the cost of power generation for central generating companies and state power utility.

- MoP vide letter no 5/3/2015-OM dated 20th February, 2017 had issued the methodology for use of coal by States in private generating stations.

**Statement**

*Status of the Stressed Projects\**

| S. No. | Developer / Project                         | Total capacity (MW) | Commissd. (MW) | Lead FI/ Banks | Estimated Project Cost (crores) | O/S Debt (crores) | Equity infused (crores) | Total Investment (crores) |
|--------|---|---------------------|----------------|----------------|---------------------------------|-------------------|-------------------------|---------------------------|
| 1      | 2   | 3                   | 4              | 5              | 6                               | 7                 | 8                       | 9                         |
| 1.     | DVC/Ragunathpur                             | 1200                | 1200           | PFC            | 7957                            | 2318              | 2626                    | 4944                      |
| 2.     | NTPC/Muzaffarpur (JV of NTPC & Bihar Govt.) | 390                 | 390            | SBI            | 4777                            | 2506              | 1277                    | 3783                      |
| 3.     | GMR/Kamalanga                               | 1050                | 1050           | IDFC           | 6519                            | 4100              | 2250                    | 6350                      |
| 4.     | Adani/ Tiroda                               | 3300                | 3300           | SBI            | 19788                           | 11765             | 4947                    | 16712                     |
| 5.     | GVK/Goindwal Sahib                          | 540                 | 540            | IDBI           | 4773                            | 3523              | 1250                    | 4773                      |
| 6.     | Adhunik Power Adhunik                       | 540                 | 540            | SBI            | 3377                            | 2474              | 903                     | 3377                      |
| 7.     | GMR/ EMCO Warora                            | 600                 | 600            | SBI            | 4250                            | 2905              | 1063                    | 3968                      |
| 8.     | DB Power/ Baradhara                         | 1200                | 1200           | SBI            | 8965                            | 6721              | 2244                    | 8965                      |
| 9.     | Avantha/ Seoni Jhabua                       | 600                 | 600            | AXIS           | 4806                            | 3488              | 1348                    | 4836                      |
| 10.    | Coastal Energen/ Mutiara                    | 1200                | 1200           | SBI            | 7870                            | 6132              | 1262                    | 7394                      |
| 11.    | Essar/ Mahan                                | 1200                | 600            | ICICI          | 7173                            | 5951              | 2266                    | 8217                      |
| 12.    | GMR /Raikheda                               | 1370                | 1370           | AXIS           | 11543                           | 8174              | 3368                    | 11542                     |
| 13.    | Jaypee/ Nigrie                              | 1320                | 1320           | ICICI          | 12350                           | 6211              | 3812                    | 10023                     |
| 14.    | Jaypee /Bina                                | 500                 | 500            | IDBI           | 3518                            | 2254              | 1264                    | 3518                      |
| 15.    | JITPL/ Derang                               | 1200                | 1200           | PNB            | 7061                            | 5381              | 1494                    | 6875                      |
| 16.    | KSK Mahanadi-Akaltara Unit                  | 3600                | 1200           | PFC            | 27080                           | 17194             | 3234                    | 20428                     |
| 17.    | Jaypee/ Bara (Prayagraj)                    | 1980                | 1980           | SBI            | 15537                           | 11494             | 4044                    | 15538                     |
| 18.    | RKM/Ucchpinda                               | 1440                | 1080           | PFC            | 12608                           | 9145              | 2587                    | 11732                     |
| 19.    | SKS/ Binjkote                               | 1200                | 300            | SBI            | 5880                            | 4801              | 862                     | 5663                      |

| 1           | 2  | 3      | 4      | 5     | 6        | 7        | 8      | 9        |
|-------------|--|--------|--------|-------|----------|----------|--------|----------|
| 20.         | Essar /Tori  | 1200   |        | ICICI | 10441    | 3112     | 1719   | 4831     |
| 21.         | Lanco/ Babandh U-1 & 2                               | 1320   | 0      | ICICI | 10430    | 6976     | 1123   | 8099     |
| 22.         | Monnet / Malibrahmani<br>(stalled but good progress) | 1050   | 0      | IDFC  | 9500     | 5300     | 1273   | 6573     |
| 23.         | Athena (EastCost) /<br>Bhavanpadu                    | 1320   | 0      | PFC   | 9975     | 2834     | 836    | 3670     |
| 24.         | KVK/ Nilanchal                                       | 1050   | 0      | PFC   | 2992     | 1072     | 1116   | 2188     |
| 25.         | Lanco/ Vidarbha                                      | 1320   | 0      | PNB   | 10433    | 4762     | 1079   | 5841     |
| 26.         | Visa/ Deveri   | 1200   | 0      | PNB   | 6190     | 1481     | 427    | 1908     |
| 27.         | Lanco/ Anpara "C                                     | 1200   | 1200   | REC   | 4845     | 3071     | 969    | 4040     |
| 28.         | Lanco /Amarkantak                                    | 1320   | 0      | PFC   | 12865    | 8782     | 1533   | 10315    |
| 29.         | Ind Barath Utkal                                     | 700    | 350    | PFC   | 4797     | 3046     | 1172   | 4218     |
| 30.         | Avantha/ Korba West                                  | 600    | 600    | AXIS  | 4929     | 3099     | 1830   | 4929     |
| 31.         | Madhucon/Simhapuri                                   | 600    | 600    | SBI   | 3510     | 2206     | 1035   | 3241     |
| 32.         | Athena/ Singhtarai U-<br>1&2                         | 1200   |        | SBI   | 11522    | 5256     | 968    | 6224     |
| 33.         | Vandana/ Salora                                      | 270    | 135    | PNB   | 1949     | 1489     | 541    | 2030     |
| 34.         | Rattan Power/ Nashik -I                              | 1350   | 1350   | PFC   | 9818     | 7107     | 2455   | 9562     |
| Grand total |  | 40,130 | 24,405 |       | 2,90,028 | 1,76,130 | 60,177 | 2,36,307 |

\* Above information is collected from various sources & subjected to verification from Discom, Lenders, CERC etc

[English]

### Swimming Federation of India

581. SHRI P. SRINIVASA REDDY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Swimming Federation of India (SFI) has set a target of preparing the promising swimmers for the Tokyo Olympics-2020 and if so, the details thereof;

(b) whether SFI has sent a list of foreign coaches to the Government for approval to groom the youngsters for the Olympics-2020 and also take held of some other Foundation in this regard and if so, the details thereof;

(c) whether SFI is keen on opening regional centres to provide platforms to budding talent and planning to expand throughout the country so that swimmers do not have to travel from one corner to another corner of the country; and

(d) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) As informed by Swimming Federation of India (SFI), they have set a target for preparing promising swimmers for 2020

Olympics and three swimmers are training abroad under different developmental programmes.

They have also informed that about 12 swimmers who are seeking qualification for 2020 Olympics are under training with national level top coaches.

No names of foreign coaches have been received from SFI seeking approval. However, SFI has informed that Glenmark Aquatic Foundation, has employed two foreign coaches to train young swimmers to bring them to International standards.

(c) There is no proposal of SFI to open regional centres on its own.

(d) Does not arise.

#### **Growth of the Air Passenger Traffic**

582. SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI PARVESH SAHIB SINGH VERMA:  
SHRIMATI RAMA DEVI:  
SHRI ANANDRAO ADSUL:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI DHARAMENDRA YADAV:  
SHRI VINA YAK BHAURAO RAUT

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether about five crore air passengers are travelling every year and will grow exponentially in the near future;

(b) if so, the details thereof;

(c) whether air passengers are facing issues like flight delays, problem in refunds, long queues, inadequate facilities at airports and complaints of lost baggage;

(d) if so, the details thereof in this regard;

(e) whether there is an urgent need of upgradation of Air Sewa and systemic intervention in improving customer services;

(f) if so, the steps taken by the Union Government in this regard; and

(g) the other steps taken by the Union Government for the redressal of grievance of air passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) More than 10 crore passenger trips are undertaking every year. The details of the same is given in the enclosed Statement-I.

(c) and (d) Passenger complaints data with respect to fares, refunds, flight problems, baggage, customer service, disability, staff behaviour, catering and others received against scheduled domestic airlines for the period April 2018 to October 2018 is given in the enclosed Statement-II.

(e) to (f) AirSewa was initially launched in Nov. 2016. The upgraded version of AirSewa was launched on 19.11.2018 to provide a superior user experience with enhanced functionalities with major improvements such as secure sign-up and log-in with social media, chatbot for travellers support, improved grievance management including social media grievances, real-time flight status and details flight schedule among others.

(g) To safeguard the interest of air passengers, Directorate General of Civil Aviation (DGCA), has taken following passenger centric initiatives and has issued the following Civil Aviation Requirements (CARs):

- (i) CAR Section 3, Series M Part I - Carriage by air of Persons with Disability and/or Persons with Reduced Mobility
- (ii) CAR Section 3, Series M Part II - Refund of Airline tickets to passengers. (iii) CAR Section 3, Series M Part IV - Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delay in flights. (iv) CAR Section 3, Series M Part V - Facilitation in case of diversion of aircraft.

Also, the stakeholders of aviation sector and other related Government organizations have nominated nodal officers for redressal of passenger complaints.

**Statement – I***Total Passengers Carried by Scheduled Domestic and Scheduled Foreign Carriers*

| Year    | Domestic Passengers carried by Scheduled Domestic Airlines (In Crore) | International Passengers Carried by scheduled Indian & Foreign carriers To & From India (In Crore) | Total Passenger (Domestic + International) (In Crore) | % Growth over previous year | Number of Passengers in Crore (+/-) | Compound Annual Growth rate during 2013-14 to 2017-18 |
|---------|---|--|---|-----------------------------|-------------------------------------|---|
| 2013-14 | 6.07  | 4.31   | 10.38   |                             |                                     |   |
| 2014-15 | 7.01  | 4.57   | 11.58   | 11.56                       | 1.20                                |   |
| 2015-16 | 8.52  | 4.98   | 13.50   | 16.58                       | 1.92                                | 15.37   |
| 2016-17 | 10.38   | 5.47   | 15.85   | 17.41                       | 2.35                                |   |
| 2017-18 | 12.33   | 6.06   | 18.39   | 16.03                       | 2.54                                |   |

**Statement – II***Passenger Complaints Data*

| S. No. | Category of Complaints | Apr-18 | May-18 | Jun-18 | Jul-18 | Aug-18 | Sep-18 | Oct-18 |
|--------|------------------------|--------|--------|--------|--------|--------|--------|--------|
| 1.     | Fare                   | 8      | 9      | 8      | 3      | 4      | 4      | 1      |
| 2.     | Refund                 | 34     | 28     | 33     | 23     | 19     | 30     | 19     |
| 3.     | Flight Problem         | 200    | 221    | 198    | 200    | 186    | 165    | 202    |
| 4.     | Baggage                | 148    | 173    | 186    | 180    | 187    | 174    | 237    |
| 5.     | Customer Service       | 237    | 211    | 167    | 206    | 165    | 184    | 146    |
| 6.     | Disability             | 1      | 3      | 2      | 2      | 4      | 4      | 5      |
| 7.     | Staff Behaviour        | 39     | 47     | 55     | 48     | 44     | 23     | 24     |
| 8.     | Catering               | 3      | 1      | 1      | 0      | 5      | 1      | 0      |
| 9.     | Others                 | 36     | 31     | 27     | 52     | 54     | 84     | 35     |
| 10.    | Total                  | 706    | 724    | 677    | 714    | 668    | 669    | 669    |

**Air Connectivity in the Country**

583. SHRI P.K. KUNHALIKUTTY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of requests, recommendations and proposals received from different quarters during the last three years and the current year for increasing air connectivity in the country;

(b) the action taken thereon so far; and

(c) the plans in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) With repeal of the Air Corporation Act in March 1994, the Indian airline industry was deregulated. Airlines are free to induct capacity with any aircraft type, free to select

whatever markets and network they wish to service and operate. However, Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services of different regions of the country. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.

[*Translation*]

### **Performance of Sportspersons**

584. SHRI NIHAL CHAND: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the level of performance of India in athletics and other sports is not at par with other countries despite huge potential of young talent in the country;

(b) if so, the reaction of the Government in this regard;

(c) the details of latest techniques being used and training imparted to improve the performance of the players at international level; and

(d) the details of preparations being made to improve the level of performance in the Olympics-2020?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) India's overall performance in international sports in recent times has been improving. Achievements of Indian sportspersons / teams in major international events in recent years are furnished below:

2018 Commonwealth Games - 66 medals (26 Gold+20 Silver + 20 Bronze)

[Best performance of India in Commonwealth Games on foreign soil]

2018 Asian Games - 69 medals

(15 Gold+24 Silver+ 30 Bronze) [Best performance of India in the history of Asian Games]

2018 Asian Para Games- 72 medals

(15 Gold+24Silver+ 33 Bronze) [Best performance of India in the history of Para Asian Games]

2018 Youth Olympic Games- 13 medals (03 Gold + 09 Silver + 01 Bronze) [Best performance of India in the history of the Youth Olympic Games]

(c) Training to elite athletes is imparted by reputed foreign and Indian coaches with the help of supporting personnel using the latest techniques, tools and scientific support relevant to the specific event/discipline/sport.

(d) Ministry of Youth Affairs and Sports (MYAS) has identified six disciplines - Archery, Badminton, Boxing, Hockey, Shooting and Wrestling where traditionally India has been strong in the international arena. These federations are being provided the highest level of funding under the Annual Calendar for Training and Competitions (ACTC). In addition to these, the disciplines of Athletics and Weightlifting are also provided enhanced support for training of its athletes and participation in competition.

MYAS, under its Target Olympic Podium Scheme (TOPS), identifies athletes from various disciplines, who have the potential of winning an Olympic medal. These athletes are provided additional funds for preparation for international events and support for coaching, equipment, support staff. Under TOPS, selected athletes are also provided an out of pocket allowance (OPA) of Rs. 50,000/- per month. The performance of athletes under the scheme are periodically being reviewed and new athletes are included if they have medal winning potential at international level.

[*English*]

### **International Youth Exchange Programme**

585. DR. KAMBHAMPATI HARIBABU: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any prescribed procedure is followed for the selection of Indian Youth for participating in International Youth Exchange Program (IYEP);

(b) if so, the details thereof;

(c) the role of Indian youth in the said program;

(d) the details of funds allocated/utilised for the promotion of youth through such programmes during the last four years; and

(e) the number of youth/students participated in such programmes during the said period, year and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) Under the Youth Exchange Programme conducted by Department of Youth Affairs, nominations are sought from reputed institutions viz. IITs, IIMs, NITs through Ministry of Human Resource Development; AIIMS; Youth Organizations of Ministry viz. NSS (National Service Scheme), NYKS (Nehru Yuva Kendra Sangathan), RGNIYD (Rajiv Gandhi National Institute of Youth Development); National Youth Awardees etc. and also from other Premier Institutions concerning with the subject matter of the Programme which are further considered for various delegations.

After finalization of dates for exchange programmes with the partnering countries, the delegates for visit to a particular country is finalized after shortlisting names from the nominations received, depending upon the requirement of the Programme. These names are finalized with due approval of competent authority in the Department of Youth Affairs.

(c) Youth from India are sent to a few friendly countries and vice-versa under the "International Youth Exchange Programme" for promoting exchange of ideas, values and culture amongst the youth of different countries and also to develop International understanding. The objective of this programme is to create an International perspective in the youth and to involve them in promoting peace and understanding.

(d) and (e) the details of funds allocated/utilised for the promotion of youth and the number of youth/students participated in such programmes during last four years are given below:

(Rs. in lakhs)

| Year            | Funds allocated | Funds utilized  | Indian youth sent to other countries |
|-----------------|-----------------|-----------------|--------------------------------------|
| 2014-15         | 280.00          | 280.00          | 118                                  |
| 2015-16         | 600.00          | 597.00          | 240                                  |
| 2016-17         | 850.00          | 724.00          | 356                                  |
| 2017-18         | 850.00          | 849.00          | 367                                  |
| 2018- till date | 1130.00         | 474.00 (approx) | 282                                  |

Since, the nominations are sought from different institutions Organizations, no state-wise list of youth delegates is maintained.

#### **Bike Taxi**

586. SHRI P.C. MOHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the bike taxis have been made legal in 14 States and whether Karnataka Government has taken any measures to legalise bike taxis which will tremendously help in reducing pressure on city roads and ease traffic jams;

(b) the necessary steps to be taken by the State Governments in the draft regulation on Motor Vehicle Act issued by the Central Government; and

(c) whether the draft regulations by the Centre is binding on the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Under the Motor Vehicle Act, 1988 the States may issue permits for taxi under Section 72 and 73. Therefore it is legal for the States to issue taxi permits for all kinds of vehicles including two wheelers. The Government is in favour of shared mobility which will help in reducing pressure on city and ease traffic jams. The State Governments are competent to frame regulations for enabling bike taxis.

The Motor Vehicles (Amendment) Bill, 2018 passed by Lok Sabha proposes to strengthen public transport and shared mobility and has given more powers to states in this regard.

#### **Toll, Operate and Transfer**

587. SHRI PINAKI MISRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government is planning to auction the 2nd lot of eight completed National Highway Projects for toll operation which is likely to generate about Rs. 5,4007-crore;

(b) whether the said National Highways will be auctioned on Toll, Operate et Transfer (TOT) basis;

(c) if so, what would be the period of lease and whether it would include the maintenance of those National Highways also; and

(d) if not, the authority responsible for maintaining the National Highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes, Madam. Bids for second bundle of TOT (Toll Operate and Transfer) is invited with IECV (Initial Estimated Concession Value) of Rs. 5,362 crore on 06.08.2018.

(c) and (d) The TOT concession period is of 30 years and it includes the maintenance of National Highways.

#### **Membership to UN Countries**

588. SHRI PRALHAD JOSHI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has recently approved for moving resolution in first assembly of ISA to open up its membership to all UN Countries;

(b) if so, the details thereof and the aim behind the resolution; and

(c) whether it will help in putting solar energy in global agenda with universal appeal for developing and deploying solar energy?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) The Government gave its approval under Rule 12 of the Government of India (Transaction of Business) Rules for moving a Resolution in the first Assembly of the International Solar Alliance (ISA) for amending the Framework Agreement of ISA for opening up the ISA membership to all countries that are members of United Nations.

The Resolution was moved by the Indian delegation to the ISA, in the First Assembly of the ISA held on 3 October 2018. The Assembly considered and adopted the Resolution.

The Resolution was moved, recognizing that solar energy has a major role in achieving the sustainable development goal to "ensure access to affordable, reliable, sustainable and modern energy for all"; access to solar energy is essential for achieving the Sustainable Development Goals, universal energy access at affordable rates, energy security and also would help to reduce poverty and improve the conditions and standard of living for the majority of the world's population, especially of women; and realizing that the ISA initiative should benefit the world at large and should not be restricted to the countries lying either fully or partially between the Tropics of Cancer and Capricorn.

#### **Setting up of Sports Complex**

589. SHRI KAUSHALENDRA KUMAR:

SHRI RAMSINH RATHWA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to establish a sports complex in every Tehsil of every State in the country; and

(b) if so, the number of such sports complexes proposed to be established in the country, location and State-wise including Bihar and Gujarat?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) Madam, 'Sports' is a State subject and development of Sports, including establishing sports infrastructure in every Tehsil is primarily the responsibility of the State Governments. The Central Government complements/supplements the efforts of the States in this regard.

This Ministry is implementing a Central Sector Scheme, namely, Khelo India which has a dedicated vertical "Utilisation and Creation/ Upgradation of Sports Infrastructure" for creation of sports infrastructure in the

country including Bihar and Gujarat. Sports infrastructure projects under the Khelo India Scheme is demand driven.

The State-wise details of sports infrastructure projects sanctioned under Khelo India Scheme in the country including Bihar and Gujarat is given in the enclosed Statement-I. Further a special Package for J&K of Rs.200 crore has been implemented by this Ministry under Prime Minister's Development Package (PMDP). One of the purposes of the package is enhancement of sports infrastructure in Jammu and Kashmir. Details of sports infrastructure sanctioned under PMDP for enhancement of sports infrastructure in J&K is provided .

**Statement – I**

*Details of Sports Infrastructure Projects Sanctioned Under Khelo India Scheme (upto 30.11.2018)*

(Rs. in crore)

2016-17

| S. No. | Name of State     | Name of the Project  | Grant Sanctioned |
|--------|-------------------|--|------------------|
| 1      | 2                 | 3  | 4                |
| 1.     | Andhra Pradesh    | (i)Laying of Synthetic Athletic Track at Kommadi Mini Sports Complex. Vishakhapatnam     | 7.00             |
| 2.     |                   | (ii) Construction of Indoor Stadium/Multipurpose Indoor Hall at Nellore                  | 8.00             |
| 3.     |                   | (iii) Construction of multipurpose indoor hail at Vizzy Stadium, Vijayanagram            | 6.00             |
| 4.     | Arunachal Pradesh | Construction of Multipurpose Indoor Hall at Tirbin-Basar, West Siang District            | 6.00             |
| 5.     | Gujarat           | Construction of Synthetic Athletic Track at Naroda, District Ahmadabad                   | 7.00             |
| 6.     | Karnataka         | Laying of Synthetic Hockey Surface at Sainik School, Bijapur                             | 5.50             |
| 7.     | Karnataka         | Laying of Synthetic Football turf at SAI Regional Centre. Bengaluru                      | 5.00             |
| 8.     | Kerala            | Laying of Synthetic Athletic Track in Govt. Brennen College, Thalassery, Kannur (LNCPE). | 7.00             |
| 9.     | Mizoram           | Laying of Synthetic Astro-Turf Football ground at Lawngtlai Playground Lawngtlai.        | 4.50             |

| 1     | 2             | 3   | 4     |
|-------|---------------|---|-------|
| 10.   | Odisha        | Construction of Multi-purpose Indoor Hall in Kalinga Stadium Sports Complex. Bhubaneswar                      | 8.00  |
| 11.   | Puducherry    | Construction of Swimming pool at Saradambal Nagar, Puducherry   | 5.00  |
| 12.   | Rajasthan     | Construction of Multipurpose Indoor Hall. Football Ground and Athletic Track at LBS Govt. PG College Kotputli | 3.12  |
| 13.   | Teiangana     | Laying of Synthetic Athletic Track at Indira Gandhi Outdoor Stadium, Medak                                    | 5.50  |
| 14.   | Uttar Pradesh | Laying of Synthetic Hockey Field at Kailash Prakash Stadium, Meerut   | 5.50  |
| 15.   | Maharashtra   | Construction of Swimming Pool at SAI Western Training Center, Aurangabad.                                     | 5.00  |
| 16.   | Jharkhand     | Upgradation of Hockey and Football Ground at SAI Training Centre, Hazaribagh.                                 | 2.07  |
| 17.   | Uttarakhand   | Construction of Multipurpose Indoor Hall at Parade Ground, Dehradun   | 8.00  |
| Total |               |   | 98.19 |

## 2017-18

|     |                   |  |      |
|-----|-------------------|--|------|
| 1.  | Rajasthan         | Laying of Synthetic Athletic Track in District Stadium, Churu  | 6.30 |
| 2.  | Assam             | Laying of Synthetic Athletic Track at SAI SAG centre Kokrajhar.  | 7.00 |
| 3.  | Nagaland          | Laying of Synthetic Athletic Track at SAI SAG Centre Dimapur.  | 7.00 |
| 4.  | Manipur           | Laying of Synthetic Football Turf at SAI NERC Takyal, Imphal.  | 5.00 |
| 5.  | Delhi             | Replacement of Synthetic Athletic Track at Jawaharlal Nehru Stadium, New Delhi.  | 7.00 |
| 6.  | Haryana           | Construction of Multipurpose Indoor Hall at SAI Northern Regional Centre Sonapat.  | 8.00 |
| 7.  | Maharashtra       | Construction of Multipurpose Indoor Hall at SAI Regional Centre, Mumbai.   | 8.00 |
| 8.  | Karnataka         | Construction of Multipurpose Indoor Hall at SAI Southern Regional Centre, Bangalore.   | 8.00 |
| 9.  | Arunachal Pradesh | Construction of Multipurpose Hall at Wakro under Lohit District.   | 8.00 |
| 10. | Assam             | Renovation / Upgradation including Laying of Synthetic Hockey Field in Maulana Md. Tayabullah Hockey Stadium, Betapara, Guwahati (Reimbursement of expenditure). | 4.50 |
| 11. | Andhra Pradesh    | Laying of Astro Turf Hockey Field at District Sports Authority Ground, Kakinada, East Godavari District.   | 5.50 |

| 1   | 2                 | 3   | 4    |
|-----|-------------------|---|------|
| 12. | Tamil Nadu        | Laying of Synthetic Athletic Track at Tamil Nadu Physical Education and Sports University, Vandalur, Kelambakkam Road, Melakottaiyur Post, Chennai. | 7.00 |
| 13. | Odisha            | Construction of Multipurpose Indoor Hall at Puri.   | 7.50 |
| 14. | West Bengal       | Laying of Synthetic Athletic Track at SAI Training Centre, Jalpaiguri   | 7.00 |
| 15. | Uttar Pradesh     | Laying of Synthetic Athletic Track at Dr. B.R. Ambedkar Sports Complex, Lalpur, Varanasi  | 7.00 |
| 16. | Chhattisgarh      | Laying of Synthetic Hockey Turf at Jashpur  | 5.44 |
| 17. | Haryana           | Replacement of Synthetic Athletic Track at Chaudhary Charan Singh Haryana Agriculture University, Hisar   | 4.65 |
| 18. | Jammu and Kashmir | Laying of Synthetic Athletic Track at Islamic University of Science & Technology (IUST) Awantipora, Pulwama   | 6.09 |
| 19. | Karnataka         | Construction of Multi-purse Indoor Hall at Haliyal Taluk Stadium.   | 7.50 |
| 20. | Madhya Pradesh    | Construction of Multi-purpose Indoor Hall at T. T. Nagar Stadium Bhopal   | 6.00 |
| 21. | Punjab            | Construction of Multi-purpose Indoor Hall at Smt. Lajwanti Sports Complex, Hoshiarpur   | 7.00 |
| 22. | Rajasthan         | Laying of Synthetic Hockey Field at Maharana Pratap Khelo Gaon, Udaipur   | 5.50 |
| 23. | Tamil Nadu        | Laying of Synthetic Athletic Track at District Sports Complex, Thanjavur  | 7.00 |
| 24. | Teiangana         | Laying of Synthetic Athletic Track at Karimnagar  | 7.00 |
| 25. | Uttarakhand       | Laying of Athletic Synthetic Track at Lai Bhadur Shastri National Academy of Administration Mussoorie   | 5.00 |
| 26. | New Delhi         | Replacement of Synthetic Hockey Turf at Major Dhyan Chand Stadium New Delhi for National Hockey Academy   | 4.50 |
| 27. | New Delhi         | Construction of 100 bedded Sports Hostel at Jawaharlal Nehru Stadium, New Delhi for National Athletic and Football Academies                        | 9.00 |
| 28. | New Delhi         | Construction of 100 bedded Sports Hostel at Dr. Kami Singh Shooting Ranges, Tughklakabad New Delhi for National Shooting Academy                    | 7.00 |
| 29. | Manipur           | Miscellaneous works including fencing in respect Football Academy at SAI North Eastern Regional Centre Imphal                                       | 2.00 |
| 30. | Rajasthan         | Laying of synthetic floor and lighting in Multi-purpose Hall at STC Jaipur.   | 0.99 |

| 1   | 2              | 3   | 4    |
|-----|----------------|---|------|
| 31. | Gujarat        | Laying of Hockey Turf Ground at Devgadhi Bariya District Dahod  | 4.67 |
| 32. | Rajasthan      | Construction of Multi-purpose Indoor Hall at five block Headquarters, (i) Govt. Secondary School, Bapini, Jodhpur, (ii) Block Headquarter, Khinwsar, Nagaur, (iii) Sunhel, Jhalawar. (iv) Block Headquarter, Jaitran, Pali and (v) Siswali, Anta, Baran | 4.00 |
| 33. | Haryana        | Construction of Multi-purpose Indoor Hall at Choudhary Charan Singh, Haryana Agriculture University, Hisar (SAI STC Centre).  | 8.00 |
| 34. | Madhya Pradesh | Re-laying of synthetic athletic track at T.T. Nagar Stadium, Bhopal   | 4.49 |
| 35. | Madhya Pradesh | Extension of existing 50 Mtr. Shooting Range, Village Goura, Bhopal   | 6.91 |
| 36. | Odisha         | Construction of swimming pool at District Hqrs., District Boudh   | 5.00 |
| 37. | Rajasthan      | Laying of synthetic athletic track at Maharaja Ganga Singh Stadium, Sri Ganganagar  | 7.00 |
| 38. | Uttarakhand    | Laying of synthetic Hockey Field, at Sports Stadium Roshnabad Salempur Haridwar   | 5.50 |
| 39. | Rajasthan      | Construction of Multipurpose Indoor Hall, in Govt. Senior Secondary School, Jamwa Ramgarh   | 2.94 |
| 40. | Assam          | Synthetic Eight lane Athletic Track of 400 mtrs and construction of sub base, drainage and chain link at SAG-Tinsukia.  | 7.00 |
| 41. | Rajasthan.     | Construction of Multipurpose Indoor Hall, in Government Senior Secondary School Pragpura District Jaipur  | 2.99 |
| 42. | Mizoram        | laying of Synthetic Football Turf at SAI SAG Centre, Thenzawal, Mizoram   | 5.00 |
| 43. | Gujarat        | Construction of multi-purpose indoor hall at Swarnim Gujarat Sports University premises at Valavav, District Vadodara   | 8.00 |
| 44. | Madhya Pradesh | Construction of Swimming pool at SAI central Regional Centre Bhopal   | 3.39 |
| 45. | Assam          | FIH approved synthetic Hockey Turf at SAI SAG Centre Kokrajhar, Assam   | 5.50 |
| 46. | Tripura        | Synthetic Football Turf in Chandrapur Football ground, Udaipur under Gomati District Tripura  | 5.00 |
| 47. | Odisha         | Multi - Purpose Indoor Hall at District Sports Complex Burla  | 7.50 |
| 48. | Rajasthan      | Construction of Academy Building & Solar Lights at Deedwana Stadium   | 1.00 |
| 49. | Rajasthan      | Construction of Basketball, Volleyball, Solar Light, Water Tank, 200 Mtr. Athletic Track at Khinwsar Stadium.   | 1.50 |

| 1   | 2                 | 3   | 4      |
|-----|-------------------|---|--------|
| 50. | Rajasthan         | Laying of synthetic athletic track at Swarn Jayanti Stadium, Jhunjhunu.   | 7.00   |
| 51. | Kerala            | Construction of Indoor hall No, 2, LNCPE Trivandrum.  | 8.00   |
| 52. | Karnataka         | Construction of multi-purpose indoor hall at Shiralakoppa Town, Shivamogga District.  | 1.50   |
| 53. | Rajasthan         | Construction of multi-purpose indoor hall at Swarn Jayanti Stadium, Jhunjhunu.  | 8.00   |
| 54. | Teiangan          | Laying of synthetic athletic track at Warangal City.  | 7.00   |
| 55. | Karnataka         | Laying of synthetic athletic track at District Stadium, Hassan.   | 7.00   |
| 56. | Punjab            | Construction of Multi-purpose Indoor Hall at War Hero's Stadium Sangrur   | 7.47   |
| 57. | Rajasthan         | Construction of Boundary wall, Basketball, Volleyball, Cricket Ground, Solar Lights, Office Building Toilet Block at Dechu Stadium, District Jodhpur.   | 1.50   |
| 58. | Rajasthan         | Construction of Boundary Wall, Basketball, Volleyball, Cricket Ground, Solar Lights, Office Building Toilet Block at Lohawat Stadium, District Jodhpur. | 1.50   |
| 59. | Rajasthan         | Construction of Boundary Wall, Basketball, Volleyball, Cricket Ground, Solar Lights, Office Building Toilet Block at Bapini Stadium District Jodhpur.   | 1.50   |
| 60. | Rajasthan         | Construction of Indoor Hall & Ticket Block at Sri Karnapur Stadium, District Sri Ganaganagar.   | LOO    |
| 61. | Rajasthan         | Construction of Badminton Arena with four Championship Badminton courts with infrastructure at SMS Stadium, Jaipur.                                     | 3.60   |
| 62. | Rajasthan         | Construction of one all glass championship court SMS Stadium, Jaipur.   | 1.50   |
| 63. | Rajasthan         | Completion of Shooting Range at Bhilwara Stadium.   | LOO    |
| 64. | Uttar Pradesh     | Construction of multi-purpose indoor hall at Village -Haliya Block-Haliya District Mirzapur.  | 3.06   |
| 65. | Arunachal Pradesh | Construction of multi-purpose indoor hall at Khenewa under Bamang Administrative Sub-Division East Kameng District.                                     | \$ .00 |
| 66. | Uttar Pradesh     | Construction of multi-purpose indoor hall at Village Nagaon, Vikas Khand-Nagwa, District Sonbhadra.   | 3.68   |
| 67. | Uttar Pradesh     | Construction of multi-purpose indoor hall at Panchali Khurd, District Meerut.   | 7.99   |
| 68. | Uttar Pradesh     | Construction of multi-purpose with natural court and running track at village-Mau, Block-Mohanlalganj, District Lucknow.                                | 2.72   |

| 1                         | 2                 | 3  | 4      |
|---------------------------|-------------------|--|--------|
| 69.                       | Arunachal Pradesh | Construction of multi-purpose indoor hall at Tarak Langdi, Pania under Kra-Daadi District.   | 8.00   |
| 70.                       | Arunachal Pradesh | Construction of multi-purpose indoor hall at Kiojoring, Nacho under Upper Subansiri.   | 8.00   |
| Total                     |                   |  | 382.71 |
| 2018-19 (upto 30.11.2018) |                   |  |        |
| 1.                        | Arunachal Pradesh | Construction of MH at Roing Lower Dibang Valley  | 8.00   |
| 2.                        |                   | Construction of MH at Govt. Sec. School Lida, Gusar Circle upper Subansiri   | 8.00   |
| 3.                        |                   | Construction of MH at Pal in Petrol Pump Colony, Kra Daadi district  | 8.00   |
| 4.                        |                   | Construction of Multi-purpose hall at Govt. HR Sec. School, Itanagar   | 8.00   |
| 5.                        |                   | laying of Synthetic Athletic Track at jeng, Tawang District  | 7.00   |
| 6.                        | Karnataka         | Construction of multi-purpose Sports Complex/ Indoor Hall at Hubli Dharwad, Municipal corporation, Karnataka                           | 8.00   |
| 7.                        | Maharashtra       | Up gradation of Olympic swimming parking ground at municipal council Katol District Nagpur Maharashtra                                 | 5.00   |
| 8.                        | Arunachal Pradesh | Construction of Multi-purpose hall at ADC Hq Kodukha upper Subansiri District  | 8.00   |
| 9.                        |                   | Construction of Multi-purpose hall at Govt, higher Sec. School Dirang west Kameng District Arunachal Pradesh under Khelo India Scheme. | 8.00   |
| 10.                       | Madhya Pradesh    | Construction of swimming pool at Indira Gandhi National Tribal University (IGNTU), Madhya Pradesh                                      | 4.95   |
| 11.                       | Rajasthan         | Development of playfields (17) in different schools / locations in Rajasthan   | 8.85   |
| 12.                       | Arunachal Pradesh | Construction of Multi-purpose hall at Kaimai in Tirap District   | 8.00   |
| 13.                       |                   | Construction of Multi-purpose hall at Raga ADC, HQ under lower Subansari District  | 8.00   |
| 14.                       | Uttar Pradesh     | Construction of Multipurpose Indoor Hall at Beer Bahadur College at Gorakhpur, Uttar Pradesh   | 8.00   |
| 15.                       |                   | Construction of Multipurpose Indoor Hall and running track at village Dhedui block Patti, District Pratapgarh, Uttar Pradesh           | 5.58   |
| 16.                       |                   | Construction of Mini Stadium at village Mangraura Tehsil Patti, District Pratapgarh  | 14.56  |

| 1     | 2                 | 3  | 4      |
|-------|-------------------|--|--------|
| 17.   | Arunachal Pradesh | Construction of Multipurpose Hall at Mer under East Siang District   | 8.00   |
| 18.   | Maharashtra       | Upgradation of Hockey Astro turf at Shivchhatrapti Kridapeeth Sports Complex, Pune                           | 5.50   |
| 19.   |                   | Upgradation of Shooting range at Shivchhatrapti Kridapeeth Sports Complex, Pune                              | 7.37   |
| 20.   | Uttar Pradesh     | Construction of Multi-purpose Hall at Village-Ganeshpur. Block-Pharenda, District-Maharajganj, Uttar Pradesh | 2.30   |
| Total |                   |  | 149.11 |

**Statement – II**

*Details of Sports Infrastructure Projects Sanctioned Under PMDP for Enhancement of Sports Infrastructure in Jammu and Kashmir*

(Rs. in crore)

| S. No. | Projects   | Amount earmarked |
|--------|--|------------------|
| 1.     | Renovation and Development of Bakshi stadium & other works       | 44.00            |
| 2.     | Renovation & Development of M.A Stadium & other works            | 40.00            |
| 3.     | Construction of 22 Indoor Halls                                  | 88.00            |
| 4.     | Upgradation of existing sports stadia at Rajouri and Poonch      | 4.00             |
| 5.     | Completion / upgradation of Subash stadium at Udampur            | 10.00            |
| 6.     | Development of water sports infrastructure at Jammu and Srinagar | 6.00             |
| 7.     | Lighting System at TRC Ground/Gani Stadium                       | 2.63             |

**Leasing Out of Airports of AAI**

590. SHRI B. VINOD KUMAR

SHRIMATI P.K. SHEEMATHI TEACHER

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has plans to lease out six airports of AAI viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public-Private-Partnership (PPP) through Public Private Partnership Appraisal Committee (PPPAC); and

(b) if so, the details thereof and the benefits accrued?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b): Yes Madam. Government of India has accorded 'In-principle' approval for leasing out six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for operation, management and development under Public Private Partnership (PPP) through the Public Private Partnership Appraisal Committee (PPPAC). An Empowered Group of Secretaries (EGoS) has been constituted under the chairmanship of CEO, NITI Aayog to decide on any issue falling beyond the scope of PPPAC. PPP in infrastructure projects brings efficiency in service delivery, expertise, enterprise and professionalism apart from harnessing the needed investments in public sector.

**Protection of Rivers Affected by Floods**

591. SHRI N.K. PREMACHANDRAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government is aware that the river banks and surrounding areas along the rivers of Kerala were damaged due to recent floods;

(b) if so, the details thereof and the action taken by the Government thereon;

(c) whether the Government proposes to give a package to Kerala for protection of rivers and if so, the details thereof;

(d) whether the Government has noticed that the damage caused to the Pampa river during floods is resulting in difficulties to the Sabarimala pilgrims; and

(e) if so, whether the Government proposes to give financial assistance for rejuvenation of the said river and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Yes, the river banks and surrounding areas along the rivers of Kerala were damaged due to recent floods wherein 13 out of 14 districts were badly affected. Some of the worst affected areas in Kerala during the recent floods were Wayanad (Kabini sub-basin), Idukki (Periyar sub-basin), Ernakulam (Periyar and Chalakudi) sub-basins, Alleppey and Pathanamthitta (both in Pamba sub-basin). Urgent rectification of flood damages have been undertaken by the State Government under the existing budget provisions. In response to memorandum submitted by State Government, an Inter-Ministerial Central Team (IMCT) was deputed by Ministry of Home Affairs, Government of India to Kerala to assess the extent of damages caused due to floods. Central Water Commission has carried out a study on floods for understanding the hydrological process and has come out with the underlining causes.

(c) The river protection works are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by way of technical guidance

and promotional financial assistance to the States in critical areas. Government of India launched a Flood Management Programme (FMP) during XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works which has been continued. Under the FMP of Ministry of Water Resources, River Development and Ganga Rejuvenation, Central Assistance is being provided to State Government of Kerala in Kuttanad region. A Central Assistance amounting to Rs. 137.9474 Cr. has been released to four projects in Kuttanad region till date. As informed by Ministry of Home Affairs, in order to support the affected people of the State Government of Kerala, the Government of India has released both the instalments of Central Share of SDRF amounting to Rs. 192.60 crore and Rs.600.00 crore, released "on account", basis from NDRF to Government of Kerala for immediate relief measures.

(d) and (e) The State Government has informed that the Ayyappa Temple at Sabrimala was temporarily inaccessible to pilgrims following the flooding of the Pampa Triveni Bridge. The Pampa river at Pampa Triveni changed its course through the Pampa Manappuram damaging existing infrastructure in Manappuram area. Moreover, huge quantity of silt, sand and pebbles were deposited in the Pampa Triveni and Manappuram area. Preliminary urgent rectification of flood damages were done by various departments like Irrigation Department, Kerala Water Authority and agencies like Tata Projects Ltd. (TPL). TPL has been assigned the task of removing silt and slurry which has accumulated along the river during the flood by the Government of Kerala.

*[Translation]*

**PMGSY**

592. SHRI LALLU SINGH:

SHRIMATI REKHA VERMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the average length of roads in kilometres which has been constructed per day under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last two years and the current financial year, State/UT wise;

(b) whether the roads constructed under PMGSY during the said period has been constructed in strict compliance with the set standards and if so, the details thereof and if not, the reasons therefor;

(c) the number of eligible villages where roads are still required to be constructed under PMGSY, State/UT-wise; and

(d) the details of the action plan being adopted by the Government to complete the pending projects so that all projects could be completed by the year 2019?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):  
(a) The average length of road in kilometers constructed per day under Pradhan Mantri Gram Sadak, Yojana (PMGSY) during the last two years and the current financial year, State/UT-wise are given in the enclosed Statement-I.

(b) The roads sanctioned under PMGSY is as per the specifications for rural roads developed by Indian Road Congress (IRC) and also the standard prescribed in Rural Roads Manual IRC-SP:20, published by IRC. At the time of execution, three tier quality check system is adopted to ensure that the roads are being constructed as per prescribed standard.

(c) The unit for PMGSY programme is a Habitation. As reported by the State Government, out of 1,78,184 eligible unconnected habitations, 1,58,013 habitations have been sanctioned by the Ministry and 1,44,398 habitations have already been provided connectivity. Further, States have provided connectivity to 16,310 habitations under their own schemes. The State/UT-wise details are given in the enclosed Statement-II.

(d) The Ministry of Rural Development has taken a number of initiatives to meet the challenges faced by the States in implementation of PMGSY Scheme; like engagement of Central Public Sector Undertakings (CPSUs) in some States to augment execution capacity, contractor's Outreach Programmes in States to attract the Contractors in the implementation of the Programme. Further, the progress of implementation of PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings & Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (Disha) headed by Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings are also held by Secretary/ Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States.

**Statement – I**

*Details of the Average Length of Road in Km Constructed per Day Under PMGSY  
During the Last Two Years and the Current Year*

| S. No. | State             | 2016-17          |                     | 2017-18          |                     | 2018-19 (Upto Nov. 18) |                     |
|--------|-------------------|------------------|---------------------|------------------|---------------------|------------------------|---------------------|
|        |                   | Completed Length | Length achieved/day | Completed Length | Length achieved/day | Completed Length       | Length achieved/day |
| 1      | 2                 | 3                | 4                   | 5                | 6                   | 7                      | 8                   |
| 1.     | Andhra Pradesh    | 733.55           | 2.01                | 154.057          | 0.42                | 100.908                | 0.40                |
| 2.     | Arunachal Pradesh | 1,360.51         | 3.73                | 1,132.02         | 3.10                | 445.02                 | 1.78                |
| 3.     | Assam             | 929.515          | 2.55                | 1,618.63         | 4.43                | 1,074.93               | 4.30                |



| 1     | 2           | 3        | 4    | 5        | 6      | 7        | 8     |
|-------|-------------|----------|------|----------|--------|----------|-------|
| 33.   | Delhi       | 0.00     | 0.00 | 0.00     | 0.00   | 0.00     | 0.00  |
| 34.   | Lakshadweep | 0.00     | 0.00 | 0.00     | 0.00   | 0.00     | 0.00  |
| 35.   | Puducherry  | 0.00     | 0.00 | 0.00     | 0.00   | 0.00     | 0.00  |
| Total |             | 47446.84 | 130  | 48741.96 | 133.54 | 16856.70 | 67.43 |

**Statement – II***State-wise Details of Habitants Provided Connectivity Under the Schemes*

| S. No. | State Name                  | Eligible | Sanctioned | Connected | Balance to Be Connected |
|--------|-----------------------------|----------|------------|-----------|-------------------------|
|        |                             | Total    | Total      | Total     | Total                   |
| 1      | 2                           | 3        | 4          | 5         | 6                       |
| 1.     | Andaman And Nicobar Islands | 20       | 7          | 0         | 7                       |
| 2.     | Andhra Pradesh              | 4819     | 1248       | 1157      | 91                      |
| 3.     | Arunachal Pradesh           | 931      | 638        | 431       | 207                     |
| 4.     | Assam                       | 12205    | 13853      | 9947      | 3906                    |
| 5.     | Bihar                       | 24804    | 30528      | 26874     | 3654                    |
| 6.     | Chhattisgarh                | 10763    | 9753       | 9130      | 623                     |
| 7.     | Gujarat                     | 3387     | 3052       | 3040      | 12                      |
| 8.     | Haryana                     | 1        | 1          | 1         | 0                       |
| 9.     | Himachal Pradesh            | 3725     | 2479       | 2174      | 305                     |
| 10.    | Jammu and Kashmir           | 3892     | 2215       | 1698      | 517                     |
| 11.    | Jharkhand                   | 11613    | 9632       | 9112      | 520                     |
| 12.    | Karnataka                   | 1766     | 296        | 296       | 0                       |
| 13.    | Kerala                      | 435      | 404        | 394       | 10                      |
| 14.    | Madhya Pradesh              | 21168    | 17540      | 16969     | 571                     |
| 15.    | Maharashtra                 | 2159     | 1365       | 1297      | 68                      |
| 16.    | Manipur                     | 1023     | 668        | 527       | 141                     |
| 17.    | Meghalaya                   | 793      | 565        | 318       | 247                     |
| 18.    | Mizoram                     | 246      | 234        | 155       | 79                      |
| 19.    | Nagaland                    | 191      | 109        | 93        | 16                      |
| 20.    | Odisha                      | 22211    | 15266      | 14229     | 1037                    |

| 1     | 2             | 3      | 4      | 5      | 6     |
|-------|---------------|--------|--------|--------|-------|
| 21.   | Punjab        | 441    | 389    | 389    | 0     |
| 22.   | Rajasthan     | 16801  | 16059  | 15975  | 84    |
| 23.   | Sikkim        | 366    | 349    | 276    | 73    |
| 24.   | Tamilnadu     | 2203   | 1988   | 1985   | 3     |
| 25.   | Tripura       | 1731   | 2015   | 1882   | 133   |
| 26.   | Uttar Pradesh | 13984  | 11751  | 11748  | 3     |
| 27.   | Uttarakhand   | 2684   | 1754   | 1194   | 560   |
| 1     | 2             | 3      | 4      | 5      | 6     |
| 28.   | West Bengal   | 13822  | 13259  | 12524  | 735   |
| 29.   | Teianganana   | 0      | 596    | 583    | 13    |
| Total |               | 178184 | 158013 | 144398 | 13615 |

Note: Reconciliation of Habitation data in respect of the State of Assam, Bihar and Tripura is underway.

[English]

**Upgradation of Surat Airport into International Airport**

593. SHRIMATI DARSHANA VIKRAM JARDOSH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the status of the progress made in upgradation of the Surat Domestic Airport into International Airport;

(b) the action taken by Central Government, in coordination with State Government of Gujarat, to sort out various outstanding issues for development/upgradation of Surat Airport; and

(c) the funds allocated/proposed to be allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) As per the standards prescribed by International Civil Aviation Organisation (ICAO), the statutory facilities for Customs, Immigration, Public Health and Agricultural Quarantine are necessary for international airports. Besides, other infrastructural facilities such as availability of Ground Lighting Facilities, Instrument

Landing System for operation of aircraft at night, adequate runway length to cater to medium capacity long range aircraft or equivalent type of aircraft, etc. are also required. Presently, no proposal regarding declaration of Surat Airport as an International Airport is pending in Ministry of Civil Aviation. However, Surat Airport has been notified as authorized Customs and Immigration Check Post to cater limited international flight operations. Airports Authority of India (AAI) has also undertaken work of extension and modification of the existing terminal building to handle 1200 Domestic + 600 International passengers.

(b) Government of India vide letter dated 29.01.2018 has requested the State Government of Gujarat to resolve issues related to Surat Airport viz. immediate land requirement for expansion of existing runway 04/22, ultimate land requirement, removal of obstacles, Color Coded Zoning Map etc. Further, the above issues were also discussed in the meeting convened by Government of Gujarat on 23.03.2018.

(c) The AAI has allocated a sum of Rs.1.05 crores for the year 2018-19 and Rs.13.40 crores for the year 2019-20 for the development/ upgradation of Surat Airport.

**Greenfield Airports**

594. SHRI NINONG ERING: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details and the number of Greenfield airports in the country; and

(b) the status of expansion of old airports under construction, including those in Arunachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The operational greenfield airports are at Hyderabad (Telangana), Bengaluru (Karnataka), Durgapur (West Bengal), Shirdi (Maharashtra), Kannur and Cochin (Kerala), Pakyong (Sikkim).

(b) Airports Authority of India (AAI) has plans for infrastructure development at various airports including 20 major airports with a capex of Rs. 25,000 crores in next five years. However, Development/upgradation/expansion of an airport is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports. In Arunachal Pradesh, extension of runway of Tezu Airport by 128m and strengthening of existing runway, new apron for 2 nos. ATR 72 type of aircraft along with Link Taxiway has been completed. Construction of New Domestic Terminal Building for handling 200 peak hour passenger and construction of New ATC Tower cum Technical Block cum Fire station Cat-IV and associated facilities are planned. The airport is ready for operationalization with Interim Terminal Building.

**Progress in Regional Connectivity Scheme**

595. SHRIMATI MAUSAM NOOR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of progress and achievements made by the regional connectivity scheme by the Government till date;

(b) whether the Government is considering to commence a second phase of the regional connectivity

scheme to augment air connectivity to remote locations in the country;

(c) if so, the details thereof;

(d) whether any district in West Bengal has been developed or intended to be developed under the regional connectivity scheme till date in both phases; and

(e) if so, the details thereof with progress made till date?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) 1 and 2, flights have commenced from RCS airports namely, Adampur, Agra, Bhatinda, Bhavnagar, Bikaner, Diu, Gwalior, Kadapa, Jagdalpur, Jalgaon, Jamnagar, Jaisalmer, Jharsuguda, Kandla, Kanpur, Kolhapur, Ludhiana, Mundra, Mysuru, Nanded, Ozar(Nasik), Pathankot, Puducherry, Porbandar, Salem, Shimla, Shillong, Vidyanagar, Allahabad, Hubli, Jorhat, Kishangarh, Nasik, Pakyong and Tezpur.

(d) and (e) RCS Airports, namely Cooch Behar, Durgapur (Andal), Burnpur have been awarded to the Selected Airline Operators under RCS-UDAN.

*[Translation]*

**Proposals Under PMGSY**

596. SHRI KAPIL MORESHWAR PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of proposals received and cleared under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/UT wise and year-wise;

(b) whether the proposals are pending with the Government for approval;

(c) if so, the details thereof and the reasons therefor, State/UT-wise;

(d) the details of the follow-up action taken to clear the said projects immediately; and

(e) the number of complaints received from various States including Maharashtra regarding quality of link roads under PMGSY along with the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) to (d) Details of proposals received and cleared during 2015-16, 2016-17, 2017-18 and 2018-19 (upto 5th December, 2018) State/UT-wise under Pradhan Mantri Gram Sadak Yojana (PMGSY) is given in the enclosed Statement I. The State Governments have been requested to furnish the compliance to the observations of Pre-Empowered/Empowered Committee on the proposals pending with the Government to enable the Ministry to issue sanctions.

(e) Complaints related to various facets of PMGSY including that of quality of link roads are received from time to time. As per Programme Guidelines, in order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality

Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

A Statement indicating complaints received and action taken during the years 2016-17, 2017-18 and 2018-19 (upto Nov, 2018), State-wise is given in the enclosed Statement II. When a project is reported as "Unsatisfactory" (U) due to structural defects or "Satisfactory - Requiring Improvement" (SRI) by NQMs due to non-structural defects, the State Government concerned is notified about these defects. The State Government is required to carry out necessary rectifications and send the detailed Action Taken Report (ATR) to the Ministry/NRIDA, after the ground verification carried out through the State Quality Monitors (SQM). The ATR received at NRIDA is examined and if found Satisfactory, the quality grading of the project is upgraded to the "Satisfactory" Work Quality.

## Statement - I

## Details of Proposals Received in 2015-16 and Cleared

| S. No. | State          | Proposed     |                     | Cleared      |                     | Pending      |                     | Returned     |                     | Status of proposals   |
|--------|----------------|--------------|---------------------|--------------|---------------------|--------------|---------------------|--------------|---------------------|---|
|        |                | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores |   |
| 1      | 2              | 3            | 4                   | 5            | 6                   | 7            | 8                   | 9            | 10                  | 11  |
| 1.     | Punjab         | 149          | 952.92              | 131          | 867.86              | -            | -                   | 18           | 85.06               | Clearance issued.   |
| 2.     | Madhya Pradesh | 2151         | 2958.21             | 1764         | 2402.77             | 387          | 555.44              | -            | -                   | Clearance issued.   |
| 3.     | Jharkhand      | 21           | 34.65               | 19           | 25.84               | -            | -                   | 2            | 8.81                | Clearance issued.   |
| 4.     | Kerala         | 107          | 432.08              | 1            | 3.04                | -            | -                   | -            | -                   | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| 5.     | Chhatisgarh    | 299          | 670.25              | -            | -                   | 299          | 670.25              | -            | -                   | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| 6.     | Gujarat        | 44           | 61.06               | -            | -                   | 44           | 50.81               | -            | -                   | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |

| 1   | 2                | 3    | 4       | 5 | 6 | 7    | 8       | 9 | 10 | 11  |
|-----|------------------|------|---------|---|---|------|---------|---|----|---|
| 7.  | Rajasthan        | 1468 | 1617.62 | - | - | 1467 | 1611.92 | - | -  | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| 8.  | Tamil Nadu       | 598  | 846.26  | - | - | 595  | 758.44  | - | -  | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| 9.  | Himachal Pradesh | 190  | 732.18  | - | - | 190  | 649.48  | - | -  | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| 10. | Odisha           | 494  | 1280.66 | - | - | 474  | 1236.00 | - | -  | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |

|                 |      |          |      |         |      |         |    |       |   |   |
|-----------------|------|----------|------|---------|------|---------|----|-------|---|---|
| 11. Uttarakhand | 189  | 1096.17  | -    | -       | -    | -       | -  | -     | - | Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17. |
| Total           | 5710 | 10682.06 | 1915 | 3299.51 | 3456 | 5532.34 | 20 | 93.87 |   |   |

*Details of Proposals Received and Cleared in 2016-17*

| S. No. | State             | Proposed     |                     | Cleared      |                     | Pending      |                     | Returned     |                     | Status of proposals  |
|--------|-------------------|--------------|---------------------|--------------|---------------------|--------------|---------------------|--------------|---------------------|--|
|        |                   | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores |  |
| 1      | 2                 | 3            | 4                   | 5            | 6                   | 7            | 8                   | 9            | 10                  | 11   |
| 1.     | Arunachal Pradesh | 215          | 2493.84             | 155          | 1488.56             | 43           | 654.35              | 17           | 350.93              | Clearance for 43 roads and 15 bridges at a cost of Rs. 706.47 Crores issued on 23.02.2018. |
| 2.     | Assam             | 663          | 1283.53             | 287          | 551.91              | 376          | 731.62              | 11           | 69.06               | Clearance issued in 2017-18 for 365 works at a cost of Rs. 662.56 Crores.                  |
| 3.     | Bihar             | 2197         | 3032.51             | 2056         | 2590.82             | 125          | 161.18              | 16           | 280.01              | Clearance issued in 2017-18.   |
| 4.     | Chhatisgarh       | 318          | 841.50              | 610          | 1454.78             | -            | -                   | 7            | 56.97               | Clearance issued.  |
| 5.     | Gujarat           | -            | -                   | 44           | 50.81               | -            | -                   | -            | -                   | Clearance issued.  |
| 6.     | Haryana           | 5            | 39.16               | 5            | 39.16               | -            | -                   | -            | -                   | Clearance issued.  |
| 7.     | Himachal Pradesh  | 331          | 1085.57             | 520          | 1709.54             | -            | -                   | -            | -                   | Clearance issued.  |

| 1   | 2                 | 3    | 4       | 5    | 6       | 7  | 8      | 9   | 10     | 11   |
|-----|-------------------|------|---------|------|---------|----|--------|-----|--------|--|
| 8.  | Jammu and Kashmir | 564  | 3260.69 | 542  | 2842.32 | -  | -      | 22  | 418.37 | Clearance issued.  |
| 9.  | Jharkhand         | 1541 | 2518.69 | 1448 | 2209.88 | -  | -      | 93  | 308.81 | Clearance issued.  |
| 10. | Kerala            | -    | -       | 84   | 274.2   | 8  | 33.27  | 15  | 121.93 | Pending proposals have been included in 2017-18 (Batch-1) in addition to balance length.   |
| 11. | Madhya Pradesh    | 722  | 1318.20 | 1048 | 1842.81 | 16 | 18.76  | 29  | 12.07  | Clearance issued in 2017-18 for 16 roads at a cost of Rs. 13.89 Crores.  |
| 12. | Mizoram           | 56   | 726.97  | 56   | 553.54  | -  | -      | -   | -      | Clearance issued.  |
| 13. | Maharashtra       | 42   | 111.25  | -    | -       | 42 | 111.25 | -   | -      | Clearance issued in 2017-18 on 12.07.2017.   |
| 14. | Odisha            | 2233 | 4664.75 | 2561 | 5255.86 | -  | -      | 138 | 484.46 | Clearance issued.  |
| 15. | Rajasthan         | -    | -       | 1467 | 1611.92 | -  | -      | 1   | 5.70   | Clearance issued.  |
| 16. | Sikkim            | 125  | 490.69  | 125  | 490.69  | -  | -      | -   | -      | Clearance issued.  |
| 17. | Tamil Nadu        | -    | -       | 595  | 758.44  | -  | -      | 3   | 87.82  | Clearance issued.  |
| 18. | Telangana         | 154  | 241.43  | 154  | 205.65  | -  | -      | -   | -      | Clearance issued.  |
| 19. | Tripura           | 39   | 115.21  | 39   | 111.39  | -  | -      | -   | -      | Clearance issued.  |
| 20. | Uttar Pradesh     | 714  | 3477.54 | 681  | 3140.9  | 22 | 123.88 | 11  | 212.76 | Empowered Committee meeting held on 07.06.2016 and 08.09.2016 for 2016-17 (Batch - I, Batch - II and Batch III) proposals. Clearance issued for 22 works to a value of Rs. 123.88 Crore in 2017-18 (Batch -I). |

|                 |              |                 |              |                 |             |                |            |                |   |
|-----------------|--------------|-----------------|--------------|-----------------|-------------|----------------|------------|----------------|---|
| 21. Uttarakhand | 105          | 579.44          | 189          | 989.96          | 105         | 579.54         | -          | -              | Clearance issued in 2017-18.  |
| 22. West Bengal | 1094         | 3394.08         | 767          | 2359.8          | 327         | 1034.28        | -          | -              | Clearance issued in 2017-18.  |
| 23. Manipur     | 244          | 1278.17         | -            | -               | 127         | 587.70         | 117        | 690.47         | Clearance issued in 2017-18.  |
| 24. Punjab      | 3            | 9.23            | -            | -               | 3           | 9.23           | -          | -              | Pre EC held on 16.01.2017 for sanctioning the roads by utilising the savings under PMGSY-II. Compliance is awaited from the State Government. |
| <b>Total</b>    | <b>11365</b> | <b>30962.45</b> | <b>13433</b> | <b>30532.94</b> | <b>1194</b> | <b>4045.06</b> | <b>480</b> | <b>3099.36</b> |   |

Some of the proposals received in 2016-17 cleared in 2017-18

*Details of Proposals Received and Cleared in 2017-18*

| S. No. | State                     | Proposed     |                     | Cleared      |                     | Pending       |                     | Returned     |                     | Status of proposals |                                 |
|--------|---------------------------|--------------|---------------------|--------------|---------------------|---------------|---------------------|--------------|---------------------|---------------------|---------------------------------|
|        |                           | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | Length in Kms | Value Rs. in Crores | No. of works | Value Rs. in Crores |                     |                                 |
| 1      | 2                         | 3            | 4                   | 5            | 6                   | 7             | 8                   | 9            | 10                  | 11                  | 12                              |
| 1.     | Andhra Pradesh Batch - I  | 290          | 533.70              | 205          | 355.68              |               |                     |              | 85                  | 178.02              | Clearance issued on 25.10.2017. |
|        | Andhra Pradesh Batch - II | 86           | 184.52              | 86           |                     |               | 242.64              | 184.52       |                     |                     | Clearance issued on 03.04.2018. |
| 2.     | Andaman                   | 28           | 5.97                | 28           | 11.69               |               |                     |              |                     |                     | Clearance issued on 14.12.2017. |

| 1  | 2                           | 3    | 4       | 5    | 6       | 7   | 8       | 9       | 10 | 11    | 12   |
|----|-----------------------------|------|---------|------|---------|-----|---------|---------|----|-------|--|
| 3. | Arunachal Pradesh (Batch I) |      |         | 58   | 706.47  |     |         |         |    |       | Clearance issued on 23.02.2018.            |
|    | Batch II                    | 213  | 2590.64 |      |         | 213 | 2451.73 | 2590.64 |    |       | Clearance issued in 2018-19.               |
| 4. | Assam                       | 2862 | 4876.27 | 3126 | 5320.46 |     |         |         |    |       | Clearance issued Batch I, II and Batch III |
|    | Batch IV & V                | 760  | 1673.05 |      |         | 759 | 1804.65 | 1652.34 |    |       | Clearance issued on 08.05.2018.            |
|    | Bihar (Batch I)             |      |         | 106  | 108.71  |     |         |         | 19 | 52.47 | Proposal received during 2016-17 and       |
|    |                             |      |         |      |         |     |         |         |    |       | Clearance issued on 12.05.2017.            |
| 5. | Batch II                    | 306  | 444.38  | 299  | 430.93  |     |         |         | 7  | 13.45 | Clearance issued on 14.12.2017.            |
|    | Batch -III                  | 263  | 813.92  | 263  | 798.95  |     |         |         |    |       | Clearance issued on 02.01.2018             |
|    | Batch -IV                   | 239  | 430.78  | 223  | 382.09  |     |         |         | 16 | 48.69 | Clearance issued on 05.02.2018.            |

|                                    |     |         |     |          |         |         |     |                              |   |
|------------------------------------|-----|---------|-----|----------|---------|---------|-----|------------------------------|---|
| Batch V                            | 312 | 262.32  |     | 312      | 539.12  | 262.32  |     | Clearance issued in 2018-19. |   |
| 6. Chhatisgarh (PMGSY-II- Batch I) | 190 | 2061.08 | 179 | 1422.50  |         |         | 11  | 638.58                       | Clearance issued.   |
| Batch I of PMGSY-I                 | 565 | 974.86  |     |          | 1860.39 | 974.86  |     |                              | Clearance issued on 09.04.2018.   |
| 7. Gujarat                         | 5   | 11.24   | 5   | 11.21    |         |         |     |                              | Clearance issued on 08.02.2018.   |
| 8. Himachal Pradesh - Batch I      | 273 | 1002.82 | 221 | 782.2345 |         |         | 52  | 220.586                      | Clearance issued on 25.09.2017.   |
| Batch II                           | 140 | 434.74  | 124 | 385.56   |         |         |     |                              | Clearance issued on 26.03.2018.   |
| 9. Jammu and Kashmir (Batch I)     | 237 | 1118.81 | 199 | 955.63   |         |         | 38  | 163.18                       | Clearance issued on 09.01.2018.   |
| Batch II                           | 832 | 4371.11 |     |          | 5225.45 | 4371.11 |     |                              | Clearance issued in 2018-19   |
| 10. Jharkhand (Batch - I)          | 754 | 744.10  | 60  | 88.78    |         |         | 694 | 655.32                       | Clearance issued for Batch I proposals consist of 250+ population category. |

| 1   | 2                                     | 3    | 4       | 5    | 6       | 7  | 8      | 9     | 10 | 11    | 12  |
|-----|---------------------------------------|------|---------|------|---------|----|--------|-------|----|-------|---|
|     |                                       |      |         |      |         |    |        |       |    |       | EC held on 03.07.2017 and deferred the proposal of 694 roads proposed with 100- 249 category. State has resubmitted the proposal under Batch III. |
|     | Jharkhand (Batch - II)                | 53   | 78.73   | 52   | 74.50   |    |        |       | 1  | 4.23  | Clearance issued on 20.12.2017.   |
|     | Jharkhand (Batch-III)                 | 1107 | 966.66  | 1080 | 912.56  |    |        |       | 27 | 54.10 | Clearance issued on 05.02.2018.   |
| 11. | Kerala (PMGSY-II)                     | 70   | 204.61  | 66   | 196.75  |    |        |       | 4  | 7.86  | Clearance issued on 26.10.2017.   |
|     | Batch-I (PMGSY-I)                     | 33   | 86.84   |      |         | 33 | 118.45 | 86.84 |    |       | Clearance issued in 2018-19.  |
|     | Madhya Pradesh                        | 278  | 1600.49 | 247  | 1547.74 |    |        |       | 31 | 52.75 | Clearance Issued (Batch I and Batch II).  |
|     | Madhya Pradesh (Batch II of PMGSY-II) | 48   | 52.29   | 48   | 52.29   |    |        |       |    |       | Clearance issued on 15.01.2018.   |

|     |   |     |         |     |        |        |       |   |
|-----|---|-----|---------|-----|--------|--------|-------|---|
| 12. | Madhya Pradesh (Batch III)                    | 222 | 328.82  | 190 | 267.83 | 32     | 60.99 | Clearance issued on 26.12.2017            |
|     | Madhya Pradesh (Batch IV)                     | 13  | 28.83   | 13  | 27.41  |        |       | Clearance issued on 11.01.2018.           |
|     | Madhya Pradesh - PMGSY - II (Batch II of ADB) | 330 | 2008.92 | 320 | 1955.4 | 10     | 53.52 | Clearance issued on 30.01.2018.           |
|     | Madhya Pradesh (Batch V- PMGSY- I)            | 396 | 455.63  | 396 | 936.72 | 455.63 |       | Clearance issued on 26.03.2018            |
|     | Madhya Pradesh (Batch VI- PMGSY-I)            | 23  | 55.48   | 23  | 13.10  | 55.48  |       | Clearance issued on 21.05.2018 (2018-19). |
|     | Madhya Pradesh (Batch IV- PMGSY-II)           | 58  | 185.15  | 58  | 192.19 |        |       | Clearance issued on 21.05.2018 (2018-19). |
| 13. | Mizoram (Batch I)                             | 26  | 347.46  | 26  | 337.31 |        |       | Clearance issued on 09.01.2018.           |
|     | Mizoram (Batch II)                            | 38  | 348.73  | 38  | 378.50 | 348.73 |       | Clearance issued on 09.04.2018.           |
| 14. | Maharashtra (Batch I)                         |     |         | 42  | 109.41 |        |       | Clearance issued on 12.07.2017.           |

| 1   | 2                   | 3    | 4       | 5    | 6       | 7   | 8       | 9      | 10 | 11     | 12   |
|-----|---------------------|------|---------|------|---------|-----|---------|--------|----|--------|--|
|     | Batch II            | 150  | 326.42  | 148  | 372.86  |     |         |        |    |        | Clearance issued on 21.03.2018                                       |
| 15. | Manipur (Batch I)   |      |         | 127  | 587.70  |     |         |        |    |        | Proposal received during 2016-17 and Clearance issued on 14.06.2017. |
|     | Manipur (Batch II)  | 199  | 1176.24 | 195  | 1205.43 |     |         |        |    |        | Clearance issued on 29.12.2017.                                      |
|     | Manipur (Batch III) | 136  | 1020.5  |      |         | 136 | 1720.67 | 1020.5 |    |        | Clearance issued in 2018-19  |
| 16. | Meghalaya (Batch I) | 67   | 240.06  | 66   | 200.13  |     |         |        | 1  | 39.93  | Clearance issued on 25.10.2017.                                      |
|     | Batch II            | 81   | 285.11  |      |         | 81  | 247.42  | 285.11 |    |        | Clearance issued on 09.04.2018.                                      |
| 17. | Nagaland            | 19   | 174.56  | 19   | 169.66  |     |         |        |    |        | Clearance issued.  |
|     | Odisha (Batch I)    | 433  | 803.74  | 394  | 631.37  |     |         |        | 39 | 172.37 | Clearance issued on 24.07.2017.                                      |
| 18. | Odisha (Batch II)   | 1137 | 1802.32 | 1038 | 1462.58 |     |         |        | 99 | 339.74 | Clearance issued on 27.11.2017.                                      |

|  |     |         |     |         |    |        |   |
|--|-----|---------|-----|---------|----|--------|---|
| Odisha<br>(Batch III)                  | 205 | 446.53  | 201 | 420.06  |    |        | Clearance<br>issued on<br>30.01.2018.   |
| Rajasthan<br>(PMGSY-<br>Batch I)       | 27  | 179.58  | 26  | 161.65  | 1  | 17.93  | Clearance<br>issued on<br>02.01.2018.   |
| 19. Rajasthan<br>PMGSY-II<br>(Batch I) | 407 | 1805.28 | 395 | 1423.37 | 12 | 381.91 | Clearance<br>issued<br>27.11.2017.  |
| Rajasthan<br>PMGSY-II<br>(Batch II)    | 12  | 40.66   | 12  | 37.39   |    | 3.27   | Clearance<br>issued on<br>30.01.2018.   |
| Sikkim -<br>Batch I                    | 62  | 364.36  | 62  | 353.83  |    |        | Clearance<br>issued on<br>11.07.2017.   |
| 20. Sikkim -<br>Batch 11               | 70  | 272.68  | 70  | 268.11  |    |        | Clearance<br>issued on<br>14.12.2017.   |
| 21. Tamil Nadu                         | 803 | 1260.50 | 794 | 1244.35 | 9  | 16.15  | Clearance<br>issued on<br>06.07.2017.   |
| Batch-II<br>(PMGSY-II)                 | 104 | 167.12  | 104 | 192.8   |    |        | Clearance<br>issued on<br>22.05.2018.   |
| 22. Telangana<br>Batch -1              | 92  | 181.51  | 89  | 120.89  | 3  | 60.62  | Clearance<br>issued on<br>06.10.2017.<br>Balance 2<br>roads<br>clearance<br>issued with<br>Batch II<br>proposals. |

| 1   | 2                         | 3   | 4       | 5   | 6      | 7   | 8       | 9       | 10 | 11 | 12  |
|-----|---------------------------|-----|---------|-----|--------|-----|---------|---------|----|----|---|
|     | Telangana -<br>Batch -II  | 52  | 55.28   | 54  | 56.11  |     |         |         |    |    | Clearance issued on 27.11.2017.   |
|     | Telangana -<br>Batch -III | 109 | 171.14  | 109 | 176.29 |     |         |         |    |    | Clearance issued on 05.03.2018.   |
| 23. | Tripura<br>(Batch I)      | 22  | 65.98   | 22  | 63.51  |     |         |         |    |    | Clearance issued on 20.12.2017.   |
|     | Tripura<br>(Batch II)     | 5   | 11.22   |     |        | 5   | 10.69   | 11.22   |    |    | Clearance issued on 25.04.2018  |
|     | Uttar Pradesh             |     |         | 22  | 123.88 |     |         |         |    |    | Clearance issued.   |
| 24. | Uttar Pradesh             | 333 | 1698.82 |     |        | 333 |         | 1698.82 |    |    | Clearance issued in 2018-19 for revised proposals. (in lieu of dropped roads) |
|     | Uttarakhand<br>(Batch I)  |     |         | 102 | 524.23 |     |         |         |    |    | Clearance issued 13.04.2017.  |
| 25. | Uttarakhand<br>(Batch II) | 117 | 586.57  | 117 | 552.26 |     |         |         |    |    | Clearance issued on 12.07.2017.   |
|     | Uttarakhand<br>Batch III  | 256 | 1364.97 |     |        | 256 | 2038.29 | 1364.97 |    |    | Clearance issued on 25.04.2018.   |

|                               |              |                 |              |                  |             |                |   |             |                |
|-------------------------------|--------------|-----------------|--------------|------------------|-------------|----------------|---|-------------|----------------|
| West Bengal                   | 436          | 834.29          | 728          | 1548.32          | 32          | 289.06         | Clearance issued on 28.08.2017 for Batch II.  |             |                |
| 26. West Bengal (Batch - III) | 856          | 1802.28         | 729          | 1515.12          | 127         | 287.16         | Clearance issued on 26.12.2017. State has proposed up gradation roads more than their entitlement. Hence cert proposals curtailed by the State. |             |                |
| <b>Total</b>                  | <b>17240</b> | <b>46420.67</b> | <b>12861</b> | <b>30846.185</b> | <b>4068</b> | <b>17587.8</b> | <b>15363.1</b>  | <b>1350</b> | <b>3811.89</b> |

Some of the proposals received in 2016-17 cleared in 2017-18.

*Details of Proposals Received and Cleared in 2018-19 (as on 05.12.2018)*

| S. No. State                  | Proposed     |                     | Cleared      |                     | Pending       |                     | Returned     |                     | Status of proposals |                                 |
|-------------------------------|--------------|---------------------|--------------|---------------------|---------------|---------------------|--------------|---------------------|---------------------|---------------------------------|
|                               | No. of works | Value Rs. in Crores | No. of works | Value Rs. in Crores | Length in Kms | Value Rs. in Crores | No. of works | Value Rs. in Crores |                     |                                 |
| 1 2                           | 3            | 4                   | 5            | 6                   | 7             | 8                   | 9            | 10                  | 11                  | 12                              |
| 1. Andhra Pradesh - Batch - I |              |                     | 93           | 167.65              |               |                     |              |                     |                     | Clearance issued on 03.04.2018. |
| 2. Andaman (Batch I)          | 32           | 14.66               | 32           | 14.78               |               |                     |              |                     |                     | Clearance issued on 13.11.2018  |

| 1  | 2                           | 3   | 4       | 5   | 6       | 7   | 8       | 9      | 10 | 11 | 12   |
|----|-----------------------------|-----|---------|-----|---------|-----|---------|--------|----|----|--|
| 3. | Arunachal Pradesh (Batch I) |     |         | 208 | 2214.6  |     |         |        |    |    | Clearance issued on 01.10.2018   |
|    | Batch II                    | 150 | 1749.78 | 150 | 1667.83 |     |         |        |    |    | Clearance issued on 13.11.2018   |
| 4. | Assam (Batch I)             |     |         | 816 | 2284.30 |     |         |        |    |    | Clearance issued on 08.05.2018.  |
|    | Batch II                    | 311 | 764.28  |     |         | 311 | 1133.07 | 764.28 |    |    | EC held on 01.11.2018 and deferred the proposal. Compliance awaited from the State Government. Fresh EC to be scheduled by Ministry. |
| 5. | Bihar - Batch I             |     |         | 303 | 259.98  |     |         |        |    |    | Clearance issued on 24.07.2018.  |
|    | Batch II. (Left out LSBs)   | 237 | 591.28  |     |         | 237 |         | 591.28 |    |    | Pre EC held on 04.12.2018 and Compliance awaited from the State Government.  |

|                                   |     |        |     |         |         |     |         |   |
|-----------------------------------|-----|--------|-----|---------|---------|-----|---------|---|
| 6. Chhatisgarh (PMGSY-I- Batch I) | 172 | 324.57 | 172 | 324.57  | 1044.97 | 615 | 1044.97 | Clearance issued on 09.04.2018.   |
| Batch II                          | 172 | 324.57 | 172 | 324.57  |         |     |         | Clearance issued on 27.09.2018.   |
| Batch III                         | 6   | 7.43   | 6   | 15.87   | 7.43    |     |         | Clearance is being issued by Ministry.  |
| 7. Gujarat (LSBs)                 | 45  | 94.00  | 45  | 94      |         |     |         | Pre EC held on 04.12.2018 and compliance awaited from the State Government.           |
| 8. Himachal Pradesh - Batch I     | 240 | 899.03 | 240 | 1478.65 | 899.03  |     |         | EC held on 24.10.2018. Compliance on the observations is received and under scrutiny. |
| 9. Jammu and Kashmir (Batch I)    | 29  | 56.17  | 29  | 56.27   | 3693.5  | 776 | 677.61  | Clearance issued on 13.06.2018.   |
| 10. Jharkhand (Batch -I)          | 302 | 338.64 | 302 | 642.92  | 338.64  |     |         | Clearance issued on 28.05.2018.   |
| Batch II                          | 302 | 338.64 | 302 | 642.92  | 338.64  |     |         | Clearance is being issued by Ministry.  |

| 1   | 2                                     | 3   | 4      | 5   | 6      | 7   | 8 | 9      | 10 | 11 | 12  |
|-----|---------------------------------------|-----|--------|-----|--------|-----|---|--------|----|----|---|
| 11. | Kerala<br>(PMGSY-II)                  |     |        | 33  | 87.84  |     |   |        |    |    | Clearance issued on 24.07.2018.   |
| 12. | Madhya Pradesh<br>(Batch I-PMGSY-I)   |     |        | 23  | 56.57  |     |   |        |    |    | Clearance issued on 21.05.2018.(1 road and 22 Bridges)                      |
|     | Madhya Pradesh<br>(Batch II-PMGSY-II) |     |        | 58  | 192.19 |     |   |        |    |    | Clearance issued on 21.05.2018. (all Bridges)                               |
|     | Batch II (LSBs)                       | 158 | 385.75 |     |        | 158 |   | 385.75 |    |    | Pre EC held on 04.12.2018 and compliance awaited from the State Government. |
| 13. | Mizoram<br>(Batch I)                  |     |        | 37  | 612.64 |     |   |        |    |    | Clearance issued on 09.04.2018.   |
| 14. | Maharashtra<br>(Batch I)              |     |        |     |        |     |   |        |    |    |   |
| 15. | Manipur<br>(Batch I)                  |     |        | 136 | 971.52 |     |   |        |    |    | Clearance issued on 04.09.2018.   |
| 16. | Meghalaya<br>(Batch I)                |     |        | 82  | 277.75 |     |   |        |    |    | Clearance issued on 09.04.2018.   |

|                                     |     |        |     |        |     |         |        |  |
|-------------------------------------|-----|--------|-----|--------|-----|---------|--------|--|
| Batch II                            | 51  | 173.15 | 51  | 173.10 |     |         |        | Clearance issued on 29.08.2018.        |
| Batch III                           | 198 | 606.14 |     |        | 197 | 996.82  | 599.65 | Clearance is being issued by Ministry. |
| 17. Nagaland                        | 75  | 407.07 |     |        | 67  | 261.08  | 302.16 | Clearance issued on 05.12.2018.        |
| 18. Odisha (Batch -I)               | 384 | 657.81 |     |        | 384 | 1150.89 | 692.94 | Clearance is being issued by Ministry. |
| 19. Sikkim - PMGSY-II               | 39  | 124.09 | 34  | 104.68 |     |         |        | Clearance issued on 29.10.2018.        |
| 20. Tamil Nadu (Batch I - PMGSY-II) |     |        | 104 | 192.80 | 104 | 293.33  | 167.12 | Clearance issued on 22.05.2018.        |
| Batch I - PMGSY-I                   | 503 | 651.48 | 503 | 628.84 |     |         |        | Clearance issued on 08.10.2018.        |
| 21. Tripura (Batch I)               |     |        | 5   | 9.06   |     |         |        | Clearance issued on 20.12.2017.        |
| 22. Uttar Pradesh (PMGSY-I)         | 94  | 455.97 | 94  | 455.97 |     |         |        | Clearance issued on 31.08.2018         |
| PMGSY-II                            | 30  | 257.8  | 30  | 257.8  |     |         |        | Clearance issued on 31.08.2018         |

| 1   | 2                        | 3           | 4               | 5           | 6               | 7           | 8              | 9              | 10        | 11            | 12   |
|-----|--------------------------|-------------|-----------------|-------------|-----------------|-------------|----------------|----------------|-----------|---------------|--|
| 23. | Uttarakhand<br>(Batch I) |             |                 | 256         | 1262.82         |             |                |                |           |               | Clearance issued on 25.04.2018.                                  |
|     | Batch II                 | 244         | 1046.28         |             |                 | 244         | 1531.57        | 902.72         |           |               | Clearance issued on 12.11.2018.                                  |
|     | Batch III                | 285         | 1278.23         |             |                 | 285         | 2140.91        | 1278.23        |           |               | Pre EC held on 08.10.2018.                                       |
|     |                          |             |                 |             |                 |             |                |                |           |               | Compliance on the observations of Pre EC awaited from the State. |
|     | <b>Total</b>             | <b>3585</b> | <b>10883.61</b> | <b>4640</b> | <b>17012.03</b> | <b>2580</b> | <b>9645.11</b> | <b>7023.23</b> | <b>70</b> | <b>808.42</b> |  |

Some of the proposals received in 2017-18 cleared in 2018-19.

**Statement – II***Complaints Received During 2016-2017*

| S. No. | State             | Complaints received | Sent to State for enquiry and action | Cases enquired through NQMS          |                    |                      |
|--------|-------------------|---------------------|--------------------------------------|--------------------------------------|--------------------|----------------------|
|        |                   |                     |                                      | Complaints investigated through NQMs | Found Satisfactory | Found Unsatisfactory |
| 1      | 2                 | 3                   | 4                                    | 5                                    | 6                  | 7                    |
| 1.     | Andhra Pradesh    | -                   | -                                    | -                                    | -                  | -                    |
| 2.     | Arunachal Pradesh | 4                   | 1                                    | 3                                    | 0                  | 3                    |
| 3.     | Assam             | -                   | -                                    | -                                    | -                  | -                    |
| 4.     | Bihar (State)     | 9                   | 3                                    | 6                                    | 1                  | 5                    |
| 5.     | Chhattisgarh      | 1                   | 0                                    | 1                                    | 0                  | 1                    |
| 6.     | Goa               | -                   | -                                    | -                                    | -                  | -                    |
| 7.     | Gujarat           | 1                   | 1                                    | 0                                    | 0                  | 0                    |
| 8.     | Haryana           | -                   | -                                    | -                                    | -                  | --                   |
| 9.     | Himachal Pradesh  | -                   | -                                    | -                                    | -                  | -                    |
| 10.    | Jammu and Kashmir | -                   | -                                    | -                                    | -                  | -                    |
| 11.    | Jharkhand (State) | -                   | -                                    | -                                    | -                  | -                    |
| 12.    | Karnataka         | -                   | -                                    | -                                    | -                  | -                    |
| 13.    | Kerala            | 1                   | 1                                    | 0                                    | 0                  | 0                    |
| 14.    | Madhya Pradesh    | 5                   | 4                                    | 1                                    | 1                  | 0                    |
| 15.    | Maharashtra       | 4                   | 2                                    | 2                                    | 0                  | 2                    |
| 16.    | Manipur           | 1                   | 0                                    | 1                                    | 0                  | 1                    |
| 17.    | Meghalaya         | -                   | -                                    | -                                    | -                  | -                    |
| 18.    | Mizoram           | -                   | -                                    | -                                    | -                  | -                    |
| 19.    | Nagaland          | -                   | -                                    | -                                    | -                  | -                    |
| 20.    | Odisha            | 3                   | 2                                    | 1                                    | 0                  | 1                    |
| 21.    | Punjab            | -                   | -                                    | -                                    | -                  | -                    |
| 22.    | Rajasthan         | 1                   | 1                                    | 0                                    | 0                  | 0                    |
| 23.    | Sikkim            | -                   | -                                    | -                                    | -                  | -                    |
| 24.    | Tamil Nadu        | -                   | -                                    | -                                    | -                  | -                    |
| 25.    | Telangana         | -                   | -                                    | -                                    | -                  | -                    |

| 1     | 2              | 3  | 4  | 5  | 6 | 7  |
|-------|----------------|----|----|----|---|----|
| 26.   | Tripura(State) | -  | -  | -  | - | -  |
| 27.   | Uttar Pradesh  | 14 | 6  | 8  | 2 | 6  |
| 28.   | Uttarakhand    | 1  | 1  | 0  | 0 | 0  |
| 29.   | West Bengal    | -  | -  | -  | - | -  |
| Total |                | 45 | 22 | 23 | 4 | 19 |

*Complaints Received During 2017-18*

| S. No. | State             | Complaints received | Sent to State for enquiry and action | Cases enquired through NQMS          |                    |                      |
|--------|-------------------|---------------------|--------------------------------------|--------------------------------------|--------------------|----------------------|
|        |                   |                     |                                      | Complaints investigated through NQMs | Found Satisfactory | Found Unsatisfactory |
| 1      | 2                 | 3                   | 4                                    | 5                                    | 6                  | 7                    |
| 1.     | Andhra Pradesh    | -                   | -                                    | -                                    | -                  | -                    |
| 2.     | Arunachal Pradesh | --                  | -                                    | -                                    | -                  | -                    |
| 3.     | Assam             | 1                   | 0                                    | 1                                    | 0                  | 1                    |
| 4.     | Bihar             | 10                  | 2                                    | 8                                    | 2                  | 6                    |
| 5.     | Chhattisgarh      | 1                   | 0                                    | 1                                    | 1                  | 0                    |
| 6.     | Goa               | -                   | -                                    | -                                    | -                  | -                    |
| 7.     | Gujarat           | -                   | -                                    | -                                    | -                  | -                    |
| 8.     | Haryana           | -                   | -                                    | -                                    | -                  | -                    |
| 9.     | Himachal Pradesh  | -                   | -                                    | -                                    | -                  | -                    |
| 10.    | Jammu and Kashmir | -                   | -                                    | -                                    | -                  | -                    |
| 11.    | Jharkhand         | 2                   | 1                                    | 1                                    | 0                  | 1                    |
| 12.    | Karnataka         | 2                   | 2                                    | 0                                    | 0                  | 0                    |
| 13.    | Kerala            | 1                   | 1                                    | 0                                    | 0                  | 0                    |
| 14.    | Madhya Pradesh    | 9                   | 4                                    | 5                                    | 1                  | 4                    |
| 15.    | Maharashtra       | 2                   | 1                                    | 1                                    | 0                  | 1                    |
| 16.    | Manipur           | 1                   | 0                                    | 1                                    | 1                  | 0                    |
| 17.    | Meghalaya         | 1                   | 0                                    | 1                                    | 0                  | 1                    |
| 18.    | Mizoram           | -                   | -                                    | -                                    | -                  | -                    |
| 19.    | Nagaland          | -                   | -                                    | -                                    | -                  | -                    |
| 20.    | Odisha            | -                   | -                                    | -                                    | -                  | -                    |

| 1     | 2             | 3  | 4  | 5  | 6 | 7  |
|-------|---------------|----|----|----|---|----|
| 21.   | Punjab        | 3  | 3  | 0  | 0 | 0  |
| 22.   | Rajasthan     | 1  | 1  | 0  | 0 | 0  |
| 23.   | Sikkim        | -  | -  | -  | - | -  |
| 24.   | Tamil Nadu    | 1  | 1  | 0  | 0 | 0  |
| 25.   | Telangana     | -  | -  | -  | - | -  |
| 26.   | Tripura       | -  | -  | -  | - | -  |
| 27.   | Uttar Pradesh | 13 | 8  | 5  | 2 | 3  |
| 28.   | Uttarakhand   | 1  | 0  | 1  | 0 | 1  |
| 29.   | West Bengal   | 4  | 3  | 1  | 0 | 1  |
| Total |               | 53 | 27 | 26 | 7 | 19 |

*Complaints Received During 2018-19 (upto Nov,2018)*

| S. No. | State             | Complaints received | Sent to State for enquiry and action | Cases enquired through NQMS          |                    |                      |
|--------|-------------------|---------------------|--------------------------------------|--------------------------------------|--------------------|----------------------|
|        |                   |                     |                                      | Complaints investigated through NQMs | Found Satisfactory | Found Unsatisfactory |
| 1      | 2                 | 3                   | 4                                    | 5                                    | 6                  | 7                    |
| 1.     | Andhra Pradesh    | -                   | -                                    | -                                    | -                  | -                    |
| 2.     | Arunachal Pradesh | -                   | -                                    | -                                    | -                  | -                    |
| 3.     | Assam             | -                   | -                                    | -                                    | -                  | -                    |
| 4.     | Bihar             | 8                   | 1                                    | 7                                    | 1                  | 6                    |
| 5.     | Chhattisgarh      | 2                   | 1                                    | 1                                    | 0                  | 1                    |
| 6.     | Goa               | -                   | -                                    | -                                    | -                  | -                    |
| 7.     | Gujarat           | -                   | -                                    | -                                    | -                  | -                    |
| 8.     | Haryana           | -                   | -                                    | -                                    | -                  | -                    |
| 9.     | Himachal Pradesh  | 2                   | 1                                    | 1                                    | 0                  | 1                    |
| 10.    | Jammu and Kashmir | -                   | -                                    | -                                    | -                  | -                    |
| 11.    | Jharkhand         | 1                   | 0                                    | 1                                    | 0                  | 1                    |
| 12.    | Karnataka         | -                   | -                                    | -                                    | -                  | -                    |
| 13.    | Kerala            | -                   | -                                    | -                                    | -                  | -                    |
| 14.    | Madhya Pradesh    | 1                   | 1                                    | 0                                    | 0                  | 0                    |

| 1     | 2             | 3  | 4 | 5  | 6 | 7  |
|-------|---------------|----|---|----|---|----|
| 15.   | Maharashtra   | 1  | 0 | 1  | 0 | 1  |
| 16.   | Manipur       | -  | - | -  | - | -  |
| 17.   | Meghalaya     | -  | - | -  | - | -  |
| 18.   | Mizoram       | -  | - | -  | - | -  |
| 19.   | Nagaland      | -  | - | -  | - | -  |
| 20.   | Odisha        | 2  | 1 | 1  | 0 | 1  |
| 21.   | Punjab        | -  | - | -  | - | -  |
| 22.   | Rajasthan     | -  | - | -  | - | -  |
| 23.   | Sikkim        | -  | - | -  | - | -  |
| 24.   | Tamil Nadu    | -  | - | -  | - | -  |
| 25.   | Telangana     | -  | - | -  | - | -  |
| 26.   | Tripura       | -  | - | -  | - | -  |
| 27.   | Uttar Pradesh | 4  | 0 | 4  | 2 | 2  |
| 28.   | Uttarakhand   | 2  | 0 | 2  | 0 | 2  |
| 29.   | West Bengal   | -  | - | -  | - | -  |
| Total |               | 23 | 5 | 18 | 3 | 15 |

[English]

#### Management of Dams During Floods

597. SHRI ANTO ANTONY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has noticed that the recent flood has caused huge damage in Kerala and if so, the details thereof;

(b) whether the Government has assessed the cause of such flood and if so, the details thereof and the steps taken by the Government in this regard;

(c) whether the Government has issued any guidelines to the States for management of various dams in the country and if so, the details thereof;

(d) whether Kerala has followed the guidelines while opening the shutters of various dams during floods in the State and if so, the details thereof;

(e) whether climate changes have caused heavy rains in Kerala and if so, the details thereof; and

(f) whether the Government has failed to give early warning and taking security measures while releasing waters from the dams and if so, the reasons therefor along with the steps taken/to be taken to tackle the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) The recent floods of August, 2018 has caused huge damage in Kerala. Based on the memorandum submitted by the State Government of Kerala to Ministry of Home Affairs (MHA) seeking Central Assistance for floods & landslides in August 2018, an Inter-Ministerial Central Team (IMCT) from Government of India visited the State. IMCT assessed the damages in conformity with the norms of State Disaster

Response Fund (SDRF)/ National Disaster Response Fund (NDRF). As per the assessment made by IMCT, 339 human lives and 75,857 cattles were lost, 6.42 lakh houses damaged and 82660.29 ha. cropped area have been reported to be affected due to flood/ landslides during August 2018.

(b) A Study on this flood has been carried out by Central Water Commission (CWC). As per the study, Kerala experienced an abnormally high rainfall from 1 June, 2018 to 19 August, 2018. As per IMD data, Kerala received 2346.6 mm of rainfall from 1 June, 2018 to 19 August, 2018 in contrast to an expected 1649.5 mm of rainfall. This rainfall was about 42% above the normal. Further, the rainfall over Kerala during 1st to 19th of August was 164% above normal. Due to heavy rainfall, the first onset of flooding occurred towards the end of July. A severe spell of rainfall was experienced at several places on the 8th and 9th of August, 2018. Another severe spell of rainfall started from the 14th of August and continued till the 19th of August, resulting in disastrous flooding in 13 out of 14 districts.

(c) Central Water Commission (CWC) had issued following guidelines on dam safety:

- Guidelines for safety Inspection of Dams.
- Guidelines for Instrumentation of large Dams
- Guidelines for preparation of Operation and Maintenance Manuals of Dams.
- Guidelines for Mapping Flood Risk Associated with Dams
- Guidelines for Developing Emergency Action Plans for Dams

The State Governments/ Dam owners have been informed about the availability of these guidelines which are already available on dam safety portal of CWC. Further, State Government, Water Resource Departments/Dam Owners are regularly advised to prepare the O&M manual for safe operation of Dams.

(d) The State Government of Kerala has informed that they have followed the existing guidelines for opening of shutters during the floods. The water levels in the reservoirs had been observed continuously and

warnings were issued in time. Shutters of the dams were opened by issuing prior warning at different stages depending upon the magnitude of precautions to be taken by the local inhabitants and other people residing downstream of the river course. These alerts were issued with the consent of District Administration, Kerala State Disaster Management Authority, Media and Police along with frequent public announcement at places wherever felt necessary.

(e) The main causative factors for the occurrence of heavy rainfall over Kerala were the strong westerly/south westerly winds over the Arabian Sea along and off Kerala coast, associated with formation of a weather system (depression) over northwest Bay of Bengal. Exceptionally high intensity rainfall (above 5 cm per day) frequency has increased over Peninsular India and in particularly over highland westward flowing river catchments of Kerala during the period of 1950- 2016.

(f) According to State Government of Kerala, commensurate early warnings corresponding to the quantitative rainfall levels predicted by India Meteorological Department as per the Standard Operating Procedures were issued. Consequent to floods, response, relief and rehabilitation measures were also taken up by Government of Kerala.

#### **Biomass Pallets for Thermal Power Plants**

598. SHRI RAJESH KUMAR DIWAKAR:  
SHRI SUMEDHANAND SARSWATI:  
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of POWER be pleased to state:

(a) whether the Government is planning to use biomass pallets (Parali) with coal in the country's thermal power plants, if so, the details thereof along with State and UT-wise where biomass pallets (Parali) will be used with coal;

(b) whether the use of biomass pallets (Parali) with coal to produce electricity will be costlier, if so, the details thereof and the action taken by the Government to reduce the cost of electricity using Parali with coal; and

(c) whether the Government has conducted any study to see how much extra production of electricity

can be done using biomass pellets available in the country, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) to (c) Central Electricity Authority (CEA) has issued an advisory dated 17 Nov 2017 to all the coal based power plants to use 5-10% of agro residue based pellets along with coal. CEA has also issued technical specification for pellets/ torrefied pellets. In line with above advisory, NTPC has floated tender for procurement of 1000 metric tonnes per day (MTPD) of agro residue based pellets/ torrefied pellets for NTPC Dadri. Out of total requirement of 1000 MTPD, purchase order for 200 metric tonnes per day of agro residue based pellets/ torrefied pellets has been placed to three companies with supply duration of 2 years.

As per NTPC, use of farm stubble in its power plants will increase the cost of power generation. The increase in variable charge of electricity will depend on difference in price of biomass and coal, increase in heat rate and increase in auxiliary power consumption. The increase in fixed charges will depend as per additional capital expenditure required for biomass material handling infrastructure.

As per estimate of Central Electricity Authority (CEA), 1000 TPD (tonnes per day) of biomass pellets have the potential to generate 65 MW of power or 1.56 MU of electricity on daily basis when fired with coal in a coal fired power plant.

#### **Failure to Meet Targets under NRDWP**

599. SHRI KODIKUNNIL SURESH: Will the Minister of DRINKINGWATER AND SANITATION be pleased to state:

(a) whether the Government are seized of the audit report from the Comptroller and Auditor General of India that the National Rural Drinking Water Programme (NRDWP) despite spending 90 per cent of Rs. 89,956 crore of budgetary allocations over five years up to 2017, has failed to achieve its intended targets and objectives, if so, the details thereof;

(b) whether the National Rural Drinking Water Programme with an objective of providing 35 per cent of rural households with water connections and 40 litre of water per person per day is yet to be achieved;

(c) if yes, the reasons therefor;

(d) whether the Government proposes to conduct an enquiry into the inefficiencies reported and reassess the contract management component of the programme; and

(e) if yes, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) Rural drinking water supply is a state subject and this Ministry provides assistance to State government for improving the coverage of safe drinking water in rural areas.

The report of the Comptroller and Auditor General of India on Performance audit of NRDWP was shared with the states on 21st August 2018, and the states were asked to take necessary corrective and preventive action on the points raised in the report and submit an action taken report to MDWS. Further, a reminder was sent to states on 8th November 2018 for the same. MDWS is continuously following up with states on this subject.

(b) and (c) Taking individual household connections is demand based under National Rural Drinking Water Programme (NRDWP). State Governments are however empowered to provide household connections using funds provided under 14th Finance Commission as well as from funds provided directly to rural local bodies. As reported by the States till 10.12.2018 in website of the Ministry, 54.10% rural population are covered with piped water supply through Public Stand Post and out of which 17.88% rural household has been provided with household connection.

(d) and (e) Rural Water Supply is a State subject. However, Ministry of Drinking Water and Sanitation (MDWS) assists State Government for improving the coverage of safe drinking water in rural areas by providing financial & technical assistance through National Rural Drinking Water Programme (NRDWP).

State Governments are responsible of planning, designing and execution of drinking water supply schemes as well as management of all contracts / schemes. However, to improve the implementation of NRDWP, Ministry has restructured it in November 2017 by making it competitive, result oriented and outcome based.

[*Translation*]

### **District Mineral Foundation**

600. SHRI SUNIL KUMAR SINGH: Will the Minister of MINES be pleased to state:

(a) the details of funds contributed in the District Mineral Foundation (DMF) so far under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) for the mining affected districts in the country, district-wise including Chatra and Latehar districts of Jharkhand;

(b) the details of the areas in which work is being undertaken under PMKKKY across the country;

(c) the details of works completed and under execution in Chatra and Latehar districts of Jharkhand under DMF along with the details of the funds sanctioned and utilised for the purpose;

(d) the role of the State Governments in the implementation of works under DMF;

(e) whether there is any provision of a scheme being proposed by the State Government for a district under DMF and if so the details thereof;

(f) whether funds under DMF are being utilised in State Government schemes in certain districts and if so, the details thereof along with the reasons therefor;

(g) the agency responsible for the identification, implementation and monitoring of works under DMF; and

(h) whether funds under DMF are not being utilised within the stipulated time in certain districts resulting in delay in the release of next installment and if so, the details thereof along with the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY) (a) to (h):

Section 9B of Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 provides for establishment of District Mineral Foundation (DMF) in each district affected by mining related operation. The DMF is to be funded by statutory contributions from holders of mining lease. Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) is implemented through fund collected under DMFs for welfare and development of mining affected areas and people.

At least 60% of PMKKKY funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care; (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) Sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

Further, as per sub-section (3) of section 9B of the Mines and Minerals (Development and Regulation) Act, 1957, the composition and functions of the DMF and rules in this regard is to be prescribed by the State Governments. Accordingly, the power related to sanctioning of fund, preparation of annual action plan and utilization of fund under DMF for the development of the areas affected by mining related operations is under the DMF trust established by State Government.

The details of funds collected under District Mineral Foundation (DMF) so far state wise are given in the enclosed Statement I.

The details of areas/sectors in which work is being undertaken under PMKKKY across the country upto October, 2018 are given in the enclosed Statement II.

As per the information provided by the State Government of Jharkhand, an amount of Rs. 471.98 Cr and Rs. 20.84 Cr. have been collected in Chatra and Latehar districts respectively upto October, 2018.

The details of works completed and under execution in Chatra and Latehar under DMF along with the details of the funds sanctioned and utilised for the purpose; are given in the enclosed Statement III.

**Statement – I***Details of Funds Allocated Under DMF so far State-wise*

Figure as on 31.10.2018

Source: State Governments

| S. No. | State          | Amount Collected under DMF (In Rs. Crore) |
|--------|----------------|---|
| 1      | 2              | 3   |
| 1.     | Andhra Pradesh | 590.18                                    |
| 2.     | Chhattisgarh   | 3223.80                                   |
| 3.     | Goa            | 186.94                                    |
| 4.     | Gujarat        | 444.03                                    |
| 5.     | Jharkhand      | 3319.01                                   |
| 6.     | Karnataka      | 1220.94                                   |
| 7.     | Maharashtra    | 1085.65                                   |
| 8.     | Madhya Pradesh | 1923.58                                   |

| 1     | 2                 | 3        |
|-------|-------------------|----------|
| 9.    | Odisha            | 5599.51  |
| 10.   | Rajasthan         | 2248.36  |
| 11.   | Tamilnadu         | 365.90   |
| 12.   | Telangana         | 2007.47  |
| 13.   | Assam             | 51.88    |
| 14.   | Bihar             | 39.25    |
| 15.   | Himachal Pradesh  | 93.68    |
| 16.   | Jammu and Kashmir | 22.04    |
| 17.   | Kerala            | 9.55     |
| 18.   | Meghalaya         | 30.07    |
| 19.   | Uttarakhand       | 20.31    |
| 20.   | Uttar Pradesh     | 367.29   |
| 21.   | West Bengal       | 25.49    |
| Total |                   | 22874.92 |

**Statement – II***Details of Areas/Sectors in which Work is being Undertaken under PMKKKY*

| S. No.                 | Sectorwise work  | No. of Projects | Amount Sanctioned (in Rs. Cr.) | Amount Spent (in Rs. Cr.) |
|------------------------|--|-----------------|--------------------------------|---------------------------|
| 1                      | 2  | 3               | 4                              | 5                         |
| High Priority work-60% |  |                 |                                |                           |
| 1.                     | Drinking water supply                                    | 19657           | 4350.45                        | 1000.27                   |
| 2.                     | Environment Preservation and pollution control measures. | 2859            | 401.40                         | 112.88                    |
| 3.                     | Health   | 5467            | 1625.51                        | 434.33                    |
| 4.                     | Education  | 20186           | 2958.32                        | 987.57                    |
| 5.                     | Welfare of Women and Children.                           | 8850            | 448.34                         | 131.81                    |
| 6.                     | Welfare of aged and disabled people.                     | 755             | 70.55                          | 35.78                     |
| 7.                     | Skill development  | 2429            | 308.24                         | 126.69                    |
| 8.                     | Sanitation   | 5680            | 877.94                         | 451.47                    |
| 9.                     | Other  | 3018            | 460.96                         | 340.01                    |
| Sub Total              |  | 68901           | 11501.70                       | 3620.81                   |

| 1                       | 2  | 3     | 4        | 5       |
|-------------------------|--|-------|----------|---------|
| Other Priority work-40% |  |       |          |         |
| 1.                      | Physical infrastructure  | 18241 | 4657.19  | 1414.21 |
| 2.                      | Irrigation.  | 1970  | 489.15   | 181.49  |
| 3.                      | Energy and watershed development.  | 2184  | 344.35   | 208.67  |
| 4.                      | Any other measures for enhancing environmental quality in mining district. | 649   | 143.81   | 54.02   |
| 5.                      | Other  | 313   | 143.78   | 50.33   |
| Sub Total               |  | 23357 | 5778.28  | 1908.72 |
| Total                   |  | 92258 | 17279.97 | 5529.52 |

**Statement – III***Details of Work Completed, Under Execution Longwise Funds Sanctioned and Utilised*

Amount in Rs. Crore

Source: State Government

Data as on 31.10.2018

| Name of District | Name of scheme                      | No. of Schemes | Chatra                 |                      | Latehar        |                        |                      |
|------------------|-------------------------------------|----------------|------------------------|----------------------|----------------|------------------------|----------------------|
|                  |                                     |                | Expenditure Sanctioned | Expenditure incurred | No. of Schemes | Expenditure Sanctioned | Expenditure incurred |
|                  | Schemes related to drinking water   | 3              | 18.72                  | 0.00                 | 58             | 3.79                   | 3.38                 |
|                  | Schemes related to sanitation (ODF) | 1              | 68.75                  | 28.40                | 1              | 4.49                   | 3.35                 |
|                  | Schemes related to Health Care      | 15             | 2.48                   | 0.33                 | 3              | 0.19                   | 0.08                 |
|                  | Other Schemes                       | 20             | 3.51                   | 0.00                 | 1              | 0.01                   | 0.01                 |
|                  | <b>TOTAL</b>                        | <b>39</b>      | <b>93.46</b>           | <b>28.73</b>         | <b>63.00</b>   | <b>8.48</b>            | <b>6.82</b>          |

[English]

**Bengaluru-Chennai Expressway**

601. SHRI D.K. SURESH:

SHRI NALIN KUMAR KATEEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the present status of implementation of Bengaluru-Chennai Greenfield Expressway Project, if so, the details thereof;

(b) the status of land acquisition for the Bengaluru-Chennai Greenfield Expressway, if so, the details thereof;

(c) the estimated cost of the project and when it is likely to be completed; and

(d) the amount allocated and spent on the project till date since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) The Detailed Project Report (DPR) / feasibility study for Bengaluru-Chennai Greenfield Expressway Project passing through the States of Karnataka, Andhra Pradesh and Tamil Nadu has been initiated along with land acquisition and other pre-construction activities.

(b) Aggregate land acquisition for approximately 2,650 Hectares of land has been initiated for the project. The notification under section 3A of NH Act has been published for entire land. Out of this, notification under section 3D of NH Act has been published for 2,590 Hectares land and award under section 3G of NH Act has been declared for approximately 2,350 Hectares land.

(c) The tentative civil cost of the project is Rs. 17,930 crores. The likely completion date for the project cannot be indicated at this stage.

(d) An amount of approximately Rs. 1,370 crores has been spent towards pre-construction activities including land acquisition and DPR consultancy services.

[Translation]

#### **Expenditure Incurred on Advertisements**

602. SHRI ASHOK MAHADEORAO NETE:

SHRI S.P. MUDDAHANUME GOWDA:

SHRI B.V. NAIK:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total expenditure incurred by the Union Government on advertisements through print media, electronic media, advertisement- boards and other types of media including social media during the last four years and the current year, department-wise;

(b) whether any study or assessment has been made to find out utility of these advertisements and benefits accrued thereof;

(c) if so, the details thereof;

(d) the advertising agencies which are empanelled for the above purpose; and

(e) the names of such agencies alongwith the details of payments made during the last four years by the Union Government?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) The expenditure incurred by Bureau of Outreach & Communication (BOC) on Information, Communication and Education (ICE) campaigns undertaken in respect of various schemes and programmes of Government of India on behalf of different Ministries/Departments from 2014-15 till date through different media vehicles is as under:

| (Rs. in Crore)            |        |        |        |
|---------------------------|--------|--------|--------|
| Year                      | Print  | AV     | OP     |
| 2014-15                   | 424.84 | 473.67 | 81.27  |
| 2015-16                   | 508.22 | 531.60 | 120.34 |
| 2016-17                   | 468.53 | 609.14 | 186.59 |
| 2017-18                   | 636.09 | 468.93 | 208.55 |
| 2018-19 (till 07.12.2018) | 244.32 | 229.25 | 54.39  |

\*AV includes TV, Radio and Digital Media

The Department-wise details of the above expenditure during the respective years is available on the BOC website on the link '<http://www.davp.nic.in/loksabhaquestion.html>'.

(b) and (c) Impact assessment studies on efficacy of the ICE campaigns in respect of various schemes/programmes are undertaken by the concerned Ministries/Departments either independently or through BOC. No such request was received by BOC from any of the client Ministries from June 2014.

(d) and (e) The empanelment of agencies with BOC for conducting the impact assessment studies has expired in July, 2016. A Request for Proposal (RFP) has already been floated by BOC for empanelment of new agencies for this purpose. Since no such study has been undertaken by BOC during the last four years, the payment made in this regard for this period is nil.

[English]

#### Sanitation Targets under SBM

603. SHRI VINAYAK BHAURAO RAUT:  
DR. PRITAM GOPINATH MUNDE:  
SHRI SHRIRANG APPA BARNE:  
SHRI DHARMENDRA YADAV:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether more than 732 million people in the country still defecate in the open or in unsafe and unhygienic toilets, even after the launch of the Swachh Bharat Abhiyaan (Clean India Mission);

(b) if so, the facts thereof and State-wise data thereof;

(c) whether SBM has generated significant interest in addressing the urgent sanitation issue in the country;

(d) if so, the details thereof;

(e) whether the Union Government has set target of 100% open-defecation free India;

(f) if so, the details thereof;

(g) the names of the States who are lagging behind to achieve the target; and

(h) the remedial measures taken by the Union Government to achieve the target?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) Since the launch of the Swachh Bharat Mission (Gramin) on 2nd October 2014, 8.9 crore individual household toilets have been built. As a result, the national rural sanitation coverage has increased from about 39% in 2014 to over 96% as on 7.12.2018. India is on track to become Open Defecation Free (ODF) in 2019. State/UT-wise sanitation coverage is given given in the enclosed Statement.

(c) and (d) Since the launch of SBM(G) on 2nd October, 2014, 891.12 lakh toilets have been constructed under SBM(G) as on 07.12.2018. 5,34,350 villages, 2,42,986 Gram Panchayats, 5592 Blocks, 546 Districts, and 25 States/UTs, namely, A & N Islands, Andhra Pradesh, Arunachal Pradesh, Chandigarh, Chhattisgarh, D & N Haveli, Daman & Diu, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Kerala, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu and Uttarakhand have been declared Open Defecation Free (ODF).

(e) to (h) Union Government has set target of 100% open-defecation free India by 2 October, 2019. So far, 25 States/UTs have been declared ODF. The remaining States are on track to become ODF by 2nd October, 2019.

#### Statement

*State/UT-wise Percentage of Rural Households which have Access to Toilets Facilities as on 07.12.2018*

| State/UT                    | % of rural households with access to toilets |
|-----------------------------|--|
| 1                           | 2  |
| Andaman and Nicobar Islands | 100.00                                       |
| Andhra Pradesh              | 100.00                                       |
| Arunachal Pradesh           | 100.00                                       |
| Assam                       | 98.58  |
| Bihar                       | 87.29  |
| Chandigarh                  | 100.00                                       |
| Chhattisgarh                | 100.00                                       |
| Dadra and Nagar Haveli      | 100.00                                       |
| Daman and Diu               | 100.00                                       |
| Goa                         | 76.22  |
| Gujarat                     | 100.00                                       |
| Haryana                     | 100.00                                       |
| Himachal Pradesh            | 100.00                                       |
| Jammu and Kashmir           | 100.00                                       |

| 1              | 2      |
|----------------|--------|
| Jharkhand      | 100.00 |
| Karnataka      | 100.00 |
| Kerala         | 100.00 |
| Lakshadweep    | 100.00 |
| Madhya Pradesh | 100.00 |
| Maharashtra    | 100.00 |
| Manipur        | 100.00 |
| Meghalaya      | 100.00 |
| Mizoram        | 100.00 |
| Nagaland       | 100.00 |
| Odisha         | 73.97  |
| Puducherry     | 100.00 |
| Punjab         | 100.00 |
| Rajasthan      | 100.00 |
| Sikkim         | 100.00 |
| Tamil Nadu     | 100.00 |
| Telangana      | 94.07  |
| Tripura        | 94.81  |
| Uttar Pradesh  | 100.00 |
| Uttarakhand    | 100.00 |
| West Bengal    | 98.16  |
| India          | 96.98  |

#### Centre and State Share in Irrigation Projects

604. SHRI BALBHADRA MAJHI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the basis of Centre and State share in irrigation projects of the country; and

(b) the basis of reducing Centre share from 90% to 60% for projects in special category areas like KBK in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES,

RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Based on the recommendations of the Sub-Group of Chief Ministers and consultation with various Ministries/Departments and other stakeholders, Ministry of Finance vide letter dated 28.10.2015 and NITI Aayog vide letter dated 17.08.2016 communicated the approval of Government regarding the funding pattern to be followed for various schemes including Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

According to the approval conveyed as mentioned above, the funding pattern for only 8 North Eastern States and three hilly States (Himachal Pradesh, Uttarakhand and Jammu and Kashmir) is 90% (Centre): 10% (State) whereas for rest of States this ratio is 60% (Centre): 40% (State) under PMKSY. This is subject to proviso that if central share had been below than above indicated for certain areas, then centre's share would remain capped at same level. In view of above, schemes benefiting KBK districts in Odisha have funding ratio of 60 (Central): 40 (State).

[Translation]

#### Promotion of Sports among Rural Youth

605. SHRIMATI BHAVANA GAWALI (PATIL): Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has formulated any policy or started any programme for promotion of sports among the rural youth in the country;

(b) if so, the details and the outcome thereof along with the achievements made in this regard;

(c) if not, the reasons therefor; and

(d) whether the Government proposes to start any such programme to increase participation of the rural youth in sports?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) to (d) 'Sports' is a State subject and promotion of sports in the country, including promotion of Sports among rural youth is primarily the responsibility of the State Government and the National Sports Federations (NSFs) concerned. The

Central Government complements/supplements the efforts of the State Governments and the NSFs. Government is already running several schemes to increase participation of the rural youth in sports.

The Khelo India Scheme implemented by this Ministry provides for promotion of sports in the entire country including among rural youth. Also, the scheme has a dedicated vertical, viz., Promotion of rural and indigenous/tribal games which provides for financial assistance to NSFs / Non Government Organizations (NGOs) etc for promotion of sports in the country including rural areas. Under this vertical various NSFs have been provided financial assistance to hold competitions in various parts of the country including those in rural areas. During the period from January to October 2018, a total number of 36 such competitions / exhibition events had been held.

Sports Authority of India (SAI), an autonomous organization under the aegis of the Ministry of Youth Affairs & Sports, is implementing following sports promotional schemes across the country to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions;

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- SAI Training Centre (STC)
- Special Area Games (SAG)
- Extension Centre of STC/SAG
- Centre of Excellence (COE)
- National Sports Academies (NSA)

Many of the sports persons identified under SAI Sports Promotional Schemes belong to the rural, tribal, backward, coastal and inaccessible hilly areas of the country and are provided with training facilities in the form of expert sports coaches, requisite playing facilities, boarding & lodging, sports kit, competition exposure, educational expenses, medical/insurance and stipend as per the approved norms.

In addition, Nehru Yuva Kendra Sangathan (NYKS), an autonomous organization under aegis of Ministry of Youth Affairs & Sports, undertakes programmes such as Block and District level Sports

Meets, providing sports material to Youth Clubs etc., for popularizing and encouraging sports and develop competitive spirit among youth including rural youth. During 2017-18, a total 2965 Block level sports meets and 556 District level sports meets were conducted by NYKS.

#### **Interlinking of Rivers**

606. SHRIMATI NEELAM SONKER: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the current status of inter-linking of rivers project;

(b) whether the work is going on thereunder;

(c) if so, the details thereof and the time in years by which the project is likely to be completed including the expenditure time to be incurred thereon; and

(d) whether any assessment has been made with respect to benefits and losses of this project and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation, now Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component & 14 under Himalayan Component) for preparation of Feasibility Reports (FRs). The Pre-Feasibility Report (PFR) of the all 30 links have been prepared and circulated to the concerned State Governments by the NWDA. After survey and investigations, Feasibility Reports of 14 links under Peninsular Component and Feasibility Reports of 2 links and draft Feasibility Reports of 7 links (Indian portion) under Himalayan Component have been completed. The names of Inter

Basin Water Transfer Links, names of rivers and the States concerned are given in the enclosed Statement.

Four priority links under the Peninsular River Component have been identified for preparation of Detailed Project Report (DPR) viz; Ken-Betwa link project (KBLP) Phase -I & II, Damanganga-Pinjal link project, Par-Tapi-Narmada link project and Godavari-Cauvery link project. The preparation of DPR of a project is taken up only after consent of concerned State Governments. Based on the concurrence of the concerned States, DPRs of KBLP Phase-I & Phase- II, Damanganga-Pinjal link project and Par-Tapi-Narmada link project have been completed. The techno-economic clearance and various statutory clearances of the KBLP Phase-I have been accorded except clearance from Central Empowered Committee (CEC) of the Supreme Court. Based on the request of Government of Madhya Pradesh, Lower Orr dam, Bina complex and Kotha barrage projects have been included in KBLP Phase-II. The DPR of these projects have been completed by NWDA/ Government of Madhya Pradesh. The Environmental Clearance and Forest Land Diversion Clearances for Lower Orr dam have been recommended by Expert Appraisal Committee and Forest Advisory Committee of Ministry of Environment, Forest and Climate Change (MoEF & CC) respectively. Clearance for Resettlement and Rehabilitation plan of Project Affected Families has also been accorded by Ministry of Tribal Affairs (MoTA) subject to certain conditions. Environmental clearance and Stage-I&II clearances for Bina complex projects have been accorded by MoEF&CC. The draft Memorandum of Agreement (MoA) for implementation of Ken-Betwa Link Project has been sent to Uttar Pradesh and Madhya Pradesh for concurrence.

The techno-economic clearance of the Damanganga-Pinjal link project has also been accorded, subject to statutory clearances. The DPR of Par-Tapi-Narmada link project has been completed by NWDA. The combined draft MoA for implementation of Damanganga-Pinjal and Par-Tapi-Narmada Link (including the four intra-state link projects of Maharashtra State) has been sent to Maharashtra and Gujarat State Governments for concurrence.

The implementation of ILR projects involves various steps such as preparation of PFRs/FRs; negotiation and consensus among concerned States; preparation of DPRs; clearance from appraisal agencies including clearance by MoEF & CC and MoTA; techno-economic clearance by Advisory Committee on Irrigation, Flood Control & Multipurpose Projects of MoWR, RD & GR; investment clearance and the actual construction time required for the completion of the project as per DPR.

The implementation of a project is taken up after preparation of its DPR with the consensus of concerned States and obtaining requisite statutory clearances. Thus, the implementation of the projects will take varying periods of time.

(d) It is estimated that implementation of all the Inter Linking of Rivers (ILR) projects under NPP would give benefit of 25 million ha. of irrigation from surface waters and 10 million ha by increased use of ground waters, raising the ultimate irrigation potential from 140 million ha to 175 million ha. Further, generation of 34 million KW of power is also envisaged, apart from the incidental benefits of flood control, drought mitigation, navigation, water supply, fisheries, salinity and pollution control etc.

#### **Statement**

*Names of Inter Basin Water Transfer Links, the States involved, Name of Rivers and Status of Feasibility Reports/Detailed Project Report*

| S. No.               | Name   | Rivers              | States concerned                         | Status       |
|----------------------|--|---------------------|--|--------------|
| Peninsular Component |  |                     |  |              |
| 1.                   | Mahanadi (Manibhadra) - Godavari (Dowlaiswaram) link | Mahanadi & Godavari | Odisha, Andhra, Karnataka, & Chattisgarh | FR Completed |

| S. No. | Name   | Rivers                       | States concerned   | Status                       |
|--------|--|------------------------------|--|------------------------------|
| 2.     | Godavari (Inchampalli) - Krishna (Pulichintala) link   | Godavari & Krishna           | -do-   | FR Completed                 |
| 3.     | Godavari (Inchampalli) - Krishna (Nagarjunasagar) link | Godavari & Krishna           | Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Karnataka & Chattisgarh,                      | FR Completed                 |
| 4.     | Godavari (Polavaram) - Krishna (Vijayawada) link       | Godavari & Krishna           | Odisha, Maharashtra, Andhra Pradesh, Karnataka, & Chattisgarh                                      | FR Completed                 |
| 5.     | Krishna (Almatti) - Pennar link                        | Krishna & Pennar             | -do-   | FR Completed                 |
| 6.     | Krishna (Srisaïlam) - Pennar link                      | Krishna & Pennar             | -do-   | FR Completed                 |
| 7.     | Krishna (Nagarjunasagar) - Pennar (Somasila) link      | Krishna & Pennar             | Maharashtra, Andhra Pradesh & Karnataka,   | FR Completed                 |
| 8.     | Pennar (Somasila) Cauvery (Grand Anicut) link          | Pennar & Cauvery             | Andhra Pradesh, Karnataka, Tamil Nadu, Kerala & Puducherry   | FR Completed                 |
| 9.     | Cauvery (Kattalai) - Vaigai -Gundar link               | Cauvery, Vaigai & Gundar     | Karnataka, Tamil Nadu, Kerala & Puducherry   | FR Completed                 |
| 10.    | Ken-Betwa link   | Ken & Betwa                  | Uttar Pradesh & Madhya Pradesh   | FR & DPR (Ph-I&II) Completed |
| 11.    | Parbati -Kalisindh-Chambal link                        | Parbati, Kalisindh & Chambal | Madhya Pradesh, Rajasthan & Uttar Pradesh (UP requested to be consulted during consensus building) | FR Completed                 |
| 12.    | Par-Tapi-Narmada link                                  | Par, Tapi & Narmada          | Maharashtra & Gujarat  | FR & DPR Completed           |
| 13.    | Damanganga - Pinjal link                               | Damanganga & Pinjal          | Maharashtra & Gujarat  | FR & DPR Completed           |
| 14.    | Bedti - Varda link                                     | Bedti & Varda                | Maharashtra, Andhra Pradesh & Karnataka  | PFR Completed                |
| 15.    | Netravati - Hemavati link                              | Netravati & Hemavati         | Karnataka, Tamil Nadu & Kerala   | PFR Completed                |
| 16.    | Pamba - Achankovil - Vaippar link                      | Pamba, Achankovil & Vaippar  | Kerala & Tamil Nadu,   | FR Completed                 |

| S. No.                     | Name  | Rivers                        | States concerned  | Status                                |
|----------------------------|---|-------------------------------|---|---------------------------------------|
| <b>Himalayan Component</b> |   |                               |   |                                       |
| 1.                         | Manas-Sankosh-Tista-Ganga (M-S-T-G) link              | Manas-Sankosh-Tista-Ganga     | Assam, West Bengal, Bihar & Bhutan                            | PFR completed                         |
| 2.                         | Kosi-Ghaghra link                                     | Kosi & Ghaghra                | Bihar, Uttar Pradesh & Nepal                                  | PFR completed                         |
| 3.                         | Gandak-Ganga link                                     | Gandak & Ganga                | -do-  | Draft FR completed (Indian portion)   |
| 4.                         | Ghaghra-Yamuna link                                   | Ghaghra & Yamuna              | -do-  | FR completed (Indian portion)         |
| 5.                         | Sarda-Yamuna link                                     | Sarda & Yamuna                | Bihar, Uttar Pradesh, Haryana, Rajasthan, Uttarakhand & Nepal | FR completed (Indian portion)         |
| 6.                         | Yamuna-Rajasthan link                                 | Yamuna & Sukri                | Uttar Pradesh, Gujarat, Haryana & Rajasthan                   | Draft FR completed                    |
| 7.                         | Rajasthan-Sabarmati link                              | Sabarmati                     | -do-  | Draft FR completed                    |
| 8.                         | Chunar-Sone Barrage link                              | Ganga & Sone                  | Bihar & Uttar Pradesh   | Draft FR completed                    |
| 9.                         | Sone Dam - Southern Tributaries of Ganga link         | Sone & Badua                  | Bihar & Jharkhand   | PFR completed                         |
| 10.                        | Ganga(Farakka)-Damodar-Subarnarekha link              | Ganga, Damodar & Subarnarekha | West Bengal, Odisha & Jharkhand                               | Draft FR completed                    |
| 11.                        | Subarnarekha-Mahanadi link                            | Subarnarekha & Mahanadi       | West Bengal & Odisha  | Draft FR Completed                    |
| 12.                        | Kosi-Mechi link                                       | Kosi & Mechi                  | Bihar, West Bengal & Nepal                                    | PFR completed Entirely lies in Nepal  |
| 13.                        | Ganga (Farakka)-Sunderbans link                       | Ganga & Ichhamati             | West Bengal   | Draft FR completed                    |
| 14.                        | Jogighopa-Tista-Farakka link (Alternative to M-S-T-G) | Manas, Tista & Ganga          | -do-  | (Alternative to M-S-T-G Link) dropped |

- PFR - Pre Feasibility Report
- FR - Feasibility Report
- DPR - Detailed Project Report

[English]

### Share of States in Development of Textile Industry

607. SHRI RAMSINH RATHWA: Will the Minister of Textiles be pleased to state:

(a) whether the Union Government has evaluated the share of various States including Gujarat in development of textiles industry/sector in the country;

(b) if so, the details thereof;

(c) the measures taken/to be taken by the Union Government to boost textiles sector in the country and to compete it with foreign countries along with cooperation sought from international countries' players in this regard;

(d) whether the Union Government proposes to restructure its textile policies to achieve growth target rate set for the sector in coming years; and

(e) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY TEXTILES (SHRI AJAY TAMTA): (a) and (b) The share of various states including Gujarat in Textile Industry/Sector in the country is being maintained by the respective States Government. The Union Government provides / ensure conducive policy environment on Pan-India basis, facilitating in creating enabling conditions for the industry and private entrepreneurs to set up units through its various policy initiatives and schemes.

(c) to (e) In order to achieve growth, boost textiles sector in the country and compete it with foreign countries, the Government has taken a large number of initiatives. Some of the major policy measures and schemes implemented by the Government are given below:-

- (i) **Special Package for Textile and Apparel sector:** Rs 6000 crores package was launched in June 2016 to boost employment and export potential in the apparel and made up segments. This package consists of Remission of State Levies for garmenting and made-ups; additional production and employment linked subsidy of

10% under ATUFS for garmenting; assistance for the entire 12% employers' contribution towards EPF; fixed term employment in garmenting, increasing overtime caps; and income tax concessions under section 80JJAA for the garmenting sector.

- (ii) **Enhanced Customs Duty to boost domestic manufacturing:** To boost indigenous production and Make in India, Government has increased Basic Customs Duty from 10% to 20% on 501 textile products.
- (iii) **Amended Technology Up-gradation Fund Scheme (ATUFS):** The amended Scheme was launched in January 2016 with an outlay of Rs 17822 Crores for technology upgradation of textiles industry with one time capital subsidy for eligible machinery. The scheme has been designed to mobilize new investment of about Rs 95000 cr and employment for 35 lakh persons by the year 2022.
- (iv) **PowerTex India:** A comprehensive scheme for powerloom sector was launched in April, 2017 with an outlay of Rs. 487 crores for three years. This scheme has components relating to powerloom upgradation; infrastructure creation, concessional access to credit, etc. The scheme has been designed to attract investment of Rs. 1000 crores and employment to 10000 persons in the powerloom sector and will also result in higher returns to powerloom units.
- (v) **National Handloom Development Programme and National Handicrafts Development Programme:** These programmes aim at holistic development of handloom and handicrafts clusters through integrated approach. The strategic interventions under the programme include financial assistance for new upgraded looms and accessories, design innovation, product and infrastructure development, skill upgradation, training, setting up of Mega clusters for increasing manufacturing and exports, easy access to working capital through customized Mudra loans for weavers and

artisans and direct marketing support to weavers and artisans.

- (vi) **'India Handloom Brand'** Scheme has been launched by the Government in 2015 to enhance the quality in weaving, designing and defect free handloom products for safeguarding the interest of the buyers in the domestic and international markets. It will promote production of niche handloom products with high quality, authentic traditional designs with zero defect and zero effect on environment.
- (vii) **SAMARTH- The Scheme for Capacity Building in Textile Sector (SCBTS):** A new scheme with an outlay of Rs 1300 crores has been approved recently in December, 2017 for providing employment oriented training to 10 lakh people in various segments in textiles including one lakh in traditional sectors, by March, 2020.
- (viii) **Silk Samagra:** Government of India has been implementing a Central Sector Scheme "Silk Samagra" for development of sericulture in the country with components such as Research & Development, Training, Transfer of Technology and I.T. Initiatives, support to seed organisations, coordination and market development and, quality certification Systems (QCS)/ Export Brand Promotion and Technology Upgradation. R&D efforts have also been initiated to evolve new products by blending silk with other fibres such as wool, coir, cotton etc., which have demand in international markets.
- (ix) **Scheme for Integrated Textile Park (SITP):** This scheme is implemented in Public Private Partnership mode to attract private investments in developing new clusters of textiles manufacturing. Government of India provides financial assistance up to 40% of the project within a ceiling of Rs 40 crores. 19 new projects were sanctioned from 2014 onwards.
- (x) **North East Region Textile Promotion Scheme (NERTPS):** This scheme promotes textiles industry in the North Eastern Region by providing infrastructure, capacity building and marketing support to all segments of textile industry. The scheme has an outlay of Rs. 500 crores during 2017-18 to 2019-20.
- (xi) **Integrated Wool Development Programme (IWDP):** Government of India has recently approved IWDP for implementation during 2017-18 to 2019-20 after integrating and rationalization of various schemes for holistic growth of wool sector by providing support to entire chain of wool sector from wool rearer to end consumer to increase the wool production as well as its quality.
- (xii) **Jute (ICARE):** A project Jute ICARE (Improved Cultivation and Advanced Retting Exercise) was introduced in 2015 for improving productivity and quality of raw jute through carefully designed interventions. The project has benefitted more than 1.33 lakhs farmers in various states in the country.
- (xiii) **JUTE - SMART:** The Office of the Jute Commissioner has developed an end-to-end web-based platform for procurement, inspection and dispatch of jute bags which is transparent, rule based, simple to use and real time.
- (xiv) **The Export Promotion Councils (EPCs)** work in close co-operation with various organizations of the Government to promote the growth and export of their respective sectors viz. readymade garments, cotton, silk, jute, powerloom, handloom, handicrafts and carpets, in global markets. EPCs participate and organize fairs and exhibitions and standalone shows in India & overseas markets to enhance exports and access new markets.
- (xv) **Enhancement of rates under Merchandise Exports from India Scheme (MEIS):** To further boost exports of apparel & made-up sectors, interest rates under Merchandise Exports from India Scheme (MEIS) has been enhanced from 2% to 4% for apparel, 5% to 7% for made-ups, handloom and handicrafts *w.e.f.* 1st November, 2017.

(xvi) **Interest rate subvention:** Credit interest rate subvention for pre and post shipment was restored in 2015 for three years. The Government has enhanced interest equalization rate for pre and post shipment credit for the textile sector from 3% to 5 % *w.e.f.* 02.11.2018.

(xvii) **Market Access Initiative (MAI):** The objective of scheme is to promote India's exports on a sustained basis. The scheme is formulated on product-focus country approach to evolve specific market and specific product through market studies/survey. The following activities are eligible for financial assistance under the scheme:

- Marketing Projects Abroad
- Capacity Building
- Support for Statutory Compliances
- Studies
- Project Development
- Developing Foreign Trade Facilitation web Portal
- To support Cottage and handicrafts units

(xvii) **Textiles India 2017:** The Ministry of Textiles organized a 3 day mega textile exhibition namely, Textiles India 2017 from 30th June to 2nd July 2017 at Gujarat. The Principal objective of organizing the said mega event was to bring all segments of the Textiles sector under one umbrella trade event and showcase the strength of the Indian Textiles sector to the world. This event witnessed participation of buyers from 105 countries, international delegates and representatives and artisans and weavers.

The above initiatives/ schemes are also aimed at setting up of new units as well as expansion of the existing units which have potential for generating large employment opportunities.

#### **SBM and World Toilet Day**

608. DR. HEENA VIJAYKUMAR GAVIT:

SHRI RAJEEV SATAV:

SHRI DHANANJAY MAHADIK:

SHRIMATI SUPRIYA SADANAND SULE:

SHRI P.R. SUNDARAM:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Swachh Bharat Mission (Gramin)- (SBM-G) has celebrated the World Toilet Day in the recent past;

(b) if so, the details thereof;

(c) the number of mass awareness and mobilization activities organized across States and districts;

(d) whether the Government has also organized Swachh Bharat World Toilet Day Contest among all districts of the country;

(e) if so, the details thereof and the aims and objectives behind the move;

(f) the achievement made so far by SBM since its inception in rural sanitation coverage; and

(g) the number of States/UTs that have declared themselves free from open defecation and the other steps taken by the Government to make remaining States free from open defecation

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) Yes, Madam. The World Toilet Day was observed on 19.11.2018.

(b) Special cleanliness drives and mass mobilisation/awareness programmes connected with toilet usage were organised in the districts from 9th to 19th November 2018.

(c) 1,32,14,599 number of mass awareness and mobilization activities organized across States and districts.

(d) Yes, Madam.

(e) The Swachh Bharat Toilet Day Contest was organized to encourage States and districts officials to intensify programmes for promoting usage of toilets and their maintenance.

(f) Sanitation coverage in the rural areas of country as on 2.10.2014 was 38.7%. This has increased to 97.11% as on 11.12.2018.

(g) So far, 25 States/UTs have been declared ODF. The remaining States are on track to become ODF by 2nd October, 2019.

#### **Promotion of Boxing Sport**

609. SHRI RAJEEV SATAV

SHRIMATI SUPRIYA SADANAND SULE:

SHRI DHANANJAY MAHADIK:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH

SHANKARRAO:

DR. J. JAYAVARDHAN:

SHRI P.R. SUNDARAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether India hosted Women's World Boxing Championships at New Delhi recently and if so, the details thereof along with the number of medals won by India in the event;

(b) the details of federations/bodies responsible for the administration and promotion of boxing in the country;

(c) whether boxing sport has been severely affected by disputes/problems in various federations/bodies responsible for administration/promotion of boxing;

(d) if so, the steps taken/being taken by the Government to streamline the boxing administration and restore its credibility; and

(e) the other steps being taken by the Government for promotion of boxing sports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) The AIBA Women's World Boxing Championships 2018 was organized by the Boxing Federation of India (BFI), in the Indira Gandhi Stadium Complex, New Delhi from 14th to 24th November, 2018. Indian women boxers won 1 Gold, 1 Silver, and 2 Bronze medals in the Championships.

(b) to (e) The Government recognizes only one National level sports Federation under the provisions of the National Sports Development Code of India (NSDCI), 2011 as a National Sports Federation (NSF) for management and promotion of the sports discipline concerned. The BFI has been recognized as a NSF by the Government, for management and promotion of Boxing in the country, making it eligible for financial and other forms of support from the Government.

The BFI has enjoyed recognition of the Government as an NSF since 2016 and no instance of dispute/problem in its management at the National level, adversely affecting the sports of Boxing, has come to the notice of the Government since then.

Preparation of Indian sportspersons/teams for international events in various sports disciplines, including Boxing, is an ongoing process. Government provides all requisite financial assistance for nutritious diet, food supplements, equipment, state of the art infrastructure, lodging and for holding of coaching camps for the promising sportspersons/teams identified by the concerned NSF under the Scheme of Assistance to National Sports Federation. Government also provides, assistance to elite sportspersons including that of Boxing for preparing for major international events such as Olympics, Asian/Commonwealth Games, World Championships etc. under Target Olympic Podium (TOP) Scheme. In addition, Boxing has also been included as a sports discipline for the Khelo India National level Annual competitions, which is a platform for young athletes to showcase their talent and also forms a platform for identification of sporting talents for their future nurturing. As part of promotion of Boxing, financial assistance of Rs 3.00 crore was sanctioned to BFI under Khelo India Scheme for organizing Women's World Boxing Championship.

#### **Revamping of Kolkata Port and Haldia Dock**

610. SHRI SANKAR PRASAD DATTA: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that the Government is preparing a plan to invest and revamp Kolkata port and Haldia dock to boost industrial and commercial business in West Bengal; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): (a) Yes, Madam.

(b) The details of the projects undertaken at Kolkata Dock System and Haldia Dock Complex (HDC) to boost industrial and commercial business in West Bengal are given below:-

(A) Capacity augmentation projects;

| S. No. | Name of the project  | Investment (in Rs. crore) | Capacity (in million tonnes per annum) |
|--------|--|---------------------------|--|
| 1.     | Mechanisation of berth No.3 of HDC on Design, Build, Finance, Operate & Transfer (DBFOT) basis | 310.67                    | 3.57                                   |
| 2.     | Procurement of one Rail Mounted Quay Crane (RMQC) at HDC                                       | 61.31                     | -                                      |
| 3.     | Setting up of Outer Riverine Terminal (OT-II)  | 150                       | 2.00                                   |
| 4.     | Setting up of liquid cargo handling capacity at Shalukhali, Haldia Dock-11                     | 173                       | 2.43                                   |

(B) Connectivity improvement projects:

| S. No. | Name of the project  | Investment (in Rs. crore) |
|--------|--|---------------------------|
| 1      | 2  | 3                         |
| 1.     | Widening and strengthening of concrete road from General Cargo berth main gate of berth No. 13 | 26.55                     |

| 1  | 2  | 3      |
|----|--|--------|
| 2. | Construction of Road Over Bridge-cum-flyover at Ranichawk crossing at Haldia | 127.80 |
| 3. | Setting up of 2nd rail line from Durgachawk to HDC Railway System            | 117    |

[Translation]

**Work on Varanasi-Haldia Stretch of National Waterway-1**

611. SHRI BHARAT SINGH:

SHRI AJAY MISRA TENI:

Will the Minister of SHIPPING be pleased to state:

(a) whether the work on Varanasi-Haldia stretch on National Waterway-I passing through river Ganga has been started and if so, the details thereof;

(b) whether cost of inland water transport is three times less than that of road or air transport and if so, the details thereof;

(c) whether the Government proposes to ensure the smooth movement of cargo/ passengers ships on river Ganga and all other waterways by restoring the water depth wherever it has reduced; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): (a) Yes, Madam. Work has started on the Jal Marg Vikas Project (JMVP) for augmentation of navigation capacity on the Haldia-Varanasi stretch of National Waterway-1. It includes construction of multimodal and inter-modal terminals, navigational lock, fairway development, river information system, procurement of vessels etc. The multimodal terminal at Varanasi was inaugurated by the Hon'ble Prime Minister on 12.11.2018.

(b) The cost comparison between Inland Water Transport (IWT), railways and highways as per RITES Report of 2014 on "Integrated National Waterways Transportation Grid", is given below:

| Mode               | Railways | Highways | IWT  |
|--------------------|----------|----------|------|
| Freight (Rs./T.km) | 1.36     | 2.50     | 1.06 |

(c) and (d) To promote Inland Water Transport (IWT) in the country, 111 (including 5 existing and 106 new) National Waterways (NWs) spread over 24 States have been declared under the National Waterways Act, 2016.

Inland Waterways Authority of India (IWAI) has commissioned techno-economic feasibility and Detailed Project Reports (DPRs) for the NWs. Decision on promoting safe navigation and shipping on technically viable NWs depends on the outcome of these reports.

[English]

#### **Inefficiency in Road Transport and Quality of Roads**

612. SHRI SHRIRANG APPA BARNE:

DR. SHRIKANT EKNATH SHINDE:

SHRI ANANDRAO ADSUL:

SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI VINAYAK BHAURAO RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the mission of the Road Transport and Highways Ministry is to build high-quality roads at low costs;

(b) if so, whether the Government are aware that ageing infrastructure, road congestion, growth in heavy vehicle traffic and insufficient maintenance has rendered the road transport inefficient in the country and if so, the facts thereof;

(c) whether dedicated research and development efforts are needed in the theme areas such as development of smart materials, innovative design and maintenance technologies and if so, the facts thereof; and

(d) the steps taken by the Union Government to meet the challenges of developing long-lasting, low-maintenance pavements?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF

STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Ministry is primarily responsible for construction and maintenance of National Highways (NHs) in the country. National Highways are developed as per Guidelines / Standards issued by Indian Road Congress (IRC) / Ministry, depending upon the traffic requirement, availability of funds and inter-se-priority. National Highways are designed and constructed on the basis of life cycle cost analysis which includes appropriate maintenance and rehabilitation of roads/ structures during the design life. Research and Development is a continuous process and findings of the research are appropriately included in the Ministry/IRC Guidelines/Standards. Ministry also allows use of new/alternative materials, technologies and innovation in the design, construction and maintenance of NHs.

#### **Promotion of Sports**

613. SHRI KESINENI SRINIVAS: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any programme to support students of economically weaker backgrounds for taking up sports and represent India at international events;

(b) whether sports is being encouraged at school level in the country and if so, the details thereof and if not, the reasons therefor; and

(c) whether the Government proposes to set up sports complex and sporting hubs in the State of Andhra Pradesh for promotion of Olympic Sports and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) Ministry of Youth Affairs and Sports (MYAS) through Sports Authority of India (SAI) has been implementing various sports promotional schemes to tap sports talents throughout the country irrespective of their financial status. Under the Schemes - SAI Training Centres (STC), Special Area

Games (SAG) sports talents belong to rural, tribal, coastal, hilly and backward areas of the country are selected. The selected trainees are provided financial support in the form of expert coaches, sports equipment, boarding and lodging, sports kit, competition exposure, educational expenses, medical/insurance and stipend as per the approved scheme norms.

(b) This Ministry is implementing a Central Sector Scheme, namely Khelo India which has twelve verticals which cater to the entire population including sports talent from the school level. The scheme has a dedicated vertical 'Annual Sports Competitions' under which annual sports competitions are being conducted to provide basic platform for sports talents including those from school level to showcase sporting skills and accordingly become a platform for talent spotting at the national level and providing development pathways to achieve excellence.

The Khelo India vertical 'Talent Identification and Development' provides for financial assistance to identified talented players at various levels through different avenues and annual financial assistance, at the rate of Rs.5.00 lakh per annum, for a period of 8 years under a Long Term Athlete Development Programme is provided. Many of the identified talented players are from school level.

(c) No, Madam.

#### **Appointment of Physiotherapists**

614. DR. TAPAS MANDAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of Physiotherapists employed in the Ministry of Youth Affairs and Sports and its other allied offices and autonomous organisations at present;

(b) the details of recruitment rules and procedure adopted to for Physiotherapists in these organisations;

(c) whether these recruitment rules and procedure are being implemented uniformly for the said recruitment in these organisations;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of the recommendations of 7th Central Pay Commission with regard to the Physiotherapists and the scale of pay given to them by the Ministry at the entry level?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) Physiotherapists are employed in Sports Authority of India (SAI) under their various sports promotional schemes. Out of a total of 10 sanctioned posts in SAI, 06 are filled on regular basis and remaining on contract basis. Physiotherapists are also recruited under the scheme of Assistance to National Sports Federations (NSFs) for National Camps on contract and need basis. The number may vary from time to time.

The following are the recruitment process for recruiting Physiotherapists in SAI under various schemes:

(i) For regular posts of physiotherapists in SAI

Classification - Grade 'B'; Scale of Pay - Pay level 6 in pay matrix {as per 7th Central Pay Commission(CPC)}; Age Limit - 30 years, relaxable upto 10 years in case of Departmental candidates; Educational and other qualification - Bachelor Degree in Physiotherapy (BPT) from recognized University; Probation Period - 2 years; Method of recruitment - Direct; Eligible candidates are selected by duly Selection Committee headed by Executive Director (Personnel), SAI.

(ii) Recruitment under the scheme of Assistance to National Sports Federations is done on contractual basis. Following are the eligibility criteria:-

GRADE I [Rs. 50,000/- or Rs. 1.500 per visit]

Master in Sports Physiotherapy (MSPT)/Master in Physiotherapy (ORTHO) + 8 Years of work experience in the relevant field

GRADE II [Rs. 40,000/- or Rs. 1.200 per visit]

Master in Sports Physiotherapy (MSPT)/Master in Physiotherapy (ORTHO) + 2 Years of work

experience in the relevant field or Bachelor in Physiotherapy with minimum 5 years of experience in the relevant field.

(c) and (d) Recruitment is carried out in SAI for regular as well as contractual posts according to the laid down norms as mentioned in reply part (b) above. Posts are advertised in National Dailies and SAI's website. Skill test is conducted by experts and interview by a duly constituted board.

(e) As per 7th CPC, the entry grade scale of physiotherapists in SAI is pay matrix level 6 (Rs. 4200/- Grade Pay).

#### **Funds for Schemes**

615. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI): Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of amount released to the State of Andhra Pradesh for the last four years under various schemes of the non-renewable energy; and

(b) the details of the various stages on the implementation of the schemes?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) A total amount of Rs 601.23 Cr has been released by the Government in the form of Central Financial Assistance to the State of Andhra Pradesh for the implementation of various renewable energy programmes/schemes during the last four years *i.e.* 1st April 2015 to 30th November, 2018.

(b) A total of 7.37 GW of grid connected renewable energy capacity has been installed in the state of Andhra Pradesh up to October, 2018 which includes 2.64 GW from solar, 4.07 GW from wind, 0.5 GW from bio-power and 0.16 GW from small hydro power. Apart from this, a total of 83324 number of solar home lights, solar lamps and solar street lights, 33226 number of solar pumps, 3.81 MW of off-grid solar power plants and 5.53 lakhs of family type biogas plants have been installed in the state of Andhra Pradesh up to October, 2018 under off-grid and decentralized renewable energy applications programme.

#### **Terms of Contract Under Udan Scheme**

616. KUNWAR BHARATENDRA SINGH: Will the Minister of CIVIL AVIATION be pleased to state :-

(a) the measures being undertaken to ensure that airlines do not back out after being granted the contracts under UDAN scheme;

(b) whether the Government has undertaken any measures for ensuring Centre-State cooperation while implementing UDAN scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The Selected Airline Operator (SAO) is required to enter into a three year contract with the Implementing Agency for operating Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) Flights as per the RCS terms. The Selected Airline Operator is also required to comply with all applicable regulations for such operations under this scheme including those of the Directorate General of Civil Aviation (DGCA). At the time of signing the contract, the Selected Airline Operator is required to submit a Performance Guarantee to the Implementing Agency for an amount equivalent to five percent (5%) of the total Viability Gap Funding (VGF) amount to be provided to such Selected Airline Operator in the first year of its operations, subject to a minimum of Rs. Five Lakhs (Rs. 5,00,000/-) per RCS Route.

Performance Guarantee submitted by the Selected Airline Operator shall be liable to encashment as per the terms and conditions of the contract, if the Selected Airline Operator fails to:

- (i) Ensure integrity of the scheduled flights on routes proposed under the contract signed with the Implementing Agency, *i.e.* it fails to operate at least 70% of the scheduled flights on routes proposed under the contract signed with the Implementing Agency in a specified period or
- (ii) Adhere to any other terms and conditions of the contract signed with the Implementing Agency. Upon such encashment, the Selected Airline

Operator will be required to replenish the Performance Guarantee within a specified period, failing which the Implementing Agency will be entitled to terminate the contract and proceed as per provisions of the contract.

(b) and (c) A tripartite Memorandum of Understanding (MoU) is signed between the Ministry of Civil Aviation, Airports Authority of India and State Governments for providing concession as envisaged in the RCS documents to the Selected Airline Operator at RCS airports located in their respective States.

*[Translation]*

#### **Non-Operation of Flights in Operational Airports**

617. DR. RAMESH POKHRIYAL NISHANK: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of airports operating without any flight at present in the country;

(b) the loss of revenue to the Government due to non-operation of flights;

(c) the steps taken by the Government to operationalise all the airports during the last four years;

(d) whether any concrete system has been chalked out by the Government to coordinate with various State Governments; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) There are 27 airports of Airports Authority of India (AAI) where no takeoff or landing of flights take place. AAI has spent Rs. 2.61 crores on maintenance of these airports during the financial year 2017-18.

(c) to (e) Ministry of Civil Aviation has launched Regional Connectivity Scheme [Ude Desh ka Aam Naagrik (UDAN)] in October, 2016 with the objective to facilitate/stimulate regional air connectivity to currently underserved and unserved airports by making it affordable. The revival of airstrips/airports is 'demand driven', depending upon firm commitment from airline operators as well as from the State Government for providing various concessions. 73 RCS (17

underserved and 56 unserved) airports have been identified in the first and second round of bidding under RCS-UDAN for their revival.

*[English]*

#### **Mechanism to Check Illegal Sand Mining**

618. DR. RATNA DE (NAG): Will the Minister of MINES be pleased to state:

(a) whether the Government has any mechanism to check and control illegal sand mining in the country;

(b) if so, the details thereof alongwith the name of nodal officers, location-wise;

(c) if not, the reasons therefore; and

(d) the details of the mechanism to register complaints in such cases across the country?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY) (a) to (d) Sand is a minor mineral, as defined under section 3(e) of the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act). Section 15 of the MMDR Act provides that State Governments have been empowered for making rules for regulating the grant of quarry leases, mining leases or other mineral concessions in respect of minor minerals and for purposes connected therewith.

Further, as per section 23C of MMDR Act, 1957 state governments have complete powers to make rules for prevention of illegal mining and for purposes connected therewith. The administration of the mining of minor minerals is a subject that is completely within the domain of the respective State Governments.

Ministry of Mines, through Indian Bureau of Mines (IBM), has developed the Mining Surveillance System (MSS), in collaboration with Ministry of Electronics and Information Technology (MeitY) and Bhaskaracharya Institute for Space Applications and Geo-informatics (BISAG), Gandhinagar, to use space technology for facilitating State Governments in curbing illegal mining activities in the country

**New Material/New Technology for Use on NH**

619. SHRI M.K. RAGHAVAN:  
SHRI MALYADRI SRIRAM:  
SHRI G. HARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Centre had issued any guidelines for laying roads with shredded/ waste plastics and other type of waste materials, if so, what is the status of this, in detail;

(b) the details of the States using shredded plastics and the length of road laid so far, in detail; and

(c) whether this process is cost effective and also has a longer life and the measures being taken to promote this, in detail?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Indian Roads Congress (IRC) has formulated IRC SP: 98: 2013 'Guidelines for the use of Waste Plastic in Hot Bituminous Mixes (Dry process) in Wearing Courses'. However, the long term performance of the waste plastic is still not available. To encourage use of waste plastic on National Highway, Ministry has also issued Guidelines for its use within 50 km periphery of urban areas having population 5 lakhs or more. The Guidelines also stipulates to take up a stretch of at least 10 km as pilot project. The National Highway Authority of India has used waste plastic in about 11km stretch of National Highways in the State of Tamil Nadu.

**International Film Festival**

620. SHRI DHANANJAY MAHADIK:  
SHRI RAJEEV SATAV:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI MOHITE PATIL VIJAYSINH  
SHANKARRAO:  
DR. J. JAYAVARDHAN:

SHRIMATI SUPRIYA SADANAND SULE:  
SHRI P.R. SUNDARAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether India has hosted 49th International Film Festival in Goa recently;

(b) if so, the details thereof along with the number of films from different countries that was screened in the festival along with the Focus country in the festival;

(c) the number of Indian feature Films and non feature films screened during the festival;

(d) Whether certain movies have been excluded from the festival by the Indian Panorama Jury at the International Film Festival of India, 2018;

(e) if so, the details thereof and the reasons for exclusion of those movies from the festival and the response of the Union Government thereto; and

(f) Whether this festival has helped Indian Cinema to reach other parts of the World and is so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) Yes, madam. The 49th edition of the International Film Festival of India was organized by the Ministry of Information & Broadcasting in association with Government of Goa from 20-28 November, 2018.

(b) and (c) A total of 72 Indian Films were screened. The details are as under:

(i) The Indian Panorama Section: 26 feature and 21 non-feature films.

(ii) Indian Section: 12 Films were screened comprising of:

- Retrospective of Dadasaheb Phalke Award Winner 5 films
- Homage comprising 4 films
- Accessible Cinema comprising of 2 films and -Special screening of 1 films

(iii) 7 films were shown in Open Air Screening section and 6 films were showcased under State Focus Section.

(iv) A total of 143 International films were screened during the festival which included 12 movies from Israel which was the focus country for IFFI this year. Full catalogue of Movies can be downloaded from: <https://iffigoa.org/festival-catalogue/>

(d) and (e) No, madam.

(f) IFFI has positioned Indian films in the International market and has placed India as a prominent film destination across the globe.

IFFI has played a vital role in positioning India's soft power to the world. IFFI has attracted a huge number of national and international delegates and film lovers with participation of over 100 celebrities.

#### **Direct International Flight from Bhubaneswar**

621. SHRI RABINDRA KUMAR JENA Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government is considering to provide direct International flights from Bhubaneswar Biju Patnaik International Airport to Sri Lanka, Dubai and other countries;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government is considering to relax the norms relating to bilateral rights for foreign airlines, so that they can operate direct flights to Dubai from International Airport at Bhubaneswar;

(e) if so, the details thereof;

(f) if not, the reasons therefor;

(g) whether the Government will extend visa on arrival facility at Biju Patnaik International Airport in Odisha; and

(h) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) :

Bhubaneswar is amongst 18 tourist destinations of India from where Indian carriers can operate unlimited number of flights to points in all SAARC (except Pakistan and Afghanistan) and ASEAN countries and reciprocally the designated carriers of these countries can also operate unlimited number of flights to Bhubaneswar and back. Indian carriers also can operate from any points in India including Bhubaneswar to foreign destinations including Colombo and Dubai and points in other countries as per agreed bilateral traffic rights. However, start of operation from any airport depends upon the commercial judgement, route viability and availability of aircraft and other resources. Currently designated carriers of Thailand and Malaysia are operating to and from Biju Patnaik International Airport, Bhubaneswar.

(d) to (f) Airlines of foreign countries can only operate to the points of call in the agreed bilateral rights. Bhubaneswar is not available as a point of call to the carriers of Dubai.

(g) and (h): There is no proposal for extending the Visa on Arrival facility at Biju Patnaik International Airport at Bhubaneswar at present.

#### **Condition of Toll NHs and Toll Collection Plan**

622. SHRI BHEEMRAO B. PATIL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has any plan for stopping toll collections in view of the deteriorating condition of various National Highways throughout the country; and

(b) if not, the measures being taken to ensure that toll roads are at least, fit to travel?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) No, Madam. However, Ministry is taking all necessary efforts to keep the National Highways in traffic worthy condition. For the National Highway (NH) stretches developed on EPC

mode (Engineering, Procurement, Construction), the contractor is responsible for remedying of the defects and concurrent maintenance of project highway during five years defect liability period after completion of the work. For the NH stretches developed on Built Operate Transfer (BOT) mode / Hybrid Annuity Model (HAM), the Concessionaire is responsible for the maintenance of the project highway during the concession period. For some of the developed NH stretches through public funding, maintenance contracts have been taken up for a definite time period (4 to 9 years) on Operate, Maintenance and Transfer (OMT) basis. The maintenance of the project highway under OMT contracts is the responsibility of the Concessionaire.

*[Translation]*

### **Participation of Youth in Sports**

623. SHRI MANSHANKAR NINAMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the data regarding the number of youth of tribal areas who participated in various sports competitions in the country during the last three years is available with the Government;

(b) if so, the details thereof, Sports and State/UT-wise;

(c) the details of special schemes implemented for identifying and nurturing talented youth/sportspersons from the rural areas of the country particularly from the tribal areas of Rajasthan; and

(d) the details of funds utilised on training provided to such youth during the said period along with the number of youth benefited as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) No such data is maintained in this Ministry.

(c) Ministry of Youth Affairs and Sports (MYAS) through Sports Authority of India has been implementing the following Sports Promotional

Schemes in the age groups of 8-25 years in 27 sports disciplines to identify and nurture sports talent across the country.

- National Sports Talent Contest Scheme (NSTC)
- Army Boys Sports Company (ABSC)
- SAI Training Centre (STC)
- Special Area Games (SAG)
- Extension Centre of STC/SAG
- Centre of Excellence (COE)

For implementation of the above schemes, SAI has established 2 Academic and 10 Regional Centres across the country. Majority of sportspersons identified and nurtured under SAI Schemes belong to rural, tribal, coastal, hilly and backward areas of the country. At present, under SAI Schemes total 14143 talented sportspersons (9843 boys and 4300 girls) are provided with regular sports training on residential and non-residential basis.

SAI has established 23 sports centres under NSTC, STC & Extension Centres of STC/SAG in the State of Rajasthan, where 737 talented sportspersons, majority of them from rural and tribal area are being trained in the State.

This Ministry is also implementing a Central Sector Scheme, namely Khelo India which has twelve verticals to cater the entire population also covering talented youth / sportsperson from rural / tribal areas of the country including Rajasthan. The scheme has a dedicated vertical 'Talent Identification and Development' provides for financial assistance to identified talented players at various levels through different avenues and annual financial assistance, at the rate of Rs.5.00 lakh per annum, for a period of 8 years under a Long Term Athlete Development Programme is provided.

(d) For implementation of SAI Sports Promotional Schemes across the country, the scheme-wise details of funds utilized are given in the enclosed Statement, where total 42734 sportspersons were benefited during the last three years.

**Statement***Details of Funds Utilized on Trainees During Last Three Years Under the SAI Schemes*

| (Rs.in Crores) |   |         |         |         |
|----------------|---|---------|---------|---------|
| S. No.         | Schemes                                       | 2016-17 | 2017-18 | 2018-19 |
| 1.             | National Sports Talent Contest (NSTC)         | 0.75    | 1.15    | 1.55    |
| 2.             | Army Boys Sports Companies (ABSC)             | 6.00    | 10.80   | 12.30   |
| 3.             | SAI Training Centre (STC)                     | 36.00   | 43.70   | 43.50   |
| 4.             | Special Area Games (SAG)                      | 12.75   | 12.20   | 14.50   |
| 5.             | Centre of Excellence (COE)                    | 4.50    | 3.95    | 4.15    |
| 6.             | SAI National /Regional Sports Academy (N/RSA) | 15.00   | 5.20    | 5.20    |
| Total          |   | 75.00   | 77.00   | 81.20   |

*Details of SAI Sports Promotional Schemes During the Last Three Years.*

| Number of Trainees |   |         |         |         |
|--------------------|---|---------|---------|---------|
| S. No.             | Schemes                                       | 2016-17 | 2017-18 | 2018-19 |
| 1.                 | National Sports Talent Contest (NSTC)         | 1375    | 1367    | 1218    |
| 2.                 | Army Boys Sports Companies (ABSC)             | 1352    | 1591    | 1556    |
| 3.                 | SAI Training Centre (STC)                     | 6498    | 6867    | 6540    |
| 4.                 | Special Area Games (SAG)                      | 2000    | 2167    | 2198    |
|                    | Extension Centres of STC/SAG                  | 1643    | 1937    | 2194    |
| 5.                 | Centre of Excellence (COE)                    | 477     | 479     | 437     |
| 6.                 | SAI National /Regional Sports Academy (N/RSA) | 339     | 499     | 0       |
| Total              |   | 13684   | 14907   | 14143   |

*[English]***Investment in NRE Sector**

624. SHRI RAJIV PRATAP RUDY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of foreign and domestic investment in the New and Renewable Energy (NRE) sector in the country during the last four years and the current year, country and State/UT-wise;

(b) the details of the steps taken by the Government to attract investments from both within the

country and overseas with a view to add additional power and to meet the target set for generation of power through renewable energy sources;

(c) whether any consultation has been held with the Ministry of Finance for providing certain additional incentives to this sector and if so, the details thereof; and

(d) the details of the private sector companies that are partnering with Government and co-investing in R&D and technology development?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE

MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) A total of 37.83 GW of renewable energy capacity has been added in the country during the last four years and the current year (up to October 2018) with an estimated investment of about Rs 196 thousand crore. As per Department of Industrial Policy & Promotion, the details of country-wise and State/UT-wise Foreign Direct Investment (FDI) equity inflows received in the renewable energy sector in the country during the last four years and the current year are given in the enclosed Statement.

(b) The Government have taken various steps to attract investments from both within the country and overseas with a view to increase generation from renewable energy sources. These inter-alia, includes fiscal and promotional incentives such as capital subsidy, accelerated depreciation, waiver of Inter State Transmission System (ISTS) charges and losses, Viability Gap Funding (VGF) and permitting Foreign

Direct Investment up to 100 per cent under the automatic route. Also, to ensure cheaper generation of renewable power, projects are awarded through transparent bidding process i.e. through e-reverse auction. Government has also issued standard bidding guidelines to enable the distribution licensees to procure power at competitive rates in cost effective manner.

(c) The Ministry has approached Ministry of Finance for providing incentives to renewable energy sector, such as, Goods & Services Tax (GST) at concessional rate of 5% for renewable energy generating systems.

(d) National Institute of Solar Energy (NISE) an R&D institution of this Ministry has been partnering with private sector companies such as Mahindra & Mahindra, Tata Motors, VS Saurya Enertech, etc. for technology development in field of solar energy and hydrogen fuel cells.

#### Statement

*Country-wise and State/UT-wise Foreign Direct Investment (FDI) Equity Inflows Received in the Renewable Energy Sector in the Country During the Last Four Years and the Current Year.*

*Financial Year & Country Wise FDI Equity Inflows from April 2014 to June 2018 in Renewable Energy Sector*

| S. No. | Country        | 2014-15                | 2015-16                | 2016-17                | 2017-18                | 2018-19                | Total                  |
|--------|----------------|------------------------|------------------------|------------------------|------------------------|------------------------|------------------------|
|        |                | Apr-Mar                | Apr-Mar                | Apr-Mar                | Apr-Mar                | Apr-Jun                |                        |
|        |                | FDI in<br>US\$ million |
| 1      | 2              | 3                      | 4                      | 5                      | 6                      | 7                      | 8                      |
| 1.     | Australia      | 0.00                   | 28.33                  | 0.17                   | 0.00                   | 0.00                   | 28.50                  |
| 2.     | Bahrain        | 12.34                  | 2.29                   | 0.00                   | 0.00                   | 0.00                   | 14.63                  |
|        | Belgium        | 0.00                   | 0.03                   | 0.00                   | 0.00                   | 11.50                  | 11.52                  |
| 4.     | Bulgaria       | 0.00                   | 0.00                   | 0.25                   | 0.00                   | 0.00                   | 0.25                   |
| 5.     | Canada         | 0.00                   | 0.00                   | 0.00                   | 0.00                   | 245.91                 | 245.91                 |
| 6.     | Cayman Islands | 0.02                   | 0.00                   | 0.00                   | 5.99                   | 0.00                   | 6.01                   |
| 7.     | China          | 0.00                   | 12.68                  | 0.00                   | 9.34                   | 16.23                  | 38.25                  |
| 8.     | Cyprus         | 7.38                   | 7.08                   | 0.08                   | 0.00                   | 0.94                   | 15.47                  |
| 9.     | Denmark        | 0.00                   | 1.12                   | 0.00                   | 0.70                   | 0.00                   | 1.81                   |

| 1           | 2                | 3      | 4      | 5      | 6        | 7      | 8        |
|-------------|------------------|--------|--------|--------|----------|--------|----------|
| 10.         | France           | 30.71  | 25.38  | 38.66  | 15.60    | 1.22   | 111.58   |
| 11.         | Germany          | 14.14  | 0.17   | 50.03  | 4.61     | 5.01   | 73.97    |
| 12.         | HongKong         | 21.04  | 0.04   | 3.70   | 2.54     | 14.21  | 41.53    |
| 13.         | Israel           | 0.00   | 0.00   | 0.00   | 0.00     | 0.00   | 0.00     |
| 14.         | Italy            | 0.00   | 0.34   | 0.00   | 14.98    | 0.00   | 15.32    |
| 15.         | Japan            | 0.02   | 137.30 | 0.00   | 8.21     | 20.11  | 165.63   |
| 16.         | South Korea      | 0.00   | 21.52  | 0.00   | 0.00     | 0.00   | 21.52    |
| 17.         | Kuwait           | 0.00   | 0.00   | 0.00   | 0.00     | 0.09   | 0.09     |
| 18.         | Luxembourg       | 26.62  | 10.32  | 20.31  | 3.82     | 0.70   | 61.77    |
| 19.         | Malaysia         | 77.18  | 0.00   | 0.00   | 0.00     | 0.00   | 77.18    |
| 20.         | Mauritius        | 120.03 | 223.34 | 306.20 | 281.14   | 35.40  | 966.10   |
| 21.         | Netherlands      | 15.14  | 51.50  | 126.26 | 383.64   | 40.77  | 617.31   |
| 22.         | Philippines      | 0.00   | 0.00   | 44.69  | 0.00     | 0.00   | 44.69    |
| 23.         | Portugal         | 0.00   | 0.00   | 0.00   | 0.00     | 0.00   | 0.00     |
| 24.         | Qatar            | 0.00   | 0.08   | 0.00   | 0.00     | 0.00   | 0.08     |
| 25.         | Saudi Arabia     | 0.26   | 0.00   | 0.00   | 0.00     | 0.00   | 0.26     |
| 26.         | Singapore        | 141.18 | 160.66 | 106.71 | 326.51   | 6.31   | 741.36   |
| 27.         | Spain            | 80.59  | 14.73  | 19.52  | 21.64    | 0.01   | 136.49   |
| 28.         | Sweden           | 0.02   | 0.01   | 0.00   | 0.03     | 0.00   | 0.06     |
| 29.         | Slovenia         | 0.00   | 0.03   | 0.00   | 0.00     | 0.00   | 0.03     |
| 30.         | Switzerland      | 0.00   | 0.00   | 0.00   | 0.04     | 0.00   | 0.04     |
| 31.         | Syria            | 0.00   | 0.00   | 0.00   | 0.00     | 0.00   | 0.00     |
| 32.         | Turkey           | 0.00   | 0.00   | 0.00   | 0.00     | 0.00   | 0.00     |
| 33.         | UAE              | 2.46   | 1.12   | 3.04   | 0.00     | 0.00   | 6.63     |
| 34.         | United Kingdom   | 11.72  | 16.83  | 60.39  | 89.12    | 28.81  | 206.88   |
| 35.         | U.S.A            | 22.61  | 61.63  | 3.51   | 36.55    | 25.67' | 149.97   |
| 36.         | British Virginia | 0.00   | 0.00   | 0.02   | 0.00     | 0.00   | 0.02     |
| 37.         | Georgia          | 0.00   | 0.00   | 0.00   | 0.00     | 0.00   | 0.00     |
| 38.         | Seychelles       | 32.50  | 0.00   | 0.00   | 0.00     | 0.00   | 32.50    |
| Grand Total |                  | 615.95 | 776.51 | 783.57 | 1,204.46 | 452.89 | 3,833.38 |

*Statement on Financial Year & State/UT Wise FDI Equity Inflows from  
April 2014 to June 2018 in Renewable Energy Sector*

| S. No. | Regional<br>Offices of RBI | States<br>Covered                                  | 2014-15                   | 2015-16                   | 2016-17                   | 2017-18                   | 2018-19                   | Total                     |
|--------|----------------------------|--|---------------------------|---------------------------|---------------------------|---------------------------|---------------------------|---------------------------|
|        |                            |  | Apr-Mar                   | Apr-Mar                   | Apr-Mar                   | Apr-Mar                   | Apr-Jun                   |                           |
|        |                            |  | FDI in<br>US\$<br>million |
| 1      | 2                          | 3  | 4                         | 5                         | 6                         | 7                         | 8                         | 9                         |
| 1.     | Hyderabad                  | Andhra Pradesh                                     | 18.33                     | 58.00                     | 150.31                    | 143.51                    | 27.94                     | 398.09                    |
| 2.     | Patna                      | Bihar, Jharkhand                                   | 0.00                      | 0.00                      | 0.00                      | 0.08                      | 0.00                      | 0.08                      |
| 3.     | Ahmedabad                  | Gujarat  | 0.07                      | 27.54                     | 19.22                     | 75.72                     | 0.24                      | 122.79                    |
| 4.     | Bangalore                  | Karnataka  | 7.01                      | 29.08                     | 21.21                     | 34.20                     | 8.96                      | 100.45                    |
| 5.     | Bhopal                     | Madhya Pradesh, Chattisgarh                        | 83.25                     | 0.00                      | 0.41                      | 0.00                      | 0.00                      | 83.67                     |
| 6.     | Mumbai                     | Maharashtra, Dadra and Nagar Haveli, Daman and Diu | 12.79                     | 160.08                    | 127.64                    | 53.45                     | 7.35                      | 361.31                    |
| 7.     | Bhubaneswar                | Odisha   | 0.02                      | 0.00                      | 0.00                      | 0.00                      | 0.00                      | 0.02                      |
| 8.     | Jaipur                     | Rajasthan  | 3.13                      | 1.53                      | 0.94                      | 4.38                      | 0.00                      | 9.99                      |
| 9.     | Chennai                    | Tamil Nadu, Puducherry                             | 278.03                    | 23.49                     | 37.44                     | 170.86                    | 1.06                      | 510.88                    |
| 10.    | Kanpur                     | Uttar Pradesh, Uttaranchal                         | 0.00                      | 6.91                      | 0.00                      | 0.00                      | 0.00                      | 6.911                     |
| 11.    | Kolkata                    | West Bengal, Sikkim, Andaman and Nicobar Islands   | 12.34                     | 0.00                      | 0.00                      | 0.00                      | 0.00                      | 12.34                     |
| 12.    | Chandigarh                 | Chandigarh, Punjab, Haryana, Himachal Pradesh      | 0.00                      | 0.25                      | 0.00                      | 0.00                      | 0.00                      | 0.25                      |

| 1           | 2                   | 3  | 4      | 5      | 6      | 7        | 8      | 9        |
|-------------|---------------------|--|--------|--------|--------|----------|--------|----------|
| 13.         | New Delhi           | Delhi, Part of<br>Uttar Pradesh<br>and Haryana | 188.75 | 312.85 | 395.44 | 705.40   | 381.44 | 1,983.87 |
| 14.         | Region<br>Indicated | Not<br>Region<br>Indicated                     | 12.24  | 156.77 | 30.96  | 16.87    | 25.91  | 242.75   |
| Grand Total |                     |  | 615.95 | 776.51 | 783.57 | 1,204.46 | 452.89 | 3,833.38 |

### Women Participation Under MGNREGS

625. DR. SANJAY JAISWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether women employment rate under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has increased or decreased over the last few years in rural areas and if so, the details thereof and the reasons therefor;

(b) the number of women workers who were provided employment under the said scheme during each of the last three years, State/UT-wise;

(c) whether the Union Government proposes to provide non-transient/stable jobs to women workers to increase women participation under MGNREGS and if so, the details thereof; and

(d) the details of measures taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) The women participation rate in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been 55% in FY 2015-16, 56% in FY 2016-17, 53% in FY 2017-18 and 53% in 2018-19 (as on 07.12.2018) which has been above the statutory requirement of 1 /3rd women participation under MGNREGS, as per the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

(b) The State/UT-wise details of employment provided to women under MGNREGS during the last three years are given in the enclosed Statement.

(c) No, Madam.

(d) Does not arise.

### Statement

#### State-wise Details of Employment Provided to Women Under MGNREGS

(Fig. In Lakh)

| S. No. | State             | No. of Women Provided Employment |         |         |
|--------|-------------------|----------------------------------|---------|---------|
|        |                   | 2017-18                          | 2016-17 | 2015-16 |
| 1      | 2                 | 3                                | 4       | 5       |
| 1.     | Andhra Pradesh    | 35.28                            | 35.01   | 32.30   |
| 2.     | Arunachal Pradesh | 0.55                             | 0.78    | 0.60    |
| 3.     | Assam             | 10.56                            | 8.96    | 7.88    |
| 4.     | Bihar             | 12.73                            | 12.41   | 7.66    |
| 5.     | Chhattisgarh      | 21.22                            | 19.71   | 20.23   |
| 6.     | Goa               | 0.053                            | 0.053   | 0.047   |
| 7.     | Gujarat           | 6.07                             | 5.85    | 4.69    |

| 1     | 2                   | 3      | 4      | 5      |
|-------|---------------------|--------|--------|--------|
| 8.    | Haryana             | 1.95   | 1.93   | 1.20   |
| 9.    | Himachal Pradesh    | 3.93   | 4.00   | 3.20   |
| 10.   | Jammu and Kashmir   | 3.19   | 2.57   | 2.58   |
| 11.   | Jharkhand           | 7.50   | 9.48   | 5.58   |
| 12.   | Karnataka           | 18.44  | 20.85  | 14.23  |
| 13.   | Kerala              | 12.59  | 13.98  | 14.36  |
| 14.   | Madhya Pradesh      | 25.14  | 22.57  | 22.96  |
| 15.   | Maharashtra         | 13.76  | 12.22  | 10.86  |
| 16.   | Manipur             | 2.33   | 2.25   | 1.89   |
| 17.   | Meghalaya           | 3.01   | 2.68   | 2.44   |
| 18.   | Mizoram             | 0.76   | 0.83   | 1.04   |
| 19.   | Nagaland            | 1.49   | 1.89   | 2.05   |
| 20.   | Odisha              | 16.18  | 13.58  | 12.51  |
| 21.   | Punjab              | 4.86   | 3.82   | 3.29   |
| 22.   | Rajasthan           | 39.53  | 40.81  | 37.33  |
| 23.   | Sikkim              | 0.36   | 0.40   | 0.38   |
| 24.   | Tamil Nadu          | 55.69  | 60.95  | 58.86  |
| 25.   | Telangana           | 24.98  | 25.29  | 26.04  |
| 26.   | Tripura             | 3.34   | 4.49   | 4.60   |
| 27.   | Uttar Pradesh       | 21.24  | 20.82  | 20.87  |
| 28.   | Uttarakhand         | 3.67   | 3.87   | 3.63   |
| 29.   | West Bengal         | 37.29  | 37.99  | 40.02  |
| 30.   | Andaman and Nicobar | 0.05   | 0.08   | 0.06   |
| 34.   | Puducherry          | 0.35   | 0.29   | 0.30   |
| Total |                     | 388.05 | 390.37 | 363.70 |

Source: [www.nrega.nic.in](http://www.nrega.nic.in)

### Power Crisis

626. SHRI C.N. JAYADEVAN: Will the Minister of POWER be pleased to state:

(a) whether there is any energy-crisis in the country, if so, the details thereof;

(b) whether power producers sit on thousands of megawatts of underutilized capacities and are facing

insolvency proceedings and the consumers are facing power cuts and load shedding, if so, the details thereof;

(c) the details of the major problems faced by the power producers and remedial measures being taken to solve the problems; and

(d) the steps taken by the Government to solve the major problems faced by the power producers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) : At present, there is sufficient generation capacity to meet the electricity demand in the country. As reported by the States/UTs to Central Electricity Authority, the details of Power Supply position for the current year are given at Annex. It may be seen that the energy required and peak demand have been largely met.

(b) to (d) Government have reviewed the status of 34 stressed Thermal Power Projects, as per the list provided by Department of Financial Services. Government have identified the major reasons for stress in the Power Sector, which are as follows:

- (i) Issues related to Coal supply,
- (ii) Delayed payments by DISCOMs,
- (iii) Inability of the Promoter to infuse equity and service debt,
- (iv) Slow implementation of project by the developers,
- (v) Issues related to Banks/ FIs
- (vi) Aggressive tariffs quoted by bidders in competitive bidding process,
- (vii) Regulatory and contractual disputes,
- (viii) Legal issues related to auctioned coal mines,
- (ix) Other operational issues such as delay in land acquisitions, inadequate transmission system etc.

Govt. of India have taken following steps to resolve the issues related to stress in power projects:

- (i) Fuel Linkages under SHAKTI: Government have approved a new coal linkage allocation policy on May 17, 2018 named SHAKTI (Scheme for harnessing & allocating koyla transparently in India). IPPs having PPA but no coal linkages have been granted coal linkage for 11549 MW capacity (10 projects) including five stressed projects of total 8490 MW capacity.
- (ii) Pilot project for procurement of 2500 MW: In order to address the problem of lack of Power

Purchase Agreements (PPAs), the Ministry of Power have notified a scheme for procurement of 2500 MW on competitive basis for a period of 3 years from the generators with commissioned projects having untied capacity. Under the scheme, PFC Consulting Ltd. invited bids for 2500 MW of power wherein PTC India Limited acted as an aggregator of demand for purchase of power from the power projects and sell that power to states utilities. Bids have been received from 7 (seven) projects for aggregate power of 1900 MW. Letter of Award (LOA) has been issued to all the successful bidders (1900 MW). This will potentially improve the financial viability of the power projects and help developers in serving the debt obligations.

- (iii) Rationalization of Coal Escalation Index: Some generators were facing under-recoveries due to anomalies in the coal escalation index published by Department of Industrial Policy and Promotion (DIPP). Now, CERC vide notification dated June 1st, 2018 has amended the guidelines for determination of tariff by bidding process of power procurement by distribution licensee to remove those anomalies and adopt a new series of Wholesale Price Index (WPI) in non-coking coal (G7-G14). On the basis of the new Notification of CERC, *w.e.f.* April 1, 2017, the generators will be eligible for revised tariff calculated on the basis of new series of WPI for non-coking coal (G7-G14). This will largely take care of the issues of under recovery of the generator's dues.
- (iv) Additional cost implication to meet the new environment norms: The Ministry of Power has issued direction to Central Electricity Regulatory Commission (CERC) under section 107 of The Electricity Act, 2003 on May 30, 2018 stating that the additional cost implications due to installation or up-gradation of various emission control systems and its operational cost to meet new environment norms, after award of a bid or signing of a PPA, as the case may be, shall be considered for being made pass through in tariff.

- (v) Allowing pass-through of any change in domestic duties, levies, cess, and taxes imposed by the government: Tariff policy 2016 provided that any change in domestic duties, levies, cess & taxes imposed by Central/ State/ UTs etc. after award of bids, leading to corresponding changes in cost, may be treated as a change in law and allowed as pass through subject to PPA provisions and approval of appropriate Commission. Further, Ministry of Power vide letter dated August 27, 2018 issued directions to CERC for time bound determination of per unit impact of such change in law in 30 days of filing of petition.
- (vi) DISCOM Payment Monitoring App PRAAPTI: A new App PRAAPTI (Payment Ratification and Analysis in Power Procurement for Bringing Transparency in Invoicing of generators) has been launched by the Ministry of Power to bring more transparency in the payment system by DISCOMs.

#### **India's Civil Aviation Market**

627. SHRI S.R. VIJAYA KUMAR:

SHRI S. RAJENDRAN

KUNWAR HARIBANSH SINGH

SHRI SUDHEER GUPTA

SHRI T. RADHAKRISHNAN

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether India had become the 9th largest Civil Aviation market in the world and if so, the details thereof;

(b) whether at present Civil Aviation Sector is on the verge of collapse due to accumulated losses of the sector and employees have not been paid their salaries and other dues;

(c) if so, the details thereof and the reasons for the same;

(d) if so, whether the aviation industry has submitted their charter of demands including high fuel costs, taxation policy in the sector etc.; and

(e) the steps taken/being taken by the Government to improve the financial health of the Civil Aviation Sector?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) As per Airports Council International's (ACI) Annual World traffic report - 2018 Edition, India's Civil Aviation market is at the fourth position in the world after United States, China and Japan.

(b) and (c) No such analysis has been carried out by this Ministry,

(d) Yes, Madam.

(e) The Government constantly responds to the needs and challenges faced by the airline industry and has taken several measures, including reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11th October, 2018 and rationalization of Goods and Service Tax (GST) provisions, with a view to revive the industry and ensure the long term viability and health of the Civil Aviation sector.

#### **National Social Assistance Programme**

628. KUNWAR HARIBANSH SINGH:

SHRI S. RAJENDRAN:

SHRI S.R. VIJAY KUMAR:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SUDHEER GUPTA:

SHRI T. RADHAKRISHNAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the numbers of beneficiaries registered under various social schemes being run under the Ministry including National Social Assistance Programme (NSAP), till date, State/UT-wise;

(b) whether only 50% poor have been seeded with Aadhaar to avail benefit under various social schemes run by the Ministry and if so, the details thereof and the reasons therefor, State/UT-wise;

(c) whether the Ministry has written to all States to get all the beneficiaries seeded with Aadhaar;

(d) if so, the details thereof and the response of the State Government thereto; and

(e) the other steps taken/being taken by the Union Government to extend benefit of social schemes run by the Ministry to all poor people of the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) to (e) State/UT-wise number of beneficiaries registered and number of beneficiaries having Aadhaar numbers seeded under the schemes of National Social

Assistance Programme (NSAP) is given in the enclosed Statement.

In accordance with the directions issued by the Apex Court on 26.09.2018, States/UTs have been sensitized to complete the Aadhaar seeding process expeditiously. Further, being Direct Benefit Transfer (DBT) Scheme, States/UTs have been asked to expedite the process of direct transfer of benefit in to the beneficiaries bank/post office accounts by utilizing the platform of Public Financial Management System (PFMS) gateway.

**Statement**

*State/UT-wise Number of Beneficiaries Registered and Number of Beneficiaries have of Aadhaar Number Selected Under the Scheme of NSAP*

| S. No. | State                  | State Cap | Data Digitized | Beneficiaries with Aadhaar number | Beneficiaries with Aadhar Verified |
|--------|------------------------|-----------|----------------|-----------------------------------|------------------------------------|
| 1      | 2                      | 3         | 4              | 5                                 | 6                                  |
| 1.     | Andaman and Nicobar    | 7,729     | 653            | 40                                | 39                                 |
| 2.     | Andhra Pradesh         | 932,661   | 1,756,291      | 932,661                           | 147,176                            |
| 3.     | Arunachal Pradesh      | 34,139    | 5,839          | 0                                 | 0                                  |
| 4.     | Assam                  | 864,306   | 882,299        | 195                               | 194                                |
| 5.     | Bihar                  | 3,756,323 | 5,025,504      | 2,119,616                         | 1,607,947                          |
| 6.     | Chandigarh             | 6,257     | 4,950          | 4,950                             | 4,950                              |
| 7.     | Chhattisgarh           | 937,139   | 837,892        | 784,035                           | 682,453                            |
| 8.     | Dadra and Nagar Haveli | 9,700     | 11,719         | 458                               | 0                                  |
| 9.     | Daman and Diu          | 1,376     | 7,777          | 1,376                             | 1,376                              |
| 10.    | Delhi                  | 162,085   | 142,724        | 142,648                           | 116,327                            |
| 11.    | Goa                    | 21,687    | 2,061          | 0                                 | 0                                  |
| 12.    | Gujarat                | 832,638   | 744,008        | 701,187                           | 681,586                            |
| 13.    | Haryana                | 327,269   | 401,856        | 327,269                           | 80,671                             |
| 14.    | Himachal Pradesh       | 119,472   | 115,821        | 99,502                            | 39,045                             |
| 15.    | Jammu and Kashmir      | 150,448   | 143,234        | 51,686                            | 33,351                             |
| 16.    | Jharkhand              | 1,296,961 | 1,295,622      | 1,271,901                         | 1,252,772                          |
| 17.    | Karnataka              | 1,475,597 | 1,399,063      | 1,351,800                         | 1,151,099                          |
| 18.    | Kerala                 | 668,329   | 1,490,126      | 688,329                           | 346,562                            |

| 1     | 2              | 3          | 4          | 5          | 6          |
|-------|----------------|------------|------------|------------|------------|
| 19.   | Lakshadweep    | 905        | 344        | 341        | 338        |
| 20.   | Madhya Pradesh | 2,205,963  | 2,310,492  | 1,666,976  | 198,479    |
| 21.   | Maharashtra    | 1,500,000  | 1,163,078  | 1,072,639  | 973,104    |
| 22.   | Manipur        | 65,095     | 61,305     | 37,563     | 30,647     |
| 23.   | Meghalaya      | 87,447     | 54,134     | 1,073      | 914        |
| 24.   | Mizoram        | 27,576     | 28,081     | 11,342     | 11,225     |
| 25.   | Nagaland       | 49,210     | 61,895     | 2,118      | 2,118      |
| 26.   | Odisha         | 2,037,955  | 2,062,978  | 1,684,054  | 1,224,979  |
| 27.   | Puducherry     | 28,757     | 67,632     | 28,757     | 6,728      |
| 28.   | Punjab         | 249,699    | 139,542    | 128,655    | 49,867     |
| 29.   | Rajasthan      | 1,135,202  | 1,134,827  | 726,999    | 241,755    |
| 30.   | Sikkim         | 18,849     | 18,900     | 1          | 1          |
| 31.   | Tamil Nadu     | 1,866,209  | 1,840,588  | 1,831,710  | 0          |
| 32.   | Telangana      | 666,553    | 925,726    | 666,553    | 666,553    |
| 33.   | Tripura        | 161,581    | 156,444    | 128,257    | 102,288    |
| 34.   | Uttarakhand    | 349,197    | 191,597    | 181,593    | 0          |
| 35.   | Uttar Pradesh  | 5,519,621  | 5,279,086  | 1,261,968  | 413,360    |
| 36.   | West Bengal    | 2,154,532  | 2,170,990  | 1,395,395  | 244,209    |
| Total |                | 29,749,467 | 31,934,487 | 19,303,094 | 10,311,568 |

#### Allocation of Funds for RGNIYD

629. SHRIMATI R. VANAROJA:

SHRI P.R. SENTHILNATHAN:

SHRI R.K. BHARATHI MOHAN:

SHRIMATI V. SATHYABAMA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of funds allocated for the Rajiv Gandhi National Institute of Youth Development (RGNIYD) to conduct various skill training programmes, job placements and construction works in RGNIYD campus; and

(b) the present status of progress made in the cases against RGNIYD officials which are under investigation by CBI?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) The Rajiv Gandhi National Institute of Youth Development (RGNIYD), Sriperumbudur is conducting various training programmes including components of skill training and placement within the overall budget allocation of the institution. Funds are not allocated programme wise.

An amount of Rs.7.10 crore has been allocated for capital assets which includes construction work during the financial year 2018-19.

(b) There are two cases which were investigated by CBI and have since been filed in the CBI Court. The matter is subjudice.

**Road Accident**

630. SHRI GEORGE BAKER:

SHRI PARBHUBHAI NAGARBHAI

VASAVA:

SHRI SHIV KUMAR UDASI:

SHRI ANIL SHIROLE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the number of people that are killed in road accidents including cyclists/pedestrians every year across the country, State/UT-wise including Gujarat, West Bengal and Maharashtra;

(b) the steps taken/being taken by the Government to curb these accidents;

(c) whether the Government has set any target to reduce the number of road deaths within the country and if so, the details thereof;

(d) whether the Government is issuing new safety standards for the automobiles along with eliminating the black spots on National Highways, if so, the details thereof; and

(e) whether the Government has any action plan to promote use of bicycles in urban areas of the country and construct bicycle tracks along the roads and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) As per information received from police department of all States/UTs the total number of cyclist/pedstrains killed under the category of road user during the last two calendar years *i.e.* 2016 and 2017 is given at below:-

| Years | Cyclist killed under the category of road user | Pedestrian killed under the category of road user |
|-------|--|---|
| 2016  | 2585   | 15746   |
| 2017  | 3559   | 20457   |

The State/UT-wise details in respect of number of cyclist/pedestrians killed under the category of road user including Gujarat, West Bengal and Maharashtra State during the last two calendar years *i.e.* 2016 and 2017, is given in the enclosed Statement.

(b) and (c) United Nations (UN) had promulgated the UN Decade of Action targeting to reduce road accidents by 50% by the year 2020. All member countries of the UN including India are committed to this Mission. The Government has made necessary amendment in Section 135 and Schedule VII of Companies Act as well as the provisions of the Companies (Corporate Social Responsibility Policy) Rule 2014 which inter-alia envisage that every qualifying company requires spending of at least 2% of its average net profit for the immediately preceding 3 financial years on CSR activities. These activities also include road safety.

The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents and road accident fatalities as per details mentioned under:

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- (1) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (2) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (3) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- (4) The Ministry has constituted Group of Ministers of State Transport Minister to examine the best practices of Transport and suggest issues to improve road safety.
- (5) Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- (6) The Ministry has formulated a multi-pronged strategy to address the issue of road safety

based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.

- (7) Road safety has been made an integral part of road design at planning stage.
- (8) Road Safety Audit of selected stretches of National Highways has been taken up.
- (9) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- (10) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- (11) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (12) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- (13) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- (14) Guidelines for identification and rectification of black spots, carrying out road safety audits and preparation of road safety improvement proposals on NHs and also guidelines on implementation of road safety engineering measures on state roads under Central Road Fund (CRF) have been issued.
- (15) 789 black spots based on fatalities in 2011,2012,2013 and 2014 calendars years have been identified. So far 189 spots have already been rectified. Rectification measures at 256 spots have been sanctioned which are in various stages of implementation. 138 spots are

on State Government roads / with other agencies. The balance 206 spots would be taken separately or would be rectified as part of ongoing projects.

- (16) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- (17) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.

(d) Ministry has evolved a protocol for identification of road accident black spots on National Highways vide Office Memorandum Number RW/NH/15017/109/2015/P&M (RSCE) dated 28-10-2015.

Ministry has also issued a circular dated 04/07/2018 in which makes it mandatory to carry out road safety Audit for all the new road projects.

Short term rectification measures have been implemented on all Blackspot locations. Long term rectification measures are being taken. 222 Blackspots out of 506 are already rectified by National Highways Authority of India.

(e) Indian Road Congress (IRC-11-2015) "Recommended Practice for The Design and Layout of Cycle Track" provides a comprehensive overview to make cycle friendly infrastructure.

#### **Statement**

*Number of Accidents and Persons Killed in Road Accidents in India During the Calendar Years : 2016 to 2017*

| S. No. | States/UTs     | Number of Road Accidents |       | Persons killed |      |
|--------|----------------|--------------------------|-------|----------------|------|
|        |                | 2016                     | 2017  | 2016           | 2017 |
| 1      | 2              | 3                        | 4     | 5              | 6    |
| 1.     | Andhra Pradesh | 24888                    | 25727 | 8541           | 8060 |

| 1   | 2                           | 3     | 4     | 5     | 6     |
|-----|-----------------------------|-------|-------|-------|-------|
| 2.  | Arunachal Pradesh           | 249   | 241   | 149   | 110   |
| 3.  | Assam                       | 7435  | 7170  | 2572  | 2783  |
| 4.  | Bihar                       | 8222  | 8855  | 4901  | 5554  |
| 5.  | Chhattisgarh                | 13580 | 13563 | 3908  | 4136  |
| 6.  | Goa                         | 4304  | 3917  | 336   | 328   |
| 7.  | Gujarat                     | 21859 | 19081 | 8136  | 7289  |
| 8.  | Haryana                     | 11234 | 11258 | 5024  | 5120  |
| 9.  | Himachal Pradesh            | 3168  | 3114  | 1271  | 1203  |
| 10. | Jammu and Kashmir           | 5501  | 5624  | 958   | 926   |
| 11. | Jharkhand                   | 4932  | 5198  | 3027  | 3256  |
| 12. | Karnataka                   | 44403 | 42542 | 11133 | 10609 |
| 13. | Kerala                      | 39420 | 38470 | 4287  | 4131  |
| 14. | Madhya Pradesh              | 53972 | 53399 | 9646  | 10177 |
| 15. | Maharashtra                 | 39878 | 35853 | 12935 | 12264 |
| 16. | Manipur                     | 538   | 578   | 81    | 136   |
| 17. | Meghalaya                   | 620   | 675   | 150   | 182   |
| 18. | Mizoram                     | 83    | 68    | 70    | 60    |
| 19. | Nagaland                    | 75    | 531   | 46    | 41    |
| 20. | Odisha                      | 10532 | 10855 | 4463  | 4790  |
| 21. | Punjab                      | 6952  | 6273  | 5077  | 4463  |
| 22. | Rajasthan                   | 23066 | 22112 | 10465 | 10444 |
| 23. | Sikkim                      | 210   | 196   | 85    | 78    |
| 24. | Tamil Nadu                  | 71431 | 65562 | 17218 | 16157 |
| 25. | Telangana                   | 22811 | 22484 | 7219  | 6596  |
| 26. | Tripura                     | 557   | 503   | 173   | 161   |
| 27. | Uttarakhand                 | 1591  | 1603  | 962   | 942   |
| 28. | Uttar Pradesh               | 35612 | 38783 | 19320 | 20124 |
| 29. | West Bengal                 | 13580 | 11631 | 6544  | 5769  |
| 30. | Andaman and Nicobar Islands | 238   | 189   | 17    | 21    |
| 31. | Chandigarh                  | 428   | 342   | 151   | 107   |
| 32. | Dadra and Nagar Haveli      | 70    | 67    | 46    | 43    |

| 1     | 2             | 3      | 4      | 5      | 6      |
|-------|---------------|--------|--------|--------|--------|
| 33.   | Daman and Diu | 71     | 79     | 38     | 36     |
| 34.   | Delhi         | 7375   | 6673   | 1591   | 1584   |
| 35.   | Lakshadweep   | 1      | 1      | 1      | 0      |
| 36.   | Puducherry    | 1766   | 1693   | 244    | 233    |
| Total |               | 480652 | 464910 | 150785 | 147913 |

### **Shyama Prasad Mukherji Rurban Mission**

631. KUMARI SHOBHA KARANDLAJE:

SHRI PRATAP SIMHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Shyama Prasad Mukherji Rurban Mission (SPMRM) is under implementation across the country;

(b) if so, the details thereof along with the nature of works to be taken up; and

(c) the progress of the Mission as on date including clusters identified and approved, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) and (b) Yes, Madam. The Shyama Prasad Mukherji Rurban Mission (SPMRM) is under implementation across the country. The Mission has progressed since the launch in 2016. Out of the mandated 300 clusters, 295 clusters have been identified and approved across 29 States and 6 Union Territories. SPMRM was launched by the Hon'ble Prime Minister on February 21st, 2016 with an outlay of Rs. 5142.08 crore. This is a unique programme, designed to deliver catalytic interventions to rural areas on the threshold of growth. There is a funding support of upto 30% of the estimated investment for each Rurban cluster, given as Critical Gap Funding (CGF), while 70% of the funds is mobilized by the States through convergence with synergic State and Central programmes as well as private investment and institutional funding. Upon being re-classified as a Centrally Sponsored Scheme, the CGF is now shared

between the Centre and the State in a ratio of 60:40 for Plain area States and 90:10 for Himalayan and NE States.

Further, through intense engagements with the States, 232 Integrated Cluster Action Plans (ICAPs), which are the blue prints of investment for each cluster, have been approved. Rs 1314 crore of Central Share of CGF, Rs. 627.91 crore as corresponding State Share and Rs. 103.25 crore of Administrative Funding, has been released to 29 States and 6 Union Territories over the last four financial years. In FY 2015-16, administrative funds of Rs.32.05 crore has been released. In FY 2016-17, the BE of Rs. 300 crore was doubled at the RE stage to reach 100% expenditure, with a total release of Rs. 600 crore. In FY 2017-18, Rs. 553.26 crore was released to States/UTs against the revised estimate of Rs. 600 crore. In the current FY 2018-19, 236.90crore has been released till date, against a revised estimate (RE) of Rs. 551.03 crore.

Substantial part of the works identified for development in the clusters is focused on provision\$\$\$ basic and economic amenities. Provision of basic amenities in a cluster typically comprise; provision of 24/7 Water Supply to all households, Solid and Liquid Waste Management facilities at the household and cluster level, provision of Inter and Intra village roads within the cluster, adequate Street Lights and Public Transport facilities using green technologies. Provision of Economic Amenities in a cluster comprise various thematic areas in the sectors of Agri Services and Processing, Tourism, and Skill development to promote Small and Medium Scale Enterprises.

(c) State-wise physical and financial progress is given in the enclosed Statement I and II.

**Statement – I***State-Wise Physical Progress of SPMRM*

| S. No. | Name of the State/UT | Clusters allotted |         |         | Clusters Approved |         |         |
|--------|----------------------|-------------------|---------|---------|-------------------|---------|---------|
|        |                      | Phase 1           | Phase 2 | Phase 3 | Phase 1           | Phase 2 | Phase 3 |
| 1      | 2                    | 3                 | 4       | 5       | 6                 | 7       | 8       |
| 1.     | Andhra Pradesh       | 5                 | 6       | 2       | 5                 | 6       | 2       |
| 2.     | Arunachal Pradesh    | 1                 | 1       | 2       | 1                 | 1       | 2       |
| 3.     | Assam                | NA                | 5       | 4       | NA                | 5       | 4       |
| 4.     | Bihar                | 4                 | 3       | 4       | 4                 | 3       | 4       |
| 5.     | Chhattisgarh         | 4                 | 6       | 8       | 4                 | 6       | 8       |
| 6.     | Goa                  | 1                 | 1       | NA      | 1                 | 1       | NA      |
| 7.     | Gujarat              | 4                 | 5       | 7       | 4                 | 5       | 7       |
| 8.     | Haryana              | 6                 | 2       | 2       | 6                 | 2       | 2       |
| 9.     | Himachal Pradesh     | 2                 | 1       | 3       | 2                 | 1       | 3       |
| 10.    | Jammu and Kashmir    | 2                 | 1       | NA      | 2                 | 1       | NA      |
| 11.    | Jharkhand            | 3                 | 5       | 7       | 3                 | 5       | 7       |
| 12.    | Karnataka            | 3                 | 2       | 3       | 3                 | 2       | 3       |
| 13.    | Kerala               | 4                 | 4       | 4       | 4                 | 4       | 4       |
| 14.    | Madhya Pradesh       | 7                 | 6       | 6       | 7                 | 6       | 6       |
| 15.    | Maharashtra          | 7                 | 5       | 8       | 7                 | 5       | 8       |
| 16.    | Manipur              | 1                 | 1       | 1       | 1                 | 1       | 1       |
| 17.    | Meghalaya            | 1                 | 2       | 1       | 1                 | 2       | 1       |
| 18.    | Mizoram              | 1                 | 1       | 2       | 1                 | 1       | 2       |
| 19.    | Nagaland             | 1                 | NA      | 1       | 1                 | NA      | 1       |
| 20.    | Odisha               | 5                 | 5       | 4       | 5                 | 5       | 4       |
| 21.    | Punjab               | 2                 | 5       | 1       | 2                 | 5       | 1       |
| 22.    | Rajasthan            | 5                 | 6       | 4       | 5                 | 6       | 4       |
| 23.    | Sikkim               | 1                 | 1       | 1       | 1                 | 1       | 1       |
| 24.    | Tamil Nadu           | 5                 | 3       | 3       | 5                 | 3       | 3       |
| 25.    | Telangana            | 4                 | 3       | 9       | 4                 | 3       | 9       |
| 26.    | Tripura              | 2                 | 3       | 2       | 2                 | 3       | 2       |
| 27.    | Uttar Pradesh        | 10                | 6       | 3       | 10                | 6       | 3       |

| 1     | 2                           | 3   | 4   | 5   | 6   | 7   | 8  |
|-------|-----------------------------|-----|-----|-----|-----|-----|----|
| 28.   | Uttarakhand                 | 2   | 2   | 2   | 2   | 2   | 2  |
| 29.   | West Bengal                 | 7   | 3   | 4   | 7   | 3   | 0  |
| 30.   | Andaman and Nicobar Islands | NA  | 1   | NA  | NA  | 1   | NA |
| 31.   | Dadra and Nagar             | NA  | 1   | NA  | NA  | 1   | NA |
| 32.   | Daman and Diu               | NA  | 1   | NA  | NA  | 1   | NA |
| 33.   | Delhi                       | NA  | 1   | 1   | NA  | 1   | 0  |
| 34.   | Lakshadweep                 | NA  | 1   | NA  | NA  | 1   | NA |
| 35.   | Puducherry                  | NA  | 1   | 1   | NA  | 1   | 1  |
| Total |                             | 100 | 100 | 100 | 100 | 100 | 95 |

\*NA - Cluster not Allotted

| S. No. | Name of the State/UT | ICAPs Approved |         |         | DPR approved |         |         |
|--------|----------------------|----------------|---------|---------|--------------|---------|---------|
|        |                      | Phase 1        | Phase 2 | Phase 3 | Phase 1      | Phase 2 | Phase 3 |
| 1      | 2                    | 9              | 10      | 11      | 12           | 13      | 14      |
| 1.     | Andhra Pradesh       | 5              | 6       | 2       | 5            | 6       | 0       |
| 2.     | Arunachal Pradesh    | 1              | 1       | 0       | 1            | 0       | 0       |
| 3.     | Assam                | NA             | 5       | 0       | NA           | 0       | 0       |
| 4.     | Bihar                | 4              | 0       | 0       | 0            | 0       | 0       |
| 5.     | Chhattisgarh         | 4              | 6       | 8       | 4            | 6       | 0       |
| 6.     | Goa                  | 1              | 0       | NA      | 0            | 0       | NA      |
| 7.     | Gujarat              | 4              | 5       | 0       | 0            | 0       | 0       |
| 8.     | Haryana              | 6              | 2       | 0       | 5            | 0       | 0       |
| 9.     | Himachal Pradesh     | 2              | 1       | 3       | 2            | 1       | 0       |
| 10.    | Jammu and Kashmir    | 2              | 1       | NA      | 2            | 1       | NA      |
| 11.    | Jharkhand            | 3              | 5       | 7       | 0            | 0       | 0       |
| 12.    | Karnataka            | 3              | 0       | 0       | 3            | 0       | 0       |
| 13.    | Kerala               | 4              | 4       | 3       | 4            | 0       | 0       |
| 14.    | Madhya Pradesh       | 7              | 6       | 0       | 7            | 0       | 0       |
| 15.    | Maharashtra          | 7              | 5       | 0       | 7            | 5       | 0       |
| 16.    | Manipur              | 1              | 1       | 0       | 1            | 0       | 0       |
| 17.    | Meghalaya            | 1              | 2       | 0       | 1            | 2       | 0       |

| 1     | 2                           | 9   | 10 | 11 | 12 | 13 | 14 |
|-------|-----------------------------|-----|----|----|----|----|----|
| 18.   | Mizoram                     | 1   | 1  | 2  | 1  | 1  | 0  |
| 19.   | Nagaland                    | 1   | NA | 0  | 1  | 0  | 0  |
| 20.   | Odisha                      | 5   | 5  | 4  | 5  | 0  | 0  |
| 21.   | Punjab                      | 2   | 5  | 0  | 1  | 0  | 0  |
| 22.   | Rajasthan                   | 5   | 6  | 0  | 5  | 0  | 0  |
| 23.   | Sikkim                      | 1   | 1  | 0  | 1  | 0  | 0  |
| 24.   | Tamil Nadu                  | 5   | 3  | 3  | 5  | 3  | 0  |
| 25.   | Telangana                   | 4   | 3  | 9  | 4  | 3  | 0  |
| 26.   | Tripura                     | 2   | 3  | 0  | 2  | 3  | 0  |
| 27.   | Uttar Pradesh               | 10  | 6  | 3  | 10 | 6  | 3  |
| 28.   | Uttarakhand                 | 2   | 1  | 0  | 2  | 0  | 0  |
| 29.   | West Bengal                 | 7   | 0  | 0  | 0  | 0  | 0  |
| 30.   | Andaman and Nicobar Islands | NA  | 1  | NA | NA | 0  | NA |
| 31.   | Dadra and Nagar             | NA  | 1  | NA | NA | 0  | NA |
| 32.   | Daman and Diu               | NA  | 0  | NA | NA | 0  | NA |
| 33.   | Delhi                       | NA  | 0  | 0  | NA | 0  | 0  |
| 34.   | Lakshadweep                 | NA  | 0  | NA | NA | 0  | NA |
| 35.   | Puducherry                  | NA  | 1  | 1  | NA | 0  | 0  |
| Total |                             | too | 87 | 45 | 79 | 37 | 3  |

\*NA - Cluster not Allotted

**Statement – II**  
State-Wise Financial Progress of SPMRM

| S. No. | Name of the State/ LIT | (Rs. in Crore) |                |                |            |                |                |            |                |                |
|--------|------------------------|----------------|----------------|----------------|------------|----------------|----------------|------------|----------------|----------------|
|        |                        | Phase 1        |                | Phase 2        |            | Phase 3        |                |            |                |                |
|        |                        | Admin Fund     | 1st Instalment | 2nd Instalment | Admin Fund | 1st Instalment | 2nd Instalment | Admin Fund | 1st Instalment | 2nd Instalment |
| 1.     | Andhra Pradesh         | 1.75           | 40.5           | 8.1            | 2.1        | 32.4           | 0              | 0.7        | 8.1            | 0              |
| 2.     | Arunachal Pradesh      | 0.35           | 4.5            | 3.6            | 0.35       | 4.05           | 0              | 0.7        | 0              | 0              |
| 3.     | Assam                  | NA             | NA             | NA             | 1.75       | 32.4           | 0              | 1.4        | 0              | 0              |
| 4.     | Bihar                  | 1.4            | 21.6           | 0              | 1.05       | 0              | 0              | 1.4        | 0              | 0              |
| 5.     | Chhattisgarh           | 1.4            | 27             | 5.4            | 2.1        | 24.3           | 24.3           | 2.8        | 27             | 0              |
| 6.     | Goa                    | 0.35           | 5.4            | 0              | 0.35       | 0              | 0              | NA         | NA             | NA             |
| 7.     | Gujarat                | 1.4            | 16.2           | 0              | 1.75       | 17.99          | 0              | 2.45       | 0              | 0              |
| 8.     | Haryana                | 2.1            | 32.4           | 0              | 0.7        | 10.8           | 0              | 0.7        | 0              | 0              |
| 9.     | Himachal Pradesh       | 0.7            | 8.1            | 8.1            | 0.35       | 4.05           | 0              | 1.05       | 12.15          | 0              |
| 10.    | Jammu and Kashmir      | 0.7            | 8.1            | 0              | 0.35       | 4.05           | 0              | NA         | NA             | NA             |
| 11.    | Jharkhand              | 1.05           | 14.19          | 0              | 1.75       | 18.9           | 0              | 2.45       | 16.2           | 0              |
| 12.    | Karnataka              | 1.05           | 13.5           | 0              | 0.7        | 0              | 0              | 1.05       | 0              | 0              |
| 13.    | Kerala                 | 1.4            | 20             | 23.2           | 1.4        | 21.6           | 0              | 1.4        | 16.2           | 0              |
| 14.    | Madhya Pradesh         | 2.45           | 32.4           | 0              | 2.1        | 24.3           | 0              | 2.1        | 0              | 0              |
| 15.    | Maharashtra            | 2.45           | 34.5           | 0              | 1.75       | 21.6           | 0              | 2.8        | 0              | 0              |
| 16.    | Manipur                | 0.35           | 8.1            | 8.1            | 0.35       | 8.1            | 0              | 0.35       | 0              | 0              |
| 17.    | Meghalaya              | 0.35           | 4.05           | 4.05           | 0.7        | 8.1            | 0              | 0.35       | 0              | 0              |
| 18.    | Mizoram                | 0.35           | 4.5            | 3.6            | 0.35       | 4.05           | 0              | 0.7        | 8.1            | 0              |
| 19.    | Nagaland               | 0.35           | 4.05           | 4.05           | NA         | NA             | NA             | 0.35       | 0              | 0              |

|                                 |       |         |        |       |        |       |       |        |    |
|---------------------------------|-------|---------|--------|-------|--------|-------|-------|--------|----|
| 20. Odisha                      | 1.75  | 24      | 19.2   | 1.75  | 18.9   | a     | 1.4   | 13.5   | 0  |
| 21. Punjab                      | 0.7   | 10.8    | 0      | 1.75  | 27     | 0     | 0.35  | 0      | 0  |
| 22. Rajasthan                   | 1.75  | 24.5    | 24.1   | 2.1   | 24.3   | 0     | 1.4   | 0      | 0  |
| 23. Sikkim                      | 0.35  | 4.05    | 4.05   | 0.35  | 4.05   | 0     | 0.35  | 0      | 0  |
| 24. Tamil Nadu                  | 1.75  | 27      | 27     | 1.05  | 16.2   | 0     | 1.05  | 0      | 0  |
| 25. Telangana                   | 1.4   | 18.9    | 18.9   | 1.05  | 13.5   | 0     | 3.15  | 40.5   | 0  |
| 26. Tripura                     | 0.7   | 10      | 22.4   | 1.05  | 12.15  | 0     | 0.7   | 0      | 0  |
| 27. Uttar Pradesh               | 3.5   | 43.1172 | 10.8   | 2.1   | 40.5   | 0     | 1.05  | 16.2   | 0  |
| 28. Uttarakhand                 | 0.7   | 16.2    | 0      | 0.7   | 4.05   | 0     | 0.7   | 0      | 0  |
| 29. West Bengal                 | 2.45  | 35.1    | 0      | 1.05  | 0      | 0     | 0     | 0      | 0  |
| 30. Andaman and Nicobar Islands | NA    | NA      | NA     | 0.35  | 0      | 0     | NA    | NA     | NA |
| 31. Dadra and Nagar             | NA    | NA      | NA     | 0.35  | 9      | 0     | NA    | NA     | NA |
| 32. Daman and Diu               | NA    | NA      | NA     | 0.35  | 0      | 0     | NA    | NA     | NA |
| 33. Delhi                       | NA    | NA      | NA     | 0.35  | 0      | 0     | 0     | 0      | 0  |
| 34. Lakshadweep                 | NA    | NA      | NA     | 0.35  | 0      | 0     | NA    | NA     | NA |
| 35. Puducherry                  | NA    | NA      | NA     | 0.35  | 9      | 0     | 0.35  | 9      | 0  |
| Total                           | 35.00 | 512.76  | 194.65 | 35.00 | 415.34 | 24.30 | 33.25 | 166.95 | 0  |

**India's Low Air Safety Oversight Score**

632. SHRI MD. BADARUDDOZA KHAN:

SHRIMATI K. MARAGATHAM:

SHRI V. ELUMALAI:

SHRI PANKAJ CHAUDHARY:

SHRI VINCENT H. PALA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Air Passengers Association of India has expressed concern\$\$\$ over India's low air safety oversight score which is lower than that of Myanmar, Bangladesh, Maldives, Pakistan, Sri Lanka, Nepal and North Korea in the Asia Pacific region;

(b) if so, the details thereof;

(c) whether it is also true that the report prepared by the International Civil Association Organisation (ICAO) shows that the only countries that rank below India are Papua, New Guinea, Timor-Leste, Vanuatu, etc.;

(d) the measures taken by the Government of India to improve air safety in the country; and

(e) when was the latest ICAO Safety Audit conducted in India and what were the major findings?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) No such information is available with the Ministry.

(c) The International Civil Aviation Organisation (ICAO) requires the contracting States to establish and implement an effective State oversight system taking into account eight critical elements (CEs). Under its Universal Safety Oversight Audit Programme (USOAP), Continuous Monitoring Approach (CMA), ICAO conducts regular, mandatory, systematic and harmonized safety audits of all the contracting States to ensure that the states are fulfilling their obligation of safety oversight under the Chicago Convention and meet the eight critical elements of the Safety Oversight System.

The results of the audit are indicated in terms of the Effective Implementation which has been defined as :

Effective Implementation(EI) : A measure of the State's safety oversight capability, calculated for each critical element, each audit area or as an overall measure. The EI is expressed as a percentage. A high EI shows that the State's safety oversight capability is robust and meets the ICAO Standards while a low EI is indicative of poor safety oversight capability.

ICAO conducted an Audit of India in November 2015 and November 2017 wherein the Effective Implementation (EI) was 57.44%. The fall in EI was mainly due to Lack of regulation and oversight on Air Traffic Controllers which are required to be licensed by ICAO and low EI in areas of Accident Investigation and Aerodromes.

(d) and (e) On the basis of the observation made by the ICAO in their audit report, this Ministry has decided that the regulation and oversight of Air Traffic Controllers shall be done by DGCA.

Also, based on the recent audit conducted by ICAO in November 2018 covering areas of Legislation, Organisation, Air Navigation Services, Aerodromes and Accident Investigation, the Effective Implementation (EI) has risen approximately to 73.6%.

**Condition of Golden-Quadrilateral**

633. SHRI BHARTRUHARI MAHTAB:

SHRI SANJAY DHOTRE:

SHRI RAHUL SHEWALE:

DR. KIRIT SOMAIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government is aware that a safety study conducted by World Bank and National Highways Authority of India (NHAI) has stated that thirty per cent of Delhi- Mumbai and half of the Mumbai-Chennai stretches of the Golden-Quadrilateral is unsafe for cars, buses and trucks;

(b) if so, the details thereof and the reasons therefor;

(c) the main findings of the said study along with the reaction of the Government thereto;

(d) the total length of the National Highways to be constructed under the Golden-Quadrilateral Project along with the details of NHs constructed so far; and

(e) the details of the funds provided by the Government for the said project along with its utilization reported so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The iRAP study provides star rating of the road sections considering more than 50 parameters of the road cross-section and geometry. iRAP studied approximately 1397.4 km of Delhi-Mumbai corridor and about 1318.3 km of Mumbai-Chennai corridor. It was found out that 30% of the length was having less than 3-star rating (where 5-star means safest and 1-star means unsafe). Similarly, for Mumbai-Chennai corridor 50% of the length was found to be of less than 3-star rating.

The reasons due to which these corridors were rated as such are absence of facilities for crossing / plying of pedestrians and non-motorized traffic, movement of traffic at more than a designated speed on intersections etc.

(c) The iRAP study observed that very high proportion of the curves have hazardous road sides for the operating speed on the Highways (Delhi-Mumbai and Mumbai-Chennai Corridors). It has also been observed by the study that both the corridors have very high traffic volume with more than 20% of two wheeler traffic which demanded segregation for safety purpose. The report has been shared with the concerned officials to undertake specific counter measures for improvement in safety parameters.

(d) and (e) The Golden Quadrilateral (GQ) project of total NH length of 5846 km launched in 2001 as National Highway Development Project (NHDP) has been made fully operational by 2012. Total expenditure of Rs. 32,200 crores was incurred on GQ.

#### **Damage of NH in Kerala and Other Southern States Due to Flood**

634. SHRI K.C. VENUGOPAL:  
ADV. JOICE GEORGE:  
SHRI T.G. VENKATESH BABU:  
SHRI ANTO ANTONY:  
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has noticed that most of the roads in Kerala and the Southern States damaged due to the unprecedented heavy rains and landslides recently;

(b) whether the Government is planning to give any special package for the repair/construction of the roads in the flood affected area;

(c) if so, the details thereof;

(d) whether any new National Highway work has been started/is going to start in Kerala, if so, the details thereof; and

(e) whether the Government has assessed the quantum of damage and given any financial or technical assistance to reconstruct NHs in the State?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) Yes, Madam. This Ministry is primarily responsible for development and maintenance of National Highways. For maintenance and repair of National Highways entrusted to State PWD Kerala damaged due to floods in July/August 2018, an amount of Rs 38.25 Crore has been allocated to carry out immediate Ordinary/Flood repairs. Additional sanction of about Rs 47 Crore was issued to facilitate reconstruction of collapsed retaining walls/damaged culverts etc in respect of three ongoing National Highway projects in Kerala State. In respect of National Highways entrusted to NHAI, the damaged stretches were rectified /maintained through the existing BOT

Concessionaires. Besides, improvement on Twenty Eight works on State roads costing Rs. 351.0 crore has been administratively approved under Central Road Fund (CRF) for Kerala State.

#### **Loss Making Air India**

635. SHRIMATI SAJDA AHMED:

SHRI MALLIKARJUN KHARGE:

SHRI MD. BADARUDDOZA KHAN:

SHRI V. ELUMALAI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has any plan to improve the economic condition of loss making Air India;

(b) if so, the details thereof;

(c) whether the Government would consider leasing out Air India to an Indian/ foreign/joint venture operator instead of pumping in more money into the loss making national carrier; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Government has prepared a Revival Plan for Air India. Air India's Revival Plan is focused on building a competitive and profitable airline group. The Revival Plan comprises several major elements including:

(i) A comprehensive financial package, as approved by Government of India - this includes transferring non-core debt and assets to a SPV;

(ii) Higher levels of operational efficiency by strengthening management and implementing best practice business processes;

(iii) Robust organizational and governance reforms to be implemented by an eminent Board;

(iv) Differentiated business strategies for each of Air India's core businesses;

(v) World-class HR practices to ensure a talented and motivated workforce/and

(vi) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd.

(c) and (d) No such proposal is under consideration by the Government at present.

#### **Road Accident Due to Potholes**

636. SHRI JITENDRA CHAUDHURY:

SHRI DINESH TRIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details regarding the accidents and deaths caused due to potholes on roads, along with the State-wise data for last two years; and

(b) whether the Government has facilitated a central platform where the public can report the potholes, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) As per information received from police department of all States/UTs the total number of persons killed due to potholes in road accidents during the last two calendar years *i.e.* 2016 and 2017 is given at below:-

| Years | Total Accidents due to potholes in road accidents | Total Persons Killed due to potholes in road accidents |
|-------|---|--|
| 2016  | 6424  | 2324   |
| 2017  | 9423  | 3597   |

The total number of persons killed in road accidents due to potholes during the last two calendar years *i.e.* 2016 and 2017, State/UT-wise, is given in the enclosed Statement I and II.

(b) NHAI has made operational a mobile based application "Sukhad Yatra" through which public can report potholes.

**Statement – I***Accidents and Persons Killed Due to Potholes During the Calendar Year 2016*

| S. No. | States/UTs        | Number of Accidents | Persons Killed |
|--------|-------------------|---------------------|----------------|
| 1      | 2                 | 3                   | 4              |
| 1.     | Andhra Pradesh    | 280                 | 131            |
| 2.     | Arunachal Pradesh | 0                   | 0              |
| 3.     | Assam             | 43                  | 8              |
| 4.     | Bihar             | 200                 | 119            |
| 5.     | Chhattisgarh      | 28                  | 6              |
| 6.     | Goa               | 1                   | 0              |
| 7.     | Gujarat           | 306                 | 120            |
| 8.     | Haryana           | 0                   | 0              |
| 9.     | Himachal Pradesh  | 0                   | 0              |
| 10.    | Jammu and Kashmir | 8                   | 0              |
| 11.    | Jharkhand         | 200                 | 127            |
| 12.    | Karnataka         | 185                 | 37             |
| 13.    | Kerala            | 536                 | 54             |
| 14.    | Madhya Pradesh    | 609                 | 81             |
| 15.    | Maharashtra       | 1064                | 329            |
| 16.    | Manipur           | 20                  | 2              |
| 17.    | Meghalaya         | 0                   | 0              |
| 18.    | Mizoram           | 1                   | 1              |
| 19.    | Nagaland          | 0                   | 0              |
| 20.    | Odisha            | 226                 | 208            |
| 21.    | Punjab            | 22                  | 11             |
| 22.    | Rajasthan         | 282                 | 106            |
| 23.    | Sikkim            | 0                   | 0              |
| 24.    | Tamil Nadu        | 621                 | 130            |
| 25.    | Telangana         | 4                   | 3              |
| 26.    | Tripura           | 0                   | 0              |
| 27.    | Uttarakhand       | 28                  | 13             |

| 1     | 2                           | 3    | 4    |
|-------|-----------------------------|------|------|
| 28.   | Uttar Pradesh               | 1436 | 714  |
| 29.   | West Bengal                 | 319  | 122  |
| 30.   | Andaman and Nicobar Islands | 5    | 0    |
| 31.   | Chandigarh                  | 0    | 0    |
| 32.   | Dadra and Nagar Haveli      | 0    | 2    |
| 33.   | Daman and Diu               | 0    | 0    |
| 34.   | Delhi                       | 0    | 0    |
| 35.   | Lakshadweep                 | 0    | 0    |
| 36.   | Puducherry                  | 0    | 0    |
| Total |                             | 6424 | 2324 |

**Statement – II***Accidents and Persons Killed Due to Potholes During the Calendar Year 2017*

| S. No. | States/UTs        | Number of Accidents | Persons Killed |
|--------|-------------------|---------------------|----------------|
| 1      | 2                 | 3                   | 4              |
| 1.     | Andhra Pradesh    | 288                 | 108            |
| 2.     | Arunachal Pradesh | 12                  | 7              |
| 3.     | Assam             | 196                 | 53             |
| 4.     | Bihar             | 208                 | 116            |
| 5.     | Chhattisgarh      | 76                  | 31             |
| 6.     | Goa               | 0                   | 0              |
| 7.     | Gujarat           | 552                 | 228            |
| 8.     | Haryana           | 465                 | 522            |
| 9.     | Himachal Pradesh  | 19                  | 10             |
| 10.    | Jammu and Kashmir | 0                   | 0              |
| 11.    | Jharkhand         | 118                 | 64             |
| 12.    | Karnataka         | 178                 | 47             |
| 13.    | Kerala            | 522                 | 52             |
| 14.    | Madhya Pradesh    | 1012                | 141            |

| 1     | 2                           | 3    | 4    |
|-------|-----------------------------|------|------|
| 15.   | Maharashtra                 | 2370 | 726  |
| 16.   | Manipur                     | 3    | 0    |
| 17.   | Meghalaya                   | 12   | 5    |
| 18.   | Mizoram                     | 0    | 0    |
| 19.   | Nagaland                    | 61   | 3    |
| 20.   | Odisha                      | 150  | 73   |
| 21.   | Punjab                      | 334  | 162  |
| 22.   | Rajasthan                   | 93   | 37   |
| 23.   | Sikkim                      | 0    | 0    |
| 24.   | Tamil Nadu                  | 627  | 173  |
| 25.   | Telangana                   | 33   | 5    |
| 26.   | Tripura                     | 0    | 0    |
| 27.   | Uttarakhand                 | 48   | 27   |
| 28.   | Uttar Pradesh               | 1986 | 987  |
| 29.   | West Bengal                 | 17   | 10   |
| 30.   | Andaman and Nicobar Islands | 0    | 0    |
| 31.   | Chandigarh                  | 4    | 2    |
| 32.   | Dadra and Nagar Haveli      | 0    | 0    |
| 33.   | Daman and Diu               | 0    | 0    |
| 34.   | Delhi                       | 39   | 8    |
| 35.   | Lakshadweep                 | 0    | 0    |
| 36.   | Puducherry                  | 0    | 0    |
| Total |                             | 9423 | 3597 |

[Translation]

#### Red Eye Flight on Domestic Route

637. SHRI AJAY MISRA TENI:

SHRI SUSHIL KUMAR SINGH:

SHRI BHARAT SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has decided to introduce cheap red eye flights on domestic routes;

(b) if so, whether the Government proposes to start the red eye flight on Gaya and Patna airports of Bihar;

(c) if so, the details thereof and whether any time limit has been fixed to start the red-eye flights in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Air India has introduced following Red Eye operations on domestic routes:

(i) Bengaluru-Kochi-Bengaluru from 28.10.2018

(ii) Bengaluru-Ahmedabad-Bengaluru from 30.11.2018

(iii) Delhi-Coimbatore-Delhi from 30.11.2018

(iv) Delhi-Goa-Delhi from 30.11.2018

(b) Currently Air India has no plans to start red eye flights from/to Gaya and Patna airports of Bihar.

(c) and (d) Does not arise in view of (b) above.

#### NH in Uttar Pradesh

638. SHRIMATI REKHA VERMA:

SHRI LALLU SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any announcement has been made or proposed to be made to develop roads on NH in Uttar Pradesh during the last three years along with the number of roads to be developed as NH;

(b) the names and length of these highways;

(c) the total stretch of these highways where work has been completed;

(d) whether the said work is being executed in a planned manner; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF

CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The development and maintenance of National Highways is a continuous process. In last three years *i.e.* 2015-16, 2016-17 and 2017-18, 86 number of works for a length of 3121 km has been awarded for development of various National Highways in the State of Uttar Pradesh. During last three years, 1947 km length has been completed.

(a) Yes Madam.

(b) Does not arise.

[English]

#### **Operational Airports Including Gujarat**

639. SHRI ANIL SHIROLE:

SHRI PARBHUBHAI NAGARBHAI

VASAVA:

SHRI ANTO ANTONY:

SHRI GEORGE BAKER:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the State-wise number of operational airports in the country including Gujarat;

(b) the details of facilities being provided to passengers at these airports;

(c) whether the Government is considering to further upgrade these facilities; and

(d) if so, the details thereof and the time by when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The state-wise list of Airports Authority of India's (AAI's) operational airports is given in the enclosed Statement I.

(b) The details of facilities being provided to passengers at these airports is given in the enclosed Statement II.

(c) and (d) Upgradation of facilities at airports is a continuous process and AAI is making all efforts to improve passenger facilities at its airports. AAI has recently introduced the concept of Master Concessionaire at 14 airports including Chennai and Kolkata for Food & Beverage and General Retail Outlets.

#### **Statement – I**

##### *List of Operational Airports*

| S. No. | Name of State / UT | Airport/Civil Enclave      |               |
|--------|--------------------|----------------------------|---------------|
| 1.     | Andhra Pradesh     | Cuddapah                   |               |
| 2.     |                    | Rajamundry                 |               |
| 3.     |                    | Tirupati                   | International |
| 4.     |                    | Vijayawada                 | International |
| 5.     |                    | Visakhapatnam (CE)         | Customs       |
| 6.     | Arunachal Pradesh  | Pasighat (CE)              |               |
| 7.     |                    | Tezu                       |               |
| 8.     | Assam              | Dibrugarh (Mohanbari)      |               |
| 9.     |                    | Guwahati (LGBI)            | International |
| 10.    |                    | Lilabari (North Lakhimpur) |               |
| 11.    |                    | Jorhat (CE)                |               |

| S. No. | Name of State / UT          | Airport/Civil Enclave                                       |               |
|--------|-----------------------------|---|---------------|
| 12.    |                             | Silchar (CE)  |               |
| 13.    |                             | Tezpur (CE)   |               |
| 14.    | Andaman and Nicobar Islands | Portblair (CE).   | International |
| 15.    | Bihar                       | Gaya  | Customs       |
| 16.    |                             | Patna   | Customs       |
| 17.    | Chandigarh (UT)             | Chandigarh (CE)   | Customs       |
| 18.    | Chattisgarh                 | Raipur  |               |
| 19.    | Delhi (UT)                  | Indira Gandhi International Airport, New Delhi (JV Airport) | international |
| 20.    |                             | Safdarjung(Delhi)   |               |
| 21.    | Daman and Diu (UT)          | Diu   |               |
| 22.    | Goa                         | Goa (CE)  | International |
| 23.    | Gujarat                     | Ahmedabad (SVBPI)   | International |
| 24.    |                             | Bhavnagar   |               |
| 25.    |                             | Bhuj (CE)   |               |
| 26.    |                             | Kandla  |               |
| 27.    |                             | Keshod (Junagarh)   |               |
| 28.    |                             | Jamnagar (CE)   |               |
| 29.    |                             | Porbandar   |               |
| 30.    |                             | Rajkot  |               |
| 31.    |                             | Surat   | Customs       |
| 32.    |                             | Vadodara  |               |
| 33.    | Himachal Pradesh            | Kangra (Gaggal)   |               |
| 34.    |                             | Kullu (Bhuntar)   |               |
| 35.    |                             | Shimla  |               |
| 36.    | Jharkhand                   | Ranchi  |               |
| 37.    | Jammu and Kashmir           | Jammu (CE)  |               |
| 38.    |                             | Leh (CE)  |               |
| 39.    |                             | Srinagar (CE)   | International |
| 40.    | Karnataka                   | Bangalore (CE)  |               |
| 41.    |                             | Belgaum   |               |

| S. No. | Name of State / UT | Airport/Civil Enclave            |               |
|--------|--------------------|----------------------------------|---------------|
| 42.    |                    | Hubli                            |               |
| 43.    |                    | Mangalore                        | International |
| 44.    |                    | Mysore                           |               |
| 45.    | Kerala             | Calicut                          | International |
| 46.    |                    | Thiruvananthapuram               | International |
| 47.    | Lakshadweep Island | Agatti                           |               |
| 48.    | Madhya Pradesh     | Bhopal                           |               |
| 49.    |                    | Gwalior (CE)                     |               |
| 50.    |                    | Jabalpur                         |               |
| 51.    |                    | Khajuraho                        |               |
| 52.    |                    | Indore                           |               |
| 53.    | Maharashtra        | Akola                            |               |
| 54.    |                    | Aurangabad                       | Customs       |
| 55.    |                    | Gondia                           |               |
| 56.    |                    | Jalgaon                          |               |
| 57.    |                    | Juhu (Mumbai)                    |               |
| 58.    |                    | CSI Airport, Mumbai (JV Airport) | International |
| 59.    |                    | Kolhapur                         |               |
| 60.    |                    | Mihan, Nagpur (JV Airport)       | International |
| 61.    |                    | Pune (CE)                        | Customs       |
| 62.    |                    | Sholapur                         |               |
| 63.    | Manipur            | Imphal                           | International |
| 64.    | Meghalaya          | Shillong(UMROI)                  |               |
| 65.    | Nagaland           | Dimapur                          |               |
| 66.    | ORISSA             | Bhubaneswar                      | International |
| 67.    |                    | Jharsuguda                       |               |
| 68.    | Punjab             | Adampur (CE)                     |               |
| 69.    |                    | Amritsar                         | International |
| 70.    |                    | Bhatinda (CE)                    |               |
| 71.    |                    | Ludhiana                         |               |

| S. No. | Name of State / UT | Airport/Civil Enclave         |
|--------|--------------------|-------------------------------|
| 72.    |                    | Pathankot (CE)                |
| 73.    | Puducherry         | Puducherry                    |
| 74.    | Rajasthan          | Bikaner (CE)                  |
| 75.    |                    | Jaipur International          |
| 76.    |                    | Jaisalmer (CE)                |
| 77.    |                    | Jodhpur (CE).                 |
| 78.    |                    | Kota                          |
| 79.    |                    | Udaipur                       |
| 80.    |                    | Kishangarh                    |
| 81.    | Sikkim             | Pakyong                       |
| 82.    | Telangana          | Hyderabad (Begumpet)          |
| 83.    | Tamil Nadu         | Coimbatore International      |
| 84.    |                    | Chennai International         |
| 85.    | •                  | Madurai Customs               |
| 86.    |                    | Salem                         |
| 87.    |                    | Tiruchirapalli International  |
| 88.    |                    | Tuticorin                     |
| 89.    | Tripura            | Agartala                      |
| 90.    | Uttar Pradesh      | Agra (CE)                     |
| 91.    |                    | Allahabad (CE)                |
| 92.    |                    | Gorakhpur (CE)                |
| 93.    |                    | Kanpur (Chakeri) (CE)         |
| 94.    |                    | Kanpur (Civil)                |
| 95.    |                    | Lucknow International         |
| 96.    |                    | Varanasi International        |
| 97.    | Uttarakhand        | Dehradun                      |
| 98.    |                    | Pantnagar                     |
| 99.    | West Bengal        | Bagdogra (CE) Customs         |
| 100.   |                    | Behala                        |
| 101.   |                    | Kolkata (NSCBI) International |
| 102.   |                    | Gooch Behar                   |

**Statement – II****Passenger Facilities Available at Selected AAI Airports**

1. Aerobridge
2. Assistance counter (AAI)
3. ATMs
4. Baggage wrapping machine
5. Bank / Money Exchange
6. Child care / infant lobby
7. Coach service to city
8. Common User Self Service (CUSS-KIOSK)
9. Duty Free Shop (International Airports)
10. Entertainment TV
11. Escalators & Elevators
12. Food court (Restaurant, snack bars, sweet shops, etc.)
13. Garment shop
14. Gem / Jewelry / Handicraft shop
15. Gift shop
16. Hotel Booking - facilitation counters
17. Lounges
18. Meet & Greet point.
19. Milk bar / Juice counter.
20. Mobile charging facility
21. Retiring room accommodation
22. Shoe shine facility
23. Smoking Zone
24. SPA & wellness centre
25. Tourist Information counter
26. Visitors' Gallery
27. Wi-Fi facility

**Quality Service to Air Passengers**

640. SHRI MOHITE PATIL VIJAYSINH  
SHANKARRAO:  
DR. HEENA VIJAYKUMAR GAVIT:

SHRI RAJEEV SATAV:

SHRI DHANANJAY MAHADIK:

DR. J. JAYAVARDHAN:

SHRIMATI SUPRIYA SADANAND SULE:

SHRI P.R. SUNDARAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has received numerous complaints from air passengers regarding the poor quality of services provided by airlines;

(b) if so, the details of the complaints received during each of the last three years and the current year;

(c) whether the Government has evolved any systematic process for registering grievances and redressing them, if so, the details thereof;

(d) whether the Government is planning to rank its airlines based on the quality of services they provide to flyers;

(e) whether the Government is in the process of launching the next version of the portal Air Sewa 3.0 in the country, if so, the details thereof; and

(f) the other steps taken by the Government to provide quality services to air passengers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Passenger complaints data with respect to fares, refunds, flight problems, baggage, customer service, disability, staff behaviour, catering and others received against scheduled domestic airlines for the year 2016, 2017 and current year (upto October 2018) is given in the enclosed Statement.

(c) to (f) AirSewa was initially launched in Nov. 2016. The upgraded version of AirSewa *i.e.* AirSewa 2.0 was launched on 19.11.2018 to provide a superior user experience with enhanced functionalities with major improvements such as secure sign-up and log-in with social media, chatbot for travellers support, improved grievance management including social media grievances, real-time flight status and details flight schedule among others. Further development of AirSewa to include additional features like ranking of airlines based on quality of services is a continuous process to improve user experience/convenience.

**Statement***Details of Passenger Complaints Data*

| Category of Complaints | Jan-16     | Feb-16     | Mar-16     | Apr-16     | May-16     | Jun-16     | Jul-16     | Aug-16     | Sep-16     | Oct-16     | NOV-16     | Dec-16     |
|------------------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|
| Fare                   | 7          | 7          | 10         | 26         | 9          | 7          | 8          | 15         | 10         | 9          | 19         | 22         |
| Refund                 | 51         | 45         | 23         | 52         | 35         | 47         | 61         | 42         | 55         | 54         | 59         | 53         |
| Flight Problem         | 251        | 193        | 176        | 159        | 213        | 193        | 324        | 283        | 93         | 209        | 304        | 262        |
| Baggage                | 184        | 210        | 165        | 131        | 156        | 155        | 166        | 151        | 169        | 146        | 180        | 216        |
| Customer Service       | 236        | 196        | 240        | 201        | 230        | 239        | 260        | 250        | 87         | 222        | 208        | 223        |
| Disability             | 1          | 1          | 2          | 1          | 2          | 2          | 4          | 2          | 21         | 18         | 16         | 17         |
| Staff Behaviour        | 49         | 48         | 50         | 59         | 75         | 61         | 52         | 79         | 69         | 89         | 121        | 82         |
| Catering               | 1          | 1          | 1          | 2          | 3          | 1          | 3          | 2          | 1          | 1          | 2          | 1          |
| Others                 | 43         | 58         | 70         | 43         | 59         | 83         | 70         | 61         | 223        | 42         | 42         | 31         |
| <b>Total</b>           | <b>823</b> | <b>759</b> | <b>737</b> | <b>674</b> | <b>782</b> | <b>788</b> | <b>948</b> | <b>885</b> | <b>728</b> | <b>790</b> | <b>951</b> | <b>907</b> |

| Category of Complaints | Jan-17 | Feb-17 | Mar-17 | Apr-17 | May-17 | Jun-17 | Jul-17 | Aug-17 | Sep 17 | Oct-17 | Nov-17 | Dec-17 |
|------------------------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|--------|
| Fare                   | 22     | 18     | 15     | 13     | 15     | 22     | 29     | 14     | 12     | 9      | 23     | 32     |
| Refund                 | 53     | 39     | 44     | 40     | 19     | 24     | 39     | 45     | 56     | 53     | 37     | 51     |
| Flight Problem         | 278    | 258    | 210    | 144    | 182    | 207    | 197    | 156    | 157    | 105    | 173    | 144    |
| Baggage                | 201    | 215    | 166    | 180    | 180    | 105    | 135    | 111    | 100    | 144    | 157    | 159    |
| Customer Service       | 198    | 155    | 139    | 165    | 199    | 181    | 185    | 187    | 190    | 200    | 215    | 206    |
| Disability             | 21     | 13     | 4      | 5      | 2      | 0      | 3      | 0      | 2      | 5      | 4      | 4      |
| Staff Behaviour        | 56     | 63     | 59     | 56     | 63     | 49     | 37     | 47     | 56     | 49     | 47     | 35     |

|              |            |            |            |            |            |            |            |            |            |            |            |            |
|--------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|
| Catering     | 1          | 1          | 3          | 2          | 2          | 3          | 2          | 2          | 1          | 1          | 6          | 3          |
| Others       | 47         | 48         | 40         | 38         | 54         | 40         | 51         | 37         | 32         | 90         | 54         | 47         |
| <b>Total</b> | <b>877</b> | <b>810</b> | <b>680</b> | <b>643</b> | <b>716</b> | <b>631</b> | <b>678</b> | <b>599</b> | <b>606</b> | <b>656</b> | <b>716</b> | <b>681</b> |

| Category of Complaints | Jan-18     | Feb-18     | Mar-18     | Apr-18     | May-18     | Jun-18     | Jul-18     | Aug-18     | Sep-18     | Oct-18     |
|------------------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|------------|
| Fare                   | 25         | 25         | 33         | 8          | 9          | 8          | 3          | 4          | 4          | 1          |
| Refund                 | 51         | 44         | 53         | 34         | 28         | 33         | 23         | 19         | 30         | 19         |
| Flight Problem         | 191        | 202        | 179        | 200        | 221        | 198        | 200        | 186        | 165        | 202        |
| Baggage                | 168        | 163        | 155        | 148        | 173        | 186        | 180        | 187        | 171        | 237        |
| Customer Service       | 169        | 124        | 179        | 237        | 211        | 167        | 206        | 165        | 184        | 146        |
| Disability             | 2          | 1          | 0          | 1          | 3          | 2          | 2          | 4          | 4          | 5          |
| Staff Behaviour        | 40         | 37         | 23         | 39         | 47         | 55         | 48         | 44         | 23         | 24         |
| Catering               | 1          | 4          | 3          | 3          | 1          | 1          | 0          | 5          | 1          | 0          |
| Others                 | 47         | 42         | 32         | 36         | 31         | 27         | 52         | 54         | 84         | 35         |
| <b>Total</b>           | <b>694</b> | <b>642</b> | <b>657</b> | <b>706</b> | <b>724</b> | <b>677</b> | <b>714</b> | <b>668</b> | <b>669</b> | <b>669</b> |

**Safety Audit by DGCA**

641. DR. J. JAYAVARDHAN:  
 SHRI RAJEEV SATAV:  
 SHRI DHANANJAY MAHADIK:  
 DR. SHASHI THAROOR:  
 DR. HEENA VIJAYKUMAR GAVIT:  
 SHRI MOHITE PATIL VIJAYSINH  
 SHANKARRAO:  
 SHRIMATI SUPRIYA SADANAND SULE:  
 SHRI P.R. SUNDARAM:  
 SHRI SUSHIL KUMAR SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has conducted the annual safety audit of all airlines, if so, the details thereof along with the shortcoming noticed during the said safety audit, airline-wise;

(b) whether the Government has rectified the shortcomings noticed during the earlier annual survey conducted by DGCA;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether certain airlines have requested for specific revival package to overcome financial turbulence;

(e) if so, the details thereof and the reaction of the Government thereto; and

(f) the steps taken/proposed to be taken by the Government to ensure air safety?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) DGCA conducts Regulatory Audit every year as per the Annual Surveillance Programme. The details of the regulatory audits for the years 2017 and 2018 along with the salient observations is given in the enclosed Statement I.

(b) and (c) The observations/ deficiencies observed during the audit are forwarded to the concerned operators for taking necessary actions. The Action Taken Reports received from airline operators are reviews by DGCA for the appropriateness of the corrective actions taken by the airlines, before the acceptance and closing of the observations.

(d) and (e) A representation has been received from Federation of Indian Airlines (FIA), recently, for helping the industry by allowing an additional one month unsecured credit on Aviation Turbine Fuel(ATF) & Airport charges. Government has taken several measures to revive the airline industry and ensure long term viability of the sector. The airline industry is a dynamic industry which requires continuous adjustment according to global & domestic needs. The Government has constantly been responding to industry conditions and undertaking specific measures to facilitate and enable growth of the Sector. Steps also include reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14 % to 11 % w.e.f. 11th October, 2018 and rationalization of GST provisions, with a view to revive the airline industry.

(f) The steps taken to ensure air safety are given in the enclosed Statement II.

**Statement – I***Main Observations of Last Audit of the Airlines by DGCA*

| S. No. | Name of Organization | Date of Last Audit | Salient Observations  |
|--------|----------------------|--------------------|---|
| 1      | 2                    | 3                  | 4   |
| 1.     | Air India Express    | June 2017          | <ul style="list-style-type: none"> <li>- The Flight Safety Manual requires to be modified to include latest changes in the regulations.</li> <li>- Monitoring of CVR be made more effective.</li> </ul> |

| 1  | 2            | 3                           | 4   |
|----|--------------|-----------------------------|---|
|    |              |                             | - The list of airworthiness review staff is not mentioned in CAME.  |
| 2. | Air India    | 28-30 June, 19-21 July-2017 | <ul style="list-style-type: none"> <li>- Internal audit mechanism in Quality System to be made more effective.</li> <li>- All the flight dispatchers should have radio telephony certification.</li> <li>- CMS need to be improved to show post holders office duty period.</li> </ul>  |
| 3. | Go Air       | 21-23 August 2017           | <ul style="list-style-type: none"> <li>- The investigation by PIB to be concluded within the time frame.</li> <li>- The MOE to be modified to include the Competency Assessment of staff performing specialized tasks.</li> <li>- The syllabus for AME Initial Training, Continuation Training to be modified.</li> </ul>   |
| 4. | Jetlite      | 26-29 September 2017        | <ul style="list-style-type: none"> <li>- The process of dissemination of information to the crew to be improved.</li> <li>- Organisation to do the fresh gap analysis for SMS.</li> </ul>   |
| 5. | Indigo       | 14-18 July 2017             | <ul style="list-style-type: none"> <li>- Flight Safety Organisation needs strengthening and to be in Compliance with the Organisation Structure as approves in the Flight Safety Manual.</li> <li>- The flight safety documentation system needs to be modified to protect the source of information in a de-identified manner.</li> <li>- CVR reports findings needs to be followed up/acted for taking corrective action. -Appropriate corrective action should be taken on findings of internal audits.</li> </ul> |
| 6. | Alliance Air | 29-30 January 2018          | <ul style="list-style-type: none"> <li>- Rectification details to be made available with the Flight Safety team for taking decision on further course of action.</li> <li>- The records of CVR Monitoring to be preserved with action taken if any.</li> <li>- The policy for Tracking updation of terrain database for EGPWS needs to be modified.</li> </ul>  |
| 7. | Air Asia     | 10-13 April 2018            | <ul style="list-style-type: none"> <li>- The records of Internal Audit to be preserved along with action taken report.</li> <li>- Monitoring of Load and Trim Sheet checks needs to be more effective.</li> <li>- Operator is required to provide a link to DGCA to monitor the FDTL of cabin crew.</li> </ul>  |

**Statement – II***Measures Taken Ensure Air Safety*

- > Implementation of Recommendations Emanating from Investigation of Aircraft Accidents and Hazardous Incidents:
 

Safety recommendations emanating from investigation of various aircraft accidents and incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents/incidents. A Standing Committee headed by DGCA periodically monitors the progress of implementation of the recommendations made by various courts/Committees of Inquiries.
- > Dissemination of Safety Information:
 

Safety seminars are organized by DGCA to create safety awareness amongst the operators. Further, periodical meetings with pilots, engineers, ATCOs and operators are also convened from time to time.
- > Issue of Air Safety Circular/Civil Aviation Requirements:
 

Accidents are regularly analyzed and based on these analysis Air Safety Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents. Safety precautions also are circulated through the Air Safety Circulars. Whenever requirement is felt regulatory changes are done by issuing Civil Aviation Requirements. Requirement for VIP carriage, Flight Duty Time Limitations etc. are being revised. Detailed Civil Aviation Requirements covering training and operations of the Helicopter for various operators has since been issued.
- > Surveillance by Flight Inspectors:
 

The Flight Inspector of DGCA carryout periodic proficiency and standardization checks of pilots of various operators to ensure that laid down operating procedures are followed.
- > Regulatory Audit of Operators:
 

Regulatory Audit teams of DGCA carry out periodically regulatory audit of operators and maintenance organizations. The deficiencies pointed out in the regulatory audit reports are immediately brought to the notice of the operators for taking necessary remedial in-house measures DGCA, in its effort to make the operators more responsible for quality control and safety, has stressed that operators should also conduct their internal audit apart from DGCA regulatory audit.
- > Periodic Spot Checks:
 

Periodic spot checks on the operations and maintenance activities of the operators have been intensified by DGCA officers to ensure observance of the laid down procedures.
- > Special Operating Precautions in Poor Weather Conditions:
 

Operators and Airport authorities have been advised to take specific actions during periods of monsoon and fog. Airline pilots are subjected to special checks to ensure their proficiency in monsoon conditions.
- > Airworthiness Control on Ageing Aircraft:
 

Measures have been taken for effective airworthiness control on ageing aircraft by stipulating additional requirements like restricting certificate of Airworthiness validity to 6 months for aircraft over 20 years age and reducing to 80% the periodicity of the inspection schedules, and restricting maximum life of 15 years/45000 cycles, whichever is less, for import of aircraft by the operators,
- > Prevention of Bird Strike Incidents.
 

Continuous efforts are being made in association with airport authorities and local civic authorities to take effective measures to reduce bird strike menace. As a result, the numbers of bird strike incidents have considerably reduced.
- > Action against defaulters:

Whenever it is found that there is gross violation of the laid down norms or compromise of safety, strict action is taken against the defaulters.

[*Translation*]

#### Access to Safe Drinking Water in Gram Panchayats

642. SHRI RAMDAS C. TADAS:

SHRIBIDYUT BARAN MAHATO:

SHRI NARANBHAI KACHHADIA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of Gram Panchayats in the country where safe drinking water (filtered water) has been provided during the last three years and the current year along with the details thereof, State-wise;

(b) the status and number of such villages or Gram Panchayats in the country where safe drinking water is not available at present, State-wise;

(c) whether there are such villages or Gram Panchayats in the country where even water is not available; and

(d) if so, the details of such villages, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) Under National Rural Drinking Water Programme (NRDWP), coverage of rural drinking supply is maintained in terms of habitation and not in terms of Villages / Gram Panchayats. As reported by States on Integrated Management Information System (IMIS), state-wise details of coverage of safe drinking water / increase of service level in rural habitations for last three years and current year till 10.12.2018 are given in the enclosed Statement I.

(b) State-wise number of Quality Affected habitations (*i.e.* containing chemical contaminant) till 10.12.2018 is given in the enclosed Statement II.

(c) and (d) There are no rural habitations in the country which are yet to be covered as reported by States on IMIS as on date.

#### Statement – I

| S. No. | State               | coverage of safe drinking water / increase of service level in rural habitations |         |         |                              |
|--------|---------------------|--|---------|---------|------------------------------|
|        |                     | 2015-16  | 2016-17 | 2017-18 | 2018-19<br>(till 10.12.2018) |
| 1      | 2                   | 3  | 4       | 5       | 6                            |
| 1.     | Andaman and Nicobar | 0  | 0       | 0       | 0                            |
| 2.     | Andhra Pradesh      | 1905   | 1373    | 1071    | 1352                         |
| 3.     | Arunachal Pradesh   | 143  | 126     | 114     | 58                           |
| 4.     | Assam               | 1659   | 382     | 245     | 540                          |
| 5.     | Bihar               | 7189   | 1289    | 266     | 6                            |
| 6.     | Chhattisgarh        | 3670   | 997     | 971     | 410                          |
| 7.     | Goa                 | 0  | 0       | 0       | 0                            |
| 8.     | Gujarat             | 1193   | 1605    | 1781    | 0                            |
| 9.     | Haryana             | 317  | 290     | 278     | 76                           |
| 10.    | Himachal Pradesh    | 1536   | 938     | 873     | 157                          |
| 11.    | Jammu and Kashmir   | 233  | 260     | 322     | 64                           |

| 1     | 2              | 3     | 4     | 5     | 6     |
|-------|----------------|-------|-------|-------|-------|
| 12.   | Jharkhand      | 1868  | 3074  | 4007  | 79    |
| 13.   | Karnataka      | 19791 | 17434 | 12448 | 1551  |
| 14.   | Kerala         | 432   | 291   | 192   | 96    |
| 15.   | Madhya Pradesh | 11478 | 7420  | 9849  | 4902  |
| 16.   | Maharashtra    | 1566  | 1270  | 638   | 281   |
| 17.   | Manipur        | 80    | 103   | 77    | 8     |
| 18.   | Meghalaya      | 242   | 82    | 71    | 40    |
| 19.   | Mizoram        | 28    | 35    | 20    | 35    |
| 20.   | Nagaland       | 168   | 167   | 106   | 47    |
| 21.   | Odisha         | 15224 | 8196  | 4007  | 9065  |
| 22.   | Puducherry     | 0     | 0     | 0     | 0     |
| 23.   | Punjab         | 251   | 647   | 1046  | 247   |
| 24.   | Rajasthan      | 2763  | 2908  | 3922  | 2769  |
| 25.   | Sikkim         | 81    | 14    | 31    | 171   |
| 26.   | Tamil Nadu     | 1390  | 2910  | 2291  | 745   |
| 27.   | Telangana      | 1669  | 1121  | 1475  | 43    |
| 28.   | Tripura        | 938   | 571   | 142   | 51    |
| 29.   | Uttar Pradesh  | 4300  | 1838  | 403   | 105   |
| 30.   | Uttarakhand    | 479   | 484   | 565   | 346   |
| 31.   | West Bengal    | 5295  | 5217  | 6200  | 3079  |
| Total |                | 85888 | 61042 | 53411 | 26323 |

(source: format c-14)

**Statement – II**

| S. No | State             | No of Quality Affected Habitations till 10.12.2018 | 1 | 2 | 3     |
|-------|-------------------|--|---|---|-------|
| 4.    | Assam             |  |   |   | 9,858 |
| 5.    | Bihar             |  |   |   | 3,943 |
| 6.    | CHATTISGARH       |  |   |   | 514   |
| 7.    | Goa               |  |   |   | 0     |
| 8.    | Gujarat           |  |   |   | 0     |
| 9.    | Haryana           |  |   |   | 103   |
| 10.   | Himachal Pradesh  |  |   |   | 0     |
| 11.   | Jammu and Kashmir |  |   |   | 12    |

| 1     | 2              | 3      |
|-------|----------------|--------|
| 12.   | Jharkhand      | 540    |
| 13.   | Karnataka      | 792    |
| 14.   | Kerala         | 327    |
| 15.   | Madhya Pradesh | 150    |
| 16.   | Maharashtra    | 194    |
| 17.   | Manipur        | 0      |
| 18.   | Meghalaya      | 7      |
| 19.   | Mizoram        | 0      |
| 20.   | Nagaland       | 4      |
| 21.   | Odisha         | 2,495  |
| 22.   | Puducherry     | 0      |
| 23.   | Punjab         | 3,148  |
| 24.   | Rajasthan      | 18,481 |
| 25.   | Sikkim         | 0      |
| 26.   | Tamil Nadu     | 1      |
| 27.   | Telangana      | 360    |
| 28.   | Tripura        | 2,427  |
| 29.   | Uttar Pradesh  | 1,374  |
| 30.   | Uttarakhand    | 15     |
| 31.   | West Bengal    | 16,525 |
| Total |                | 61,665 |

(source: IMIS format C-17)

#### **International Air Services Agreements**

643. SHRI NARANBHAI KACHHADIA:

SHRI BIDYUT BARAN MAHATO:

SHRI RAMDAS C. TADAS:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the countries with which Air Services Agreements have been signed during the last three years in order to enhance air connectivity; and

(b) the details of the terms and conditions of the said agreements?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) During the last three years new Air Services Agreements/ revised Air services Agreements have been signed with Fiji, Georgia, Greece, Malaysia, Morocco, Mozambique, New Zealand, Rwanda, and Serbia

(b) Air Services Agreement covers the aspects of operational requirement of airlines viz. designation, operating authorization, safety, security, tariff and other basic legal framework required for air services between countries. It is based on the principles of sovereignty of nations, nationality of the carriers and reciprocity in terms of commercial opportunities for the airlines of each side.

[English]

#### **Aquifer Mapping**

644. SHRIMATI POONAM MAHAJAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the- Government has initiated the National Aquifer Management Programme and if so, the salient features thereof;

(b) the total area selected for aquifer mapping, State-wise;

(c) the quantum of funds allocated for the implementation of the programme since its inception, year-wise;

(d) the timeframe fixed by which aquifer mapping and management plans are expected to be completed; and

(e) the steps taken by the Government to accelerate the pace of implementation of the said Programme?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (e) Yes, the National Aquifer Mapping and Management Programme (NAQUIM) was initiated in 2012 as a part of the Ground Water Management and Regulation Scheme. Salient features of the programme

include delineation and characterization of the aquifers and preparation of plans for ground water management.

Total area identified for aquifer mapping is 24.85 lakh km<sup>2</sup>. State-wise and UT-wise break up of area identified is given in the enclosed Statement.

Aquifer Mapping is the major component of the Ground Water Management & Regulation Scheme (GWM&R scheme). The quantum of funds allocated under GWM&R scheme since inception of the Aquifer Mapping programme in the year 2012-13 is as under:

| Name of Scheme                         | Allocations in different years  |              |              |              |              |              |              |
|--|---|--------------|--------------|--------------|--------------|--------------|--------------|
|  | (Figures are for Revised Estimates (RE) for the years 2012-13 to 2017- 18 and for Budgetary Estimate (BE) for the year 2018-19) |              |              |              |              |              |              |
|  | Rs in Crore   |              |              |              |              |              |              |
| Ground Water Management and Regulation | 2012-13 (RE)  | 2013-14 (RE) | 2014-15 (RE) | 2015-16 (RE) | 2016-17 (RE) | 2017-18 (RE) | 2018-19 (BE) |
|  | 180.00  | 140.00       | 143.00       | 164.02       | 115.00       | 275.00       | 450.00       |

Areas to be covered under the programme have been prioritized based on extent of ground water stress, ground water quality and other related issues. Out of the total identified mappable area of nearly 25 lakh km<sup>2</sup>, an area of nearly 13 lakh km<sup>2</sup> is targeted to be covered by the year 2020.

To accelerate implementation of the programme, activities and yearly targets till 2020 have been firmed up. Central Ground Water Board (CGWB) is making all out efforts for timely completion of the targets. A National Inter-departmental Steering Committee (NISC) has been constituted by the Ministry of Water Resources, River Development and Ganga Rejuvenation for steering the programme. Also the progress of the programme is regularly being reviewed at various levels in CGWB and the Ministry of Water Resources, River Development and Ganga Rejuvenation.

#### **Statement**

##### *State and UT-wise Areas (in Km<sup>2</sup>) for which Aquifer Maps have been Identified*

| S. No. | State/UT                    | Area for which aquifer maps identified (km <sup>2</sup> ) |
|--------|-----------------------------|---|
| 1      | 2                           | 3   |
| 1.     | Andaman and Nicobar Islands | 1774  |

| 1   | 2                    | 3      |
|-----|----------------------|--------|
| 2.  | Andhra Pradesh       | 141784 |
| 3.  | Arunachal Pradesh    | 5461   |
| 4.  | Assam                | 61644  |
| 5.  | Bihar                | 90567  |
| 6.  | Chandigarh           | 114    |
| 7.  | Chhattisgarh         | 96000  |
| 8.  | Dadra & Nagar Haveli | 490    |
| 9.  | Daman & Diu          | 112    |
| 10. | Delhi                | 1483   |
| 11. | Goa                  | 3702   |
| 12. | Gujarat              | 160978 |
| 13. | Haryana              | 44179  |
| 14. | Himachal Pradesh     | 7660   |
| 15. | Jammu and Kashmir    | 10490  |
| 16. | Jharkhand            | 65797  |
| 17. | Karnataka            | 191808 |
| 18. | Kerala               | 28088  |
| 19. | Lakshadweep          | 32     |
| 20. | Madhya Pradesh       | 265234 |
| 21. | Maharashtra          | 256529 |

| 1     | 2             | 3       |
|-------|---------------|---------|
| 22.   | Manipur       | 2559    |
| 23.   | Meghalaya     | 3063    |
| 24.   | Mizoram       | 700     |
| 25.   | Nagaland      | 2522    |
| 26.   | Odisha        | 119636  |
| 27.   | Puducherry    | 463     |
| 28.   | Punjab        | 50368   |
| 29.   | Rajasthan     | 334152  |
| 30.   | Sikkim        | 1496    |
| 31.   | Tamil Nadu    | 104552  |
| 32.   | Telangana     | 104824  |
| 33.   | Tripura       | 6198    |
| 34.   | Uttar Pradesh | 241345  |
| 35.   | Uttarakhand   | 7811    |
| 36.   | West Bengal   | 71947   |
| Total |               | 2485562 |

[Translation]

#### Increasing Load on NHs

645. KUNWAR PUSHPENDRA SINGH CHANDEL:  
Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has taken cognizance of the fact that pressure on the highways is continuously increasing in the country;

(b) whether the Government has taken any special measures to tackle this increasing pressure;

(c) if so, the details thereof;

(d) whether any agreement has been signed with various technology industry groups for the maintenance of the highways; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). Although, NHs comprise only about 2.3 % of total road network, but they carry more than about 40% of the road traffic. The total length of NHs has been enhanced from about 91,287 km as on 31.03.2014 to about 1,31,326 km at present. Further, the Ministry has approved In-Principle declaration of about 53,031 km length of State roads as new NHs subject to outcome of the Detailed Project Reports (DPRs).

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, Inter Corridors and Feeder Routes along with integration with Sagarmala, etc., under Bharatmala Pariyojana. The programme envisages development of about 26,000 km length of Economic Corridors, which along with Golden Quadrilateral (GQ) and North-South and East-West (NS-EW) Corridors are expected to carry majority of the Freight Traffic on roads. Further, about 8,000 km of Inter Corridors and about 7,500 km of Feeder Routes have been identified for improving effectiveness of Economic Corridors, GQ and NS-EW Corridors. The programme envisages development of Ring Roads / bypasses and elevated corridors to decongest the traffic passing through cities and enhance logistic efficiency.

The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval for Phase-I of "Bharatmala Pariyojana" during its meeting held on 24.10.2017. "Bharatmala Pariyojana" Phase-I includes development of Economic corridors (9,000 km), Inter-corridor and feeder roads (6,000 km), National Corridors Efficiency improvements (5,000 km), Border and International connectivity roads (2,000 km), Coastal and port connectivity roads (2,000 km), Expressways (800 km) and balance length of about 10,000 km of roads under National Highways Development Project (NHDP). The programme is targeted for completion in 2021-2022.

The Ministry has taken up development of NHs/ roads under Phase-I of Bharatmala Pariyojana (which has inter-alia subsumed NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, Externally Aided Projects (EAP), National Highways (Original) [NH (O)] scheme, etc.

(d) and (e) The Ministry encourages use of new materials and techniques in construction of National Highways and has so far allowed twenty two new materials/techniques to be used on National Highways.

The Ministry has not signed any agreement with any technology industry groups for the maintenance of the highways.

[English]

#### **Flood Control**

646. SHRI TEJ PRATAP SINGH YADAV: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether various parts of the country have recently been affected by floods;

(b) if so, the details thereof;

(c) the details of life and property lost, population displaced and financial assistance provided to such States during the last three years; and

(d) the steps taken by the Government for flood control and management in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Yes, various parts of the country have recently been affected by floods. As per information of Central Water Commission (CWC), the States affected till October, 2018 are as follows:-

(i) Extreme Flood Situation:- Tripura, Assam, Tamil Nadu, Kerala, Karnataka

(ii) Severe Flood Situation:- Arunachal Pradesh, Bihar, Jammu and Kashmir, Jharkhand, Odisha, Uttar Pradesh, West Bengal, NCT Delhi, Chattisgarh, Telangana, Andhra Pradesh

(c) and (d) The damages caused by floods across the country during the last three years, State-wise as per the data available with Central Water Commission is given in the enclosed Statement I.

The subject of flood management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by way of technical guidance and promotional financial assistance to the States in critical areas.

Government of India launched a Flood Management Programme (FMP) during XI Plan for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works which was continued during XII Plan.

A total of 522 projects costing Rs. 13238.36 crore were approved and included under FMP. During XI Plan, 420 projects with an estimated cost of Rs. 7857.08 crore were approved while during XII Plan, 102 projects with an estimated cost of Rs.5381.28 crore were approved. Central Assistance amounting to Rs.3566.00 crore was released during XI Plan and Rs. 1307.07 crore during XII Plan. Further a Central Assistance of Rs.562.67 crore has also been released during year 2017-18. Thus, since start of XI Plan, total Central Assistance released to States under FMP up till March, 2018 is Rs.5435.74 crore. The State-wise details of works approved, Central Assistance released are given in the enclosed Statement II.

Flood Management Programme (FMP) and River Management Activities & Works related to Border Areas (RMBA) schemes continuing during XII Five Year Plan,

have been merged into single scheme "Flood Management and Border Areas Programme" (FMBAP) for the three year period from 2017-18 to 2019-20.

Flood forecasting and warning system has been planned as a non-structural measure, as advance knowledge of incoming floods plays an important role in reducing flood damage as also better planning of rescue/ relief operations. The inflow forecast helps in

optimum regulation of reservoirs. Central Water Commission at present is issuing flood forecast for 249 flood forecasting stations, of which 174 are level forecasting and 75 are inflow forecasting stations on major dams/barrages. It covers all major river systems in the country covering 22 States and one Union Territory-Daman & Diu and the National Capital Territory of Delhi.

**Statement – I**

*Statement Showing State-Wise Flood Damage During 2015\**

\* Tentative

| S. No. | Name of State     | Area Affected<br>(Mha) | Population<br>Affected<br>(Million) | Damages to Crops |                      | Damage to Houses |                      |
|--------|-------------------|------------------------|-------------------------------------|------------------|----------------------|------------------|----------------------|
|        |                   |                        |                                     | Area (Mha)       | Value<br>(Rs. Crore) | Nos.             | Value<br>(Rs. Crore) |
| 1      | 2                 | 3                      | 4                                   | 5                | 6                    | 7                | 8                    |
| 1.     | Andhra Pradesh    | 0.000                  | 0.000                               | 0.000            | 0.000                | 103              | 0.000                |
| 2.     | Arunachal Pradesh | 0.014                  | 0.177                               | 0.014            | 15.294               | 1702             | 16.946               |
| 3.     | Assam             | 0.002                  | 0.018                               | 0.002            | 0.000                | 16               | 0.000                |
| 4.     | Bihar             | 0.000                  | 0.279                               | 0.000            | 0.000                | 518              | 0.694                |
| 5.     | Chattisgarh       | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 6.     | Goa               | 0                      | 0                                   | 0                | 0                    | 0                | 0                    |
| 7.     | Gujarat           | 0.000                  | 4.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 8.     | Haryana           | 0.097                  | 0.160                               | 0.094            | 437.200              | 24               | 0.025                |
| 9.     | Himachal Pradesh  | 0.006                  | 6.865                               | 0.000            | 121.380              | 3264             | 6690                 |
| 10.    | Jammu and Kashmir | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 11.    | Jharkhand         | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 12.    | Karnataka         | 0.174                  | 0.000                               | 0.174            | 776.480              | 10427            | 12.020               |
| 13.    | Kerala            | 0.006                  | 0.017                               | 0.006            | 0.000                | 6705             | 0.000                |
| 14.    | Madhya Pradesh    | 0.000                  | 1.000                               | 0.000            | 0.000                | 3442             | 0.000                |
| 15.    | Maharashtra       | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 16.    | Manipur           | 0.045                  | 0.427                               | 0.045            | 35.050               | 11607            | 43.000               |
| 17.    | Meghalaya         | 0.000                  | 0.000                               | 0.000            | 0.000                | 50               | 0.000                |
| 18.    | Mizoram           | 0.189                  | 0.000                               | 0.189            | 0.386                | 4                | 0.200                |
| 19.    | Nagaland          | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |

| 1     | 2                             | 3     | 4      | 5     | 6         | 7       | 8        |
|-------|-------------------------------|-------|--------|-------|-----------|---------|----------|
| 20.   | Odisha                        | 0.046 | 0.012  | 0.046 | 0.000     | 573     | 0.000    |
| 21.   | Punjab                        | 0.037 | 0.032  | 0.037 | 63.860    | 462     | 2.680    |
| 22.   | Rajasthan                     | 1.559 | 6.257  | 0.464 | 1122.246  | 70290   | 48.339   |
| 23.   | Sikkim                        | 0.600 | 0.000  | 0.600 | 0.000     | 0       | 0.000    |
| 24.   | Tamilnadu                     | 0.383 | 3.042  | 0.383 | 2782788   | 3015270 | 0.000    |
| 25.   | Tripura                       | 0.001 | 0.014  | 0.001 | 247.908   | 3255    | 20.735   |
| 26.   | Uttar Pradesh                 | 0.000 | 0.010  | 0.000 | 0.000     | 6       | 0.000    |
| 27.   | Uttarakhand                   | 0.000 | 0.000  | 0.000 | 0.000     | 411     | 0.000    |
| 28.   | West Bengal                   | 1.300 | 10.840 | 1.300 | 11433.680 | 830245  | 7895.630 |
| 29.   | Andaman and Nicobar<br>Island |       | 0.002  |       | 0477      | 149     | 0.010    |
| 30.   | Chandigarh                    | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 31.   | Dadara and Nagar<br>Haveli    | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 32.   | Daman and Diu                 | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 33.   | Delhi                         | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 34.   | Lakshadweep                   | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 35.   | Puducherry                    | 0.020 | 0.050  | 0.020 | 7.200     | 668     | 0.000    |
| Total |                               | 4.478 | 33.203 | 3.374 | 17043.948 | 3959191 | 8046.969 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives<br>Lost Nos. | Damage to<br>Public Utilities<br>(Rs. Crore) | Total Damages<br>Crops, Houses &<br>Public Utilities<br>(Rs. Crore) |
|--------|-------------------|------------------|--------------------------|--|---|
| 1      | 2                 | 9                | 10                       | 11   | 12  |
| 1.     | Andhra Pradesh    | 420              | 28                       | 0.000  | 0.000   |
| 2.     | Arunachal Pradesh | 848              | 29                       | 1730.570                                     | 1762.810  |
| 3.     | Assam             | 0                | 0                        | 3.318  | 3.318   |
| 4.     | Bihar             | 1                | 27                       | 62.000                                       | 62.694  |
| 5.     | Chattisgarh       | 0                | 0                        | 0.000  | 0.000   |
| 6.     | Goa               | 0                | 0                        | 0  | 0   |

| 1     | 2                          | 9     | 10   | 11        | 12        |
|-------|----------------------------|-------|------|-----------|-----------|
| 7.    | Gujarat                    | 0     | 98   | 0.000     | 0.000     |
| 8.    | Haryana                    | 1     | 0    | 0.000     | 437.225   |
| 9.    | Himachal Pradesh           | 686   | 133  | 2.550     | 130.620   |
| 10.   | Jammu and Kashmir          | 0     | 3    | 0.000     | 0.000     |
| 11.   | Jharkhand                  | 0     | 0    | 0.000     | 0.000     |
| 12.   | Karnataka                  | 430   | 128  | 75.490    | 863.990   |
| 13.   | Kerala                     | 4     | 74   | 6.507     | 6507      |
| 14.   | Madhya Pradesh             | 54    | 19   | 69.010    | 69010     |
| 15.   | Maharashtra                | 0     | 0    | 0.000     | 0.000     |
| 16.   | Manipur                    | 29    | 16   | 396.640   | 474.690   |
| 17.   | Meghalaya                  | 0     | 1    | 0.000     | 0.000     |
| 18.   | Mizoram                    | 0     | 0    | 0.050     | 0.636     |
| 19.   | Nagaland                   | 0     | 0    | 0.000     | 0.000     |
| 20.   | Odisha                     | 0     | 3    | 0.000     | 0.000     |
| 21.   | Punjab                     | 23    | 11   | 98.000    | 164.540   |
| 22.   | Rajasthan                  | 3607  | 54   | 234.445   | 1405.030  |
| 23.   | Sikkim                     | 303   | 0    | 0.000     | 0.000     |
| 24.   | Tamilnadu                  | 16215 | 421  | 23129.722 | 25912.510 |
| 25.   | Tripura                    | 21    | 1    | 42.120    | 310.763   |
| 26.   | Uttar Pradesh              | 0     | 0    | 0.000     | 0.000     |
| 27.   | Uttarakhand                | 181   | 33   | 0.000     | 0.000     |
| 28.   | West Bengal                | 22774 | 338  | 6023.960  | 25353.270 |
| 29.   | Andaman and Nicobar Island |       | 0    | 0.000     | 0.503     |
| 30.   | Chandigarh                 | 0     | 0    | 0.000     | 0.000     |
| 31.   | Dadara and Nagar Haveli    | 0     | 0    | 0.000     | 0.000     |
| 32.   | Daman and Diu              | 0     | 0    | 0.000     | 0.000     |
| 33.   | Delhi                      | 0     | 0    | 0.000     | 0.000     |
| 34.   | Lakshadweep                | 0     | 0    | 0000      | 0.000     |
| 35.   | Puducherry                 | 0     | 3    | 325.800   | 333.000   |
| Total |                            | 45597 | 1420 | 32200.182 | 57291.114 |

*Statement Showing State-Wise Flood Damage During 2016\**

\* Tentative

| S. No. | Name of State     | Area Affected<br>(Mha) | Population<br>Affected<br>(Million) | Damages to Crops |                      | Damage to Houses |                      |
|--------|-------------------|------------------------|-------------------------------------|------------------|----------------------|------------------|----------------------|
|        |                   |                        |                                     | Area (Mha)       | Value<br>(Rs. Crore) | Nos.             | Value<br>(Rs. Crore) |
| 1      | 2                 | 3                      | 4                                   | 5                | 6                    | 7                | 8                    |
| 1.     | Andhra Pradesh    | 0.003                  | 0.386                               | 0.003            | 0.000                | 0                | 0.000                |
| 2.     | Arunachal Pradesh | 0.000                  | 0.000                               | 0.000            | 0.000                | 354              | 0.000                |
| 3.     | Assam             | 0.000                  | 0.003                               | 0.000            | 0000                 | 0                | 0.000                |
| 4.     | Bihar             | 0.410                  | 8.823                               | 0.410            | 443.530              | 16717            | 44.262               |
| 5.     | Chattisgarh       | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 6.     | Goa               | 0                      | 0                                   | 0                | 0                    | 0                | 0                    |
| 7.     | Gujarat           | 0.000                  | 0.012                               | 0000             | 0000                 | 128              | 0.000                |
| 8.     | Haryana           | 0004                   | 0.000                               | 0.004            | 518.235              | 49               | 4.212                |
| 9.     | Himachal Pradesh  | 0.035                  | 6.865                               | 0.035            | 26.830               | 2283             | 15.270               |
| 10.    | Jammu and Kashmir | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0000                 |
| 11.    | Jharkhand         | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 12.    | Karnataka         | 3.780                  | 2.180                               | 3.780            | 1771.260             | 21224            | 5.370                |
| 13.    | Kerala            | 0.002                  | 0.006                               | 0.002            | 42680                | 5809             | 0.000                |
| 14.    | Madhya Pradesh    | 1.304                  | 1.560                               | 1.304            | 0.000                | 168267           | 0.000                |
| 15.    | Maharashtra       | 0.015                  | 0.077                               | 0.015            | 0.000                | 8164             | 0.000                |
| 16.    | Manipur           | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 17.    | Meghalaya         | 0.003                  | 0.124                               | 0.003            | 17.730               | 1412             | 15.477               |
| 18.    | Mizoram           | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 19.    | Nagaland          | 0000                   | 0.000                               | 0.000            | 0000                 | 0                | 0.000                |
| 20.    | Odisha            | 0.009                  | 0.015                               | 0.000            | 0.000                | 9                | 0050                 |
| 21.    | Punjab            | 0.001                  | 0.000                               | 0.001            | 1.140                | 20               | 0025                 |
| 22.    | Rajasthan         | 0.884                  | 4.381                               | 0.796            | 1014.221             | 14494            | 20.378               |
| 23.    | Sikkim            | 0.000                  | 0000                                | 0.000            | 0000                 | 6                | 0.000                |
| 24.    | Tamilnadu         | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 25.    | Tripura           | 0.037                  | 0.091                               | 0.019            | 89.122               | 455              | 0.235                |
| 26.    | Uttar Pradesh     | 0.569                  | 2.032                               | 0.277            | 123776               | 35525            | 0.000                |
| 27.    | Uttarakhand       | 0.010                  | 0.000                               | 0.010            | 4.200                | 3324             | 9.397                |

| 1     | 2                          | 3     | 4      | 5     | 6        | 7      | 8       |
|-------|----------------------------|-------|--------|-------|----------|--------|---------|
| 28.   | West Bengal                | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 29.   | Andaman and Nicobar Island | 0.000 | 0.000  | 0.000 | 0000     | 0      | 0.000   |
| 30.   | Chandigarh                 | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     |
| 31.   | Dadara and Nagar Haveli    | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     |
| 32.   | Daman and Diu              | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 33.   | Delhi                      | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 34.   | Lakshadweep                | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 35.   | Puducherry                 | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| Total |                            | 7.065 | 26.555 | 6.658 | 4052.723 | 278240 | 114.676 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|------------------|-----------------------|--|--|
| 1      | 2                 | 9                | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 4                | 3                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 15671            | 42                    | 0.000                                  | 0.000  |
| 3.     | Assam             | 0                | 36                    | 17.890                                 | 17.890   |
| 4.     | Bihar             | 246              | 254                   | 40.970                                 | 528.762  |
| 5.     | Chattisgarh       | 0                | 0                     | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                | 0                     | 0                                      | 0  |
| 7.     | Gujarat           | 322              | 99                    | 0.000                                  | 0.000  |
| 8.     | Haryana           | 1                | 2                     | 0.000                                  | 522.447  |
| 9.     | Himachal Pradesh  | 136              | 40                    | 3.020                                  | 45.120   |
| 10.    | Jammu and Kashmir | 0                | 3                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0                | 0                     | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 521              | 63                    | 236.180                                | 2012.810   |
| 13.    | Kerala            | 56               | 66                    | 0.000                                  | 42680  |
| 14.    | Madhya Pradesh    | 2623             | 327                   | 207.860                                | 207.860  |
| 15.    | Maharashtra       | 1036             | 145                   | 0.000                                  | 0.000  |

| 1     | 2                          | 9     | 10   | 11       | 12       |
|-------|----------------------------|-------|------|----------|----------|
| 16.   | Manipur                    | 0     | 0    | 0.000    | 0000     |
| 17.   | Meghalaya                  | 0     | 4    | 29.322   | 62.529   |
| 18.   | Mizoram                    | 0     | 0    | 1.790    | 1.790    |
| 19.   | Nagaland                   | 0     | 0    | 0.000    | 0.000    |
| 20.   | Odisha                     | 0     | 3    | 31.245   | 31.295   |
| 21.   | Punjab                     | 0     | 13   | 0.495    | 1.660    |
| 22.   | Rajasthan                  | 635   | 129  | 164.514  | 1199.113 |
| 23.   | Sikkim                     | 0     | 0    | 0.000    | 0.000    |
| 24.   | Tamilnadu                  | 0     | 0    | 0.000    | 0.000    |
| 25.   | Tripura                    | 0     | 3    | 0.000    | 89.357   |
| 26.   | Uttar Pradesh              | 293   | 74   | 0.000    | 123.776  |
| 27.   | Uttarakhand                | 823   | 114  | 774.640  | 788237   |
| 28.   | West Bengal                | 0     | 0    | 0.000    | 0.000    |
| 29.   | Andaman and Nicobar Island | 0     | 0    | 0.000    | 0.000    |
| 30.   | Chandigarh                 | Nil   | Nil  | Nil      | Nil      |
| 31.   | Dadara and Nagar Haveli    | Nil   | Nil  | Nil      | Nil      |
| 32.   | Daman and Diu              | 0     | 0    | 0.000    | 0.000    |
| 33.   | Delhi                      | 0     | 0    | 0.000    | 0.000    |
| 34.   | Lakshadweep                | 0     | 0    | 0.000    | 0.000    |
| 35.   | Puducherry                 | 0     | 0    | 0.000    | 0.000    |
| Total |                            | 22367 | 1420 | 1507.926 | 5675.325 |

*Statement Showing State-Wise Flood Damage During 2017\**

\* Tentative

| S. No. | Name of State     | Area Affected<br>(Mha) | Population<br>Affected<br>(Million) | Damages to Crops |                      | Damage to Houses |                      |
|--------|-------------------|------------------------|-------------------------------------|------------------|----------------------|------------------|----------------------|
|        |                   |                        |                                     | Area (Mha)       | Value<br>(Rs. Crore) | Nos.             | Value<br>(Rs. Crore) |
| 1      | 2                 | 3                      | 4                                   | 5                | 6                    | 7                | 8                    |
| 1.     | Andhra Pradesh    | 0.000                  | 0.000                               | 0.000            | 0.000                | 25               | 0.000                |
| 2.     | Arunachal Pradesh | 0.106                  | 0.199                               | 0.041            | 97.540               | 1463             | 5.550                |
| 3.     | Assam             | 0.398                  | 5.602                               | 0.398            | 0.000                | 78287            | 0.000                |
| 4.     | Bihar             | 0.810                  | 17.164                              | 0.810            | 0.000                | 118410           | 0.000                |

| 1   | 2                             | 3     | 4     | 5     | 6        | 7      | 8        |
|-----|-------------------------------|-------|-------|-------|----------|--------|----------|
| 5.  | Chattisgarh                   | 0.000 | 0.000 | 0.000 | 0.000    | 929    | 0.000    |
| 6.  | Goa                           | 0     | 0     | 0     | 0        | 64     | 0        |
| 7.  | Gujarat                       | 0.891 | 0.520 | 0.891 | 0.000    | 38796  | 0.000    |
| 8.  | Haryana                       | 0.001 | 0.000 | 0.001 | 17.960   | 8      | 0.047    |
| 9.  | Himachal Pradesh              | 0.006 | 6.865 | 0.003 | 34.607   | 2195   | 13.300   |
| 10. | Jammu and Kashmir             | 0.000 | 0.000 | 0.000 | 0.000    | 92     | 0.000    |
| 11. | Jharkhand                     | 0.000 | 0.010 | 0.000 | 0000     | 2668   | 0.000    |
| 12. | Karnataka                     | 0.000 | 0.000 | 0.000 | 0.000    | 1910   | 0.000    |
| 13. | Kerala                        | 0.000 | 0.000 | 0.000 | 0.000    | 3836   |          |
| 14. | Madhya Pradesh                | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 15. | Maharashtra                   | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 16. | Manipur                       | 0.089 | 0.000 | 0.089 | 0.000    | 18989  | 0.000    |
| 17. | Meghalaya                     | 0.000 | 0.000 | 0.000 | 0.000    | 148    | 0.000    |
| 18. | Mizoram                       | 0.046 | 0.000 | 0.046 | 0.000    | 5437   | 0.000    |
| 19. | Nagaland                      | 0.568 | 0.667 | 0.568 | 9.300    | 4200   | 18.200   |
| 20. | Odisha                        | 0.658 | 0.697 | 0.021 | 0.000    | 5610   | 0.000    |
| 21. | Punjab                        | 0.006 | 0.000 | 0.006 | 18.230   | 130    | 0.410    |
| 22. | Rajasthan                     | 1.087 | 3.586 | 0.739 | 1333.221 | 57290  | 30.450   |
| 23. | Sikkim                        | 0.002 | 0.033 | 0.001 | 5.000    | 810    | 9.270    |
| 24. | Tamilnadu                     | 0.000 | 0.000 | 0.000 | 0.000    | 9      | 0.000    |
| 25. | Tripura                       | 0.004 | 0.000 | 0.004 | 0.000    | 4091   | 0.000    |
| 26. | Uttar Pradesh                 | 0.437 | 2.923 | 0.396 | 308.053  | 26834  | 0.000    |
| 27. | Uttarakhand                   | 0.000 | 0.000 | 0.000 | 0.000    | 1410   | 0.000    |
| 28. | West Bengal                   | 1.033 | 8.723 | 1.033 | 6914.500 | 826982 | 9158.280 |
| 29. | Andaman and Nicobar<br>Island | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0000     |
| 30. | Chandigarh                    | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 31. | Dadara and Nagar<br>Haveli    | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 32. | Daman and Diu                 | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 33. | Delhi                         | 0000  | 0.000 | 0.000 | 0.000    | 0      | 0.000    |
| 34. | Lakshadweep                   | 0.000 | 0.000 | 0.000 | 0.000    | 0      | 0.000    |

| 1   | 2          | 3     | 4      | 5     | 6        | 7       | 8        |
|-----|------------|-------|--------|-------|----------|---------|----------|
| 35. | Puducherry | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
|     | Total      | 6.140 | 46.988 | 5.046 | 8738.411 | 1200623 | 9235.507 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|------------------|-----------------------|--|--|
| 1      | 2                 | 9                | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 0                | 1                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 1177             | 60                    | 1471.590                               | 1574.680   |
| 3.     | Assam             | 0                | 160                   | 0.000                                  | 0.000  |
| 4.     | Bihar             | 373              | 514                   | 0.000                                  | 0.000  |
| 5.     | Chattisgarh       | 0                | 52                    | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                | 1                     | 0                                      | 0  |
| 7.     | Gujarat           | 0                | 284                   | 0.000                                  | 0.000  |
| 8.     | Haryana           | 0                | 0                     | 0.000                                  | 18.007   |
| 9.     | Himachal Pradesh  | 199              | 75                    | 3.460                                  | 51.367   |
| 10.    | Jammu and Kashmir | 0                | 7                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0                | 12                    | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 0                | 84                    | 0.000                                  | 0.000  |
| 13.    | Kerala            | 0                | 66                    | 0.000                                  | 0.000  |
| 14.    | Madhya Pradesh    | 0                | 0                     | 0.000                                  | 0.000  |
| 15.    | Maharashtra       | 0                | 148                   | 0.000                                  | 0.000  |
| 16.    | Manipur           | 0                | 21                    | 0.000                                  | 0.000  |
| 17.    | Meghalaya         | 0                | 3                     | 0.000                                  | 0.000  |
| 18.    | Mizoram           | 0                | 11                    | 0.000                                  | 0.000  |
| 19.    | Nagaland          | 2515             | 29                    | 524.090                                | 551.590  |
| 20.    | Odisha            | 1316             | 3                     | 334.315                                | 334.315  |
| 21.    | Punjab            | 6                | 5                     | 0.000                                  | 18.640   |
| 22.    | Rajasthan         | 5536             | 101                   | 513.186                                | 1876.857   |

| 1     | 2                          | 9     | 10   | 11       | 12        |
|-------|----------------------------|-------|------|----------|-----------|
| 23.   | Sikkim                     | 110   | 10   | 231.170  | 245.440   |
| 24.   | Tamilnadu                  | 0     | 1    | 0.000    | 0.000     |
| 25.   | Tripura                    | 0     | 17   | 0.000    | 0.000     |
| 26.   | Uttar Pradesh              | 93    | 121  | 0.000    | 308.053   |
| 27.   | Uttarakhand                | 0     | 59   | 0.000    | 0.000     |
| 28.   | West Bengal                | 2857  | 217  | 1655.160 | 17727.940 |
| 29.   | Andaman and Nicobar Island | 0     | 0    | 0.000    | 0.000     |
| 30.   | Chandigarh                 | 0     | 0    | 0.000    | 0.000     |
| 31.   | Dadara and Nagar Haveli    | 0     | 0    | 0.100    | 0.100     |
| 32.   | Daman and Diu              | 0     | 0    | 0.000    | 0.000     |
| 33.   | Delhi                      | 0     | 0    | 0.000    | 0.000     |
| 34.   | Lakshadweep                | 0     | 0    | 0.000    | 0.000     |
| 35.   | Puducherry                 | 0     | 0    | 0.000    | 0.000     |
| Total |                            | 14182 | 2062 | 4733.071 | 22706.989 |

**Statement – II**

*State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP) Since Start of XI Plan and upto 31-Mar-18 (Rs. in Cr.)*

| S. No. | State             | XI Plan        |                |                    | XII Plan       |                |                     |
|--------|-------------------|----------------|----------------|--------------------|----------------|----------------|---------------------|
|        |                   | Works Approved |                | Funds              | Works Approved |                | Funds               |
|        |                   | Nos.           | Estimated Cost | Released (XI Plan) | Nos            | Estimated Cost | Released (XII Plan) |
| 1      | 2                 | 3              | 4              | 5                  | 6              | 7              | 8                   |
| 1.     | Arunachal Pradesh | 21             | 224.69         | 81.69              | 0              | 0.00           | 87.91               |
| 2.     | Assam             | 100            | 996.14         | 748.86             | 41             | 1386.97        | 64.89               |
| 3.     | Bihar             | 43             | 1370.42        | 723.18             | 4              | 447.63         | 184.64              |
| 4.     | Chhattisgarh      | 3              | 31.13          | 15.57              | 0              | 0.00           | 3.75                |
| 5.     | Goa               | 2              | 22.73          | 9.98               | 0              | 0.00           | 2.00                |
| 6.     | Gujarat           | 2              | 19.79          | 2.00               | 0              | 0.00           | 0.00                |
| 7.     | Haryana           | 1              | 173.75         | 46.91              | 0              | 0.00           | 0.00                |
| 8.     | Himachal Pradesh  | 3              | 225.32         | 165.98             | 4              | 1139.62        | 221.87              |
| 9.     | Jammu and Kashmir | 28             | 408.22         | 252.57             | 15             | 562.47         | 169.95              |

| 1     | 2             | 3   | 4       | 5       | 6   | 7       | 8       |
|-------|---------------|-----|---------|---------|-----|---------|---------|
| 10.   | Jharkhand     | 3   | 39.30   | 18.44   | 0   | 0.00    | 4.27    |
| 11.   | Karnataka     | 3   | 59.46   | 23.80   | 0   | 0.00    | 0.00    |
| 12.   | Kerala        | 4   | 279.74  | 63.68   | 0   | 0.00    | 55.22   |
| 13.   | Manipur       | 22  | 109.34  | 66.34   | 0   | 0.00    | 24.36   |
| 14.   | Meghalaya     | 0   | 0.00    | 3.81    | 0   | 0.00    | 0.00    |
| 15.   | Mizoram       | 2   | 9.13    | 14.48   | 0   | 0.00    | 1.93    |
| 16.   | Nagaland      | 11  | 49.35   | 28.96   | 6   | 74.52   | 54.17   |
| 17.   | Odisha        | 67  | 169.00  | 101.12  | 1   | 62.32   | 0.00    |
| 18.   | Puducherry*   | 1   | 139.67  | 7.50    | 0   | 0.00    | 0.00    |
| 19.   | Punjab        | 5   | 153.40  | 40.43   | 0   | 0.00    | 0.00    |
| 20.   | Sikkim        | 28  | 104.92  | 83.69   | 17  | 261.40  | 8.15    |
| 21.   | Tamilnadu     | 5   | 635.54  | 59.82   | 0   | 0.00    | 0.00    |
| 22.   | Tripura       | 11  | 26.57   | 23.62   | 0   | 0.00    | 0.00    |
| 23.   | Uttar Pradesh | 26  | 667.57  | 290.69  | 3   | 291.70  | 111.22  |
| 24.   | Uttarakhand   | 12  | 119.82  | 49.63   | 10  | 715.72  | 153.98  |
| 25.   | West Bengal   | 17  | 1822.08 | 643.26  | 1   | 438.94  | 158.75  |
| Total |               | 420 | 7857.08 | 3566.00 | 102 | 5381.28 | 1307.07 |

\* The scheme has since been moved to River Management Activities and Work related to Border Area (RMBA) scheme.

| S. No. | State             | Total (XI + XII Plan) Status |                |                               | Funds released during FY :2017-18 | Total Funds Released |
|--------|-------------------|------------------------------|----------------|-------------------------------|-----------------------------------|----------------------|
|        |                   | Works Approved               |                | Funds Released (XI +XII Plan) |                                   |                      |
|        |                   | Nos.                         | Estimated Cost |                               |                                   |                      |
| 1      | 2                 | 3                            | 4              | 5                             | 6                                 | 7                    |
| 1.     | Arunachal Pradesh | 21                           | 224.69         | 169.60                        | 21.18                             | 190.78               |
| 2.     | Assam             | 141                          | 2383.11        | 813.75                        | 245.49                            | 1059.24              |
| 3.     | Bihar             | 47                           | 1818.05        | 907.82                        |                                   | 907.82               |
| 4.     | Chhattisgarh      | 3                            | 31.13          | 19.32                         |                                   | 19.32                |
| 5.     | Goa               | 2                            | 22.73          | 11.98                         |                                   | 11.98                |
| 6.     | Gujarat           | 2                            | 19.79          | 2.00                          |                                   | 2.00                 |
| 7.     | Haryana           | 1                            | 173.75         | 46.91                         |                                   | 46.91                |
| 8.     | Himachal Pradesh  | 7                            | 1364.94        | 387.85                        | 87.50                             | 475.35               |

| 1            | 2                 | 3          | 4               | 5              | 6             | 7              |
|--------------|-------------------|------------|-----------------|----------------|---------------|----------------|
| 9.           | Jammu and Kashmir | 43         | 970.69          | 422.52         | 110.40        | 532.92         |
| 10.          | Jharkhand         | 3          | 39.30           | 22.71          |               | 22.71          |
| 11.          | Karnataka         | 3          | 59.46           | 23.80          |               | 23.80          |
| 12.          | Kerala            | 4          | 279.74          | 118.90         | 19.05         | 137.95         |
| 13.          | Manipur           | 22         | 109.34          | 90.70          |               | 90.70          |
| 14.          | Meghalaya         | 0          | 0.00            | 3.81           |               | 3.81           |
| 15.          | Mizoram           | 2          | 9.13            | 16.41          | 0.47          | 16.89          |
| 16.          | Nagaland          | 17         | 123.87          | 83.12          |               | 83.13          |
| 17.          | Odisha            | 68         | 231.32          | 101.12         |               | 101.12         |
| 18.          | Puducherry*       | 1          | 139.67          | 7.50           |               | 7.50           |
| 19.          | Punjab            | 5          | 153.40          | 40.43          |               | 40.43          |
| 20.          | Sikkim            | 45         | 366.32          | 91.84          |               | 91.84          |
| 21.          | Tamilnadu         | 5          | 635.54          | 59.82          |               | 59.82          |
| 22.          | Tripura           | 11         | 26.57           | 23.62          |               | 23.62          |
| 23.          | Uttar Pradesh     | 29         | 959.27          | 401.91         | 13.55         | 415.46         |
| 24.          | Uttarakhand       | 22         | 835.54          | 203.61         |               | 203.61         |
| 25.          | West Bengal       | 18         | 2261.02         | 802.01         | 65.03         | 867.03         |
| <b>Total</b> |                   | <b>522</b> | <b>13238.36</b> | <b>4873.07</b> | <b>562.67</b> | <b>5435.74</b> |

\* The scheme has since been moved to River Management Activities and Work related to Border Area (RMBA) scheme.

#### **UDAN Scheme and Economic Development**

647. SHRI R. PARTHIPAN:

SHRIMATI JAYSHREEBEN PATEL:

SHRI ABHISHEK SINGH:

ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the current status of UDAN Regional Connectivity Scheme launched by the Government;

(b) the details of projects completed and ongoing projects, State-wise;

(c) whether the scheme opens up new vistas of economic development and also provides ample

opportunities for tourism industry as it solves the connectivity issues;

(d) if so, the details thereof; and

(e) the details of income generated under the scheme till date since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Flights have commenced from Regional Connectivity Scheme (RCS) airports namely, Adampur, Agra, Bhatinda, Bhavnagar, Bikaner, Diu, Gwalior, Kadapa, Jagdalpur, Jalgaon, Jamnagar, Jaisalmer, Jharsuguda, Kandla, Kanpur, Kolhapur, Ludhiana, Mundra, Mysuru, Nanded, Ozar(Nasik), Pathankot, Puducherry, Porbandar, Salem, Shimla, Shillong, Vidyanagar,

Allahabad, Hubli, Jorhat, Kishangarh, Nasik, Pakyong and Tezpur.

(c) and (d) As per the International Civil Aviation Organization (ICAO) study- "Economic benefit of Civil Aviation: ripples of prosperity" the output and employment multiplier of Aviation are 3.25 and 6.10 respectively.

(e) The primary objective of the scheme is to facilitate/stimulate regional air connectivity by making it affordable.

#### **Rural Cleanliness Rankings**

648. SHRI J.J.T. NATTERJEE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has any mechanism to rank rural cleanliness of all States and districts on basis of qualitative and quantitative evaluation regularly;

(b) if so, the details thereof;

(c) whether the Government has published any such rankings till date;

(d) if so, the details thereof, State/ UT-wise;

(e) whether the Government has any package for States with low rankings; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) Ministry of Drinking Water and Sanitation has undertaken "Swachh Sarvekshan Grameen-2018" through an independent survey agency to develop ranking of all districts and States/UTs of India on the basis of quantitative and qualitative sanitation (Swachhata) parameters. This ranking is based on a comprehensive set of parameters including district-level surveys of public places like schools, Anganwadis, Public Health Centres (PHCs), Haat bazaars, Panchayat and citizen's perception of Swachhata data from the Integrated Management Information System (IMIS) of Swachh Bharat Mission (Gramin).

(c) and (d) Ranking of all States/UTs as per Swachh Sarvekshan Grameen 2018 is given in the enclosed Statement.

(e) No, Madam.

(f) Does not arise.

#### **Statement**

#### *Ranking of all States and UTs as per Swachh Sarvekshan Grameen-2018*

##### Larger States (with population > 30 lakh)

| Rank | State             |
|------|-------------------|
| 1.   | Haryana           |
| 2.   | Gujarat           |
| 3.   | Rajasthan         |
| 4.   | Chhattisgarh      |
| 5.   | Himachal Pradesh  |
| 6.   | Andhra Pradesh    |
| 7.   | Punjab            |
| 8.   | Telangana         |
| 9.   | Uttarakhand       |
| 10.  | Karnataka         |
| 11.  | Tamil Nadu        |
| 12.  | Maharashtra       |
| 13.  | Madhya Pradesh    |
| 14.  | Jammu and Kashmir |
| 15.  | West Bengal       |
| 16.  | Jharkhand         |
| 17.  | Uttar Pradesh     |
| 18.  | Odisha            |
| 19.  | Assam             |
| 20.  | Bihar             |

##### Smaller States and Union Territories (with population <30 Lakh)

| Rank | State/UT                |
|------|-------------------------|
| 1.   | Dadara and Nagar Haveli |

| Rank | State/UT                    |
|------|-----------------------------|
| 2.   | Daman and Diu               |
| 3.   | Sikkim                      |
| 4.   | Mizoram                     |
| 5.   | Meghalaya                   |
| 6.   | Chandigarh                  |
| 7.   | Andaman and Nicobar Islands |
| 8.   | Arunachal Pradesh           |
| 9.   | Nagaland                    |
| 10.  | Goa                         |
| 11.  | Puducherry                  |
| 12.  | Manipur                     |
| 13.  | Tripura                     |

#### World Toilet Day

649. SHRI S. RAJENDRAN:  
 SHRI S.R. VIJAYKUMAR:  
 SHRI ASHOK SHANKARRAO CHAVAN:  
 KUNWAR HARIBANSH SINGH:  
 SHRI SUDIIEER GUPTA:  
 SHRI T. RADHAKRISHNAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has celebrated the World Toilet Day recently;

(b) if so, the details thereof along with aims and objectives thereto;

(c) the programmes/events organized by the Government on this occasion;

(d) the number of villages and districts that have been declared and that still remain to be declared as free from open defecation so far, State/UT-wise;

(e) the number of villages and districts that are still practicing open defecation so far, State/UT-wise; and

(f) the steps taken/being taken by the Government to built toilets in each and every household in the country?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Yes, Madam. The Ministry of Drinking Water and Sanitation observed the World Toilet Day on 19.11.2018.

(b) States and UTs were requested to arrange special cleanliness drive and awareness programmes from 9th to 19th November, 2018. The aim and objective of the events organised was to bring behaviour change for the usage of toilets and their maintenance.

(c) Various programmes/events organised include household visits, swachhata rallies/drives, display of twin pit toilet models, waste collection and segregation drives, swachhata related functions etc.

(d) and (e) State/UT-wise number of villages and districts that have been declared Open Defecation Free (ODF) as on 10.12.2018 and that still remains to be declared as such are given in the enclosed Statement.

(f) Since the launch of the Swachh Bharat Mission (Gramin) [SBM(G)] in 2014, States have made tremendous progress with reference to rural sanitation. While sanitation is State subject, Ministry of Drinking Water and Sanitation supports State Government in the implementation of the SBM(G). Some focus areas are as follows :-

- Focus is being given on community based collective behavior change by massive campaigning at the national and State level.
- Focus is also on the outcome of ODF villages, and not only on construction of individual toilets.
- Given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations, the programme provides flexibility to the States to choose the strategy best suited to them in its implementation.
- Greater emphasis is being given on capacity building, especially in community approaches and programme management, by imparting training to the States and selected organizations called Key Resource Centres (KRCs), involving District Collectors to provide leadership to the programme at the district level.

- The programme is being run as a jan andolan with cooperation of all sections of the society including the NGOs, corporates, youth etc. The Panchayats are being actively involved.
- Sanitation is being prioritized amongst the overall development agenda. The Government

has taken a decision to prioritise all Centrally Sponsored Schemes in ODF villages. Various other development schemes are being converged with the sanitation outcomes.

**Statement**

*State/UT-wise Number of Villages and Districts that have been Declared ODF and that Still Remains to be Declared as Such as on 10.12.2018*

| S. No. | State/UT                    | Villages declared as ODF | Villages remains to be declared ODF | Districts declared as ODF | Districts remains to be declared ODF |
|--------|-----------------------------|--------------------------|-------------------------------------|---------------------------|--------------------------------------|
| 1      | 2                           | 3                        | 4                                   | 5                         | 6                                    |
| 1.     | Andaman and Nicobar Islands | 192                      | 0                                   | 3                         | 0                                    |
| 2.     | Andhra Pradesh              | 18841                    | 0                                   | 13                        | 0                                    |
| 3.     | Arunachal Pradesh           | 5389                     | 0                                   | 20                        | 0                                    |
| 4.     | Assam                       | 21383                    | 4120                                | 24                        | 9                                    |
| 5.     | Bihar                       | 16613                    | 22080                               | 5                         | 33                                   |
| 6.     | Chandigarh                  | 13                       | 0                                   | 1                         | 0                                    |
| 7.     | Chhattisgarh                | 18769                    | 0                                   | 27                        | 0                                    |
| 8.     | Dadra and Nagar Haveli      | 69                       | 0                                   | 1                         | 0                                    |
| 9.     | Daman and Diu               | 26                       | 0                                   | 2                         | 0                                    |
| 10.    | Goa                         | 22                       | 353                                 | 0                         | 2                                    |
| 11.    | Gujarat                     | 18261                    | 0                                   | 33                        | 0                                    |
| 12.    | Haryana                     | 6908                     | 0                                   | 22                        | 0                                    |
| 13.    | Himachal Pradesh            | 15921                    | 0                                   | 12                        | 0                                    |
| 14.    | Jammu and Kashmir           | 7565                     | 0                                   | 22                        | 0                                    |
| 15.    | Jharkhand                   | 29564                    | 0                                   | 23                        | 1                                    |
| 16.    | Karnataka                   | 26931                    | 0                                   | 26                        | 4                                    |
| 17.    | Kerala                      | 2027                     | 0                                   | 14                        | 0                                    |
| 18.    | Lakshadweep                 | 9                        | 0                                   | 1                         | 0                                    |
| 19.    | Madhya Pradesh              | 50228                    | 0                                   | 51                        | 0                                    |
| 20.    | Maharashtra                 | 40500                    | 1                                   | 34                        | 0                                    |

| 1                 | 2 | 3        | 4      | 5   | 6   |
|-------------------|---|----------|--------|-----|-----|
| 21. Manipur       |   | 2556     | 0      | 16  | 0   |
| 22. Meghalaya     |   | 6028     | 0      | 11  | 0   |
| 23. Mizoram       |   | 695      | 0      | 8   | 0   |
| 24. Nagaland      |   | 1451     | 0      | 11  | 0   |
| 25. Odisha        |   | 17522    | 29893  | 2   | 28  |
| 26. Puducherry    |   | 265      | 0      | 2   | 0   |
| 27. Punjab        |   | 13726    | 0      | 22  | 0   |
| 28. Rajasthan     |   | 42869    | 0      | 33  | 0   |
| 29. Sikkim        |   | 441      | 0      | 4   | 0   |
| 30. Tamil Nadu    |   | 12524    | 0      | 31  | 0   |
| 31. Telangana     |   | 6883     | 4126   | 14  | 16  |
| 32. Tripura       |   | 675      | 503    | 0   | 8   |
| 33. Uttar Pradesh |   | 97158    | 776    | 34  | 41  |
| 34. Uttarakhand   |   | 15473    | 0      | 13  | 0   |
| 35. West Bengal   |   | 37576    | 3964   | 14  | 8   |
| Total             |   | 5,35,073 | 65,816 | 549 | 150 |

**Construction of New International Airport in Maharashtra**

650. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any announcement has been made or if there is any proposal for construction of new international airport in Maharashtra;

(b) if so, the details along with the location thereof; and

(c) the details of steps taken for construction of said new international airport and to make said airport operational?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Yes Madam. Government of India, Ministry of Civil Aviation granted approval for setting up of two Greenfield International airports at (i) Navi Mumbai on 6th July, 2007 to CIDCO, Government of Maharashtra and (ii) Maharashtra Airport Development Company Ltd. (MAI)C, a State Govt, of Maharashtra entity for

setting up of a Greenfield International airport at Purandar, Pune on 8th May, 2018.

(c) As per the Greenfield Airports Policy, the project implementation is the sole responsibility of the airport developer. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual developer, which involve a lengthy and time consuming process. However, Ministry of Civil Aviation on regular intervals reviews the progress of airport project by holding meetings with the State Government and airport developer to ensure timely completion of the airport projects.

**Ring Road Project in Ranchi**

651. SHRI RAM TAHAL CHOUDHARY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the construction of ring road in Ranchi has been going on for several years;

(b) if so, the details thereof;

(c) whether the Jharkhand Government has given proposal for early completion of the said project, if so, the details thereof and the dates on which these proposals were received; and

(d) the action taken so far by the Government on these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes, Madam. The Ring Road of Ranchi has been divided into seven packages. The packages III to VII have been completed by State Government. Bids for Package I and II has been invited by National Highway Authority of India(NHAI).

[English]

#### **Investment In Advertisements**

652. SHRI MALLIKARJUN KHARGE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government is investing huge amount for advertisements to all media, both print and electronics in the country through Directorate of Advertising and Visual Publicity (DAVP) and if so, the details thereof;

(b) the total investment in advertisement to electronic and print media since 2014- 15, year-wise and State-wise; and

(c) the advertisements payment cleared by the Government against the bills of media therein, year-wise and State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) Bureau of Outreach and Communication (BOC) (erstwhile DAVP) undertakes communication campaigns through a combination of different media vehicles for creating awareness about

various schemes/programmes of Government of India, being administered by different Ministries/Departments, among the intended beneficiaries. Such expenditure is a small percentage of the budgetary provisions made for these schemes and is provided under the "Information, Communication and Education (ICE)" component of these schemes. The media campaigns for various Ministries/Departments are undertaken based on the target audience, budget availability etc. indicated by them.

(b) and (c) The total expenditure incurred on ICE campaigns undertaken on behalf of various Ministries/Departments by BOC through different media, since 2014-15 till December, 2018 is as under:

| (Rs. in Crore)            |        |              |
|---------------------------|--------|--------------|
| Year                      | Print  | Audio Visual |
| 2014-15                   | 424.84 | 473.67       |
| 2015-16                   | 508.22 | 531.60       |
| 2016-17                   | 468.53 | 609.14       |
| 2017-18                   | 636.09 | 468.93       |
| 2018-19 (till 07.12.2018) | 244.32 | 229.25       |

The above figures are in respect of actual payments made to the concerned agencies against the bills submitted by them.

The year-wise and State-wise break-up of the expenditure incurred on publicity/awareness campaigns through electronic and print media from 2014-15 till November, 2018 is available in the link '<http://www.davp.nic.in/loksabhaquestion.html>'.

#### **Solar Installation**

653. SHRI V. ELUMALAI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the solar installations in India plunged from 525 to 1,599 MW during April 1, 2018 to June 30, 2018 if so, the details thereof;

(b) whether it is also true that this is mainly due to uncertainties around tare case and module price fluctuations, if so, the details thereof; and

(c) whether the installations during the quarter under review were down nearly 21% in comparison to installed in corresponding quarter of 2017, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The details of cumulative solar installation as on 1st April, 2018 and June, 2018 are given below:-

As on 01.04.2018- 21651.46 MW

As on 30.06.2018- 23022.80 MW.

Thus, there is an increase of 1371.34 MW in the 1st quarter of Financial year 2018-19.

(b) Module prices always play important role in solar power development, however, with installation of 1371.34 MW in 1st quarter, the progress was satisfactory.

(c) No Madam. The installation of solar power projects increased by 66% in quarter ending June, 2018 over the corresponding quarter of 2017. The details of installations during the quarter from April, 2017 to June, 2017 and from April, 2018 to June, 2018 are given below:-

| Solar installation (MW) |                           |
|-------------------------|---------------------------|
| April, 17 to June, 2017 | April, 2018 to June, 2018 |
| 825.99                  | 1371.34                   |

#### **Nehru Yuva Kendra**

654. SHRIMATI P.K. SHREEMATHI TEACHER: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of Nehru Yuva Kendras (NYKs) functioning in the State of Kerala at present, location-wise;

(b) whether the Government proposes to increase the number of NYKs in the State; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.))

(a) Total 14 Nehru Yuva Kendras (NYKs) are there in all 14 districts in the State of Kerala. Location-wise details of NYKs in Kerala are given in the enclosed Statement.

(b) and (c) Since all the districts in the state of Kerala are covered by NYKs, no new kendras is proposed.

#### **Statement**

##### *Location Wise Details of District Level NYKs*

| S. No. | Name of Location of NYKs             |
|--------|--------------------------------------|
| 1.     | Alleppey (Alappuzha) District Office |
| 2.     | Kannur District Office               |
| 3.     | Thodupuzha (Idukki) District Office  |
| 4.     | Kozhikode District Office            |
| 5.     | Mallapuram District Office           |
| 6.     | Palghat (Palakkad) District Office   |
| 7.     | Pathanamthitaa District Office       |
| 8.     | Trivandrum District Office           |
| 9.     | Thrissur (Trichur) District Office   |
| 10.    | Ernakulam (Kochi) District Office    |
| 11.    | Kottayam District Office             |
| 12.    | Kasargod District Office             |
| 13.    | Wayanad District Office              |
| 14.    | Kollam (Quilon) District Office      |

#### **Upgradation of Roads Under PMGSY**

655. SHRIMATI P.K. SHREEMATHI TEACHER: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has sanctioned the roads and upgradation of roads constructed under

Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Kerala;

(b) if so, the details thereof and the criteria used in this regard; and

(c) the length of roads which would be constructed and upgraded along with the funds that have been issued to the State Government for the said purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Union Government to provide rural connectivity, by way of single all-weather road, to the eligible unconnected habitations in the core network. Under PMGSY, all eligible unconnected habitations with more than 500 population in plain areas, 250+ population in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert Areas (as identified in the District Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/NITI Aayog as per 2001 census are to be connected by all weather road. For critical Left Wing Extremism (LWE) affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population of 100 persons and above.

The PMGSY also permits the upgradation (to prescribed standards) of the existing roads in those Districts where all the eligible Habitations of the designated population size have been provided all-weather road connectivity. However, upgradation is not central to the programme.

Further, the Government launched a new intervention in the scheme namely PMGSY-II for consolidation of total 50,000 Km existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services.

Since inception till November, 2018, the State of Kerala has been sanctioned 3,916.71 Km road length of

new connectivity and upgradation. A sum of Rs. 1409.78 crore has been released by the Government of India for implementation of the Scheme. As reported by the State Government, till November, 2018, the State has completed construction of 3,278.03 Km with an expenditure of Rs. 1,705.79 crore.

#### **Business Potential In NRE Sector**

656. SHRI A. ARUNMOZHITHEVAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether renewable energy sector in India offers significant business potential to the tune of US \$ 70- 80 billion to both domestic and international investors, if so, the details thereof;

(b) whether the Government is targeting 40 per cent of electricity generation from non-fossil fuel based resources by 2030 as it looks to tap vast solar and wind potential to replace reliance on polluting coal to meet its energy needs, if so, the details thereof;

(c) whether 50 GW of renewable energy will be soon added to existing capacity in India and non-hydro renewable will contribute 20 per cent of total energy; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) The Government has set a target for installing 175 GW of Renewable Energy capacity by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from Biomass and 5 GW from Small Hydro power. A cumulative renewable energy capacity of 73.35 GW has been installed in the country up to October 2018. To achieve the balance target of 101.65 GW, an investment of about Rs 512 thousand crore has been estimated as per average current capital cost. The details of the source-wise requirement of investments are given in the enclosed Statement.

(b) As per Government of India's submission to the United Nations Frame Work Convention on Climate

Change on Intended Nationally Determined Contribution (INDC), a cumulative electric power capacity of 40% from non-fossil fuel based energy resources is to be achieved by 2030. To achieve this, the Government has scaled up the target of installing renewable energy capacity to 175 GW by the year 2022, which along with 51 GW of Hydro Power, will be around 48 % of total power capacity likely to be installed by 2022.

(c) and (d) A cumulative renewable energy capacity of 73.35 GW has been installed in the country up to October 2018. Further renewable energy projects of 46.75 GW capacity have been bid out or are at various stages of implementation.

Total installed electricity generation capacity from all sources in the country was 347.37 GW as on October, 2018 which includes 73.35 GW from renewable energy sources which is around 21% of the total installed capacity.

### **Statement**

*The Details of the Source-wise Requirement of Investments Required to Achieve 175 GW Target by 2022 as on October, 2018 (in MW)*

| Source            | Target to be achieved by 2022 | Installed Capacity as on October, 2018 | Balance capacity to be achieved | Average estimated capital cost per MW (in Rs Cr) | Total investment required (in Rs Cr) |
|-------------------|-------------------------------|--|---------------------------------|--|--------------------------------------|
| Solar Power       | 100000                        | 24312.58                               | 75687.42                        | 5  | 378437.10                            |
| Wind Power        | 60000                         | 34986.35                               | 25013.65                        | 5  | 125068.25                            |
| Bio Energy        | 10000                         | 9545.91                                | 454.09                          | 7  | 3178.63                              |
| Small hydro Power | 5000                          | 4506.95                                | 493.05                          | 10   | 4930.50                              |
| <b>Total</b>      | <b>175000</b>                 | <b>73351.79</b>                        | <b>101648.21</b>                |  | <b>511614.48</b>                     |

*[Translation]*

#### **Schemes for Sale of Handloom Products**

657. SHRI OM PRAKASH YADAV: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has any proposal/any scheme with regard to sale of the items produced by handloom weavers, if so, the details thereof along with the names of the cities where sale centres have been set up in Bihar; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) To facilitate sale of items produced by handloom

weavers/producers, Government of India has been providing marketing facilities all across the country including State of Bihar under Handloom Marketing Assistance (HMA), a component of National Handloom Development Programme (NHDP).

Under the scheme, financial assistance is provided to National Level Handloom Organizations and nominated handloom agencies of the State Government to organize the marketing events like National Handloom Expos (NHEs), Special Handloom Expos (SHEs) and District Level Events (DLEs) etc. to sell all handloom products from district to national level. At the international level marketing is promoted through participation in major international fairs/events. The weavers have also been facilitated to participate in

various craft melas held in different parts of the country including DilliHaat, New Delhi to sell the handloom products. In addition, 23e-commerce entities have been engaged for on-line marketing of handloom products.

There are three handloom sale centres functioning in the State of Bihar, two at Patna and one at Aurangabad. Government of India has policy to assist handloom marketing organizations through various schemes.

[English]

### **Clean Energy in Tamil Nadu**

658. SHRI K. PARASURAMAN: Will the Minister of POWER be pleased to state:

(a) whether the Government is having any new proposal to remove bottlenecks, especially over the frequency-linked penalty and compensation charges for power from Central generation since Tamil Nadu had proposed to increase the production of clean energy, if so, the details thereof;

(b) the number of beneficiaries under the pro-poor programme of Saubhagya Ujala Scheme (LED LIGHTS) pertaining six assembly segments, namely Thanjavur, Orathanadu, Pattukkottai, Peravurani, Thiruvaiyaru and Mannargudi; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) : The Central Commission, while taking into account the problems of Renewable Energy (RE) rich States owing to variability of renewable energy has provided for relaxation in deviation limits to 200 MW (for States having installed solar and wind capacity of 1000 to 3000 MW) and 250 MW (for States having installed solar and wind capacity exceeding 3000 MW).

Further, taking into consideration the variable nature of renewable sources of energy, and to facilitate integration of RE generation in the grid, the Central Electricity Regulatory Commission (CERC) has notified

the framework on Forecasting, Scheduling and Imbalance handling for Variable Renewable Energy Sources (Wind and Solar).

(b) and (c) : Under UJALA scheme, Energy Efficiency Services Limited (EESL) has distributed a total 17,849 LED bulbs to 2,152 beneficiaries in Thanjavur, Pattukkottai, Thiruvaiyaru and Mannargudi assembly segments of Tamil Nadu State. These LED bulbs distributed during Gram Swaraj Abhiyan (GSA) period.

Details of LED bulbs distributed with number of beneficiaries are given in the enclosed Statement.

### **Statement**

#### *LED Bulbs Distributed with Numbers of Beneficiaries*

| S. No. | Name of assembly segment of Tamil Nadu state | No. of LED bulbs distributed under UJALA scheme | No. of beneficiaries |
|--------|--|---|----------------------|
| 1.     | Thanjavur                                    | 4387  | 622                  |
| 2.     | Orathanadu                                   | -   | -                    |
| 3.     | Pattukkottai                                 | 1101  | 119                  |
| 4.     | Peravurani                                   | -   | -                    |
| 5.     | Thiruvaiyaru                                 | 3237  | 492                  |
| 6.     | Mannargudi                                   | 9124  | 918                  |
| Total  |  | 17,849  | 2152                 |

LED bulbs distributed under Saubhagya scheme have not been included as the scheme is being implemented by DISCOMs.

### **Toll Collection in Tamil Nadu**

659. SHRI R.K. BHARATHI MOHAN:

SHRIMATI R. VANAROJA:

SHRIMATI V. SATHYABAMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the revenue generated through each of the Toll Gates in Tamil Nadu has increased in the last two years;

(b) if so, the details thereof, toll gate-wise and operator-wise;

(c) the total revenue generated in the last five years through toll collection in various National Highways in Tamil Nadu; and

(d) whether the Government has fixed any time limit for the termination of toll gates in Tamil Nadu and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes, Madam. The details of the increase/decrease of toll collected at various toll plazas during the last two years are given in the enclosed Statement.

(c) The total toll collected during the last five on various National Highways including PPP projects in Tamil Nadu is Rs. 9842.30 crore.

(d) The toll is collated on National Highways on the basis of the toll policy as per the Gazette Notification GSR 15(E) dated 12.01.2011. The fee as notified as per Concession Agreement shall be leviable till the end of the concession period and after the Concession Agreement is over, the fee shall be collected by the Central Government executing authority at a reduced rate of 40% of the fee on the date of transfer of such section of National Highways, bridge, tunnel or bypass, as the case may be, to be revised annually in accordance with these rules. Provided that after the recovery of capital cost through user fee realized in respect of a public funded project, the fee leviable would be reduced to 40% of the user fee for such section of national highways, bridge, tunnel or bypass as the case may be revised annually in accordance with these rules.

## Statement

## Details of the Increase/Decrease of Toll Collected at Various Toll Plaza During the Last Two Years

| S. No. | NH No | Project Highway                                     | Mode of execution | Location & Chainage of Toll Plaza                 | Name of Toll Collection Agency  | Toll Collected during last two years |         |          | Remarks |
|--------|-------|---|-------------------|---|---|--------------------------------------|---------|----------|---------|
|        |       |   |                   |   |   | 2016-17                              | 2017-18 | 2018     |         |
| 1      | 2     | 3   | 4                 | 5   | 6   | 7                                    | 8       | 9        |         |
| 1.     | 7     | Karur to Dindigul (Km 262/600 to Km 373/275)        | BOT (Toll)        | Velanchettiyur Km 338/0                           | M/s. TN (DK) Expressways Ltd., Hyderabad. (M/s Madhucon Projects)     | 40.38                                | 50.02   | Increase |         |
| 2.     | 7     | Dindigul to Samayanailur (Km 373.275 to Km 426.750) | BOT (Toll)        | Kodai road Km 398/500                             | M/s. DS Toll Road Ltd., Mumbai (M/s Reliance Infrastructure Ltd.)     | 58.76                                | 66.07   | Increase |         |
| 3.     | 7     | Madurai Kanniyakumari (Km 0/000 to Km 234/975)      | EPC               | Kappalur Km 18/652                                | M/s Inderdeep Construction Co.  | 28.44                                | 31.86   | Increase |         |
| 4.     |       |   | EPC               | Etturvattam Km 74/930                             | M/s Inderdeep Construction Co.  | 35.90                                | 40.22   | Increase |         |
| 5.     |       |   | EPC               | Salaipudur Km 125/375                             | M/s Shiva Industrial Security Agency (Guj.) Pvt. Ltd.                 | 35.51                                | 39.79   | Increase |         |
| 6.     |       |   | EPC               | Nanguneri Km 185/387                              | M/s Inderdeep Construction Co.  | 30.74                                | 34.44   | Increase |         |
| 7.     | 45    | Ulundurpet to Padalur (Km 192/250 to Km 285/000)    | BOT (Toll)        | Sengurichi Km 192/750<br>Thirumandurai Km 244/000 | M/s. Trichy Tollway Pvt. Ltd., Hyderabad (M/s IJM)                    | 60.13                                | 68.05   | Increase |         |
| 8.     |       |   | BOT (Toll)        | Samayapuram Km 304/510                            | M/s. Indu Navayuga Infra Projectes Pvt. Ltd., Hyderabad               | 41.82                                | 45.72   | Increase |         |
| 9.     | 45    | Trichy to Dindigul (Km 334.000 Km 421.273)          | BOT (Toll)        | Ponnambalapati Km. 382/850                        | M/s.TD Toll Road Pvt. Ltd., Mumbai (M/s Reliance Infrastructure Ltd.) | 30.68                                | 31.62   | Increase |         |
| 10.    | 45 B  | Madurai Aruppukottai -                              | BOT (Toll)        | Eliyarpathi                                       | M/s. Madurai Tuticorin  | 46.64                                | 53.24   | Increase |         |

|     |    |   |               |   |  |        |         |          |
|-----|----|---|---------------|---|--|--------|---------|----------|
| 23. | 5  | Chennai -Tada<br>Section                | BOT<br>(Toll) | Km 21/625 Nallur                                      | M/s. Inderdeep Constructions   | 35.46  | 57.42   | Increase |
| 24. | 7  | Krishnagiri<br>Thumbipadi section       | BOT<br>(Toll) | Km 154/440<br>Palayam                                 | M/s. Krishnagiri Thopur Toll Road<br>ltd.                                | 150.57 | 172.15. | Increase |
| 25. | 7  | Thumbipadi to<br>Namakkal section       | BOT<br>(Toll) | Km 191/800<br>Kottamkoundamp<br>atti (Omalar)         | M/s. MVR Infrastructure & Tollways<br>Pvt. Ltd                           | 73.69  | 85.14   | Increase |
| 26. | 7  | Namakkal Karur<br>section               | BOT<br>(Toll) | Km 261/000<br>Rasampalayam                            | M/s. NK Toll Road Ltd.,  | 30.83  | 34.08   | Increase |
| 27. | 47 | Chengapalli to<br>Coimbatore            | BOT<br>(Toll) | Km 136.840<br>Kaniyur                                 | M/s. IVRCL Chengapalli Tollways<br>Ltd.,                                 | 74.43  | 90.10   | Increase |
| 28. | 45 | Tindivanam -<br>Ulundurpet section      | BOT<br>(Toll) | Km 150.400<br>Vikkavandi                              | M/s. UEPL, Vikkravandi   | 108.78 | 91.79   | Decrease |
| 29. | 47 | Salem to<br>Kumarapalayam<br>section    | BOT<br>(Toll) | Km 26/7<br>Vaikundam                                  | M/s. Salem Tollways Limited  | 49.26  | 57.26   | Increase |
| 30. | 47 | Kumarapalayam to<br>Chengapalli section | BOT<br>(Toll) | Km 88/287 near<br>Vijayamanagalam<br>(Kambuliampatti) | M/s. Kumarapalayam Tollways<br>Limited                                   | 52.28  | 61.16   | Increase |
| 31. | 68 | Salem to Ulundurpet<br>section          | BOT<br>(Toll) | Km 21.750<br>Meitupatti                               | M/s. SU Toll Road Pvt Ltd. Mumbai.<br>(M/s Reliance Infrastructure Ltd.) | 32.30  | 36.06   | Increase |
| 32. |    |   |               | Km 73.760<br>Nathakarai                               |  | 29.53  | 33.00   | Increase |
| 33. |    |   |               | Km 105.000<br>Veeracholapuram                         |  | 20.81  | 22.41   | Increase |
| 34. | 66 | Puducherry to<br>Tindivanam section     | BOT<br>(Toll) | Km 6/572<br>Morattandi                                | M/s. PTTL, Morttandi   | 13.90  | 14.96   | Increase |
| 35. | 67 | Trichy - Karur<br>section               | BOT<br>(Toll) | Km 157/500<br>Thiruparathurai                         | M/s. TK Toll Road Pvt. Ltd.,   | 10.45  | 11.36   | Increase |
| 36. |    |   |               | Km 198/500<br>Manavasi                                |  | 39.47  | 31.99   | Increase |

| 1   | 2   | 3                              | 4             | 5   | 6                                      | 7         | 8      | 9       |          |
|-----|-----|--------------------------------|---------------|---|--|-----------|--------|---------|----------|
| 37. | 7   | Housr-Krishnagiri section      | BOT (Toll)    | Km 87/500 Krishnagiri   | M/s. Hosur Krishnagiri Private Limited | Toll Road | 117.04 | 141.96. | Increase |
| 38. | 46  | Krishnagiri Walajahpet section | BOT (Toll)    | Km 98/520 Pallikonda  | M/s. Krishnagiri Walajahpet Limited    | Tollway   | 81.24  | 94.46   | Increase |
| 39. |     |                                |               | Km 46/800 Pedakallupalli (Vaniyambadi)  | M/s. Krishnagiri Walajahpet Limited    | Tollway   | 62.38  | 79.91   | Increase |
| 40. | 205 | Tirupathi Tiruttani to Chennai | BOT (Toll)    | Km 38/100 Pattaraiperumbudur-A  | M/s. Jai Kamtanath                     |           | 7.29   | 8.23    | Increase |
| 41. | 205 |                                |               | Km 305/800 S.V. Puram (A.P)   | M/s. Dama Madhukar Reddy               |           | 31.31  | 37.20   | Increase |
| 42. |     | Chennai Bypass                 | OMT           | Km 16/5 Vanagaram   | M/s. Eagle Infra India                 |           | 39.85  | 40.27   | Increase |
| 43. |     |                                |               | Km 28/600 Surapattu (for 2018- 19 upto 21.11.2018) due to server issue weekly toll collection for 22.11.2018 to 30.11.2018 has not yet received from toll agency) | M/s. Eagle Infra India                 |           | 57.71  | 59.96   | Increase |
| 44. | 45  | Tambaram to Tindivanam         | BOT (Annuity) | Km 52/8 Paranur (before Chengalpet)   | M/s. Sri Sai Enterprises               |           | 79.53  | 92.63   | Increase |
| 45. |     |                                |               | Km 103/5 Authur (Before Tindivanam)   | M/s. Sri Sai Enterprises               |           | 64.34  | 71.57   | Increase |
| 46. |     | Coimbatore Bypass              |               | 7 places  | L&T                                    |           | 24.96  | 32.78   | Increase |

**Status of Sanitation Schemes**

660. SHRI JAYADEV GALLA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the claim that 84% of rural areas of the country covered with sanitation as of May, 2018 is correct;

(b) whether there is a huge unspent balance during 2018-19 (Rs. 9,890 crore) in States like AP, Bihar, MP, Odisha and UP;

(c) if so, the status of expenditure as of December, 2018, State-wise;

(d) whether any social audit has been done by the Ministry to look at the performance of the schemes under which sanitation is taken up; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) Yes, Madam.

(b) No, Madam. The unspent balance in the States of Andhra Pradesh, Bihar, Madhya Pradesh, Odisha and Uttar Pradesh, under Swachh Bharat Mission (Gramin) [SBM(G)], as on 10.12.2018 is as under

| S. No. | State          | Unspent balance<br>(Rs in crore)                    |
|--------|----------------|---|
| 1.     | Andhra Pradesh | 94.59   |
| 2.     | Bihar          | 1241.24   |
| 3.     | Madhya Pradesh | 368.41  |
| 4.     | Odisha         | 591.85  |
| 5.     | Uttar Pradesh  | 2148.81   |
|        |                | (this includes the recent release of Rs.3296 crore) |

(c) State/UT-wise Centre share expenditure under SBM(G) during 2018-19 as reported by the States/UTs on the online Integrated Management Information System (IMIS) as on 10.12.2018 is given in the enclosed Statement.

(d) and (e) Provision of Social Audit is in built in the SBM(G) programme. The information relating to the programme can be accessed through the IMIS of SBM(G) and SBM(G) mobile app also. A Swachh Survekshan Grameen-2018 has also been conducted by an independent agency. The survey evoked feedback from 1.8 lakh citizens through face to face interaction, another 1.16 crore citizens through mobile app and 45 lakhs through Ministry of Drinking Water and Sanitation portal. There is also provision under the programme for carrying out Social Audit by the Gram Panchayats.

**Statement**

*State/UT-wise Central Share Expenditure Under SBM(G) During 2018-19 as Reported by the States/UTs on the IMIS as on 10.12.2018*

| S. No. | State/UT                    | Expenditure during 2018-19<br>(Rs. in crore) |
|--------|-----------------------------|--|
| 1      | 2                           | 3  |
| 1.     | Andaman and Nicobar Islands | 11.85  |
| 2.     | Andhra Pradesh              | 445.49                                       |
| 3.     | Arunachal Pradesh           | 27.00  |
| 4.     | Assam                       | 718.33                                       |
| 5.     | Bihar                       | 1594.74                                      |
| 6.     | Chandigarh                  | 0.00   |
| 7.     | Chhattisgarh                | 233.50                                       |
| 8.     | Dadra and Nagar Haveli      | 16.59  |
| 9.     | Daman and Diu               | 0.99   |
| 10.    | Goa                         | 15.15  |
| 11.    | Gujarat                     | 72.66  |
| 12.    | Haryana                     | 4.55   |
| 13.    | Himachal Pradesh            | 15.05  |
| 14.    | Jammu and Kashmir           | 110.87                                       |
| 15.    | Jharkhand                   | 420.27                                       |
| 16.    | Karnataka                   | 447.64                                       |

| 1     | 2              | 3        |
|-------|----------------|----------|
| 17.   | Kerala         | 11.25    |
| 18.   | Lakshadweep    | 0.00     |
| 19.   | Madhya Pradesh | 779.44   |
| 20.   | Maharashtra    | 280.72   |
| 21.   | Manipur        | 30.90    |
| 22.   | Meghalaya      | 42.47    |
| 23.   | Mizoram        | 5.40     |
| 24.   | Nagaland       | 60.31    |
| 25.   | Odisha         | 581.06   |
| 26.   | Puducherry     | 20.23    |
| 27.   | Punjab         | 22.63    |
| 28.   | Rajasthan      | 277.86   |
| 29.   | Sikkim         | 2.25     |
| 30.   | Tamil Nadu     | 211.62   |
| 31.   | Telangana      | 353.90   |
| 32.   | Tripura        | 74.34    |
| 33.   | Uttar Pradesh  | 5201.61  |
| 34.   | Uttarakhand    | 68.47    |
| 35.   | West Bengal    | 138.49   |
| Total |                | 12297.63 |

[Translation]

#### National Service Scheme

661. SHRI VIJAY KUMAR HANSDAK: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of student volunteers prescribed for enrolment under the National Service Scheme in Jharkhand at present;

(b) whether the Government has received any proposal from the Government of Jharkhand to increase the said number; and

(c) if so, the details and the present status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) At present, 56700 volunteers are prescribed for enrolment in the Jharkhand under the National Service Scheme (NSS).

(b) The Government of Jharkhand has not submitted any proposal to increase the said numbers.

(c) In view of part (b) above, the question does not arise.

[English]

#### Review of Airworthiness Certification

662. SHRI B. SENGUTTUVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the recent unexpected crash of a fairly new Boeing 737 Max 8 plane in the stable of the Indonesian Airline Lion Air killing all on board was due to the defects, niggles and glitches in the aircraft that resulted in auto-drive situation;

(b) whether the Ministry is aware that the legal heirs of the deceased passengers have instituted legal proceedings against the Boeing company over the defective in-flight safety equipment provided in the aircraft that resulted in the crash, if so, the details thereof;

(c) whether any other international carriers have also found fault with the instrumentation provided in the aircraft as defective;

(d) whether any Indian Airline company is also operating Boeing 737 Max 8 in its fleet, if so, the details thereof; and

(e) whether any proactive steps have been taken by the DGCA to ensure the safety of the passengers travelling in it post the crash of the Indonesian aircraft, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) As per preliminary report of aircraft accident investigation agency of Indonesia - KOMITE NASIONAL KESELAMATAN TRANSPORTASI (KNKT) repeated

failure of Angle of Attack (AOA) sensor in the aircraft causing continuous automatic nose down trim command due to the new feature of Maneuvering Characteristics Augmentation System (MCAS) introduced/incorporated by M/s Boeing in 737 Max 8 aircraft, could be one of the possible causes of accident.

(b) and (c) No information is available in this regard.

(d) Following two airlines each having a fleet of Five Boeing 737 Max 8 aircraft are operating in India:

1. M/s Jet Airways India Limited
2. M/s Spice Jet Limited

(e) In addition to the directive issued by Federal Aviation Authority (FAA) USA, and communication from M/s Boeing, the aircraft manufacturer, the following proactive measures have been taken to ensure the safety of passengers travelling in Indian registered aircraft until the manufacturer comes out with more information/ directives on the issue:

I. Flight Operations aspects:

Airlines to:

- (i) Create a flight simulator exercise replicating the defect reported on Lion Air aircraft (to the nearest possible condition as far as practical) and train the pilots to respond to such defects.
- (ii) Issue training hand-out/bulletin for the pilots explaining MCAS system in details.
- (iii) Issue Operations Circular for pilots with instructions to write down the defect details in aircraft technical logbooks and to debrief with proper briefing to engineer for defect pertaining to runaway stabilizer/MCAS encountered during flight so as to carry out proper defect rectification by the Engineers.
- (iv) Issue instructions to pilots to land at nearest suitable airport in case of MCAS activation in flight.

II. Maintenance aspects:

Airlines to advise engineers to:

- (i) Take detailed de-brief from pilots in event of runaway Stabiliser/ MCAS activation, including actions taken by them to correct the situation during flight.
- (ii) Check Angle of Attack(AOA) input in case of AOA, Airspeed, Altitude, Elevator feel Differential light related defects reported by the pilots.
- (iii) Perform defect rectification using interactive Fault Isolation Manual. Digital Flight Data Recorder (DFDR) readout to be performed if facility is available at station.
- (iv) To perform verification flight(s) in the event of reported defect on MCAS activation in flight.

**Reviewing of Functioning of Toilets under SBM**

663. SHRI VINCENT H. PALA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the measures taken to review the functioning and usage of the toilets constructed under the Swachh Bharat Mission (SBM);

(b) whether the success of the SBM (Grameen) is measured only in terms of achievement of physical targets *i.e.* building toilets while disregarding the lack of behavioural changes;

(c) whether steps have been taken to provide protection from exploitation to the manual scavengers who are deployed to clean the newly built toilets; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH JIGAJINAGI): (a) The functioning and usage of toilets constructed under Swachh Bharat Mission (Gramin) [SBM(G)] is reviewed regularly through the various reports available on online Integrated Management Information System (IMIS), review meetings and Video Conferencing with the States/UTs, field visits, multi-

level decentralized verification process by the districts and States, and third party surveys.

(b) The focus under SBM(G) is on behavior change and usage of toilets. Information, Education and Communication (IEC) is an integral component of the programme. Up to 5% of total project cost can be spent on IEC at the State and District level and up to 3% can be spent at the Central level. States also carry out IEC campaigns using interpersonal communication (IPC) techniques. Third party survey conducted by independent verification agency under the World Bank Support Project, in 2017-18 found that 93.2% of households with access to toilets used them. Further, Swachh Survekshan Grameen-2018 conducted by an independent agency has evoked a huge response from the public. The survey evoked feedback from 1.8 lakh citizens through face to face interaction, another 1.16 crore citizens through mobile app and 45 lakhs through Ministry of Drinking Water and Sanitation portal.

(c) and (d) As per the SBM(G) guidelines, construction of 'insanitary latrines' as defined in 'The Prohibition of Employment as Manual Scavenger and Rehabilitation Act, 2013' at Para 2.(1) (e) is not permitted in the rural areas. Further, under SBM(G), for disposal of human excreta use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1 -2 years and no sewage/drainage system or manual scavenging is required.

#### **Computerisation of Panchayats**

664. SHRI SIRAJUDDIN AJMAL: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of computerised Grain Panchayats in the country, State/UT-wise;

(b) the number of Gram Panchayats which are yet to be computerised, State/UT-wise;

(c) the reasons for slow progress in this regard; and

(d) the steps taken to accelerate the pace of computerisation of Gram Panchayats?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS' WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): (a) and (b) The State/UT-wise number of computerised and yet to be computerised Gram Panchayats (GPs) are given in the enclosed Statement.

(c) Panchayat being a State subject, providing basic infrastructure including computers etc. is primarily the responsibility of concerned State Government/ UT administration. The level of computerisation of GPs varies among States, depending upon the availability of electric power supply, internet connectivity, adequate computer- trained manpower, financial resources at the GP level etc.

(d) Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj (MoPR) had provided financial assistance to States/ UTs for e-enablement including computers and peripherals upto 2014-15. Under the newly launched scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), funds have also been provided to States/UTs for provision of computer for their e-enablement.

Upto 10% of the Grants under Fourteenth Finance Commission can be used by GPs for technical and administrative support towards Operation & Maintenance and Capital expenditure. Expenditure towards (i) purchase of computer and accessories as well as cost of Annual Maintenance Cost in GPs, which do not have any computer at present and (ii) one-time cost for providing internet connectivity and recurring charges can also be incurred from the 10 % Operation & Maintenance expenditure.

MoPR is also implementing e-Panchayat Mission Mode Project (MMP) under which a suite of core common applications has been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licenses etc.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create

network to connect all the Gram Panchayats (approx. 2.53 lakh) by broadband in the country. As on 2nd

December 2018, a total of 1,16,411 Gram Panchayats have been made Service Ready.

**Statement**

*Computerised Panchayats in the Country - State/UT Wise*

| S. No. | Name of the State/ UT | No. of Gram Panchayat | No. of GPs with Computer | GPs without computer |
|--------|-----------------------|-----------------------|--------------------------|----------------------|
| 1      | 2                     | 3                     | 4                        | 5                    |
| 1.     | Andhra Pradesh        | 12918                 | 4700                     | 8218                 |
| 2.     | Arunachal Pradesh     | 1794                  | 142                      | 1652                 |
| 3.     | Assam                 | 2201                  | 1434                     | 767                  |
| 4.     | Bihar                 | 8386                  | 4200                     | 4186                 |
| 5.     | Chhattisgarh          | 10978                 | 4544                     | 6434                 |
| 6.     | Gujarat               | 14292                 | 14025                    | 267                  |
| 7.     | Goa                   | 191                   | 191                      | 0                    |
| 8.     | Haryana               | 6204                  | 1372                     | 4832                 |
| 9.     | Himachal Pradesh      | 3226                  | 3226                     | 0                    |
| 10.    | Jammu and Kashmir     | 4483                  | 0                        | 4483                 |
| 11.    | Jharkhand             | 4376                  | 3893                     | 483                  |
| 12.    | Karnataka             | 6021                  | 6021                     | 0                    |
| 13.    | Kerala                | 941                   | 941                      | 0                    |
| 14.    | Madhya Pradesh        | 22826                 | 13386                    | 9440                 |
| 15.    | Maharashtra           | 27867                 | 26949                    | 918                  |
| 16.    | Manipur               | 161                   | 65                       | 96                   |
| 17.    | Odisha                | 6798                  | 6798                     | 0                    |
| 18.    | Punjab                | 13131                 | 603                      | 12528                |
| 19.    | Rajasthan             | 9892                  | 9169                     | 723                  |
| 20.    | Sikkim                | 185                   | 9                        | 176                  |
| 21.    | Tamil Nadu            | 12524                 | 10015                    | 2509                 |
| 22.    | Tripura               | 591                   | 352                      | 239                  |
| 23.    | Telangana             | 13030                 | 5881                     | 7149                 |
| 24.    | Uttarakhand           | 7952                  | 1410                     | 6542                 |
| 25.    | Uttar Pradesh         | 58749                 | 49249                    | 9500                 |
| 26.    | West Bengal           | 3341                  | 3341                     | 0                    |

| 1     | 2                           | 3      | 4      | 5     |
|-------|-----------------------------|--------|--------|-------|
| 27.   | Dadra and Nagar Haveli      | 20     | 20     | 0     |
| 28.   | Daman and Diu               | 15     | NA     | NA    |
| 29.   | Lakshadweep                 | 10     | 10     | 0     |
| 30.   | Andaman and Nicobar Islands | 70     | 70     | 0     |
| 31.   | Puducherry                  | 98     | 98     | 0     |
| Total |                             | 253271 | 172114 | 81142 |

NA: Information not available

Source: As per available data compiled in the Ministry

### East-West Corridor Project in Assam

665. KUMARI SUSHMITA DEV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of current status of the East-West Corridor project in Assam, particularly in the districts of Cachar and Dima Hasao;

(b) the year-wise funds allocated, funds released and funds utilised on the project from 2014 to 2018;

(c) whether there is any cost over-run for completion of the projects, if so, the details thereof; and

(d) the tentative date of completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Details of East-West Corridor are given in the enclosed Statement I.

(b) to (d) Details given in the enclosed Statement II.

### Statement

#### Details of 4 - Lane / 2 - Lane in NE Region

| S. No.                                     | Project  | NH No.<br>(Old / New) | District        | Scheme       | Total Length<br>(Km) | Total Length Completed<br>(Km) | Remarks   |
|--|--|-----------------------|-----------------|--------------|----------------------|--------------------------------|---|
| 1  | 2  | 3                     | 4               | 5            | 6                    | 7                              | 8   |
| State Assam (East -West Corridor Projects) |  |                       |                 |              |                      |                                |   |
| 1.   | 4 laning from WB Border (Srirampur) to Kochugaon section (AS-12) | 31C / 27              | Kokrajhar (BTC) | NHDP PH - II | 30.000               | 27.595                         | The Contract was terminated on 29.03.2016. Project rewarded on 31.07.2017 to M/s Simplex Infrastructure Projects Ltd. |

| 1   | 2  | 3        | 4                          | 5                          | 6      | 7      | 8                                     |
|-----|--|----------|----------------------------|----------------------------|--------|--------|---------------------------------------|
| 2.  | 4 laning from Kochugaon to Karigaon section (AS-11)                      | 31C / 27 |                            | NHDP<br>PH - II+<br>E8:E23 | 29.715 | 29.715 | Project<br>Completed                  |
| 3.  | 4 laning from Karigaon to Rakhaldobi section (AS-10)                     | 31C/27   | Bongaigaon & Chirang (BTC) | NHDP<br>PH - II            | 32.671 | 32.671 | Project<br>Completed                  |
| 4.  | 4 laning from Rakhaldobi to Patiladoha section (AS-09)                   | 31/27    | Bongaigaon                 |                            | 21.500 | 21.500 | Project<br>Completed                  |
| 5.  | 4 laning from Patiladoha to Kaljhar section (AS-08)                      | 31/27    | Barpeta & Baska (BTC)      |                            | 30.000 | 30.000 | Project<br>Completed                  |
| 6.  | 4 laning from Kaljhar to Patacharkuchi section (AS-07)                   | 31/27    | Barpeta                    | NHDP<br>PH - II            | 27.300 | 25.405 | Ongoing<br>Project                    |
| 7.  | 4 laning from Patacharkuchi to Nalbari section (AS-06)                   | 31/27    | Nalbari & Baska (BTC)      |                            | 24.700 | 24.700 | Project<br>Substantially<br>Completed |
| 8.  | 4 laning from Nalbari to Puthimari section (AS-05)                       | 31/27    | Nalbari & Kamrup (Rural)   |                            | 28.000 | 28.000 | Project<br>Completed                  |
| 9.  | 4 laning from Puthimari to Amingaon section (AS-04)                      | 31/27    | Kamrup (Rural)             |                            | 26.814 | 26.814 | Project<br>Completed                  |
|     | State Assam (East - West Corridor Projects)                              |          |                            |                            |        |        |                                       |
| 10. | Construction of New Brahamaputra Bridge (Amingaon to Jalukbari) (AS- 28) | 31/27    | Kamrup (Metrol)            |                            | 4.700  | 4.700  | Project<br>Substantially<br>Completed |
| 11. | 4 laning of Guwahati Bypass  | 37/27    | Kamrup (Metrol)            |                            | 18.000 | 18.000 | Project<br>Completed                  |
| 12. | 4 laning from Khanapara (Guwahati) to Sonapur (AS-03)                    | 37/27    | Kamrup (Metrol)            |                            | 19.100 | 19.100 | Ongoing<br>Project                    |

| 1   | 2  | 3     | 4                 | 5 | 6      | 7      | 8                               |
|-----|--|-------|-------------------|---|--------|--------|---------------------------------|
| 13. | 4 laning from Sonapur to Jagiroad section (AS-20)                  | 37/27 | Kamrup (Metrol)   |   | 22.000 | 22.000 | Project Substantially Completed |
| 14. | 4 laning from Jagirod to Dharmatul section (AS-19)                 | 37/27 | Morigaon          |   | 25.500 | 25.500 | Project Completed               |
| 15. | 4 laning from Dharmatul to Raha section (AS-02)                    | 37/27 | Morigaon & Nagaon |   | 24.500 | 24.500 | Project Completed               |
| 16. | 4 laning from Raha to Nagaon section (i/c Naogaon Bypass) (AS- 18) | 37/27 |                   |   | 23.663 | 23.663 | Project Completed               |
| 17. | 4 laning from Nagaon to Doboka section (AS-17)                     | 36/27 | Nagaon            |   | 30.362 | 30.362 | Project Completed               |
| 18. | 4 laning from Doboka to Lanka section (i/c Daboka Bypass) (AS-16)  | 54/27 |                   |   | 24.032 | 24.032 | Project Completed               |
| 19. | 4 laning from Lanka to Udali section (AS-15)                       | 54/27 |                   |   | 18.000 | 18.000 | Project Completed               |
| 20. | 4 laning from Udali to Manderdisa (Lumding) section (AS-27)        | 54/27 | Hojai             |   | 20.250 | 20.250 | Project Substantially Completed |
| 21. | 4 laning from Manderdisa (Lumding) to Hatikhali section(AS-26)     | 54/27 | Dima Hasao        |   | 22.900 | 22.900 | Project Substantially Completed |
|     | State Assam East - West Corridor Projects)                         |       |                   |   |        |        |                                 |
| 22. | 4 laning from Hatikhali to Lailing section (AS-25)                 | 54/27 |                   |   | 27.600 | 27.600 | Project Substantially Completed |
| 23. | 4 laning from Lailing to Maibong section (AS-24)                   | 54/27 |                   |   | 15.450 | 15.450 | Project Completed               |

| 1     | 2  | 3     | 4          | 5 | 6       | 7       | 8                               |
|-------|--|-------|------------|---|---------|---------|---------------------------------|
| 24.   | 4 laning from Maibong to Narimbanglo section (AS-23) | 54/27 |            |   | 15.570  | 15.390  | Project Substantially Completed |
| 25.   | 4 laning from Narimbanglo to Jatinga section (AS-22) | 54/27 | Dima Hasao |   | 23.380  | 20.940  | Foreclosed                      |
| 26.   | 4 laning from Jatinga to Harangajao section (AS-21)  | 54/27 |            |   | 25.190  | 4.000   | Contract Terminated             |
| 27.   | 4 laning from Balachera to Silchar section (AS-01)   | 54/27 | Cachar     |   | 25.760  | 25.760  | Project Completed               |
| Total |  |       |            |   | 636.657 | 608.547 |                                 |

**Statement – II**

| S. No. | Contract Stretch   | District        | Pkg No. | NH No.<br>(Old / New) | Length<br>(km) | Date of                                   |               |                   |
|--------|--|-----------------|---------|-----------------------|----------------|---|---------------|-------------------|
|        |  |                 |         |                       |                | Commence-<br>ment<br>(as per<br>contract) | Comp<br>(Org) | Comp<br>(likely)  |
| 1      | 2  | 3               | 4       | 5                     | 6              | 8   | 9             | 10                |
| 1.     | Four Laning of WB Border (Srirampur) to Kochugaon section from Km 00.00 to Km 30.00 (Terminated)               | Kokrajhar (BTC) | {AS-12} | 31C / 27              | 30.000         | 18.10.05                                  | 17.04.08      | -                 |
|        | Balance work of four Laning of WB Border (Srirampur) to Kochugaon section from Km 00.00 to Km 30.00 (Rewarded) |                 |         |                       |                | 05.10.17                                  | 04.04.20      | -                 |
| 2.     | Four Laning of Kochugaon to Karigaon section from Km 30.00 to Km 60.00   |                 | {AS-11} | 31C / 27              | 29.715         | 06.10.05                                  | 05.04.08      | Project Completed |

| 1  | 2  | 3                          | 4       | 5       | 6      | 8        | 9        | 10                                |
|----|--|----------------------------|---------|---------|--------|----------|----------|-----------------------------------|
| 3. | Four Laning of Karigaon to Rakhaldobí section from Km 60.0 to Km 93.00 (Old length 33.00 Km) | Bongaigaon & Chirang (BTC) | {AS-10} | 31C 127 | 32.671 | 06.10.05 | 05.04.08 | Project Completed                 |
| 4. | Four Laning of Rakhaldobí to Patiladoha section from Km 961.50 to Km 983.00                  | Bongaigaon                 | {AS-9}  | 31/27   | 21.500 | 03.11.05 | 02.05.08 | Project Completed                 |
| 5. | Four Laning of Patiladoha to Kaljhar section from Km 983.00 to Km 1013.00                    | Barpeta & Baska (BTC)      | {AS-8}  | 31/27   | 30.000 | 03.11.05 | 02.05.08 | Project Completed                 |
| 6. | Four Laning of Kaljhar to Patacharkuchi section from Km 1013.00 to Km 1040.30                | Barpeta                    | (AS-7)  | 31/27   | 27.30  | 19.10.05 | 19.04.08 | 31.03.19.                         |
| 7. | Four Laning of Patacharkuchi to Nalbari section from Km 1040.30 to Km 1065.00                | Nalbari & Baska (BTC)      | (AS-6)  | 31/27   | 24.700 | 10.11.05 | 10.07.08 | 26.04.19<br>(For full completion) |
| 8. | Four Laning of Nalbari to Puthimari section from Km 1065.00 to Km 1093.00                    | Nalbari & Kamrup (Rural)   | (AS-5)  | 31/27   | 28.000 | 02.12.05 | 01.06.08 | Project Completed                 |
| 9. | Four Laning of Puthimari to Amingaon section from Km 1093.00 to Km 1119.814                  | Kamrup (Rural)             | (AS-4)  | 31/27   | 26.814 | 02.12.05 | 01.06.08 | Project Completed                 |

| 1   | 2   | 3                 | 4       | 5     | 6      | 8        | 9        | 10                                |
|-----|---|-------------------|---------|-------|--------|----------|----------|-----------------------------------|
| 10. | Construction of New Brahamaputra Bridge (Amingaon to Jalukbari) from Km 1119.81 to Km 1124.51   | Kamrup (Metrol)   | (AS-28) | 31/27 | 4.700  | 22.10.06 | 25.04.10 | 30.04.19<br>(For full completion) |
| 11. | Four Laning of Khanapara (Guwahati) to Sonapur section from Km 163.90 to Km 183.00              | Kamrup (Metrol)   | (AS-3)  | 37/27 | 19.100 | 25.10.05 | 24.07.08 | 31.12.18                          |
| 12. | Four Laning of Sonapur to Jagiroad section from Km 183.00 to Km 205.00                          | Kamrup (Metrol)   | (AS-20) | 37/27 | 22.000 | 21.12.05 | 20.06.08 | 28.02.19<br>(For full completion) |
| 13. | Four Laning of Jagiroad to Dharmatul section from Km 205.00 to Km 230.50                        | Morigaon          | {AS-19} | 37/27 | 25.500 | 25.11.05 | 30.06.08 | Project Completed                 |
| 14. | Four Laning of Dharmatul to Raha section from Km 230.50 to Km 255.00                            | Morigaon & Nagaon | {AS-02} | 37/27 | 24.500 | 25.11.05 | 30.06.08 | Project Completed                 |
| 15. | Four Laning of Raha to Nagaon section from Km 255.00 to Km 262.725 & 15.943 Km of Nagaon Bypass | Nagaon            | {AS-18} | 37/27 | 23.663 | 16.11.05 | 15.05.08 | Project Completed                 |
| 16. | Four Laning of Nagaon to Daboka section from Km 5.500 to Km 35.862                              |                   | {AS-17} | 36/27 | 30.362 | 25.11.05 | 01.07.08 | Project Completed                 |

| 1   | 2  | 3          | 4                      | 5     | 6       | 8        | 9        | 10                                |
|-----|--|------------|------------------------|-------|---------|----------|----------|-----------------------------------|
| 17. | Four Laning of Daboka to Lanka section from Km 0.00 to Km 22.00 & 4.14 Km of Dakota Bypass         |            | {AS-16}                | 54/27 | 24.032  | 29.11.05 | 28.06.08 | Project Completed                 |
| 18. | Four Laning of Lanka to Udali section from Km 22.0   | to Km 40.0 | including Lanka Bypass |       | {AS-15} | 54/27    | 18.000   | 14.03.08                          |
| 19. | Four Laning of Udali to Manderdisa (Lumding) section from Km 40.00 to Km 60.50                     | Hojai      | {AS-27}                | 54/27 | 20.250  | 15.10.06 | 14.04.09 | 31.12.18<br>(For full completion) |
| 20. | Four Laning of Manderdisa (Lumding) to Hatikhali section from Km 60.50 to Km 83.40                 | Dima Hasao | {AS-26}                | 54/27 | 22.900  | 24.07.11 | 23.01.14 | 30.09.18<br>(For full completion) |
| 21. | Four Laning of Hatikhali to Laining section from Km 83.40 to Km 111.00                             |            | {AS-25}                | 54/27 | 27.600  | 31.01.11 | 31.07.13 | 31.03.19<br>(For full completion) |
| 22. | Four Laning of Lailing to Maibong section from Km 111.00 to Km 126.55                              |            | {AS-24}                | 54/27 | 15.450  | 14.01.11 | 13.07.13 | Project Completed                 |
| 23. | Four Laning of Maibong to Narimbanglo section from Km 126.45 to Km 140.70 & Km 164.08 to Km 165.40 | Dima Hasao | {AS-23}                | 54/27 | 15.570  | 05.08.06 | 04.02.09 | 31.12.18<br>(For full completion) |

| 1                                    | 2   | 3      | 4       | 5     | 6             | 8        | 9        | 10                   |  |
|--------------------------------------|---|--------|---------|-------|---------------|----------|----------|----------------------|--|
| 24.                                  | Four Laning of Narimbanglo to Jatinga section from Km 140.70 to Km 164.08 |        | {AS-22} | 54/27 | 23.380        | 03.11.11 | 02.05.14 | Foreclosed           |  |
| 25.                                  | Four Laning of Jatinga to Harangajao section from Km 165.40 to Km 190.59  |        | {AS-21} | 54/27 | 25.190        | 30.10.11 | 29.04.14 | Contract Terminated. |  |
| 26.                                  | Four Laning of Balachera to Silchar section from Km 275.00 to Km 300.76   | Cachar | (AS-1)  | 54/27 | 25.760        | 17.09.04 | 16.09.07 | Project Completed    |  |
| Grand Total                          |   |        |         |       | 618.657       |          |          |                      |  |
| Guwahati Bypass                      |   |        |         |       | 18.000<br>Km  |          |          |                      |  |
| Total Length of East - West Corridor |   |        |         |       | 636.657<br>Km |          |          |                      |  |

| S. No. | Contract Stretch   | Cost of Award (Rs in Crore) | Revised Cost (Rs in Crore) | Additi-<br>onal Cost (Rs in Crore) |                  |                 |                 |                   | Remarks  |
|--------|--|-----------------------------|----------------------------|------------------------------------|------------------|-----------------|-----------------|-------------------|--|
|        |  |                             |                            |                                    | During FY 14 -15 | During FY 15-16 | During FY 16-17 | During FY 2017-18 |  |
| 1      | 2  | 17                          | 18                         | 19                                 | 23               | 24              | 25              | 26                | 32   |
| 1.     | Four Laning of WB Border (Srirampur) to Kochugaon section from Km 00.00 to Km 30.00 (Terminated)               | 218.38                      | 218.38                     | 0.00                               | 3.22             | 0.00            | 0.19            | 0.00              | The Contract was terminated on 29.03.2016                            |
|        | Balance work of four Laning of WB Border (Srirampur) to Kochugaon section from Km 00.00 to Km 30.00 (Rewarded) | 129.19                      | 129.19                     | 0.00                               | 0.00             | 0.00            | 0.00            | 0.00              | Balance work was Re-awarded on 31.07.2017 to M/s Simplex infra Ltd.. |

| 1  | 2  | 17     | 18     | 19    | 23    | 24    | 25    | 26    | 32  |
|----|--|--------|--------|-------|-------|-------|-------|-------|---|
| 2. | Four Laning of Kochugaon to Karigaon section from Km 30.00 to Km 60.00                       | 199.41 | 220.20 | 20.79 | 24.38 | 38.00 | 21.22 | 29.45 | Project Completed   |
| 3. | Four Laning of Karigaon to Rakhaldobi section from Km 60.0 to Km 93.00 (Old length 33.00 Km) | 248.69 | 281.78 | 33.09 | 56.46 | 63.93 | 37.26 | 15.58 | Project Completed   |
| 4. | Four Laning of Rakhaldobi to Patiladoha section from Km 961.50 to Km 983.00                  | 131.23 | 151.91 | 20.68 | 9.14  | 0.00  | 0.00  | 2.38  | Project Completed   |
| 5. | Four Laning of Patiladoha to Kaljhar section from Km 983.00 to Km 1013.00                    | 187.08 | 204.00 | 16.92 | 10.31 | 5.26  | 0.00  | 0.00  | Project Completed   |
| 6. | Four Laning of Kaljhar to Patacharkuchi section from Km 1013.00 to Km 1040.30                | 207.17 | 230.00 | 22.84 | 7.81  | 5.37  | 22.47 | 0.66  | Show Caused Notice has been issued to the contractor by the NHAI HQ under clause 63.1 of CoPA |
| 7. | Four Laning of Patacharkuchi to Nalbari section from Km 1040.30 to Km 1065.00                | 182.48 | 193.26 | 10.78 | 4.16  | 4.31  | 6.00  | 2.88  | Project Substantially Completed   |
| 8. | Four Laning of Nalbari to Puthimari section from Km 1065.00 to Km 1093.00                    | 192.87 | 236.75 | 43.88 | 53.64 | 12.91 | 0.00  | 6.31  | Project Completed   |

| 1   | 2   | 17     | 18     | 19     | 23    | 24    | 25    | 26    | 32  |
|-----|---|--------|--------|--------|-------|-------|-------|-------|---|
| 9.  | Four Laning of Puthimari to Amingaon section from Km 1093.00 to Km 1119.814                     | 173.63 | 210.00 | 36.37  | 55.40 | 41.74 | 0.00  | 4.42  | Project Completed   |
| 10. | Construction of New Brahamaputra Bridge (Amingaon to Jalukbari) from Km 1119.81 to Km 1124.51   | 238.14 | 360.84 | 122.70 | 56.61 | 50.32 | 49.39 | 5.15  | Project Substantially Completed. Under DLP Bridge has been inaugurated on 29.01.2017. |
| 11. | Four Laning of Khanapara (Guwahati) to Sonapur section from Km 163.90 to Km 183.00              | 166.72 | 174.34 | 7.62   | 0.00  | 21.22 | 0.00  | 4.72  | Ongoing Project   |
| 12. | Four Laning of Sonapur to Jagiroad section from Km 183.00 to Km 205.00                          | 137.75 | 167.98 | 30.23  | 0.00  | 4.13  | 6.11  | 13.27 | Project Substantially Completed. Under DLP  |
| 13. | Four Laning of Jagiroad to Dharmatul section from Km 205.00 to Km 230.50                        | 173.14 | 284.27 | 111.13 | 40.46 | 24.80 | 1.76  | 8.19  | Project Completed   |
| 14. | Four Laning of Dharmatul to Raha section from Km 230.50 to Km 255.00                            | 273.80 | 372.91 | 99.11  | 5.73  | 13.51 | 22.86 | 24.01 | Project Completed   |
| 15. | Four Laning of Raha to Nagaon section from Km 255.00 to Km 262.725 & 15.943 Km of Nagaon Bypass | 238.72 | 301.21 | 62.49  | 0.00  | 0.00  | 0.00  | 0.00  | Project Completed   |

| 1   | 2  | 17       | 18                | 19     | 23     | 24    | 25    | 26    | 32   |
|-----|--|----------|-------------------|--------|--------|-------|-------|-------|--|
| 16. | Four Laning of Nagaon to Daboka section from Km 5.500 to Km 35.862                         | 202.18   | 309.83            | 107.65 | 0.00   | 0.00  | 0.00  | 0.00  | Project Completed                          |
| 17. | Four Laning of Daboka to Lanka section from Km 0.00 to Km 22.00 & 4.14 Km of Dakoka Bypass | 198.65   | 221.57            | 22.92  | 0.00   | 0.00  | 0.00  | 0.00  | Project Completed                          |
| 18. | Four Laning of Lanka to Udali section from Km 22.0   | 13.09.10 | Project Completed | 143.97 | 186.76 | 42.79 | 0.00  | 0.00  | 0.00                                       |
| 19. | Four Laning of Udali to Manderdisa (Lumding) section from Km 40.00 to Km 60.50             | 198.68   | 229.40            | 30.72  | 46.98  | 31.49 | 28.35 | 24.33 | Project Substantially Completed. Under DLP |
| 20. | Four Laning of Manderdisa (Lumding) to Hatikhali section from Km 60.50 to Km 83.40         | 255.00   | 326.25            | 71.25  | 81.26  | 89.06 | 49.58 | 54.72 | Project Substantially Completed. Under DLP |
| 21. | Four Laning of Hatikhali to Laining section from Km 83.40 to Km 111.00                     | 372.63   | 279.65            | -92.98 | 67.89  | 41.06 | 48.35 | 50.26 | Project Substantially Completed. Under DLP |
| 22. | Four Laning of Lailing to Maibong section from Km 111.00 to Km 126.55                      | 225.33   | 210.84            | -14.49 | 27.81  | 32.22 | 14.19 | 24.92 | Project Completed                          |

| 1                                    | 2   | 17      | 18      | 19      | 23     | 24     | 25     | 26     | 32  |
|--------------------------------------|---|---------|---------|---------|--------|--------|--------|--------|---|
| 23.                                  | Four Laning of<br>Maibong to<br>Narimbanglo<br>section from Km<br>126.45 to Km<br>140.70 & Km<br>164.08 to Km<br>165.40 | 317.11  | 404.00  | 86.89   | 41.07  | 40.30  | 39.69  | 6.14   | Project<br>Substantially<br>Completed.<br>Under DLP<br>Affected by<br>landslide.<br>180m road has<br>been<br>damaged.   |
| 24.                                  | Four Laning of<br>Narimbanglo to<br>Jatinga section<br>from Km 140.70 to<br>Km 164.08                                   | 318.69  | 612.90  | 294.21  | 64.96  | 71.52  | 104.24 | 118.76 | Affected by<br>landslide. 4<br>lane has been<br>damaged in<br>some areas<br>due to<br>landslide &<br>sinking.<br>Package<br>foreclosed  |
| 25.                                  | Four Laning of<br>Jatinga to<br>Harangajao<br>section from Km<br>165.40 to Km<br>190.59                                 | 333.83  | 362.95  | 29.12   | 22.81  | 18.18  | 6.98   | 0.00   | Contract<br>Terminated. 4<br>lane has been<br>damaged due<br>to landslide &<br>sinking. The<br>maintenance<br>of the existing<br>NH has been<br>taken up for<br>the benefits of<br>the road users<br>and the road is<br>being<br>maintained<br>now. |
| 26.                                  | Four Laning of<br>Balachera to<br>Silchar section<br>from Km 275.00 to<br>Km 300.76                                     | 115.86  | 151.60  | 35.74   | 14.26  | 0.17   | 11.45  | 0.00   | Completed<br>Grand Total  |
| Grand Total                          |   | 5780.32 | 7032.77 | 1252.45 | 694.36 | 609.50 | 470.09 | 396.15 |   |
| Guwahati Bypass                      |   |         |         |         |        |        |        |        |   |
| Total Length of East - West Corridor |   |         |         |         |        |        |        |        |   |

### Shortage of Iron Ore

666. DR. UDIT RAJ: Will the Minister of MINES be pleased to state:

(a) whether the Government is aware that the delays in renewal of expired mining leases and lack of efficient exploration methods are likely to create severe crisis/ shortfall of iron ore production in the country;

(b) if so, the details thereof; and

(c) the details of steps proposed to be taken by the Government to meet the said projected severe crisis/shortfall?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY): (a) to (c) The Government has notified Mines and Minerals (Development and Regulation) Amendment Act, 2015 to streamline grant of mining leases in order to maintain sufficient availability of raw materials for the various sectors. The most important provisions of the amended Act are as follows:

- (i) All mineral concessions will be granted only through auction;
- (ii) Uniform lease period of 50 years; no renewals; auction at the end of lease period;
- (iii) To ensure the uninterrupted supply of raw material to the industries, section 8A(5) and 8A(6) of MMDR Amendment Act, 2015 provides for deemed extension to non-captive mines upto the year 2020 and captive mines upto the year 2030;

To ensure supply of raw material by timely auction of leases expiring in 2020 under section 8A(5) of the MMDR Act, the Central Government has amended the Mineral Conservation and Development Rules, 2017 vide gazette notification no. G.S.R. 289(E) dated 27.03.2018 making it mandatory for the lease holders to carry out G2 level exploration over the entire mineralised area by 1st April, 2019. In case the lease holder fails to perform his duties, the State Government may take action for enforcing compliance under the Statute.

The State Governments are empowered to carry out auction of mineral blocks under the extant act/rules. As on date, 19 blocks of iron ore have been successfully auctioned with a reserve of 581.577 million tonnes. Additionally, 2 blocks of Iron ore with reserves of 93.87 million tonnes have also been put for auction in the State of Odisha and are currently at NIT (Notice Inviting Tender) stage, which will increase the production of iron ore in the country.

### Schemes for Upgradation of Roads into NHs

667. SHRI PRATAP SIMHA:

KUMARI SHOBHA KARANDLAJE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of schemes under which highways, access roads and roads in rural areas are being upgraded/developed by the Government;

(b) the details of target and achievement for construction of NHs during the last three years; and

(c) the details of the important steps taken by the Government to expedite completion of these projects and to make the construction of these projects hassle free?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) National Highways are being upgraded/developed under various phases of National Highways Development Project (NHDP), National Highways Originals (NHO), Left Wing Extremism (LWE), Special Accelerated Road Development Program for North East (SARDP- NE), Vijayawada Ranchi Corridor (VRC), Externally Aided Projects (EAP), Bharatmala, Setubharatam & Chardham. Ministry supports state government financially to develop their rural areas through Central Road Funds and Inter-State Connectivity & Economical Importance schemes.

(b) The target and achievement for construction of National Highways during the last three years are as follows: (length in km)

| S. No.  | Target (km) | Achievement (km) |
|---------|-------------|------------------|
| 2015-16 | 10950       | 6061             |
| 2016-17 | 15000       | 8231             |
| 2017-18 | 15000       | 9829             |

(c) The details of the important steps taken by the Government to expedite completion of projects & make them hassle free are given in the enclosed Statement.

#### **Statement**

##### *The Corrective Measures Taken by the Government to Expedite The Work*

- Streamlining of land acquisition
- Disputes Resolution mechanism revamped
- Award of projects after adequate preparation in terms of land acquisition, clearances etc. Process of obtaining clearances from different Ministries/Dept. would commence as soon as the alignment is finalized and final feasibility report is submitted.
- Correctly worked out utility estimates is to be obtained at the earliest after the alignment finalization and shall form part of appraisal proposal.
- The process of project appraisal should commence at the earliest on receipt of the Final Detailed Project Report (DPR) and Technical schedules.
- ROBs: The procedure for GAD approved by Railways for ROBs simplified and made online. Maintenance charges which were hampering the progress of many projects stand waived by railways. Standard design put on website.
- Close coordination with other Ministries and State Governments
- One time fund infusion
- Completion of major portion of land acquisition prior to initiation of bid.
- Regular review at various levels.
- Proposed exit for Equity Investors

- Securitization of road sector loans
- Rationalize compensation for delays attributed to authority

*[Translation]*

#### **Rural Road Connectivity**

668. SHRI RAHUL KASWAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether due to the existence of railway track in between both side of roads and absence of unmanned/manned railway crossing or rail under bridge on it, the villages have not been connected with roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) if so, the details thereof, State/ UT-wise including Rajasthan;

(c) whether the Government proposes to provide additional funds for the construction of rail under bridges/rail over bridges to facilitate villages deprived of such roads constructed under the PMGSY;

(d) if so, the details thereof and the time by which the said work is likely to be completed; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) Rural Roads is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide road connectivity, by way of single all weather road to the eligible unconnected habitations in the Core Network. There is no provision of constructing rail under pass/railway level crossing on railway lines at railway crossing on roads constructed under PMGSY. However, recently Ministry of Railways requested this Ministry that while sanctioning any work of road under PMGSY scheme, suitable provision should be made in the estimate to include provision of a subway to facilitate crossings of railway tracks or road alignment should be planned in such a way that it should connect to the existing level crossing or subway. This Ministry has accordingly requested all the PMGSY implementing States to comply with the advice of the Ministry of Railways in future projects of PMGSY.

**Panchayat Bhawans**

669. DR. BANSHILAL MAHATO:

SHRI LAKHAN LAL SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the number of Panchayat Bhawans constructed in various States/ UTs during the last three years and the current year;

(b) the number of Gram Panchayats still without Panchayat Bhawan in the country, State/ UT-wise;

(c) the details of funds allocated to the States/UTs for construction of Panchayat Bhawans during each of the last three years and the current year; and

(d) the steps taken/being taken by the Government to ensure the availability of Panchayat Bhawan to each Gram Panchayat in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): (a) to (d) Panchayat is a State subject and providing Panchayat Bhawans for Gram Panchayats (GP) is primarily the responsibility of State Government/Union Territory (UT). The States are expected to mobilise

funds for GP Bhawans from various sources. Details of GP Bhawans constructed under the various schemes are maintained at State/UT level. As enclosed as Statement there are around 65,794 Gram Panchayats without Panchayat Bhawans.

Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj had provided financial assistance to States/ UTs for construction of Panchayat Bhawans upto 2014-15 against their proposals. During last three years *i.e.* from 2015-16 to 2017-18, this Ministry did not provide financial support to States for construction of Panchayat Bhawans. The States were advised to converge the funds available under MGNREGA and other relevant schemes for construction of Gram Panchayat Bhawans. Under the restructured centrally sponsored scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), operationalised during the current financial year *i.e.* 2018- 19, financial assistance is available for the construction of Panchayat Bhawans. During current year, the Ministry has sanctioned funds to States/ UTs for construction of Panchayat Bhawans on the basis of proposals from States, and the gaps in States regarding Panchayat Bhawan and overall allocation of funds. The funds sanctioned during 2018-19, for construction of Panchayat Bhawans are given in the enclosed Statement.

**Statement**

*Number of Gram Panchayats Without Own Building and Fund Sanctioned During 2018-19  
for Construction of Panchayat Bhawan*

| S. No. | Name of the State/ UT | GPs* without<br>Panchayat Bhawan | Amount sanctioned during 2018-19<br>(as on 04/12/2018)<br>(Rs. in Crore) |
|--------|-----------------------|----------------------------------|--|
| 1      | 2                     | 3                                | 4  |
| 1.     | Andhra Pradesh        | 1307                             |  |
| 2.     | Arunachal Pradesh     | 1233                             | 13.00  |
| 3.     | Assam                 | 314                              | 4.00   |
| 4.     | Bihar                 | 1055                             |  |
| 5.     | Chhattisgarh          | 0                                |  |
| 6.     | Gujarat               | 227                              |  |

| 1     | 2                           | 3     | 4      |
|-------|-----------------------------|-------|--------|
| 7.    | Haryana                     | 3827  |        |
| 8.    | Himachal Pradesh            | 9     |        |
| 9.    | Jammu and Kashmir           | 1259  |        |
| 10.   | Jharkhand                   | 276   |        |
| 11.   | Karnataka                   | 460   |        |
| 12.   | Kerala                      | 3     | 1.00   |
| 13.   | Madhya Pradesh              | 0     |        |
| 14.   | Maharashtra                 | 4077  | 21.50  |
| 15.   | Mizoram                     | 100   | 1.00   |
| 16.   | Manipur                     | 57    |        |
| 17.   | Odisha                      | 0     | 1.00   |
| 18.   | Punjab                      | 7624  |        |
| 19.   | Rajasthan                   | 4077  | 8.00   |
| 20.   | Sikkim                      | 43    | 0.40   |
| 21.   | Tamil Nadu                  | 2651  | 9.00   |
| 22.   | Tripura                     | 56    | 1.00   |
| 23.   | Telangana                   | 4390  |        |
| 24.   | Uttarakhand                 | 6355  |        |
| 25.   | Uttar Pradesh               | 26317 | 60.00  |
| 26.   | West Bengal                 | 38    |        |
| 27.   | Dadra and Nagar Haveli      | 9     |        |
| 28.   | Daman and Diu               | 0     |        |
| 29.   | Goa                         | 12    |        |
| 30.   | Chandigarh                  | 11    |        |
| 31.   | Lakshadweep                 | 5     |        |
| 32.   | Andaman and Nicobar Islands | 11    |        |
| Total |                             | 65794 | 119.90 |

Source:\*Compiled in the Ministry from information provided by States/UTs.

#### Services of NIS Trained Coaches

670. PROF. CHINTAMANI MALVIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to engage the National Institute of Sports (NIS) trained coaches for various Central and State level schemes in the country;

(b) so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to establish any sports academy in Madhya Pradesh for promotion of sports among boys and girls particularly those belonging to scheduled castes and scheduled tribes;

(d) if so, the details thereof; and

(e) whether the Government provides funds to State Governments for the management of sports academies and if so, the details thereof indicating the ratio of share?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) Sports Authority of India (SAI) engages National Institutes of Sports (NIS) trained coaches for its various schemes, being implemented all over India. The engagement of coaches for various schemes of Central and State Governments, PSUs, etc. is carried out by the respective departments/organizations.

(c) Ministry of Youth Affairs and Sports (MYAS) through SAI has established two (one each in Judo and Athletics) National Sports Academies in Bhopal, Madhya Pradesh. Selection of players in Academies is done on merit from all sections of the society including schedule caste and schedule tribe.

(d) SAI-National Sports Academy scheme is one of the sports promotional schemes of Sports Authority of India. SAI Sports Academies are single-discipline high performance residential sports training centres for training of best young talent selected on all India basis with high performance coaches, adequate scientific back-up and state-of-art-facilities, with focus on participation and medal winning in international tournaments including commonwealth games, Asian Games & Olympics.

At present, two SAI National Sports academies are operational in Bhopal, Madhya Pradesh:-

- (i) SAI National Athletics (Middle & Long Distance) Academy, Bhopal

- (ii) SAI National Judo Academy, Bhopal

(e) Madam, under the Khelo India Scheme, a Central Sector Scheme implemented by this Ministry, there is provision for giving grant-in-aid to State Governments which can be used for establishment, operation and maintenance of Sports Academies in respect of identified sports disciplines. An indicative budget of Rs. 60 cr. upto the year 2019-20 has been earmarked for support to National / State/ Regional level Sports Academies including those under the State Governments.

#### **Ram Vana-Gaman Marg**

671. SHRI BHAIRON PRASAD MISHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has taken a decision to construct 'Ram Vana-Gaman' Marg from Ayodhya to Chitrakoot;

(b) if so, the details thereof; and

(c) the time by which construction of said Marg is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The stretch from Ayodhya to Pratapgarh is National Highway 96. This stretch has already been developed to 2 lane with paved shoulder except in about 30 km, for which the work of 2 lane with paved shoulder has already been awarded. The stretch from Pratapgarh to Chitrakoot is National Highway 731 A, which is in DPR stage.

*[English]*

#### **Separate Toll Plazas for VIPs**

672. DR. KIRIT SOMAIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has taken steps for providing a separate lane at toll plazas for VIPs as per

the directions of Madras High Court few months back and if so, the details thereof;

(b) the details of the VIPs who can use this separate lane;

(c) whether any notification has been issued in this regard and if so, the details thereof;

(d) if not, the reasons therefor; and

(e) by when the notification would be issued?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (e) No, Madam. No such proposal is under consideration.

*[Translation]*

#### **DPR for Delhi-Jaipur Expressway**

673. SHRI ARJUN LAL MEENA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Union Government has received DPR of Delhi-Jaipur Expressway from Rajasthan;

(b) if so, the reasons for not according top priority to the Delhi-Jaipur Expressway by preparing DPR of the above said route; and

(c) the time by which the construction of the Expressway is likely to begin?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The Detailed Project Report / feasibility study for Green Field Delhi-Vadodara-Mumbai Expressway has been initiated under Bharatmala Pariyojana which intersects Agra-Jaipur National Highway near Dausa. Therefore, the alternate route / Expressway from Delhi to Jaipur comprises of Delhi-Dausa section of Green Field Delhi-Vadodara-Mumbai Expressway and Dausa-Jaipur section of Agra-Jaipur National Highway. The procurement process for

civil works of Delhi-Dausa section of Delhi-Vadodara-Mumbai Expressway has also been initiated.

*[English]*

#### **Status of Toilet Construction, Drainage and Rural Sanitation**

674. SHRI PARVESH SAHIB SINGH VERMA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of functional toilets constructed in the last four years;

(b) the major projects undertaken by the Government in rural areas with regard to drainage and rural sanitation in the last four years; and

(c) the major activities that have been carried out in association with voluntary agencies on rural water supply and sanitation and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH JIGAJINAGI): (a) and (b) The Swachh Bharat Mission (Gramin) [SBM(G)] was launched on 2nd October, 2014 with the aim to attain Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all rural households in the country. Since the launch of the Mission, 8.9 crore Individual household latrines (IHHLs) have been constructed so far. Under SBM(G), for disposal of human excreta use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1 -2 years and no drainage system is required.

(c) Under National Rural Drinking Water Programme (NRDWP), no voluntary agency has been associated for rural water supply. So far as sanitation is concerned, as sanitation is a State subject, SBM(G) is being implemented through the State Governments. The SBM(G) guidelines provide flexibility to the States/UTs to involve voluntary organisations in implementation the programme in the areas of awareness generation and capacity building, ensuring bulk supply of hardware for toilets, and for monitoring and evaluation.

**Modification in Group Workshed Scheme**

675. SHRI C. GOPALAKRISHNAN: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government has modified the existing Group Workshed Scheme for decentralized powerloom sector to organize powerloom units in a cluster and provide improved working condition;

(b) if so, the details thereof;

(c) the total number of powerloom industry benefited under this scheme for the last three years, State-wise; and

(d) the total amount released and spent by the Government under this scheme for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) and (b) Yes, Madam. Government has launched PowerTex India, a comprehensive scheme for Powerloom sector development with effect from 01.04.2017 to 31.03.2020, modifying the existing Group Workshed Scheme with improved the working conditions. The details are as under:

(i) Enhanced subsidy for construction of Group Workshed from flat Rs. 300/- for all groups to Rs. 400 per Sq. ft. for General, Rs. 750 per Sq. ft. for SC & Rs. 900 per Sq. ft. for ST Category.

(ii) The Additional subsidy for construction of Dormitory/workers accommodation which includes adequate hygienic toilets and bathrooms for accommodation of minimum 1.25 Persons/Powerlooms will be provided @ 125 Sq. ft. per person. The rate of subsidy per Sq. ft. for dormitory/worker's accommodation will be equal to the rate of subsidy per Sq. ft. applicable to the Group Workshed Scheme.

(iii) The Minimum number of Shuttleless looms per project to be installed has been reduced. At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width i.e. 230 cms and above are to be installed in the Workshed. Each beneficiary should have at least 4 nos. of Looms.

(c) and (d): The total number of powerloom industry benefitted state-wise, amount released and spent for the last three years, under this scheme is as under:

(Rs.in crore)

| S. No. | State          | 2015-16          |               | 2016-17          |               | 2017-18          |               | Total            |               |
|--------|----------------|------------------|---------------|------------------|---------------|------------------|---------------|------------------|---------------|
|        |                | Project approved | Fund released |
| 1      | 2              | 3                | 4             | 5                | 6             | 7                | 8             | 9                | 10            |
| 1.     | Andhra Pradesh | -                | -             | 1                | -             | -                | 0.24          | 1                | 0.24          |
| 2.     | Gujarat        | 6                | 15.55         | 29               | 15.59         | 97               | 17.31         | 132              | 48.45         |
| 3.     | Haryana        | -                | -             | -                | -             | -                | -             | -                | -             |
| 4.     | Karnataka      | -                | 0.04          | 2                | 1.12          | -                | -             | 2                | 1.16          |
| 5.     | Madhya Pradesh | 1                | -             | -                | 0.58          | 1                | 0.28          | 2                | 0.86          |
| 6.     | Maharashtra    | 1                | 4.27          | 18               | 2.71          | 14               | 3.70          | 33               | 10.68         |
| 7.     | Rajasthan      | -                | -             | -                | -             | -                | -             | -                | -             |
| 8.     | Tamil Nadu     | -                | 0.21          | -                | -             | 1                | -             | 1                | 0.21          |

| 1     | 2             | 3 | 4     | 5  | 6     | 7   | 8     | 9   | 10    |
|-------|---------------|---|-------|----|-------|-----|-------|-----|-------|
| 9.    | Uttar Pradesh | - | -     | -  | -     | -   | -     | -   | -     |
| 10.   | West Bengal   | - | -     | -  | -     | -   | -     | -   | -     |
| Total |               | 8 | 20.07 | 50 | 20.00 | 113 | 21.53 | 171 | 61.60 |

**Bacterial Bioremediation Technique  
for Ganga River Cleaning**

676. SHRI MOHANBHAI KALYANJIBHAI KUNDARIA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the quantum of funds provided for cleaning of Ganga river along with the success achieved therein so far;

(b) whether the Government proposes to utilise bacterial bioremediation technique for timely completion of Ganga river cleaning project;

(c) if so, the details and the benefits thereof;

(d) whether the side effects/damage possible by deployment of new technique have been considered before its use; and

(e) if so, the details and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) Government of India is supplementing the efforts of the state governments in addressing the pollution of river Ganga by providing financial assistance to the states. Government of India has provided an amount of Rs. 20,000 crore under the Namami Gange Programme. The Namami Gange Programme is an umbrella programme which integrates previous and currently ongoing initiatives by enhancing efficiency, extracting synergies and supplementing them with more comprehensive & better coordinated interventions.

Till, 30th Nov 2018, 254 projects of sewerage infrastructure, bioremediation, modular STPs, rural sanitation, industrial pollution abatement, river front development, ghats and crematoria development, ghat cleaning, river surface cleaning, biodiversity and afforestation, Rs.24,672 crore for various activities, out

of which 75 projects have been completed and 179 projects are at various stages of implementation.

Under sewerage infrastructure, till, 30th Nov 2018, 131 projects (105 on Ganga & 26 on tributaries) of sewerage infrastructure at a sanctioned cost of Rs. 19,742 crore have been taken up for creation of new 3083 MLD STP capacity, rehabilitation of 886 MLD STP capacity and laying of approx. 4871 KM sewerage networks. Till date, 31 Sewage projects for pollution abatement have been completed which has resulted in laying of 2268 Km sewer networks and creation of 560 MLD of sewage treatment plant capacity in Ganga basin.

(b) and (c) Bacterial remediation or bioremediation is a system of sewage treatment where microbial consortia/nutrient media consisting of naturally occurring bacteria, fungi or plants are used to remediate flowing sewage. This treatment method is significantly less costly and requires much shorter duration of time of few months only for commissioning and showing results. Implementing these techniques prevent degraded quality of water from flowing directly into river Ganga and its tributaries.

Bio-remediation projects have been sanctioned for Bakarganj and Danapur Cantt (Patna), Nehru Drain (Allahabad), Digha Ghat Drain (Patna), Laksar Drain (Haridwar), Rajapura Drain (Patna), Galaothi Drain (Bulandshehar), Ramnagar Drain (Varanasi), Assi River (Varanasi).

(d) and (e) Yes Madam, an expert evaluation Committee under chairmanship of Prof. S.P. Gautam, Ex- Chairman, Central Pollution Control Board with other members namely Sh. S.R. Wate, Ex-Director, National Environmental Engineering Research Institute (NEERI) and Member Secretary, Central Pollution Control Board, has been constituted which evaluates the proposals in its entirety including side effects/ possible damage etc. Based on their recommendation new technologies for bio-remediation of drains/ sewage treatment/ pollution abatement in the river Ganga basin is taken up for implementation.

**Air Fare in Gulf-Kerala Sector**

677. SHRI M.B. RAJESH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government has taken note of the hike in the air fares in the Gulf- Kerala sector;

(b) if so, whether the Government will direct Air India to operate more services and increase seats in this sector in the festival season to provide relief to passengers; and

(c) whether the Government will convene a meeting of representatives of airline companies to address the issue in a comprehensive manner?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION SHRI JAYANT SINHA: (a) and (b) Madam, pricing of air tickets is decided by each airline based on market dynamics and managed through their inventory management process. Airlines offer fares on various levels, which are driven by market forces. The airfares increase with the increase in demand as the lower fare buckets get sold out first. This is a global practice followed in the airline industry. Airlines are free to fix reasonable tariffs under the provision of sub-rule (1) of Rule 135, Aircraft Rules 1937 having regard to all relevant factors, including the cost of operation, characteristics of service, reasonable profit and the generally prevailing traffic. However, airlines remain compliant with the regulatory provisions of sub-rule 2 of Rule 135 as long as the fare charged by them does not exceed the fare established and displayed on their website. The airline operators themselves take decision with regard to increase in frequency depending upon commercial viability of routes and availability of resources.

(c) Does not arise.

[Translation]

**Agreement with Google for Flood Management**

678. SHRI RAJAN VICHARE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the damage caused by floods across the country during the last three years, State-wise;

(b) whether the Government has signed any agreement with Google company to make flood management more effective; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) The damage caused by floods across the country during the last three years, State- wise as per the data available with Central Water Commission is given in the enclosed Statement.

(b) and (c) Yes, Central Water Commission (CWC) has signed a collaboration agreement with Google for improving flood prediction system. As per the agreement, CWC and Google will share technical expertise in the field of artificial intelligence, machine learning, geo-spatial mapping and analysis of hydrological observation data to collaborate on (i) improving flood prediction systems, which will help provide location-targeted, actionable flood warnings, (ii) high priority research project utilizing Google Earth Engine to help visualize and improve flood management and (iii) a cultural project to build online exhibitions on the Rivers of India. The term of agreement is for three years.

**Statement***State-Wise Flood Damage During 2015\**

\* Tentative

| S. No. | Name of State  | Area Affected (Mha) | Population Affected (Million) | Damages to Crops |                   | Damage to Houses |                   |
|--------|----------------|---------------------|-------------------------------|------------------|-------------------|------------------|-------------------|
|        |                |                     |                               | Area (Mha)       | Value (Rs. Crore) | Nos.             | Value (Rs. Crore) |
| 1      | 2              | 3                   | 4                             | 5                | 6                 | 7                | 8                 |
| 1.     | Andhra Pradesh | 0.000               | 0.000                         | 0.000            | 0.000             | 103              | 0.000             |

| 1   | 2                             | 3     | 4      | 5     | 6         | 7       | 8        |
|-----|-------------------------------|-------|--------|-------|-----------|---------|----------|
| 2.  | Arunachal Pradesh             | 0.014 | 0.177  | 0.014 | 15.294    | 1702    | 16.946   |
| 3.  | Assam                         | 0.002 | 0.018  | 0.002 | 0.000     | 16      | 0.000    |
| 4.  | Bihar                         | 0.000 | 0.279  | 0.000 | 0.000     | 518     | 0.694    |
| 5.  | Chattisgarh                   | 0.000 | 0.000  | 0.000 | 0000      | 0       | 0.000    |
| 6.  | Goa                           | 0     | 0      | 0     | 0         | 0       | 0        |
| 7.  | Gujarat                       | 0.000 | 4.000  | 0.000 | 0.000     | 0       | 0.000    |
| 8.  | Haryana                       | 0.097 | 0.160  | 0.094 | 437.200   | 24      | 0.025    |
| 9.  | Himachal Pradesh              | 0006  | 6.865  | 0.000 | 121.380   | 3264    | 6690     |
| 10. | Jammu and Kashmir             | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 11. | Jharkhand                     | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 12. | Karnataka                     | 0.174 | 0.000  | 0.174 | 776.480   | 10427   | 12.020   |
| 13. | Kerala                        | 0.006 | 0.017  | 0.006 | 0.000     | 6705    | 0.000    |
| 14. | Madhya Pradesh                | 0.000 | 1.000  | 0.000 | 0.000     | 3442    | 0.000    |
| 15. | Maharashtra                   | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 16. | Manipur                       | 0.045 | 0.427  | 0.045 | 35.050    | 11607   | 43.000   |
| 17. | Meghalaya                     | 0.000 | 0.000  | 0.000 | 0.000     | 50      | 0.000    |
| 18. | Mizoram                       | 0.189 | 0.000  | 0.189 | 0386      | 4       | 0.200    |
| 19. | Nagaland                      | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 20. | Odisha                        | 0.046 | 0.012  | 0.046 | 0.000     | 573     | 0.000    |
| 21. | Punjab                        | 0.037 | 0.032  | 0.037 | 63.860    | 462     | 2.680    |
| 22. | Rajasthan                     | 1.559 | 6.257  | 0.464 | 1122.246  | 70290   | 48.339   |
| 23. | Sikkim                        | 0.600 | 0.000  | 0.600 | 0.000     | 0       | 0.000    |
| 24. | Tamilnadu                     | 0.383 | 3.042  | 0.383 | 2782788   | 3015270 | 0.000    |
| 25. | Tripura                       | 0.001 | 0.014  | 0.001 | 247.908   | 3255    | 20.735   |
| 26. | Uttar Pradesh                 | 0.000 | 0.010  | 0.000 | 0.000     | 6       | 0.000    |
| 27. | Uttarakhand                   | 0.000 | 0.000  | 0000  | 0.000     | 411     | 0.000    |
| 28. | West Bengal                   | 1.300 | 10.840 | 1.300 | 11433.680 | 830245  | 7895.630 |
| 29. | Andaman and Nicobar<br>Island |       | 0.002  |       | 0477      | 149     | 0.010    |
| 30. | Chandigarh                    | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 31. | Dadara and Nagar<br>Haveli    | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |

| 1     | 2             | 3     | 4      | 5     | 6         | 7       | 8        |
|-------|---------------|-------|--------|-------|-----------|---------|----------|
| 32.   | Daman and Diu | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0.000    |
| 33.   | Delhi         | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0000     |
| 34.   | Lakshadweep   | 0.000 | 0.000  | 0.000 | 0.000     | 0       | 0000     |
| 35.   | Puducherry    | 0.020 | 0.050  | 0.020 | 7.200     | 668     | 0.000    |
| Total |               | 4.478 | 33.203 | 3.374 | 17043.948 | 3959191 | 8046.969 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|------------------|-----------------------|--|--|
| 1      | 2                 | 9                | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 420              | 28                    | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 848              | 29                    | 1730.570                               | 1762.810   |
| 3.     | Assam             | 0                | 0                     | 3.318                                  | 3.318  |
| 4.     | Bihar             | 1                | 27                    | 62.000                                 | 62.694   |
| 5.     | Chattisgarh       | 0                | 0                     | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                | 0                     | 0                                      | 0  |
| 7.     | Gujarat           | 0                | 98                    | 0.000                                  | 0.000  |
| 8.     | Haryana           | 1                | 0                     | 0.000                                  | 437.225  |
| 9.     | Himachal Pradesh  | 686              | 133                   | 2.550                                  | 130.620  |
| 10.    | Jammu and Kashmir | 0                | 3                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0                | 0                     | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 430              | 128                   | 75.490                                 | 863.990  |
| 13.    | Kerala            | 4                | 74                    | 6.507                                  | 6507   |
| 14.    | Madhya Pradesh    | 54               | 19                    | 69.010                                 | 69010  |
| 15.    | Maharashtra       | 0                | 0                     | 0.000                                  | 0.000  |
| 16.    | Manipur           | 29               | 16                    | 396.640                                | 474.690  |
| 17.    | Meghalaya         | 0                | 1                     | 0.000                                  | 0.000  |
| 18.    | Mizoram           | 0                | 0                     | 0.050                                  | 0.636  |
| 19.    | Nagaland          | 0                | 0                     | 0.000                                  | 0.000  |
| 20.    | Odisha            | 0                | 3                     | 0.000                                  | 0.000  |
| 21.    | Punjab            | 23               | 11                    | 98.000                                 | 164.540  |

| 1     | 2                          | 9     | 10   | 11        | 12        |
|-------|----------------------------|-------|------|-----------|-----------|
| 22.   | Rajasthan                  | 3607  | 54   | 234.445   | 1405.030  |
| 23.   | Sikkim                     | 303   | 0    | 0.000     | 0.000     |
| 24.   | Tamilnadu                  | 16215 | 421  | 23129.722 | 25912.510 |
| 25.   | Tripura                    | 21    | 1    | 42.120    | 310.763   |
| 26.   | Uttar Pradesh              | 0     | 0    | 0.000     | 0.000     |
| 27.   | Uttarakhand                | 181   | 33   | 0.000     | 0.000     |
| 28.   | West Bengal                | 22774 | 338  | 6023.960  | 25353.270 |
| 29.   | Andaman and Nicobar Island |       | 0    | 0.000     | 0.503     |
| 30.   | Chandigarh                 | 0     | 0    | 0.000     | 0.000     |
| 31.   | Dadara and Nagar Haveli    | 0     | 0    | 0.000     | 0.000     |
| 32.   | Daman and Diu              | 0     | 0    | 0.000     | 0.000     |
| 33.   | Delhi                      | 0     | 0    | 0.000     | 0.000     |
| 34.   | Lakshadweep                | 0     | 0    | 0000      | 0.000     |
| 35.   | Puducherry                 | 0     | 3    | 325.800   | 333.000   |
| Total |                            | 45597 | 1420 | 32200.182 | 57291.114 |

*State-Wise Flood Damage During 2016\**

\* Tentative

| S. No. | Name of State     | Area Affected<br>(Mha) | Population<br>Affected<br>(Million) | Damages to Crops |                      | Damage to Houses |                      |
|--------|-------------------|------------------------|-------------------------------------|------------------|----------------------|------------------|----------------------|
|        |                   |                        |                                     | Area (Mha)       | Value<br>(Rs. Crore) | Nos.             | Value<br>(Rs. Crore) |
| 1      | 2                 | 3                      | 4                                   | 5                | 6                    | 7                | 8                    |
| 1.     | Andhra Pradesh    | 0.003                  | 0.386                               | 0.003            | 0.000                | 0                | 0.000                |
| 2.     | Arunachal Pradesh | 0.000                  | 0.000                               | 0.000            | 0.000                | 354              | 0.000                |
| 3.     | Assam             | 0.000                  | 0.003                               | 0.000            | 0000                 | 0                | 0.000                |
| 4.     | Bihar             | 0.410                  | 8.823                               | 0.410            | 443.530              | 16717            | 44.262               |
| 5.     | Chattisgarh       | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 6.     | Goa               | 0                      | 0                                   | 0                | 0                    | 0                | 0                    |
| 7.     | Gujarat           | 0.000                  | 0.012                               | 0000             | 0000                 | 128              | 0.000                |
| 8.     | Haryana           | 0004                   | 0.000                               | 0.004            | 518.235              | 49               | 4.212                |
| 9.     | Himachal Pradesh  | 0.035                  | 6.865                               | 0.035            | 26.830               | 2283             | 15.270               |

| 1     | 2                             | 3     | 4      | 5     | 6        | 7      | 8       |
|-------|-------------------------------|-------|--------|-------|----------|--------|---------|
| 10.   | Jammu and Kashmir             | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0000    |
| 11.   | Jharkhand                     | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 12.   | Karnataka                     | 3.780 | 2.180  | 3.780 | 1771.260 | 21224  | 5.370   |
| 13.   | Kerala                        | 0.002 | 0.006  | 0.002 | 42680    | 5809   | 0.000   |
| 14.   | Madhya Pradesh                | 1.304 | 1.560  | 1.304 | 0.000    | 168267 | 0.000   |
| 15.   | Maharashtra                   | 0.015 | 0.077  | 0.015 | 0.000    | 8164   | 0.000   |
| 16.   | Manipur                       | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 17.   | Meghalaya                     | 0.003 | 0.124  | 0.003 | 17.730   | 1412   | 15.477  |
| 18.   | Mizoram                       | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 19.   | Nagaland                      | 0000  | 0.000  | 0.000 | 0000     | 0      | 0.000   |
| 20.   | Odisha                        | 0.009 | 0.015  | 0.000 | 0.000    | 9      | 0050    |
| 21.   | Punjab                        | 0.001 | 0.000  | 0.001 | 1.140    | 20     | 0025    |
| 22.   | Rajasthan                     | 0.884 | 4.381  | 0.796 | 1014.221 | 14494  | 20.378  |
| 23.   | Sikkim                        | 0.000 | 0000   | 0.000 | 0000     | 6      | 0.000   |
| 24.   | Tamilnadu                     | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 25.   | Tripura                       | 0.037 | 0.091  | 0.019 | 89.122   | 455    | 0.235   |
| 26.   | Uttar Pradesh                 | 0.569 | 2.032  | 0.277 | 123776   | 35525  | 0.000   |
| 27.   | Uttarakhand                   | 0.010 | 0.000  | 0.010 | 4.200    | 3324   | 9.397   |
| 28.   | West Bengal                   | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 29.   | Andaman and Nicobar<br>Island | 0.000 | 0.000  | 0.000 | 0000     | 0      | 0.000   |
| 30.   | Chandigarh                    | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     |
| 31.   | Dadara and Nagar<br>Haveli    | Nil   | Nil    | Nil   | Nil      | Nil    | Nil     |
| 32.   | Daman and Diu                 | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 33.   | Delhi                         | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 34.   | Lakshadweep                   | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| 35.   | Puducherry                    | 0.000 | 0.000  | 0.000 | 0.000    | 0      | 0.000   |
| Total |                               | 7.065 | 26.555 | 6.658 | 4052.723 | 278240 | 114.676 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|------------------|-----------------------|--|--|
| 1      | 2                 | 9                | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 4                | 3                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 15671            | 42                    | 0.000                                  | 0.000  |
| 3.     | Assam             | 0                | 36                    | 17.890                                 | 17.890   |
| 4.     | Bihar             | 246              | 254                   | 40.970                                 | 528.762  |
| 5.     | Chattisgarh       | 0                | 0                     | 0.000                                  | 0.000  |
| 6.     | Goa               | 0                | 0                     | 0                                      | 0  |
| 7.     | Gujarat           | 322              | 99                    | 0.000                                  | 0.000  |
| 8.     | Haryana           | 1                | 2                     | 0.000                                  | 522.447  |
| 9.     | Himachal Pradesh  | 136              | 40                    | 3.020                                  | 45.120   |
| 10.    | Jammu and Kashmir | 0                | 3                     | 0.000                                  | 0.000  |
| 11.    | Jharkhand         | 0                | 0                     | 0.000                                  | 0.000  |
| 12.    | Karnataka         | 521              | 63                    | 236.180                                | 2012.810   |
| 13.    | Kerala            | 56               | 66                    | 0.000                                  | 42680  |
| 14.    | Madhya Pradesh    | 2623             | 327                   | 207.860                                | 207.860  |
| 15.    | Maharashtra       | 1036             | 145                   | 0.000                                  | 0.000  |
| 16.    | Manipur           | 0                | 0                     | 0.000                                  | 0000   |
| 17.    | Meghalaya         | 0                | 4                     | 29.322                                 | 62.529   |
| 18.    | Mizoram           | 0                | 0                     | 1.790                                  | 1.790  |
| 19.    | Nagaland          | 0                | 0                     | 0.000                                  | 0.000  |
| 20.    | Odisha            | 0                | 3                     | 31.245                                 | 31.295   |
| 21.    | Punjab            | 0                | 13                    | 0.495                                  | 1.660  |
| 22.    | Rajasthan         | 635              | 129                   | 164.514                                | 1199.113   |
| 23.    | Sikkim            | 0                | 0                     | 0.000                                  | 0.000  |
| 24.    | Tamilnadu         | 0                | 0                     | 0.000                                  | 0.000  |
| 25.    | Tripura           | 0                | 3                     | 0.000                                  | 89.357   |
| 26.    | Uttar Pradesh     | 293              | 74                    | 0.000                                  | 123.776  |
| 27.    | Uttarakhand       | 823              | 114                   | 774.640                                | 788237   |

| 1     | 2                          | 9     | 10   | 11       | 12       |
|-------|----------------------------|-------|------|----------|----------|
| 28.   | West Bengal                | 0     | 0    | 0.000    | 0.000    |
| 29.   | Andaman and Nicobar Island | 0     | 0    | 0.000    | 0.000    |
| 30.   | Chandigarh                 | Nil   | Nil  | Nil      | Nil      |
| 31.   | Dadara and Nagar Haveli    | Nil   | Nil  | Nil      | Nil      |
| 32.   | Daman and Diu              | 0     | 0    | 0.000    | 0.000    |
| 33.   | Delhi                      | 0     | 0    | 0.000    | 0.000    |
| 34.   | Lakshadweep                | 0     | 0    | 0.000    | 0.000    |
| 35.   | Puducherry                 | 0     | 0    | 0.000    | 0.000    |
| Total |                            | 22367 | 1420 | 1507.926 | 5675.325 |

*State-Wise Flood Damage During 2017\**

\* Tentative

| S. No. | Name of State     | Area Affected<br>(Mha) | Population<br>Affected<br>(Million) | Damages to Crops |                      | Damage to Houses |                      |
|--------|-------------------|------------------------|-------------------------------------|------------------|----------------------|------------------|----------------------|
|        |                   |                        |                                     | Area (Mha)       | Value<br>(Rs. Crore) | Nos.             | Value<br>(Rs. Crore) |
| 1      | 2                 | 3                      | 4                                   | 5                | 6                    | 7                | 8                    |
| 1.     | Andhra Pradesh    | 0.000                  | 0.000                               | 0.000            | 0.000                | 25               | 0.000                |
| 2.     | Arunachal Pradesh | 0.106                  | 0.199                               | 0.041            | 97.540               | 1463             | 5.550                |
| 3.     | Assam             | 0.398                  | 5.602                               | 0.398            | 0.000                | 78287            | 0.000                |
| 4.     | Bihar             | 0.810                  | 17.164                              | 0.810            | 0.000                | 118410           | 0.000                |
| 5.     | Chattisgarh       | 0.000                  | 0.000                               | 0.000            | 0.000                | 929              | 0.000                |
| 6.     | Goa               | 0                      | 0                                   | 0                | 0                    | 64               | 0                    |
| 7.     | Gujarat           | 0.891                  | 0.520                               | 0.891            | 0.000                | 38796            | 0.000                |
| 8.     | Haryana           | 0.001                  | 0.000                               | 0.001            | 17.960               | 8                | 0.047                |
| 9.     | Himachal Pradesh  | 0.006                  | 6.865                               | 0.003            | 34.607               | 2195             | 13.300               |
| 10.    | Jammu and Kashmir | 0.000                  | 0.000                               | 0.000            | 0.000                | 92               | 0.000                |
| 11.    | Jharkhand         | 0.000                  | 0.010                               | 0.000            | 0.000                | 2668             | 0.000                |
| 12.    | Karnataka         | 0.000                  | 0.000                               | 0.000            | 0.000                | 1910             | 0.000                |
| 13.    | Kerala            | 0.000                  | 0.000                               | 0.000            | 0.000                | 3836             |                      |
| 14.    | Madhya Pradesh    | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 15.    | Maharashtra       | 0.000                  | 0.000                               | 0.000            | 0.000                | 0                | 0.000                |
| 16.    | Manipur           | 0.089                  | 0.000                               | 0.089            | 0.000                | 18989            | 0.000                |

| 1     | 2                          | 3     | 4      | 5     | 6        | 7       | 8        |
|-------|----------------------------|-------|--------|-------|----------|---------|----------|
| 17.   | Meghalaya                  | 0.000 | 0.000  | 0.000 | 0.000    | 148     | 0.000    |
| 18.   | Mizoram                    | 0.046 | 0.000  | 0.046 | 0.000    | 5437    | 0.000    |
| 19.   | Nagaland                   | 0.568 | 0.667  | 0.568 | 9.300    | 4200    | 18.200   |
| 20.   | Odisha                     | 0.658 | 0.697  | 0.021 | 0.000    | 5610    | 0.000    |
| 21.   | Punjab                     | 0.006 | 0.000  | 0.006 | 18.230   | 130     | 0.410    |
| 22.   | Rajasthan                  | 1.087 | 3.586  | 0.739 | 1333.221 | 57290   | 30.450   |
| 23.   | Sikkim                     | 0.002 | 0.033  | 0.001 | 5.000    | 810     | 9.270    |
| 24.   | Tamilnadu                  | 0.000 | 0.000  | 0.000 | 0.000    | 9       | 0.000    |
| 25.   | Tripura                    | 0.004 | 0.000  | 0.004 | 0.000    | 4091    | 0.000    |
| 26.   | Uttar Pradesh              | 0.437 | 2.923  | 0.396 | 308.053  | 26834   | 0.000    |
| 27.   | Uttarakhand                | 0.000 | 0.000  | 0.000 | 0.000    | 1410    | 0.000    |
| 28.   | West Bengal                | 1.033 | 8.723  | 1.033 | 6914.500 | 826982  | 9158.280 |
| 29.   | Andaman and Nicobar Island | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0000     |
| 30.   | Chandigarh                 | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| 31.   | Dadara and Nagar Haveli    | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| 32.   | Daman and Diu              | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| 33.   | Delhi                      | 0000  | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| 34.   | Lakshadweep                | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| 35.   | Puducherry                 | 0.000 | 0.000  | 0.000 | 0.000    | 0       | 0.000    |
| Total |                            | 6.140 | 46.988 | 5.046 | 8738.411 | 1200623 | 9235.507 |

\* Tentative

| S. No. | Name of State     | Cattle Lost Nos. | Human Lives Lost Nos. | Damage to Public Utilities (Rs. Crore) | Total Damages Crops, Houses & Public Utilities (Rs. Crore) |
|--------|-------------------|------------------|-----------------------|--|--|
| 1      | 2                 | 9                | 10                    | 11                                     | 12   |
| 1.     | Andhra Pradesh    | 0                | 1                     | 0.000                                  | 0.000  |
| 2.     | Arunachal Pradesh | 1177             | 60                    | 1471.590                               | 1574.680   |
| 3.     | Assam             | 0                | 160                   | 0.000                                  | 0.000  |
| 4.     | Bihar             | 373              | 514                   | 0.000                                  | 0.000  |
| 5.     | Chattisgarh       | 0                | 52                    | 0.000                                  | 0.000  |

| 1     | 2                          | 9     | 10   | 11       | 12        |
|-------|----------------------------|-------|------|----------|-----------|
| 6.    | Goa                        | 0     | 1    | 0        | 0         |
| 7.    | Gujarat                    | 0     | 284  | 0.000    | 0.000     |
| 8.    | Haryana                    | 0     | 0    | 0.000    | 18.007    |
| 9.    | Himachal Pradesh           | 199   | 75   | 3.460    | 51.367    |
| 10.   | Jammu and Kashmir          | 0     | 7    | 0.000    | 0.000     |
| 11.   | Jharkhand                  | 0     | 12   | 0.000    | 0.000     |
| 12.   | Karnataka                  | 0     | 84   | 0.000    | 0.000     |
| 13.   | Kerala                     | 0     | 66   | 0.000    | 0.000     |
| 14.   | Madhya Pradesh             | 0     | 0    | 0.000    | 0.000     |
| 15.   | Maharashtra                | 0     | 148  | 0.000    | 0.000     |
| 16.   | Manipur                    | 0     | 21   | 0.000    | 0000      |
| 17.   | Meghalaya                  | 0     | 3    | 0.000    | 0.000     |
| 18.   | Mizoram                    | 0     | 11   | 0.000    | 0.000     |
| 19.   | Nagaland                   | 2515  | 29   | 524.090  | 551.590   |
| 20.   | Odisha                     | 1316  | 3    | 334.315  | 334.315   |
| 21.   | Punjab                     | 6     | 5    | 0.000    | 18.640    |
| 22.   | Rajasthan                  | 5536  | 101  | 513.186  | 1876.857  |
| 23.   | Sikkim                     | 110   | 10   | 231.170  | 245.440   |
| 24.   | Tamilnadu                  | 0     | 1    | 0.000    | 0.000     |
| 25.   | Tripura                    | 0     | 17   | 0.000    | 0.000     |
| 26.   | Uttar Pradesh              | 93    | 121  | 0.000    | 308.053   |
| 27.   | Uttarakhand                | 0     | 59   | 0.000    | 0.000     |
| 28.   | West Bengal                | 2857  | 217  | 1655.160 | 17727.940 |
| 29.   | Andaman and Nicobar Island | 0     | 0    | 0.000    | 0.000     |
| 30.   | Chandigarh                 | 0     | 0    | 0.000    | 0.000     |
| 31.   | Dadara and Nagar Haveli    | 0     | 0    | 0.100    | 0.100     |
| 32.   | Daman and Diu              | 0     | 0    | 0.000    | 0.000     |
| 33.   | Delhi                      | 0     | 0    | 0.000    | 0.000     |
| 34.   | Lakshadweep                | 0     | 0    | 0.000    | 0.000     |
| 35.   | Puducherry                 | 0     | 0    | 0.000    | 0.000     |
| Total |                            | 14182 | 2062 | 4733.071 | 22706.989 |

[English]

**Bharat New Vehicle Assessment Safety Programme**

679. SHRIMATI MEENAKASHI LEKHI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the current status of the Bharat New Vehicle Assessment Safety Programme and the implementation of the same in all States;

(b) whether all new manufactured cars in India are subjected to the crash tests, if so, whether the mandatory crash test leads to increase in the market price of the car;

(c) whether the crash test is conducted by the car manufacturers themselves or in a Government owned or funded facility; and

(d) whether the number of advanced car safety requirements like autonomous emergency braking, reverse cameras, alcohol interlock installation device etc. announced by the European Union are likely to be introduced in India to improve road safety?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) In India, every car manufacturer has to obtain a homologation certificate for every car model before introduction in the market. The certificate is given after testing as per Indian regulations under Central Motor Vehicles Rules, 1989 by the test agencies authorised under Rule 126 of Central Motor Vehicles Rules, 1989. This Ministry has issued S.O.1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 amending the Central Motor Vehicles Rules, 1989 (CMVRs) and notifying the following crash standards:-

| S. No. | Standards                                     | Date of commencement/ validity                                     |
|--------|---|--|
| 1      | 2   | 3  |
| 1.     | The steering impact requirement IS 11939:1996 | 13th December, 2004 and valid up to dates of implementation of (b) |

| 1  | 2  | 3  |
|----|--|--|
| 2. | Requirement for behaviour of steering mechanism of a vehicle in a Head-on Collision AIS 096/2008   | New Models- 1.10.2017 All Models-01.10.2019                        |
| 3. | Protection of occupants in the event of an offset Frontal Collision AIS 098/2008   | New Models- 1.10.2017 All Models,- 01.10.2019                      |
| 4. | Side door impact for all passenger cars IS 12009:1995  | 13th December, 2004 and valid up to dates of implementation of (b) |
| 5. | Approval of vehicles with regard to the Protection of Occupants in the event of a Lateral Collision. AIS 099/2008  | New Models- 1.10.2018 All Models-01.10.2019                        |
| 6. | Approval of Vehicles with regard to the Protection of Pedestrian and other Vulnerable Road Users in the event of a Collision with a Motor Vehicle AIS 100/2010 | New Models- 1.10.2018 All Models-01.10.2020                        |

(d) No such proposal presently under consideration in the Ministry.

**Pico-Level Electricity**

680. SHRI A.P. JITHENDER REDDY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the steps taken by the Government to promote pico-level electricity generation projects from renewable sources of energy in rural areas;

(b) whether the Government provide, or intend to provide, subsidies or interest- free credit to households for generation of electricity from renewable sources, if so, the details thereof; and

(c) the details of micro and small level projects initiated in both, urban and rural areas, of electricity generation from organic waste through the use of biogas?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) Under hydro power programme of the Ministry, subsidy up to Rs. 1.5 Lakh per watermill/pico-level hydro project with electrical output was available to individual beneficiaries in remote areas up till 31.3.2017. The scheme was not continued after 31.3.2017.

Under the Off-grid and Decentralised Solar PV Applications Programme Ministry provides financial support for promotion of the use of solar energy including in the rural areas of the country.

At present, the Phase-III of the Programme, for which approval was issued on 7 August 2018 covers installation of (i) 3,00,000 solar street lights; (ii) solar power plants of individual size up to 25 kWp and total aggregated capacity of 100 MWp for providing electricity to schools, hostels, panchayats, police stations and other public service institutions; and (iii) distribution of 25,00,000 solar study lamps to school

going children in North Eastern States and LWE affected districts.

In addition, Scheme for distribution of 70 lakh solar study lamp is also being implemented in five States namely Assam, Bihar, Jharkhand, Odisha and Uttar Pradesh, wherein school going children are being provided with solar study lamp.

(b) The Ministry of New & Renewable Energy is implementing Grid Connected Rooftop and Small Solar Power Plants Programme, wherein, Central Financial Assistance (CFA) is being provided for installation of rooftop solar PV plants in residential sector. The CFA is upto 30% of the cost arrived through tender process or the benchmark cost prescribed by MNRE, whichever is less, in case of general category states/UTs and upto 70% in case of special category states/UTs. The CFA can be availed through State Nodal Agencies of the States.

(c) During last three years 96 numbers of organic waste based biogas power projects have been installed in the country including in urban and rural areas. These plants are based on biomass wastes such as cattle dung, animal wastes, food & kitchen waste, poultry dropping waste, paddy straw etc. State-wise break-up of these biogas power plants is given in the enclosed Statement.

### **Statement**

#### *State-wise Break-up of Biogas Power Plants*

| S. No. | Name of the State | Number of Projects Installed in the year |         |         |       |
|--------|-------------------|--|---------|---------|-------|
|        |                   | 2015-16                                  | 2016-17 | 2017-18 | Total |
| 1      | 2                 | 3  | 4       | 5       | 6     |
| 1.     | Maharashtra       | 0  | 0       | 7       | 7     |
| 2.     | Uttar Pradesh     | 0  | 25      | 1       | 26    |
| 3.     | Uttarakhand       | 3  | 0       | 0       | 3     |
| 4.     | Punjab            | 5  | 4       | 5       | 14    |
| 5.     | Haryana           | 0  | 0       | 0       | 0     |
| 6.     | Tamil Nadu        | 8  | 5       | 0       | 13    |
| 7.     | Madhya Pradesh    | 0  | 4       | 0       | 4     |

| 1                  | 2 | 3  | 4  | 5  | 6  |
|--------------------|---|----|----|----|----|
| 8. Delhi           |   | 0  | 0  | 0  | 0  |
| 9. Karnataka       |   | 0  | 0  | 7  | 7  |
| 10. Andhra Pradesh |   | 1  | 6  | 0  | 7  |
| 11. Telangana      |   | 6  | 9  | 0  | 15 |
| Total              |   | 23 | 53 | 20 | 96 |

### Renaming of Sports Authority of India

681. SHRI R. GOPALAKRISHNAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to rename the Sports Authority of India as Sports India;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has taken steps to ensure transparency in the selection of players to represent the country in various international sports events; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) and (b) Yes, Madam. The name of Sports Authority of India (SAI) does not depict the encompassing role in the development of sports which it has been playing for last three decades. Therefore, it was felt that the name should suitably be changed to 'Sports India' as in the case with developed countries where such bodies have been named UK Sports, Australia Sports etc. Accordingly, the process for changing the name is being followed.

(c) and (d) Selection of players to represent the country in various international sports events is being made by the National Sports Federations (NSFs) of the respective sports disciplines as per the provisions made by the Government under the guidelines for Assistance to National Sports Federations. In addition, National Observers are also deputed to observe the trial /

selection process and submit independent reports to the Government.

### Beneficiaries Covered Under PMAY

682. SHRI M. CHANDRAKASI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of houses allotted to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities under the Pradhan Mantri Awaas Yojana (PMAY) during each of the last five years, State/ UT-wise;

(b) the details of functioning of monitoring mechanism at different levels to ensure that the targeted categories of people get benefits under the said scheme; and

(c) the details of targets and achievements made thereunder in the State of Tamil Nadu during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV):

(a) A statement indicating category-wise house sanctioned under PMAY-G, State/UT-wise is given in the enclosed Statement. There is no separate provision for earmarking of targets to Other Backward Classes. These beneficiaries are included in Others category.

(b) The Ministry of Rural Development monitors the physical progress under PMAY-G regularly to ensure the completion of houses allocated to different categories including SC, ST, Minorities and Others. For effective monitoring following steps have been taken:

(i) Instead of multiple bank accounts at various levels in the State/UT, a single account at the State level, *i.e.* State Nodal Account (SNA), has been kept. Funds under PMAY-G are transferred directly to the beneficiary account

from SNA through the PFMS-AwaasSoft platform.

(ii) Performance monitoring is done through real time capture of progress using workflow enabled transactional data in AwaasSoft. The data generated from the transactions in AwaasSoft are collated as system generated reports for monitoring different pre-determined parameters of performance.

(iii) A mobile based application- 'AwaasApp', which has both off line and on line versions, empowers officials and citizens to capture and upload geo-tagged, time and date stamped photographs of the house at various stages of construction thereby reducing time lags in verification.

(iv) Implementation of PMAY-G is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, Common Review Mission, regular State Coordinating Officers

meeting, Area Officer's visits and National Level Monitors visits.

(c) The detail of house allocated and constructed under PMAY-G in the State of Tamil Nadu during the last five year is as under:

(Unit in Nos.)

| Years   | House allocated | House constructed |
|---------|-----------------|-------------------|
| 2014-15 | 53,429          | 27,732            |
| 2015-16 | 98,602          | 28,537            |
| 2016-17 | 1,76,338        | 1,44,892          |
| 2017-18 | 1,30,214        | 1,70,265          |
| 2018-19 | 21,000          | 58,435            |

Data as Reported by the State as on AwaasSoft as on 11.12.2018

### **Statement**

#### *Category Wise House Sanctioned Under Pradhan Mantri Awaas Yojana-Gramin*

(Units in Nos.)

| S. No. | State             | 2014-15 |        |            | 2015-16 |       |            | 2016-17 |        |            |
|--------|-------------------|---------|--------|------------|---------|-------|------------|---------|--------|------------|
|        |                   | ST      | SC     | Minorities | ST      | SC    | Minorities | ST      | SC     | Minorities |
| 1      | 2                 | 3       | 4      | 5          | 6       | 7     | 8          | 9       | 10     | 11         |
| 1.     | Arunachal Pradesh | 460     | 1      | 22         | 16      | 0     | 1          | 1249    | 0      | 2          |
| 2.     | Assam             | 30646   | 18267  | 48300      | 27809   | 13892 | 39513      | 69347   | 35320  | 37249      |
| 3.     | Bihar             | 8513    | 157732 | 45652      | 5605    | 65341 | 39585      | 21366   | 181228 | 122844     |
| 4.     | Chhattisgarh      | 30296   | 7082   | 544        | 26855   | 7402  | 562        | 98432   | 41794  | 2424       |
| 5.     | Goa               | 92      | 17     | 67         | 70      | 18    | 45         | 14      | 3      | 9          |
| 6.     | Gujarat           | 16967   | 3391   | 1172       | 15012   | 3626  | 2385       | 56247   | 6722   | 2994       |
| 7.     | Haryana           | 13      | 16150  | 3233       | 4       | 7575  | 1304       | 40      | 5100   | 2623       |
| 8.     | Himachal Pradesh  | 757     | 3788   | 124        | 562     | 1825  | 139        | 875     | 1903   | 186        |
| 9.     | Jammu and Kashmir | 3661    | 1968   | 329        | 2346    | 787   | 60         | 4531    | 2062   | 141        |

| 1     | 2                      | 3      | 4      | 5      | 6      | 7      | 8      | 9      | 10      | 11     |
|-------|------------------------|--------|--------|--------|--------|--------|--------|--------|---------|--------|
| 10.   | Jharkhand              | 23800  | 8011   | 4329   | 26115  | 9210   | 1860   | 91866  | 45136   | 33256  |
| 11.   | Kerala                 | 3824   | 15181  | 17872  | 4349   | 20232  | 17672  | 1050   | 3809    | 4238   |
| 12.   | Madhya Pradesh         | 64679  | 22053  | 5926   | 55913  | 18181  | 5632   | 198684 | 98493   | 4048   |
| 13.   | Maharashtra            | 77120  | 40725  | 6094   | 69356  | 32939  | 12755  | 70948  | 63311   | 24319  |
| 14.   | Manipur                | 1159   | 48     | 1404   | 4131   | 84     | 2355   | 5784   | 262     | 1087   |
| 15.   | Meghalaya              | 8183   | 62     | 160    | 5558   | 6      | 63     | 16098  | 96      | 759    |
| 16.   | Mizoram                | 1276   | 1      | 0      | 745    | 0      | 0      | 2657   | 0       | 1      |
| 17.   | Nagaland               | 7135   | 3      | 11     | 994    | 1      | 0      | 2801   | 0       | 14     |
| 18.   | Odisha                 | 82602  | 40242  | 3039   | 77682  | 40245  | 3026   | 136592 | 101062  | 6424   |
| 19.   | Punjab                 | 3      | 1719   | 14     | 6      | 3012   | 8      | 0      | 7743    | 164    |
| 20.   | Rajasthan              | 65779  | 14269  | 1314   | 50970  | 7016   | 1034   | 110473 | 49362   | 10882  |
| 21.   | Sikkim                 | 1223   | 199    | 851    | 335    | 49     | 170    | 474    | 82      | 65     |
| 22.   | Tamil Nadu             | 2174   | 32538  | 1885   | 3660   | 59113  | 5116   | 7258   | 95428   | 4872   |
| 23.   | Tripura                | 5731   | 1958   | 761    | 9357   | 2030   | 658    | 13028  | 3075    | 1541   |
| 24.   | Uttar Pradesh          | 5400   | 234387 | 75198  | 7266   | 213472 | 70302  | 7405   | 332892  | 93688  |
| 25.   | Uttarakhand            | 1114   | 5727   | 1216   | 1141   | 2969   | 1651   | 1208   | 3500    | 2970   |
| 26.   | West Bengal            | 62695  | 178736 | 95114  | 61896  | 180849 | 87128  | 51320  | 190329  | 133112 |
| 27.   | Andaman and Nicobar    | 0      | 0      | 8      | 0      | 0      | 0      | 0      | 0       | 0      |
| 28.   | Dadra and Nagar Haveli | 0      | 0      | 0      | 0      | 0      | 0      | 288    | 3       | 0      |
| 29.   | Daman and Diu          | 0      | 0      | 0      | 0      | 0      | 0      | 0      | 0       | 0      |
| 30.   | Lakshadweep            | 0      | 0      | 0      | 5      | 0      | 5      | 53     | 0       | 0      |
| 31.   | Puducherry             | 0      | 0      | 0      | 0      | 0      | 0      | 0      | 0       | 0      |
| 32.   | Andhra Pradesh         | 10137  | 23939  | 5585   | 11628  | 24356  | 1204   | 9887   | 24420   | 1886   |
| 33.   | Karnataka              | 31884  | 45346  | 13707  | 32308  | 44932  | 13862  | 12982  | 26401   | 11441  |
| 34.   | Telangana              | 16392  | 16231  | 1933   | 17025  | 11271  | 2204   | 0      | 0       | 0      |
| Total |                        | 563715 | 889771 | 335864 | 518719 | 770433 | 310299 | 992957 | 1319536 | 503239 |

All figures are reported by States/UTs on AwaasSoft as on 11.12.2018

| S. No. | State                     | 2017-18 |        |            | 2018-19 |        |            |
|--------|---------------------------|---------|--------|------------|---------|--------|------------|
|        |                           | ST      | SC     | Minorities | ST      | SC     | Minorities |
| 1      | 2                         | 12      | 13     | 14         | 15      | 16     | 17         |
| 1.     | Arunachal Pradesh         | 6       | 0      | 0          | 0       | 0      | 0          |
| 2.     | Assam                     | 10724   | 3317   | 9784       | 0       | 0      | 0          |
| 3.     | Bihar                     | 6806    | 38673  | 95952      | 0       | 0      | 0          |
| 4.     | Chhattisgarh              | 75453   | 44488  | 206        | 130093  | 78252  | 617        |
| 5.     | Goa                       | 0       | 0      | 0          | 0       | 0      | 0          |
| 6.     | Gujarat                   | 48296   | 4013   | 1285       | 0       | 0      | 0          |
| 7.     | Haryana                   | 3       | 4410   | 1728       | 0       | 1      | 0          |
| 8.     | Himachal Pradesh          | 365     | 846    | 95         | 0       | 0      | 0          |
| 9.     | Jammu and Kashmir         | 4356    | 2387   | 122        | 0       | 0      | 0          |
| 10.    | Jharkhand                 | 58725   | 34478  | 23916      | 53242   | 29932  | 364        |
| 11.    | Kerala                    | 188     | 1039   | 933        | 0       | 0      | 0          |
| 12.    | Madhya Pradesh            | 164233  | 85398  | 4388       | 219477  | 111060 | 7704       |
| 13.    | Maharashtra               | 52870   | 33992  | 6315       | 31196   | 4431   | 74         |
| 14.    | Manipur                   | 0       | 0      | 0          | 0       | 0      | 0          |
| 15.    | Meghalaya                 | 3312    | 13     | 203        | 0       | 0      | 0          |
| 16.    | Mizoram                   | 0       | 0      | 0          | 0       | 0      | 0          |
| 17.    | Nagaland                  | 0       | 0      | 0          | 0       | 0      | 0          |
| 18.    | Odisha                    | 133337  | 69320  | 2719       | 102193  | 50208  | 1878       |
| 19.    | Punjab                    | 1       | 3045   | 120        | 0       | 0      | 0          |
| 20.    | Rajasthan                 | 87305   | 49586  | 12499      | 77625   | 52306  | 10922      |
| 21.    | Sikkim                    | 0       | 0      | 0          | 0       | 0      | 0          |
| 22.    | Tamil Nadu                | 5275    | 51494  | 2154       | 126     | 1219   | 161        |
| 23.    | Tripura                   | 807     | 155    | 50         | 0       | 0      | 0          |
| 24.    | Uttar Pradesh             | 4391    | 156102 | 45978      | 1221    | 17098  | 18444      |
| 25.    | Uttarakhand               | 0       | 1      | 13         | 0       | 0      | 0          |
| 26.    | West Bengal               | 45099   | 158036 | 123268     | 79744   | 251320 | 174968     |
| 27.    | Andaman and Nicobar       | 0       | 0      | 0          | 0       | 0      | 0          |
| 28.    | Dadra and Nagar<br>Haveli | 779     | 0      | 1          | 4511    | 0      | 0          |

| 1     | 2              | 12     | 13     | 14     | 15     | 16     | 17     |
|-------|----------------|--------|--------|--------|--------|--------|--------|
| 29.   | Daman and Diu  | 6      | 0      | 0      | 0      | 0      | 0      |
| 30.   | Lakshadweep    | 0      | 0      | 0      | 0      | 0      | 0      |
| 31.   | Puducherry     | 0      | 0      | 0      | 0      | 0      | 0      |
| 32.   | Andhra Pradesh | 762    | 1922   | 74     | 0      | 0      | 0      |
| 33.   | Karnataka      | 16315  | 22735  | 9270   | 0      | 0      | 0      |
| 34.   | Telangana      | 0      | 0      | 0      | 0      | 0      | 0      |
| Total |                | 719414 | 765450 | 341073 | 699428 | 595827 | 215132 |

All figures are reported by States/UTs on AwaasSoft as on 11.12.2018

### China-Made Solar Cells

683. SHRI ASADUDDIN OWAISI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state

(a) whether China-made solar cells and channels are much cheaper than Indian ones, if so, the details thereof and reasons therefor;

(b) whether Indian industry favour Chinese solar goods than Indian on the pica of being cheaper and high quality, if so, the details thereof;

(c) whether Indian solar panel and cells manufacturing industry is dying a slow death and many have closed down their production, if so, the details thereof;

(d) whether the Industry has asked the Government to put an anti-dumping duty on cells and panels imported from China, US, Taiwan and other countries, if so, the details thereof; and

(e) the steps taken or being taken by the Government to save the domestic solar cells and channels manufacturers?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) As per feedback received from Central Public Sector Undertakings (CPSUs) like Bharat Heavy Electricals Limited (BHEL), Bharat Electronics Limited (BEL), Rajasthan Electronics & Instruments Limited (REIL), etc. which are involved in manufacturing

of solar PV cells and/or panels, and international prices of solar panels as available on internet, the price of domestically manufactured solar PV panel with domestically manufactured solar PV cell is higher than the price of imported solar PV panel.

Some of the major reasons for China-made solar cells and panels being cheaper than Indian ones, are as follows:

- (i) The country does not have a manufacturing base for the upstream stages of solar PV manufacturing chain, *i.e.*, Polysilicon, Ingots/Wafers, etc.
- (ii) Since the assured market available to domestic manufacturers is limited on account of World Trade Organization (WTO) restrictions restraining preferential treatment exclusively for domestic industry, they are not able to set up larger plants, thereby loosing on economies of scales.
- (iii) As per industry's views, some of the reasons for poor manufacturing capacity arc high cost of land/ electricity, low' capacity utilization, high cost of financing.

(b) and (c) As per the final findings dated 16th July, 2018, by Directorate General of Trade Remedies (DGTR) in the investigations concerning imposition of Safeguard duty on import of solar cells and panels, DGTR has concluded that: "The domestic industry has suffered serious injury, considering overall performance, on the basis of listed economic

parameters such as market share and profitability, which have sharply declined over the injury period 2014-2015 to 2017-2018 (Annualised) whereas market share of imports have increased during the same period. This has caused significant overall impairment to the domestic industry.”

(d) Directorate General of Trade Remedies (DGTR) had initiated an anti-dumping investigation on Solar Cells whether or not assembled partially or fully in modules or panels or on glass or some other suitable substrates from China PR, Malaysia and Chinese Taipei on 21.07.2017. However, on the request of Indian Solar Manufacturers Association, representing the applicant domestic industry, the case was terminated on 23.03.2018.

(e) The solar power projects being implemented by the Central Public Sector Undertakings (CPSUs) with financial support from Government and those rooftop solar projects which are implemented with central financial assistance are mandated to source their requirement of solar cells & panels from domestic sources as per extant Guidelines, in a World Trade Organization (WTO) compliant manner.

Further, based on the final findings of DGTR, the Government, through notification no. 01/2018-Customs (SG) dated 30th July, 2018, have imposed Safeguard duty on import of solar cells whether or not assembled in modules or panels, as follows:

- (i) twenty five percent, ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2018 to 29th July, 2019 (both days inclusive);
- (ii) twenty percent, ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2019 to 29th January, 2020 (both days inclusive);
- (iii) fifteen percent, ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th January, 2020 to 29th July, 2020 (both days inclusive);

Nothing contained in the notification dated 30th July, 2018, mentioned above shall apply to imports of

subject goods from countries notified as developing countries vide notification no. 19/2016-Customs (N.T.) dated 5th February, 2016, except China PR, and Malaysia.

Further, domestic manufacturing of solar cells and panels in India is being supported by the Government of India through Modified Special Incentive Package Scheme (M-SIPS) of Ministry of Electronics & Information Technology. The scheme, inter alia, provides for:

- (i) 20-25% subsidy for investments in capital expenditure for setting up of the manufacturing facility.
- (ii) Reimbursement of countervailing Duty (CVD)/ Excise Duty for capital equipment for the units outside Special Economic Zone (SEZ).

*[Translation]*

#### **Construction of Over-Bridges on NHs**

684. SHRI LAXMAN GILUWA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of cases regarding construction of over- bridges at the National Highways of East Singhbhum and West Singhbhum districts of Jharkhand pending with the Union Government at present;
- (b) the names of places to which these cases are related to; and
- (c) the efforts made by the Government for quick disposal of the pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) No Madam. However State Government is preparing Detailed Project Report (DPR) for the Construction of over brides over four level crossings at following locations for which State Government have been requested to expedite.

| S. No. | RH NO. | Chainage  | Location  | Railway's Crossing |
|--------|--------|-----------|-----------|--------------------|
| 1.     | 75E    | Km 155.08 | Matagutu  | RBK-21             |
| 2.     | 75E    | Km 161.33 | Jhinkpani | RBK-24             |
| 3.     | 75E    | Km 165    | Talaburu  | RBK-26             |
| 4.     | 75E    | Km 169.96 | Jaigar    | RBK-30             |

[English]

### Problems Faced by Textile Industry

685. SHRI MALYADRI SRIRAM: Will the Minister of TEXTILES be pleased to state:

(a) whether the number of textile companies which have defaulted in making payments to banks have increased recently, if so, the details thereof and the reasons therefor during the last three years and the current year;

(b) whether there has been a sharp decline in drawback benefits available to the textile companies and if so, the details thereof; and

(c) whether uncertainty in the price of raw materials, lack of infrastructure and recession is rendering Indian textile companies less competitiveness, if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Around 306 textile units/accounts (as on April,2017) have defaulted in making payments to banks, particularly in weaving, knitting, spinning, garmenting & Made-ups and composite/multi-activities segments. Reasons for default include ambitious expansion plans, venturing into non-core business areas, etc.

(b) There is no sharp decline of duty draw back benefits available to textile companies i.e total of duty drawback and GST refund as compared with the higher rate of duty drawback available for the textile items during pre-GST period. A statement is given enclosed.

(c) Government has been taking various measures for development of infrastructure facilities to make the textile industry more competitive. Under the "Amended Technology Upgradation Fund Scheme and In-Situ Upgradation Fund scheme, one-time capital subsidy is provided to the textile units/weavers for installation/upgradation of textile machinery. Under the scheme of Integrated Textile Parks (SITP), the textile industry is provided with infrastructure facilities. To promote domestic manufacturing, Government has recently increased the basic custom duty from 10% to 20% on import of MMF fabric, silk fabric, carpets, apparel and made-ups.

### Statement

#### Drawback Rate for textile products (% of FOB)

| Description (Tariff items as per Schedule of All Industry Rates of Drawback) | 2016-17  |   | 2017-18  |   |
|--|--|---|--|---|
|  | Drawback Rate (Lower) (Customs+ Central Excise duty on fuel) | Drawback Rate (Higher) (Customs+ Central Excise duty+Service Tax) | Drawback Rate (Lower) (Customs+ Central Excise duty on fuel) | GST Refund rate(Central Excise and Service Tax) |
| 1  | 2  | 3   | 4  | 5   |
| Cotton Yarn Grey (520501)  | 1.2  | 3   | 1.2  | 5   |
| Cotton Yarn Dyed(520504)   | 1  | 3.5   | 1  | 5   |
| Cotton Woven fabrics Grey(520801)  | 1.6  | 4.3   | 1.6  | 5   |

| 1  | 2   | 3    | 4   | 5     |
|--|-----|------|-----|-------|
| Man's or boy's shirt of cotton (610501)                | 2   | 7.6  | 2   | 5/12* |
| T-Shirts of cotton(610901)                             | 2   | 7.6  | 2   | 5/12* |
| Blankets and traveling rugs of cotton (630101)         | 2   | 7.5  | 2   | 5/12* |
| Polyester texturised/twisted yarn Grey(540201)         | 1.7 | 11.1 | 1.7 | 12    |
| Polyester texturised/twisted yarn Dyed(540202)         | 2.3 | 12.2 | 2.3 | 12    |
| Woven fabric of Artificial filament yarn Grey (540801) | 1.5 | 7.5  | 1.5 | 5     |
| Woven fabric of Artificial filament yarn Dyed(540802)  | 1.8 | 8.2  | 1.8 | 5     |
| Man's or boy's shirt of MMF (610503)                   | 2.5 | 9.8  | 2.5 | 5/12* |
| T-Shirts of MMF(610903)                                | 2.5 | 9.8  | 2.5 | 5/12* |
| Blankets and traveling rugs of MMF (630103)            | 2.4 | 9.5  | 2.4 | 5/12* |

\* where retail sale value not exceeding Rs 1000 per piece are subject to 5 % of IGST and where retail sale value is exceeding Rs 1000 per piece, they are subject to 12% of IGST

### **Solar Energy Corporation**

686. SHRIMATI K. MARAGATHAM: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Solar Energy Corporation of India and Indian Renewable Energy Development Agency have contributed US\$ 1 million each for the corpus fund of the Indian Solar Alliance, if so, the details thereof;

(b) whether the Government will offer ISA membership proposal to all member countries of the United Nations, if so, the details thereof;

(c) whether the Government has organised a global renewable energy investment meet and expo in India; and

(d) if so, the details thereof and the response received by the Government in the said event?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R. K. SINGH): (a) SECI and IREDA have contributed USD 1 Million each to the corpus fund of the International Solar Alliance (ISA) in March' 2017 and September' 2016 respectively.

(b) A Resolution for amending the Framework Agreement of the ISA for opening up the ISA membership to all countries which are members of the United Nations, was passed in the first Assembly of the ISA on 3rd October 2018.

(c) and (d) The Ministry hosted the First Assembly of International Solar Alliance (ISA), 2nd Indian Ocean Rim Association (IORA) Energy Ministerial Meet, 2nd Global RE-Invest Meet & Expo from 3rd to 5th October 2018 at the India Expo Mart, Greater NOIDA. The meet

saw participation of over 20,000 delegates including representatives from over 77 countries out of which 40 delegations were at ministerial level. During 2nd Global RE-Invest over 50 plenary and technical sessions were held in which 150 speakers (including 55 international speakers) participated. There were nine different country sessions, eight state sessions and over 500 business to business bilateral meetings.

[Translation]

### **Royalty Rates of Minerals**

687. SHRIMATI KAMLA PAATLE: Will the Minister of MINES be pleased to state:

(a) the details of royalty rates of various minerals at present and the year in which these rates were last revised;

(b) whether several mineral rich States including Chhattisgarh have requested the Government to increase the existing royalty rates;

(c) if so, the details thereof along with the reaction of the Government thereto;

(d) the reasons for delay in revision of royalty rates; and

(e) the time by which these rates are likely to be revised and made effective?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY): (a) The extant royalty rates of minerals (other than coal, lignite, sand for stowing) notified vide Gazette Notification No. G.S.R. 630 (E) dated 01.09.2014, are given in the enclosed Statement.

(b) to (e) Proviso to Section 9(3) of the Mines and Minerals (Development and Regulation) (MMDR) Act 1957 stipulates that the Central Government shall not enhance the rates of royalty more than once during any period of three years. The last revision of royalty rates for major minerals was done in September, 2014. The Ministry of Mines, accordingly, vide order no. 9/1/2018-M.V dated 09.02.2018 has constituted a Study Group to revise the rates of royalty and dead rent for minerals (other than coal, lignite, sand for stowing, and minor minerals). Three meetings of the Study Group, constituted for revision of rates of royalty and dead rent, have been held so far.

Twelve mineral rich States including Chhattisgarh are also member of the present Study Group.

### **Statement**

#### *Schedule - II*

#### *The Extant rates of Royalty in Respect of Minerals (Excluding Coal, Lignite and Sand for Stowing)*

|   |   |
|---|---|
| 1. Apatite and Rock Phosphate (i) Apatite   | Five per cent. of average sale price on ad <i>valorem</i> basis.            |
| (ii) Rock Phosphate                         | Twelve and half per cent. of average sale price on ad <i>valorem</i> basis. |
| (a) Above 25% P <sub>2</sub> O <sub>5</sub> |   |
| (b) Upto 25% P <sub>2</sub> O <sub>5</sub>  | Six per cent. of average sale price on ad <i>valorem</i> basis.             |
| 2. Asbestos:                                |   |
| (i) Chrysotile                              | Eight Hundred and Eighty rupees per tonne.                                  |
| (ii) Amphibole                              | Fifteen per cent. of average sale price on ad <i>valorem</i> basis.         |
| 3. Barytes:                                 | Six and half per cent. of average sale price on ad <i>valorem</i> basis.    |
| 4. Bauxite and Laterite:                    | (a) Metallurgical Grade:  |

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|   |   |
|---|---|
|   | Zero point six zero per cent. of London Metal Exchange Aluminium metal price chargeable on the contained aluminum metal in ore produced for those dispatched for use in alumina and aluminium metal extraction. |
|   | (b) Non Metallurgical Grade:  |
|   | Twenty five per cent. of average sale price on ad valorem basis for those dispatched for use other than alumina & aluminium metal extraction.   |
| 5. Brown limenite (Leucoxene), limenite, Rutile and Zircon:               | Two per cent. of average sale price on ad <i>valorembasis</i> .   |
| 6. Cadmium:   | Fifteen per cent. of average sale price on ad valorem basis.  |
| 7. Calcite:   | Fifteen per cent. of average sale price on ad valorem basis.  |
| 8. China clay or Kaolin (including ball clay and white shale, white clay) |   |
| (i) Crude   | Eight per cent of average sale price on ad <i>valorembasis</i> .  |
| (ii) Processed (including washed)   | Twelve per cent of average sale price on ad valorem basis   |
| 9. Clay others:   | Twenty rupees per tonne.  |
| 10. Coal (including Lignite):   | -   |
| 11. Chromite:   | Fifteen per cent. of average sale price on ad valorem basis   |
| 12. Columbite-tantalite:  | Ten per cent. of average sale price on ad <i>valorembasis</i> .   |
| 13. Copper:   | Four point six two per cent. of London Metal Exchange Copper metal price chargeable on the contained copper metal in ore produced.  |
| 14. Diamond:  | Eleven point five per cent. of average sale price on ad valorem basis.  |
| 15. Dolomite:   | Seventy-five rupees per tonne.  |
| 16. Dunite:   | Thirty rupees per tonne.  |
| 17. Felspar:  | Fifteen per cent. of average sale price on ad valorem basis.  |
| 18. Fire Clay:  |   |
| (including plastic, pipe, lithomargic and natural pozzolanic clay)        | Twelve per cent. of average sale price on ad valorem basis.   |
| 19. Fluorspar:  |   |
| (also called fluorite)  | Eight per cent. of average sale price on ad <i>valorembasis</i> .   |
| 20. Garnet:   |   |
| (i) Abrasive  | Four per cent. of average sale price on <i>ad valorembasis</i> .  |
| (ii) Gem  | Ten per cent. of average sale price on <i>ad valorembasis</i> .   |

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21. Gold:
- (i) Primary Four per cent. of London Bullion Market Association Price (commonly referred to as London Price) chargeable on the gold metal in ore produced.
  - (ii) By-product gold Three point three per cent. of London Bullion Market Association Price (commonly referred to as London Price) chargeable on the by-product gold metal actually produced.
22. Graphite:
- (i) With 80 per cent. or more fixed carbon Two hundred and twenty-five rupees per tonne.
  - (ii) With 40 per cent. or more fixed carbon but less than 80 per cent. fixed carbon One hundred and fifty rupees per tonne.
  - (iii) With 20 per cent. or more fixed carbon but less than 40 per cent. fixed carbon Sixty-five rupees per tonne.
  - (iv) With less than 20 per cent. fixed carbon Twenty-five rupees per tonne.
23. Gypsum: Twenty per cent. of average sale price on ad valorem basis.
24. Iron Ore:  
(CLO, Lumps, fines and concentrates all grades) Fifteen per cent. of average sale price on ad valorem basis.
25. Lead:
- (a) Eight point five per cent. of London Metal Exchange Lead metal price chargeable on the contained lead metal in ore produced.
  - (b) Fourteen point five per cent. of London Metal Exchange Lead metal price chargeable on the contained lead metal in the concentrate produced.
26. Limestone:
- (i) L. D. Grade (less than 1.5 per cent. silica content) Ninety rupees per tonne.
  - Others Eighty rupees per tonne.
27. Lime kankar: Eighty rupees per tonne.
28. Limeshell: Eighty rupees per tonne.
29. Magnesite: Three per cent. of average sale price on ad *valorembasis*.
30. Manganese Ore:
- (i) Ore of all grade Five per cent. of average sale price on ad *valorembasis*.
  - (ii) Concentrates One point seven per cent. of average sale price on *ad valorembasis*.
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|  |  |
|--|--|
| 31. Marl:  | Sixty rupees per tonne.  |
| 32. Crude Mica, waste mica and scrap mica:       | Four per cent. of average sale price on <i>ad valorem</i> basis.   |
| 33. Monazite:                                    | One hundred and twenty-five rupees per tonne.  |
| 34. Nickel:                                      | Zero point one two per cent. of London Metal Exchange Nickel metal price chargeable on the contained nickel metal in ore produced.   |
| 35. Ochre:                                       | Twenty-four rupees per tonne.  |
| 36. Pyrites:                                     | Two per cent. of average sale price on <i>ad valorem</i> basis.  |
| 37. Pyrophyllite:                                | Twenty per cent. of average sale price on <i>ad valorem</i> basis.   |
| 38. Quartz:                                      | Fifteen per cent. of average sale price on <i>ad valorem</i> basis.  |
| 39. Ruby:  | Ten per cent. of average sale price on <i>ad valorem</i> basis.  |
| 40. Sand (others):                               | Twenty rupees per tonne.   |
| 41. Sand for stowing:                            | -  |
| 42. Shale:                                       | Sixty rupees per tonne.  |
| 43. Silica sand and moulding sand and Quartzite: | Ten per cent. of average sale price on <i>ad valorem</i> basis.  |
| 44. Sillimanite:                                 | Two point five per cent. of average sale price on <i>ad valorem</i> basis.   |
| 45. Silver:                                      |  |
| (i) By-product                                   | Seven per cent. of London Metal Exchange Price chargeable on by-product silver metal actually produced.  |
| (ii) Primary Silver                              | Five per cent. of London Metal Exchange Silver Metal Price chargeable on the contained silver metal in ore produced.   |
| 46. Slate:                                       | Forty-five rupees per tonne.   |
| 47. Talc, Steatite and Soapstone.                | Eighteen per cent. of average sale price on <i>ad valorem</i> basis.   |
| 48. Tin:   | Seven point five per cent. of London Metal Exchange Tin metal price chargeable on the contained tin metal in ore produced.   |
| 49. Tungsten:                                    | Twenty rupees per unit per cent. of contained WO <sub>3</sub> per tonne of ore and on pro rata basis.  |
| 50. Uranium:                                     | Two per cent. of annual compensation amount received by M/s. Uranium Corporation of India Ltd., to be apportioned among the States on the basis of data provided by Department of Atomic Energy. |
| 51. Vanadium:                                    | Twenty per cent. of average sale price on <i>ad valorem</i> basis.   |
| 52. Vermiculite:                                 | Five per cent. of average sale price on <i>ad valorem</i> basis.   |
| 53. Wollastonite:                                | Fifteen per cent. of average sale price on <i>ad valorem</i> basis.  |

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54. Zinc: (a) Nine point five per cent. of London Metal Exchange Zinc metal price on ad valorem basis chargeable on contained zinc metal in ore produced.
- (b) Ten per cent. of London Metal Exchange Zinc metal price on ad valorem basis chargeable on contained zinc metal in concentrate produced.
55. All other minerals not herein before specified (Agate, Corundum, Diaspore, Felsite, Fuschite-Quartzite, Jasper, Kyanite. Perlite, Pyroxenite, Rock Salt, Selenite etc.) Twelve per cent. of average sale price on ad valorem basis.
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[English]

Resources Institute (TERI), New Delhi (Study is in process).

### **Green Building**

688. SHRI RAVNEET SINGH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government is aware that a study jointly conducted by the Ministry of New and Renewable Energy found that less than 2 per cent of buildings in India are green buildings, if so, the details thereof;

(b) the details of the number of publically owned buildings that utilize renewable energy in any capacity, Statewise especially for Punjab;

(c) the steps that have been taken to increase awareness of the positive effects of energy efficient buildings; and

(d) whether any regulations/policy document have been created to incentivize greener buildings, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI HARIBHAI CHAUDHARY): (a) Ministry have sanctioned two studies on Green Buildings so far, but the final reports on the same have not been received. The two studies and the status are as follows:

1. Concept note of "Integrated Renewable Energy Buildings" to Confederation of India Industries (CII), Hyderabad (Draft report has been prepared).
2. Development and publication of a book on Green Building Case Studies to The Energy

(b) As reported in SPIN portal of MNRE, the Statewise details of the number of publically owned buildings that utilize renewable energy through solar photovoltaic installations is given in the enclosed Statement I. However, there may be other publically owned buildings in states which are utilizing renewable energy and whose details have not been captured since they may have been installed independent of ministry or state renewable energy nodal agencies.

(c) and (d) A 'Green Rating for Integrated Habitat Assessment' (GRIHA) rating system has been developed to measure environmental performance of a building through its life cycle. The 'GRIHA Council', an independent society, provides GRIHA Ratings to buildings constructed in India.

Under scheme of "Energy Efficient/Green Building", which got over in March, 2017, about 225 capacity building programmes including trainings, seminar, conferences, workshops for Evaluators and Trainers on GRIHA Ratings and awareness programmes on Green Buildings/GRIHA Ratings/Green Architecture were organized across the country by various technical institutes for creating awareness of the positive effects of energy efficient buildings. Over 1000 GRIHA evaluators and trainers were also developed. Also, 97 building projects of Govt, with 3.05 million square meters built-up area had been sanctioned for the exemption from the registration cum

rating fees for acquiring GRIHA rating. So far, 11 Government buildings have been awarded GRIHA Ratings.

Details of the regulation/policy documents created to incentivize greener buildings are given in the enclosed Statement II.

**Statement – I**

*State-wise, Number of Publically Owned Buildings (POBs) having Rooftop Solar Installations.*

| S. No. | State/UT                    | Subsidized |                     | Non-subsidized |                     | Total |                     |
|--------|-----------------------------|------------|---------------------|----------------|---------------------|-------|---------------------|
|        |                             | POBs       | Capacity<br>(in kW) | POBs           | Capacity<br>(in kW) | POBs  | Capacity<br>(in kW) |
| 1      | 2                           | 3          | 4                   | 5              | 6                   | 7     | 8                   |
| 1.     | Andaman and Nicobar Islands | 13         | 1000                | -              | -                   | 13    | 1000                |
| 2.     | Andhra Pradesh              | 19         | 881                 | 44             | 1625                | 63    | 2506                |
| 3.     | Arunachal Pradesh           | --         | --                  | --             | --                  | -     | --                  |
| 4.     | Assam                       | 2          | 1250                | 15             | 1493.6              | 17    | 2743.6              |
| 5.     | Bihar                       | 2          | 1223.4              | 11             | 356                 | 13    | 1579.4              |
| 6.     | Chandigarh                  | 285        | 17965               | 16             | 2732.5              | 301   | 20697.5             |
| 7.     | Chhattisgarh                | 49         | 4519.7              | 6              | 873                 | 55    | 5392.7              |
| 8.     | Dadra and Nagar Haveli      | ---        | ---                 | 5              | 360                 | 5     | 360                 |
| 9.     | Daman and Diu               | --         | --                  | 14             | 292                 | 14    | 292                 |
| 10.    | Goa                         | --         | --                  | 3              | 257                 | 3     | 257                 |
| 11.    | Gujarat                     | 43         | 6973.19             | 77             | 6609.9              | 120   | 13583.09            |
| 12.    | Haryana                     | 22         | 7838.5              | 24             | 1302.3              | 46    | 9140.75             |
| 13.    | Himachal Pradesh            | --         | --                  | --             | ---                 | --    | --                  |
| 14.    | Jammu and Kashmir           | 13         | 812.4               | 11             | 499                 | 24    | 1311.4              |
| 15.    | Jharkhand                   | 49         | 1832                | 19             | 691                 | 68    | 2523                |
| 16.    | Karnataka                   | 3          | 760                 | 123            | 3447.9              | 126   | 4207.88             |
| 17.    | Kerala                      | 63         | 8268.6              | 24             | 2229.5              | 87    | 10498.1             |
| 18.    | Lakshadweep                 | --         | --                  | --             | --                  | --    | --                  |
| 19.    | Madhya Pradesh              | 293        | 13958.07            | 23             | 628                 | 316   | 14586.07            |
| 20.    | Maharashtra                 | 23         | 4006                | 89             | 5589.1              | 112   | 9595.09             |
| 21.    | Manipur                     | 2          | 75                  | 1              | 1300                | 3     | 1375                |

| 1     | 2             | 3    | 4         | 5    | 6      | 7    | 8        |
|-------|---------------|------|-----------|------|--------|------|----------|
| 22.   | Meghalaya     | --   | -         | 1    | 50     | 1    | 50       |
| 23.   | Mizoram       | 3    | 300       | 1    | 100    | 4    | 400      |
| 24.   | Nagaland      | --   | --        | --   | --     | --   | --       |
| 25.   | NCT of Delhi  | 311  | 32508.93  | 18   | 1504.1 | 329  | 34013    |
| 26.   | Odisha        | 33   | 2725      | 13   | 385    | 46   | 3110     |
| 27.   | Puducherry    | 1    | 20        | --   | --     | 1    | 20       |
| 28.   | Punjab        | 3    | 2490      | 22   | 5215.7 | 25   | 7705.7   |
| 29.   | Rajasthan     | 31   | 1592      | 47   | 2273.8 | 78   | 3865.82  |
| 30.   | Sikkim        | -    | --        | 1    | 10     | 1    | 10       |
| 31.   | Tamil Nadu    | 274  | 9066.85   | 191  | 4817   | 465  | 13883.85 |
| 32.   | Telangana     | 53   | 5199.64   | 46   | 2515   | 99   | 7714.67  |
| 33.   | Tripura       | -    | -         | --   | --     | --   | --       |
| 34.   | Uttar Pradesh | 31   | 4857.94   | 108  | 8949.5 | 139  | 13807.44 |
| 35.   | Uttarakhand   | 4    | 725       | 7    | 326    | 11   | 1051     |
| 36.   | West Bengal   | 25   | 3782.3    | 109  | 4976   | 134  | 8758.34  |
| Total |               | 1650 | 134630.52 | 1069 | 61408  | 2719 | 196038.4 |

**Statement – II***Details of the Regulation/Policy Documents Created to Incentivize Greener Buildings.*

| S. No. | REGULATORY BODY   | INCENTIVES   |
|--------|---|--|
| 1.     | Urban Development & Housing Department, Government of Jharkhand | Incentivizes GRIHA Rated projects by awarding additional FAR of up to 7%.<br><br>3%, 5% & 7% additional FAR shall be awarded to all building uses (except plotted residential) for achieving a 3-star, 4-star or 5-star GRIHA Rating respectively.   |
| 2.     | Uttar Pradesh Housing and Urban Planning Department             | Free of cost 5% additional FAR for projects for complying with 4 or 5 Star GRIHA Rating.   |
| 3.     | Haryana Government  | The Haryana Building Code 2017 incentivizes GRIHA Rated projects by awarding additional FAR of up-to 15%.<br><br>3%, 6%, 9%, 12% or 15% additional FAR shall be awarded to all building uses (except plotted residential) for achieving a 1-star, 2-star, 3-star, 4-star or 5-star GRIHA Rating respectively |
| 4.     | Government of West Bengal, Department of Municipal Affairs      | GRIHA incentives:<br><br>10% additional Floor Area Ratio (FAR) for "Green Building" shall be allowed on the basis of pre- certification by the agencies.   |

| S. No.        | REGULATORY BODY  | INCENTIVES   |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
|---------------|--|--|---------------------|---------------|---------------------|---------------------|--------|-------|----------|----------------|-----|-------|--------|-----|-------|--------|-------|--------|--------|--------|-------|-----|
| 5.            | Pune Municipal Corporation (PMC)   | <p>Discount in premium charges for developers: The developers coming up with new construction projects in the jurisdiction of Pune Municipal Corporation will get the following discounts on the premium charges payable to the corporation, as per the star rating awarded by GRIHA Council.</p> <table border="1"> <thead> <tr> <th>Rating</th> <th colspan="2">Points scored</th> <th>Discount in Premium</th> </tr> <tr> <td></td> <th>GRIHA</th> <th>SVAGRIHA</th> <th>GRIHA/SVAGRIHA</th> </tr> </thead> <tbody> <tr> <td>***</td> <td>71-80</td> <td>36-40</td> <td>5%</td> </tr> <tr> <td>****</td> <td>81-90</td> <td>41-45</td> <td>10%</td> </tr> <tr> <td>*****</td> <td>91-100</td> <td>46-50</td> <td>15%</td> </tr> </tbody> </table> | Rating              | Points scored |                     | Discount in Premium |        | GRIHA | SVAGRIHA | GRIHA/SVAGRIHA | *** | 71-80 | 36-40  | 5%  | ****  | 81-90  | 41-45 | 10%    | *****  | 91-100 | 46-50 | 15% |
| Rating        | Points scored  |  | Discount in Premium |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
|               | GRIHA  | SVAGRIHA   | GRIHA/SVAGRIHA      |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| ***           | 71-80  | 36-40  | 5%                  |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| ****          | 81-90  | 41-45  | 10%                 |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| *****         | 91-100   | 46-50  | 15%                 |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 6.            | Government of Sikkim   | <p>Sikkim has adopted GRIHA for all the Government and semi-Government structures.</p> <p>All the Government and semi-Government structures in the State (Residential, Non-residential, Healthcare, Institutional, Industrial, Recreational etc.) including those belonging to autonomous bodies like Boards, Corporation, Companies and Public Sector Undertaking (PSU) shall conform to minimum 3 Stars GRIHA rating for propagating sustainable development in the State.</p>   |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 7.            | Jaipur Development Authority, Department of Urban Development and Housing, Government of Rajasthan | Buildings constructed on plot area more than 5,000 m <sup>2</sup> will be eligible for an additional 5% floor area ratio (FAR) free of charge if they get 4 or 5 star rating from GRIHA.   |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 8.            | NOIDA and Greater NOIDA Authorities  | NOIDA and Greater NOIDA have incentivized GRIHA projects (on a plot of more than 5000 m <sup>2</sup> and above) with free of cost 5% additional FAR for projects for complying with 4 or 5 Star GRIHA Rating.  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 9.            | Pimpri Chinchwad Municipal Corporation   | <p>Discount in premium for developers: The developers in Pimpri Chinchwad Municipal Corporation will get the following discounts on the premium amount of building permission charges, as per the level of rating awarded by GRIHA.</p> <p>Discount in premium</p> <table border="1"> <thead> <tr> <th>Points Scored</th> <th>Rating</th> <th>Discount in Premium</th> </tr> </thead> <tbody> <tr> <td>50-60</td> <td>1 Star</td> <td>10%</td> </tr> <tr> <td>61-70</td> <td>2 Star</td> <td>20%</td> </tr> <tr> <td>71-80</td> <td>3 Star</td> <td>30%</td> </tr> <tr> <td>81-90</td> <td>4 Star</td> <td>40%</td> </tr> <tr> <td>91-100</td> <td>5 Star</td> <td>50%</td> </tr> </tbody> </table>  | Points Scored       | Rating        | Discount in Premium | 50-60               | 1 Star | 10%   | 61-70    | 2 Star         | 20% | 71-80 | 3 Star | 30% | 81-90 | 4 Star | 40%   | 91-100 | 5 Star | 50%    |       |     |
| Points Scored | Rating   | Discount in Premium  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 50-60         | 1 Star   | 10%  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 61-70         | 2 Star   | 20%  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 71-80         | 3 Star   | 30%  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 81-90         | 4 Star   | 40%  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |
| 91-100        | 5 Star   | 50%  |                     |               |                     |                     |        |       |          |                |     |       |        |     |       |        |       |        |        |        |       |     |

| S. No.        | REGULATORY BODY   | INCENTIVES  |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
|---------------|---|---|---------------|--------|---------------------|-------|--------|-----|-------|--------|-----|-------|--------|-----|-------|--------|-----|-------|--------|-----|---------------|--------|--------------------------|-------|---|----|-------|----|----|-------|-----|-----|-------|------|-----|-------|-------|-----|
|               |   | <p>Discount in property tax for home owners: Once the construction is complete, the developer will hand over the green building to the flat owners, and henceforth, the flat owners of the green building will get a discount of 10% on property tax.</p> <p>SVA GRIHA Incentives: Depending on the level of SVA GRIHA star rating, the developer can avail discount in the premium as mentioned in the table below:</p> <p>Discount in premium for developers:</p> <table border="1"> <thead> <tr> <th>Points Scored</th> <th>Rating</th> <th>Discount in Premium</th> </tr> </thead> <tbody> <tr> <td>25-30</td> <td>1 Star</td> <td>10%</td> </tr> <tr> <td>31-35</td> <td>2 Star</td> <td>20%</td> </tr> <tr> <td>36-40</td> <td>3 Star</td> <td>30%</td> </tr> <tr> <td>41-45</td> <td>4 Star</td> <td>40%</td> </tr> <tr> <td>46-50</td> <td>5 Star</td> <td>50%</td> </tr> </tbody> </table> <p>Discount in property tax for home owners: The SVA GRIHA linked property tax benefit is in addition to the existing discounts that are offered by the Municipal Corporation like the 10% discount to early tax payers and 10% discount for females. All residential buildings, commercial complexes, individual houses, bungalows which comply with the SVA GRIHA criteria shall be eligible for the rebates.</p> <table border="1"> <thead> <tr> <th>Points Scored</th> <th>Rating</th> <th>Discount in Property tax</th> </tr> </thead> <tbody> <tr> <td>25-30</td> <td>*</td> <td>5%</td> </tr> <tr> <td>31-35</td> <td>**</td> <td>8%</td> </tr> <tr> <td>36-40</td> <td>***</td> <td>10%</td> </tr> <tr> <td>41-45</td> <td>****</td> <td>12%</td> </tr> <tr> <td>46-50</td> <td>*****</td> <td>15%</td> </tr> </tbody> </table> | Points Scored | Rating | Discount in Premium | 25-30 | 1 Star | 10% | 31-35 | 2 Star | 20% | 36-40 | 3 Star | 30% | 41-45 | 4 Star | 40% | 46-50 | 5 Star | 50% | Points Scored | Rating | Discount in Property tax | 25-30 | * | 5% | 31-35 | ** | 8% | 36-40 | *** | 10% | 41-45 | **** | 12% | 46-50 | ***** | 15% |
| Points Scored | Rating  | Discount in Premium   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 25-30         | 1 Star  | 10%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 31-35         | 2 Star  | 20%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 36-40         | 3 Star  | 30%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 41-45         | 4 Star  | 40%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 46-50         | 5 Star  | 50%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| Points Scored | Rating  | Discount in Property tax  |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 25-30         | *   | 5%  |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 31-35         | **  | 8%  |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 36-40         | ***   | 10%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 41-45         | ****  | 12%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 46-50         | *****   | 15%   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 10.           | The Department of Housing and Urban Development, Government of Punjab                         | <p>The Department of Housing and Urban Development, Government of Punjab has notified that an additional 5% floor area ratio free of charges shall be permissible to buildings that provide "Green Building" certificate from the agencies <i>i.e.</i> GRIHA, LEED and IGBC.</p> <p>In case of building compliance with the Punjab Energy Conservation Building Code, the incentive of 15% rebate in property tax shall be granted to the building till the time building is Punjab ECBC complied.</p>  |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |
| 11.           | Public Works Department, Government of Maharashtra mandates GRIHA for all government projects | <p>Public Works Department, Government of Maharashtra issues a notification mandating all the upcoming government buildings and proposed retrofitting work of the existing buildings in Maharashtra, to comply with the 'Green building concept' and further get it rated from GRIHA Council.</p>   |               |        |                     |       |        |     |       |        |     |       |        |     |       |        |     |       |        |     |               |        |                          |       |   |    |       |    |    |       |     |     |       |      |     |       |       |     |

| S. No. | REGULATORY BODY   | INCENTIVES   |
|--------|---|--|
| 12.    | UPCL in Uttarakhand   | UPCL (a DISCOM of Uttarakhand) according with UERC Regulations is providing rebate on the electricity bill @ Rs 100 per "100 liter per day capacity" for the installation of the solar water heater.   |
| 13.    | Small Industries Development Bank of India (SIDBI)                  | SIDBI has been providing financial assistance to Green Buildings certified by Accredited Rating Agencies including GRIHA by offering concessional rate of interest, presently 50 basis points.   |
| 14.    | Ministry of Urban Development, Government of India                  | Ministry of Urban Development issues a notification for local authorities to incentivize and provide 1% to 5% extra ground coverage and FAR for projects of more than 3000 m2 plot size on basis of GRIHA evaluation.  |
| 15.    | The Ministry of Environment and Forests (MoEF), Government of India | The Ministry of Environment and Forests (MoEF), Government of India issued a memorandum to facilitate fast track environmental clearance for GRIHA pre-certified projects.   |
| 16.    | Bureau of Energy Efficiency, Ministry of Power.                     | Ministry of Power has notified Energy Conservation Building Code Rules 2018, which shall be applicable to buildings used or intended to be used for commercial purposes, having a connected load of 100 kilo-Watt (kW) or above or a contract demand of 120 kilo-Volt Ampere (kVA). These rules shall promote energy efficiency in the buildings.<br><br>A State Energy Conservation Building Code Implementation Committee in each state will promote energy efficiency standards through optimization of parameters in the various components and systems of the building in line with the provisions of these rules to enhance the building performance and provide every support to make it an effective instrument of promoting energy conservation and energy efficiency in the commercial buildings or establishment. |

#### **Issues before International Aviation Summit**

689. SHRIMATI KIRRON KHER: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the issues that were deliberated upon in the International Aviation Summit that was held recently in New Delhi;

(b) the details of some of the best practices and innovative approaches that were shared with regard to sustainable aviation growth; and

(c) whether it is true that the Ministry is working towards a policy for making India a hub for cargo?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) Madam, the International Aviation Summit was held on 4th September, 2018 in New Delhi wherein policy landscape, airport infrastructure roadmap, best

practices as well as innovative approaches for sustainable aviation growth were discussed. In addition to above, the issue of emerging drone technology, challenges posed by environmentally sensitive issues, role of the regulator in aviation sector etc. were also discussed in different plenary sessions of the International Aviation Summit.

(c) Yes Madam, the draft of a comprehensive National Air Cargo Policy has been prepared.

*[Translation]*

#### **Utilisation of Funds**

690. SHRI GOPAL SHETTY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of funds allocated to enhance the standard of sports in the country during each of the last three years and the current year, State/UT-wise;

(b) whether the said funds have properly been utilised for development of sports infrastructure in the country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): (a) to (c) For the development of sports infrastructure in the country, the Ministry was implementing the Rajiv Gandhi Khel Abhiyan (RGKA), the Urban Sports Infrastructure Scheme (USIS) during the year 2015- 16. The Khelo India Scheme is implemented by this Ministry since 2016-17. However, no State-wise fund allocation is made under the Schemes implemented by this Ministry as the projects are demand driven / need based. Further a special Package for J&K of Rs.200 crore has been implemented by this Ministry under Prime Minister's Development Package (PMDP). One of the purposes of the package is enhancement of sports infrastructure in Jammu and Kashmir.

The details of sports infrastructure projects sanctioned under RGKA, USIS and Khelo India Scheme

during each of the last three years and current year is given in the enclosed Statement I. Details of sports infrastructure sanctioned under PMDP for enhancement of sports infrastructure in J&K is given in the enclosed Statement II.

**Statement – I**

*Details of Sports Infrastructure Projects Sanctioned Under RGKA, USIS and Khelo India Scheme During Each of the Last Three Years and Current Year (upto 30.11.2018)*

2015-16

| Rajiv Gandhi Khel Abhiyan (RGKA) |            |               |                |
|----------------------------------|------------|---------------|----------------|
| S. No.                           | Block      | District      | State          |
| 1.                               | Bhimadole  | West Godawari | Andhra Pradesh |
| 2.                               | Udaigiri   | Nellore       | Andhra Pradesh |
| 3.                               | Periakulam | Theni         | Tamil Nadu     |
| 4.                               | Majitha    | Amritsar      | Punjab         |

Note: Rs. 40 lakhs each has been sanctioned for the above mentioned four indoor sports halls.

Urban Sports Infrastructure Scheme (USIS)

(Rs. in crore)

| S. No. | State            | Project   | Grant Sanctioned |
|--------|------------------|---|------------------|
| 1      | 2                | 3   | 4                |
| 1.     | Assam            | Laying of synthetic athletic track (08 lanes) at North Lakhimpur College, Lakhimpur, Assam.                               | 5.50             |
| 2.     | Assam            | Construction of multi-purpose indoor hall at Govt. Boys H.S. School. Dibrugarh under Dibrugarh Municipality Board, Assam. | 6.00             |
| 3.     | Tamil Nadu       | Laying of six lane synthetic athletic track in Udthagamandalam, Tamil Nadu.   | 5.00             |
| 4.     | Odisha           | Construction of multi-purpose Indoor hall at Ravenshaw University, Cuttack, Odisha.                                       | 6.00             |
| 5.     | Himachal Pradesh | Laying of synthetic athletic track at Luhnoo Ground, Bilaspur.  | 5.50             |
| 6.     | Meghalaya        | Construction of Multi-purpose Indoor Hall at Tura, West Garo Hills District.  | 6.00             |

| 1     | 2              | 3  | 4     |
|-------|----------------|--|-------|
| 7.    | Maharashtra    | Construction of a Multi-purpose Indoor Hall at Nashik Municipal Corporation.                                       | 6.00  |
| 8.    | Tamil Nadu     | Laying of synthetic athletic track at Tiruvannamalai, Tamil Nadu   | 6.00  |
| 9.    | Maharashtra    | Construction of multi-purpose indoor hall at Rashtrasant Tukdoji Maharaj (RTM) Nagpur University, Maharashtra      | 6.00  |
| 10.   | West Bengal    | Laying of synthetic athletic track at Vivekananda Yuba Bharati Krirangan (Salt Lake Stadium), Kolkata, West Bengal | 5.50  |
| 11.   | Kerala         | Construction of multi-purpose indoor hall at Pathanamthitta, Kerala  | 6.00  |
| 12.   | Andhra Pradesh | Construction of multi-purpose indoor hall at Vidyadharapuram, Vijayawada, Krishna District, Andhra Pradesh         | 6.00  |
| 13.   | Odisha         | Laying of synthetic athletic track at Kalinga Stadium Sports Complex, Bhubaneswar, Odisha                          | 5.50  |
| Total |                |  | 75.00 |

## Under Khelo India Scheme

| 2016-17 |                   |  | (Rs. in crore) |
|---------|-------------------|--|----------------|
| 1.      | Andhra Pradesh    | (i)Laying of Synthetic Athletic Track at Kommadi Mini Sports Complex, Vishakhapatnam     | 7.00           |
| 2.      |                   | (ii) Construction of Indoor Stadium/Multipurpose Indoor Hall at Nellore                  | 8.00           |
| 3.      |                   | (iii) Construction of multipurpose indoor hall at Vizzy Stadium, Vijayanagram            | 6.00           |
| 4.      | Arunachal Pradesh | Construction of Multipurpose Indoor Hall at Tirbin-Basar, West Siang District            | 6.00           |
| 5.      | Gujarat           | Construction of Synthetic Athletic Track at Naroda, District Ahmadabad                   | 7.00           |
| 6.      | Karnataka         | Laying of Synthetic Hockey Surface at Sainik School, Bijapur                             | 5.50           |
| 7.      | Karnataka         | Laying of Synthetic Football turf at SAI Regional Centre, Bengaluru                      | 5.00           |
| 8.      | Kerala            | Laying of Synthetic Athletic Track in Govt. Brennen College, Thalassery, Kannur (LNCPE). | 7.00           |
| 9.      | Mizoram           | Laying of Synthetic Astro-Turf Football ground at Lawngtlai Playground Lawngtlai.        | 4.50           |
| 10.     | Odisha            | Construction of Multi-purpose Indoor Hall in Kalinga Stadium Sports Complex, Bhubaneswar | 8.00           |
| 11.     | Puducherry        | Construction of Swimming pool at Saradambal Nagar, Puducherry                            | 5.00           |

| 1     | 2             | 3   | 4     |
|-------|---------------|---|-------|
| 12.   | Rajasthan     | Construction of Multipurpose Indoor Hall, Football Ground and Athletic Track at LBS Govt. PG College Kotputli | 3.12  |
| 13.   | Telangana     | Laying of Synthetic Athletic Track at Indira Gandhi Outdoor Stadium, Medak                                    | 5.50  |
| 14.   | Uttar Pradesh | Laying of Synthetic Hockey Field at Kailash Prakash Stadium, Meerut   | 5.50  |
| 15.   | Maharashtra   | Construction of Swimming Pool at SAI Western Training Center, Aurangabad.                                     | 5.00  |
| 16.   | Jharkhand     | Upgradation of Hockey and Football Ground at SAI Training Centre, Hazaribagh.                                 | 2.07  |
| 17.   | Uttarakhand   | Construction of Multipurpose Indoor Hall at Parade Ground, Dehradun   | 8.00  |
| Total |               |   | 98.19 |

| 2017-18 |                   |  | (Rs. in crore) |
|---------|-------------------|--|----------------|
| 1.      | Rajasthan         | Laying of Synthetic Athletic Track in District Stadium, Churu  | 6.30           |
| 2.      | Assam             | Laying of Synthetic Athletic Track at SAI SAG centre Kokrajhar.  | 7.00           |
| 3.      | Nagaland          | Laying of Synthetic Athletic Track at SAI SAG Centre Dimapur.  | 7.00           |
| 4.      | Manipur           | Laying of Synthetic Football Turf at SAI NERC Takyal, Imphal.  | 5.00           |
| 5.      | Delhi             | Replacement of Synthetic Athletic Track at Jawaharlal Nehru Stadium, New Delhi.  | 7.00           |
| 6.      | Haryana           | Construction of Multipurpose Indoor Hall at SAI Northern Regional Centre Sonapat.  | 8.00           |
| 7.      | Maharashtra       | Construction of Multipurpose Indoor Hall at SAI Regional Centre, Mumbai.   | 8.00           |
| 8.      | Karnataka         | Construction of Multipurpose Indoor Hall at SAI Southern Regional Centre, Bangalore.   | 8.00           |
| 9.      | Arunachal Pradesh | Construction of Multipurpose Hall at Wakro under Lohit District.   | 8.00           |
| 10.     | Assam             | Renovation / Upgradation including Laying of Synthetic Hockey Field in Maulana Md. Tayabullah Hockey Stadium, Betapara, Guwahati (Reimbursement of expenditure). | 4.50           |
| 11.     | Andhra Pradesh    | Laying of Astro Turf Hockey Field at District Sports Authority Ground, Kakinada, East Godavari District.   | 5.50           |
| 12.     | Tamil Nadu        | Laying of Synthetic Athletic Track at Tamil Nadu Physical Education and Sports University, Vandalur, Kelambakkam Road, Melakottaiyur Post, Chennai.              | 7.00           |

| 1   | 2                 | 3   | 4    |
|-----|-------------------|---|------|
| 13. | Odisha            | Construction of Multipurpose Indoor Hall at Puri.   | 7.50 |
| 14. | West Bengal       | Laying of Synthetic Athletic Track at SAI Training Centre, Jalpaiguri   | 7.00 |
| 15. | Uttar Pradesh     | Laying of Synthetic Athletic Track at Dr. B.R. Ambedkar Sports Complex, Lalpur, Varanasi  | 7.00 |
| 16. | Chhattisgarh      | Laying of Synthetic Hockey Turf at Jashpur  | 5.44 |
| 17. | Haryana           | Replacement of Synthetic Athletic Track at Chaudhary Charan Singh Haryana Agriculture University, Hisar   | 4.65 |
| 18. | Jammu and Kashmir | Laying of Synthetic Athletic Track at Islamic University of Science & Technology (IUST) Awantipora, Pulwama   | 6.09 |
| 19. | Karnataka         | Construction of Multi-purse Indoor Hall at Haliyal Taluk Stadium.   | 7.50 |
| 20. | Madhya Pradesh    | Construction of Multi-purpose Indoor Hall at T. T. Nagar Stadium Bhopal   | 6.00 |
| 21. | Punjab            | Construction of Multi-purpose Indoor Hall at Smt. Lajwanti Sports Complex, Hoshiarpur   | 7.00 |
| 22. | Rajasthan         | Laying of Synthetic Hockey Field at Maharana Pratap Khelo Gaon, Udaipur   | 5.50 |
| 23. | Tamil Nadu        | Laying of Synthetic Athletic Track at District Sports Complex, Thanjavur  | 7.00 |
| 24. | Telangana         | Laying of Synthetic Athletic Track at Karimnagar  | 7.00 |
| 25. | Uttarakhand       | Laying of Athletic Synthetic Track at Lal Bhadur Shastri National Academy of Administration Mussoorie   | 5.00 |
| 26. | New Delhi         | Replacement of Synthetic Hockey Turf at Major Dhyan Chand Stadium New Delhi for National Hockey Academy   | 4.50 |
| 27. | New Delhi         | Construction of 100 bedded Sports Hostel at Jawaharlal Nehru Stadium, New Delhi for National Athletic and Football Academies  | 9.00 |
| 28. | New Delhi         | Construction of 100 bedded Sports Hostel at Dr. Kami Singh Shooting Ranges, Tughklakabad New Delhi for National Shooting Academy  | 7.00 |
| 29. | Manipur           | Miscellaneous works including fencing in respect Football Academy at SAI North Eastern Regional Centre Imphal   | 2.00 |
| 30. | Rajasthan         | Laying of synthetic floor and lighting in Multi-purpose Hall at STC Jaipur.   | 0.99 |
| 31. | Gujarat           | Laying of Hockey Turf Ground at Devgad  | 4.67 |
| 32. | Rajasthan         | Construction of Multi-purpose Indoor Hall at five block Headquarters, (i) Govt. Secondary School, Bapini, Jodhpur, (ii) Block Headquarter, Khinwsar, Nagaur, (iii) Sunhel, Jhalawar, (iv) Block Headquarter, Jaitran, Pali and (v) Siswali, Anta, Baran | 4.00 |

| 1   | 2              | 3   | 4    |
|-----|----------------|---|------|
| 33. | Haryana        | Construction of Multi-purpose Indoor Hall at Choudhary Charan Singh, Haryana Agriculture University, Hisar(SAI STC Centre). | 8.00 |
| 34. | Madhya Pradesh | Re-laying of synthetic athletic track at T.T. Nagar Stadium, Bhopal   | 4.49 |
| 35. | Madhya Pradesh | Extension of existing 50 Mtr. Shooting Range, Village Goura, Bhopal   | 6.91 |
| 36. | Odisha         | Construction of swimming pool at District Hqrs., District Boudh   | 5.00 |
| 37. | Rajasthan      | Laying of synthetic athletic track at Maharaja Ganga Singh Stadium. Sri Ganganagar  | 7.00 |
| 38. | Uttarakhand    | Laying of synthetic Hockey Field, at Sports Stadium Roshnabad Salempur Haridwar   | 5.50 |
| 39. | Rajasthan      | Construction of Multipurpose Indoor Hall, in Govt. Senior Secondary School, Jamwa Ramgarh                                   | 2.94 |
| 40. | Assam          | Synthetic Eight lane Athletic Track of 400 mtrs and construction of sub base, drainage and chain link at SAG-Tinsukia.      | 7.00 |
| 41. | Rajasthan      | Construction of Multipurpose Indoor Hall, in Government Senior Secondary School Pragpura District Jaipur                    | 2.99 |
| 42. | Mizoram        | laying of Synthetic Football Turf at SAI SAG Centre, Thenzawal, Mizoram   | 5.00 |
| 43. | Gujarat        | Construction of multi-purpose indoor hall at Swarnim Gujarat Sports University premises at Valavav, District Vadodara       | 8.00 |
| 44. | Madhya Pradesh | Construction of Swimming pool at SAI central Regional Centre Bhopal   | 3.39 |
| 45. | Assam          | FIH approved synthetic Hockey Turf at SAI SAG Centre Kokrajhar, Assam   | 5.50 |
| 46. | Tripura        | Synthetic Football Turf in Chandrapur Football ground, Udaipur under Gomati District Tripura                                | 5.00 |
| 47. | Odisha         | Multi - Purpose Indoor Hall at District Sports Complex Burla  | 7.50 |
| 48. | Rajasthan      | Construction of Academy Building & Solar Lights at Deedwana Stadium   | 1.00 |
| 49. | Rajasthan      | Construction of Basketball, Volleyball, Solar Light, Water Tank, 200 Mtr. Athletic Track at Khinwsar Stadium.               | 1.50 |
| 50. | Rajasthan      | Laying of synthetic athletic track at Swarn Jayanti Stadium, Jhunjhunu.   | 7.00 |
| 51. | Kerala         | Construction of Indoor hall No. 2, LNCPE Trivandrum.  | 8.00 |
| 52. | Karnataka      | Construction of multi-purpose indoor hall at Shiralakoppa Town, Shivamogga District.  | 1.50 |

| 1     | 2                 | 3   | 4      |
|-------|-------------------|---|--------|
| 53.   | Rajasthan         | Construction of multi-purpose indoor hall at Swarn Jayanti Stadium, Jhunjhunu.  | 8.00   |
| 54.   | Telangana         | Laying of synthetic athletic track at Warangal City.  | 7.00   |
| 55.   | Karnataka         | Laying of synthetic athletic track at District Stadium, Hassan.   | 7.00   |
| 56.   | Punjab            | Construction of Multi-purpose Indoor Hall at War Hero's Stadium Sangrur   | 7.47   |
| 57.   | Rajasthan         | Construction of Boundary wall, Basketball, Volleyball, Cricket Ground. Solar Lights, Office Building Toilet Block at Dechu Stadium, District Jodhpur.   | 1.50   |
| 58.   | Rajasthan         | Construction of Boundary Wall, Basketball, Volleyball, Cricket Ground, Solar Lights, Office Building Toilet Block at Lohawat Stadium, District Jodhpur. | 1.50   |
| 59.   | Rajasthan         | Construction of Boundary Wail, Basketball, Volleyball, Cricket Ground, Solar Lights, Office Building Toilet Block at Bapini Stadium District Jodhpur.   | 1.50   |
| 60.   | Rajasthan         | Construction of Indoor Hall & Ticket Block at Sri Karnapur Stadium, District Sri Ganaganagar.   | 1.00   |
| 61.   | Rajasthan         | Construction of Badminton Arena with four Championship Badminton courts with infrastructure at SMS Stadium, Jaipur.                                     | 3.60   |
| 62.   | Rajasthan         | Construction of one all glass championship court SMS Stadium, Jaipur.   | 1.50   |
| 63.   | Rajasthan         | Completion of Shooting Range at Bhilwara Stadium.   | 1.00   |
| 64.   | Uttar Pradesh     | Construction of multi-purpose indoor hall at Village -Haliya Block-Haliya District Mirzapur.  | 3.06   |
| 65.   | Arunachal Pradesh | Construction of multi-purpose indoor hall at Khenewa under Bamang Administrative Sub- Division East Kameng District.                                    | 8.00   |
| 66.   | Uttar Pradesh     | Construction of multi-purpose indoor hall at Village Nagaon, Vikas Khand-Nagwa, District Sonbhadra.   | 3.68   |
| 67.   | Uttar Pradesh     | Construction of multi-purpose indoor hall at Panchali Khurd, District Meerut.   | 7.99   |
| 68.   | Uttar Pradesh     | Construction of multi-purpose with natural court and running track at village-Mau, Block- Mohanlalganj, District Lucknow.                               | 2.72   |
| 69.   | Arunachal Pradesh | Construction of multi-purpose indoor hall at Tarak Langdi, Pania under Kra-Daadi District.  | 8.00   |
| 70.   | Arunachal Pradesh | Construction of multi-purpose indoor hall at Kiojoring, Nacho under Upper Subansiri.  | 8.00   |
| Total |                   |   | 382.71 |

| 1                         | 2                 | 3  | 4              |
|---------------------------|-------------------|--|----------------|
| 2018-19 (upto 30.11.2018) |                   |  | (Rs. in crore) |
| 1.                        | Arunachal Pradesh | Construction of MH at Roing Lower Dibang Valley  | 8.00           |
| 2.                        |                   | Construction of MH at Govt. Sec. School Lida, Gusar Circle upper Subansiri   | 8.00           |
| 3.                        |                   | Construction of MH at Palin Petrol Pump Colony, Kra Daadi district   | 8.00           |
| 4.                        |                   | Construction of Multi-purpose hall at Govt. HR Sec. School, Itanagar   | 8.00           |
| 5.                        |                   | laying of Synthetic Athletic Track at jeng, Tawang District  | 7.00           |
| 6.                        | Karnataka         | Construction of multi-purpose Sports Complex/ Indoor Hall at Hubli Dharwad, Municipal corporation. Karnataka                           | 8.00           |
| 7.                        | Maharashtra       | Up gradation of Olympic swimming parking ground at municipal council Katol District Nagpur Maharashtra                                 | 5.00           |
| 8.                        | Arunachal Pradesh | Construction of Multi-purpose hall at ADC Hq Kodukha upper Subansiri District  | 8.00           |
| 9.                        |                   | Construction of Multi-purpose hall at Govt. higher Sec. School Dirang west Kameng District Arunachal Pradesh under Khelo India Scheme. | 8.00           |
| 10.                       | Madhya Pradesh    | Construction of swimming pool at Indira Gandhi National Tribal University (IGNTU), Madhya Pradesh                                      | 4.95           |
| 11.                       | Rajasthan         | Development of play-fields (17) in different schools / locations in Rajasthan  | 8.85           |
| 12.                       | Arunachal Pradesh | Construction of Multi-purpose hall at Kaimai in Tirap District   | 8.00           |
| 13.                       |                   | Construction of Multi-purpose hall at Raga ADC, HQ under lower Subansari District  | 8.00           |
| 14.                       | Uttar Pradesh     | Construction of Multipurpose Indoor Hall at Beer Bahadur College at Gorakhpur. Uttar Pradesh   | 8.00           |
| 15.                       |                   | Construction of Multipurpose Indoor Hall and running track at village Dhedui block Patti, District Pratapgarh, Uttar Pradesh           | 5.58           |
| 16.                       |                   | Construction of Mini Stadium at village Mangraura Tehsil Patti, District Pratapgarh  | 14.56          |
| 17.                       | Arunachal Pradesh | Construction of Multipurpose Hall at Mer under East Siang District   | 8.00           |
| 18.                       | Maharashtra       | Upgradation of Hockey Astroturf at Shivchhatrapti Kridapeeth Sports Complex, Pune  | 5.50           |

| 1     | 2             | 3   | 4      |
|-------|---------------|---|--------|
| 19.   |               | Upgradation of Shooting range at Shivchhatrapti Kridapeeth Sports Complex, Pune                                 | 7.37   |
| 20.   | Uttar Pradesh | Construction of Multi-purpose Hall at Village- Ganeshpur, Block- Pharenda, District- Maharajganj, Uttar Pradesh | 2.30   |
| Total |               |   | 149.11 |

**Statement – II**

*Details of Sports Infrastructure Projects Sanctioned Under PMDP for Enhancement of Sports Infrastructure in Jammu and Kashmir*

(Rs. in crore)

| S. No. | Projects   | Amount earmarked |
|--------|--|------------------|
| 1.     | Renovation and Development of Bakshi stadium & other works       | 44.00            |
| 2.     | Renovation & Development of M.A Stadium & other works            | 40.00            |
| 3.     | Construction of 22 Indoor Halls                                  | 88.00            |
| 4.     | Upgradation of existing sports stadia at Rajouri and Poonch      | 4.00             |
| 5.     | Completion / upgradation of Subash stadium at Udampur            | 10.00            |
| 6.     | Development of water sports infrastructure at Jammu and Srinagar | 6.00             |
| 7.     | Lighting System at TRC Ground/Gani Stadium                       | 2.63             |

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock. 11 25 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

**12.00 hrs**

*The Lok Sabha reassembled at Twelve of the Clock.*

[HON. SPEAKER *in the Chair*]

**[Translation]**

HON. SPEAKER: Hon. Members, I have received notices for Adjournment Motion from some Hon. Members on various subjects. Though the matters are important, it is not necessary to interrupt the proceedings due to it. These matters can be raised on other occasions. Therefore, I have not allowed any notices of Adjournment Motion.

...(interruptions)

**12.01 hrs**

*(At this state Shrimati V. Sathyabama, Shri K. H. Muniyappa and some Hon. Members came and stood on the floor near the Table).*

**12 01½ hrs****PAPERS LAID ON THE TABLE****[English]**

HON. SPEAKER: Now, Papers to be laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2016-2017.
- (2) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9835/16/18]

...(interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

1. A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Hooghly Cochin Shipyard Limited, Kochi, for the year 2017-2018.

(ii) Annual Report of the Hooghly Cochin Shipyard Limited, Kochi, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9836/16/18]

(b) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2017-2018.

(ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9837/16/18]

(c) (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2017-2018.

(ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9838/16/18]

(d) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2017-2018.

(ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9839/16/18]

(e) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2017-2018.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2017-2018, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9840/16/18]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2017-2018.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2017-2018.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2017-2018, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2017-2018.

[Placed in Library, See No. LT 9841/16/18]

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2017-2018.

[Placed in Library, See No. LT 9842/16/18]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2017-2018.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, New Mangalore, for the year 2017-2018.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2017-2018, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2017-2018.
- [Placed in Library, See No. LT 9843/16/18]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2017-2018.
- [Placed in Library, See No. LT 9844/16/18]
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2017-2018.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Trust, Gandhidham, for the year 2017-2018.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2017-2018, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Deendayal Port Trust, Gandhidham, for the year 2017-2018.
- [Placed in Library, See No. LT 9845/16/18]
- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2017-2018.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2017-2018.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2017-2018, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2017-2018.
- [Placed in Library, See No. LT 9846/16/18]
- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2017-2018.
- [Placed in Library, See No. LT 9847/16/18]
- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2017-2018, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 9848/16/18]

...(interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Shri Jayant Sinha, I beg to lay on the Table: -

- (1) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2017-2018, along with Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 9849/16/18]

...(interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): Hon. Speaker, I beg to lay on the Table the following papers:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council, Mumbai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Silk Export Promotion Council, Mumbai, for the year 2017-2018.

[Placed in Library, See No. LT 9850/16/18]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 20162017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2016-2017.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 9851 /16/18]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 20172018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2017-2018.

[Placed in Library , See No. LT 9852/16/18]

...(Interruptions)

12.02 hrs

## COMMITTEE ON ESTIMATES

### 30th and 31st Reports

[Translation]

DR. MURLI MANOHAR JOSHI (Kanpur). Hon. Speaker, I present the following, Reports (Hindi and English versions) of the Committee on Estimates (2018-19).-

- (1) Thirtieth Report of the Committee on the subject 'Performance of the National Action Plan on Climate Change (NAPCC)' pertaining to the Ministry of Environment, Forest and Climate Change.
- (2) Thirty-first Report of the Committee on the subject 'Import of Uranium for Nuclear Plants' pertaining to the Department of Atomic Energy.

...(Interruptions)

12.02½ hrs

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES

**Report of Study Visit**

[Translation]

SHRIMATI ANJU BALA (Misrikh): Hon. Speaker, I lay on the Table a Report (Hindi and English versions) of the Study Visit of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes to Manali, Mandi, Shimla and Chandigarh during June, 2018.

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...(Interruptions)

12.03 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS

**44th Report**

[Translation]

SHRI RATTAN LAL KATARIA (Ambala): Hon. Speaker, I present the Forty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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...(Interruptions)

12.04 hrs

BUSINESS ADVISORY COMMITTEE

**57th Report**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to present the Fifty-seventh Report of the Business Advisory Committee.

...(Interruptions)

[Translation]

SHRI ANANDRAO ADSUL (Amravati): Hon. Speaker Madam, The issue of Ram Mandir has been pending for years, Hon'ble Advani ji took out the Rath Yatra In this connection and after that Atal Ji formed the Government for 13 days, for 13 months and now this Government is there for last four and half years.... (Interruptions) At that time there was a coalition Government of 25 parties, hence the construction of Ram Temple could not be undertaken, But, today this is a majority Government...(interruptions) The issue of construction of Ram Mandir was in the manifesto of our party. Four and a half years have passed, but unfortunately no initiative has been taken by the Government in this regard . ...(Interruptions) Shiv Sena and Bhartiya Janta Party are in alliance and basis of this alliance was Hindutva and that will remain forever ... (Interruptions) But, we feel that BJP has forgotten this issue. On 25th November our Party President Uddhav ji visited Ayodhya and he once again reminded this Government that "Pehle Mandir Bad Me Sarkar, Yahi Hindu Ki Hai Pukar."

Madam, we still remind this Government that it can resolve this issue by amending the law or taking some other initiative or by expediting the case pending in the Supreme Court. This issue can be resolved even before the election by promulgating an ordinance. The result of elections in five States speaks of the reality in this respect ... (interruptions) We request the Government to take an initiative in this regard at the earliest... (Interruptions)

HON. SPEAKER: Shri Bhairon Prasad Mishra is allowed to associate with the matter raised by Shri Anandrao Adsul.

... (interruptions)

[English]

SHRIMATI MEENAKASHI LEKHI (New Delhi): Madam, according to the NCRB records of 2016 Report, 94.6 per cent of rapes are committed by acquaintances, people known to the victim....(Interruptions) They use the fiduciary relationship with the victim to intimidate, coerce and

use that very relationship to commit offence and sometimes commit it repeatedly. ...*(Interruptions)*

In case of children, who are victims of sexual offences, this gruesome offence gets another hype. Under these circumstances, there should be a special sensitization in terms of implementing these laws. The Government has made laws which are very good and have made stricter punishments...*(Interruptions)* But the provisions have to be made so that these people, especially the victims do not get intimidated or coerced into settlements...*(Interruptions)* Measures have to be taken so that the trial process is good and fair and the speeding up of these trials is very necessary. This is what I pray before you. Thank you, Madam...*(Interruptions)*

HON. SPEAKER: Shri Rabindra Kumar Jena, Shivkumar Udasi, Shri Devji M. Patel, Shri Sanjay Dhotre, Bhairon Prasad Mishra and Shri Nishikant Dubey are permitted to associate with the issue raised by Shrimati Meenakshi Lekhi.

**12.07 hrs**

**MATTERS UNDER RULE 377\***

HON. SPEAKER: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the House immediately.

Only those matters shall be treated as laid for which slips have been received at the Table immediately and the rest will be treated as lapsed.

**(i) Need to convert NH-86 between Kanpur and Kabrai Into four lane**

*[Translation]*

KUNWAR PUSHPENDRA SINGH CHANDEL (Hamirpur): The issue of widening of National Highway No. 86 between Kabrai and Kanpur has been raised by me several times earlier also. I am raising this issue before the Government again because this issue is very important and is of public Interest. NH-86, Kanpur-

Sagar national highway, passing through my Parliamentary Constituency, Hamirpur (Bundelkhand) is a two lane highway between Kanpur-Kabrai and people are facing a lot of difficulties because of its not being 4-lane and absence of adequate number of toll booths at toll plaza. National highway between Kanpur and Kabrai is a two lane highway without divider, due to which a number of accidents take place there. There are no medical facilities in this area and in case of accidents, injured persons have to be taken by road to Kanpur or Lucknow for treatment. This road is not smooth for travelling due to which it takes a lot of time and as result, mortality rate in road accident in this area is very high. Ambulances / emergency vehicles are also not given safe passage in the name of rules and toll is collected from them also. Due to this also, most of the injured persons die on the way. Due to inadequate number of toll booths at toll plaza, there is always jam at the said toll plaza. Traveling is not smooth by road and there is no facility of safe passage of emergency vehicles. Therefore, I request the Government of India to take following steps to make travel by road between Kabrai and Kanpur smooth and safe :-

1. Even before the widening of NH-86 (Kanpur-Sagar National Highway), the number of toll booths at toll plaza between Kanpur and Kabrai should be increased to 16 out of which 8 booths should be on Up and 8 booths on Down route.
2. NH-86 between Kanpur and Kabrai should be widened/and converted into four lane and a divider should also be constructed.
3. Arrangements of safe passage of emergency vehicles and ambulance should be made and mobile medical facilities should also be provided on the National Highway.

**(ii) Need to set up Railway medical college in Kerala**

PROF. RICHARD HAY (Nominated): I request the Union Government to set up one or more Railway medical college in Kerala.

**(iii) Regarding welfare of Scheduled Castes**

DR. KIRIT P. SOLANKI (Ahmedabad): Budgetary allocations made to a number of states are never in

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\* Treated as laid on the Table.

proportion to the population of the Scheduled Castes in the state which is in violation of the guidelines of the plan. There are states which have under spent a total of Rs. 5000 crore in the last 30 years. There are also reports which suggest that expenditure figures under SCSP include 'notional' expenditure — expenditures on projects, SCs are not the direct and exclusive beneficiaries. I urge the Parliament to take steps regarding this and formulate an Act/legislation for implementing SCSP for ensuring the proportionate financial outlay, preventing notional expenditure with community monitoring for ensuring transparency and accountability.

For the development and welfare of Scheduled Castes, the SCSP should be converted into legislation to ensure budget justice to SCs with provisions like non-diversion of budget outlay under each major head ensuring direct benefits to SC.

**(iv) Regarding setting up of a warehousing hub at Ambala, Haryana**

SHRI RATTAN LAL KATARIA (Ambala): I would like to draw the kind notice of Hon'ble Minister of Consumer Affairs, Food & Public Distribution towards the fact that a GST unified Ambala has a great potential to set up majestic warehousing hub in Ambala Lok Sabha Constituency, Haryana. Ambala is well-connected to G.T Road, has best Railway facilities and having international airport at Mohali.

A huge investment infrastructure may play a significant role as large planned investment such as Dedicated Freight Corridors (DFC) in road, rails and airway across India will bolster trade and consequently raise warehousing demand. Investment in infrastructure in Ambala will reduce the pressure on Delhi and N.C.R Region. Kalka in my Lok Sabha consistency is the gateway of Himachal Pradesh and at present all the fruits and vegetables are supplied to Delhi and if Ambala becomes a warehousing hub, then we can prevent rotting of Fruits and Vegetables.

This warehousing hub may include a hub from Yamuna Nagar to Ambala, Panchkula to Ambala, Chandigarh to Ambala, Patiala to Ambala. Ambala is also a Centre place of G.T Road for Jammu and Kashmir, Punjab, Chandigarh, Himachal Pradesh,

Uttarakhand, western Uttar Pradesh. As the price of land is going up in Delhi and N.C.R region, it is becoming very difficult to set up infrastructure in this region. Consumption led demand for warehousing is likely to grow at fast pace. The advent of e-tailing in the past few years has necessitated the need for setting up of huge warehouse close to urban centres in order to deliver in the shortest possible time.

Leading e-commerce players in India and players such as Amazon, Flipkart and Snapdeal have been expanding their network of warehouse or fulfilment centre to speed up their delivery and stay ahead of the competition.

I, therefore, demand to make Ambala a warehousing hub.

**(v) Regarding setting up of Spice Board Office in Chamrajanagar District of Karnataka**

SHRI R. DHUVANARAYANA (Chamarajanagar): I would like to draw the kind attention of the Government towards the fact that Chamarajanagar District of Karnataka is my Constituency Headquarters and border District of Tamil Nadu and Kerala. This District facilitates the farmers to give value addition to their Spice Products such as Pepper (92 ha.), Turmeric (12,000 ha), Ginger (64 ha.), Garlic (77 ha), Tamarind (194 ha), Coriander (170 ha) and others 23 ha., grown in about 12,620 hectares.

The farmers in Chamarajanagar District are growing 50 Metric Tonnes of Turmeric and 5,000 Tonnes of Ginger per annum. The Pepper is cultivated in estates of B.R. Hills range and produce 250 Tonnes per annum. The Spice produce can also be cultivated as multi crop in 11,500 ha. of coconut farms.

But the farmers have to travel more than 150 Kms. to reach Spice Board Office at Madikeri/Kushalnagar in Karnataka for getting technical advice and transactions and they are demanding for the establishment of a Spice Board Office at Chamarajanagar District.

For the reasons stated above, I hereby urge the Union Government to take immediate action for the establishment of Spice Board Office at Chamarajanagar District Headquarters (Karnataka).

**(vi) Regarding Legislation prohibiting torture**

DR. SHASHI THAROOR (Thiruvananthapuram): Torture is a moral affront to the conscience of every Indian and a complete violation of our Constitutional ethos. It is horrifying to note that nearly a thousand-people died in custody in 2017, the horrid story about the custodial death of Sreejev in Parassala once again reminds us of our duty to act against torture. In 1997 India signed UNCAT, however, it is humiliating to note that we have not ratified it even after two decades. The prohibition against torture is so well established in international law that there can be no two-views on this subject.

A bill was passed in Lok Sabha in 2010 but has since lapsed. The Government had informed the Supreme Court that it will consider a fresh Bill. Therefore, I urge the Government to set out an immediate timeline to urgently facilitate the introduction of legislation prohibiting torture.

**(vii) Regarding problems faced by textile industry in the country**

SHRIMATI V. SATHYABAMA (Tiruppur): Indian textile industry is the second largest employment provider providing jobs to over 110 million people and has potential to create new jobs for another 25 million people by 2025 if the right policies are put in place.

Various schemes like extension of TUF Scheme for 13th Five Year Plan with a budget allocation of Rs. 17,822 crore, Rs 6,006 crore special package to boost garment exports and Scheme for Capacity Building (SAMARTH) with an allocation of Rs. 300 crore have been hailed by the industry.

The textile industry is currently facing severe financial crisis due to the huge backlog in the release of Technology Upgradation Fund Scheme subsidy amounting to around Rs.8,000 crore (committed liabilities under various TUF Schemes and A-TUF Scheme).

In addition, 40% hank yarn obligation imposed on the spinning mills that cater to the needs of the power loom sector is causing hardship and posing heavy financial burden. The Textile Commissioner had already recommended to the Hon'ble Union Textile Minister to

reduce the hank yarn obligation from 40% to 10% taking into account of the substantial increase in the spinning capacity and steep fall in the handloom capacity. 40% hank yarn obligation was fixed during 2003.

I, therefore, urge the Government to address the issues of the textile sector at the earliest by facilitating the immediate release of huge backlog subsidy amount of Rs.8,000 crore under the Technology Upgradation Fund Scheme and to reduce the hank yarn obligation from 40% to 10%.

**(viii) Need to introduce philosophy of Thirukural in school syllabus**

SHRI B. SENGUTTUVAN (Vellore): A moral numbness has enveloped our lives now as we have lost the sense of distinction between right and wrong. The world increasingly reeks of amorality, if not immorality. Anarchy born of utter selfishness reigns supreme. Today's world is characterised not by moral values but by success stories. Our present education system is founded on the principle of utility rather than morality. As we do not teach moral or religious values in our schools and universities, there is a dearth of good values in the lives of modern Indian. This accounts for lack of humanity and the huge percentage of crime.

Twenty-Four Hundred years ago, when a perfect and stunning civilization of great culture and literature flourished in Tamil Nadu, Sage Thiruvalluvar, synthesised great principles of living in epigrammatic Kural Venba comprised in 1330 couplets in 133 Chapters under 3 great Topics of Rectitude, Wealth and Love. The entire Life of Man is comprised in these three concepts. Thirukural commences with the Praise of God. His is the Universal God, Who is above the bickering of religions. It is to the great credit of the Poet that he nowhere mentions any religion, whilst Theism and Belief are central to his poetry, he has not chosen to identify himself with any religion. That is why Thirukural is called a Universal Gospel. Thiruvalluvar, in sharp contrast to most saints and sages, does not negate life; and on the other hand, he urges one to live one's life in the full observing the principle of *aram* in every walk of life. The word *aram*, translates as dharma — Justness, Rectitude or Virtuous Living. Thirukural

has been translated into many Indian and foreign languages.

I urge the Ministry of Human Resource and Development to make Thirukural a compulsory subject at all classes and other Ministries to propagate the philosophy of Thirukural in their respective departments so that our lives become so much more meaningful and culturally richer.

**(ix) Regarding problems faced by fishing community of Mumbai North West Parliamentary Constituency**

SHRI GAJANAN KIRTIKAR (Mumbai North West): India is primarily an agricultural country and fishing constitutes an important activity. Maharashtra has about 720 Kms of sea-shore amongst which Juhu, Moragaon, Vesav shores are in my parliamentary constituency. In Mumbai North-West fishermen community is residing for the last many generations. They are engaged in traditional fishing business and are following the traditions for the lost so many years. Though they face aggression of sea, withstand heavy storms and counter many problems yet, they continue to survive with their age-old business.

The proposed shipping corridor is about 15 to 35 knots from the shore and, in fact, this area is a breeding place of fish and where they are found in abundance. Since the proposed corridor is passing through this area, the fishing business would be affected. This has happened with other States also. Unfortunately, fishing community or organisations were not taken into confidence while proposing the said corridor.

In view of the facts, I request the Government to hold early discussions with the National Fish workers' forum and Maharashtra Machhimar Kruti Samiti, Mumbai before taking a final decision in the matter.

**(x) Regarding release of White Paper on implementation of provisions of Andhra Pradesh Reorganization Act**

SHRI JAYADEV GALLA (Guntur): The Andhra Pradesh Reorganisation Act is a sacrosanct document of Parliament and it mandates the Government of India to implement various provisions of the Act. The Act was notified nearly half-a-decade ago, but till now not even

a single provision has totally been fulfilled, be it with regard to helping in constructing new capital Amravati or establishing educational institutions or AIIMS or Revenue Deficit or setting up of steel plant or establishing new Railway Zone or division of assets and liabilities between AP and Telangana and the list goes on.

The people of AP and MPs from AP have been requesting and demanding to release sufficient funds so that provisions of the Act are implemented in a time-bound manner. But, Government of India neither giving minute details of what it has done so far nor releasing sufficient funds to complete various projects. Instead, Government of India, its Ministers and other leaders are giving misleading statements which confuse the people of AP and even the MPs are caught unawares as to what Government of India has done so far.

There is also discrepancy between what Government of Andhra Pradesh is asking for and what Government of India is willing to give with regard to Revenue Deficit, financial assistance to new capital, etc.

In view of the above and to make things clear once and for all, I urge the Government of India to release White Paper on implementation of provisions of AP Reorganisation Act and also what Government of India has done with regard to assurances given on the floor of Parliament by none other than Prime Minister.

**(xi) Need to expedite payment of arrears to sugarcane farmers in Uttar Pradesh.**

*[Translation]*

SHRI TEJ PRATAP SINGH YADAV (Mainpuri): Thousands of crores of arrears of sugarcane farmers is outstanding in India, whereas sugarcane is a cash crop. The sugarcane farmers depend for their livelihood on income from sugarcane. Farmers depend for education of their children, marriage of their daughters and treatment of their family members on payment of their dues of sugarcane. The sugarcane farmers are forced to commit suicide as they have fallen into debt trap of moneylenders.

New crushing season has started but sugar mills of Uttar Pradesh have not yet made payment to

sugarcane farmers for the last crushing season. The Uttar Pradesh Government has released an amount of Rs. 50 crores against the dues of Rs. 12500 crores due to which there is widespread resentment among the farmers.

Therefore, I request the Union Government to ensure the payment of outstanding dues of sugarcane farmers at the earliest in view of the problems being faced by the farmers.

**(xi) Need to improve railway services in Punjab**

SHRI PREM SINGH CHANDUMAJRA (Anandpur Sahib): I want to raise a very important matter of my constituency relating to railways. In spite of public declaration by former Railway Minister at Khat Kal Kalan - native village of Shaheed Bhagat Singh to extend Jajion to Jalandhar route to Amritsar, the same has not been implemented. Re-modelling of Amritsar railway station has been completed, but the said demand of public interest has still not been accepted. I would request the Hon'ble railway minister to accept it.

Similarly, railway platforms need to be constructed on both sides at railway stations in Anandpur Sahib, Ropar and Kurali. Escalator facilities at SAS Nagar, Mohali should also be provided.

Two new railway lines *i.e.* Rahon to Khanna via Samrala and another one from SAS Nagar (Mohali) to Rajpura should be constructed as committed. There is

genuine public demand for stoppage of Jan Shatabdi from Chandigarh to Amritsar at Railway station in Kharrar. Further, there is demand for Una - Amritsar Express via Anandpur Sahib be stopped at Kiratpur Sahib and at Khamano.

...(Interruptions)

[English]

HON. SPEAKER: I am ready to give you time to raise your issues.

...(Interruptions)

HON. SPEAKER: I do not understand it all. Please go to your seats.

...(Interruptions)

[Translation]

HON. SPEAKER: I request you to please listen and understand.

...(Interruptions)

[English]

HON. SPEAKER: The House stands adjourned to meet on Friday, the 14th December, 2018 at 11 a.m.

**12.09 hrs**

*The Lok Sabha then adjourned  
till Eleven of the Clock on Friday, December 14, 2018/  
Agrahayana 23, 1940 (Saka).*

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| 44. | DR. GAVIT, HEENA<br>VIJAYKUMAR              | 608, 609.<br>620, 640,<br>641, |
| 45. | ADV. GEORGE, JOICE                          | 509, 634                       |
| 46. | SHRI GHUBAYA, SHER SINGH                    | 516,                           |
| 47. | SHRI GILUWA, LAXMAN                         | 508, 684,                      |
| 48. | SHRI GIRRI, MAHEISH                         | 547,                           |
| 49. | SHRI GOGOI, GAURAV                          | 570, 470,                      |
| 50. | DR. GOPAL, K.                               | 534,                           |
| 51. | GOPALAKRISHNAN, R.                          | 505, 681,                      |
| 52. | SHRI GUPTA, SUDHEER                         | 568, 627,<br>628, 649,         |
| 53. | SHRI HANSDAK, VIJAY KUMAR                   | 482, 661,                      |
| 54. | SHRI HARI, G.                               | 536, 619,                      |
| 55. | DR. HARIBABU, KAMBHAMPATI                   | 585,                           |
| 56. | SHRI HARISH CHANDRA ALIAS<br>HARISH DWIVEDI | 475,                           |
| 57. | SHRI JADHAV, SANJAY<br>HARIBHAU             | 531,                           |
| 58. | DR. JAISWAL, SANJAY                         | 625,                           |

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| 59. | SHRIMATI JARDOSH,<br>DARSHANA VIKRAM       | 593,                   |
| 60. | SHRI JAYADEVAN, C.N.                       | 626,                   |
| 61. | DR. JAYAVARDHAN, J.                        | 609, 620,<br>640, 641, |
| 62. | SHRI JENA, RABINDRA KUMAR                  | 621,                   |
| 63. | SHRI JOSHI, CHANDRA<br>PRAKASH             | 598,                   |
| 64. | SHRI JOSHI, PRALHAD                        | 588,                   |
| 65. | SHRI KACHHADIYA,<br>NARANBHAI              | 642, 643,              |
| 66. | KM. KARANDLAJE, SHOBHA                     | 490, 631,<br>667,      |
| 67. | SHRI KASWAN, RAHUL                         | 491, 668,              |
| 68. | SHRI KATEEL, NALIN KUMAR                   | 488, 601,              |
| 69. | SHRI KAUSHAL, KISHORE                      | 528,                   |
| 70. | SHRI KAUSHALENDRA, KUMAR                   | 589,                   |
| 71. | SHRIMATI KHADSE, RAKSHATAI                 | 527,                   |
| 72. | SHRI KHAIRE CHANDRAKANT                    | 569,                   |
| 73. | SHRI KHAN, MD.<br>BADARUDDOZA              | 632, 635,              |
| 74. | SHRI KHER, KIRRON                          | 521, 689,              |
| 75. | SHRI KHUBA, BHAGWANTH                      | 515,                   |
| 76. | SHRI KISHORE, JUGAL                        | 539,                   |
| 77. | SHRI KODIKUNNIL, SURESH                    | 599,                   |
| 78. | SHRI KUMAR, B. VINOD                       | 590,                   |
| 79. | SHRI KUNDARIYA MOHAN BHAI<br>KALYANJI BHAI | 471, 499,<br>676,      |
| 80. | SHRI KUNHALIKUTTY, P.K.                    | 583,                   |
| 81. | KUNWAR, BHARATENDRA                        | 616,                   |
| 82. | SHRIMATI LEKHI, MEENAKSHI                  | 502, 679,              |
| 83. | ADV. M. UDHAYAKUMAR                        | 533,                   |
| 84. | SHRIMATI MAADAM,<br>POONAMBEN              | 518,                   |

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| 85.  | SHRI MAHADIK, DHANANJAY          | 608, 609,<br>620, 640,<br>641, |
| 86.  | SHRIMATI MAHAJAN, POONAM         | 644, 462,                      |
| 57.  | DR. MAHATO, BANSHILAL            | 492, 571,<br>669,              |
| 88.  | SHRI MAHATO, BIDYUT BARAN        | 642, 643,,                     |
| 89.  | SHRI.MAHENDRAN, C.               | 545,                           |
| 90.  | SHRI MAHTAB, BHARTRUHARI         | 633,                           |
| 91.  | SHRI MAJHI, BALABHADRA           | 604,                           |
| 92.  | SHRI MALUKARJUN, KHARGE          | 471, 635,<br>652,              |
| 93.  | DR. MANDAL, TAPAS                | 614,                           |
| 94.  | SHRIMATI MARAGATHAM, K.          | 632, 686,                      |
| 95.  | SHRI MARUTHARAJAA, R.P.          | 566,                           |
| 96.  | SHRI MEENA, ARJUN LAL            | 496, 673,                      |
| 97.  | SHRI MISHRA, BHAIRON<br>PRASAD   | 671,                           |
| 98.  | SHRI MISHRA, JANARDAN            | 484,                           |
| 99.  | SHRI MISRA, PINAKI               | 587,                           |
| 100. | SHRI MOHAN P.C.                  | 586,                           |
| 101. | SHRI MOHAN, M. MURAU             | 542,                           |
| 102. | SHRI MUDDAHANUMEGOWDA,<br>S.P.   | 519, 602,                      |
| 103. | SHRI MUKHERJEE, ABHIJIT          | 532,                           |
| 104. | SHRI MULLAPPALLY<br>RAMACHANDRAN | 543, 634,                      |
| 105. | DR. MUNDE, PRITAM<br>GOPINATH    | 568, 570,<br>577, 603,         |
| 106. | SHRI NAGAR,RODMAL                | 546,                           |
| 107. | SHRI NAGARAJAN, P.               | 498, 512,                      |
| 108. | SHRI NAIK, B.V.                  | 523, 602,                      |
| 109. | SHRI NANI, KESINENI              | 613,                           |
| 110. | SHRI NATH KAMAL                  | 570,                           |

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| 111. | SHRI NATIERJEE, J.J.T.                        | 648, 467,              |
| 112. | SHRI NETE, ASHOK<br>MAHAOEORAO                | 602,                   |
| 113. | SHRI NINAMA, MANSHANKAR                       | 623,                   |
| 114. | SHRI NISHAD, RAM CHARITRA                     | 530,                   |
| 115. | SHRIMATI NOOR, MAUSAM                         | 595,                   |
| 116. | SHRI OWAI, ASADUDDIN                          | 507, 683,              |
| 117. | SHRIMATI PAATLE, KAMLA<br>DEVI                | 511, 687,              |
| 118. | SHRI PAL, JAGDAMBIKA                          | 579,                   |
| 119. | SHRI PALA, VINCENT H.                         | 632, 663,              |
| 120. | SHRI PANNEERSELVAM, V.                        | 544,                   |
| 121. | SHRI PARASURAMAN, K.                          | 478, 658,              |
| 122. | SHRI PARTHIPAN, R.                            | 570, 647,<br>466,      |
| 123. | SHRI PATEL, DEVJI M.                          | 529,                   |
| 124. | SHRIMATI PATEL,<br>JAYSHREEBEN                | 503, 647,              |
| 125. | SHRI PATIL A.T. NANA                          | 549,                   |
| 126. | SHRI PATIL, BHEEMRAO B.                       | 622,                   |
| 127. | SHRIMATI PATIL, BHAVANA<br>PUNDALIKRAO GAWALI | 605,                   |
| 128. | SHRI PATIL, KAPIL<br>MORESHWAR                | 596,                   |
| 129. | SHRI PRABAKARAN, K.R.P.                       | 548,                   |
| 130. | SHRI PREMACHANDRAN N.K.                       | 591,                   |
| 131. | SHRI RADHAKRISHNAN, T                         | 568, 627,<br>628, 649, |
| 132. | SHRI RAGHAVAN M.K.                            | 619,                   |
| 133. | SHRI RAI, PREM DAS                            | 555,                   |
| 134. | DR. RAJ, UDIT                                 | 489, 666,              |
| 135. | SHRI RAJAN" VICHARE                           | 500, 678,              |
| 136. | SHRI RAJENDRAN, S.                            | 568, 627,<br>628, 649, |
| 137. | SHRI RAJESH, M.B.                             | 677, 461,              |

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| 138. | SHRI RAMACHANDRAN, K.N.                    | 501,                           |
| 139. | SHRI RAO KONAKALLA<br>NARAYANA             | 564,                           |
| 140. | SHRI RAO, MUTHAMSETTI<br>SRINIVASA(AVANTHI | 615,                           |
| 141. | SHRI RATHWA, RAMSINH                       | 589, 607,                      |
| 142. | DR. RATNA, DE (NAG)                        | 618,                           |
| 143. | SHRI RAUT, VINAYAK<br>BHAURAO              | 570, 582,<br>603, 612,         |
| 144. | DR. RAY, RAVINDRA KUMAR                    | 516, 522,                      |
| 145. | SHRI REDDY, A.P. JITHENDER                 | 504, 680,                      |
| 146. | SHRI REDDY, GUTHA<br>SUKENDER              | 557,                           |
| 147. | SHRI REDDY,<br>PONGULETISRINIVASA          | 581,                           |
| 148. | .PROF. ROY, SAUGATA                        | 474,                           |
| 149. | SHRI RUDY, RAJIV PRATAP                    | 624,                           |
| 150. | SHRI SAHU, LAKHAN LAL                      | 492, 571,<br>669,              |
| 151. | DR. SAMPATH, A.                            | 463,                           |
| 152. | SHRI SARSWATI,<br>SUMEDHANAND              | 598,                           |
| 153. | SHRI SATAV, RAJEEV                         | 608, 609,<br>620, 640,<br>641, |
| 154. | ADV. SAWAIKAR, NARENDRA<br>KESHAV          | 559, 647,                      |
| 155. | SHRI SCINDIA, JYOTIRADITYA<br>M.           | 570,                           |
| 156. | SHRI SENTHIL NATHAN, P.R.                  | 573, 629,<br>468,              |
| 157. | SHRI SHANKARRAO, MOHITE<br>PATIL VIJAYSINH | 609, 620,<br>640, 641,         |
| 158. | SHRI SHETTY RAJU                           | 520,                           |
| 159. | SHRI SHETTY, GOPAL                         | 690,                           |
| 160. | SHRI SHEWALE, RAHUL                        | 633,                           |

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| 161. | DR. SHINDE, SHRIKANT<br>EKNATH   | 473, 570,<br>582, 612,         |
| 162. | SHRI SHIROLE, ANIL               | 479, 630,<br>639,              |
| 163. | SHRI SIDDESHWARA, G.M.           | 537,                           |
| 164. | SHRI SIGRIWAL, JANARDAN<br>SINGH | 550,                           |
| 165. | SHRI SIMHA, PRATHAP              | 490, 631,<br>667,              |
| 166. | SHRI SINGH GANESH                | 551,                           |
| 167. | SHRI SINGH PASHUPATI NATH        | 522,                           |
| 168. | SHRI SINGH, ABHISHEK             | 535, 647,                      |
| 169. | SHRI SINGH, BHARAT               | 611, 637,                      |
| 170. | KW. SINGH, KUNWAR<br>HARIBANSH   | 568, 617, 628,<br>649,         |
| 171. | SHRI SINGH, LALLU                | 592, 638,                      |
| 172. | SHRI SINGH, PARVESH SAHIB .      | 497, 582,<br>674,              |
| 173. | SHRI SINGH, RAVNEET              | 517, 688,                      |
| 174. | SHRI SINGH, SUSHILKUMAR          | 554, 637,<br>641,              |
| 175. | SHRI SINGH, SUNIL KUMAR          | 600,                           |
| 176. | DR. SOLANKI, KIRIT P.            | 526,                           |
| 177. | DR. SOMAIYA, KIRIT               | 633, 672,                      |
| 178. | SHRIMATI SONKER, NEELAM          | 606,                           |
| 179. | SHRI SRIRAM, MALYADRI            | 510, 619,<br>685,              |
| 180. | SHRIMATI SULE, SUPRIYA           | 608, 609,<br>620, 640,<br>641, |
| 181. | SHRI SUNDARAM, P.R.              | 608, 609,<br>620, 640,<br>641, |
| 182. | SHRI SURESH, D.K.                | 601,                           |
| 183. | SHRI TADAS, RAMDAS C.            | 642, 643,                      |

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| 184. | SHRIMATI TEACHER, P.K.<br>SREEMATHI TENI, | 590, 654,<br>655,      |
| 185. | SHRI AJAY MISRA                           | 611, 637,              |
| 186. | SHRI THAKUR, ANURAG SINGH                 | 486,                   |
| 187. | DR. THAROOR, SHASHI                       | 513, 641,              |
| 188. | SHRI TRIPATHI, SHARAD                     | 575,                   |
| 189. | SHRI TRIVEDI, DINESH                      | 525, 636,              |
| 190. | SHRI TUKARAM, GODSE<br>HEMANT             | 541,                   |
| 191. | SHRI UDASI, SHIVKUMAR                     | 514, 630,              |
| 192. | SHRI V. ELUMALAI                          | 472, 632,<br>635, 653, |
| 193. | SHRIMATI V. SATHYABAMA                    | 573, 629,<br>659,      |
| 194. | SHRIMATI VANAROJA, R.                     | 573, 629,<br>659,      |
| 195. | SHRIMATI VASANTHI, M.                     | 560,                   |
| 196. | SHRI VASAVA, MANSUKHBHAI<br>DHANJIBHAI    | 508,                   |
| 197. | SHRI VASAVA, PARBHUBHAI<br>NARARBHAI      | 479, 630,<br>639,      |
| 198. | SHRI VENKATESH, BABU T.G.                 | 556, 634,              |
| 199. | DR. VENUGOPAL P.                          | 562,                   |
| 200. | SHRI VENUGOPAL, K.C.                      | 634,                   |
| 201. | SHRI VERMA, RAJESH                        | 524,                   |
| 202. | SHRIMATI VERMA, REKHA                     | 592, 638,              |
| 203. | SHRI VIJAYAKUMAR, S.R.                    | 568, 627,<br>628, 649, |
| 204. | SHRI YADAV, DHARMENDRA                    | 568, 570,<br>582, 603, |
| 205. | SHRI YADAV, OM PRAKASH                    | 477, 657,              |
| 206. | SHRI YADAV, TEJ PRATAP<br>SINGH           | 646, 465,              |

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